

COURT NO. 01
 DIVISION BENCH- I
 HON'BLE THE CHIEF JUSTICE
HON'BLE MR.JUSTICE TUSHAR RAO GEDELA

NOTE 1: NO PASSOVER WILL BE GIVEN IN THE FIRST FIVE CASES IN SUPPLEMENTARY LIST"

NOTE 2: ALL COUNSEL APPEARING THROUGH VC ARE REQUESTED TO MAINTAIN A PROPER DECORUM WHILE APPEARING THROUGH VIRTUAL MODE, I.E., ENSURE THE VIDEO IS ON WHEN THE MATTER IS TAKEN UP, APPEAR IN COURT ATTIRE AND WITHOUT ANY BACKGROUND NOISE/DISTURBANCE.

NOTE 3: COUNSELS ARE ALSO REQUIRED TO PUT THE ITEM NUMBER BESIDES THEIR NAME.

NOTE 4: COUNSEL SHALL ALSO REFRAIN FROM APPEARING WHILE IN A MOVING VEHICLE OR FROM A PUBLIC PLACE.

NOTE 5: COUNSELS JOINING VC SHOULD WRITE THEIR APPEARANCE IN CHATBOX AND UNMUTE THEMSELVES ONLY WHEN THEIR MATTER IS CALLED UP, SO THAT THE COURT PROCEEDINGS IN PROGRESS ARE NOT DISRUPTED.

NOTE 6: COUNSELS JOINING VC THROUGH MOBILE PHONES ARE REQUESTED TO TAKE SUFFICIENT MEASURES SO AS NOT TO CAUSE ANY DISTURBANCE WHILE JOINING OR OTHERWISE IN THE WORKING OF COURT PROCEEDINGS.

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MEETING NO. 25125678824

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO

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| ITEM NUMBER | CASE NUMBER | PARTY NAME | ADVOCATE NAME | OTHER INFORMATION |
|-------------------------|---|--|--|-------------------|
| TOP OF THE BOARD | | | | |
| 1 | CM APPL. 17157/2025 In LPA-129/2024(Disposed off case) | UNION OF INDIA AND ANR V/s SANGEETA WAHI & ORS | JASWINDER SINGH, ANU MEHTA, JAI PRAKASH NARAYAN SHAHI | |
| | | OTHER DETAILS OF ADVOCATES: JASWINDER SINGH(JASWINDER.PHULL@GMAIL.COM)(9811232066)(PETITIONER) JASWINDER SINGH(JASWINDER.PHULL@GMAIL.COM)(9811232066)(PETITIONER) DHANKAR (DHANKHARSRAVI75@GMAIL.COM){}(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) DHANKHARS(DHANKHARSRAVI75@GMAIL.COM){}(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) ANU MEHTA{}(9811735522)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM){0}(RESPONDENT) JAI PRAKASH NARAYAN SHAHI(ADVJPNSHAHI@GMAIL.COM)(9811148998)(PETITIONER) | | |
| 2 | LPA-861/2024 CM APPL. 50300/2024 CM APPL. 50302/2024 WITH W.P.(C) 16173/2024 LPA 863/2024 LPA 1158/2024 LPA 1161/2024 LPA 174/2025 | IMC LIMITED V/s UNION OF INDIA AND ORS | R MAYA, RAHUL SAGAR SAHAY, AMIT MEHARIA | |

| | | | | |
|----|--|--|-------------------------------|--|
| | | OTHER DETAILS OF ADVOCATES: IMC LTD(LN@IMC.NET)(9500028270)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT) PNG(SECRETARY@PNGRB.GOV.IN)(9312061203)(RESPONDENT) SANDEEP(SANDEEPJAIN@INDIANOIL.IN)(0)(RESPONDENT) RAHUL SAGAR SAHAY(RAHUL.SAHAY@SAHAYCHAMBERS.COM)(9958867445)(RESPONDENT) AMIT MEHARIA(DELHI@MCOLEGALS.CO.IN)(9818270870)(RESPONDENT) | | |
| 3 | LPA-1158/2024 CM APPL. 69261/2024 CM APPL. 69262/2024 | INDIAN OIL CORPORATION LIMITED V/s PETROLEUM AND NATURAL GAS REGULATORY BOARD & ORS. | AMIT MEHARIA | |
| | | OTHER DETAILS OF ADVOCATES: | | |
| 4 | LPA-1161/2024 CM APPL. 69282/2024 CM APPL. 69283/2024 | INDIAN OIL CORPORATION LIMITED V/s PETROLEUM AND NATURAL GAS REGULATORY BOARD & ANR. | AMIT MEHARIA | |
| | | OTHER DETAILS OF ADVOCATES: | | |
| 5 | LPA-863/2024 CM APPL. 50362/2024 CM APPL. 50364/2024 | IMC LIMITED V/s INDIAN OIL CORPORATION LIMITED AND ANR. & ORS. | R MAYA, AMIT MEHARIA | |
| | | OTHER DETAILS OF ADVOCATES: SOLARIS LEGAL(NISHA.BHATIA@SOLARISLEGAL.IN)(7755888818)(PETITIONER) SOLARIS LEGAL(NISHA.BHATIA@SOLARISLEGAL.IN)(7755888818)(PETITIONER) IMC LTD(LN@IMC.NET)(9500028270)(PETITIONER) IMC LTD(LN@IMC.NET)(9500028270)(PETITIONER) RAHUL(RAHUL.SAHAY@SAHAYCHAMBERS.COM, ASSOCIATES@SAHAYCHAMBERS.COM)(0)(RESPONDENT) PNG(SECRETARY@PNGRB.GOV.IN)(0)(RESPONDENT) SANDEEP JAIN(SANDEEPJAIN@INDIANOIL.IN)(0)(RESPONDENT) INDIAN OIL CORPOATION LTD(SANDEEPJAIN@INDIANOIL.IN)(0)(RESPONDENT) PETROLEUM & NATURAL GAS(SECRETARY@PNGRB.GOV.IN)(9312061203)(RESPONDENT) AMIT MEHARIA(DELHI@MCOLEGALS.CO.IN)(9818270870)(PETITIONER) | | |
| 6 | W.P.(C)-16173/2024 CM APPL. 67982/2024 CM APPL. 67983/2024 CM APPL. 67984/2024 | INDIAN OIL CORPORATION LIMITED V/s PETROLEUM AND NATURAL GAS REGULATORY BOARD & ANR. | SMARIKA SINGH, UTKARSH SHARMA | |
| | | OTHER DETAILS OF ADVOCATES: SMARIKA SINGH(SMARIKA.SINGH@AMSSHARDUL.COM, SAIFUR.FARIDI@AMSSHARDUL.COM)(9717090875)(PETITIONER) PNGRB, UNION OF INDIA(SECRETARY@PNGRB.GOV.IN, UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) UTKARSH SHARMA(UTKARSH.SHARMA7@GMAIL.COM)(9312061203)(PETITIONER) | | |
| 7 | LPA-174/2025 CM APPL. 13623/2025 CM APPL. 13624/2025 CM APPL. 13625/2025 CM APPL. 13626/2025 | PETROLEUM AND NATURAL GAS REGULATORY BOARD V/s INDIAN OIL CORPORATION LIMITED & ANR | RAHUL SAGAR SAHAY | |
| | | OTHER DETAILS OF ADVOCATES: | | |
| 8 | LPA-1060/2024 CM APPL. 62312/2024 WITH LPA 64/2025 | BSES YAMUNA POWER LTD V/s SHAGUFTA ALI & ORS. | ANUPAM VARMA | |
| | | OTHER DETAILS OF ADVOCATES: J SAGAR ASSOCIATES(SIMRAN.KOHLI@JSALAW.COM)(0)(PETITIONER) SAEED(SAEED1GADRI@GMAIL.COM)(0)(RESPONDENT) ANUJ(ANUJAGGARWALASCGNCTD@GMAIL.COM)(0)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT) SATISH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) | | |
| 9 | LPA-64/2025 CM APPL. 5281/2025 CM APPL. 5282/2025 CM APPL. 5283/2025 | SHAGUFTA ALI V/s BSES YAMUNA POWER LTD. & ORS. | S. SAEED A. QADRI | |
| | | OTHER DETAILS OF ADVOCATES: SAEED A QADARI(SUNILSHARMADHC2025@GMAIL.COM)(9711609709)(PETITIONER) SIMRAN (SIMRAN.KOHLI@SALAW.COM)(0)(RESPONDENT) GNCTD(STANDINGCOUNSELGNCTD@GMAIL.COM)(0)(RESPONDENT) DHC(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(0)(RESPONDENT) MANISH(MANSRI25@GMAIL.COM)(0)(RESPONDENT) MANISH(MANISH@KDATTA.IN)(0)(RESPONDENT) ANUJ AGGARWAL(ANUJAGGARWALASCGNCTD@GMAIL.COM)(0)(RESPONDENT) | | |
| 10 | W.P.(C)-8077/2022 CM APPL. 24488/2022 | BALWAN ALIAS BALWAN SINGH GAUTAM & ORS. V/s GOVT. OF NCT OF DELHI & ORS. | TEJ PRATAP | |
| | | OTHER DETAILS OF ADVOCATES: TEJ PRATAP AND ASSOCIATES(TEJPRATAP14@GMAIL.COM)(8750116605)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) DR. RAHUL CHHOKKER(DDACHAMBERHC@YAHOO.COM)(8950510963)(RESPONDENT) YEESHU JAIN(YEESHUJAIN@GMAIL.COM)(0)(RESPONDENT) | | |

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|---|--|---|---|--|
| 11 | W.P.(C)-16518/2024 CM APPL. 69824/2024 | MS LEA ASSOCIATES SOUTH ASIA PRIVATE LIMITED V/s UNION OF INDIA | RAJIV RANJAN RAJ | |
| | | OTHER DETAILS OF ADVOCATES: R & R LEGAL(RAJIVRRAI@YAHOO.CO.IN)(9971127009)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) | | |
| 12 | W.P.(C)-16520/2024 CM APPL. 69860/2024 CM APPL. 13544/2025 WITH W.P.(C) 553/2025 W.P.(C) 3458/2025 W.P.(C) 2691/2025 W.P.(C) 3938/2025 | HAVELLS INDIA LIMITED V/s UNION OF INDIA & ANR. | RAASHI BERI, LAXMAN | |
| | | OTHER DETAILS OF ADVOCATES: DUA ASSOCIATES(RAASHI@DUAASSOCIATES.COM)(9871614000)(PETITIONER) UOI(UOIDHC@GMAIL.COM)(0)(RESPONDENT) GAURAV SHARMA(INFO@GSLO.IN)(8595650338)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT) | | |
| 13 | W.P.(C)-2691/2025 CM APPL. 12820/2025 CM APPL. 12821/2025 | DAIKIN AIRCONDITIONING INDIA PRIVATE LIMITED V/s UNION OF INDIA AND ANR | YOGENDRA ALDAK | |
| | | OTHER DETAILS OF ADVOCATES: V. LAKSHMIKUMARAN, YOGENDRA ALDAK(CHARANYA.1@LAKSHMISRI.COM, YOGENDRA.ALDAK@LAKSHMISRI.COM)(9871544552)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) | | |
| 14 | W.P.(C)-3458/2025 CM APPL. 16174/2025 CM APPL. 16175/2025 CM APPL. 16176/2025 | VOLTAS LIMITED V/s UNION OF INDIA & ANR. | RAASHI BERI | |
| | | OTHER DETAILS OF ADVOCATES: L K BHUSHAN(RAASHI@DUAASSOCIATES.COM)(9871614000)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) BALENDU SHEKHAR()(9999666769)(RESPONDENT) | | |
| 15 | W.P.(C)-3938/2025 CM APPL. 18381/2025 CM APPL. 18382/2025 | BLUE STAR LIMITED V/s UNION OF INDIA & ANR. | AGARWAL LAW ASSOCIATES | |
| | | OTHER DETAILS OF ADVOCATES: RISHI AGRAWALA/ DAKSH ARORA(RISHI@AGLAW.IN, MAIL@AGLAW.IN)(9810188705)(PETITIONER) BALENDU SHEKHAR, UNION OF INDIA, CPCB(BALENDUSHEKHAR@GMAIL.COM, UOIDHC@GMAIL.COM, CCB.CPCB@NIC.IN)(1123384193)(RESPONDENT) | | |
| 16 | W.P.(C)-553/2025 CM APPL. 2504/2025 CM APPL. 2505/2025 CM APPL. 2506/2025 CM APPL. 22381/2025 | JOHNSON CONTROLS HITACHI AIR CONDITIONING INDIA LTD & ANR. V/s UNION OF INDIA & ANR. | SUKANYA VISWANATHAN | |
| | | OTHER DETAILS OF ADVOCATES: T SUNDAR RAMANATHAN(SUKANYA@SARVADA.CO.IN)(9818972812)(PETITIONER) UNION OF INDIA, SECY MOEF, CPCB(UOIDHC@GMAIL.COM, SECY-MOEF@NIC.IN, MSCB.CPCB@NIC.IN)(1123384193)(RESPONDENT) T SUNDAR RAMANATHAN(OFFICEOFBALENDU@GMAIL.COM)(0)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT) | | |
| 17 | W.P.(C)-1776/2025 CM APPL. 8537/2025 | SHIVA BUILD TECH PVT LTD V/s NORTHERN RAILWAY | RAMESH KUMAR | |
| | | OTHER DETAILS OF ADVOCATES: RAMESH KUMAR(CHIRAMELCO@HOTMAIL.COM)(9540999465)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) | | |
| 18 | W.P.(C)-3234/2025 CM APPL. 15264/2025 CM APPL. 15265/2025 CM APPL. 15266/2025 | SUYOG GURBAXANI FUNICULAR ROPEWAYS LIMITED THROUGH THE CHIEF PROJECT MANAGER V/s NATIONAL HIGHWAYS LOGISTICS MANAGEMENT LIMITED AN SPV UNDER NHAI THROUGH CHIEF OPERATING OFFICER & ORS. | MANMEET KAUR SAREEN | |
| | | OTHER DETAILS OF ADVOCATES: MANMEET KAUR SAREEN(MANMEET @MKSLAW.IN)(8851008721)(PETITIONER) SUNIL YADAV, NHAI, VASANT JOSHI(SUNIL_YADAV@NHAI.ORG, CHAIRMAN@NHAI.ORG, JOSHI.VASANT@GMAIL.COM)(0)(RESPONDENT) SK OFFICE(ADVSKOFFICE@GMAIL.COM)(0)(RESPONDENT) | | |
| FRESH MATTERS & APPLICATIONS | | | | |
| 19 | CM APPL. 6064/2025 In W.P.(C)-4601/2013 (Disposed off case) | MAHIPAL SINGH & ORS V/s UNION OF INDIA & ORS | DEV P BHARDWAJ, AJAY KUMAR PANDEY, ANIL GOEL, RAKESH KUMAR DUDEJA, S.K.DUBEY, RAJIV KHOSLA, RUCHIR MISHRA, KARTIK RATHI, DILIP KUMAR NIRANJAN | |
| | | OTHER DETAILS OF ADVOCATES: ANKUR YADAV(ANKURYADAV3733@GMAIL.COM)(0)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT) DILIP KUMAR NIRANJAN(DILIP.NIRANJAN@GMAIL.COM)(9810040662)(RESPONDENT) | | |

| FOR ADMISSION | | | | |
|---------------|---|---|----------------------|--|
| 20 | LPA-1070/2024 CM APPL. 63188/2024 CM APPL. 63189/2024 CM APPL. 63190/2024 WITH W.P.(C) 1071/2024 W.P.(C) 1072/2024 W.P.(C) 1073/2024 W.P.(C) 1074/2024 | BANK OF BARODA V/s SAHIL CHUGH & ORS. | PANKAJ VIVEK | |
| | | OTHER DETAILS OF ADVOCATES: PANKAJ VIVEK(PANKAJVIVEK@GMAIL.COM)(9811215778)(PETITIONER) SAHIL(SAHILCHUGH7@GMAIL.COM)(9812400007)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT) BUREAU OF IMMIGRATION(BOIHQ@NIC.IN)(0)(RESPONDENT) FRRODLI(FRRODLI@NIC.IN)(0)(RESPONDENT) | | |
| 21 | LPA-1071/2024 CM APPL. 63191/2024 CM APPL. 63192/2024 CM APPL. 63193/2024 | BANK OF BARODA V/s SH. BABU RAM & ORS. | PANKAJ VIVEK | |
| | | OTHER DETAILS OF ADVOCATES: PANKAJ VIVEK(PANKAJVIVEK@GMAIL.COM)(9811215778)(PETITIONER) BANK OF BARODA(ARMCHA@BANKOFBARODA.COM)(0)(PETITIONER) HARISH(HARISH9782001@YAHOO.COM)(9810614588)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT) JS(JSCPG-MHA@NIC.IN)(0)(RESPONDENT) BUREAU OF IMMIGRATION(BOIHQ@NIC.IN)(0)(RESPONDENT) MLJ(MLJOFFICE@GOV.IN)(0)(RESPONDENT) | | |
| 22 | LPA-1072/2024 CM APPL. 63202/2024 CM APPL. 63203/2024 CM APPL. 63204/2024 | BANK OF BARODA V/s SH. DEEPAK SINGHAL & ORS. | PANKAJ VIVEK | |
| | | OTHER DETAILS OF ADVOCATES: PANKAJ VIVEK(PANKAJVIVEK@GMAIL.COM)(9811215778)(PETITIONER) BANK OF BARODA(ARMCHA@BANKOFBARODA.COM)(0)(PETITIONER) DEEPAK()(9810224588)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT) BUREAU OF IMMIGRATION(BOIHQ@NIC.IN)(0)(RESPONDENT) | | |
| 23 | LPA-1073/2024 CM APPL. 63205/2024 CM APPL. 63206/2024 CM APPL. 63207/2024 | BANK OF BARODA V/s SMT. LAKSHMI SINGHAL & ORS. | PANKAJ VIVEK | |
| | | OTHER DETAILS OF ADVOCATES: PANKAJ VIVEK(PANKAJVIVEK@GMAIL.COM)(9811215778)(PETITIONER) LAKSHMI SINGHAL(HARISH19782001@YAHOO.COM)(9810614588)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT) MLJ(MLJOFFICE@GOV.IN)(0)(RESPONDENT) | | |
| 24 | LPA-1074/2024 CM APPL. 63234/2024 CM APPL. 63235/2024 CM APPL. 63236/2024 | BANK OF BARODA V/s MEHUL KUMAR CHUGH & ORS. | PANKAJ VIVEK | |
| | | OTHER DETAILS OF ADVOCATES: PANKAJ VIVEK(PANKAJVIVEK@GMAIL.COM)(9811215778)(PETITIONER) | | |
| 25 | LPA-134/2025 CM APPL. 11085/2025 CM APPL. 11086/2025 CM APPL. 11087/2025 CM APPL. 11088/2025 CM APPL. 11089/2025 | M S ASANDAS AND SONS PRIVATE LIMITED V/s UNION OF INDIA & ANR. | SUKRIT RAJESH KAPOOR | |
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| 26 | LPA-175/2025 CM APPL. 13627/2025 | DHOBI GHAT JHUGGI ADHIKAR MANCH V/s DELHI DEVELOPMENT AUTHORITY & ORS. | GOVIND MANOHARAN | |
| | | OTHER DETAILS OF ADVOCATES: GOVIND MANOHARAN(GOVINDMANOHARAN@GMCHAMBERS.IN)(9971208987)(PETITIONER) GOVIND MANOHARAN(GOVINDMANOHARAN@GMCHAMBERS.IN)(9971208987)(PETITIONER) DD(DDACHAMBERHC@DDA.ORG.IN)(0)(RESPONDENT) GNCTD(STANDINGCOUNSELGNCTD@GMAIL.COM)(0)(RESPONDENT) PARVIN(PARVINDERCHAUHAN.ADV@GMAIL.COM)(0)(RESPONDENT) KRITIKA (KRITIKA0504@GMAIL.COM)(0)(RESPONDENT) | | |
| 27 | W.P.(C)-844/2025 | HARDEEP SINGH & ORS. V/s UNION OF INDIA THROUGH ITS SECRETARY & ORS. | SHAHANAWAZ KHAN | |
| | | OTHER DETAILS OF ADVOCATES: | | |

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|-----------------------------------|---|--|---------------------------------------|---|
| | | SHARMAS ASSOCIATES(JANGRAJI293@GMAIL.COM)(9953630384)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) SWADM(SWADM@NIC.IN)(0)(RESPONDENT) | | |
| 28 | W.P.(C)-2232/2025 CM APPL. 21412/2025 CM APPL. 21584/2025 CM APPL. 21585/2025 CM APPL. 21586/2025 | M/S. BAYHAM (INDIA) PVT. LTD. V/s M/S. RAIL VIKAS NIGAM LIMITED | MUKUL KUMAR GUPTA, KAPIL MIDHA | |
| | | OTHER DETAILS OF ADVOCATES: MUKUL K GUPTA(MKUMAR_LEGAL01@YAHOO.CO.IN)(9810751430)(PETITIONER) CMD RVNL(CMDRVNL@RVNL.ORG, CVO@RVNL.ORG)(0)(RESPONDENT) ANIL SETH(OFFICE@SETHLAWCHAMBERS.COM)(0)(RESPONDENT) MUKUL K GUPTA(9810751430)(PETITIONER) | | |
| 29 | W.P.(C)-2815/2025 CM APPL. 13389/2025 CM APPL. 13390/2025 CM APPL. 13391/2025 | BHARAT PETROLEUM CORPORATION LIMITED V/s PETROLEUM AND NATURAL GAS REGULATORY BOARD AND ANR | DEEP RAO PALEPU | |
| | | OTHER DETAILS OF ADVOCATES: DEEP RAO PALEPU , ARJUN AGARWAL(DEEP.RAO@TRILEGAL.COM, ARJUN.AGARWAL@TRILEGAL.COM)(8447463548)(PETITIONER) UTKARSH, PNGRB, UNION OF INDIA(UTKARSH.SHARMA7@GMAIL.COM, SECRETARY@PNGRB.GOV.IN, UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) | | |
| 30 | W.P.(CRL)-2898/2024 | MOHIT KUMAR GOYAL V/s STATE OF NCT OF DELHI AND ORS. | SACHIN | |
| | | OTHER DETAILS OF ADVOCATES: SACHIN(ADVSACHIN3170@GMAIL.COM)(8745855130)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) | | |
| | | | | P.S.-FIR NO. :(SPECIAL BRANCH LODHI ROAD- 213/2024) |
| AFTER NOTICE MISC. MATTERS | | | | |
| 31 | LPA-40/2024 CM APPL. 2070/2024 | NATIONAL HIGHWAY AUTHORITY OF INDIA V/s M/S AE TOLLWAY LTD. | ASHISH RANA, SARTHAK SACHDEV | |
| | | OTHER DETAILS OF ADVOCATES: ASHISH RANA (AOR.ASHISHRANA@GMAIL.COM)(9971882200)(PETITIONER) MOHANISH(MOHANISH@TRDASSOCIATES.IN)(0)(RESPONDENT) TERESA DAULAT(TERESA@TRDASSOCIATES.IN)(0)(RESPONDENT) ABHISHEK SINGH(ABHISHEK.SINGH@IRB.CO.IN)(0)(RESPONDENT) VINOD MENON(VIOND.MENON@IRB.CO.IN)(0)(RESPONDENT) AYUSH(AYUSH@TRDASSOCIATES.IN)(0)(RESPONDENT) SARTHAK SACHDEV(SARTHAKSACHDEV@GMAIL.COM)(9818814121)(RESPONDENT) | | |
| 32 | LPA-577/2024 | INDIAN INSTITUTE OF FOREIGN TRADE V/s KAMAL JIT CHIBBER AND ANR | GINNY JETLEY RAUTRAY | |
| | | OTHER DETAILS OF ADVOCATES: INDIAN INSTITUTE OF FOREIGN TRADE(ACLEGAL@IIFT.AC.IN)(0)(PETITIONER) KAMAL(CKAMALJIT@YAHOO.CO.IN)(9868072189)(RESPONDENT) | | |
| 33 | LPA-158/2025 CM APPL. 12404/2025 | THE WEST BENGAL NATIONAL UNIVERSITY OF JURIDICAL SCIENCES V/s KAPIL MISHRA & ANR. | CHANDAN KUMAR RAI, ANSHUMAN SHARMA | |
| | | OTHER DETAILS OF ADVOCATES: C K RAI , ARVIND KUMAR TIWARI(ADV.CKRAI@GMAIL.COM)(9910655886)(PETITIONER) KAPIL MISHRA (KAPIL.MISHRA@HOTMAIL.COM)(0)(RESPONDENT) UGC(CONTACT.UGC@NIC.IN)(0)(RESPONDENT) MK MEENA (MKMEENA.UGC@NIC.IN)(0)(RESPONDENT) SAKSHAM GARG(GARGSAKSHAM00@GMAIL.COM)(0)(RESPONDENT) AKURUP(OFFICE@AKURUP.COM)(0)(RESPONDENT) ANSHUMAN SHARMA (ANSHUMAN0602@GMAIL.COM)(9910207302)(RESPONDENT) | | |
| 34 | LPA-250/2025 CM APPL. 22073/2025 CM APPL. 22074/2025 CM APPL. 22075/2025 | AMIT CHOPRA AND ORS V/s REGISTRAR OF COMPANIES AND ORS | PARSHANT ARORA | |
| | | OTHER DETAILS OF ADVOCATES: RISHI KAPOOR(ADMIN@KAPOORANDCOMPNAV.COM)(0)(PETITIONER) MCA(ROC.DELHI@MCA.GOV.IN)(0)(RESPONDENT) MCA(WIM@MCA.GOV.IN)(0)(RESPONDENT) PRADEEP(LAW.KAUSHIK1@GMAIL.COM)(0)(RESPONDENT) GREENOPOLIS(GREENOPOLIS.GWC89@GAMILW.COM)(0)(RESPONDENT) AKASH (ADVAKASHVERMA1997@GMAIL.COM)(0)(RESPONDENT) NIRMAL(NIRMAL@HE3C.IN)(0)(RESPONDENT) VIDUR(VIDUR@THE3C.IN)(0)(RESPONDENT) GREENOPOLIS(GREENOPOLIS89@GMAIL.COM)(0)(RESPONDENT) INDIAN BANK(N585@INDIANBANK.CO.IN)(0)(RESPONDENT) SURPREET(SURPREET.SURI@YAHOO.COM)(0)(RESPONDENT) RECORD INFRA(RECORD3C.INFRA@GMAIL.COM)(0)(RESPONDENT) GIRISH(GIRISH111JOSHI@GMAIL.COM)(0)(RESPONDENT) ORRIS(INFO@ORRIS.IN)(0)(RESPONDENT) KOTAK(SERVICE.LOAN@KOTAK.COM)(0)(RESPONDENT) AXISBANK(LOAN@AXISBANK.COM)(0)(RESPONDENT) | | |

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| | | RAJESH(RAJESHGAUTAM@KLMEHTA.NET)(0)(RESPONDENT) SANJAY (SANJAY_GUTPA@SNGPARTNERS.IN)(0)(RESPONDENT) ATEEV(ATEEV_MATHUR@SNGPARTNERS.IN)(0)(RESPONDENT) AJAY(AJAY_MONGA@SNGPARTNERS.IN)(0)(RESPONDENT) | |
| 35 | RFA(OS)(COMM)-2/2020 CM APPL. 1384/2020 CM APPL. 6884/2020 CM APPL. 6931/2020 CM APPL. 38477/2024 | TAJINDER SINGH GUJRAL V/s GURCHARAN SINGH CHAWLA | ALOK KUMAR, AMIT KUMAR, TANYA HARNAL |
| | | OTHER DETAILS OF ADVOCATES: ALOK KUMAR()(9899429611)(PETITIONER) ALOK KUMAR()(9899429611)(PETITIONER) MANISHA A NARAIN(COGNIZALEGAL@GMAIL.COM)(9582883432)(PETITIONER) RAJESH HARNAL(HARNALRAJESH@GMAIL.COM)(0)(RESPONDENT) ALOK KUMAR()(9899429611)(PETITIONER) TANYA HARNAL(TANYAHARNAL17@GMAIL.COM)(9999897084)(RESPONDENT) | |
| 36 | W.P.(C)-3132/2015 | PRAVEEN KUMAR JAIN V/s GOVT. OF NCT OF DELHI AND ORS. | ITI SHARMA AND PUNEET SHARMA |
| | | OTHER DETAILS OF ADVOCATES: | |
| 37 | CM APPL. 17965/2025(CM For Restoration) In W.P.(C)-10179/2019(Disposed off case) | KANWAR SAIN AND ORS. V/s GOVERNMENT OF N.C.T. OF DELHI AND ORS. | HARAPRASAD SAHU, HARA PRASAD SAHU |
| | | OTHER DETAILS OF ADVOCATES: HARAPRASAD SAHU()(9818095388)(PETITIONER) | |
| 38 | W.P.(C)-1945/2023 CM APPL. 7396/2023 CM APPL. 7397/2023 WITH W.P.(C) 5633/2023 | M/S TARINI MINERALS PVT LTD V/s UNION OF INDIA & ANR. | NAVEEN KUMAR, SOUMYAJIT PANI |
| | | OTHER DETAILS OF ADVOCATES: NAVEEN KUMAR (NAVEENKRAOR@GMAIL.COM)(9899697779)(PETITIONER) SPADV(SPADV103@GMAIL.COM)()(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT) SOUMYAJIT PANI(SPADV103@GMAIL.COM)(9312224025)(PETITIONER) | |
| 39 | W.P.(C)-5633/2023 CM APPL. 22101/2023 CM APPL. 22102/2023 | M/S TARINI MINERALS PVT. LTD. & ANR. V/s UNION OF INDIA & ANR. | NAVEEN KUMAR, SOUMYAJIT PANI |
| | | OTHER DETAILS OF ADVOCATES: NAVEEN KUMAR(NAVEENKRAOR@GMAIL.COM)(9899697779)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT) SOUMYAJIT PANI(SPADV103@GMAIL.COM)(9312224025)(PETITIONER) | |
| 40 | W.P.(C)-4042/2023 CM APPL. 15755/2023 WITH W.P.(C) 17367/2024 | SANTOSH SINGH V/s GOVERNMENT OF NCT OF DELHI & ORS. | PRANAY MOHAN GOVIL |
| | | OTHER DETAILS OF ADVOCATES: PRANAY MOHAN GOVIL(PRANAYMOHANGOVIL@GMAIL.COM)(9958860135)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) YEESHU JAIN(YEESHUJAIN@YAHOO.CO.IN)()(RESPONDENT) DDA CHAMBER(DDACHAMBERHC@YAHOO.COM)()(RESPONDENT) | |
| 41 | W.P.(C)-17367/2024 CM APPL. 73954/2024 WITH W.P.(C) 4042/2023 | ATTAR SINGH & ANR. V/s DELHI DEVELOPMENT AUTHORITY & ORS. | SUMITRA KUMARI CHOUDHARY |
| | | OTHER DETAILS OF ADVOCATES: | |
| 42 | W.P.(C)-7928/2023 CM APPL. 30580/2023 CM APPL. 30581/2023 | M/S DELHI ENGINEERS CONSTRUCTION COMPANY V/s UNION OF INDIA AND ORS | MANISH RAGHAV |
| | | OTHER DETAILS OF ADVOCATES: MANISH RAGHAV(RAGHAVLAWFILE@GMAIL.COM)(9873645048)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM, JAGJITSINGHADVOCATE@YAHOO.CO.IN, JAGJITSINGH70@GMAIL.COM)(1123384193)(RESPONDENT) | |
| 43 | W.P.(C)-743/2024 | SH. OM PRAKASH AND ORS. V/s UNION OF INDIA & ANR. | RAJ BAHADUR SINGH |
| | | OTHER DETAILS OF ADVOCATES: R B SINGH AND ASSOCIATES(RBSINGHANDASSOCIATES1@GMAIL.COM)(9899736510)(PETITIONER) GNCTD SCLA SKP(GNCTD.SCLA.SKP@GMAIL.COM)()(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT) | |
| 44 | W.P.(C)-4909/2024 CM APPL. 20083/2024 | M/S VMI SISTEMAS DE SEGURANCA LTDA V/s AIRPORT AUTHORITY OF INDIA | SIDHARTH JOSHI |
| | | OTHER DETAILS OF ADVOCATES: SARVENDRA SINGH(SINGHSARVENDRA@GMAIL.COM)()(PETITIONER) | |
| 45 | W.P.(C)-10098/2024 CM APPL. 41375/2024 | SH. MEHAR SINGH & ORS. V/s GOVT. OF NCT OF DELHI & ANR. | VED PAL RANA |
| | | OTHER DETAILS OF ADVOCATES: | |

| | | | | |
|--------------------------|--|--|--|--|
| | | V P RANA(VPRANALEGALASSOCIATES@GMAIL.COM)(9811165700)(PETITIONER) SANJAY PATHAK(GNCTD.SCLA.SKP@GMAIL.COM)(0)(RESPONDENT) | | |
| 46 | W.P.(C)-12642/2024 CM APPL. 52489/2024 CM APPL. 52490/2024 CM APPL. 53158/2024 WITH W.P.(C) 15789/2024 | GARG AND GARG CO V/s UNION OF INDIA AND ORS | AVINASH ANKIT, AMAN NANDRAJOG, VIDHI GUPTA | |
| | | OTHER DETAILS OF ADVOCATES: AVINASH ANKIT(DSADHIKARI16@GMAIL.COM)(7895815429)(PETITIONER) UNION OF INDIA, SECY ROAD, DGRDSS, BRO DG(UOIDHC@GMAIL.COM, SECYROADS@NIC.IN, DGRDSS-RTH@NIC.IN, BRO-DG@NIC.IN)(1123384193)(RESPONDENT) REGIONAL OFFICE MORTH, BRO HRK(ROMORTHDDN@GMAIL.COM, BRO- HRK@NIC.IN)(0)(RESPONDENT) AMAN NANDRAJOG(AMANNANDRAJOG@GMAIL.COM)(9971704062)(RESPONDENT) VIDHI GUPTA(VIDHI_GUPTA2000@YAHOO.COM)(9910170303)(PETITIONER) | | |
| 47 | W.P.(C)-15789/2024 CM APPL. 66233/2024 CM APPL. 66234/2024 WITH W.P.(C) 12642/2024 | GARG AND GARG CO V/s UNION OF INDIA AND ORS | RAHUL RAJ MISHRA, VIDHI GUPTA | |
| | | OTHER DETAILS OF ADVOCATES: RAHUL RAJ MISHRA(DSADHIKARI16@GMAIL.COM)(7895815429)(PETITIONER) UNION OF INDIA AND ORS(UOIDHC@GMAIL.COM, SECY-ROAD@NOC.IN, BRO-DG@NIC.IN, ROMORTHDDN@GMAIL.COM)(0)(RESPONDENT) VIDHI GUPTA(VIDHI_GUPTA2000@YAHOO.COM)(9910170303)(PETITIONER) | | |
| 48 | W.P.(C)-13804/2024 CM APPL. 57846/2024 | TEK CHAND @ TEKA (NOW DECEASED) THROUGH HIS LEGAL HEIRS VIKRAM V/s GOVERNMENT OF NCT OF DELHI THROUGH ITS SECRETARY LAND AND BUILDING DEPARTMENT & ORS. | SHIV PRAKASH SHARMA | |
| | | OTHER DETAILS OF ADVOCATES: S.P. SHARMA(SPSHARMAADVOCATE128@GMAIL.COM)(9990311103)(PETITIONER) GNCTD, DDA, DCWEST(GNCTD.SCLA.SKP@GMAIL.COM, DDACHAMBERHC@DDA.ORG.IN, DCWEST@NIC.IN)(0)(RESPONDENT) | | |
| 49 | CM APPL. 66499/2024 CM APPL. 4124/2025 CM APPL. 12053/2025 In W.P.(C)-14958/2024(Disposed off case) | NARESH V/s LIEUTENANT GOVERNOR & ORS. | SHAILESH TIWARI, VINOD KUMAR KHANNA | |
| | | OTHER DETAILS OF ADVOCATES: SHAILESH TIWARI(ADV.STIWARI@YAHOO.IN)(9313645659)(PETITIONER) SANTOSH KUMAR TRIPATHI, MCD, UNION OF INDIA(STANDINGCOUNSELGNCTD@GMAIL.COM, CLOMCDHQ@GMAIL.COM, UOIDHC@GMAIL.COM)(9868250806)(RESPONDENT) SHAILESH TIWARI(ADV.STIWARI@YAHOO.IN)(9313645659)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) VINOD KUMAR KHANNA(VINODKHANNA.24@REDIFFMAIL.COM)(9810610318)(PETITIONER) SHAILESH TIWARI(ADVSTIWARI@YAHOO.IN)(9313645659)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) | | |
| FOR FINAL HEARING | | | | |
| 50 | W.P.(C)-10428/2019 CM APPL. 43062/2019 CM APPL. 6582/2023 | BRAHMVATI V/s GOVT. OF NCT OF DELHI AND ORS. | JUGAL BAGGA, NANDADEVI DEKA, NANDADEVI DEKA, AKSHANSH SINGH | |
| | | OTHER DETAILS OF ADVOCATES: JUGAL BAGGA()(9899829568)(PETITIONER) NANDADEVI DEKA (NDEKA@NDDCHAMBERS.CO.IN)(8130788166)(PETITIONER) JUGAL BAGGA (BAGGAJUGAL@GMAIL.COM)()(RESPONDENT) NANDADEVI DEKA(NANDADEVIDEKA@GMAIL.COM)(8130788166)(PETITIONER) AKSHANSH SINGH(AKSHANSHSINGH.13@GMAIL.COM)(8800710760)(PETITIONER) | | |

COURT NO. 37
 DIVISION BENCH - II
 HON'BLE MR. JUSTICE VIBHU BAKHRU
 HON'BLE MR. JUSTICE TEJAS KARIA

[NOTE: IN CASE ANY ASSISTANCE REGARDING VIRTUAL HEARING IS REQUIRED,, PLEASE CONTACT,
 MS.MRIDULA SHARMA(PH 9650908783) COURT MASTER TO HON'BLE MR.JUSTICE VIBHU BAKHRU]

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harikishan.berwa@dhc.nic.in

| ITEM NUMBER | CASE NUMBER | PARTY NAME | ADVOCATE NAME | OTHER INFORMATION |
|---|---|--|----------------|-------------------|
| TOP OF THE BOARD | | | | |
| 1 | FAO (COMM)-83/2021 WITH FAO (COMM) 84/2021 | INDIAN OIL CORPORATION LTD. V/s STANDARD CASTING PVT. LTD. | SAVITA RUSTOGI | |
| | | OTHER DETAILS OF ADVOCATES: INDIAN OIL CORPORATION LTD.(UTTAMMISHRA@INDIANOIL.IN)(2226447623)() INDIAN OIL CORPORATION LTD.(UTTAMMISHRA@INDIANOIL.IN)(2226447623)() INDIAN OIL CORPORATION LTD.(UTTAMMISHRA@INDIANOIL.IN)(2226447623)() M M KALRA , SAVITA RUSTOGI(SRUSTAGI80@YAHOO.CO.UK)(9811143746)(PETITIONER) SAVITARUSTOGI(SRUSTAGI80@GMAIL.COM)(9811143746)(PETITIONER) STANDARD CASTING PVT. LTD.(SCPL@STANCAST.ONMICROSOFT.COM)(1244816129)(PETITIONER) STANDARD CASTING PVT. LTD.(SCPL@STANCAST.ONMICROSOFT.COM)(1244816129)(PETITIONER) STANDARD CASTING PVT. LTD.(SCPL@STANCAST.ONMICROSOFT.COM)(1244816129)(PETITIONER) BHUVAN GUGNANI(BG.AFFINITYLEGAL@GMAIL.COM)()(RESPONDENT) | | |
| 2 | FAO (COMM)-84/2021 | INDIAN OIL CORPORATION LTD. V/s STANDARD CASTING PVT. LTD. | SAVITA RUSTOGI | |
| | | OTHER DETAILS OF ADVOCATES: INDIAN OIL CORPORATION LTD.(UTTAMMISHRA@INDIANOIL.IN)(2226447623)(RESPONDENT) INDIAN OIL CORPORATION LTD.(UTTAMMISHRA@INDIANOIL.IN)(2226447623)(RESPONDENT) INDIAN OIL CORPORATION LTD.(UTTAMMISHRA@INDIANOIL.IN)(2226447623)(RESPONDENT) INDIAN OIL CORPORATION LTD.(UTTAMMISHRA@INDIANOIL.IN)(2226447623)(RESPONDENT) M M KALRA , SAVITA RUSTOGI(SRUSTAGI80@YAHOO.CO.UK)(9811143746)(PETITIONER) SAVITARUSTOGI(SRUSTAGI80@GMAIL.COM)(9811143746)(PETITIONER) STANDARD CASTING PVT. LTD.(SCPL@STANCAST.ONMICROSOFT.COM)(1244816129)(PETITIONER) STANDARD CASTING PVT. LTD.(SCPL@STANCAST.ONMICROSOFT.COM)(1244816129)(PETITIONER) STANDARD CASTING PVT. LTD.(SCPL@STANCAST.ONMICROSOFT.COM)(1244816129)(PETITIONER) STANDARD CASTING PVT. LTD.(SCPL@STANCAST.ONMICROSOFT.COM)(1244816129)(PETITIONER) BHUVAN GUGNANI(BG.AFFINITYLEGAL@GMAIL.COM)()(RESPONDENT) | | |
| FRESH MATTERS & APPLICATIONS | | | | |
| 3 | CM APPL. 20474/2025 CM APPL. 20475/2025 In W.P.(C)-17660/2024 | ADM AGRO INDUSTRIES PRIVATE LIMITED V/s ASSISTANT COMMISSIONER OF INCOME TAX, CIRCLE 1(1), DELHI & ANR. | ANANYA KAPOOR | |
| | | OTHER DETAILS OF ADVOCATES: SALIL KAPOOR(ANANYA@SALILKAPOOR.CO)(9910629894)(PETITIONER) INCOME TAX(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(0)(RESPONDENT) SALIL KAPOOR(ANANYA@SALILKAPOOR.COM)(9910629894)(PETITIONER) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(0)(RESPONDENT) | | |
| 4 | CM APPL. 20435/2025 CM APPL. 20436/2025 CM APPL. 20437/2025 In W.P.(C)-3683/2025 | PRATT AND WHITNEY COMPONENT SOLUTIONS PTE LTD V/s DEPUTY COMMISSIONER OF INCOME TAX | KAMAL SAWHNEY | |
| | | OTHER DETAILS OF ADVOCATES: KAMAL SAWHNEY/ NIKHIL AGARWAL/ PURU MEDHIRA(SANJAY1.SHARMA@LUMIERELP.COM)(9999971690)(PETITIONER) KAMAL SAWHNEY/ NIKHIL AGARWAL/ PURU MEDHIRA(SANJAY1.SHARMA@LUMIERELP.COM)(9999971690)(PETITIONER) INCOME TAX(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(0)(RESPONDENT) INCOME TAX(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(0)(RESPONDENT) KAMAL SAWHNEY(SANJAY1.SHARMA@LUMIERELP.COM)(9999971698)(PETITIONER) MR. ABHISHEK MARATHHA(AMARATHA@YAHOO.COM, DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(9810819178)(RESPONDENT) | | |

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| 5 | W.P.(C)-4558/2025 CM APPL. 21088/2025 CM APPL. 21089/2025 | AMAN BIRADARI TRUST V/s PRINCIPAL COMMISSIONER OF INCOME TAX | MAAROOF | |
| | | OTHER DETAILS OF ADVOCATES: SARIM NAVED/ PRANJAL ABROL, SHANTANU KUMAR, ZEESHAN AHMAD(CHAMBEROFABHIKCHIMNI@GMAIL.COM)(8222875696)(PETITIONER) INCOME TAX(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN, DELHI.CITCEN1@INCOMETAX.GOV.IN)(0)(RESPONDENT) INCOME TAX, LAW QUERY(S.S.RANA@INCOMETAX.GOV.IN, LAWQUERY89@HOTMAIL.COM)(0)(RESPONDENT) | | |
| AFTER NOTICE MISC. MATTERS | | | | |
| 6 | FAO (COMM)-2/2025 | TCNS CLOTHING COMPANY LIMITED V/s SUNIL KUMAR & ANR. | RAVINDER AGGARWAL | |
| | | OTHER DETAILS OF ADVOCATES: | | |
| 7 | ITA-921/2019 CM APPL. 46530/2019 | THE PR. COMMISSIONER OF INCOME TAX -5 V/s JAIDKA WOOLEN & HOSIERY MILLS PVT. LTD. | RUCHIR BHATIA | |
| | | OTHER DETAILS OF ADVOCATES: RUCHIR BHATIA(BHATIARUCHIR@GMAIL.COM)(9810371417)(PETITIONER) | | |
| 8 | ITA-18/2022 | NXP INDIA PRIVATE LIMITED V/s THE ASSISTANT COMMISSIONER OF INCOME TAX CIRCLE 18(2) NEW DELHI | SAUMYENDRA SINGH TOMAR | |
| | | OTHER DETAILS OF ADVOCATES: VISHAL KALRA & S S TOMAR(SAUMYENDRA.TOMAR@GMAIL.COM)(9999303447)(PETITIONER) VISHAL KALRA & S S TOMAR(SAUMYENDRA.TOMAR@GMAIL.COM)(9999303447)(PETITIONER) INCOME TAX (DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(9312228721)(RESPONDENT) INCOME TAX (DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)()(RESPONDENT) | | |
| 9 | ITA-371/2024 | THE PR. COMMISSIONER OF INCOME TAX -CENTRAL -1 V/s ANAND PERSHAD JAISWAL | RUCHIR BHATIA | |
| | | OTHER DETAILS OF ADVOCATES: | | |
| 10 | RFA(COMM)-79/2023 CM APPL. 21730/2023 WITH RFA(COMM) 94/2023 | RAJENDRA GEARS & ORS. V/s DEEPAK BEARINGS PVT. LTD. | NIPUN ARORA | |
| | | OTHER DETAILS OF ADVOCATES: NIPUN ARORA , DEEPAK NAGAR(ADVNIUNARORA@GMAIL.COM)(8800565686)(PETITIONER) DEEPAK BEARINGS(DEEPAKBEARINGS97@GMAIL.COM)()(RESPONDENT) | | |
| 11 | RFA(COMM)-94/2023 | RAJENDRA GEARS AND ORS V/s M/S DPZ INTERNATIONAL AND ORS | NIPUN ARORA | |
| | | OTHER DETAILS OF ADVOCATES: DEEPAK NAGAR , NIPUN ARORA (ADVNIUNARORA@GMAIL.COM)(9811144797)(PETITIONER) DPZINT(INFO@DPZINT.COM)()(RESPONDENT) | | |
| 12 | RFA(COMM)-185/2023 | M/S THINVENT TECHNOLOGIES PVT LTD V/s M/S DELTA BUSINESS SYSTEMS | ADAB SINGH KAPOOR, ASPA LEGAL | |
| | | OTHER DETAILS OF ADVOCATES: ADAB SINGH KAPOOR AND ASSOCIATES(OFFICE@ADABSINGHKAPOOR.COM)(9818073491)(PETITIONER) DELTA BUSINESS SYSTEMS(SHASHANK.PANDEY@ASPALEGAL.COM, MANUSHARMA@HOTMAIL.COM)()(RESPONDENT) ()()(RESPONDENT) | | |
| 13 | RFA(COMM)-264/2023 CM APPL. 60375/2023 CM APPL. 60376/2023 | SKY B (BANGLA) PRIVATE LIMITED V/s SAREGAMA INDIA LIMITED | SHREYANS SINGHVI, ANKUR SANGAL | |
| | | OTHER DETAILS OF ADVOCATES: SHREYANS SINGHVI(SHREYANS@SHREYANSSINGHVIADV.COM)(9811463632)(PETITIONER) SAREGAMA INDIA LIMITED(DELHI@KHAITANCO.COM)()(RESPONDENT) ANKUR SANGAL(COURTCLERK.DEL@KHAITANCO.COM)(9560057192)(RESPONDENT) | | |
| 14 | RFA(COMM)-17/2024 | MS.SHASHI GARG V/s MS.RENU GARG (SINCE DECEASED) THROUGH HER LRS. | RAJESH KUMAR, B N GAUR | |
| | | OTHER DETAILS OF ADVOCATES: ANALYSIS LAW FIRM(ANALYSISLAWFIRMLLP@GMAIL.COM)(9810953974)(PETITIONER) PACK SHREE(PACKSHREEJEE@GMAIL.COM)()(RESPONDENT) GARG(GARGPAPERUDYOG@REDIFFMAIL.COM)()(RESPONDENT) B N GAUR(ADVOCATEBNGAUR@GMAIL.COM)(9810126070)(RESPONDENT) | | |
| 15 | RFA(COMM)-136/2024 | SMT MEENAKSHI OBERG V/s SH. KARUN DUBE & ORS. | KESHAV SEHGAL, ARJUN MALIK | |
| | | OTHER DETAILS OF ADVOCATES: KESHAV SEHGAL, SHIVAM GAUR, RAMYA(KESHAVSEHGAL.LAW@GMAIL.COM)(9999989899)(PETITIONER) MEENAKSHI OBERG(M888OBERG@GMAIL.COM)(8377080428)(PETITIONER) PRAVEEN(PRAVEEN77@SKY.COM)()(RESPONDENT) KARUN(KARUNDUBE@HOTMAIL.COM)()(RESPONDENT) BRIJESH(CBRIJESH@HOTMAIL.COM)()(RESPONDENT) ARJUN MALIK(LEGAL@AMACLEGAL.COM)(9810017346)(RESPONDENT) ARJUN MALIK(LEGAL@AMACLEGAL.COM)(9810017346)(RESPONDENT) | | |

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| 16 | RFA(COMM)-151/2024 | SHRI SARJEEVAN SINGH V/s AUTO KASHYAP INDIA PVT. LTD. | NARENDER KUMAR, RAVNEET SINGH | |
| | | OTHER DETAILS OF ADVOCATES: RAVNEET SINGH(ADVRVNEETSINGH@GMAIL.COM)(8700139797)(RESPONDENT) | | |
| 17 | RFA(COMM)-340/2024 CM APPL. 47955/2024 WITH RFA(COMM) 341/2024 | KATALYSST CPG CONSULTANTS LLP V/s R.G. BIOCOSMETICS PVT LTD | VIGNESH RAJ | |
| | | OTHER DETAILS OF ADVOCATES: | | |
| 18 | RFA(COMM)-341/2024 CM APPL. 47957/2024 CM APPL. 47958/2024 | KATALYSST CPG CONSULTANTS LLP V/s R.G. BIOCOSMETICS PVT LTD | VIGNESH RAJ | |
| | | OTHER DETAILS OF ADVOCATES: | | |
| 19 | RFA(COMM)-377/2024 CM APPL. 52913/2024 CM APPL. 5627/2025 | AKASH GUPTA V/s GOVIND GARG | RISHI MANCHANDA | |
| | | OTHER DETAILS OF ADVOCATES: RISHI MANCHANDA(RISHIMANCHANDA.ADV@GMAIL.COM)(9911681178)(PETITIONER) RISHI MANCHANDA(RISHIMANCHANDA.ADV@GMAIL.COM)(9911681178)(PETITIONER) SAMEER(SAMEER.SIDHAR@METROPOLITANLEGAL.IN)(0)(RESPONDENT) RISHI MANCHANDA (RISHIMANCHANDA.ADV@GMAIL.COM)(9911681178)(PETITIONER) SAMEER SIDHAR(SAMEER.SIDHAR@METROPOLITANLEGAL.IN)(0)(RESPONDENT) | | |
| 20 | CM APPL. 14963/2025 In RFA(COMM)-473/2024 | HARNEET MADAN V/s M/S. HNP GROUP HOTELS & ORS. | UJJWAL JHA, VIDUR SIKKA, UJJWAL JHA | |
| | | OTHER DETAILS OF ADVOCATES: UJJWAL JHA(UJJWALLAW@GMAIL.COM)(9958178204)(PETITIONER) VIPUL(OFFICE.VIPULSUNDRIYAL@GMAIL.COM)(0)(RESPONDENT) VIDUR SIKKA(VIDURSİKKA@TRULEGAL.CO.IN)(0)(RESPONDENT) UJJWAL(UJJWALLAW@GMAIL.COM)(0)(RESPONDENT) UJJWAL JHA(UJJWALLAW@GMAIL.COM)(9958178204)(PETITIONER) | | |
| 21 | RFA(COMM)-535/2024 CM APPL. 72465/2024 | ARVIND CHEMI SYNTHETICS PVT LTD V/s YOGESH KUMAR SHARMA & ORS. | AADITYA VIJAY KUMAR, SURESH CHAND SINGHAL | |
| | | OTHER DETAILS OF ADVOCATES: SURESH CHAND SINGHAL(SCSINGHAL@REDIFFMAIL.COM)(9810061558)(RESPONDENT) | | |
| 22 | RFA(COMM)-540/2024 CM APPL. 73100/2024 CM APPL. 73101/2024 CM APPL. 73102/2024 | DELHI STATE CIVIL SUPPLY CORPORATION LTD. V/s M/S SING BEVERAGES PVT. LTD. | GURPREET SINGH SETHI | |
| | | OTHER DETAILS OF ADVOCATES: GURPREET SINGH(GURPREETSINGH767.04@GMAIL.COM)(9868220903)(PETITIONER) DHANJAYA(DHANAJAY.JH@GMAIL.COM)(0)(RESPONDENT) | | |
| 23 | W.P.(C)-9236/2019 | BIJENDER KUMAR SINGH AND ORS. V/s THE DRUG CONTROLLER OF DELHI AND ORS. | MR. PBA SRINIVASAN, GAURANG KANTH | |
| | | OTHER DETAILS OF ADVOCATES: MR. PBA SRINIVASAN()(9871643443)(PETITIONER) | | |
| 24 | W.P.(C)-3992/2021 | M/S RAMPRASTHA PROMOTERS AND DEVELOPERS PVT. LTD. V/s ASSISTANT COMMISSIONER OF INCOME TAX & ANR. | HEMLATA RAWAT | |
| | | OTHER DETAILS OF ADVOCATES: HEMLATARAWAT(HEMLATA274@YAHOO.COM)(9910039942)(PETITIONER) PUNEET AGRAWAL(PUNEET@ALALEGAL.IN)(9891898911)(PETITIONER) DELHI DCIT JUDICIAL(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(9013851550)(RESPONDENT) | | |
| 25 | W.P.(C)-8954/2021 WITH W.P.(C) 14965/2023 W.P.(C) 14967/2023 W.P.(C) 14979/2023 | ONGC VIDESH LIMITED V/s COMMISSIONER OF INCOME TAX & ANR. | KAVITA JHA, ROHIT JAIN | |
| | | OTHER DETAILS OF ADVOCATES: VINAY VAISH AND KAVITA JHA(KAVITA@VAISHLAW.COM)()(PETITIONER) DELHI DCIT JUDICIAL(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(9013851550)(RESPONDENT) ROHIT JAIN(ROHIT-TAX@VAISHLAW.COM)(9810771910)(PETITIONER) | | |
| 26 | W.P.(C)-14965/2023 CM APPL. 59768/2023 | ONGC VIDESH LIMITED V/s COMMISSIONER OF INCOME TAX INTERNATIONAL TAXATION 2 NEW DELHI & ANR. | KAVITA JHA, ROHIT JAIN | |
| | | OTHER DETAILS OF ADVOCATES: VINAY VAISH AND KAVITA JHA(KAVITA@VAISHLAW.COM)()(RESPONDENT) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(9013851550)(RESPONDENT) ROHIT JAIN(ROHIT-TAX@VAISHLAW.COM)(9810771910)(PETITIONER) | | |
| 27 | W.P.(C)-14967/2023 CM APPL. 59795/2023 | ONGC VIDESH LIMITED V/s COMMISSIONER OF INCOME TAX INTERNATIONAL TAXATION 2 NEW DELHI & ANR. | KAVITA JHA, ROHIT JAIN | |
| | | OTHER DETAILS OF ADVOCATES: VINAY VAISH(KAVITA@VAISHLAW.COM)(1142492525)(PETITIONER) INCOME TAX(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN, DELHI.CIT.IT2@INCOMETAX.GOV.IN)()(RESPONDENT) | | |

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| | | INCOME TAX(DELHI.ITO.IT2.2.2@INCOMETAX.GOV.IN){}(RESPONDENT) ROHIT JAIN(ROHIT-TAX@VAISHLAW.COM)(9810771910)(PETITIONER) | | |
| 28 | W.P.(C)-14979/2023 CM APPL. 59823/2023 | ONGC VIDESH LIMITED V/s COMMISSIONER OF INCOME TAX INTERNATIONAL TAXATION 2 NEW DELHI & ANR. | KAVITA JHA, ROHIT JAIN | |
| | | OTHER DETAILS OF ADVOCATES: VINAY VAISH AND KAVITA JHA(KAVITA@VAISHLAW.COM){}(PETITIONER) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(9013851550)(RESPONDENT) ROHIT JAIN(ROHIT-TAX@VAISHLAW.COM)(9810771910)(PETITIONER) | | |
| 29 | W.P.(C)-4411/2022 WITH W.P.(C) 4474/2022 W.P.(C) 4495/2022 W.P.(C) 4496/2022 | GE RENEWABLES GRID LLC (FORMERLY KNOWN AS ALSTOM GRID INC/ALSTOM GRID LLC) V/s ASSISTANT COMMISSIONER OF INCOME TAX (INTERNATIONAL TAXATION) CIRCLE 1(1)(1) & ANR. | KAVITA JHA | |
| | | OTHER DETAILS OF ADVOCATES: VINAY VAISH AND KAVITA JHA(KAVITA@VAISHLAW.COM){}(PETITIONER) DELHI DCIT JUDICIAL HC(DELHI.DCIT.IT1.1.1@INCOMETAX.GOV.IN){}(RESPONDENT) | | |
| 30 | W.P.(C)-4474/2022 | GE RENEWABLES GRID LLC (FORMERLY KNOWN AS ALSTOM GRID INC/ALSTOM GRID LLC) V/s ASSISTANT COMMISSIONER OF INCOME TAX AND ANR. | KAVITA JHA | |
| | | OTHER DETAILS OF ADVOCATES: VINAY VAISH, KAVITA JHA(KAVITA@VAISHLAW.COM){}(PETITIONER) ASSISTANT COMMISSIONER OF INCOME TAX(DELHI.DCIT.IT1.1.1@INCOMETAX.GOV.IN){}(RESPONDENT) ADDITIONAL COMMISSIONER OF INCOME TAX(CIT.JUDICIAL.DELHI@INCOMETAX.GOV.IN){}(RESPONDENT) | | |
| 31 | W.P.(C)-4495/2022 | GE RENEWABLES GRID LLC (FORMERLY KNOWN AS ALSTOM GRID INC/ALSTOM GRID LLC) V/s ASSISTANT COMMISSIONER OF INCOME TAX (INTERNATIONAL TAXATION) CIRCLE 1(1)(1) & ANR. | KAVITA JHA | |
| | | OTHER DETAILS OF ADVOCATES: VINAY VAISH, KAVITA JHA(KAVITA@VAISHLAW.COM){}(PETITIONER) ASSISTANT COMMISSIONER OF INCOME TAX(DELHI.DCIT.IT1.1.1@INCOMETAX.GOV.IN){}(RESPONDENT) ADDITIONAL COMMISSIONER OF INCOME TAX(CIT.JUDICIAL.DELHI@INCOMETAX.GOV.IN){}(RESPONDENT) | | |
| 32 | W.P.(C)-4496/2022 | GE RENEWABLES GRID LLC (FORMERLY KNOWN AS ALSTOM GRID INC/ALSTOM GRID LLC) V/s ASSISTANT COMMISSIONER OF INCOME TAX (INTERNATIONAL TAXATION) CIRCLE 1(1)(1) & ANR. | KAVITA JHA | |
| | | OTHER DETAILS OF ADVOCATES: VINAY VAISH, KAVITA JHA(KAVITA@VAISHLAW.COM){}(PETITIONER) ASSISTANT COMMISSIONER OF INCOME TAX(DELHI.DCIT.IT1.1.1@INCOMETAX.GOV.IN){}(RESPONDENT) | | |
| 33 | W.P.(C)-220/2023 WITH W.P.(C) 371/2023 W.P.(C) 416/2023 W.P.(C) 417/2023 W.P.(C) 418/2023 W.P.(C) 420/2023 W.P.(C) 482/2023 | ATI SUNDER ESTATES DEVELOPERS PRIVATE LIMITED V/s INCOME TAX OFFICER & ANR. | KAVITA JHA | |
| | | OTHER DETAILS OF ADVOCATES: VINAY VAISH(KAVITA@VAISHLAW.COM)(9818174307)(PETITIONER) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(9999971690)(RESPONDENT) DELHI ITO(DELHI.ITO13.3@INCOMETAX.GOV.IN, CIT.JUDICIAL.DELHI@INCOMETAX.GOV.IN){}(RESPONDENT) | | |
| 34 | W.P.(C)-371/2023 | AARALYN BUILDERS AND DEVELOPERS PRIVATE LIMITED V/s ASSISTANT COMMISSIONER OF INCOME TAX & ANR. | KAVITA JHA | |
| | | OTHER DETAILS OF ADVOCATES: VINAY VAISH AND KAVITA JHA(KAVITA@VAISHLAW.COM){}(PETITIONER) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(9013851550)(RESPONDENT) | | |
| 35 | W.P.(C)-416/2023 WITH W.P.(C) 417/2023 W.P.(C) 418/2023 | FIRST INDIA ESTATES AND SERVICES PRIVATE LTD V/s INCOME TAX OFFICER & ANR. | KAVITA JHA | |
| | | OTHER DETAILS OF ADVOCATES: VINAY VAISH(KAVITA@VAISHLAW.COM)(9818174307)(PETITIONER) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(9999971690)(RESPONDENT) | | |
| 36 | W.P.(C)-417/2023 | FIRST INDIA ESTATES AND SERVICES PRIVATE LTD V/s INCOME TAX OFFICER & ANR. | KAVITA JHA | |
| | | OTHER DETAILS OF ADVOCATES: VINAY VAISH(KAVITA@VAISHLAW.COM)(9818174307)(PETITIONER) CIT JUDICIAL DELHI(CIT.JUDICIAL.DELHI@INCOMETAX.GOV.IN)(9812228721)(RESPONDENT) INCOME TAX OFFICER(DELHI.ITO13.3@INCOMETAX.GOV.IN, DELHI.DCIT.HC@INCOMETAX.GOV.IN)(9812228721)(RESPONDENT) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(9999971690)(RESPONDENT) | | |
| 37 | W.P.(C)-418/2023 | FIRST INDIA ESTATES AND SERVICES PRIVATE LTD V/s INCOME TAX OFFICER & ANR. | KAVITA JHA | |
| | | OTHER DETAILS OF ADVOCATES: VINAY VAISH(KAVITA@VAISHLAW.COM)(9818174307)(PETITIONER) | | |

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| 38 | W.P.(C)-420/2023 | CADENCE REAL ESTATE PRIVATE LIMITED V/s INCOME TAX OFFICER & ANR. | KAVITA JHA | |
| | | OTHER DETAILS OF ADVOCATES: VINAY VAISH(KAVITA@VAISHLAW.COM)(9818174307)(PETITIONER) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(9999971690)(RESPONDENT) CIT JUDICIAL DELHI(CIT.JUDICIAL.DELHI@INCOMETAX.GOV.IN){}(RESPONDENT) | | |
| 39 | W.P.(C)-482/2023 | CADENCE REAL ESTATES PRIVATE LIMITED V/s INCOME TAX OFFICER & ANR. | KAVITA JHA | |
| | | OTHER DETAILS OF ADVOCATES: VINAY VAISH AND KAVITA JHA(KAVITA@VAISHLAW.COM){}(PETITIONER) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(9013851550)(RESPONDENT) | | |
| 40 | W.P.(C)-7610/2023 | PUSHPA DEVI V/s INCOME TAX OFFICER & ORS. | KAVITA JHA, ROHIT JAIN | |
| | | OTHER DETAILS OF ADVOCATES: VINAY VAISH AND KAVITA JHA(KAVITA@VAISHLAW.COM){}(PETITIONER) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(9013851550)(RESPONDENT) ROHIT JAIN(ROHIT-TAX@VAISHLAW.COM)(9810771910)(PETITIONER) | | |
| 41 | W.P.(C)-856/2024 CM APPL. 3619/2024 WITH W.P.(C) 6722/2024 | SU KAM POWER SYSTEMS LIMITED V/s DEPUTY COMMISSIONER OF INCOME TAX & ORS. | KAVITA JHA, ROHIT JAIN | |
| | | OTHER DETAILS OF ADVOCATES: VINAY VAISH AND KAVITA JHA(KAVITA@VAISHLAW.COM){}(PETITIONER) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(9013851550)(RESPONDENT) ROHIT JAIN(ROHIT-TAX@VAISHLAW.COM)(9810771910)(PETITIONER) | | |
| 42 | W.P.(C)-6722/2024 CM APPL. 27978/2024 | RATHI SUPER STEEL LIMITED V/s ASSISTANT COMMISSIONER OF INCOME TAX & ANR. | KAVITA JHA | |
| | | OTHER DETAILS OF ADVOCATES: VINAY VAISH AND KAVITA JHA(KAVITA@VAISHLAW.COM){}(PETITIONER) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN, CIT.JUDICIAL.DELHI@INCOMETAX.GOV.IN){}(RESPONDENT) | | |
| 43 | W.P.(C)-1009/2024 CM APPL. 4212/2024 | NEERAJ KUKREJA V/s INCOME TAX OFFICER | GUNJAN RICHHARIA | |
| | | OTHER DETAILS OF ADVOCATES: GUNJAN RICHHARIA(GUNJANRICHHARIA@GMAIL.COM)(9910418791)(PETITIONER) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(9013851550)(RESPONDENT) | | |
| 44 | W.P.(C)-5839/2024 | BOSCH LIMITED V/s UNION OF INDIA THROUGH MINISTRY OF SCIENCE AND TECHNOLOGY | KUNAL VERMA | |
| | | OTHER DETAILS OF ADVOCATES: KUNAL VERMA(OFFICEOFKUNALVERMA@GMAIL.COM)(9818128882)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM){}(RESPONDENT) | | |
| 45 | W.P.(C)-10000/2024 CM APPL. 40952/2024 | DR. RAJEEV DHAVAN V/s ASSISTANT COMMISSIONER OF INCOME-TAX, CENTRAL CIRCLE 2, DELHI & ORS. | MANUJ SABHARWAL | |
| | | OTHER DETAILS OF ADVOCATES: MANUJ SABHARWAL(MANUJ@MSCHAMBERS.IN)(9810230024)(PETITIONER) ASSISTANT COMMISSIONER OF INCOME TAX DELHI(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN){}(RESPONDENT) | | |
| 46 | W.P.(C)-10435/2024 CM APPL. 42911/2024 CM APPL. 11509/2025 | SPD INFRACON PRIVATE LIMITED V/s THE PRINCIPAL COMMISSIONER OF INCOME TAX & ANR. | ANOOP GEORGE, INDRUJ SINGH RAI | |
| | | OTHER DETAILS OF ADVOCATES: ANOOP GEORGE , HARDIK JAIN(AAINOFFICE@GMAIL.COM)(9667668463)(PETITIONER) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN, LUCKNOW.DCIT.CEN1@INCOMETAX.GOV.IN){}(RESPONDENT) INDRUJ SINGH RAIN(CHAMBERSOFINDUJSINGHRAI@GMAIL.COM){}(PETITIONER) ANOOP(ANOOPGEORGE.ILS@GMAIL.COM){}(RESPONDENT) | | |
| 47 | W.P.(C)-13242/2024 CM APPL. 55314/2024 | ML KHANNA HUF V/s ASSISTANT COMMISSIONER OF INCOME TAX & ORS. | KRISHNAN S | |
| | | OTHER DETAILS OF ADVOCATES: S.KRISHNAN(Team@IYENGAR.CO.IN)(9811121285)(PETITIONER) INCOME TAX(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN){}(RESPONDENT) | | |
| 48 | W.P.(C)-14241/2024 CM APPL. 59608/2024 | EZ ESTATES LLP V/s INCOME TAX OFFICER WARD 43(6) DELHI & ORS. | VED KUMAR JAIN | |
| | | OTHER DETAILS OF ADVOCATES: VED JAIN(JAINVED@GMAIL.COM)(9312502333)(PETITIONER) INCOME TAX(DELHI.ITO43.6@INCOMETAX.GOV.IN, DELHI.ITO.HQ.PCCIT.NEAC@INCOMETAX.GOV.IN){}(RESPONDENT) | | |

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| 49 | W.P.(C)-15412/2024 CM APPL. 64607/2024 | COIM INDIA PRIVATE LIMITED V/s DEPUTY COMMISSIONER OF INCOME-TAX, CIRCLE 4(2), DELHI & ORS. | NAGESWAR RAO D.D. |
| | | OTHER DETAILS OF ADVOCATES: NAGESHWAR RAO(AMIT.BAHUGUNA@LUMIERELP.COM)(9540688574)(PETITIONER) INCOME TAX(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(1123381542)(RESPONDENT) | |
| 50 | W.P.(C)-15623/2024 CM APPL. 65578/2024 | E S P SAFETY PRIVATE LIMITED V/s INCOME TAX OFFICER WARD 8(1), DELHI | FINJURIS LLP |
| | | OTHER DETAILS OF ADVOCATES: PRAKASH KUMAR SINHA(PRAKASH@PSC.CO.IN)(9818295840)(PETITIONER) INCOME TAX(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(0)(RESPONDENT) | |
| 51 | W.P.(C)-15790/2024 CM APPL. 66241/2024 CM APPL. 70178/2024 | IRDETO B.V. V/s BOARD FOR ADVANCE RULINGS & ORS. | MANUJ SABHARWAL |
| | | OTHER DETAILS OF ADVOCATES: MANUJ SABHARWAL(MANUJ@MSCHAMBERS.IN)(9810230024)(PETITIONER) INCOME TAX(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN, SECRETARYBAR1@INCOMETAX.GOV.IN)(0)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) MANUJ SABHARWAL(MANUJ@MSCHAMBERS.IN)(9810230024)(PETITIONER) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(0)(RESPONDENT) | |
| 52 | W.P.(C)-227/2025 CM APPL. 1108/2025 CM APPL. 1109/2025 | SUREKHA GULATI V/s INCOME TAX OFFICER, WARD 50(1), DELHI | ABHINAV JAIN |
| | | OTHER DETAILS OF ADVOCATES: MAHESH KUMAR(INFO.MAHESHKUMAR.DELHI@GMAIL.COM)(9810084798)(PETITIONER) INCOME TAX(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(0)(RESPONDENT) | |
| 53 | W.P.(C)-238/2025 CM APPL. 1150/2025 WITH W.P.(C) 239/2025 W.P.(C) 241/2025 | STAR GLOBAL MULTI VENTURES PVT LTD V/s ASSISTANT COMMISSIONER OF INCOME TAX, CIRCLE 22 (2), DELHI | ABHINAV JAIN |
| | | OTHER DETAILS OF ADVOCATES: DEEPANSHU MEHTA(INFO.MAHESHKUMAR.DELHI@GMAIL.COM)(9810084798)(PETITIONER) INCOME TAX(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(0)(RESPONDENT) | |
| 54 | W.P.(C)-239/2025 CM APPL. 1152/2025 | STAR GLOBAL MULTI VENTURES PVT LTD V/s ASSISTANT COMMISSIONER OF INCOME TAX | ABHINAV JAIN |
| | | OTHER DETAILS OF ADVOCATES: DEEPANSHU MEHTA(INFO.MAHESHKUMAR.DELHI@GMAIL.COM)(9810084798)(PETITIONER) INCOME TAX(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(0)(RESPONDENT) | |
| 55 | W.P.(C)-241/2025 CM APPL. 1155/2025 | PARDEEP KUMAR GULATI V/s INCOME TAX OFFICER WARD 50(1) DELHI | ABHINAV JAIN |
| | | OTHER DETAILS OF ADVOCATES: DEEPANSHU MEHTA(INFO.MAHESHKUMAR.DELHI@GMAIL.COM)(9810084798)(PETITIONER) INCOME TAX(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(0)(RESPONDENT) | |
| 56 | W.P.(C)-2150/2025 CM APPL. 10106/2025 | MAHESH CHAND VARUN KUMAR V/s INCOME TAX OFFICER WARD 46(4), DELHI & ORS. | VED KUMAR JAIN |
| | | OTHER DETAILS OF ADVOCATES: VED JAIN(LITIGATION@VJLEGAL.COM)(7627082789)(PETITIONER) INCOME TAX(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN, DELHI.ITO.HQ.PCCIT.NEAC@INCOMETAX.GOV.I)(0)(RESPONDENT) INCOME TAX(DELHI.ITO46.4@INCOMETAX.GOV.IN, DELHI.CIT.JUDICIAL@INCOMETAX.GOV.IN)(0)(RESPONDENT) | |
| 57 | W.P.(C)-2730/2025 CM APPL. 13006/2025 CM APPL. 13007/2025 | ADIDAS INDIA MARKETING PRIVATE LIMITED V/s THE ASSISTANT COMMISSIONER OF INCOME TAX, CIRCLE 1(1), NEW DELHI | VISHAL KALRA |
| | | OTHER DETAILS OF ADVOCATES: VISHAL KALRA(OFFICE@VKLEGAL.IN)(9711033111)(PETITIONER) INCOME TAX(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(0)(RESPONDENT) | |
| CONNECTED MATTERS (ANMM) | | | |
| 58 | ITA-1275/2018 WITH ITA 179/2020 | PRO COMMISSIONER OF INCOME TAX - (CENTRAL) - 2 V/s MIS SAAMAG CONSTRUCTION PVT. LTD. | ZOHEB HOSSAIN, KAVITA JHA |
| | | OTHER DETAILS OF ADVOCATES: ZOHEB HOSSAIN(HOSSAINZOHEB@GMAIL.COM,OFFICEZHOSAIN@GMAIL.COM,VSDEEPAK99@GMAIL.COM, ADARSHGUPTA11157@GMAIL.COM)(9999711099)(PETITIONER) KAVITA JHA(KAVITA@VAISHLAW.COM)(9818174307)(RESPONDENT) | |
| 59 | ITA-179/2020 WITH ITA 179/2020 ITA 180/2020 | PR. COMMISSIONER OF INCOME TAX (CENTRAL)- 2 V/s M/S SAAMAG CONSTRUCTION PVT. LTD | ZOHEB HOSSAIN, KAVITA JHA |
| | | OTHER DETAILS OF ADVOCATES: | |

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| 60 | ITA-1276/2018 WITH ITA 179/2020 | PR. COMMISSIONER OF INCOME TAX (CENTRAL) -2 V/s M/S. SAGA DEVELOPERS PVT. LTD | ZOHEB HOSSAIN, KAVITA JHA |
| | | OTHER DETAILS OF ADVOCATES: ZOHEB HOSSAIN(HOSSAINZOHEB@GMAIL.COM , OFFICEZHOSAIN@GMAIL.COM , VSDEEPAK99@GMAIL.COM , ADARSHGUPTA11157@GMAIL.COM)(9999711099)(PETITIONER) KAVITA JHA(KAVITA@VAISHLAW.COM)(9818174307)(RESPONDENT) | |
| 61 | ITA-1285/2018 WITH ITA 179/2020 | PR. COMMISSIONER OF INCOME TAX -(CENTRAL)- 2 V/s M/S PYRAMID REALTORS PVT. LTD. | ZOHEB HOSSAIN, KAVITA JHA |
| | | OTHER DETAILS OF ADVOCATES: ZOHEB HOSSAIN(HOSSAINZOHEB@GMAIL.COM , OFFICEZHOSAIN@GMAIL.COM , VSDEEPAK99@GMAIL.COM , ADARSHGUPTA11157@GMAIL.COM)(9999711099)(PETITIONER) KAVITA JHA(KAVITA@VAISHLAW.COM)(9818174307)(RESPONDENT) | |
| 62 | ITA-1286/2018 WITH ITA 179/2020 | PR. COMMISSIONER OF INCOME TAX (CENTRAL) -2 V/s M/S. SAAMAG DEVELOPERS PVT. LTD. | ZOHEB HOSSAIN, KAVITA JHA |
| | | OTHER DETAILS OF ADVOCATES: ZOHEB HOSSAIN(HOSSAINZOHEB@GMAIL.COM , OFFICEZHOSAIN@GMAIL.COM , VSDEEPAK99@GMAIL.COM , ADARSHGUPTA11157@GMAIL.COM)(9999711099)(PETITIONER) KAVITA JHA(KAVITA@VAISHLAW.COM)(9818174307)(RESPONDENT) | |
| 63 | ITA-1287/2018 WITH ITA 179/2020 | PR. COMMISSIONER OF INCOME TAX (CENTRAL) -2 V/s M/S. SAAMAG INFRASTRUCTURE LTD.. | ZOHEB HOSSAIN, KAVITA JHA |
| | | OTHER DETAILS OF ADVOCATES: ZOHEB HOSSAIN(HOSSAINZOHEB@GMAIL.COM , OFFICEZHOSAIN@GMAIL.COM , VSDEEPAK99@GMAIL.COM , ADARSHGUPTA11157@GMAIL.COM)(9999711099)(PETITIONER) KAVITA JHA(KAVITA@VAISHLAW.COM)(9818174307)(RESPONDENT) | |
| 64 | ITA-180/2020 | PR. COMMISSIONER OF INCOME TAX (CENTRAL)- 2 V/s M/S SAAMAG DEVELOPERS PVT. LTD. | ZOHEB HOSSAIN, KAVITA JHA |
| | | OTHER DETAILS OF ADVOCATES: ZOHEB HOSSAIN(HOSSAINZOHEB@GMAIL.COM , OFFICEZHOSAIN@GMAIL.COM , VSDEEPAK99@GMAIL.COM , ADARSHGUPTA11157@GMAIL.COM)(9999711099)(PETITIONER) KAVITA JHA(KAVITA@VAISHLAW.COM)(9818174307)(RESPONDENT) | |
| 65 | ITA-181/2020 | PR. COMMISSIONER OF INCOME TAX (CENTRAL)- 2 V/s M/S SAAMAG INFRASTRUCTURE LTD. | ZOHEB HOSSAIN |
| | | OTHER DETAILS OF ADVOCATES: ZOHEB HOSSAIN(HOSSAINZOHEB@GMAIL.COM , OFFICEZHOSAIN@GMAIL.COM , VSDEEPAK99@GMAIL.COM , ADARSHGUPTA11157@GMAIL.COM)(9999711099)(PETITIONER) | |
| CONNECTED MATTERS-ANMM | | | |
| 66 | ITA-1427/2006 WITH ITA 800/2019 ITA 802/2019 ITA 804/2019 ITA 644/2019 ITA 1428/2006 | C.I.T V/s M/S ESCORTS LTD | R.D.JOLLY, SIMRAN MEHTA, R.M. MEHTA, SIMRAN MEHTA |
| | | OTHER DETAILS OF ADVOCATES: WITHOUT GENERATE ({})(RESPONDENT) WITHOUT GENERATE ({})(RESPONDENT) SIMRAN MEHTA(RANAYOGESH39@YAHOO.COM)(9891137150)(PETITIONER) | |
| 67 | ITA-1428/2006 CM APPL. 20315/2015 CM APPL. 6324/2024 WITH ITA 640/2019 ITA 644/2019 | C.I.T V/s M/S ESCORTS LTD | DILEEP SHIVPURI, SANJAY KUMAR, SIMRAN MEHTA, R.M. MEHTA, SIMRAN MEHTA |
| | | OTHER DETAILS OF ADVOCATES: SKAMUM(SKAMUM1986@GMAIL.COM)({})(PETITIONER) SIMRAN MEHTA (RANAYOGESH39@YAHOO.COM)(9891137150)(RESPONDENT) WITHOUT GENERATE ({})(PETITIONER) WITHOUT GENERATE ({})(PETITIONER) SIMRAN MEHTA(RANAYOGESH39@YAHOO.COM)(9891137150)(PETITIONER) | |
| 68 | ITA-644/2019 | THE PR. COMMISSIONER OF INCOME TAX -3 V/s ESCRORTS LTD. | RUCHIR BHATIA, SIMRAN MEHTA |
| | | OTHER DETAILS OF ADVOCATES: RUCHIR BHATIA(BHATIARUCHIR@GMAIL.COM)(9810371417)(PETITIONER) SIMRAN MEHTA(RANAYOGESH39@YAHOO.COM)(9891137150)(RESPONDENT) | |

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|---|---|---|--|--|
| 69 | ITA-800/2019 WITH ITA 802/2019 ITA 804/2019 ITA 644/2019 | THE PR. COMMISSIONER OF INCOME TAX -3 V/s ESCORTS LTD. | RUCHIR BHATIA, SIMRAN MEHTA | |
| | | OTHER DETAILS OF ADVOCATES: RUCHIR BHATIA(BHATIARUCHIR@GMAIL.COM)(9810371417)(PETITIONER) SIMRAN MEHTA(RANAYOGESH39@YAHOO.COM)(9891137150)(RESPONDENT) | | |
| 70 | ITA-802/2019 | THE PR. COMMISSIONER OF INCOME TAX -3 V/s ESCORTS LTD. | RUCHIR BHATIA, SIMRAN MEHTA | |
| | | OTHER DETAILS OF ADVOCATES: RUCHIR BHATIA(BHATIARUCHIR@GMAIL.COM)(9810371417)(PETITIONER) SIMRAN MEHTA(RANAYOGESH39@YAHOO.COM)(9891137150)(RESPONDENT) | | |
| 71 | ITA-804/2019 | THE PR. COMMISSIONER OF INCOME TAX -3 V/s ESCORTS LTD. | RUCHIR BHATIA, SIMRAN MEHTA | |
| | | OTHER DETAILS OF ADVOCATES: RUCHIR BHATIA(BHATIARUCHIR@GMAIL.COM)(9810371417)(PETITIONER) SIMRAN MEHTA(RANAYOGESH39@YAHOO.COM)(9891137150)(RESPONDENT) | | |
| 72 | ITA-1262/2011 CM APPL. 21759/2011 | CIT V/s NARESH K TREHAN | RASHMI CHOPRA, MANASVINI BAJPAI, DR RAKESH GUPTA, DILEEP SHIVPURI, SANJAY KUMAR, POONAM AHUJA, ROHIT KR. GUPTA, SHASWAT BAJPAI, DEEPAK CHOPRA AZB & PARTNERS | |
| | | OTHER DETAILS OF ADVOCATES: DR RAKESH GUPTA(RAKESH@TAXINDIA.NET)(9654488297)(PETITIONER) (/)(RESPONDENT) | | |
| AT THE END OF BOARD (CONNECTED MATTER) | | | | |
| 73 | ITA-473/2023 | THE PR. COMMISSIONER OF INCOME TAX -CENTRAL -1 V/s LATE SHRI LADLI PERSHAD JAISWAL THROUGH LEGAL HEIR- SHRI KARAMJIT JAISWAL AND SHRI JAGJIT JAISWAL) | RUCHIR BHATIA | |
| | | OTHER DETAILS OF ADVOCATES: RUCHIR BHATIA(RUCHIRBHATIA210@GMAIL.COM)(/)(PETITIONER) KAVITA (KAVITA@VAISHLAW.COM)(/)(RESPONDENT) GOPAL (GOPAL@VAISHLAW.IN)(/)(RESPONDENT) | | |
| 74 | W.P.(C)-2068/2015 | U.K. PAINTS OVERSEAS LTD V/s ASSTT.COMMISSIONER OF INCOME TAX, CENTRAL CIRCLE.8, & ORS. | SATYEN SETHI, RUCHIR BHATIA | |
| | | OTHER DETAILS OF ADVOCATES: | | |
| 75 | W.P.(C)-2574/2015 | MR.K.S.DHINGRA, V/s ASSTT.COMMISSIONER OF INCOME TAX,CENTRAL CIRCLE-8, & ORS. | SATYEN SETHI, RUCHIR BHATIA | |
| | | OTHER DETAILS OF ADVOCATES: | | |
| 76 | W.P.(C)-11218/2015 | BJN HOLDINGS (I) LTD V/s DY.COMMISSIONER OF INCOME TAX CENTRAL CIRCLE-8 & ORS. | SATYEN SETHI, RUCHIR BHATIA | |
| | | OTHER DETAILS OF ADVOCATES: | | |
| 77 | W.P.(C)-11219/2015 | U.K.PAINTS (OVERSEAS)LTD. V/s DY.COMMISSIONER OF INCOME TAX CENTRAL CIRCLE-8 & ORS. | SATYEN SETHI, RUCHIR BHATIA | |
| | | OTHER DETAILS OF ADVOCATES: | | |
| 78 | W.P.(C)-9189/2016 | U.K. PAINTS (OVERSEAS) LTD V/s DY. COMMISSIONER OF INCOME TAX, CENTRAL CIRCLE -8, & ORS. | SATYEN SETHI, RUCHIR BHATIA | |
| | | OTHER DETAILS OF ADVOCATES: | | |
| 79 | W.P.(C)-9465/2016 WITH ITA 473/2023 | BJN HOLDINGS (I) LTD. V/s DY. COMMISSIONER OF INCOME TAX, CENTRAL CIRCLE -8, & ORS. | SATYEN SETHI, RUCHIR BHATIA | |
| | | OTHER DETAILS OF ADVOCATES: | | |
| 80 | W.P.(C)-5759/2017 | K.S. DHINGRA V/s ASSTT. COMMISSIONER OF INCOME TAX, CENTRAL CIRCLE - 8 & ANR. | SATYEN SETHI, RUCHIR BHATIA | |
| | | OTHER DETAILS OF ADVOCATES: | | |
| 81 | W.P.(C)-12405/2018 WITH W.P.(C) 12406/2018 W.P.(C) 4969/2022 W.P.(C) 4230/2022 | BJN HOLDINGS (I) LTD. V/s ASSTT. COMMISSIONER OF INCOME TAX, CENTRAL CIRCLE -8, & ANR. | SATYEN SETHI | |
| | | OTHER DETAILS OF ADVOCATES: SATYEN SETHI(SATYENSETHI@GMAIL.COM)(9811297400)(PETITIONER) | | |

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|----|---|--|--------------|--|
| 82 | W.P.(C)-12406/2018 | U.K. PAINTS (OVERSEAS) LTD. V/s ASSTT. COMMISSIONER OF INCOME TAX, CENTRAL CIRCLE -8 & ANR. | SATYEN SETHI | |
| | | OTHER DETAILS OF ADVOCATES: SATYEN SETHI(SATYENSETHI@GMAIL.COM)(9811297400)(PETITIONER) | | |
| 83 | W.P.(C)-4230/2022 | BJN HOLDINGS (I) LTD (WRONGLY TREATED AS SUCCESSOR IN INTEREST OF BJN HOLDINGS LTD) V/s ASSISTANT COMMISSIONER OF INCOME TAX & ORS. | KAVITA JHA | |
| | | OTHER DETAILS OF ADVOCATES: VINAY VAISH AND KAVITA JHA(KAVITA@VAISHLAW.COM)(9818174307)(PETITIONER) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(9999971690)(RESPONDENT) | | |
| 84 | W.P.(C)-4969/2022 | BJN HOLDINGS (I) LTD. (WRONGLY TREATED AS SUCCESSOR IN INTEREST OF BJN HOLDINGS LTD) V/s ASSISTANT COMMISSIONER OF INCOME TAX & ORS. | KAVITA JHA | |
| | | OTHER DETAILS OF ADVOCATES: VINAY VAISH AND KAVITA JHA(KAVITA@VAISHLAW.COM)(9818174307)(PETITIONER) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(9999971690)(RESPONDENT) | | |
| 85 | W.P.(C)-13184/2019 WITH W.P.(C) 11219/2015 | U.K. PAINTS (OVERSEAS) LIMITED V/s DEPUTY COMMISSIONER OF INCOME-TAX & ORS. | KAVITA JHA | |
| | | OTHER DETAILS OF ADVOCATES: KAVITA JHA(KAVITA@VAISHLAW.COM)(9818174307)(PETITIONER) | | |
| 86 | W.P.(C)-13204/2019 | BJN HOLDINGS (I) LTD[WRONGLY TREATED ASSUCCESSOR IN INTEREST OF BJN HOLDINGS LTD.] V/s DEPUTY COMMISSIONER OF INCOME-TAX CENTRAL CIRCLE 8, & ORS. | KAVITA JHA | |
| | | OTHER DETAILS OF ADVOCATES: KAVITA JHA(KAVITA@VAISHLAW.COM)(9818174307)(PETITIONER) | | |
| 87 | W.P.(C)-444/2022 | U K PAINTS (OVERSEAS) LIMITED V/s ASSISTANT COMMISSIONER OF INCOME TAX CENTRAL CIRCLE 8 & ANR. | KAVITA JHA | |
| | | OTHER DETAILS OF ADVOCATES: VINAY VAISH & KAVITA JHA(KAVITA@VAISHLAW.COM)(9818174307)(PETITIONER) INCOME TAX(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN){}(RESPONDENT) | | |
| 88 | W.P.(C)-688/2022 | U K PAINTS (OVERSEAS) LIMITED V/s DEPUTY COMMISSIONER OF INCOME TAX & ORS. | KAVITA JHA | |
| | | OTHER DETAILS OF ADVOCATES: VINAY VAISH AND KAVITA JHA(KAVITA@VAISHLAW.COM){}(PETITIONER) DELHI DCIT JUDICIAL(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(9013851550)(RESPONDENT) | | |
| 89 | W.P.(C)-3519/2022 | U K PAINTS (OVERSEAS) LIMITED V/s ASSISTANT COMMISSIONER OF INCOME TAX & ANR. | KAVITA JHA | |
| | | OTHER DETAILS OF ADVOCATES: VINAY VAISH AND KAVITA JHA(KAVITA@VAISHLAW.COM)(9818174307)(PETITIONER) DELHI DCIT CEN(DELHI.DCIT.CEN8@INCOMETAX.GOV.IN){}(RESPONDENT) DELHI PCIT(DELHI.PCIT1@INCOMETAX.GOV.IN){}(RESPONDENT) DELHI DCIT JUDICIAL HC (DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(9999971690)(RESPONDENT) | | |
| 90 | W.P.(C)-5034/2022 | BJN HOLDINGS (I) LTD. (WRONGLY TREATED AS SUCCESSOR IN INTEREST OF BJN HOLDINGS LTD) V/s ASSISTANT COMMISSIONER OF INCOME TAX & ORS. | KAVITA JHA | |
| | | OTHER DETAILS OF ADVOCATES: VINAY VAISH AND KAVITA JHA(KAVITA@VAISHLAW.COM)(9818174307)(PETITIONER) DELHI DCIT(DELHI.DCIT.CEN8@INCOMETAX.GOV.IN){}(RESPONDENT) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(9999971690)(RESPONDENT) | | |

COURT NO. 38
 DIVISION BENCH- III
 HON'BLE MS.JUSTICE PRATHIBA M. SINGH
 HON'BLE MR.JUSTICE RAJNEESH KUMAR GUPTA

[NOTE: IN CASE ANY ASSISTANCE REGARDING VIRTUAL HEARING IS REQUIRED, PLEASE CONTACT,
 MS. SAPHALTA BHATI (MOB:-7428238686) COURT MASTER TO HON'BLE MS. JUSTICE PRATHIBA M. SINGH.]

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| ITEM NUMBER | CASE NUMBER | PARTY NAME | ADVOCATE NAME | OTHER INFORMATION |
|-------------------------|---|--|----------------------------------|-------------------|
| TOP OF THE BOARD | | | | |
| 1 | FAO(OS) (COMM)-182/2022 CM APPL. 31553/2022 CM APPL. 48614/2024 WITH FAO(OS) (COMM) 155/2023 | MR AMRISH GUPTA V/s GURCHAIT SINGH CHIMA DECEASED THROUGH LR AND WIDOW MRS DALJEET KAUR CHIMA | ASHUTOSH GUPTA, KANHAIYA SINGHAL | |
| | | OTHER DETAILS OF ADVOCATES: ASHUTOSH GUPTA, GAURAV RANA, HARSHIT GARG(ASHUTOSH@INDOLEGALSERVICES.IN)(9871433339)(PETITIONER) GURCHAIT SINGH CHIMA(SPKWIRE@GMAIL.COM){}(RESPONDENT) AMRISH GUPTA (AMRISHGUPTA@YAHOO.COM){0}(PETITIONER) KANHAIYA SINGHAL(ADV.SINGHAL@GMAIL.COM)(9212424765)(RESPONDENT) | | |
| 2 | FAO(OS) (COMM)-155/2023 CM APPL. 38160/2023 CM APPL. 48605/2024 | SEEMA GUPTA V/s SUNNY TALWANI | ASHUTOSH GUPTA, KANHAIYA SINGHAL | |
| | | OTHER DETAILS OF ADVOCATES: ASHUTOSH GUPTA(ASHUTOSH@INDOLEGALSERVICES.COM)(9871433339)(PETITIONER) CHANDER TALWANI(CHANDER.TALWANI@GMAIL.COM){}(RESPONDENT) KANHAIYA SINGHAL(ADV.SINGHAL@GMAIL.COM)(9212424765)(PETITIONER) AMRISH GUPTA (AMRISHGUPTA@YAHOO.COM){0}(PETITIONER) KANHAIYA SINGHAL(ADV.SINGHAL@GMAIL.COM)(9212424765)(RESPONDENT) | | |
| 3 | W.P.(C)-2700/2018 WITH W.P.(C) 2701/2018 | ERNST & YOUNG LLP & ANR. V/s UNION OF INDIA & ORS. | VIPIN UPADHYAY | |
| | | OTHER DETAILS OF ADVOCATES: VIPIN UPADHYAY(SANJAY1.SHARMA@PDSLEGAL.COM)(9999971690)(PETITIONER) | | |
| 4 | W.P.(C)-2701/2018 | INTERTEK INDIA PVT. LTD. V/s UNION OF INDIA & ORS. | TARUN GULATI, VIPIN UPADHYAY | |
| | | OTHER DETAILS OF ADVOCATES: TARUN GULATI(SANJAY1.SHARMA@PDSLEGAL.COM)(9999971690)(PETITIONER) | | |

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| 5 | W.P.(C)-13930/2022 WITH W.P.(C) 15356/2022 | M/S NATIONAL PEROXIDE LIMITED V/s UNION OF INDIA & ANR. | RAJESH SHARMA | |
| | | OTHER DETAILS OF ADVOCATES: RAJESH SHARMA(RAJESH@TPM.IN)(9560872227)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT) DGTR INDIA(DGTR-INDIA@GOV.IN)()(RESPONDENT) | | |
| 6 | W.P.(C)-15356/2022 | M/S ARCH PHARMALABS LIMITED V/s UNION OF INDIA & ANR. | RAJESH SHARMA | |
| | | OTHER DETAILS OF ADVOCATES: RAJESH SHARMA(RAJESH@TPM.IN)(9560872227)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT) UNION OF INDIA(JSREV@NIC.IN, DGTR-INDIA@GOV.IN)()(RESPONDENT) | | |
| 7 | W.P.(C)-3461/2023 CM APPL. 13357/2023 WITH W.P.(C) 6386/2023 | UNION OF INDIA V/s M/S BAJAJ HEALTH CASE LIMITED | SATISH KUMAR, ANURAG OJHA | |
| | | OTHER DETAILS OF ADVOCATES: RAJESH (RAJESH@TPM.IN)()(PETITIONER) SATISH KUMAR(SATISHLAW@YAHOO.COM)(9810419742)(RESPONDENT) ANURAG OJHA(ANURAGDULAW@GMAIL.COM)(8860069704)(PETITIONER) | | |
| 8 | W.P.(C)-6386/2023 | GUJARAT POLYFILMS PVT LTD V/s GUJARAT STATE FERTILIZERS AND CHEMICALS LTD & ORS. | KARAN SACHDEV, ANURAG OJHA | |
| | | OTHER DETAILS OF ADVOCATES: V. LAKSHMIKUMARAN (CHARANYA.1@LAKSHMISRI.COM, KARAN.SACHDEV@LAKSHMISRI.COM)(9560712505)(PETITIONER) SATISH KUMAR(SATISHLAW@YAHOO.COM)()(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT) ANURAG OJHA(ANURAGDULAW@GMAIL.COM)(8860069704)(PETITIONER) | | |
| 9 | W.P.(C)-11724/2023 WITH W.P.(C) 14915/2023 | RABIGH REFINING AND PETROCHEMICAL COMPANY V/s CHEMICAL AND PETROCHEMICALS MANUFACTURERS ASSOCIATION & ORS. | YOGENDRA ALDAK | |
| | | OTHER DETAILS OF ADVOCATES: V. LAKSHMIKUMARAN (CHARANYA.1@LAKSHMISRI.COM, KARAN.SACHDEV@LAKSHMISRI.COM)(9560712505)(PETITIONER) RAJESH(SATISHLAW@YAHOO.COM, RAJESH@TPM.IN)()(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT) | | |
| 10 | W.P.(C)-14915/2023 CM APPL. 59463/2023 | M/S ASSOCIATION OF MAN-MADE FIBRE INDUSTRY OF INDIA V/s UNION OF INDIA & ORS. | RAJESH SHARMA | |
| | | OTHER DETAILS OF ADVOCATES: UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT) | | |
| 11 | W.P.(C)-16560/2024 CM APPL. 2639/2025 | M/S PERFECT TRADING CO. V/s COMMISSIONER OF CUSTOMS & ORS. | PRADEEP JAIN | |
| | | OTHER DETAILS OF ADVOCATES: PRADEEP JAIN(JAINGLOBUS@GMAIL.COM)(9899152568)(PETITIONER) CUS DEL(COMMRICDPPG-CUSDEL@GOV.IN)(0)(RESPONDENT) | | |
| FRESH MATTERS & APPLICATIONS | | | | |
| 12 | W.P.(C)-4540/2025 CM APPL. 21018/2025 | H.K. LABELS INDIA V/s GOODS AND SERVICE TAX OFFICER, DELHI DEPARTMENT OF TRADE AND TAXES, GOVERNMENT OF NCT OF DELHI & ANR. | AKSHAY ALLAGH | |
| | | OTHER DETAILS OF ADVOCATES: DAVINDER SINGH & AKSHAY ALLAGH(ALLAGHCHAMBERS@GMAIL.COM)(9811118257)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) | | |
| FOR ADMISSION | | | | |
| 13 | CEAC-4/2025 | KASHISH PRODUCTS IMPEX PVT LTD V/s DEPUTY COMMISSIONER, GOODS AND SERVICE TAX, CENTRAL TAXES | KULJEET RAWAL | |
| | | OTHER DETAILS OF ADVOCATES: RAJESH RAWAL(RAWALADVOCATES@YAHOO.CO.IN)(9810081725)(PETITIONER) CGST DELHI (CGSTDELHIWESTLEGAL@GMAIL.COM)(0)(RESPONDENT) | | |
| 14 | W.P.(C)-14528/2023 CM APPL. 57597/2023 CM APPL. 65442/2023 | COL M P WADWA AND ORS V/s THE REGISTRAR CO-OPERATIVE SOCIETIES AND ORS | AKSHAY BHATIA, SURENDER KUMAR | |
| | | OTHER DETAILS OF ADVOCATES: AKSHAY BHATIA()(9899098093)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) | | |

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|-----------------------------------|--|---|---|
| | | SHRI MUKUL MANRAI(SDMHQD@GMAIL.COM, DERAWALOBJECTIONS@GMAIL.COM,)()(RESPONDENT) S.K.KAUSHIK & ASSOCIATES(KAUSHIKSURENDER78@GMAIL.COM)(9910703213)(PETITIONER) THE REGISTRAR CO-OPERATIVE SOCIETIES()(9899098093)(RESPONDENT) SANTOSH KUMAR TRIPATHI, DERAWAL, SDM HEADQUATER(STANDINGCOUNSELGNCTD@GMAIL.COM, DERAWALOBJECTIONS@GMAIL.COM, SDMHQD@GMAIL.COM)(9868250806)(RESPONDENT) | |
| 15 | W.P.(C)-3212/2025 CM APPL. 14999/2025 | DHARUHERA PHARMACEUTICALS PVT LIMITED V/s UNION OF INDIA & ORS. | YOGENDRA ALDAK |
| | | OTHER DETAILS OF ADVOCATES: V. LAKSHMIKUMARAN, YOGENDRA ALDAK(CHARANYA.1@LAKSHMISRI.COM, YOGENDRA.ALDAK@LAKSHMISRI.COM)(8010333998)(PETITIONER) SANTOSH KUMAR TRIPATHI, CGST DELHI SOUTH, UNION OF INDIA(STANDINGCOUNSELGNCTD@GMAIL.COM, LEGAL.CGSTDELHISOUTH@GOV.IN, UOIDHC@GMAIL.COM)(9868250806)(RESPONDENT) | |
| 16 | W.P.(C)-4260/2025 CM APPL. 19704/2025 | M/S SATYAM TRADERS (THROUGH ITS PROPRIETOR NARESH TYAGI) V/s UNION OF INDIA & ORS. | NITIN GULATI |
| | | OTHER DETAILS OF ADVOCATES: NITIN GULATI(N.GULATI@YAHOO.COM)(9313133000)(PETITIONER) SANTOSH KUMAR TRIPATHI, GST DELHI EAST, UNION OF INDIA(STANDINGCOUNSELGNCTD@GMAIL.COM, GSTDELHIEAST.LEGAL@GMAIL.COM, UOIDHC@GMAIL.COM)(9868250806)(RESPONDENT) | |
| 17 | W.P.(C)-4413/2025 CM APPL. 20318/2025 | AVIRAL TECHNOLOGY SOLUTIONS AND TELECOM PVT LTD V/s UNION OF INDIA & ORS. | PUNEET RAI |
| | | OTHER DETAILS OF ADVOCATES: PUNEET RAI(PUNEETRAIADVOCATE@GMAIL.COM)(9810023745)(PETITIONER) KAPIL SHARMA(DHCPROSECTIIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) SANTOSH KUMAR TRIPATHI, UNION OF INDIA, CHAMBERS OF MB(STANDINGCOUNSELGNCTD@GMAIL.COM, UOIDHC@GMAIL.COM, CHAMBERSOFMB@GMAIL.COM)(9868250806)(RESPONDENT) | |
| AFTER NOTICE MISC. MATTERS | | | |
| 18 | CEAC-5/2024 CM APPL. 50039/2024 | THE COMMISSIONER OF CENTRAL TAX, CGST DELHI EAST V/s SAMIAH INTERNATIONAL BUILDER PVT. LTD | SHUBHAM TYAGI, AKSHAY SINGH |
| | | OTHER DETAILS OF ADVOCATES: SHUBHAM TYAGI(SHUBHAMTYAGICBIC@GMAIL.COM)(9650049869)(PETITIONER) RAKESH(RAKESH.SAMIAH@GMAIL.COM)(0)(RESPONDENT) AKSHAY SINGH(SINGH.AKSHAY0809@GMAIL.COM)(9818933150)(RESPONDENT) | |
| 19 | CM APPL. 41444/2023 In LPA-32/2018(Disposed off case) | HANS STUDY CENTER V/s UNION OF INDIA & ANR | MANISH K MISHRA, SHRUTTIMA EHERSA |
| | | OTHER DETAILS OF ADVOCATES: MANISH K MISHRA()(9873553268)(PETITIONER) MANISH KUMAR MISHRA()(9873553269)(PETITIONER) VK(VKDAS8130@GMAIL.COM)()(RESPONDENT) | |
| 20 | SERTA-8/2022 CM APPL. 21832/2022 CM APPL. 18601/2023 CM APPL. 25852/2023 | COMMISSIONER CGST DIVISION, DELHI SOUTH COMMISSIONERATE V/s DELHI DUTY FREE SERVICE PVT. LTD. | VIPUL AGRAWAL, SATISH KUMAR, SPARSH BHARGAVA |
| | | OTHER DETAILS OF ADVOCATES: VIPUL AGGARWAL(VIPULAGRAWAL.NLIU@GMAIL.COM)(9958045501)(PETITIONER) M/S DELHI DUTY FREE SERVICE PVT LTD(SUPPORT@DELHIDUTYFREE.CO.IN)(49342900)(RESPONDENT) RAJIV(RAJIV.MADAN@DELHIDUTYFREE.CO.IN)()(RESPONDENT) SATISH KUMAR (SATISHLAW@YAHOO.COM)(9810419742)(PETITIONER) RAJIV MADAN (RAJIV.MADAN@DELHIDUTYFREE.CO.IN)()(RESPONDENT) SANJAY SHARMA(SANJAY1.SHARMA@PDSLEGAL.COM)()(RESPONDENT) SPARSH BHARGAVA(SPARSH.BHARGAVA@SBCHAMBERS.COM)()(RESPONDENT) DELHI DUTY FREE(SUPPORT@DELHIDUTYFREE.CO.IN)()(RESPONDENT) SATISH KUMAR()(9810419742)(PETITIONER) PARVEEN(PARVEEN.GUPTA@DELHIDUTYFREE.CO.IN)()(RESPONDENT) SPARSH BHARGAVA(SPARSH.BHARGAVA@SBCHAMBERS.COM)(9811225467)(RESPONDENT) SPARSH BHARGAVA(SPARSH.BHARGAVA@SBCHAMBERS.COM)(9811225467)(RESPONDENT) | |
| 21 | W.P.(C)-1662/2014 REVIEW PET. 449/2016 CM APPL. 36656/2016 CM APPL. 36657/2016 CM APPL. 12167/2019 | AMIT NIVETIA V/s REGISTRAR COOPERATIVE SOCIETIES & ANR. | K.P. SUNDAR RAO & ASSO., RAJINDER DHAWAN, JN GUPTA, SAMEER VASHISHT |
| | | OTHER DETAILS OF ADVOCATES: RAJINDER DHAWAN()(9899533220)(PETITIONER) SAMEER VASHISHT(SAMEER.VASHISHT@GMAIL.COM)(9818280821)(RESPONDENT) | |
| 22 | W.P.(C)-6585/2018 CM APPL. 25124/2018 CM APPL. 22210/2019 WITH W.P.(C) 4051/2025 | SEWA DELHI UNION & ORS V/s GOVERNMENT OF THE NCLT OF DELHI & ORS | ROHIT KUMAR SINGH, JAGDEEP KR SHARMA |

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| | | OTHER DETAILS OF ADVOCATES: ROHIT KUMAR SINGH()(9810183379)(PETITIONER) ROHIT KUMAR SINGH()(9873354139)(PETITIONER) | |
| 23 | W.P.(C)-4051/2025 CM APPL. 18777/2025 | PANKAJ KUMAR JHA V/s MUNICIPAL CORPORATION OF DELHI & ORS. | RAMESH KUMAR MISHRA |
| | | OTHER DETAILS OF ADVOCATES: RAMESH KUMAR MISHRA, SHIVAM TIWARY(OFFICEOFADVRKMISHRA@GMAIL.COM)(7739506771)(PETITIONER) SANTOSH KUMAR TRIPATHI, MCD, UOI(STANDINGCOUNSELGNCTD@GMAIL.COM, CLOMCDHQ@GMAIL.COM, UOIHDC@GMAIL.COM)(0)(RESPONDENT) | |
| 24 | W.P.(C)-13476/2019 | MS. LALTESH THAKUR V/s REGISTRAR OF COOPERRATIVE SOCITIES AND ORS. | HEMANT GULATI, ARUN BIRBAL, SANDEEP KUMAR, VIRENDER GOSWAMI, UDIT MALIK |
| | | OTHER DETAILS OF ADVOCATES: HEMANT GULATI()(9999995979)(PETITIONER) SANDEEP KUMAR (SANDEEPSINGH561@GMAIL.COM)(9810122554)(PETITIONER) VIRENDER GOSWAMI(VGA@VGALEGAL.COM)(9650978476)(PETITIONER) UDIT MALIK(UDITMALIK@HOTMAIL.COM)(9811981128)(PETITIONER) | |
| 25 | W.P.(C)-6098/2021 CM APPL. 19296/2021 | M/S ANGUS DUNDEE INDIA PVT. LTD. V/s DIRECTORATE OF REVENUE INTELLIGENCE & ANR. | MALABIKA SARKAR, MALABIKA SARKAR, SUNIL KUMAR AGARWAL |
| | | OTHER DETAILS OF ADVOCATES: LEX MALGAN(LEXMALGAN@GMAIL.COM)(9810059818)(PETITIONER) SATISH(SATISHLAW@YAHOO.COM)()(RESPONDENT) SUNIL KUMAR AGARWAL(SKAMUM1986@GMAIL.COM)(9871300622)(PETITIONER) | |
| 26 | W.P.(C)-4400/2022 | CLYDE PUMPS PRIVATE LIMITED V/s UNION OF INDIA & ORS. | AKSHAY SINGH, ADITYA SINGLA, PIYUSH BERIWAL |
| | | OTHER DETAILS OF ADVOCATES: PRABHAT KUMAR(OFFICE@RKLEGAL.ORG)(9720109106)(PETITIONER) UTTARANCH(UTTARANCHALXEROX@GMAIL.COM)()(RESPONDENT) PRABHAT(PRABHAT@RKLEGAL.ORG)()(RESPONDENT) CCU CEXDEL(CCU-CEXDEL@NIC.IN)()(RESPONDENT) UOI(UOIHDC@GMAIL.COM)()(RESPONDENT) HARPREET SINGH(HARPREETGSTSTANDINGCOUNSEL@GMAIL.COM)()(RESPONDENT) ADITYA SINGLA(ADITYA_SINGLA@HOTMAIL.COM)(9818601006)(RESPONDENT) PIYUSH BERIWAL(BERIWAL.LAWYER@GMAIL.COM)(9910396352)(RESPONDENT) | |
| 27 | W.P.(C)-13556/2022 | SHIV SHANKAR DEV V/s THE REGISTRAR CO-OPERATIVE SOCIETIES & ORS. | SONIA ARORA, VIDIT GUPTA |
| | | OTHER DETAILS OF ADVOCATES: SONIA A. MENON AND ASSOCIATES(SONIAARORAMENON@GMAIL.COM)(9810865468)(PETITIONER) DR. RAHUL CHHOKER(DDACHAMBERHC@GMAIL.COM)(8960896896)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) VIDIT GUPTA(A445DEFCOL@GMAIL.COM)(9910995511)(RESPONDENT) | |
| 28 | W.P.(C)-643/2024 CM APPL. 2800/2024 | AIRPORTS AUTHORITY OF INDIA V/s UNION OF INDIA & ORS. | RUCHESH SINHA |
| | | OTHER DETAILS OF ADVOCATES: RUCHESH SINHA(COMMUNICATION@SRALEXLAWFIRM.COM)(9650569757)(PETITIONER) UNION OF INDIA(UOIHDC@GMAIL.COM)()(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) HARPREET SINGH(HARPREETGSTSTANDINGCOUNSEL@GMAIL.COM)()(RESPONDENT) | |
| 29 | W.P.(C)-6242/2024 | RANI DEVI AND ORS. V/s MUNICIPAL CORPORATION OF DELHI & ORS. | SHIVAM TIWARY, SHIVAM TIWARY |
| | | OTHER DETAILS OF ADVOCATES: SHIVAM TIWARY AND KUMAR ABHINANDAN(OFFICEOFADVRKMISHRA@GMAIL.COM)(7739506771)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) KALKAJI MANDIR(OFFICEOFADMNKALKAJIMANDIR@GMAIL.COM)()(RESPONDENT) MUNICIPAL CORPORATION OF DELHI(CLOMCDHQ@GMAIL.COM)()(RESPONDENT) SHIVAM TIWARY(SHIVAMTIWARY19@GMAIL.COM)(7739506771)(PETITIONER) | |
| 30 | W.P.(C)-7856/2024 CM APPL. 32490/2024 CM APPL. 32491/2024 WITH W.P.(C) 15695/2022 | DINESH KUMAR SHARMA V/s REGISTRAR OF COOPERATIVE SOCIEITES & ORS. | AKSHIT SACHDEVA |
| | | OTHER DETAILS OF ADVOCATES: AKSHIT SACHDEVA(AKSHITSACHDEVA.ADVOCATE@GMAIL.COM)(9911927538)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM, RCOOP@NIC.IN, INFO@DNSBLTD.COM)()(RESPONDENT) REGISTRAR COOPERATIVE SOCIETIES (VINAYBHARDWAJ9885@GMAIL.COM, CHAMANLALGUPTA1997@GMAIL.COM, RISHIRAJSHARMA2222@GM)()(RESPONDENT) | |

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| 31 | W.P.(C)-10001/2024 | MODI INFOSOL PRIVATE LIMITED V/s COMMISSIONER OF DELHI GOODS AND SERVICE TAX & ANR. | RAJESH MAHNA | |
| | | OTHER DETAILS OF ADVOCATES: IMPACT LAW FIRM(RAJESHMAHNA@YAHOO.CO.IN)(7373900606)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) | | |
| 32 | W.P.(C)-12426/2024 CM APPL. 51698/2024 | CHETAN GARG V/s AVATO WARD 105 STATE GOODS AND SERVICE TAX & ANR. | ANURAG RAJPUT | |
| | | OTHER DETAILS OF ADVOCATES: ANURAG RAJPUT(ADVANURAGRAJPUT07@GMAIL.COM)(9953029394)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) | | |
| 33 | W.P.(C)-13861/2024 CM APPL. 58025/2024 | LOGICA INFOWAY LTD. FORMERLY KNOWN AS EASTERN LOGICA INFOWAY LTD. V/s THE UNION OF INDIA REVENUE SECRETARY, MINISTRY OF FINANCE & ORS. | RAJESH JAIN | |
| | | OTHER DETAILS OF ADVOCATES: RAJESH JAIN(INFOTAX@REDIFFMAIL.COM)(9810042928)(PETITIONER) SANTOSH KUMAR TRIPATHI, ANURAG, UNION OF INDIA(STANDINGCOUNSELGNCTD@GMAIL.COM, ANURAGDULAW@GMAIL.COM, UOIDHC@GMAIL.COM)(9868250806)(RESPONDENT) | | |
| 34 | W.P.(C)-14270/2024 CM APPL. 59756/2024 WITH W.P.(C) 14288/2024 | INDIA RETAILS AND HOSPITALITY PRIVATE LIMITED V/s SALES TAX OFFICER CLASS II AVATO WARD 101 ZONE 9 DELHI & ANR. | ABHISHEK GARG | |
| | | OTHER DETAILS OF ADVOCATES: ABHISHEK GARG(ABHISHEK@AGSLEGAL.COM)(9056299999)(PETITIONER) SANTOSH KUMAR TRIPATHI, GNCTD(STANDINGCOUNSELGNCTD@GMAIL.COM, SCSERVICESGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) | | |
| 35 | W.P.(C)-14288/2024 CM APPL. 59797/2024 | INDIA RETAILS AND HOSPITALITY PRIVATE LIMITED V/s SALES TAX OFFICER CLASS II AVATO WARD 101 ZONE 9 DELHI & ANR. | ABHISHEK GARG | |
| | | OTHER DETAILS OF ADVOCATES: ABHISHEK GARG(ABHISHEK@AGSLEGAL.COM)(9056299999)(PETITIONER) SANTOSH KUMAR TRIPATHI, GNCTD(STANDINGCOUNSELGNCTD@GMAIL.COM, SCSERVICESGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) | | |
| 36 | W.P.(C)-15299/2024 CM APPL. 64254/2024 | M/S AGNIS BULLION HOUSE LLP V/s DEPUTY DIRECTOR, DZU, DGGI & ORS. | KISHORE KUNAL | |
| | | OTHER DETAILS OF ADVOCATES: KISHORE KUNAL(KISHORE.KUNAL@KKCOLAW.IN, OFFICE@KKCOLAW.IN)(9871278561)(PETITIONER) ADITYA SINGLA(ASINGLASSC@GMAIL.COM, ADITYA_SINGLA@HOTMAIL.COM)(0)(RESPONDENT) | | |
| 37 | W.P.(C)-15898/2024 CM APPL. 66757/2024 | BALDEV METALS PVT. LTD. THROUGH ITS DIRECTOR SHRI VARUN KUMAR DHARNA V/s PR. COMMISSIONER OF DELHI GOODS AND SERVICES TAX & ORS. | RAJESH JAIN | |
| | | OTHER DETAILS OF ADVOCATES: RAJESH JAIN & VIRAG TIWARI(INFOTAX@REDIFFMAIL.COM)(9810042928)(PETITIONER) SANTOSH KUMAR TRIPATHI, UNION OF INDIA(STANDINGCOUNSELGNCTD@GMAIL.COM, UOIDHC@GMAIL.COM)(9868250806)(RESPONDENT) ANURAG (ANURAGDULAW@GMAIL.COM)(8860069704)(RESPONDENT) | | |
| 38 | W.P.(C)-17900/2024 | SANTEC AUTOMATION (I) PRIVATE LIMITED V/s COMMISSIONER OF VAT & ANR. | VASDEV LALWANI | |
| | | OTHER DETAILS OF ADVOCATES: VASDEV LALWANI, M.L. SHARMA(LALWANI.VASDEV@GMAIL.COM)(9891668321)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) | | |
| 39 | W.P.(C)-267/2025 | M S SHOBHA JAIN IMPEX V/s THE ADDITIONAL COMMISSIONER CGST APPEALS- 1,DELHI | RANJEET KUMAR SINGH | |
| | | OTHER DETAILS OF ADVOCATES: RANJEET KUMAR SINGH(ADVRANJEET82@GMAIL.COM)(9818447491)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) | | |
| 40 | W.P.(C)-892/2025 CM APPL. 4360/2025 | K.S. IMPEX LTD. V/s THE COMMISSIONER OF DELHI GOODS AND SERVICES TAX AND ANR. | VIRAG TIWARI | |
| | | OTHER DETAILS OF ADVOCATES: | | |

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|---------------------------------|---|--|---------------|
| | | RAJESH JAIN, VIRAG TIWARI(VIRAGTIWARI@REDIFFMAIL.COM)(9810042928)(PETITIONER) SANTOSH KUMAR TRIPATHI, UOI(STANDINGCOUNSELGNCTD@GMAIL.COM, UOIDHC@GMAIL.COM)(0)(RESPONDENT) | |
| 41 | W.P.(C)-3822/2025 | MOHAMMAD IDRES V/s THE COMMISSIONER OF CUSTOMS | S VIJAY KANTH |
| | | OTHER DETAILS OF ADVOCATES: S VIJAY KANTH(ADV.SVIJAYKANTH@GMAIL.COM)(7503313839)(PETITIONER) GIBRAN NAUSHAD, IGI LEGAL DELHI, CCGEN DELHI(GIBRAN.NAUSHAD@GMAIL.COM, IGILEGALDELHI@GMAIL.COM, CCGEN-DELHI@GOV.IN)(0)(RESPONDENT) | |
| CONNECTED MATTERS (ANMM) | | | |
| 42 | VAT APPEAL-17/2023 CM APPL. 45600/2023 WITH VAT APPEAL 1/2024 | M/S TECHBOOK INTERNATIONAL PVT LTD V/s COMMISSIONER OF TRADE AND TAXES DELHI & ANR. | AGRIM ARORA |
| | | OTHER DETAILS OF ADVOCATES: M/S TECHBOOK INTERNATIONAL PVT LTD(ROHAN.PANDEY@APTARACORP.COM){}(PETITIONER) V LAKSHMI KUMARAN, CHARANYA LAKSHMIKUMARAN, KARAN (CHARANYA.1@LAKSHMISRI.COM, KARAN.SACHDEV@LAKSHMISRI.COM)(9560712505)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM){}(RESPONDENT) | |
| 43 | VAT APPEAL-1/2024 CM APPL. 3782/2024 WITH VAT APPEAL 17/2023 | M/S TECHBOOK INTERNATIONAL PVT. LTD V/s COMMISSIONER OF TRADE AND TAXES, DELHI & ANR. | AGRIM ARORA |
| | | OTHER DETAILS OF ADVOCATES: V. LAKSHMIKUMARAN , CHARANYA LAKSHMIKUMARAN(KARAN.SACHDEV@LAKSHMISRI.COM)(9560712505)(PETITIONER) GNCTD(STANDINGCOUNSELGNCTD@GMAIL.COM){}(RESPONDENT) | |
| 44 | VAT APPEAL-18/2023 CM APPL. 48702/2023 | M/S TECHBOOK INTERNATIONAL PVT LTD V/s COMMISSIONER OF TRADE AND TAXES DELHI & ANR. | AGRIM ARORA |
| | | OTHER DETAILS OF ADVOCATES: M/S TECHBOOK INTERNATIONAL PVT LTD(ROHAN.PANDEY@APTARACORP.COM){}(PETITIONER) V LAKSHMI KUMARAN, CHARANYA LAKSHMIKUMARAN, KARAN (CHARANYA.1@LAKSHMISRI.COM, KARAN.SACHDEV@LAKSHMISRI.COM)(9560712505)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM){}(RESPONDENT) | |
| 45 | VAT APPEAL-19/2023 CM APPL. 48705/2023 | M/S TECHBOOK INTERNATIONAL PVT LTD V/s COMMISSIONER OF TRADE AND TAXES DELHI & ANR. | AGRIM ARORA |
| | | OTHER DETAILS OF ADVOCATES: M/S TECHBOOK INTERNATIONAL PVT LTD(ROHAN.PANDEY@APTARACORP.COM){}(PETITIONER) V LAKSHMI KUMARAN, CHARANYA LAKSHMIKUMARAN, KARAN (CHARANYA.1@LAKSHMISRI.COM, KARAN.SACHDEV@LAKSHMISRI.COM)(9560712505)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM){}(RESPONDENT) | |
| 46 | VAT APPEAL-20/2023 CM APPL. 48707/2023 | M/S TECHBOOK INTERNATIONAL PVT LTD V/s COMMISSIONER OF TRADE AND TAXES DELHI & ANR. | AGRIM ARORA |
| | | OTHER DETAILS OF ADVOCATES: M/S TECHBOOK INTERNATIONAL PVT LTD(ROHAN.PANDEY@APTARACORP.COM){}(PETITIONER) V LAKSHMI KUMARAN, CHARANYA LAKSHMIKUMARAN, KARAN (CHARANYA.1@LAKSHMISRI.COM, KARAN.SACHDEV@LAKSHMISRI.COM)(9560712505)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM){}(RESPONDENT) | |
| 47 | VAT APPEAL-21/2023 CM APPL. 48814/2023 | M/S TECHBOOK INTERNATIONAL PVT LTD V/s COMMISSIONER OF TRADE AND TAXES DELHI & ANR. | AGRIM ARORA |
| | | OTHER DETAILS OF ADVOCATES: M/S TECHBOOK INTERNATIONAL PVT LTD(ROHAN.PANDEY@APTARACORP.COM){}(PETITIONER) V LAKSHMI KUMARAN, CHARANYA LAKSHMIKUMARAN, KARAN (CHARANYA.1@LAKSHMISRI.COM, KARAN.SACHDEV@LAKSHMISRI.COM)(9716000366)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM){}(RESPONDENT) | |
| 48 | VAT APPEAL-22/2023 CM APPL. 48818/2023 | M/S TECHBOOK INTERNATIONAL PVT LTD V/s COMMISSIONER OF TRADE AND TAXES DELHI & ANR. | AGRIM ARORA |
| | | OTHER DETAILS OF ADVOCATES: V LAKSHMI KUMARAN, CHARANYA LAKSHMIKUMARAN, KARAN (CHARANYA.1@LAKSHMISRI.COM, KARAN.SACHDEV@LAKSHMISRI.COM)(9560712505)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM){}(RESPONDENT) | |
| 49 | VAT APPEAL-23/2023 CM APPL. 48820/2023 | M/S TECHBOOK INTERNATIONAL PVT LTD V/s COMMISSIONER OF TRADE AND TAXES DELHI & ANR. | AGRIM ARORA |
| | | OTHER DETAILS OF ADVOCATES: V LAKSHMI KUMARAN, CHARANYA LAKSHMIKUMARAN, KARAN (CHARANYA.1@LAKSHMISRI.COM, | |

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| | | KARAN.SACHDEV@LAKSHMISRI.COM)(9560712505)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)()(RESPONDENT) | |
| 50 | VAT APPEAL-24/2023 CM APPL. 48822/2023 | M/S TECHBOOK INTERNATIONAL PVT LTD V/s COMMISSIONER OF TRADE AND TAXES DELHI & ANR. | AGRIM ARORA |
| | | OTHER DETAILS OF ADVOCATES: V LAKSHMI KUMARAN, CHARANYA LAKSHMIKUMARAN, KARAN (CHARANYA.1@LAKSHMISRI.COM, KARAN.SACHDEV@LAKSHMISRI.COM)(9560712505)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)()(RESPONDENT) | |
| 51 | VAT APPEAL-25/2023 CM APPL. 48826/2023 | M/S TECHBOOK INTERNATIONAL PVT LTD V/s COMMISSIONER OF TRADE AND TAXES DELHI & ANR. | AGRIM ARORA |
| | | OTHER DETAILS OF ADVOCATES: M/S TECHBOOK INTERNATIONAL PVT LTD(ROHAN.PANDEY@APTARACORP.COM)()(PETITIONER) V LAKSHMI KUMARAN, CHARANYA LAKSHMIKUMARAN, KARAN (CHARANYA.1@LAKSHMISRI.COM, KARAN.SACHDEV@LAKSHMISRI.COM)(9560712505)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)()(RESPONDENT) | |
| 52 | VAT APPEAL-26/2023 CM APPL. 48835/2023 | M/S TECHBOOK INTERNATIONAL PVT LTD V/s COMMISSIONER OF TRADE AND TAXES DELHI & ANR. | AGRIM ARORA |
| | | OTHER DETAILS OF ADVOCATES: ROHAN PANDEY(ROHAN.PANDEY@APTARACORP.COM)()(PETITIONER) V LAKSHMI KUMARAN, CHARANYA LAKSHMIKUMARAN, KARAN (CHARANYA.1@LAKSHMISRI.COM, KARAN.SACHDEV@LAKSHMISRI.COM)(9560712505)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)()(RESPONDENT) | |
| 53 | VAT APPEAL-27/2023 CM APPL. 48839/2023 | M/S TECHBOOK INTERNATIONAL PVT LTD V/s COMMISSIONER OF TRADE AND TAXES DELHI & ANR. | AGRIM ARORA |
| | | OTHER DETAILS OF ADVOCATES: ROHAN PANDEY(ROHAN.PANDEY@APTARACORP.COM)()(PETITIONER) V LAKSHMI KUMARAN, CHARANYA LAKSHMIKUMARAN, KARAN (CHARANYA.1@LAKSHMISRI.COM, KARAN.SACHDEV@LAKSHMISRI.COM)(9560712505)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)()(RESPONDENT) | |
| 54 | VAT APPEAL-28/2023 CM APPL. 48843/2023 | M/S TECHBOOK INTERNATIONAL PVT LTD V/s COMMISSIONER OF TRADE AND TAXES DELHI & ANR. | AGRIM ARORA |
| | | OTHER DETAILS OF ADVOCATES: ROHAN PANDEY(ROHAN.PANDEY@APTARACORP.COM)()(PETITIONER) V LAKSHMI KUMARAN, CHARANYA LAKSHMIKUMARAN, KARAN (CHARANYA.1@LAKSHMISRI.COM, KARAN.SACHDEV@LAKSHMISRI.COM)(9560712505)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)()(RESPONDENT) | |
| 55 | VAT APPEAL-29/2023 CM APPL. 48864/2023 | M/S TECHBOOK INTERNATIONAL PVT LTD V/s COMMISSIONER OF TRADE AND TAXES DELHI & ANR. | AGRIM ARORA |
| | | OTHER DETAILS OF ADVOCATES: V LAKSHMI KUMARAN, CHARANYA LAKSHMIKUMARAN, KARAN (CHARANYA.1@LAKSHMISRI.COM, KARAN.SACHDEV@LAKSHMISRI.COM)(9560712505)(PETITIONER) M/S TECHBOOK INTERNATIONAL PVT LTD(ROHAN.PANDEY@APTARACORP.COM)()(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)()(RESPONDENT) | |
| 56 | VAT APPEAL-30/2023 CM APPL. 48905/2023 | M/S TECHBOOK INTERNATIONAL PVT LTD V/s COMMISSIONER OF TRADE AND TAXES DELHI & ANR. | AGRIM ARORA |
| | | OTHER DETAILS OF ADVOCATES: V. LAXMIKUMARAN(CHARANYA.1@LAKSHMISRI.COM)(9560712505)(PETITIONER) STATE(STANDINGCOUNSELGNCTD@GMAIL.COM)()(RESPONDENT) | |
| 57 | VAT APPEAL-31/2023 CM APPL. 48921/2023 | M/S TECHBOOK INTERNATIONAL PVT LTD V/s COMMISSIONER OF TRADE AND TAXES DELHI & ANR. | AGRIM ARORA |
| | | OTHER DETAILS OF ADVOCATES: V. LAXMIKUMARAN(CHARANYA.1@LAKSHMISRI.COM)(9560712505)(PETITIONER) STATE(STANDINGCOUNSELGNCTD@GMAIL.COM)()(RESPONDENT) | |
| CONNECTED MATTERS (ANMM) | | | |
| 58 | W.P.(C)-13463/2023 CM APPL. 53150/2023 WITH W.P.(C) 14799/2023 W.P.(C) 14849/2023 | RASHMI SHARMA V/s ADDITIONAL DIRECTOR GENERAL DIRECTORATE OF REVENUE INTELLIGENCE AND ORS | VIVEK SARIN |
| | | OTHER DETAILS OF ADVOCATES: VIVEK SARIN(KAUSHIK.SATISH77@GMAIL.COM)(9013407227)(PETITIONER) SATISH KUMAR(SATISHLAW@YAHOO.COM)()(RESPONDENT) | |
| 59 | W.P.(C)-14799/2023 CM APPL. 58859/2023 | VIMAL KUMAR V/s ADDITIONAL DIRECTOR GENERAL DIRECTORATE OF REVENUE INTELLIGENCE AND ORS | VIVEK SARIN |

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| | | OTHER DETAILS OF ADVOCATES: VIVEK SARIN(KAUSHIK.SATISH77@GMAIL.COM)(9013407227)(PETITIONER) SATISH LAW(SATISHLAW@YAHOO.COM)()(RESPONDENT) | |
| 60 | W.P.(C)-14849/2023 CM APPL. 59089/2023 | KANWAL KUMAR V/s ADDITIONAL DIRECTOR GENERAL DIRECTORATE OF REVENUE INTELLIGENCE AND ORS | VIVEK SARIN |
| | | OTHER DETAILS OF ADVOCATES: VIVEK SAIRN AND AJAY KUMAR DUBEY(KAUSHIK.SATISH77@GMAIL.COM)(9013407227)(PETITIONER) SATISH KUMAR(SATISHLAW@YAHOO.COM)()(RESPONDENT) | |
| 61 | W.P.(C)-14854/2023 CM APPL. 59096/2023 | OM PRAKASH V/s ADDITIONAL DIRECTOR GENERAL DIRECTORATE OF REVENUE INTELLIGENCE AND ORS | VIVEK SARIN |
| | | OTHER DETAILS OF ADVOCATES: VIVEK SARIN(KAUSHIK.SATISH77@GMAIL.COM)(9013407227)(PETITIONER) SATISH KUMAR(SATISHLAW@YAHOO.COM)()(RESPONDENT) | |
| 62 | W.P.(C)-14855/2023 CM APPL. 59098/2023 | KAMAL KUMAR V/s ADDITIONAL DIRECTOR GENERAL DIRECTORATE OF REVENUE INTELLIGENCE AND ORS | VIVEK SARIN |
| | | OTHER DETAILS OF ADVOCATES: VIVEK SARIN(KAUSHIK.SATISH77@GMAIL.COM)(9013407227)(PETITIONER) SATISH(SATISHLAW@YAHOO.COM)()(RESPONDENT) | |
| 63 | W.P.(C)-14856/2023 CM APPL. 59100/2023 | SUBODH KUMAR V/s ADDITIONAL DIRECTOR GENERAL DIRECTORATE OF REVENUE INTELLIGENCE AND ORS | VIVEK SARIN |
| | | OTHER DETAILS OF ADVOCATES: VIVEK SARIN , AJAY KUMAR DUBEY(KAUSHIK.SATISH77@GMAIL.COM)(9013407227)(PETITIONER) SATISH KUMAR(SATISHLAW@YAHOO.COM)()(RESPONDENT) | |
| 64 | W.P.(C)-14857/2023 CM APPL. 59102/2023 | INDERJEET TULI V/s ADDITIONAL DIRECTOR GENERAL DIRECTORATE OF REVENUE INTELLIGENCE AND ORS | VIVEK SARIN |
| | | OTHER DETAILS OF ADVOCATES: VIVEK SARIN(KAUSHIK.SATISH77@GMAIL.COM)(9013407227)(PETITIONER) SATISH KUMAR(SATISHLAW@YAHOO.COM)()(RESPONDENT) | |
| 65 | W.P.(C)-14858/2023 CM APPL. 59104/2023 | PARVEEN KUMAR V/s ADDITIONAL DIRECTOR GENERAL DIRECTORATE OF REVENUE INTELLIGENCE AND ORS | VIVEK SARIN |
| | | OTHER DETAILS OF ADVOCATES: VIVEK SARIN(KAUSHIK.SATISH77@GMAIL.COM)(9013407227)(PETITIONER) SATISH KUMAR(SATISHLAW@YAHOO.COM)()(RESPONDENT) | |
| 66 | W.P.(C)-14991/2023 CM APPL. 59876/2023 | ANKIT BHUTANI V/s ADDITIONAL DIRECTOR GENERAL DIRECTORATE OF REVENUE INTELLIGENCE AND ORS | VIVEK SARIN |
| | | OTHER DETAILS OF ADVOCATES: VIVEK SARIN (KAUSHIK.SATISH77@GMAIL.COM)(9013407227)(PETITIONER) SATISH KUMAR(SATISHLAW@YAHOO.COM)()(RESPONDENT) | |
| FOR ARGUMENT | | | |
| 67 | W.P.(C)-12500/2021 | STATE BANK COLONY DHARAMSHALA, DHARAMSHALA TRUST (REGD.) V/s STATE BANK EMPLOYEE CO-OPERATIVE SOCIETY LTD & ANR. | PANKAJ JAIN |
| | | OTHER DETAILS OF ADVOCATES: PANKAJ JAIN(JAIN46380@GMAIL.COM, PANKAJ.JAINADVOCATE@REDIFFMAIL.COM)(9873235288)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) RCOOP(RCOOP@GMAIL.COM)()(RESPONDENT) | |
| AT THE END OF BOARD (CONNECTED MATTER) | | | |
| 68 | W.P.(C)-15599/2023 CM APPL. 62408/2023 WITH W.P.(C) 16075/2023 W.P.(C) 16499/2023 W.P.(C) 16641/2023 W.P.(C) 16733/2023 W.P.(C) 16745/2023 W.P.(C) 755/2024 W.P.(C) 3677/2024 W.P.(C) 2866/2024 W.P.(C) 2567/2024 W.P.(C) 6290/2024 W.P.(C) 16499/2023 | VAIBHAV JINDAL V/s SALES TAX OFFICER & ANR | ABHIMANYU JHAMBA |
| | | OTHER DETAILS OF ADVOCATES: | |

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| | | ABHIMANYU JHAMB(AJ@ABHIMANYUJHAMB.COM)(9218999999)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) | |
| 69 | W.P.(C)-16075/2023 CM APPL. 64681/2023 | MBL INFRASTRUCTURE LIMITED V/s DEPARTMENT OF TRADE AND TAXES GOVERNMENT OF NCT OF DELHI | ANUSUYA SALWAN |
| | | OTHER DETAILS OF ADVOCATES: ANUSUYA SALWAN & ASSOCIATES(ANU11SALWAN@YAHOO.CO.IN)(9811225368)(PETITIONER) DEPARTMENT OF TRADE & TAXES(CTT.DELHI@NIC.IN, STANDINGCOUNSELGNCTD@GMAIL.COM, LEGALSTDELHI3@GMAIL.COM)(9868250806)(RESPONDENT) | |
| 70 | W.P.(C)-16499/2023 CM APPL. 66474/2023 WITH W.P.(C) 17167/2024 | DJST TRADERS PRIVATE LIMITED V/s UNION OF INDIA & ORS. | RAKESH KUMAR |
| | | OTHER DETAILS OF ADVOCATES: | |
| 71 | W.P.(C)-16641/2023 CM APPL. 67104/2023 WITH W.P.(C) 16075/2023 | MS SHANTI SWAROOP NIKHIL KUMAR V/s UNION OF INDIA & ORS. | ABHIMANYU JHAMB |
| | | OTHER DETAILS OF ADVOCATES: ABHIMANYU JHAMB(AJ@ABHIMANYUJHAMB.COM)(9218999999)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT) | |
| 72 | W.P.(C)-16733/2023 CM APPL. 67409/2023 | SRI SHARADA INSTITUTE OF INDIAN MANAGEMENT RESEARCH FOUNDATION V/s SALES TAX OFFICER CLASS II/ AVATO WARD 101 ZONE 9 | REEMA JAIN |
| | | OTHER DETAILS OF ADVOCATES: REEMA JAIN(ADV.REEMAJAIN@GMAIL.COM)(9953299308)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)()(RESPONDENT) | |
| 73 | W.P.(C)-16745/2023 CM APPL. 67455/2023 CM APPL. 21043/2024 | ANKIT JAIN V/s SALES TAX OFFICER CLASS II / AVATO, WARD 78 ZONE 7 | REEMA JAIN |
| | | OTHER DETAILS OF ADVOCATES: REEMA JAIN() (9953299308)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) | |
| 74 | W.P.(C)-2567/2024 CM APPL. 10558/2024 | M/S RETAIL THROUGH GAGAN GANDHI V/s CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS THROUGH ITS CHAIRMAN & ANR. | ANURAG ANAND |
| | | OTHER DETAILS OF ADVOCATES: APARNA TRIPATHI(TRIPATHI.APARNA97@GMAIL.COM)(7838797104)(PETITIONER) GSTD DELHI EAST(GSTDELHIEAST.LEGAL@GMAIL.COM)()(RESPONDENT) MR. ANURAG OJHA(ANURAGDULAW@GMAIL.COM)()(RESPONDENT) | |
| 75 | W.P.(C)-2866/2024 CM APPL. 11792/2024 | SANDEEP JAIN PROPRIETOR OF M/S NANDI POLYCHEM V/s UNION OF INDIA & ORS. | RAJESH JAIN |
| | | OTHER DETAILS OF ADVOCATES: ANURAG OJHA(ANURAGDULAW@GMAIL.COM)(8860069704)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) | |
| 76 | W.P.(C)-3677/2024 CM APPL. 15154/2024 | SINGLA ENTERPRISES THROUGH ITS PROPRIETOR MR SHIV KUMAR SINGHAL V/s COMMISSIONER OF DELHI GOODS AND SERVICE TAX AND OTHERS | RAKESH KUMAR |
| | | OTHER DETAILS OF ADVOCATES: RAKESH KUMAR(ADV.AGGARWAL.RAKESH@GMAIL.COM)(9811595510)(PETITIONER) HARPREET SINGH(HARPREETGSTSTANDINGCOUNSEL@GMAIL.COM)()(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)()(RESPONDENT) | |
| 77 | W.P.(C)-6290/2024 CM APPL. 26217/2024 | M/S AAYS EXIM V/s UNION OF INDIA & ORS. | PARUL SHUKLA |
| | | OTHER DETAILS OF ADVOCATES: PARUL SHUKLA, PRANJAL SHUKLA(PARUL0107@GMAIL.COM)(9717984192)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)()(RESPONDENT) ANURAG(ANURAGDULAW@GMAIL.COM)()(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM, BHATIA_HC@HOTMAIL.COM)()(RESPONDENT) | |
| 78 | W.P.(C)-755/2024 CM APPL. 3299/2024 | M/S LOKESH SANITARY STORE V/s UNION OF INDIA & ANR. | PRANAY JAIN |
| | | OTHER DETAILS OF ADVOCATES: PRANAY JAIN(PRANNAYJAIIN@GMAIL.COM)(8527817330)(PETITIONER) SANTOSH KUMAR | |

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| | | TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250602)(RESPONDENT) | |
| 79 | W.P.(C)-15840/2023 | R BHARGAVA AND ASSOCIATES V/s GOVERNMENT OF NCT OF DELHI & ORS. | NIKI KANTAWALA |
| | | OTHER DETAILS OF ADVOCATES: SATYENDER CHAHAR(AUREUS@AUREUSLAW.COM)(9811886865)(PETITIONER) GOVERNMENT OF NCT OF DELHI(STANDINGCOUNSELGNCTD2GMAIL.COM)()(RESPONDENT) COMMISSIONERATE OF GST(HARPREETGSTSTANDINGCOUNSEL@GMAIL.COM)()(RESPONDENT) | |
| 80 | W.P.(C)-17167/2024 CM APPL. 72859/2024 | POWER2SME PVT. LTD V/s COMMISSIONER OF DELHI GST DEPARTMENT OF TRADE AND TAXES AND ANR. | AKHIL GUPTA |
| | | OTHER DETAILS OF ADVOCATES: AKHIL GUPTA(NAKULDEV.COA@GMAIL.COM)(0)(PETITIONER) AKHIL GUPTA(ADVOCATEGUPTAAKHIL@GMAIL.COM)(0)(PETITIONER) SANTOSH KUMAR TRIPATHI, CTT DELHI, KARAN BANSAL(STANDINGCOUNSELGNCTD@GMAIL.COM, CTT.DELHI@NIC.IN, KARAN.BANSAL@POWER2SME.COM)(9868250806)(RESPONDENT) | |
| 81 | W.P.(C)-5638/2024 CM APPL. 23248/2024 CM APPL. 63743/2024 WITH W.P.(C) 16499/2023 | KIRAN AGARWAL PROPRIETOR JAI SHRI SANWARIYA TRADERS THROUGH ITS KARTA SH KIRAN AGARWAL V/s GOVT OF NCT OF DELHI THROUGH CHIEF SECRETARY & ORS. | ASHOK KUMAR BABBAR, RAGHUPATHY RAMACHANDRAN |
| | | OTHER DETAILS OF ADVOCATES: A K BABBAR AND ANKUR SETH(AKBABBAR@GMAIL.COM)(981115749)(PETITIONER) GNCTD(SCSERVICESGNCTD@GMAIL.COM)()(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) A K BABBAR(AKBABBAR@GMAIL.COM)(0)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) R. RAMCHANDRAN(RRCADV1@GMAIL.COM)(9868211477)(RESPONDENT) | |
| 82 | W.P.(C)-6169/2024 CM APPL. 25668/2024 | PROCTER AND GAMBLE HOME PRODUCTS PRIVATE LIMITED V/s GOODS AND SERVICES TAX COUNCIL & ORS. | ADITYA PRAKASH ARORA |
| | | OTHER DETAILS OF ADVOCATES: DHARMENDRA RANA, PRIYANKA SINGLA, AKASH DEEP SINGH, Udit CHAUHAN, ADITYA PRAKASH(DHARMENDRA.RANA@SOHAMLEGAL.IN, PRIYANKA.SINGLA@SOHAMLEGAL.IN)()(PETITIONER) DHARMENDRA RANA, PRIYANKA SINGLA, AKASH DEEP SINGH, Udit CHAUHAN, ADITYA PRAKASH(AHASH.SINGH@SOHAMLEGAL.IN, Udit.JADELEX@GMAIL.COM, ADITYA.JADELEX@GMAIL.COM)()(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)()(RESPONDENT) SONU BHATNAGAR(BHATNAGARSONU@GMAIL.COM, UOIDHC@GMAIL.COM, CHMN- CBIC@GOV.IN, ANURAGDULAW@GMAIL.C)()(RESPONDENT) | |
| 83 | W.P.(C)-6854/2024 CM APPL. 28588/2024 | SURENDER KUMAR GUPTA PROPRIETOR S K COLOURS AND CHEMICALS V/s GOVT OF NCT OF DELHITHROUGH CHIEF SECRETARY & ORS. | BHARAT KUMAR TRIPATHI |
| | | OTHER DETAILS OF ADVOCATES: A.K. BABBAR, ANKUR SETHI, BHARAT TRIPATHI, SURENDER KUMAR, RAHUL CHAUHAN(AKBABBAR@GMAIL.COM)(981115749)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM, SHUBHAMTYAGICBIC@GMAIL.COM)()(RESPONDENT) AVNISH AHLAWAT(SCSERVICESGNCTD@GMAIL.COM)()(RESPONDENT) | |
| 84 | W.P.(C)-6917/2024 CM APPL. 28773/2024 | ASHISH SINGHAL PROPRIETOR APN TRADING CO. V/s PR. COMMISSIONER OF DELHI GOODS AND SERVICES TAX & ORS. | VIRAG TIWARI |
| | | OTHER DETAILS OF ADVOCATES: RAJESH JAIN, VIRAG TIWARI(VIRAGTIWARI@REDIFFMAIL.COM)(9810042928)(PETITIONER) ANURAG(ANURAGDULAW@GMAIL.COM)()(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)()(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT) | |
| 85 | W.P.(C)-7531/2024 CM APPL. 31350/2024 | JOHN PHILIPPOSE PROPRIETOR M/S PHILIPPOSE V/s GOVT. OF NCT OF DELHI THROUGH CHIEF SECRETARY, & ORS. | BHARAT KUMAR TRIPATHI |
| | | OTHER DETAILS OF ADVOCATES: A K BABBAR(AKBABBAR@GMAIL.COM)(9899124015)(PETITIONER) GNCTD(SCSERVICESGNCTD@GMAIL.COM)()(RESPONDENT) | |

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| 86 | W.P.(C)-7896/2024 CM APPL. 32632/2024 CM APPL. 19195/2025 | ABHINAV GUPTA M/S CL INTERNATIONAL V/s GOVT. OF NCT OF DELHI & ORS. | M A ANSARI | |
| | | OTHER DETAILS OF ADVOCATES: M A ANSARI, KHURSHEED AHMED, TABBASSUM FIRDAUSE(ANSARIADVOCATE15@GMAIL.COM)(9718503000)(PETITIONER) ANURAG(ANURAGDULAW@GMAIL.COM)()(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM, SCSERVICESGNCTD@GMAIL.COM)()(RESPONDENT) M A ANSARI(ANSARIADVOCATE15@GMAIL.COM)(9718503000)(PETITIONER) SANOTSH KUMAR TRIPATHY(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) AVNISH AHLAWAT(AVNISH@AHLAWATASSOCIATES.IN)()(RESPONDENT) | | |
| 87 | W.P.(C)-8184/2024 CM APPL. 33581/2024 | GREENEDGE CLINIC PROPRIETOR VINAYAK ABBOT THROUGH SPA PANKAJ JAGGI V/s COMMISSIONER DELHI GOODS AND SERVICE TAX AND OTHERS | SHIVDEEP | |
| | | OTHER DETAILS OF ADVOCATES: AVINASH KAPOOR AND SHIVDEEP TRIPATHI(SHIVDEEPTRIPATHI7ADV@GMAIL.COM)(8802089746)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) HARPREET SINGH(HARPREETGSTSTANDINGCOUNSEL@GMAIL.COM)()(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT) | | |
| 88 | W.P.(C)-8227/2024 CM APPL. 33852/2024 WITH W.P.(C) 16499/2023 | VIJAY AND COMPANY THROUGH ITS PROPRIETOR MRS SEEMA TAYAL V/s COMMISSIONER DELHI GOODS AND SERVICE TAX AND OTHERS | RAKESH KUMAR | |
| | | OTHER DETAILS OF ADVOCATES: RAKESH KUMAR, PARVEEN KUMAR GA\MBHIR(ADV.AGGARWAL.RAKESH@GMAIL.COM)(9811595510)(PETITIONER) HARPREET SINGH(HARPREETGSTSTANDINGCOUNSEL@GMAIL.COM)()(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)()(RESPONDENT) | | |
| 89 | W.P.(C)-9114/2024 CM APPL. 37281/2024 WITH W.P.(C) 16499/2023 | RIYAZ AHMED TRADE NAME R. M. ENTERPRISES V/s PROPER OFFICER SGST WARD -24 ZONE -1 | WAHAJ AHMAD KHAN | |
| | | OTHER DETAILS OF ADVOCATES: WAHAJ AHMAD KHAN(WAKHAN.BOL@GMAIL.COM)(9818509340)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) | | |
| 90 | W.P.(C)-9214/2024 CM APPL. 37749/2024 | ENGINEERS INDIA LIMITED V/s UNION OF INDIA & ORS. | YOGENDRA ALDAK | |
| | | OTHER DETAILS OF ADVOCATES: V. LAKSHMIKUMARAN (CHARANYA.1@LAKSHMISRI.COM, KARAN.SACHDEV@LAKSHMISRI.COM)(8010333998)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT) HARPREET SINGH(HARPREETGSTSTANDINGCOUNSEL@GMAIL.COM)(0)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) | | |
| 91 | W.P.(C)-9546/2024 CM APPL. 39114/2024 WITH W.P.(C) 16499/2023 | CHARU OVERSEAS PVT. LTD. V/s PR. COMMISSIONER OF DELHI GOODS AND SERVICES TAX & ORS. | RAJESH JAIN | |
| | | OTHER DETAILS OF ADVOCATES: RAJESH JAIN AND VIRAG TIWARI(INFOTAX@REDIFFMAIL.COM)(9810042928)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT) ANURAG DULAW(ANURAGDULAW@GMAIL.COM)(0)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) | | |
| 92 | W.P.(C)-9753/2024 CM APPL. 40001/2024 | DHL EXPRESS INDIA PRIVATE LIMITED V/s GOODS AND SERVICES TAX COUNCIL & ORS. | UDIT CHAUHAN | |
| | | OTHER DETAILS OF ADVOCATES: DHARNENDRA RANA(INFO@SOHAMLEGAL.IN, ADITYA.JADELEX@GMAIL.COM)(0)(PETITIONER) SONU BHATNAGAR(BHATNAGARSONU@GMAIL.CIN, UOIDHC@GMAIL.COM, ANURAGDULAW@GMAIL.COM)(0)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) | | |
| 93 | W.P.(C)-10015/2024 CM APPL. 40983/2024 WITH W.P.(C) 11262/2024 | M/S. WCO GLOBAL PROJECTS PVT. LTD. THROUGH ITS DIRECTOR SH. GURSUKRIT SINGH KUKREJA V/s UNION OF INDIA AND ORS. | VINEET BHATIA | |
| | | OTHER DETAILS OF ADVOCATES: VINEET BHATIA(VINEET@BNBLEGAL.IN)(9811081159)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT) | | |

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| | | SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) | |
| 94 | W.P.(C)-11262/2024 CM APPL. 55597/2024 WITH W.P.(C) 12893/2024 | INDUS TOWERS LIMITED V/s SALES TAX OFFICER CLASS II AVATO & ORS. | HIMANSHU SHEKHAR SINHA |
| | | OTHER DETAILS OF ADVOCATES: HIMANSHU SINHA(SANJEEV.SHARMA@TRILEGAL.COM)(9810221708)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT) HARPREET SINGH(HARPREETGSTSTANDINGCOUNSEL@GMAIL.COM)(0)(RESPONDENT) HIMANSHU SINHA(SANJEEV.SHARMA@TRILEGAL.COM)(9810221708)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) | |
| 95 | W.P.(C)-10477/2024 CM APPL. 43085/2024 CM APPL. 63055/2024 | MOTHER DAIRY FRUIT AND VEGETABLE PRIVATE LIMITED V/s SALES TAX OFFICER, CLASS-II, WARD-207, ZONE-11 & ORS. | KAMAL SAWHNEY |
| | | OTHER DETAILS OF ADVOCATES: KAMAL SAWHNEY, DEEPAK THACKUR, RISHABH MISHRA(SANJAY1.SHARMA@LUMIERELP.COM)(999971690)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM, CHANDRESH.GUPTA@GOV.IN, CCU-CEXDEL@NIC.IN)(0)(RESPONDENT) UNION OF INDIA AND ORS(UOIDHC@GMAIL.COM)(0)(RESPONDENT) GST(GSTDELHIEAST.LEGAL@GMAIL.COM)(0)(RESPONDENT) | |
| 96 | W.P.(C)-10590/2024 CM APPL. 43568/2024 WITH W.P.(C) 16499/2023 | TOSHNIWAL ELECTRICALS PVT LTD THROUGH ITS DIRECTOR MUKUND MAHESHWARI V/s GOVT OF NCT OF DELHI THROUGH CHIEF SECRETARY & ORS. | ASHOK KUMAR BABBAR |
| | | OTHER DETAILS OF ADVOCATES: A K BABBAR(AKBABBAR@GMAIL.COM)(9899124015)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) GNCTD (SCSERVICESGNCTD@GMAIL.COM)(0)(RESPONDENT) | |
| 97 | W.P.(C)-11131/2024 CM APPL. 46021/2024 WITH W.P.(C) 16499/2023 | M/S SHREE JAIN POLYMERS V/s UNION OF INDIA & ANR. | PRANAY JAIN |
| | | OTHER DETAILS OF ADVOCATES: PRANAY JAIN(PRANNAYJAIN@GMAIL.COM)(8527817330)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) | |
| 98 | W.P.(C)-11180/2024 CM APPL. 46233/2024 | M/S SHREE JAIN POLYMERS V/s UNION OF INDIA & ANR. | PRANAY JAIN |
| | | OTHER DETAILS OF ADVOCATES: PRANAY JAIN(PRANNAYJAIN@GMAIL.COM)(8527817330)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT) | |
| 99 | W.P.(C)-12893/2024 CM APPL. 53741/2024 WITH W.P.(C) 16499/2023 | TEK XPLORE THROUGH ITS PROPRIETOR MS. RENUKA MAINI V/s THE PRINCIPAL COMMISSIONER STATE TAX DELHI & ORS. | ANURAG SOAN |
| | | OTHER DETAILS OF ADVOCATES: ANURAG SOAN(ANURAGSOAN@GMAIL.COM)(7709512446)(PETITIONER) SANTOSH KUMAR TRIPATHI, UNION OF INDIA(STANDINGCOUNSELGNCTD@GMAIL.COM, UOIDHC@GMAIL.COM)(9868250806)(RESPONDENT) CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS(CHMN-CBIC@GOV.IN, SHUBHAMTYAGICBIC@GMAIL.COM)(9650049869)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9810341151)(RESPONDENT) GST COUNCIL(GSTC.SECRETARIAT@GOV.IN, SONUBHATNAGAROFFICE@GMAIL.COM)(1123762656)(RESPONDENT) | |
| 100 | W.P.(C)-11267/2024 CM APPL. 62568/2024 | CRISTOO ARORA V/s UNION OF INDIA AND ANR | BANKIM GARG |
| | | OTHER DETAILS OF ADVOCATES: NIKHIL GOYAL AND BANKIM GARG(CONTACT@GAKPARTNERS.COM)(0)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT) NIKHIL GOYAL(CONTACT@GAKPARTNERS.COM)(0)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT) | |
| 101 | W.P.(C)-11778/2024 CM APPL. 48987/2024 | M/S SHRI HANUMAN ENTERPRISES V/s UNION OF INDIA & ANR. | PRANAY JAIN |
| | | OTHER DETAILS OF ADVOCATES: CHAMBERS OF PRANAY JAIN(PRANNAYJAIN@GMAIL.COM)(8527817330)(PETITIONER) SANTOSH KUMAR TRIPATHI, UNION OF INDIA(STANDINGCOUNSELGNCTD@GMAIL.COM, UOIDHC@GMAIL.COM)(9868250806)(RESPONDENT) | |

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| 102 | W.P.(C)-12672/2024 CM APPL. 52806/2024 WITH W.P.(C) 16499/2023 | FAIR DEAL CARS PVT. LTD. THROUGH AUTHORISED REPRESENTATIVE SYED ARIF HUSSAIN, V/s THE COMMISSIONER CGST, DELHI EAST COMMISSIONERATE & ANR. | RAJESH JAIN | |
| | | OTHER DETAILS OF ADVOCATES: RAJESH JAIN(INFOTAX@REDIFFMAIL.COM)(9810042928)(PETITIONER) | | |
| 103 | W.P.(C)-13266/2024 CM APPL. 55409/2024 WITH W.P.(C) 16499/2023 | M/S AGGARWAL TELECOM AND STATIONERS (LEGAL NAME PRALAD RAI AGGARWAL)THROUGH ITS LEGAL HEIR VIKAS KUMAR V/s UNION OF INDIA AND ORS | GAURAV GUPTA | |
| | | OTHER DETAILS OF ADVOCATES: JASKIRAT SINGH(GGUPTA.ADV@GMAIL.COM)(9811013940)(PETITIONER) M/S AGGARWAL TELECOM & STATIONERS(VIKASJINDAL62@YAHOO.COM)(0)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) ANURAG(ANURAGDULAW@GMAIL.COM)(0)(RESPONDENT) | | |
| 104 | W.P.(C)-13671/2024 CM APPL. 57296/2024 WITH W.P.(C) 16499/2023 | M/S. JINENDER PAPER MART THROUGH ITS PROPRIETOR V/s SALES TAX OFFICER CLASSII/AVATO WARD 12, ZONE-2, DELHI AND ORS | VIVEK SARIN | |
| | | OTHER DETAILS OF ADVOCATES: VIVEK SARIN(KAUSHIK.SATISH77@GMAIL.COM)(9013407227)(PETITIONER) SANTOSH KUMAR TRIPATHI, SHAAN RAWAT, UNION OF INDIA(STANDINGCOUNSELGNCTD@GMAIL.COM, SHAANRAWAT28@GMAIL.COM, UOIDHC@GMAIL.COM)(9868250806)(RESPONDENT) ANURAG DU, SHUBHAM TYAGI, SONIA(ANURAGDULAW@GMAIL.COM, SHUBHAMTYAGICBIC@GMAIL.COM, SONIASLAW@HOTMAIL.COM)(0)(RESPONDENT) RAJEEV AGGARWAL, UNION OF INDIA(RALAWCO@GMAIL.COM, UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) | | |
| 105 | W.P.(C)-13884/2024 CM APPL. 58096/2024 | DEEPAK KHANDELWAL PROPRIETOR SHRI SHYAM METAL V/s THE UNION OF INDIA REVENUE SECRETARY, MINISTRY OF FINANCE & ORS. | RAJESH JAIN | |
| | | OTHER DETAILS OF ADVOCATES: RISHABH JAIN(INFOTAX@REDIFFMAIL.COM)(9810042928)(PETITIONER) SANTOSH KUMAR TRIPATHI, ANURAG, UNION OF INDIA(STANDINGCOUNSELGNCTD@GMAIL.COM, ANURAGDULAW@GMAIL.COM, UOIDHC@GMAIL.COM)(9868250806)(RESPONDENT) | | |
| 106 | W.P.(C)-14041/2024 CM APPL. 58769/2024 WITH W.P.(C) 14045/2024 | J M TRADERS THROUGH PROPRIETOR SHIVAM BANSAL V/s UNION OF INDIA & ORS. | AKSHAY SINGH | |
| | | OTHER DETAILS OF ADVOCATES: PRABHAT KUMAR(OFFICE@RKLEGAL.ORG)(9312315121)(PETITIONER) UNION OF INDIA, CTT, SANTOSH KUMAR TRIPATHI(UOIDHC@GMAIL.COM, CTT.DELHI@NIC.IN, STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) INCOME TAX, HARPREET(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN, HARPREETSTANDINGCOUNSEL@GMAIL.COM)(0)(RESPONDENT) | | |
| 107 | W.P.(C)-14045/2024 CM APPL. 58782/2024 | M/S KAVISH ISPAT THROUGH PROPRIETOR SUNIL BANSAL V/s UNION OF INDIA & ORS. | AKSHAY SINGH | |
| | | OTHER DETAILS OF ADVOCATES: PRABHAT KUMAR(OFFICE@RKLEGAL.ORG)(9312315121)(PETITIONER) SANTOSH KUMAR TRIPATHI, HAMEL PARIHAR(STANDINGCOUNSELGNCTD@GMAIL.COM, HAMELPARIHAR@REDIFFMAIL.COM)(9868250806)(RESPONDENT) INCOME TAX, CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS, UNION OF INDIA(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN, CTT.DELHI@NIC.IN, UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) ADITYA SINGLA(ASINGLASSC@GMAIL.COM)(0)(RESPONDENT) | | |
| 108 | W.P.(C)-14105/2024 CM APPL. 58998/2024 | M/S VIKAS SALES THROUGH ITS PROPRIETOR VIKAS KUMAR V/s UNION OF INDIA & ANR. | GAURAV GUPTA | |
| | | OTHER DETAILS OF ADVOCATES: GAURAV GUPTA(LAWOFFICE@ADVGAURAV.COM, GGUPTA.ADV@GMAIL.COM)(1145718819)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) | | |
| 109 | W.P.(C)-14331/2024 CM APPL. 59991/2024 WITH W.P.(C) 16499/2023 | TANISHKA STEEL THROUGH ITS PARTNER MR RAJESH GARG 2017 18 V/s COMMISSIONER DELHI GOODS AND SERVICE TAX AND OTHERS | RAKESH KUMAR | |
| | | OTHER DETAILS OF ADVOCATES: RAKESH KUMAR , PARVEEN KUMAR GAMBHIR(ADV.AGGARWAL.RAKESH@GMAIL.COM)(9811595510)(PETITIONER) SANTOSH KUMAR TRIPATHI, HARPREET(STANDINGCOUNSELGNCTD@GMAIL.COM, HARPREETGSTANDINGCOUNSEL@GMAIL.COM)(9868250806)(RESPONDENT) UNION OF INDIA, CTT DELHI, RALAW(UOIDHC@GMAIL.COM, CTT.DELHI@NIC.IN, RALAWCO@GMAIL.COM)(0)(RESPONDENT) | | |

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| 110 | W.P.(C)-14378/2024 CM APPL. 60157/2024 WITH W.P.(C) 16499/2023 | MOHAMMED AFZAL (TRADE NAME) INDIAN ENTERPRISES V/s SALES TAX OFFICER CLASS II/AVATO AND ANR | WAHAJ AHMAD KHAN | |
| | | OTHER DETAILS OF ADVOCATES: WAJAH AHMAD KHAN(WAKHAN.BOL@GMAIL.COM)(9818509340)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) | | |
| 111 | W.P.(C)-14506/2024 CM APPL. 60781/2024 | TANISHKA STEEL THROUGH ITS PARTNER MR. RAJESH GARG 2018 19 V/s COMMISSIONER DELHI GOODS AND SERVICE TAX AND OTHERS | RAKESH KUMAR | |
| | | OTHER DETAILS OF ADVOCATES: RAKESH KUMAR & PARVEEN KUMAR GAMBHIR(ADV.AGGARWAL.RAKESH@GMAIL.COM)(9811595510)(PETITIONER) HARPREET SINGH, SANTOSH KUMAR TRIPATHI(HARPREETGSTSTANDINGCOUNSEL@GMAIL.COM, STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) CTT DELHI, RA LAW CO, UNION OF INDIA(CTT.DELHI@NIC.IN, RALAWCO@GMAIL.COM, UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) | | |
| 112 | W.P.(C)-14538/2024 CM APPL. 60959/2024 | WORLD ART PRESS THROUGH ITS PROPRIETOR MS RASHI BANSAL 2017 18 V/s COMMISSIONER DELHI GOODS AND SERVICE TAX AND OTHERS | RAKESH KUMAR | |
| | | OTHER DETAILS OF ADVOCATES: RAKESH KUMAR , PARVEEN KUMAR GAMBHIR(ADV.AGGARWAL.RAKESH@GMAIL.COM)(9811595510)(PETITIONER) SANTOSH KUMAR TRIPATHI, HARPREET(STANDINGCOUNSELGNCTD@GMAIL.COM, HARPREETGSTSTANDINGCOUNSEL@GMAIL.COM)(9868250806)(RESPONDENT) CTT DELHI, RA LAW CO, UNION OF INDIA(CTT.DELHI@NIC.IN, RALAWCO@GMAIL.COM, UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) | | |
| 113 | W.P.(C)-14575/2024 CM APPL. 61119/2024 | M/S PRIME INTERGLOBE PRIVATE LIMITED V/s UNION OF INDIA AND ORS. | VINEET BHATIA | |
| | | OTHER DETAILS OF ADVOCATES: VINEET BHATIA(BHATIAV68@GMAIL.COM, VINEET@BNBLEGAL.IN)(9811081159)(PETITIONER) SANTOSH KUMAR TRIPATHI, UNION OF INDIA(STANDINGCOUNSELGNCTD@GMAIL.COM, UOIDHC@GMAIL.COM)(9868250806)(RESPONDENT) | | |
| 114 | W.P.(C)-14596/2024 | MMR ELECTRICALS V/s SALES TAX OFFICER CLASS II, WARD106, ZONE 4, DELHI AND ANR. | CHETAN KUMAR | |
| | | OTHER DETAILS OF ADVOCATES: RUCHIR BHATIA(BHATIARUCHIR@GMAIL.COM, DALIP210@GMAIL.COM)(9810371417)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) | | |
| 115 | W.P.(C)-14642/2024 CM APPL. 61453/2024 | SANGEETA GOEL WIDOW OF LATE ASHOK KUMAR GOYAL (TRADE NAME) M/S SHRI BALAJI ENTERPRISES V/s SALES TAX OFFICER, CLASS II, AVATO, WARD 23-ZONE 2, TRADE AND TAX DEPARTMENT, N.C.T. OF DELHI, NEW DELHI AND ANR. | WAHAJ AHMAD KHAN | |
| | | OTHER DETAILS OF ADVOCATES: WAJAH AHMAD KHAN(WAKHAN.BOL@GMAIL.COM)(9818509340)(PETITIONER) WAJAH AHMAD KHAN(WAKHAN.BOL@GMAIL.COM)(9818509340)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) | | |
| 116 | W.P.(C)-14648/2024 CM APPL. 61484/2024 | AKASH GUPTA (TRADE NAME) YOGI SANITATIONS V/s SALES TAX OFFICER, CLASS II, AVATO, WARD 23-ZONE 2 | WAHAJ AHMAD KHAN | |
| | | OTHER DETAILS OF ADVOCATES: WAJAH AHMAD KHAN(WAKHAN.BOL@GMAIL.COM)(9818509340)(PETITIONER) WAHAJ AHMAD KHAN(WAKHAN.BOL@GMAIL.COM)(9818509340)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) | | |
| 117 | W.P.(C)-14654/2024 CM APPL. 61497/2024 | BRIJ MACHINE TOOLS THROUGH ITS PROPRIETER BRIJ MOHAN AGARWAL V/s GOVT OF NCT OF DELHI & ORS. | M A ANSARI | |
| | | OTHER DETAILS OF ADVOCATES: M.A. ANSARI , TABBASSUM FIRDAUSE(ANSARIADVOCATE15@GMAIL.COM)(9718503000)(PETITIONER) SANTOSH KUMAR TRIPATHI, GNCTD, CTT DELHI(STANDINGCOUNSELGNCTD@GMAIL.COM, SCSERVICESGNCTD@GMAIL.COM, CTT.DELHI@NIC.IN)(9868250806)(RESPONDENT) | | |

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| | | ANURAG, UNION OF INDIA(ANURAGDULAW@GMAIL.COM, UOIDHC@GMAIL.COM)(0)(RESPONDENT) | |
| 118 | W.P.(C)-14873/2024 CM APPL. 62427/2024 | SHREE KRISHNA STEEL TRADERS THROUGH PROPRIETOR NIKHIL SHARMA V/s UNION OF INDIA & ORS. | AKSHAY SINGH |
| | | OTHER DETAILS OF ADVOCATES: PRABHAT KUMAR & UTKARSH KUMAR(OFFICE@RKLEGAL.ORG)(9312315121)(PETITIONER) SANTOSH KUMAR TRIPATHI, HARPREET(STANDINGCOUNSELGNCTD@GMAIL.COM, HARPREETGSTSTANDINGCOUNSEL@GMAIL.COM)(9868250806)(RESPONDENT) INCOME TAX, UNION OF INDIA, CTT DELHI(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN, UOIDHC@GMAIL.COM, CTT.DELHI@NIC.IN)(1123384193)(RESPONDENT) | |
| 119 | W.P.(C)-14881/2024 CM APPL. 62439/2024 CM APPL. 69858/2024 | CM AIRTIME PROMOTION LLP V/s SALES TAX OFFICER CLASS II AVATO (DGST) WARD 2 ZONE 2 DELHI & ANR. | SHAMMI KAPOOR |
| | | OTHER DETAILS OF ADVOCATES: VINAY VAISH(SHAMMI@VAISHLAW.COM)(1142492525)(PETITIONER) SANTOSH KUMAR TRIPATHI, CTT DELHI(STANDINGCOUNSELGNCTD@GMAIL.COM, CTT.DELHI@NIC.IN)(9868250806)(RESPONDENT) VINAY VAISH AND KAVITA JHA(NEERAJ-TAX@VAISHLAW.COM)(0)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) | |
| 120 | W.P.(C)-14933/2024 CM APPL. 62617/2024 | AMAIRA ENTERPRISES THROUGH PROPRIETOR KARAN PATNEY V/s UNION OF INDIA & ORS. | AKSHAY SINGH |
| | | OTHER DETAILS OF ADVOCATES: PRABHAT KUMAR & UTKARSH KUMAR(OFFICE@RKLEGAL.ORG)(9312315121)(PETITIONER) SANTOSH KUMAR TRIPATHI, HARPREET(STANDINGCOUNSELGNCTD@GMAIL.COM, HARPREETGSTSTANDINGCOUNSEL@GMAIL.COM)(9868250806)(RESPONDENT) INCOME TAX, UNION OF INDIA, CTT DELHI(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN, UOIDHC@GMAIL.COM, CTT.DELHI@NIC.IN)(1123384193)(RESPONDENT) | |
| 121 | W.P.(C)-14937/2024 CM APPL. 62651/2024 | JM TRADERS THROUGH PROPRIETOR SHIVAM BANSAL V/s UNION OF INDIA & ORS. | AKSHAY SINGH |
| | | OTHER DETAILS OF ADVOCATES: PRABHAT KUMAR & UTKARSH KUMAR(OFFICE@RKLEGAL.ORG)(9312315121)(PETITIONER) UNION OF INDIA, CTT DELHI, INCOMETAX(UOIDHC@GMAIL.COM, CTT.DELHI@NIC.IN, DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(1123384193)(RESPONDENT) SANTOSH KUMAR TRIPATHI, HARPREET(STANDINGCOUNSELGNCTD@GMAIL.COM, HARPREETGSTSTANDINGCOUNSEL@GMAIL.COM)(9868250806)(RESPONDENT) | |
| 122 | W.P.(C)-14982/2024 CM APPL. 62809/2024 | TANISHKA STEEL THROUGH ITS PARTNER MR. RAJESH GARG 2019 20 V/s COMMISSIONER DELHI GOODS AND SERVICE TAX AND OTHERS | RAKESH KUMAR |
| | | OTHER DETAILS OF ADVOCATES: RAKESH KUMAR(ADV.AGGARWAL.RAKESH@GMAIL.COM)(9811595510)(PETITIONER) SANTOSH KUMAR TRIPATHI, HARPREET(STANDINGCOUNSELGNCTD@GMAIL.COM, HARPREETGSTSTANDINGCOUNSEL@GMAIL.COM)(9868250806)(RESPONDENT) CTT DELHI, RALAW CO. , UNION OF INDIA(CTT.DELHI@NIC.IN, RALAWCO@GMAIL.COM, UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) | |
| 123 | W.P.(C)-15011/2024 CM APPL. 62972/2024 | WORLD ART PRESS THROUGH ITS PROPRIETOR MS RASHI BANSAL 2018 19 V/s COMMISSIONER DELHI GOODS AND SERVICE TAX AND OTHERS | RAKESH KUMAR |
| | | OTHER DETAILS OF ADVOCATES: RAKESH KUMAR , PARVEEN KUMAR GAMBHIR(ADV.AGGARWAL.RAKESH@GMAIL.COM)(9811595510)(PETITIONER) SANTOSH KUMAR TRIPATHI, HARPREET(STANDINGCOUNSELGNCTD@GMAIL.COM, HARPREETGSTSTANDINGCOUNSEL@GMAIL.COM)(9868250806)(RESPONDENT) CTT DELHI, RA LAW CO, UNION OF INDIA(CTT.DELHI@NIC.IN, RALAWCO@GMAIL.COM, UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) | |
| 124 | W.P.(C)-15021/2024 CM APPL. 63041/2024 | M/S MAC TRADERS V/s UNION OF INDIA & ANR. | PRANAY JAIN |
| | | OTHER DETAILS OF ADVOCATES: PRANNAY JAIN(PRANNAYJAIN@GMAIL.COM)(8527817330)(PETITIONER) SANTOSH KUMAR TRIPATHI, UNION OF INDIA(STANDINGCOUNSELGNCTD@GMAIL.COM, UOIDHC@GMAIL.COM)(9868250806)(RESPONDENT) | |
| 125 | W.P.(C)-15156/2024 CM APPL. 63558/2024 | SHIVAM IRON STORE THROUGH PROPRIETOR JAGDISH BANSAL V/s UNION OF INDIA & ORS. | AKSHAY SINGH |
| | | OTHER DETAILS OF ADVOCATES: PRABHAT KUMAR & UTKARSH KUMAR(OFFICE@RKLEGAL.ORG)(9312315121)(PETITIONER) HARPREET SINGH, SANTOSH KUMAR TRIPATHI(HARPREETGSTSTANDINGCOUNSEL@GMAIL.COM, | |

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| | | STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) UNION OF INDIA, CTT DELHI, INCOMETAX(UOIDHC@GMAIL.COM, CTT.DELHI@NIC.IN, DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(1123384193)(RESPONDENT) | |
| 126 | W.P.(C)-15240/2024 CM APPL. 64011/2024 | BANSON ENTERPRISES V/s UNION OF INDIA & ORS. | ASHISH BATRA |
| | | OTHER DETAILS OF ADVOCATES: ASHISH BATRA(BATRAASHISH24@GMAIL.COM)(9871423261)(PETITIONER) SANTOSH KUMAR TRIPATHI, UNION OF INDIA(STANDINGCOUNSELGNCTD@GMAIL.COM, UOIDHC@GMAIL.COM)(9868250806)(RESPONDENT) | |
| 127 | W.P.(C)-15253/2024 CM APPL. 64050/2024 | M/S FRESH FEEL APPARELS V/s UNION OF INDIA & ANR. | PRANAY JAIN |
| | | OTHER DETAILS OF ADVOCATES: PRANAY JAIN(PRANNAYJAIN@GMAIL.COM)(8527817330)(PETITIONER) SANTOSH KUMAR TRIPATHI, UOI(STANDINGCOUNSELGNCTD@GMAIL.COM, UOIDHC@GMAIL.COM)(0)(RESPONDENT) | |
| 128 | W.P.(C)-15389/2024 CM APPL. 64531/2024 | MOHINDER KUMAR PROPRIETOR VMW ENTERPRISES V/s PR. COMMISSIONER OF DELHI GOODS AND SERVICES TAX & ORS. | RAJESH JAIN |
| | | OTHER DETAILS OF ADVOCATES: RAJESH JAIN & VIRAG TIWARI(INFOTAX@REDIFFMAIL.COM)(9810042928)(PETITIONER) SANTOSH KUMAR TRIPATHI, UNION OF INDIA(STANDINGCOUNSELGNCTD@GMAIL.COM, UOIDHC@GMAIL.COM)(9868250806)(RESPONDENT) ANURAG(ANURAGDULAW@GMAIL.COM)(8860069704)(RESPONDENT) PR. COMMISSIONER DELHI NORTH(DELHINORTH-LEGAL@GOV.IN)(9810419742)(RESPONDENT) | |
| 129 | W.P.(C)-15714/2024 CM APPL. 65958/2024 | G-TECHNOLOGIES THROUGH ITS PROPRIETOR MANOJ KUMAR V/s COMMISSIONER OF DGST & ORS. | UJJWAL JAIN |
| | | OTHER DETAILS OF ADVOCATES: UJJWAL JAIN(UJJWALJAINADVOCATE@GMAIL.COM)(9717595497)(PETITIONER) SANTOSH KUMAR TRIPATHI, UNION OF INDIA, CBIC(STANDINGCOUNSELGNCTD@GMAIL.COM, UOIDHC@GMAIL.COM, CHMN-CBIC@GOV.IN)(9868250806)(RESPONDENT) SHUBHAM TYAGI, GSTC(SHUBHAMTYAGICBIC@GMAIL.COM, GSTC.SECRETARIAT@GOV.IN)(0)(RESPONDENT) SONU BHATNAGAR(SONUBHATNAGAROFFICE@GMAIL.COM)(0)(RESPONDENT) | |
| 130 | W.P.(C)-15726/2024 CM APPL. 66013/2024 | D J ASSOCIATES THROUGH ITS PARTNER JAYABRATA MAULICK V/s COMMISSIONER OF DGST & ORS. | UJJWAL JAIN |
| | | OTHER DETAILS OF ADVOCATES: UJJWAL JAIN(UJJWALJAINADVOCATE@GMAIL.COM)(9717595497)(PETITIONER) SANTOSH KUMAR TRIPATHI, UNION OF INDIA, CBIC(STANDINGCOUNSELGNCTD@GMAIL.COM, UOIDHC@GMAIL.COM, CHMN-CBIC@GOV.IN)(9868250806)(RESPONDENT) SHUBHAM TYAGI, GSTC(SHUBHAMTYAGICBIC@GMAIL.COM, GSTC.SECRETARIAT@GOV.IN)(0)(RESPONDENT) SONU BHATNAGAR(SONUBHATNAGAROFFICE@GMAIL.COM)(0)(RESPONDENT) | |
| 131 | W.P.(C)-15814/2024 CM APPL. 66415/2024 | ALAKNANDA STEEL THROUGH ITS PROPRIETOR MR. RAJESH GARG V/s COMMISSIONER OF DGST & ORS. | UJJWAL JAIN |
| | | OTHER DETAILS OF ADVOCATES: UJJWAL JAIN(UJJWALJAINADVOCATE@GMAIL.COM)(9717595497)(PETITIONER) SANTOSH KUMAR TRIPATHI, UNION OF INDIA, CBIC(STANDINGCOUNSELGNCTD@GMAIL.COM, UOIDHC@GMAIL.COM, CHMN-CBIC@GOV.IN)(9868250806)(RESPONDENT) SHUBHAM TYAGI, GSTC(SHUBHAMTYAGICBIC@GMAIL.COM, GSTC.SECRETARIAT@GOV.IN)(0)(RESPONDENT) SONU BHATNAGAR(SONUBHATNAGAROFFICE@GMAIL.COM)(0)(RESPONDENT) | |
| 132 | W.P.(C)-16072/2024 CM APPL. 67495/2024 | RAHUL SINGHAL PROPRIETOR SHIVALIK ENTERPRISES V/s THE COMMISSIONER, CENTRAL TAX, (DELHI WEST) ENGG. INDIA LTD., & ORS. | RAJESH JAIN |
| | | OTHER DETAILS OF ADVOCATES: RAJESH JAIN & VIRAG TIWARI(INFOTAX@REDIFFMAIL.COM)(9810042928)(PETITIONER) LEGALST DELHI 3 , UNION OF INDIA(LEGALSTDELHI3@GMAIL.COM, UOIDHC@GMAIL.COM)(9811253531)(RESPONDENT) ANURAG(ANURAGDULAW@GMAIL.COM)(8860069704)(RESPONDENT) | |
| 133 | W.P.(C)-16109/2024 | N B ENTERPRISES V/s THE PRINCIPAL COMMISSIONER OF DELHI GOODS AND SERVICE TAX & ORS. | AJAY GARG |
| | | OTHER DETAILS OF ADVOCATES: AJAY GARG(AJAYGARG71193@GMAIL.COM)(8447795885)(PETITIONER) SANTOSH KUMAR TRIPATHI, HARPREET(STANDINGCOUNSELGNCTD@GMAIL.COM, HARPREETGSTANDINGCOUNSEL@GMAIL.COM)(9868250806)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) | |

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| 134 | W.P.(C)-16121/2024 CM APPL. 67718/2024 | M/S RELIANT FACILITY MANAGEMENT PVT. LTD. (THROUGH ITS DIRECTOR SMT. RAJNI SINGH) V/s CENTRAL BOARD OF INDIRECT TAXES (THROUGH ITS CHAIRMAN) & ANR. | RAKESH PRASAD SINGH, ANIRUDDHA SRIKANT DESHMUKH | |
| | | OTHER DETAILS OF ADVOCATES: R P SINGH(USRLEGALADVISORS@GMAIL.COM)(9990174008)(PETITIONER) SANTOSH KUMAR TRIPATHI, ANURAG, DELHI NORTH LEGAL(STANDINGCOUNSELGNCTD@GMAIL.COM, ANURAGDULAW@GMAIL.COM, DELHINORTH- LEGAL@GOV.IN)(9868250806)(RESPONDENT) VRCOM(VRCOM1660@GMAIL.COM)(0)(RESPONDENT) ANIRUDDHA SRIKANT DESHMUKH(CHAMBERS.DESHMUKH@GMAIL.COM)(9971633944)(PETITIONER) | | |
| 135 | W.P.(C)-16228/2024 CM APPL. 68179/2024 | SHREE SUDERSHAN ASSOCIATES INDIA PRIVATE LIMITED THROUGH ITS AUTHORIZED REPRESENTATIVE MR VIJAY KUMAR JAIN V/s GOOD AND SERVICES TAX COUNCIL THROUGH THE SECRETARY GST COUNCIL SECRETARIAT & ORS. | UDIT CHAUHAN | |
| | | OTHER DETAILS OF ADVOCATES: DHARNENDRA , PRIYANKA(DHARNENDRA.RANA@SOHAMLEGAL.IN, PRIYANKA.SINGLA@SOHAMLEGAL.IN)(0)(PETITIONER) SUROSH, TANMAY, Udit(SUROSH.QAZI@SOHAMLEGAL.IN, TANMAY.MANGAL@SOHAMLEGAL.IN, Udit.JADELEX@GMAIL.COM)(0)(PETITIONER) ADITYA(ADITYA.JADELEX@GMAIL.COM)(0)(PETITIONER) SUROSH, TANMAY, Udit(SUROSH.QAZI@SOHAMLEGAL.IN, TANMAY.MANGAL@SOHAMLEGAL.IN, Udit.JADELEX@GMAIL.COM)(0)(RESPONDENT) ADITYA(ADITYA.JADELEX@GMAIL.COM)(0)(RESPONDENT) SANTOSH KUMAR TRIPATHI, SONU BHATNAGAR, UNION OF INDIA(STANDINGCOUNSELGNCTD@GMAIL.COM, BHATNAGARSONU@GMAIL.COM, UOIDHC@GMAIL.COM)(9868250806)(RESPONDENT) | | |
| 136 | W.P.(C)-16393/2024 CM APPL. 69092/2024 | LAXMI PLASTIC PRODUCTS THROUGH ITS PROPRIETOR MR JATIN GROVER V/s COMMISSIONER OF DGST & ORS. | UJJWAL JAIN | |
| | | OTHER DETAILS OF ADVOCATES: UJJWAL JAIN(UJJWALJAINADVOCATE@GMAIL.COM)(9717595497)(PETITIONER) UJJWAL JAIN(UJJWALJAINADVOCATE@GMAIL.COM)(9717595497)(PETITIONER) SHUBHAM TYAGI, GSTC(SHUBHAMTYAGICBIC@GMAIL.COM, GSTC.SECRETARIAT@GOV.IN)(0)(RESPONDENT) SONU BHATNAGAR(SONUBHATNAGAROFFICE@GMAIL.COM)(0)(RESPONDENT) GST DELHI EAST(GSTDELHIEAST.LEGAL@GMAIL.COM)(0)(RESPONDENT) SANTOSH KUMAR TRIPATHI, CBIC, UNION OF INDIA(STANDINGCOUNSELGNCTD@GMAIL.COM, CHMN-CBIC@GOV.IN, UOIDHC@GMAIL.COM)(9868250806)(RESPONDENT) SONU BHATNAGAR, GSTC(SONUBHATNAGAROFFICE@GMAIL.COM, GSTC.SECRETARIAT@GOV.IN)(0)(RESPONDENT) SANTOSH KUMAR TRIPATHI, UNION OF INDIA, CBIC(STANDINGCOUNSELGNCTD@GMAIL.COM, UOIDHC@GMAIL.COM, CHMN-CBIC@GOV.IN)(9868250806)(RESPONDENT) | | |
| 137 | W.P.(C)-16441/2024 CM APPL. 69421/2024 | GURUKIRPA ENTERPRISES THROUGH ITS PROPRIETOR RANJEETA CHATRATH V/s COMMISSIONER OF DGST & ORS. | UJJWAL JAIN | |
| | | OTHER DETAILS OF ADVOCATES: UJJWAL JAIN(UJJWALJAINADVOCATE@GMAIL.COM)(9717595497)(PETITIONER) SANTOSH KUMAR TRIPATHI, UNION OF INDIA, CBIC(STANDINGCOUNSELGNCTD@GMAIL.COM, UOIDHC@GMAIL.COM, CHMN-CBIC@GOV.IN)(9868250806)(RESPONDENT) GSTC , SONU BHATNAGAR, GST DELHI EAST LEGAL(GSTC.SECRETARIAT@GOV.IN, SONUBHATNAGAR@GMAIL.COM, GSTDELHIEAST.LEGAL@GMAIL.COM)(0)(RESPONDENT) | | |
| 138 | W.P.(C)-16494/2024 CM APPL. 69711/2024 | ABDUL GAFFAR PROP. M/S FARHAD TRADERS V/s UNION OF INDIA & ANR. | NITIN GULATI | |
| | | OTHER DETAILS OF ADVOCATES: NITIN GULATI(N.GULATI@YAHOO.COM)(9313133000)(PETITIONER) SANTOSH KUMAR TRIPATHI, UNION OF INDIA(STANDINGCOUNSELGNCTD@GMAIL.COM, UOIDHC@GMAIL.COM)(9868250806)(RESPONDENT) | | |
| 139 | W.P.(C)-16514/2024 CM APPL. 69757/2024 | M/S HINDUSTAN CONSTRUCTION COMPANY LTD. V/s UNION OF INDIA & ORS. | MAHESH RAICHANDANI, UBR LEGAL ADVOCATES | |
| | | OTHER DETAILS OF ADVOCATES: BHARAT RAICHANDANI(UBRLEGAL@YAHOO.IN)(9820875305)(PETITIONER) SANTOSH KUMAR TRIPATHI, SHUBHAM TYAGI, UNION OF INDIA(STANDINGCOUNSELGNCTD@GMAIL.COM, SHUBHAMTYAGICBIC@GMAIL.COM, UOIDHC@GMAIL.COM)(9868250806)(RESPONDENT) | | |
| 140 | W.P.(C)-16516/2024 CM APPL. 69760/2024 | M/S RELIANT FACILITY MANAGEMENT PRIVATE LIMITED THROUGH ITS DIRECTOR SMT. RAJNI SINGH V/s CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS THROUGH ITS CHAIRMAN & ANR. | RAKESH PRASAD SINGH | |
| | | OTHER DETAILS OF ADVOCATES: R P SINGH (USRLEGALADVISORS@GMAIL.COM)(9990174008)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(0)(RESPONDENT) | | |

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| | | ANURAG(ANURAGDULAW@GMAIL.COM)(0)(RESPONDENT) GST(DELHINORTH-LEGAL@GOV.IN)(0)(RESPONDENT) | |
| 141 | W.P.(C)-16543/2024 CM APPL. 69950/2024 | MANPAR ICON TECHNOLOGIES V/s COMMISSIONER OF GST , DEPARTMENT OF TRADE AND TAXES , NEW DELHI AND ORS | CHINMAYA SETH |
| | | OTHER DETAILS OF ADVOCATES: A.K.SETH ANDCHINMAYA SETH(CONFLUENCELELGA.LAW@GMAIL.COM)(9911610547)(PETITIONER) SANTOSH KUMAR TRIPATHI, ANURAG, UNION OF INDIA(STANDINGCOUNSELGNCTD@GMAIL.COM, ANURAGDULAW@GMAIL.COM, UOIDHC@GMAIL.COM)(9868250806)(RESPONDENT) | |
| 142 | W.P.(C)-16620/2024 CM APPL. 70344/2024 | M/S GARG INDIA PLASTICS V/s UNION OF INDIA & ANR. | PRANAY JAIN |
| | | OTHER DETAILS OF ADVOCATES: CHAMBERS OF PRANAY JAIN(PRANNAYJAIIN@GMAIL.COM)(8527817330)(PETITIONER) UNION OF INDIA & ANR.(STANDINGCOUNSELGNCTD@GMAIL.COM; UOIDHC@GMAIL.COM) (0)(RESPONDENT) | |
| 143 | W.P.(C)-16622/2024 CM APPL. 70346/2024 | M/S SHIVANGI POLY PRODUCT V/s UNION OF INDIA & ANR. | PRANAY JAIN |
| | | OTHER DETAILS OF ADVOCATES: PRANNAY JAIN(PRANNAYJAIIN@GMAIL.COM)(8527817330)(PETITIONER) SANTOSH KUMAR TRIPATHI, UNION OF INDIA(STANDINGCOUNSELGNCTD@GMAIL.COM, UOIDHC@GMAIL.COM)(9868250806)(RESPONDENT) | |
| 144 | W.P.(C)-16645/2024 CM APPL. 70407/2024 WITH W.P.(C) 16499/2023 | FABGAR OVERSEAS PVT LTD V/s COMMISSIONER OF GST AND ORS. | CHINMAYA SETH |
| | | OTHER DETAILS OF ADVOCATES: A.K.SETH AND CHINMAYA SETH(CONFLUENCELELGA.LAW@GMAIL.COM)(9911610547)(PETITIONER) SANTOSH KUMAR TRIPATHI, ANURAG, UNION OF INDIA(STANDINGCOUNSELGNCTD@GMAIL.COM, ANURAGDULAW@GMAIL.COM, UOIDHC@GMAIL.COM)(9868250806)(RESPONDENT) | |
| 145 | W.P.(C)-16698/2024 CM APPL. 70620/2024 | MANPAR EXIM INC V/s COMMISSIONER OF GST AND ORS. | CHINMAYA SETH |
| | | OTHER DETAILS OF ADVOCATES: A.K.SETH ANDCHINMAYA SETH(CONFLUENCELELGA.LAW@GMAIL.COM)(9911610547)(PETITIONER) SANTOSH KUMAR TRIPATHI, ANURAG, UNION OF INDIA(STANDINGCOUNSELGNCTD@GMAIL.COM, ANURAGDULAW@GMAIL.COM, UOIDHC@GMAIL.COM)(9868250806)(RESPONDENT) | |
| 146 | W.P.(C)-16710/2024 CM APPL. 70687/2024 | ABN INTERNATIONAL V/s COMMISSIONER OF GST AND ORS. | CHINMAYA SETH |
| | | OTHER DETAILS OF ADVOCATES: A.K.SETH ANDCHINMAYA SETH(CONFLUENCELELGA.LAW@GMAIL.COM)(9911610547)(PETITIONER) SANTOSH KUMAR TRIPATHI, ANURAG, UNION OF INDIA(STANDINGCOUNSELGNCTD@GMAIL.COM, ANURAGDULAW@GMAIL.COM, UOIDHC@GMAIL.COM)(9868250806)(RESPONDENT) | |
| 147 | W.P.(C)-16717/2024 CM APPL. 70713/2024 | CHITRUMAL JEWELS PRIVATE LIMITED THROUGH ITS AUTHORISED REPRESENTATIVE MR MANOJ KUMAR MANGLA V/s GOOD AND SERVICE TAX COUNCIL THROUGH THE SECRATARY GST COUNCIL SECRETARIAT & ORS. | ADITYA PRAKASH ARORA |
| | | OTHER DETAILS OF ADVOCATES: PRIYANKA SINGH, UDIT CHAUHAN, ADITYA PRAKASH ARORA(PRIYANKASINGH987@GMAIL.COM, UDIT.JADELEX@GMAIL.COM, ADITYA.JADELEX@GMAIL.COM)(8085187778)(PETITIONER) SANTOSH KUMAR TRIPATHI, ANUSHREE NARAIN, UNION OF INDIA(STANDINGCOUNSELGNCTD@GMAIL.COM, ANUSHREENARAIN@GMAIL.COM, UOIDHC@GMAIL.COM)(9868250806)(RESPONDENT) | |
| 148 | W.P.(C)-16733/2024 CM APPL. 70744/2024 | CHITRUMAL JEWELS PRIVATE LIMITED THROUGH ITS AUTHORIZED REPRESENTATIVE MR. MANOJ KUMAR MANGLA V/s GOODS AND SERVICES TAX COUNCIL THROUGH THE SECRETARY GST COUNCIL SECRETARIAT & ORS. | ADITYA PRAKASH ARORA |
| | | OTHER DETAILS OF ADVOCATES: PRIYANKA SINGH, UDIT CHAUHAN, ADITYA PRAKASH ARORA(PRIYANKASINGH987@GMAIL.COM, UDIT.JADELEX@GMAIL.COM, ADITYA.JADELEX@GMAIL.COM)(8085187778)(PETITIONER) SANTOSH KUMAR TRIPATHI, ANUSHREE NARAIN, UNION OF INDIA(STANDINGCOUNSELGNCTD@GMAIL.COM, ANUSHREENARAIN@GMAIL.COM, UOIDHC@GMAIL.COM)(9868250806)(RESPONDENT) | |

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| 149 | W.P.(C)-16763/2024 CM APPL. 70942/2024 | INDIA WIRE AND GENERAL MILLS PRIVATE LIMITED V/s UNION OF INDIA & ORS. | J.K. MITTAL | |
| | | OTHER DETAILS OF ADVOCATES: J.K. MITTAL(JKMITTALSERVICETAX@GMAIL.COM, OFFICEJKMITTAL@GMAIL.COM)(9810158797)(PETITIONER) SANTOSH KUMAR TRIPATHI, UNION OF INDIA(STANDINGCOUNSELGNCTD@GMAIL.COM, UOIDHC@GMAIL.COM)(9868250806)(RESPONDENT) | | |
| 150 | W.P.(C)-16853/2024 CM APPL. 71385/2024 | M/S DIVINE CREATIONS V/s AVATO, WARD 07, DELHI STATE GOODS AND SERVICES TAX & ANR. | NITIN GULATI | |
| | | OTHER DETAILS OF ADVOCATES: NITIN GULATI(N.GULATI@YAHOO.COM)(9313133000)(PETITIONER) SANTOSH KUMAR TRIPATHI, UNION OF INDIA(STANDINGCOUNSELGNCTD@GMAIL.COM, UOIDHC@GMAIL.COM)(9868250806)(RESPONDENT) | | |
| 151 | W.P.(C)-16870/2024 CM APPL. 71450/2024 WITH W.P.(C) 16499/2023 | ZETA INTERNATIONAL V/s COMMISSIONER OF GST AND ORS. | CHINMAYA SETH | |
| | | OTHER DETAILS OF ADVOCATES: A.K.SETH ANDCHINMAYA SETH(CONFLUENCELELGA.LAW@GMAIL.COM)(9911610547)(PETITIONER) SANTOSH KUMAR TRIPATHI, ANURAG, UNION OF INDIA(STANDINGCOUNSELGNCTD@GMAIL.COM, ANURAGDULAW@GMAIL.COM, UOIDHC@GMAIL.COM)(9868250806)(RESPONDENT) | | |
| 152 | W.P.(C)-16894/2024 CM APPL. 71589/2024 WITH W.P.(C) 16499/2023 | GAIA OVERSEAS V/s COMMISSIONER OF GST AND ORS. | CHINMAYA SETH | |
| | | OTHER DETAILS OF ADVOCATES: A.K.SETH ANDCHINMAYA SETH(CONFLUENCELELGA.LAW@GMAIL.COM)(9911610547)(PETITIONER) SANTOSH KUMAR TRIPATHI, ANURAG, UNION OF INDIA(STANDINGCOUNSELGNCTD@GMAIL.COM, ANURAGDULAW@GMAIL.COM, UOIDHC@GMAIL.COM)(9868250806)(RESPONDENT) | | |
| 153 | W.P.(C)-16945/2024 CM APPL. 71775/2024 | SARASWATI PRINTERS V/s COMMISSIONER OF GST AND ORS. | CHINMAYA SETH | |
| | | OTHER DETAILS OF ADVOCATES: A.K.SETH ANDCHINMAYA SETH(CONFLUENCELELGA.LAW@GMAIL.COM)(9911610547)(PETITIONER) SANTOSH KUMAR TRIPATHI, ANURAG, UNION OF INDIA(STANDINGCOUNSELGNCTD@GMAIL.COM, ANURAGDULAW@GMAIL.COM, UOIDHC@GMAIL.COM)(9868250806)(RESPONDENT) | | |
| 154 | W.P.(C)-16973/2024 CM APPL. 71894/2024 | DEV ENTERPRISES THROUGH ITS PROPRIETOR RAJESH KUMAR ROHILA V/s COMMISSIONER OF DGST & ORS. | UJJWAL JAIN | |
| | | OTHER DETAILS OF ADVOCATES: UJJWAL JAIN(UJJWALJAINADVOCATE@GMAIL.COM)(9717595497)(PETITIONER) SANTOSH KUMAR TRIPATHI, SONU BHATNAGAR, UNION OF INDIA(STANDINGCOUNSELGNCTD@GMAIL.COM, SONUBHATNAGAROFFICE@GMAIL.COM)(9868250806)(RESPONDENT) GST DELHI EAST, UNION OF INDIA, CBIC(GSTDELHIEAST.LEGAL@GMAIL.COM, UOIDHC@GMAIL.COM, CHMN-CBIC@GOV.IN)(1123384193)(RESPONDENT) GSTC SECRETARIAT(GSTC.SECRETARIAT@GOV.IN)(0)(RESPONDENT) | | |
| 155 | W.P.(C)-16979/2024 CM APPL. 71902/2024 | VIKAS JAIN PROPRIETOR JAINA TRADING COMPANY V/s PR. COMMISSIONER OF DELHI GOODS AND SERVICES TAX & ORS. | RAJESH JAIN | |
| | | OTHER DETAILS OF ADVOCATES: RAJESH JAIN & RAMASHISH(INFOTAX@REDIFFMAIL.COM)(9810042928)(PETITIONER) SANTOSH KUMAR TRIPATHI, UNION OF INDIA, ANURAG(STANDINGCOUNSELGNCTD@GMAIL.COM, UOIDHC@GMAIL.COM, ANURAGDULAW@GMAIL.COM)(9868250806)(RESPONDENT) | | |
| 156 | W.P.(C)-17012/2024 CM APPL. 72112/2024 | B R CERAMICS P LIMITED THROUGH ITS DIRECTOR AMIT GUPTA V/s COMMISSIONER OF DGST & ORS. | UJJWAL JAIN | |
| | | OTHER DETAILS OF ADVOCATES: UJJWAL JAIN(UJJWALJAINADVOCATE@GMAIL.COM)(9717595497)(PETITIONER) SANTOSH KUMAR TRIPATHI, UOI(STANDINGCOUNSELGNCTD@GMAIL.COM, UOIDHC@GMAIL.COM, CHMN-CBIC@GOV.IN)(0)(RESPONDENT) GST(GSTDELHIEAST.LEGAL@GMAIL.COM, GSTC.SECRETARIATE@GOV.IN, LEGAL1971@GMAIL.COM)(0)(RESPONDENT) | | |
| 157 | W.P.(C)-17034/2024 CM APPL. 72158/2024 | M/S DINODIA FASHIONS THROUGH ITS PROP. SH. AMIT KUMAR GUPTA V/s UNION OF INDIA AND ORS. | VINEET BHATIA | |
| | | OTHER DETAILS OF ADVOCATES: VINEET BHATIA(BHATIAV68@GMAIL.COM, VINEET@BNBLEGAL.IN)(9811081159)(PETITIONER) | | |

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| | | SANTOSH KUMAR TRIPATHI, UNION OF INDIA(STANDINGCOUNSELGNCTD@GMAIL.COM, UOIHDC@GMAIL.COM)(9868250806)(RESPONDENT) | |
| 158 | W.P.(C)-17123/2024 CM APPL. 72737/2024 | ABDUL GAFFAR (PROP .MS FARHAD TRADERS) V/s UNION OF INDIA & ANR. | NITIN GULATI |
| | | OTHER DETAILS OF ADVOCATES: NITIN GULATI(N.GULATI@YAHOO.COM)(9313133000)(PETITIONER) SANTOSH KUMAR TRIPATHI, UNION OF INDIA(STANDINGCOUNSELGNCTD@GMAIL.COM, UOIHDC@GMAIL.COM)(9868250806)(RESPONDENT) | |
| 159 | W.P.(C)-17132/2024 CM APPL. 72757/2024 | M S LUKSUN INTERNATIONAL THROUGH ITS PARTNER AJAY KUMAR JAIN V/s GOVT OF NCT OF DELHI THROUGH CHIEF SECRETARY & ORS. | M A ANSARI |
| | | OTHER DETAILS OF ADVOCATES: M.A.ANSARI & TABBASSUM FIRDAUSE(ANSARIADVOCATE15@GMAIL.COM)(9718503000)(PETITIONER) SANTOSH KUMAR TRIPATHI, GNCTD(STANDINGCOUNSELGNCTD@GMAIL.COM, SCSERVICESGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) ANURAG , UNION OF INDIA, CTT DELHI(ANURAGDULAW@GMAIL.COM, UOIHDC@GMAIL.COM, CTT.DELHI@NIC.IN)(1123384193)(RESPONDENT) | |
| 160 | W.P.(C)-17144/2024 CM APPL. 72818/2024 | ABDUL GAFFAR(PROP.M/ S FARHAD TRADERS) V/s UNION OF INDIA & ANR. | NITIN GULATI |
| | | OTHER DETAILS OF ADVOCATES: NITIN GULATI(N.GULATI@YAHOO.COM)(9313133000)(PETITIONER) SANTOSH KUMAR TRIPATHI, UNION OF INDIA(STANDINGCOUNSELGNCTD@GMAIL.COM, UOIHDC@GMAIL.COM)(9868250806)(RESPONDENT) | |
| 161 | W.P.(C)-17218/2024 CM APPL. 73158/2024 | M/S JAIN CEMENT UDYOG THROUGH PROPRIETOR SH. SANJAY JAIN V/s CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS THROUGH ITS CHAIRMAN & ANR. | RAKESH PRASAD SINGH |
| | | OTHER DETAILS OF ADVOCATES: RP SINGH(USRLEGALADVISORS@GMAIL.COM)(9990174008)(PETITIONER) SANTOSH KUMAR TRIPATHI, DELHI NORTH LEGAL, ANURAG(STANDINGCOUNSELGNCTD@GMAIL.COM, DELHINORTH-LEGAL@GOV.IN, ANURAGDULAW@GMAIL.COM)(9868250806)(RESPONDENT) | |
| 162 | W.P.(C)-17255/2024 CM APPL. 73433/2024 | M/S A.S. BUILDERS V/s UNION OF INDIA & ANR. | PRANAY JAIN |
| | | OTHER DETAILS OF ADVOCATES: PRANNAY JAIN(PRANNAYJAIN@GMAIL.COM)(8527817330)(PETITIONER) SANTOSH KUMAR TRIPATHI, UNION OF INDIA(STANDINGCOUNSELGNCTD@GMAIL.COM, UOIHDC@GMAIL.COM)(9868250806)(RESPONDENT) | |
| 163 | W.P.(C)-17347/2024 CM APPL. 73881/2024 | MANISHA SACHAN TRADE NAME M/S MASTERS LOGISTICS SOLUTIONS V/s SALES TAX OFFICER CLASS II/AVATO, WARD 90- ZONE 8, TRADE AND TAX DEPARTMENT, NEW DELHI AND ANR. | WAHAJ AHMAD KHAN |
| | | OTHER DETAILS OF ADVOCATES: WAJAH AHMAD KHAN(WAKHAN.BOL@GMAIL.COM)(9818509340)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) | |
| 164 | W.P.(C)-17557/2024 CM APPL. 74773/2024 | M/S SUNRISE METAL IMPEX V/s UNION OF INDIA & ORS. | MIMANSA LAW OFFICES |
| | | OTHER DETAILS OF ADVOCATES: MMANSA LAW OFFICES(PARUL@MIMANSALAW.IN, KRISHNA@MIMANSALAW.IN)(9650840477)(PETITIONER) SANTOSH KUMAR TRIPATHI, UNION OF INDIA, SONIA S LAW(STANDINGCOUNSELGNCTD@GMAIL.COM, UOIHDC@GMAIL.COM, SONIASLAW@HOTMAIL.COM)(9868250806)(RESPONDENT) CTT DELHI, DENESH MEENA , RSECY(CTT.DELHI@NIC.IN, DENESHMEENA5315@GMAIL.COM, RSECY@NIC.IN)(0)(RESPONDENT) | |
| 165 | W.P.(C)-17639/2024 | COBBLERZ SHOES V/s PRINCIPAL COMMISSIONER OF DELHI GOODS AND SERVICE TAX & ORS. | AJAY GARG |
| | | OTHER DETAILS OF ADVOCATES: AJAY GARG(AJAYGARG71193@GMAIL.COM)(8447795885)(PETITIONER) SANTOSH KUMAR TRIPATHI, HARPREET(STANDINGCOUNSELGNCTD@GMAIL.COM, HARPREETGSTANDINGCOUNSEL@GMAIL.COM)(9868250806)(RESPONDENT) UNION OF INDIA(UOIHDC@GMAIL.COM)(1123384193)(RESPONDENT) | |
| 166 | W.P.(C)-17674/2024 CM APPL. 75225/2024 | RAJ KUMAR AGGARWAL(THROUGH LEGAL HEIR SANDEEP AGGARWAL) V/s UNION OF INDIA & ANR. | NITIN GULATI |
| | | OTHER DETAILS OF ADVOCATES: NITIN GULATI(NIT.GULATI@YAHOO.COM)(9313133000)(PETITIONER) | |

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| | | SANTOSH KUMAR TRIPATHI, UNION OF INDIA(STANDINGCOUNSELGNCTD@GMAIL.COM, UOIDHC@GMAIL.COM)(9868250806)(RESPONDENT) | |
| 167 | W.P.(C)-17728/2024 CM APPL. 75382/2024 | M/S. BALAJI ENGINEERING WORKS THROUGH ITS PROPRIETOR SH. PAWAN KUMAR BANSAL V/s UNION OF INDIA AND ORS. | VINEET BHATIA |
| | | OTHER DETAILS OF ADVOCATES: VINEET BHATIA(BHATIAV68@GMAIL.COM, VINEET@BNBLEGAL.IN)(9811081159)(PETITIONER) SANTOSH KUMAR TRIPATHI, UNION OF INDIA(STANDINGCOUNSELGNCTD@GMAIL.COM, UOIDHC@GMAIL.COM)(9868250806)(RESPONDENT) | |
| 168 | W.P.(C)-17729/2024 CM APPL. 75383/2024 | KOLBROS V/s UNION OF INDIA & ORS. | RAJESH MAHNA |
| | | OTHER DETAILS OF ADVOCATES: IMPACT LAW FIRM(RAJESHMAHNA@YAHOO.CO.IN)(7373900606)(PETITIONER) SANTOSH KUMAR TRIPATHI, UNION OF INDIA(STANDINGCOUNSELGNCTD@GMAIL.COM, UOIDHC@GMAIL.COM)(9868250806)(RESPONDENT) | |
| 169 | W.P.(C)-17753/2024 CM APPL. 75512/2024 | M/S FOREVER EXIM INDIA PRIVATE LIMITED THROUGH ITS DIRECTOR SH. SANJAY JAIN V/s CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS THROUGH ITS CHAIRMAN & ANR. | RAKESH PRASAD SINGH |
| | | OTHER DETAILS OF ADVOCATES: R P SINGH(USRLEGALADVISORS@GMAIL.COM)(9990174008)(PETITIONER) VRCOM, ANURAG(VRCOM1660@GMAIL.COM, ANURAGDULAW@GMAIL.COM)(0)(RESPONDENT) | |
| 170 | W.P.(C)-17754/2024 CM APPL. 75514/2024 | GULSHAN LAL DAWAR PROPRIETOR NARAIN DYES AND CHEMICALS V/s COMMISSIONER OF DELHI GOODS AND SERVICES TAX & ANR. | VIRAG TIWARI |
| | | OTHER DETAILS OF ADVOCATES: RAJESH JAIN(VIRAGTIWARI@REDIFFMAIL.COM)(9810042928)(PETITIONER) SANTOSH KUMAR TRIPATHI, UNION OF INDIA(STANDINGCOUNSELGNCTD@GMAIL.COM, UOIDHC@GMAIL.COM)(9868250806)(RESPONDENT) | |
| 171 | W.P.(C)-17818/2024 CM APPL. 75844/2024 | M/S CHANDGI RAM AND SONS THROUGH ITS PROPRIETOR SH. ASHOK MITTAL V/s GOVERNMENT OF NCT OF DELHI AND ORS. | VINEET BHATIA |
| | | OTHER DETAILS OF ADVOCATES: VINEET BHATIA(BHATIAV68@GMAIL.COM, VINEET@BNBLEGAL.IN)(9811081159)(PETITIONER) SANTOSH KUMAR TRIPATHI, HARPREET(STANDINGCOUNSELGNCTD@GMAIL.COM, HARPREETGSTSTANDINGCOUNSEL@GMAIL.COM)(9868250806)(RESPONDENT) ANUSHREE NARAIN(ANUSHREENARAIN@GMAIL.COM)(991001433)(RESPONDENT) | |
| 172 | W.P.(C)-17838/2024 CM APPL. 75904/2024 | RAGHUVIR PRASAD JAIN PROPRIETOR RAGHUVIR PRASAD JAIN AND SONS THROUGH ITS LEGAL REPRESENTATIVE AJAY JAIN V/s COMMISSIONER OF DGST & ORS. | UJJWAL JAIN |
| | | OTHER DETAILS OF ADVOCATES: UJJWAL JAIN(UJJWALJAINADVOCATE@GMAIL.COM)(9717595497)(PETITIONER) SANTOSH KUMAR TRIPATHI, UNION OF INDIA, CBIC(STANDINGCOUNSELGNCTD@GMAIL.COM, UOIDHC@GMAIL.COM, CHMN-CBIC@GOV.IN)(9868250806)(RESPONDENT) GSTC SECRETARIAT, ATUL TRIPATHI(GSTC.SECRETARIAT@GOV.IN, ATULTRIPATHIADV@GMAIL.COM)(0)(RESPONDENT) | |
| 173 | W.P.(C)-17950/2024 CM APPL. 76363/2024 | SAURAV BEVERAGES PRIVATE LIMITED V/s UNION OF INDIA & ORS. | JITIN SINGHAL |
| | | OTHER DETAILS OF ADVOCATES: JITIN SINGHAL(JITIN.SINGHAL01@GMAIL.COM)(9999919168)(PETITIONER) HARPREET SINGH, UNION OF INDIA(HARPREETGSTSTANDINGCOUNSEL@GMAIL.COM, UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) CEXDEL, DELHI NORTH, SUMIT(COMMR-CEXDELL@NIC.IN, DELHINORTH-LEGAL@GOV.IN, SUMIT.CBIC@GOV.IN)(0)(RESPONDENT) HARPREET SINGH, CTT DELHI(HARPREETGSTSTANDINGCOUNSEL@GMAIL.COM, CTT.DELHI@NIC.IN)(0)(RESPONDENT) | |
| 174 | W.P.(C)-17951/2024 CM APPL. 76367/2024 | SAURAV BEVERAGES PRIVATE LIMITED V/s UNION OF INDIA & ORS. | JITIN SINGHAL |
| | | OTHER DETAILS OF ADVOCATES: JITIN SINGHAL(JITIN.SINGHAL01@GMAIL.COM)(9999919168)(PETITIONER) UNION OF INDIA, SANTOSH KUMAR TRIPATHI, DELHI NORTH LEGAL(UOIDHC@GMAIL.COM, STANDINGCOUNSELGNCTD@GMAIL.COM, DELHINORTH-LEGAL@GOV.IN)(9868250806)(RESPONDENT) HARPREET SINGH, SUMIT, CTT DELHI(HARPREETGSTSTANDINGCOUNSEL@GMAIL.COM, SUMIT.CBIC@GOV.IN, CTT.DELHI@NIC.IN)(0)(RESPONDENT) CEX DEL(COMMR-CEXDELL@NIC.IN)(0)(RESPONDENT) | |

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| 175 | W.P.(C)-17994/2024 CM APPL. 76550/2024 | SAURAV BEVERAGES PRIVATE LIMITED V/s UNION OF INDIA & ORS. | JITIN SINGHAL | |
| | | OTHER DETAILS OF ADVOCATES: JITIN SINGHAL & PRAVESH BAHAGUNA(JITIN.SINGHAL01@GMAIL.COM)(9999919168)(PETITIONER) HARPREET SINGH, SANTOSH KUMAR TRIPATHI(HARPREETGSTSTANDINGCOUNSEL@GMAIL.COM, STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) DELHI NORTH, SUMIT, CEXDEL(DELHINORTH-LEGAL@GOV.IN, SUMIT.CBIC@GOV.IN, COMM- CEXDELL@NIC.IN)(0)(RESPONDENT) UNION OF INDIA, CTT DELHI(UOIDHC@GMAIL.COM, CTT.DELHI@NIC.IN)(1123384193)(RESPONDENT) | | |
| 176 | W.P.(C)-88/2025 CM APPL. 288/2025 | MAHAVIR ISPAT UDYOG THROUGH IT PROPRIETOR MR SUNEEL GARG V/s COMMISSIONER OF DELHI GOODS AND SERVICE TAX AND OTHERS | RAKESH KUMAR | |
| | | OTHER DETAILS OF ADVOCATES: RAKESH KUMAR(ADV.AGGARWAL.RAKESH@GMAIL.COM)(9811595510)(PETITIONER) RAKESH KUMAR(ADV.AGGARWAL.RAKESH@GMAIL.COM)(9811595510)(PETITIONER) SANTOSH KUMAR TRIPATHI, CTT DELHI, RALAWCO(STANDINGCOUNSELGNCTD@GMAIL.COM, CTT.DELHI@NIC.IN, RALAWCO@GMAIL.COM)(9868250806)(RESPONDENT) HARPREET SINGH, UNION OF INDIA(HARPREETGSTSTANDINGCOUNSEL@GMAIL.COM, UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) CTT, RALAW CO. UNION OF INDIA(CTT.DELHI@NIC.IN, RALAWCO@GMAIL.COM, UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) SANTOSH KUMAR TRIPATHI, HARPREET SINGH(STANDINGCOUNSELGNCTD@GMAIL.COM, HARPREETSTANDINGCOUNSEL@GMAIL.COM)(9868250806)(RESPONDENT) | | |
| 177 | W.P.(C)-89/2025 CM APPL. 302/2025 | STAR TRADERS THROUGH ITS PROPRIETOR MR. ATIMUKT JAIN V/s COMMISSIONER DELHI GOODS AND SERVICE TAX AND OTHERS | RAKESH KUMAR | |
| | | OTHER DETAILS OF ADVOCATES: RAKESH KUMAR(ADV.AGGARWAL.RAKESH@GMAIL.COM)(9811595510)(PETITIONER) SANTOSH KUMAR TRIPATHI, CTT DELHI, RALAWCO(STANDINGCOUNSELGNCTD@GMAIL.COM, CTT.DELHI@NIC.IN, RALAWCO@GMAIL.COM)(9868250806)(RESPONDENT) HARPREET SINGH, UNION OF INDIA(HARPREETGSTSTANDINGCOUNSEL@GMAIL.COM, UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) | | |
| 178 | W.P.(C)-117/2025 CM APPL. 443/2025 | TOSHNIWAL ELECTRICALS PVT LTD THROUGH ITS DIRECTOR MUKUND MAHESHWARI V/s GOVT OF NCT OF DELHI THROUGH CHIEF SECRETARY & ORS. | ASHOK KUMAR BABBAR | |
| | | OTHER DETAILS OF ADVOCATES: A.K.BABBAR , BHARAT KR. TRIPATHI(AKBABBAR@GMAIL.COM)(9811115749)(PETITIONER) SANTOSH KUMAR TRIPATHI, GNCTD, UNION OF INDIA(STANDINGCOUNSELGNCTD@GMAIL.COM, SCSERVICESGNCTD@GMAIL.COM, UOIDHC@GMAIL.COM)(9868250806)(RESPONDENT) ANURAG(ANURAGDULAW@GMAIL.COM)(0)(RESPONDENT) | | |
| 179 | W.P.(C)-137/2025 CM APPL. 640/2025 | ARUN BAREJA, SOLE PROPRIETOR V/s UNION OF INDIA & ANR. | DAYAAR SINGLA | |
| | | OTHER DETAILS OF ADVOCATES: DAYAAR SINGLA & ROHIT GUPTA(SDAYAAR@GMAIL.COM)(9464004422)(PETITIONER) SANTOSH KUMAR TRIPATHI, ADITYA SINGLA, UNION OF INDIA(STANDINGCOUNSELGNCTD@GMAIL.COM, ASINGLASSC@GMAIL.COM, UOIDHC@GMAIL.COM)(9868250806)(RESPONDENT) RSECY(RSECY@NIC.IN)(0)(RESPONDENT) | | |
| 180 | W.P.(C)-323/2025 CM APPL. 1540/2025 WITH W.P.(C) 16499/2023 | KOREA MARINE TRANSPORT CO LTD V/s SALES TAX OFFICER CLASS II AVATO WARD 204 & ORS. | PULKIT VERMA | |
| | | OTHER DETAILS OF ADVOCATES: PULKIT VERMA(PULKIT@ENURELEGAL.COM)(9716694879)(PETITIONER) SANTOSH KUMAR TRIPATHI, ANURAG, UNION OF INDIA(STANDINGCOUNSELGNCTD@GMAIL.COM, ANURAGDULAW@GMAIL.COM, UOIDHC@GMAIL.COM)(9868250806)(RESPONDENT) CBIC(CHMN-CBIC@GOV.IN)(0)(RESPONDENT) | | |
| 181 | W.P.(C)-420/2025 CM APPL. 2093/2025 WITH W.P.(C) 16499/2023 | DAMANPREET SINGH(PROP.M/S ACE ENTERPRISES) V/s UNION OF INDIA & ANR. | NITIN GULATI | |
| | | OTHER DETAILS OF ADVOCATES: NITIN GULATI(NIT.GULATI@YAHOO.COM)(9313133000)(PETITIONER) SANTOSH KUMAR TRIPATHI, UNION OF INDIA(STANDINGCOUNSELGNCTD@GMAIL.COM, UOIDHC@GMAIL.COM)(9868250806)(RESPONDENT) | | |

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| 182 | W.P.(C)-445/2025 CM APPL. 2134/2025 | M/S ASN TRADING CO. THROUGH ITS PROPRIETOR SH. ARIF V/s CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS AND ANR | RAKESH PRASAD SINGH | |
| | | OTHER DETAILS OF ADVOCATES: RP SINGH(USRLEGALADVISORS@GMAIL.COM)(9990174008)(PETITIONER) SANTOSH KUMAR TRIPATHI, ANURAG, VRCOM(STANDINGCOUNSELGNCTD@GMAIL.COM, ANURAGDULAW@GMAIL.COM, VRCOM1660@GMAIL.COM)(9868250806)(RESPONDENT) | | |
| 183 | W.P.(C)-479/2025 CM APPL. 2232/2025 | M S KRISHNA ENTERPRISES THROUGH ITS PROPRIETOR DEEPAK BANSAL V/s GOVT OF NCT OF DELHI THROUGH CHIEF SECRETARY & ORS. | M A ANSARI | |
| | | OTHER DETAILS OF ADVOCATES: M.A. ANSARI , TABBASSUM FIRDAUSE(ANSARIADVOCATE15@GMAIL.COM)(9718503000)(PETITIONER) SANTOSH KUMAR TRIPATHI, CTT DELHI, UNION OF INDIA(STANDINGCOUNSELGNCTD@GMAIL.COM, CTT.DELHI@NIC.IN, UOIHDC@GMAIL.COM)(9868250806)(RESPONDENT) GNCTD, ANURAG(SCSERVICESGNCTD@GMAIL.COM, ANURAGDULAW@GMAIL.COM)(0)(RESPONDENT) | | |
| 184 | W.P.(C)-548/2025 CM APPL. 2489/2025 WITH W.P.(C) 16499/2023 | M/S. SHUDH HOSPITALITY PRIVATE LIMITED V/s GOODS AND SERVICE TAX OFFICER WARD- 44, DELHI DEPARTMENT OF TRADE AND TAXES, GOVERNMENT OF N.C. T. OF DELHI & ANR. | AKSHAY ALLAGH | |
| | | OTHER DETAILS OF ADVOCATES: AKSHAY ALLAGH(ALLAGHCHAMBERS@GMAIL.COM)(9811118257)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) | | |
| 185 | W.P.(C)-560/2025 WITH W.P.(C) 16499/2023 | GO AUTO PRIVATE LIMITED V/s UNION OF INDIA & ORS. | KIRAN AGGARWAL | |
| | | OTHER DETAILS OF ADVOCATES: H.C.BHATIA(DALIP210@GMAIL.COM)(9810082677)(PETITIONER) SANTOSH KUMAR TRIPATHI, UNION OF INDIA(STANDINGCOUNSELGNCTD@GMAIL.COM, UOIHDC@GMAIL.COM)(9868250806)(RESPONDENT) | | |
| 186 | W.P.(C)-669/2025 CM APPL. 3294/2025 WITH W.P.(C) 16499/2023 | SALAK CHAND PROPRIETOR OF S K ASSOCIATES V/s UNION OF INDIA & ORS. | RAJESH MAHNA | |
| | | OTHER DETAILS OF ADVOCATES: IMPRACT LAW FIRM(RAJESHMAHNA@YAHOO.CO.IN)(7373900606)(PETITIONER) SANTOSH KUMAR TRIPATHI, UNION OF INDIA(STANDINGCOUNSELGNCTD@GMAIL.COM, UOIHDC@GMAIL.COM)(9868250806)(RESPONDENT) | | |
| 187 | W.P.(C)-807/2025 CM APPL. 3978/2025 WITH W.P.(C) 16499/2023 | ANMOL PURSE AND WALLET THROUGH ITS PROPRIETOR HARICHAND V/s GOVT OF NCT OF DELHI THROUGH CHIEF SECRETARY & ORS. | M A ANSARI | |
| | | OTHER DETAILS OF ADVOCATES: M.A. ANSARI , TABBASSUM FIRDAUSE(ANSARIADVOCATE15@GMAIL.COM)(9718503000)(PETITIONER) SANTOSH KUMAR TRIPATHI, CTT DELHI, UNION OF INDIA(STANDINGCOUNSELGNCTD@GMAIL.COM, CTT.DELHI@NIC.IN, UOIHDC@GMAIL.COM)(9868250806)(RESPONDENT) ANURAG(ANURAGDULAW@GMAIL.COM)(0)(RESPONDENT) | | |
| 188 | W.P.(C)-932/2025 | M/S OAK SHIPPING SERVICES PVT. LTD. V/s UNION OF INDIA AND ORS. | VINEET BHATIA | |
| | | OTHER DETAILS OF ADVOCATES: VINEET BHATIA(BHATIAV68@GMAIL.COM, VINEET@BNBLEGAL.IN)(9811081159)(PETITIONER) SANTOSH KUMAR TRIPATHI, UNION OF INDIA(STANDINGCOUNSELGNCTD@GMAIL.COM, UOIHDC@GMAIL.COM)(9868250806)(RESPONDENT) | | |
| 189 | W.P.(C)-963/2025 CM APPL. 4780/2025 | K.S. IMPEX LTD. V/s THE COMMISSIONER OF DELHI GOODS AND SERVICES TAX & ANR. | VIRAG TIWARI | |
| | | OTHER DETAILS OF ADVOCATES: RAJESH JAIN & VIRAG TIWARI(VIRAGTIWARI@REDIFFMAIL.COM)(9810042928)(PETITIONER) SANTOSH KUMAR TRIPATHI, UNION OF INDIA(STANDINGCOUNSELGNCTD@GMAIL.COM, UOIHDC@GMAIL.COM)(9818280821)(RESPONDENT) | | |
| 190 | W.P.(C)-1001/2025 CM APPL. 4969/2025 | AMAIRA ENTERPRISES THROUGH PROPRIETOR KARAN PATNEY V/s UNION OF INDIA & ORS. | AKSHAY SINGH | |
| | | OTHER DETAILS OF ADVOCATES: PRABHAT KUMAR & UTKARSH KUMAR(OFFICE@RKLEGAL.ORG)(9312315121)(PETITIONER) INCOME TAX, SANTOSH KUMAR TRIPATHI(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN, STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) | | |

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| | | HARPREET SINGH, UNION OF INDIA, CTT DELHI(HARPREETGSTSTANDINGCOUNSEL@GMAIL.COM, UOIHDC@GMAIL.COM, CTT.DELHI@NIC.IN)(1123384193)(RESPONDENT) | |
| 191 | W.P.(C)-1006/2025 CM APPL. 4993/2025 | VICKY JAIN (PROP. M/S SHREE PLASTICS) V/s UNION OF INDIA & ANR. | NITIN GULATI |
| | | OTHER DETAILS OF ADVOCATES: NITIN GULATI(N.GULATI@YAHOO.COM)(9313133000)(PETITIONER) SANTOSH KUMAR TRIPATHI, UNION OF INDIA(STANDINGCOUNSELGNCTD@GMAIL.COM, UOIHDC@GMAIL.COM)(9868250806)(RESPONDENT) | |
| 192 | W.P.(C)-1463/2025 CM APPL. 7100/2025 | M S KESSELS ENGINEERING WORKS PVT LTD THROUGH ITS DIRECTOR RAJESH SAWHNEY V/s GOVT OF NCT OF DELHI THROUGH CHIEF SECRETARY & ORS. | M A ANSARI |
| | | OTHER DETAILS OF ADVOCATES: M.A. ANSARI & TABASSUM FIRDAUSE(ANSARIADVOCATE15@GMAIL.COM)(9718503000)(PETITIONER) SANTOSH KUMAR TRIPATHI, CTT DELHI, ANURAG(STANDINGCOUNSELGNCTD@GMAIL.COM, CTT.DELHI@NIC.IN, ANURAGDULAW@GMAIL.COM)(9868250806)(RESPONDENT) UNION OF INDIA(UOIHDC@GMAIL.COM)(1123384193)(RESPONDENT) | |
| 193 | W.P.(C)-1471/2025 CM APPL. 7113/2025 | BALAJI SALES THROUGH ITS PROPRIETOR RAJNI GUPTA V/s GOVT OF NCT OF DELHI & ORS. | M A ANSARI |
| | | OTHER DETAILS OF ADVOCATES: M.A. ANSARI , TABASSUM FIRDAUSE(ANSARIADVOCATE15@GMAIL.COM)(9718503000)(PETITIONER) SANTOSH KUMAR TRIPATHI, CTT DELHI, ANURAG(STANDINGCOUNSELGNCTD@GMAIL.COM, CTT.DELHI@NIC.IN, ANURAGDULAW@GMAIL.COM)(9868250806)(RESPONDENT) | |
| 194 | W.P.(C)-1613/2025 CM APPL. 7831/2025 | M/S. MOHAN INTERNATIONAL THROUGH ITS KARTA MOHIT KAUSHIK V/s UNION OF INDIA AND ORS. | VINEET BHATIA |
| | | OTHER DETAILS OF ADVOCATES: VINEET BHATIA(BHATIAV68@GMAIL.COM, VINEET@BNBLEGAL.IN)(9811081159)(PETITIONER) SANTOSH KUMAR TRIPATHI, UNION OF INDIA(STANDINGCOUNSELGNCTD@GMAIL.COM, UOIHDC@GMAIL.COM)(9868250806)(RESPONDENT) | |
| 195 | W.P.(C)-1804/2025 CM APPL. 8670/2025 | TC COMPONENTS INDIA PRIVATE LIMITED V/s ASSISTANT COMMISSIONER, CENTRAL GOODS AND SERVICES TAX DELHI NORTH | RAVI KANT CHANDHOK |
| | | OTHER DETAILS OF ADVOCATES: RAVI CHANDHOK(RAVI.K.CHANDHOK@GMAIL.COM)(9811213677)(PETITIONER) DELHI NORTH LEGAL(DELHINORTH-LEGAL@GOV.IN)(0)(RESPONDENT) | |
| 196 | W.P.(C)-1833/2025 CM APPL. 8824/2025 | AQUAWELL INTERNATIONAL THROUGH ITS PROPRIETOR MRS. BIMLA DEVI JAIN V/s COMMISSIONER DELHI GOODS AND SERVICE TAX AND OTHER | RAKESH KUMAR |
| | | OTHER DETAILS OF ADVOCATES: RAKESH KUMAR/ PARVEEN KUMAR GAMBHIR(ADV.AGGARWAL.RAKESH@GMAIL.COM)(9811595510)(PETITIONER) SANTOSH KUMAR TRIPATHI, HARPREET(STANDINGCOUNSELGNCTD@GMAIL.COM, HARPREETGSTSTANDINGCOUNSEL@GMAIL.COM)(9868250806)(RESPONDENT) CTT DELHI, RALAW CO,UNION OF INDIA(CTT.DELHI@NIC.IN, RALAWCO@GMAIL.COM, UOIHDC@GMAIL.COM)(1123384193)(RESPONDENT) | |
| 197 | W.P.(C)-1876/2025 CM APPL. 8942/2025 | KMTC (INDIA) PRIVATE LIMITED V/s SALES TAX OFFICER CLASS II/AVATO, WARD 94 & ORS. | PULKIT VERMA |
| | | OTHER DETAILS OF ADVOCATES: PULKIT VERMA(PULKIT@ENURELEGAL.COM)(9716694879)(PETITIONER) SANTOSH KUMAR TRIPATHI, UNION OF INDIA, CBIC(STANDINGCOUNSELGNCTD@GMAIL.COM, UOIHDC@GMAIL.COM, CHMN-CBIC@GOV.IN)(9868250806)(RESPONDENT) ANURAG(ANURAGDULAW@GMAIL.COM)(0)(RESPONDENT) | |
| 198 | W.P.(C)-2006/2025 CM APPL. 9462/2025 WITH W.P.(C) 16499/2023 | M/S ANIL AGENCIES PRIVATE LIMITED V/s UNION OF INDIA AND ORS | VINEET BHATIA |
| | | OTHER DETAILS OF ADVOCATES: VINEET BHATIA(BHATIAV68@GMAIL.COM, VINEET@BNBLEGAL.IN)(9811081159)(PETITIONER) SANTOSH KUMAR TRIPATHI, UNION OF INDIA(STANDINGCOUNSELGNCTD@GMAIL.COM, UOIHDC@GMAIL.COM)(9868250806)(RESPONDENT) | |
| 199 | W.P.(C)-2279/2025 CM APPL. 10740/2025 WITH W.P.(C) 16499/2023 | M/S. ANIL AGENCIES PRIVATE LIMITED V/s UNION OF INDIA AND ORS. | VINEET BHATIA |
| | | OTHER DETAILS OF ADVOCATES: VINEET BHATIA(BHATIAV68@GMAIL.COM, VINEET@BNBLEGAL.IN)(9811081159)(PETITIONER) SANTOSH KUMAR TRIPATHI, UNION OF INDIA(STANDINGCOUNSELGNCTD@GMAIL.COM, UOIHDC@GMAIL.COM)(9868250806)(RESPONDENT) | |

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| 200 | W.P.(C)-2323/2025 CM APPL. 10983/2025 WITH W.P.(C) 16499/2023 | SONU KUMAR MAURYA V/s SALES TAX OFFICER AVATO & ORS. | TARUN CHAWLA | |
| | | OTHER DETAILS OF ADVOCATES: SANDEEP GUPTA, TARUN CHAWLA(TARUNCH.ADV@GMAIL.COM)(9810090277)(PETITIONER) SANTOSH KUMAR TRIPATHI, SHUBHAM TYAGI(STANDINGCOUNSELGNCTD@GMAIL.COM, SHUBHAMTYAGICBIC@GMAIL.COM)(9868250806)(RESPONDENT) CHAMBERS OF MB(CHAMBERSOFMB@GMAIL.COM)(0)(RESPONDENT) | | |
| 201 | W.P.(C)-2351/2025 WITH W.P.(C) 16499/2023 | R L ENTERPRISES V/s COMMISSIONER OF STATE GOODS AND SERVICE TAX DELHI & ORS. | DEEKSHA GUPTA | |
| | | OTHER DETAILS OF ADVOCATES: DEEKSHA GUPTA & RUCHIR BHATIA(DALIP210@GMAIL.COM)(9599712719)(PETITIONER) SANTOSH KUMAR TRIPATHI, UNION OF INDIA(STANDINGCOUNSELGNCTD@GMAIL.COM, UOIDHC@GMAIL.COM)(9868250806)(RESPONDENT) | | |
| 202 | W.P.(C)-2360/2025 WITH W.P.(C) 16499/2023 | R L ENTERPRISES V/s COMMISSIONER OF STATE GOODS AND SERVICE TAX DELHI & ORS. | RUCHIR BHATIA | |
| | | OTHER DETAILS OF ADVOCATES: DEEKSHA GUPTA & RUCHIR BHATIA(DALIP210@GMAIL.COM)(9810371417)(PETITIONER) SANTOSH KUMAR TRIPATHI, UNION OF INDIA(STANDINGCOUNSELGNCTD@GMAIL.COM, UOIDHC@GMAIL.COM)(9868250806)(RESPONDENT) | | |
| 203 | W.P.(C)-2370/2025 | GOVIND AGGARWALPROP VISHAL CHEM INDIA V/s UNION OF INDIA & ORS. | RUCHIR BHATIA | |
| | | OTHER DETAILS OF ADVOCATES: H.C. BHATIA, RUCHIR BHATIA(BHATIARUCHIR@GMAIL.COM, DALIP210@GMAIL.COM)(9810082677)(PETITIONER) SANTOSH KUMAR TRIPATHI, UNION OF INDIA(STANDINGCOUNSELGNCTD@GMAIL.COM, UOIDHC@GMAIL.COM)(9868250806)(RESPONDENT) | | |
| 204 | W.P.(C)-2803/2025 CM APPL. 13333/2025 | NEELGIRI POLY PLAST THROUGH ITS PROPRIETOR MR. MUKESH KUMAR V/s COMMISSIONER DELHI GOODS AND SERVICE TAX AND OTHERS | RAKESH KUMAR | |
| | | OTHER DETAILS OF ADVOCATES: RAKESH KUMAR , PARVEEN KUMAR GAMBHIR(ADV.AGGARWAL.RAKESH@GMAIL.COM)(9811595510)(PETITIONER) SANTOSH KUMAR TRIPATHI, DELHI NORTH LEGAL, UNION OF INDIA(STANDINGCOUNSELGNCTD@GMAIL.COM, DELHINORTH-LEGAL@GOV.IN, UOIDHC@GMAIL.COM)(9868250806)(RESPONDENT) CTT DELHI(CTT.DELHI@NIC.IN)(0)(RESPONDENT) | | |
| 205 | W.P.(C)-2855/2025 CM APPL. 13510/2025 | DELHI CHROMEWELL THROUGH ITS PARTNER MR. ASHOK GOYAL V/s COMMISSIONER DELHI GOODS AND SERVICE TAX AND OTHERS | RAKESH KUMAR | |
| | | OTHER DETAILS OF ADVOCATES: RAKESH KUMAR , PARVEEN KUMAR GAMBHIR(ADV.AGGARWAL.RAKESH@GMAIL.COM)(9811595510)(PETITIONER) SANTOSH KUMAR TRIPATHI, DELHI NORTH LEGAL, UNION OF INDIA(STANDINGCOUNSELGNCTD@GMAIL.COM, DELHINORTH-LEGAL@GOV.IN, UOIDHC@GMAIL.COM)(9868250806)(RESPONDENT) CTT DELHI(CTT.DELHI@NIC.IN)(0)(RESPONDENT) | | |
| 206 | W.P.(C)-2895/2025 CM APPL. 13756/2025 | A S INTERNATIONAL V/s SALES TAX OFFICER CLASS II AVATO WARD 61 & ORS. | PULKIT VERMA | |
| | | OTHER DETAILS OF ADVOCATES: PULKIT VERMA(PULKIT@ENURELEGAL.COM)(9716694879)(PETITIONER) SANTOSH KUMAR TRIPATHI, ANURAG, CBIC(STANDINGCOUNSELGNCTD@GMAIL.COM, ANURAGDULAW@GMAIL.COM, CHMN-CBIC@GOV.IN)(9868250806)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) | | |
| 207 | W.P.(C)-3106/2025 CM APPL. 14689/2025 | JAI INDUSTRIES THROUGH ITS PROPRIETOR MOHAMMAD SALMAN V/s GOVT. OF NCT OF DELHI THROUGH CHIEF SECRETARY & ORS. | M A ANSARI | |
| | | OTHER DETAILS OF ADVOCATES: M.A. ANSARI , TABBASSUM FIRDAUSE(ANSARIADVOCATE15@GMAIL.COM)(9718503000)(PETITIONER) SANTOSH KUMAR TRIPATHI, UNION OF INDIA, CTT DELHI(STANDINGCOUNSELGNCTD@GMAIL.COM, UOIDHC@GMAIL.COM, CTT.DELHI@NIC.IN)(9868250806)(RESPONDENT) | | |
| 208 | W.P.(C)-3252/2025 CM APPL. 15292/2025 | MONIKA NARANG (PROPRIETOR, JAI STEEL FURNITURES) V/s UNION OF INDIA & ANR. | NITIN GULATI | |
| | | OTHER DETAILS OF ADVOCATES: NITIN GULATI(N.GULATI@YAHOO.COM)(9313133000)(PETITIONER) | | |

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| | | NITIN GULATI(N.GULATI@YAHOO.COM)(9313133000)(PETITIONER) SANTOSH KUMAR TRIPATHI, UNION OF INDIA(STANDINGCOUNSELGNCTD@GMAIL.COM, UOIHDC@GMAIL.COM)(9868250806)(RESPONDENT) SANTOSH KUMAR TRIPATHI, UNION OF INDIA(STANDINGCOUNSELGNCTD@GMAIL.COM, UOIHDC@GMAIL.COM)(9868250806)(RESPONDENT) | |
| 209 | W.P.(C)-3254/2025 CM APPL. 15296/2025 | SANJAY NARANG (PROPRIETOR, NARANG STEEL INDUSTRIES AND FURNISHERS) V/s UNION OF INDIA & ANR. | NITIN GULATI |
| | | OTHER DETAILS OF ADVOCATES: NITIN GULATI(N.GULATI@YAHOO.COM)(9313133000)(PETITIONER) SANTOSH KUMAR TRIPATHI, UNION OF INDIA(STANDINGCOUNSELGNCTD@GMAIL.COM, UOIHDC@GMAIL.COM)(9868250806)(RESPONDENT) | |
| 210 | W.P.(C)-3265/2025 CM APPL. 15336/2025 | SANJAY NARANG (PROPRIETOR, NARANG STEEL INDUSTRIES AND FURNISHERS) V/s UNION OF INDIA & ANR. | NITIN GULATI |
| | | OTHER DETAILS OF ADVOCATES: NITIN GULATI(N.GULATI@YAHOO.COM)(9313133000)(PETITIONER) SANTOSH KUMAR TRIPATHI, UNION OF INDIA(STANDINGCOUNSELGNCTD@GMAIL.COM, UOIHDC@GMAIL.COM)(9868250806)(RESPONDENT) | |
| 211 | W.P.(C)-3275/2025 CM APPL. 15502/2025 | MONIKA NARANG (PROPRIETOR, JAI STEEL FURNITURES) V/s UNION OF INDIA & ANR. | NITIN GULATI |
| | | OTHER DETAILS OF ADVOCATES: NITIN GULATI(N.GULATI@YAHOO.COM)(9313133000)(PETITIONER) UNION OF INDIA, SANTOSH KUMAR TRIPATHI(UOIHDC@GRMAIL.COM, STANDINGCOUNSELGNCTD@GRMAIL.COM)(9868250806)(RESPONDENT) | |
| 212 | W.P.(C)-4211/2025 CM APPL. 19489/2025 | LUXMI JEWELLERS THROUGH ITS PROPRIETOR KANISHKA SAWHNEY V/s COMMISSIONER OF DGST & ORS. | UJJWAL JAIN |
| | | OTHER DETAILS OF ADVOCATES: UJJWAL JAIN(UJJWALJAINADVOCATE@GMAIL.COM)(9717595497)(PETITIONER) SANTOSH KUMAR TRIPATHI, CGST DELHI WEST LEGAL, UNION OF INDIA(STANDINGCOUNSELGNCTD@GMAIL.COM, CGSTDELHIWESTLEGAL@GMAIL.COM, UOIHDC@GMAIL.COM)(9868250806)(RESPONDENT) | |
| 213 | W.P.(C)-4414/2025 CM APPL. 20320/2025 | SAAD MINHAJ PROP OF M/S ELEVARA ENGINEERS V/s SALES TAX OFFICER CLASS II/AVATO | WAHAJ AHMAD KHAN |
| | | OTHER DETAILS OF ADVOCATES: WAHAJ AHMAD KHAN(WAKHAN.BOL@GMAIL.COM)(9818509340)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) | |
| 214 | W.P.(C)-4473/2025 CM APPL. 20722/2025 | R K PLASTIC THROUGH ITS PROPRIETOR ASHOK KUMAR V/s COMMISSIONER OF DGST & ORS. | UJJWAL JAIN |
| | | OTHER DETAILS OF ADVOCATES: UJJWAL JAIN(UJJWALJAINADVOCATE@GMAIL.COM)(9717595497)(PETITIONER) SANTOSH KUMAR TRIPATHI, DELHI NORTH LEGAL, UNION OF INDIA(STANDINGCOUNSELGNCTD@GMAIL.COM, DELHINORTH-LEGAL@GOV.IN, UOIHDC@GMAIL.COM)(9868250806)(RESPONDENT) | |
| 215 | W.P.(C)-4475/2025 CM APPL. 20723/2025 | ARADHNA BAGS THROUGH ITS PROPRIETOR MR. RAKESH KUMAR V/s UNION OF INDIA & ORS. | ANKITA PRAKASH |
| | | OTHER DETAILS OF ADVOCATES: ANKITA PRAKASH(OFFICE@KKCOLAW.IN)(9871278561)(PETITIONER) SANTOSH KUMAR TRIPATHI, KGGKADVOCATE, UNION OF INDIA(STANDINGCOUNSELGNCTD@GMAIL.COM, KGGKADV@YAHOO.COM, UOIHDC@GMAIL.COM)(9868250806)(RESPONDENT) | |
| 216 | W.P.(C)-4484/2025 CM APPL. 20744/2025 | GARG AGENCY THROUGH ITS PROPRIETOR RAJ RANI GARG V/s COMMISSIONER OF DGST & ORS. | UJJWAL JAIN |
| | | OTHER DETAILS OF ADVOCATES: UJJWAL JAIN(UJJWALJAINADVOCATE@GMAIL.COM)(9717595497)(PETITIONER) SANTOSH KUMAR TRIPATHI, CGST DELHI SOUTH, UNION OF INDIA(STANDINGCOUNSELGNCTD@GMAIL.COM, LEGAL.CGSTDELHISOUTH@GOV.IN, UOIHDC@GMAIL.COM)(9868250806)(RESPONDENT) | |
| 217 | W.P.(C)-4509/2025 CM APPL. 20874/2025 | INDUS ENVIRONMENTAL SERVICES PVT LTD THROUGH ITS DIRECTOR ATULKANSAL V/s GOVT OFNCTOFDELHI THR.OLIGH CHIEF SECRETARY & ORS. | M A ANSARI |
| | | OTHER DETAILS OF ADVOCATES: M.A. ANSARI , TABBASSUM FIRDAUSE(ANSARIADVOCATE15@GMAIL.COM)(9718503000)(PETITIONER) HARPREET SINGH, SANTOSH KUMAR TRIPATHI(HARPREETGSTSTANDINGCOUNSEL@GMAIL.COM, STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) ANURAG, UNION OF INDIA, CTT DELHI(ANURAGDULAW@GMAIL.COM, UOIHDC@GMAIL.COM, CTT.DELHI@NIC.IN)(1123384193)(RESPONDENT) | |

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HON'BLE MR.JUSTICE NAVIN CHAWLA
HON'BLE MS.JUSTICE SHALINDER KAUR

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| ITEM NUMBER | CASE NUMBER | PARTY NAME | ADVOCATE NAME | OTHER INFORMATION |
|---------------------------|---|--|--|---------------------------------|
| PART-HEARD MATTERS | | | | |
| 1 | FAO(OS)(IPD)-1/2024 CM APPL. 22403/2024 | SUPER CASSETTES INDUSTRIES PRIVATE LIMITED V/s RELIANCE ENTERTAINMENT STUDIOS PRIVATE LIMITED | SRISHTI MISHRA | |
| | | OTHER DETAILS OF ADVOCATES: SRISHTI MISHRA (CHAMBERSOFSRISHTIMISHRA@GMAIL.COM)(9315089101)(PETITIONER) MALVIKA (MALVIKAKAPILA84@GMAIL.COM)()(RESPONDENT) RESTUDIOS(TeamSecretarial@restudios.co.in)()(RESPONDENT) | | |
| 2 | MAT.APP.(F.C.)-217/2017 WITH MAT.APP.(F.C.) 20/2018 MAT.APP.(F.C.) 102/2018 MAT.APP.(F.C.) 38/2019 | SANGEETA GERA V/s SANJEEV GERA | AMAN MEHTA, RISHI KAPOOR, ROHIT ANIL RATHI | Listing Remarks: AT 02:30 PM |
| | | OTHER DETAILS OF ADVOCATES: ROHIT ANIL RATHI(ROHITANILRATHI@GMAIL.COM)(8587907189)(RESPONDENT) | | |
| 3 | MAT.APP.(F.C.)-102/2018 CM APPL. 18894/2018 | SANGEETA GERA V/s SANJEEV GERA | AMAN MEHTA, ROHIT ANIL RATHI | Listing Remarks: AT 02:30 PM |
| | | OTHER DETAILS OF ADVOCATES: AMAN MEHTA()(9818023754)(PETITIONER) ROHIT ANIL RATHI(ROHITANILRATHI@GMAIL.COM)(8587907189)(RESPONDENT) | | |
| 4 | MAT.APP.(F.C.)-20/2018 CM APPL. 8063/2021 CM APPL. 14037/2022 WITH MAT.APP.(F.C.) 102/2018 | SANJEEV GERA V/s SANGEETA GERA | RISHI KAPOOR, AMAN METHA, AMAN MEHTA, ROHIT ANIL RATHI | Listing Remarks: AT 02:30 PM |
| | | OTHER DETAILS OF ADVOCATES: RISHI KAPOOR()(8375879588)(PETITIONER) AMAN MEHTA (AMANMEHTA@MSN.COM)(9818023754)(RESPONDENT) AMAN MEHTA & ASSOCIATES(AMANMEHTA@MSN.COM)(9818023754)(PETITIONER) AMAN MEHTA & ASSOCIATES(AMANMEHTA@MSN.COM)(9818023754)(RESPONDENT) NARESH THANAI(NARESHTHANAI@YAHOO.COM)(9811014029)(RESPONDENT) ROHIT ANIL RATHI(ROHITANILRATHI@GMAIL.COM)(8587907189)(PETITIONER) | | |
| 5 | MAT.APP.(F.C.)-38/2019 WITH MAT.APP.(F.C.) 217/2017 MAT.APP.(F.C.) 102/2018 MAT.APP.(F.C.) 20/2018 | SANJEEV GERA V/s SANGEETA GERA | RISHI KAPOOR, AMAN MEHTA & ASSOCIATES, AKHIL SHANKHWAR, ROHIT ANIL RATHI | Listing Remarks: AT 02:30 PM |
| | | OTHER DETAILS OF ADVOCATES: RISHI KAPOOR()(8368148214)(PETITIONER) AKHIL SHANKHWAR(ADVAKHIL.SHANKHWAR1@GMAIL.COM)(9654329269)(PETITIONER) ROHIT ANIL RATHI(ROHITANILRATHI@GMAIL.COM)(8587907189)(PETITIONER) ROHIT ANIL RATHI(ROHITANILRATHI@GMAIL.COM)(8587907189)(PETITIONER) | | |

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 DIVISION BENCH-IV
 HON'BLE MR.JUSTICE NAVIN CHAWLA
 HON'BLE MS.JUSTICE RENU BHATNAGAR

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| ITEM NUMBER | CASE NUMBER | PARTY NAME | ADVOCATE NAME | OTHER INFORMATION |
|-----------------------------------|---|--|---|-------------------------------|
| FOR ADMISSION | | | | |
| 1 | LPA-844/2024 CM APPL. 49459/2024 CM APPL. 49460/2024 CM APPL. 49461/2024 | KANCHANJUNGA BUILDING EMPLOYEES UNION THROUGH ITS APPELLANT V/s KANCHANJUNGA FLAT OWNERS SOCIETY KANCHANJUNGA BUILDING | MAHESH SRIVASTAVA | |
| | | OTHER DETAILS OF ADVOCATES: VAIBHAV MANU, MAHESH(MAHESHVIBHA1984@GMAIL.COM)(9873983822)(PETITIONER) HARVINDER(HARVINDER.ADV@GMAIL.COM)(0)(RESPONDENT) GOLIATH(GOLIATH_DETECTIVES71@GMAIL.COM)(0)(RESPONDENT) | | |
| 2 | MAT.APP.(F.C.)-111/2025 | SHIKSHA KUMARI V/s SANTOSH KUMAR | JITENDRA BHARTI | Listing Remarks: AT 3:30PM |
| | | OTHER DETAILS OF ADVOCATES: JITENDRA BHARTI(JITENDRABHARTIADVOCATE@GMAIL.COM)(9891374807)(PETITIONER) NAUSHAD ALAM(NAUSHADALAMADV@GMAIL.COM)(0)(RESPONDENT) SANTOSH(SANTOSH.JNVS@GMAIL.COM)(0)(RESPONDENT) | | |
| AFTER NOTICE MISC. MATTERS | | | | |
| 3 | FAO(OS)-169/2017 CM APPL. 20733/2017 WITH FAO(OS) 171/2017 | MAHANAGAR TELEPHONE NIGAM LIMITED V/s M/S MOTOROLA INC | M/S SIKRI & COMPANY, AYUSH SHARMA | |
| | | OTHER DETAILS OF ADVOCATES: | | |
| 4 | FAO(OS)-171/2017 CM APPL. 20744/2017 | MAHANAGAR TELEPHONE NIGAM LIMITED V/s M/S MOTOROLA & INC | M/S SIKRI & CO, AYUSH SHARMA | |
| | | OTHER DETAILS OF ADVOCATES: | | |
| 5 | FAO(OS)-9/2025 CM APPL. 5001/2025 | MANISHI SAXENA BANSAL V/s EXL SERVICE COM (INDIA) PVT. LTD. | SRIJA CHOUDHURY | |
| | | OTHER DETAILS OF ADVOCATES: MADHUMITA BHATTACHARJEE(BHATTACHARJEE.MADHUMITA@GMAIL.COM)(9811785211)(PETITIONER) ROHIT KAPOOR(ROHIT.KAPOOR@EXLSERVICE.COM)(0)(RESPONDENT) | | |
| 6 | LPA-421/2023 CM APPL. 5946/2025 | OMJI SRIVASTAVA AND ORS V/s PUBLIC WORKS DEPARTMENT AND ORS | SHYAM JI SRIVASTWA, DINESH KUMAR SRIVASTAVA | |
| | | OTHER DETAILS OF ADVOCATES: DINESH KUMAR(ADVODINESH07@GMAIL.COM)(9871649107)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT) SANTOSH KUMAR TRIPATHY(STANDINGCOUNSELGNCTD@GMAIL.COM)(0)(RESPONDENT) DINESH KUMAR SRIVASTAVA(ADVODINESH07@GMAIL.COM)(9871649107)(PETITIONER) | | |

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|----|---|--|---|--|
| 7 | LPA-440/2024 CM APPL. 32145/2024 CM APPL. 32146/2024 CM APPL. 32147/2024 | PROF EQBAL HUSSAIN V/s JAMIA MILLIA ISLAMIA UNIVERSITY & ORS. | SHOAIB KHAN, KISLAYA MISHRA | |
| | | OTHER DETAILS OF ADVOCATES: KISLAYA MISHRA(OFFICEOFADVKKMISHRA@GMAIL.COM)(9654968449)(RESPONDENT) | | |
| 8 | MAT.APP.(F.C.)-116/2019 WITH MAT.APP.(F.C.) 117/2019 | SURENDER KUMAR V/s MANITA | R K LAMBA | |
| | | OTHER DETAILS OF ADVOCATES: R K LAMBA()(9899328383)(PETITIONER) | | |
| 9 | MAT.APP.(F.C.)-117/2019 | DEVENDER KUMAR V/s SUNITA | R K LAMBA | |
| | | OTHER DETAILS OF ADVOCATES: R K LAMBA()(9899328383)(PETITIONER) | | |
| 10 | MAT.APP.(F.C.)-103/2023 | LAXMI V/s RAMDEV | RAJNI SINGH, PRAKASH AGGARWAL, DEEPAK ARORA, PRIYA PURI, SURESH AGGARWAL, JN AGGARWAL | |
| | | OTHER DETAILS OF ADVOCATES: | | |
| 11 | MAT.APP.(F.C.)-122/2023 CM APPL. 22755/2023 | SUNITA RANI V/s MAHESH SIKKA | KUNAL MADAN | |
| | | OTHER DETAILS OF ADVOCATES: KMA LAW OFFICE(JYOTI@KMALAWOFFICE.COM)(7038829991)(PETITIONER) MAHESH SIKKA(SCBHUTTAN@GMAIL.COM)()(RESPONDENT) | | |
| 12 | MAT.APP.(F.C.)-1/2024 | DEEPAK SINGH V/s SIMPLE BEDI | DEEPAK SINGH, MANSI SHAMRA | |
| | | OTHER DETAILS OF ADVOCATES: MANSI SHARMA(CHAMBERSOFMANSISHARMA@GMAIL.COM)(9650536590)(RESPONDENT) | | |
| 13 | MAT.APP.(F.C.)-10/2024 WITH MAT.APP.(F.C.) 354/2024 | SARA CARRIERE DUBEY V/s ASHISH DUBEY | NASEEM AHMED | |
| | | OTHER DETAILS OF ADVOCATES: | | |
| 14 | MAT.APP.(F.C.)-354/2024 CM APPL. 63615/2024 CM APPL. 63619/2024 | SARA CARRIERE DUBEY V/s ASHISH DUBEY | HIMANSHU YADAV, VANDANA JALAN | |
| | | OTHER DETAILS OF ADVOCATES: HIMANSHU YADAV, NASEEM AHMED(ADVOCATEHYADAV@GMAIL.COM)(9810791391)(PETITIONER) HIMANSHU YADAV, NASEEM AHMED(ADOCATEHYADAV@GMAIL.COM)(9810791399)(PETITIONER) HIMANSHU YADAV, NASEEM AHMED(ADVOCATEHYADAV@GMAIL.COM)(9810791391)(PETITIONER) ASHISH DUBEY(ASHISH@SAKSHAMIMPEX.COM)(0)(RESPONDENT) ASHISH(ASHISH@SAKSHAMIMPEX.COM)(0)(RESPONDENT) ASHISH(ASHISH@SAKSHAMIMPEX.COM)(0)(RESPONDENT) VANDANA JALAN(VJALANLAWGK@GMAIL.COM)(9899500909)(RESPONDENT) | | |
| 15 | MAT.APP.(F.C.)-248/2024 CM APPL. 44409/2024 CM APPL. 44410/2024 | GULSHAN V/s HIMANI SHAKYAWAR | ARJUN ANAND, VIPIN | |
| | | OTHER DETAILS OF ADVOCATES: VIPIN (VIPIN.VERMA.ADV@GMAIL.COM)(9871273759)(PETITIONER) | | |
| 16 | MAT.APP.(F.C.)-317/2024 CM APPL. 57400/2024 | GAURAV SHARMA V/s MAJOR PARVIN M BUDHVANI @ PARVIN BUDHVANI | KUNAL KOHLI, SHYAM SINGH CHAUHAN | |
| | | OTHER DETAILS OF ADVOCATES: ABHISEK RAI, KUNAL KOHLI(CHAMBERS@RAIKOHLI.COM)(9810389766)(PETITIONER) G SHARMA(GSHARMA1711@GMAIL.COM)(7983522393)(PETITIONER) MAJOR(LTPARVIN_ANMOL@REDIFFMAIL.COM)(7050373888)(RESPONDENT) SHYAM SINGH CHAUHAN(SHYAMSINGHCHAUHANN@GMAIL.COM)(8287551234)(RESPONDENT) | | |
| 17 | MAT.APP.(F.C.)-422/2024 CM APPL. 73239/2024 | ANURAG NAG V/s SUPARNA GHOSH | BRIJESH KUMAR SHARMA, ALOK VAJPAYEE | |
| | | OTHER DETAILS OF ADVOCATES: BRIJESH KUMAR SHARMA(LAWSOLUTIONPOINT@GMAIL.COM)(9899222783)(PETITIONER) SUPARNAGHOSH(SUPARNAGHOSH02@GMAIL.COM)(0)(RESPONDENT) ALOK VAJPAYEE(VAJPAYEE.ALOK@GMAIL.COM)(9213990937)(RESPONDENT) | | |
| 18 | RFA(COMM)-306/2023 WITH RFA(COMM) 307/2023 | MOONBEAM FINVEST-LEASE LTD V/s MS SHIKSHA RATHORE | CHANDER MOHAN VERMA | |
| | | OTHER DETAILS OF ADVOCATES: J K SHARMA()(9350357814)(PETITIONER) AVNISH(AVNISH@NETSITY.COM)()(RESPONDENT) SHIKSHA RATHOR()(9810391195)(RESPONDENT) | | |

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| 19 | RFA(COMM)-307/2023 WITH FAO (COMM) 306/2023 | MOONBEAM FINVEST-LEASE LTD V/s DHARAMPAL SINGH RATHOR | CHANDER MOHAN VERMA | |
| | | OTHER DETAILS OF ADVOCATES: | | |
| 20 | RFA(OS)-27/2018 CM APPL. 34076/2018 CM APPL. 34078/2018 | KRISHAN KUMAR AGGARWAL DECEASED THROUGH LRS & ORS V/s ARVINDER KAUR SETHI & ANR | RAHUL GUPTA, G S RAGHAV, VIKRAM PRADEEP, RAKESH KUMAR, SHEKHAR CHAND GUPTA | |
| | | OTHER DETAILS OF ADVOCATES: RAHUL GUPTA()(9654031722)(PETITIONER) G S RAGHAV()(9818112894)(PETITIONER) G S RAGHAV()(9818112894)(PETITIONER) RAKESH KUMAR (RAKESHKUGARG@REDIFFMAIL.COM)(9811549455)(RESPONDENT) SHEKHAR CHAND GUPTA(SHEKHARGUPTAADVOCATE@GMAIL.COM)(9868790800)(PETITIONER) | | |
| 21 | RFA(OS)-28/2020 CM APPL. 13113/2020 CM APPL. 66334/2024 CM APPL. 5376/2025 | PARAMJIT KAUR PAINTAL (SINCE DECEASED THROUGH LRS) V/s PRADEEP KUMAR BHATIA | NIKHIL PALLI, D.K. RUSTAGI, HEMANT CHAUDHRI, SUMAN MALHOTRA, TARUN SHARMA, D.K. RUSTAGI, HEMANT CHAUDHRI | |
| | | OTHER DETAILS OF ADVOCATES: NIKHIL PALLI(PALLILAWFIRM@GMAIL.COM)(9811676973)(PETITIONER) HEMANT CHAUDHARY(HCCLAW@GMAIL.COM)(9810035336)(RESPONDENT) SUMAN MALHOTRA(ADVSUMANMALHOTRA@YAHOO.COM)(9811205361)(PETITIONER) TARUN SHARMA(TARUNSHARMA999@GMAIL.COM)(9910330722)(RESPONDENT) D.K. RUSTAGI(ADMIN@DKRUSTAGI.COM)(9210795248)(PETITIONER) HEMANT CHAUDHRI(HCCLAW@GMAIL.COM)(9810035336)(PETITIONER) | | |
| 22 | RFA(OS)-1/2021 | BANK OF INDIA V/s M/S JOHN TINSON CO. PVT LTD | ARCHANA LAKHOTIA, KSHITIJ DUA | |
| | | OTHER DETAILS OF ADVOCATES: V. SESHAGIRI(SESHAGIRI@NSACHAMBERS.COM)(9958182805)(PETITIONER) SHYEL TREHAN (SHYEL.TREHAN@LAWCHAMBERS.IN)(9650893374)(RESPONDENT) KSHITIJ DUA(KSHITIJ.DUA27@GMAIL.COM)(8816817301)(RESPONDENT) | | |
| 23 | RFA(OS)-18/2024 CM APPL. 27335/2024 | KAMALJEET SHARMA V/s KAVITA SHARMA | UDIT GUPTA | |
| | | OTHER DETAILS OF ADVOCATES: UDIT GUPTA(LAWYER.UDIT@GMAIL.COM)(9654449369)(PETITIONER) KARTIK(RULZ.KARTIK@GMAIL.COM)()(RESPONDENT) UDIT GUPTA(LAWYER.UDIT@GMAIL.COM)(9654449369)(PETITIONER) AMOD SHARMA(LAWYER.AMOD.SHARMA@GMAIL.COM)(0)(RESPONDENT) | | |
| 24 | W.P.(C)-7108/2007 | UOI & ORS V/s RAJESH BHUTANI | A.S.DATEER | |
| | | OTHER DETAILS OF ADVOCATES: | | |
| 25 | W.P.(C)-2044/2016 CM APPL. 8794/2016 | UNION OF INDIA V/s VIJAY KUMAR | OM PRAKASH, JYOTI, MAHESH SRIVASTAVA | |
| | | OTHER DETAILS OF ADVOCATES: | | |
| 26 | W.P.(C)-9229/2017 | ALL INDIA INSTITUTE OF MEDICAL SCIENCES V/s VIRENDER KUMAR & ORS | R.K. GUPTA, M K BHARDWAJ | |
| | | OTHER DETAILS OF ADVOCATES: | | |
| 27 | W.P.(C)-10778/2018 | SANJAY KUMAR SAXENA V/s UNION OF INDIA & ORS | O N SHARMA, SUPARNA SRIVASTAVA | |
| | | OTHER DETAILS OF ADVOCATES: O N SHARMA()(9811675584)(PETITIONER) | | |
| 28 | W.P.(C)-12596/2018 | BHOJ PRAKASH AND ORS. V/s GOVT. OF NCT OF DELHI AND ORS. | T D YADAV, SOUMYASHREE MISRA | |
| | | OTHER DETAILS OF ADVOCATES: T D YADAV()(9899906709)(PETITIONER) SOUMYASHREE MISRA(SOUMYASHREE.MISRA@GMAIL.COM)(9818492242)(PETITIONER) | | |
| 29 | W.P.(C)-9493/2019 CM APPL. 39066/2019 CM APPL. 37762/2023 | YESHVIR SINGH V/s UNION OF INDIA AND ORS. | JASBIR SINGH MALIK, ADITYA ARORA, RATTAN LAL | |
| | | OTHER DETAILS OF ADVOCATES: JASBIR SINGH MALIK()(9312283201)(PETITIONER) RATTAN LAL(RATTAN.LAW@GMAIL.COM)(9871059125)(PETITIONER) JASBIR SINGH MALIK(OFFICEOFJASBIRSINGHMALIK@GMAIL.COM)()(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT) | | |
| 30 | W.P.(C)-11172/2019 | S R HUSSAIN V/s UNION OF INDIA THROUGH SECRETARY & ORS. | RAJESH R DUBEY, MANOJ JOSHI | |
| | | OTHER DETAILS OF ADVOCATES: RAJESH R DUBEY()(9811045354)(PETITIONER) MANOJ JOSHI(JOSHI4MANOJ@GMAIL.COM)(9871471788)(RESPONDENT) | | |

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| 31 | W.P.(C)-11716/2019 | DEOKI NANDAN V/s UNION OF INDIA AND ORS. | H P CHAKRAVORTI | |
| | | OTHER DETAILS OF ADVOCATES: H P CHAKRAVORTI(9891070823)(PETITIONER) | | |
| 32 | W.P.(C)-12120/2021 | SMT ARUN BALA ANAND V/s UNION OF INDIA & ANR. | LAYAK RAM KHATANA | |
| | | OTHER DETAILS OF ADVOCATES: LR KHATANA(LRKHATANA@GMAIL.COM)(9811951070)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23384193)(RESPONDENT) | | |
| 33 | W.P.(C)-12434/2021 | VIKRAM BERWAL V/s LT. GOVERNOR, GOVT.OF NCT OF DELHI,NEW DELHI THROUGH ITS CHIEF SECRETARY,RAJ NIWAS MARG, CIVIL LINES NEW DELHI -110054 & ANR. | SIDDHANT CHAUDHARY | |
| | | OTHER DETAILS OF ADVOCATES: SIDDHANT CHAUDHARY(CHAUDHARYSIDDHANT095@GMAIL.COM)(8313818182)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) ANKIT JAIN(ADVANKITJAIN@GMAIL.COM)(RESPONDENT) | | |
| 34 | W.P.(C)-244/2022 | CONSTABLE PREM KUMAR V/s UNION OF INDIA & ORS. | R ARCHANA | |
| | | OTHER DETAILS OF ADVOCATES: MS. ARCHANA RAMESH(9811012901)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23384193)(RESPONDENT) | | |
| 35 | W.P.(C)-10795/2022 | DR. VENKATESWARAN V. V/s UNION OF INDIA & ANR. | NATARAJAN GURUSWAMY | |
| | | OTHER DETAILS OF ADVOCATES: G. NATARAJAN(RAJGNVIDUR@GMAIL.COM)(9868805764)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23384193)(RESPONDENT) SHRI V. THIRUKUMRAN(V.THIRU@NIC.IN, SECY.MOFPI@NIC.IN)(RESPONDENT) | | |
| 36 | W.P.(C)-2774/2023 CM APPL. 10693/2023 | DELHI SUBORDINATE SERVICES SELECTION BOARD & ORS. V/s SATISH KUMAR MEENA | AVNISH AHLAWAT | |
| | | OTHER DETAILS OF ADVOCATES: MRS. AVNISH AHLAWAT(AVNISH@AHLAWATASSOCIATES.IN)(9313964463)(PETITIONER) NARESH KAUSHIK(NARESHKAUSHIK9@GMAIL.COM)(RESPONDENT) SATISH KUMAR MEENA(8743873084)(RESPONDENT) | | |
| 37 | W.P.(C)-3349/2023 CM APPL. 12986/2023 | NATIONAL MEDICAL COMMISSION V/s DR. PREM KUMAR AND ORS. | ABHIJIT CHAKRAVARTY, AVIJIT MANI TRIPATHI | |
| | | OTHER DETAILS OF ADVOCATES: T. SINGHDEV(OFFICESINGHDEV@GMAIL.COM)(9999012345)(PETITIONER) KISHOR LAL(KISHORILALSEHGALL2@GMAIL.COM, ISYADAV5219@GMAIL.COM, ANILWALIA1956@GMAIL.COM)(RESPONDENT) AVIJIT MANI TRIPATHI(AVIJITMANI@GMAIL.COM)(9958537705)(RESPONDENT) | | |
| 38 | W.P.(C)-6917/2023 CM APPL. 26933/2023 | STATE COUNSEL OF EDUCATIONAL RESEARCH AND TRAINING SCERT THROUGH ITS DIRECTOR & ANR. V/s DEVENDER KUMAR & ORS. | AVNISH AHLAWAT, KRISHNA PAL GUPTA | |
| | | OTHER DETAILS OF ADVOCATES: AVNISH AHLAWAT(AVNISH@AHLAWATASSOCIATES.IN)(9313964463)(PETITIONER) MRS. AVNISH AHLAWAT(AVNISH@AHLAWATASSOCIATES.IN)(9313964463)(PETITIONER) MRS. AVNISH AHLAWAT(AVNISHAHLAWAT@YAHOO.COM)(9810134741)(PETITIONER) KRISHNA PAL GUPTA(KPGUPTA.ADV@GMAIL.COM)(9811453123)(RESPONDENT) | | |
| 39 | W.P.(C)-7124/2023 CM APPL. 27758/2023 CM APPL. 27759/2023 | MUNICIPAL CORPORATION OF DELHI AND ANR V/s SOHANPAL | SRIPARNA CHATTERJEE | |
| | | OTHER DETAILS OF ADVOCATES: SRIPARNA CHATTERJEE(PARTNER@CORPOLITLLP.COM)(9999941193)(PETITIONER) RAHUL BOY(RAHULBOY8020@GMAIL.COM)(RESPONDENT) | | |
| 40 | W.P.(C)-10881/2023 CM APPL. 42135/2023 | GOVT OF NCT OF DELHI AND ORS V/s CONSTABLE VIJAY PAL | AVNISH AHLAWAT, PRAMOD AHUJA | |
| | | OTHER DETAILS OF ADVOCATES: SACHIN CHAUHAN(SACHIN.CHAUHAN30@GMAIL.COM)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) AVNISH AHLAWAT(AVNISHAHLAWAT@YAHOO.COM)(9810134741)(RESPONDENT) PRAMOD AHUJA(PRAMODAHUJA.ADV4@GMAIL.COM)(9810083660)(PETITIONER) | | |
| 41 | W.P.(C)-16123/2023 | DHARAM VEER V/s BHARAT SANCHAR NIGAM LIMITED THROUGH ITS CHIEF MANAGING DIRECTOR & ORS. | ISHITA KADYAN | |
| | | OTHER DETAILS OF ADVOCATES: | | |

| | | | |
|----|--|---|---------------------------------------|
| | | ISHITA KADYAN(ISHITAKADYAN.ADV@GMAIL.COM)(9999505508)(PETITIONER) SAMEER(SAMEER.LAWYER@GMAIL.COM)()(RESPONDENT) | |
| 42 | W.P.(C)-913/2024 | SURESH PAL & ANR. V/s UNION OF INDIA & ORS. | AMAN MUDGAL |
| | | OTHER DETAILS OF ADVOCATES: AMAN MUDGAL(AMANMLEGAL@GMAIL.COM)(8826069787)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT) | |
| 43 | W.P.(C)-2303/2024 | ADESH KUMAR V/s NATIONAL BUILDINGS CONSTRUCTION CORPORATION LIMITED & ANR. | ABHEY KUMAR GUPTA |
| | | OTHER DETAILS OF ADVOCATES: ABHAY GUPTA(ADV.ABHAYGUPTA@GMAIL.COM)(8377974055)(PETITIONER) GUDIPATI KASHYAP(KASHYAP.GUDIPATI@GMAIL.COM)()(RESPONDENT) BDD(BDD@NBCCINDIA.COM)()(RESPONDENT) NATIONAL BUILDINGS CONSTRUCTION(BDD@NBCCINDIA.COM)()(RESPONDENT) | |
| 44 | W.P.(C)-6640/2024 CM APPL. 130/2025 | SH HUKAM SINGH AND ORS V/s UNION OF INDIA AND ORS | RANJIT SINGH, AKSHAY AMRITANSHU |
| | | OTHER DETAILS OF ADVOCATES: RANJIT SINGH(RSBHATTI11@GMAIL.COM)(9650644223)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT) RANJIT SINGH(RSBHATTI11@GMAIL.COM)(0)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT) RANJIT SINGH(9650644223)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT) AKSHAY AMRITANSHU(AKSHAYAMRITANSHU@GMAIL.COM)(9931282222)(RESPONDENT) | |
| 45 | W.P.(C)-7338/2024 CM APPL. 30660/2024 | UNION OF INDIA & ORS. V/s BHAGWAN RAI | RAJESH KUMAR GOGNA |
| | | OTHER DETAILS OF ADVOCATES: RAJESH GOGNA(OFFICE@GOGNA.CO.IN)(9911222261)(PETITIONER) ABHISEK RAI(ABHISEK.RAI.ADVOCATE@GMAIL.COM, IMRAN.HRLN@GMAIL.COM)()(RESPONDENT) | |
| 46 | W.P.(C)-9869/2024 | MAHA SINGH V/s UNION OF INDIA AND ANR. | RISHABH BASRA |
| | | OTHER DETAILS OF ADVOCATES: DEVESH PRAKASH GAUTAM(9999893561)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT) | |
| 47 | W.P.(C)-10039/2024 CM APPL. 41040/2024 | GOVT OF NCT OF DELHI AND ORS V/s KULDEEP | AVNISH AHLAWAT |
| | | OTHER DETAILS OF ADVOCATES: AVNISH AHLAWAT(AVNISH@AHLAWATASSOCIATES.IN)(9313964463)(PETITIONER) T D YADAV(TDYADAV.ADV@GMAIL.COM)(9899906670)(RESPONDENT) | |
| 48 | W.P.(C)-10933/2024 CM APPL. 45037/2024 | STAFF SELECTION COMMISSION V/s PARVEEN | ANSHUMAN |
| | | OTHER DETAILS OF ADVOCATES: ANSHUMAN(9818571429)(PETITIONER) ANIL SINGH(ANILSINGHALWPN@YAHOO.COM)(0)(RESPONDENT) | |
| 49 | W.P.(C)-11391/2024 | JOINT ACTION COUNCIL OF SERVICE DOCTORS ORGANISATION & ORS. V/s UNION OF INDIA & ORS. | SAGAR SAXENA |
| | | OTHER DETAILS OF ADVOCATES: SAGAR SAXENA(SAGARNASSOCIATES@GMAIL.COM)(9871156571)(PETITIONER) JAGJIT SINGH(JAGJITSINGHADVOCATE@YAHOO.CO.IN)(0)(RESPONDENT) | |
| 50 | W.P.(C)-12216/2024 CM APPL. 50832/2024 CM APPL. 50833/2024 | UNION OF INDIA & ORS. V/s NARESH KUMAR GUPTA | SURUCHI MITTAL, SATISH KUMAR SINGH |
| | | OTHER DETAILS OF ADVOCATES: SURUCHI MITTAL(SURUCHI.M14@GMAIL.COM)(9811000519)(PETITIONER) NARESH(NARESHKUMARGUPTA61@GMAIL.COM)(0)(RESPONDENT) SATISH KUMAR SINGH(SKSINGH687@GMAIL.COM)(8766286391)(RESPONDENT) | |
| 51 | W.P.(C)-17312/2024 | RENU BALONI V/s UNION OF INDIA & ANR. | ASHESH LAL |
| | | OTHER DETAILS OF ADVOCATES: ASHESH LAL(ASHESH LAL@YMAIL.COM)(9999005857)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) | |
| 52 | W.P.(C)-3326/2025 CM APPL. 15732/2025 | CENTRAL ADOPTION RESOURCE AUTHORITY (CARA) V/s MS RENU BALONI | HARSH KUMAR |
| | | OTHER DETAILS OF ADVOCATES: HARSH KUMAR(ADVOCATEHARSHKUMAR@GMAIL.COM)(8076772278)(PETITIONER) ASHESH LAL(ASHESH LAL@YMAIL.COM)(0)(RESPONDENT) | |

| END(AFTER NOTICE MATTER) | | | | |
|--------------------------|---|--|--|--|
| 53 | W.P.(C)-8952/2020 CM APPL. 28871/2020 CM APPL. 28874/2020 WITH W.P.(C) 7185/2021 | PRESIDENT S SECRETARIAT V/s R S TOMAR | NIKHIL BHARDWAJ, NIKHIL BHARDWAJ | |
| | | OTHER DETAILS OF ADVOCATES: PRESIDENT S SECRETARIAT(ABCGSC459@GAIL.MCOM)(9718098827)(RESPONDENT) ARUN BHARDWAJ(ABCGSC459@GMAIL.COM)(9718098827)(PETITIONER) NIKHILBHARDWAJ(BHARDWAJ81NICK@GMAIL.COM)(9910052133)(PETITIONER) R S TOMAR(SURESHSHARMA.ADVOCATE54@GMAIL.COM)(7042338181)(PETITIONER) SURESH SHARMA(SURESHSHARMA.ADVOCATE54@GMAIL.COM)(7042338181)(RESPONDENT) | | |
| 54 | W.P.(C)-7185/2021 | R S TOMAR V/s THE SECRETARY TO THE PRESIDENT OF INDIA | MAJEDAR JANGRA, NIDHI RAMAN | |
| | | OTHER DETAILS OF ADVOCATES: MD JANGRA(JANGSMD@GMAIL.COM)(8130839698)(PETITIONER) MOHAMMAD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) NIDHI RAMAN(NIDHIRAMAN.OFFICE@GMAIL.COM)(9555672532)(RESPONDENT) | | |
| 55 | W.P.(C)-1963/2021 | A K ARORA V/s UNION OF INDIA & ORS. | DEEPAK BASHTA, JIVESH KUMAR TIWARI | |
| | | OTHER DETAILS OF ADVOCATES: DEEPAK BASHTA(9999149022)(PETITIONER) MOHD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) JIVESH KUMAR TIWARI(JIVESH1872@GMAIL.COM)(9811612855)(RESPONDENT) | | |
| FOR FINAL HEARING | | | | |
| 56 | LPA-533/2018 WITH LPA 534/2018 | M/S SHREE OM ENTERPRISES PVT LTD V/s RAM SAGAR | HITENDERA KR NAHATA, PRACHI JOHRI | |
| | | OTHER DETAILS OF ADVOCATES: HITENDERA KR NAHATA(9910290400)(PETITIONER) PRACHI JOHRI(PRACHI.J.17@GMAIL.COM)(7828421815)(PETITIONER) | | |
| 57 | LPA-534/2018 | M/S SHREE OM ENTERPRISES PVT LTD V/s JEETNATH | HITENDER KR NAHATA, ROHIT GUPTA, PRACHI JOHRI | |
| | | OTHER DETAILS OF ADVOCATES: HITENDER KR NAHATA(9910290400)(PETITIONER) ROHIT GUPTA(GROHIT101@GMAIL.COM)(9810668801)(RESPONDENT) PRACHI JOHRI(PRACHI.J.17@GMAIL.COM)(7828421815)(PETITIONER) | | |
| 58 | LPA-17/2023 | SH VIJAY MALHAN V/s UNION OF INDIA & ORS. | SRISHTI AGNIHOTRI | |
| | | OTHER DETAILS OF ADVOCATES: SRISHTI AGNIHOTRI(SRISHTIAGNIHOTRIOFFICIAL@GMAIL.COM)(9811629064)(PETITIONER) SECY FS(SECY-FS@NIC.IN)(RESPONDENT) PNB(BO017910@PNB.CO.IN)(RESPONDENT) PNB(CARE@PNB.CO.IN)(RESPONDENT) | | |
| 59 | MAT.APP.(F.C.)-54/2023 CM APPL. 9120/2023 CM APPL. 9121/2023 | SMT. PAYAL V/s SH. MANOJ KUMAR | SATISH PRAKASH, SUNIL KUMAR JHA | |
| | | OTHER DETAILS OF ADVOCATES: BALRAJ & SATISH PRAKASH GUPTA(7042198312)(PETITIONER) BALRAJ & SATISH PRAKASH GUPTA(7042198312)(PETITIONER) MANOJ KUMAR(8285848133)(RESPONDENT) SUNIL KUMAR JHA(SUNILJHAADV@GMAIL.COM)(8588865262)(RESPONDENT) | | |
| 60 | RFA(OS)-40/2020 CM APPL. 31840/2020 | RAJ KUMAR KAPOOR @ RAJU V/s ASHOK KUMAR OBEROI & ANR. | VIJAY KINGER, VIJAY KINGER, SANJAY SHARMA | |
| | | OTHER DETAILS OF ADVOCATES: VIJAYKINGER(KINGER.KINGERLAWFIRM@GMAIL.COM)(9711504511)(PETITIONER) VIJAY KINGER AND AMIT MEHRA (KINGER.KINGERLAWFIRM@GMAIL.COM)(9711504511)(PETITIONER) ASHOK KUMAR OBEROI(NITIINSONI@ACUITYALA.COM)(PETITIONER) SYNDICATE BANK(ADVSKROUT@YAHOO.COM)(PETITIONER) S K ROUT(ADVSKROUT@YAHOO.COM)(9990432878)(RESPONDENT) NITIN SONI(NITINSONI@ACUITYALA.COM)(9810434067)(RESPONDENT) SANJAY SHARMA(SSHARMA21@GMAIL.COM)(9810466795)(RESPONDENT) | | |
| 61 | W.P.(C)-1577/2012 CM APPL. 3472/2012 | UNION OF INDIA AND ORS V/s PREM PRAKASH SHARMA AND ANR | RAVI SIKRI, ANU GUPTA, REJEEV MEHTA (ASG) | |
| | | OTHER DETAILS OF ADVOCATES: | | |
| 62 | W.P.(C)-9767/2023 CM APPL. 37472/2023 | UNION OF INDIA & ANR. V/s DHRUV GUPTA | | |
| | | OTHER DETAILS OF ADVOCATES: HARISH VAIDYANATHAN SHANKAR(HVSCGSCDHC@GMAIL.COM)(9810788606)(PETITIONER) T V GEORGE(TVGEORGE2000@GMAIL.COM)(RESPONDENT) | | |

| FOR DISPOSAL | | | | |
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| 63 | W.P.(C)-7616/2015 | AMIT DAHIYA & ORS. V/s NEW DELHI MUNICIPAL COUNCIL | ANUJ SHARMA | |
| | | OTHER DETAILS OF ADVOCATES: | | |
| 64 | W.P.(C)-833/2019 | SMT. VIJAY V/s GOVT. OF NCT OF DELHI AND ORS. | CHARAN PAHARI AND CO. | |
| | | OTHER DETAILS OF ADVOCATES: CHARAN PAHARI AND CO.()(9456656321)(PETITIONER) | | |
| 65 | W.P.(C)-9492/2020 | RAJESH DAHIYA V/s UNION OF INDIA THROUGH SECRETARY, DEPARTMENT OF REVENUE | VARDHMAN KAUSHIK, ANJALI GUPTA, MOHIT SETH | |
| | | OTHER DETAILS OF ADVOCATES: VARDHMAN KAUSHIK(RCJUST1995@GMAIL.COM)()(PETITIONER) VARDHMANKAUSHIK(VARDHMANKAUSHIK@GMAIL.COM)(9899697730)(PETITIONER) UNION OF INDIA THROUGH SECRETARY, DEPARTMENT OF REVENUE(MOHAMMEDMUQEEM@GMAIL.COM)(98999864964)(PETITIONER) MOHD. MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) J M KISHORE(KISHORE.JM@GOV.IN)(9618326092)(RESPONDENT) Y SRINIVAS RAO(SRVIVASRAO.4747@GOV.IN)(9444851750)(RESPONDENT) SHIKENDRA KUMAR()(9840811516)(RESPONDENT) SUKHBIR SINGH()(9871802813)(RESPONDENT) ANJALI GUPTA(GUPTANJALIADV@GMAIL.COM)(9136664203)(RESPONDENT) MOHIT SETH(MOHITS.SETH@GMAIL.COM)(8457902716)(PETITIONER) | | |
| 66 | W.P.(C)-10614/2020 | UNION OF INDIA AND ORS. & ORS. V/s SURESH CHAND GAUTAM | RASHMI MALHOTRA | |
| | | OTHER DETAILS OF ADVOCATES: UNION OF INDIA AND ORS.(RASMMIMALHOTRA@GMAIL.COM)(9818539397)(RESPONDENT) THE DIVISIONAL RAILWAY MANAGER(RASMMIMALHOTRA@GMAIL.COM)(9818539397)(RESPONDENT) SENIOR DIVISIONAL FINANCE MANAGER,(RASMMIMALHOTRA@GMAIL.COM)(9818539397)(RESPONDENT) RASHMI MALHOTRA(GAYAPRASAD52@GMAIL.COM)(9818583937)(PETITIONER) SURESH CHAND GAUTAM(GAYAPRASAD52@GMAIL.COM)(9811529912)(PETITIONER) SHRI GAYA PRASAD()(9811529912)(RESPONDENT) | | |
| 67 | W.P.(C)-12997/2021 | NARESH YADAV V/s UNION OF INDIA & ORS. | JANANI SRINIVASAN, NEERAJ SHEKHAR, AWANTIKA MANOHAR | |
| | | OTHER DETAILS OF ADVOCATES: S. JANANI()(9818210044)(PETITIONER) GEETANJALI SHARMA(ADVOCATEGEETANJALISHARMA@GMAIL.COM)()(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(23384193)(RESPONDENT) NEERAJ SHEKHAR(SHEKHARLAWOFFICE@REDIFFMAIL.COM)(9312210391)(RESPONDENT) AWANTIKA MANOHAR(AWANTIKA.MANO HAR@GMAIL.COM)(9560385529)(RESPONDENT) | | |
| 68 | W.P.(C)-5880/2022 CM APPL. 17615/2022 CM APPL. 23643/2022 CM APPL. 32745/2022 CM APPL. 48551/2022 CM APPL. 57756/2024 | VINOD KUMAR V/s STAFF SELECTION COMMISSION AND ORS. | RANJAN SHARMA KAUSHIK | |
| | | OTHER DETAILS OF ADVOCATES: R. S. KAUSHIK AND ASSOCIATES()(9582682550)(PETITIONER) UNION OF INDIA (UOIDHC@GMAIL.COM)(23384193)(RESPONDENT) R S KAUSHIK AND ASSOCIATES()(9582682550)(PETITIONER) RAKESH (CP.RAKESHASTHANA@DELHIPOLICE.GOV.IN)()(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(23384193)(RESPONDENT) AVNISH AHLAWAT(AVNISH@AHLAWATASSOCIATES.IN)()(RESPONDENT) R.S. KAUSHIK (ADV.KAUSHIK13@GMAIL.COM)(9582682550)(PETITIONER) AVNISH AHLAWAT(AVNISH@AHLAWATASSOCIATES.IN)()(RESPONDENT) R.S. KAUSHIK AND ASSOCIATES(ADV.KAUSHIK13@GMAIL.COM)(9582682550)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) AVNISH AHLAWAT(AVNISHAHLAWAT@YAHOO.COM)()(RESPONDENT) R S KAUSHIK AND ASSOCIATES()(9582682550)(PETITIONER) R S KAUSHIK AND ASSOCIATES()(9582682550)(PETITIONER) | | |
| 69 | W.P.(C)-4946/2024 CM APPL. 20274/2024 WITH W.P.(C) 4955/2024 W.P.(C) 4985/2024 | UNION OF INDIA THROUGH ITS SECRETARY DEPARTMENT OF TELECOMMUNICATION & ORS. V/s ALL INDIA RETIRED BHARAT SANCHAR NIGAM LIMITED EXECUTIVE WELFARE ASSOCIATION AND ORS. | HIMANSHU PATHAK | Listing Remarks: AT 2:30PM |
| | | OTHER DETAILS OF ADVOCATES: HIMANSHU PATHAK(HPATHAK1951@GMAIL.COM)(9643121390)(PETITIONER) GAURI(GAURI@GPURI.IN)()(RESPONDENT) | | |
| 70 | W.P.(C)-4955/2024 CM APPL. 20291/2024 | UNION OF INDIA & ORS. V/s ALL INDIA BSNL PENSIONERS WELFARE ASSOCIATION & ORS. | HIMANSHU PATHAK, RANVIR SINGH | Listing Remarks: AT 2:30PM |
| | | OTHER DETAILS OF ADVOCATES: | | |

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|--|---|--|--|-------------------------------|
| | | HIMANSHU PATHAK(ADVSAMMAN98@GMAIL.COM){}(PETITIONER) G NARAYAN (G.NARAYANOFFICE@GMAIL.COM){}(RESPONDENT) RANVIR SINGH(RSPS99@YAHOO.COM)(9810582123)(PETITIONER) | | |
| 71 | W.P.(C)-4985/2024 CM APPL. 20392/2024 | UNION OF INDIA & ORS. V/s RETIRED TELECOM OFFICERS WELFARE ASSOCIATION & ORS. | HIMANSHU PATHAK | Listing Remarks: AT 2:30PM |
| | | OTHER DETAILS OF ADVOCATES: HIMANSHU PATHAK(HPATHAK1951@GMAIL.COM)(9643121390)(PETITIONER) GAURI(GAURI@GPURI.IN){}(RESPONDENT) | | |
| FOR HEARING | | | | |
| 72 | W.P.(C)-9328/2020 CM APPL. 30042/2020 WITH W.P.(C) 10792/2020 | COMMISSIONER OF POLICE & ORS. V/s NAEEM ALI & ANR. | AVNISH AHLAWAT, AVNISH AHLAWAT | |
| | | OTHER DETAILS OF ADVOCATES: DY COMMISSIONER OF POLICE(AVNISHAHLAWAT@YAHOO.COM)(9810134741)(RESPONDENT) COMMISSIONER OF POLICE (AVNISHAHLAWAT@YAHOO.COM)(9810134741)(RESPONDENT) DEPUTY COMMISSIONER OF POLICE(AVNISHAHLAWAT@YAHOO.COM)(9810134741)(RESPONDENT) DEPUTY COMMISSIONER OF POLICE(AVNISHAHLAWAT@YAHOO.COM)(9810134741)(RESPONDENT) MRS. AVNISH AHLAWAT(AVNISHAHLAWAT@YAHOO.COM)(9313964463)(PETITIONER) NAEEM ALI(NAEEMALIDPSI2012@GMAIL.COM){}(PETITIONER) NAEEM ALI(NAEEMALIDPSI2012@GMAIL.COM){}(RESPONDENT) | | |
| 73 | W.P.(C)-10792/2020 CM APPL. 33844/2020 | COMMISSIONER OF POLICE & ORS. V/s DEVENDER SINGH CHAHAR & ANR. | AVNISH AHLAWAT, AVNISH AHLAWAT | |
| | | OTHER DETAILS OF ADVOCATES: COMMISSIONER OF POLICE (AVNISHAHLAWAT@YAHOO.COM)(9810134741)(RESPONDENT) COMMISSIONER OF POLICE (AVNISHAHLAWAT@YAHOO.COM)(9810134741)(RESPONDENT) DY COMMISSIONER OF POLICE(AVNISHAHLAWAT@YAHOO.COM)(9810134741)(RESPONDENT) DEPUTY COMMISSIONER OF POLICE(AVNISHAHLAWAT@YAHOO.COM)(9810134741)(RESPONDENT) DEPUTY COMMISSIONER OF POLICE(AVNISHAHLAWAT@YAHOO.COM)(9810134741)(RESPONDENT) DY COMMISSIONER OF POLICE(AVNISHAHLAWAT@YAHOO.COM)(9810134741)(RESPONDENT) DEPUTY COMMISSIONER OF POLICE(AVNISHAHLAWAT@YAHOO.COM)(9810134741)(RESPONDENT) DEPUTY COMMISSIONER OF POLICE(AVNISHAHLAWAT@YAHOO.COM)(9810134741)(RESPONDENT) AVNISH AHLAWAT(AVNISHAHLAWAT@YAHOO.COM)(9313964463)(PETITIONER) DEVENDER SINGH CHAHAR(AJESHLUTHRA@REDIFFMAIL.COM)(986816120)(PETITIONER) DEVENDER SINGH CHAHAR(AJESHLUTHRA@REDIFFMAIL.COM)(986816120)(PETITIONER) SIDEV(SIDEV09FEB@GMAIL.COM){}(RESPONDENT) | | |
| END OF THE BOARD/FOR DISPOSAL MATTERS | | | | |
| 74 | W.P.(C)-12644/2022 | SHRI RAJESH KHANNA V/s LT GOVERNOR OF DELHI & ANR. | RAJEEV SHARMA | |
| | | OTHER DETAILS OF ADVOCATES: RAJEEV SHARMA(ADVRAJEEVSHARMA@GMAIL.COM)(9810053339)(PETITIONER) MUNICIPAL CORPORATION OF DELHI(CLOMCDHQ@GMAIL.COM){}(RESPONDENT) AVNISH AHLAWAT(AVNISHAHLAWAT@YAHOO.COM){}(RESPONDENT) | | |
| END OF THE BOARD MATTERS | | | | |
| 75 | RFA(OS)-11/2021 CM APPL. 9993/2021 CM APPL. 9996/2021 CM APPL. 8117/2024 | SIDDHARTHA BAHL & ANR. V/s VICKRAM BAHL & ANR. | AKASH KUMAR, AKASH KUMAR, ANKIT BHATIA, KARTIKEYE DANG, ANKIT BHATIA | |
| | | OTHER DETAILS OF ADVOCATES: SIDDHARTHA BAHL(SID@INDIASKY.NET)(9899242695)(RESPONDENT) SUNDRI N BAHL(SNBAHL@HOTMAIL.COM)(9818543202)(RESPONDENT) SIDDHARTHA BAHL(SID@INDIASKY.NET)(9899242695)(RESPONDENT) SUNDRI N BAHL(SNBAHL@HOTMAIL.COM)(9818543202)(RESPONDENT) SUNDRI N BAHL(SNBAHL@HOTMAIL.COM)(9818543202)(RESPONDENT) SIDDHARTHA BAHL(SID@INDIASKY.NET)(9899242695)(RESPONDENT) SIDDHARTHA BAHL(SID@INDIASKY.NET)(9899242695)(RESPONDENT) SUNDRI N BAHL(SNBAHL@HOTMAIL.COM)(9818543202)(RESPONDENT) SIDDHARTHA BAHL(SID@INDIASKY.NET)(9899242695)(RESPONDENT) SUNDRI N BAHL(SNBAHL@HOTMAIL.COM)(9818543202)(RESPONDENT) AKASH KUMAR(AKASHARYAN03@GMAIL.COM)(9944640753)(PETITIONER) SANJAY AGNIHOTRI AND SANDEEP CHOUDHARY(THEVIDHI@GMAIL.COM)(9810144147)(PETITIONER) VICKRAM BAHL(VICKRAMBAHL@GMAIL.COM)(9810002583)(PETITIONER) VICKRAM BAHL(VICKRAMBAHL@GMAIL.COM)(9810002583)(PETITIONER) VICKRAM BAHL(VICKRAMBAHL@GMAIL.COM)(9810002583)(PETITIONER) VICKRAM BAHL(VICKRAMBAHL@GMAIL.COM)(9810002583)(PETITIONER) VICKRAM BAHL(VICKRAMBAHL@GMAIL.COM)(9810002583)(PETITIONER) VICKRAM BAHL(VICKRAMBAHL@GMAIL.COM)(9810002583)(PETITIONER) VICKRAM BAHLE(VICKRAMBAHL@GMAIL.COM){}(RESPONDENT) V BAHL(V.BAHL@USA.NET){}(RESPONDENT) ANKIT BHATIA(ANKIT.BHATIA@HOTMAIL.CO.IN)(9971594841)(PETITIONER) SHEKHAR GUPTA(SHEKHARGUPTAADVOCATE@GMAIL.COM){}(RESPONDENT) KARTIKEYE DANG(KARTIKEYEDANG97@GMAIL.COM)(9999961466)(PETITIONER) | | |

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|----|------------------|---|---|--|
| | | ANKIT BHATIA(ANKIT.BHATIA@HOTMAIL.CO.IN)(9971594841)(PETITIONER) | | |
| 76 | W.P.(C)-946/2013 | DEEPAK JAIN V/s M/S DELHI STATE INDUSTRIAL AND INFRASTRUCTURE DEVELOPMENT CORPORATION | HARVINDER SINGH, GANSHYAM, MOHIT GUPTA, HIMANSHU TYAGI | |
| | | OTHER DETAILS OF ADVOCATES: GANSHYAM (ADV.GANSHYAM@GMAIL.COM)(7206258402)(PETITIONER) MOHIT GUPTA(MOPHITADV@YAHOO.COM)(9312833620)(PETITIONER) MOHIT GUPTA(MOPHITADV@YAHOO.COM)(9312833620)(PETITIONER) HIMANSHU TYAGI(ADV.HIMANSHUTYAGI@GMAIL.COM)(9654010728)(PETITIONER) | | |

COURT NO. 05
 DIVISION BENCH-V
 HON'BLE MR.JUSTICE C.HARI SHANKAR
 HON'BLE MR.JUSTICE AJAY DIGPAUL

NOTE 1: Learned Counsel are requested to provide electronic copies of compilations of judgments/written submissions at least 24 hours in advance of the hearing, by way of email to the Court Master [cmpraveenkumar.dhc@gov.in] and Court Master (vikram.224@dhc.nic.in). The compilations should be indexed (alongwith relevant para numbers of judgments specifically mentioned), bookmarked and OCR compatible. They should not be marked or highlighted.

Note 2: Please note that ordinarily no adjournment would be granted in cases which are ripe for hearing.

Note 3: In matters in which there is an earlier order directing the matter to be listed for hearing or for disposal, no adjournment will be granted unless a requested for adjournment is circulated a day in advance to [cmpraveenkumar.dhc@gov.in] and Court Master (vikram.224@dhc.nic.in). or an adjournment slip is filed a day in advance, specifying the ground of adjournment.

NOTE 4: LEARNED COUNSEL ARE REQUESTED TO OBTAIN THE ELECTRONIC COPY OF THE COURT RECORDS IN ADVANCE, TO FACILITATE HEARING.

NOTE 5: SUBJECT TO AVAILABILITY OF TIME, REGULAR MATTERS WOULD BE TAKEN UP AFTER THE MISCELLANEOUS BOARD IS OVER.

NOTE 6: Pass Over matters in the Supplementary list would be called out before the Advance list is taken up.

NOTE 7: Presence of Advocates/parties who appear virtually would not be marked if their camera is switched off.

To join hearing please click the link given below:-
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NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO

cmpraveenkumar.dhc@gov.in

vikram.224@dhc.nic.in

| ITEM NUMBER | CASE NUMBER | PARTY NAME | ADVOCATE NAME | OTHER INFORMATION |
|---|--|---|-----------------------------|-------------------|
| FRESH MATTERS & APPLICATIONS | | | | |
| 1 | CM APPL. 21567/2025 CM APPL. 21568/2025 CM APPL. 21569/2025 REVIEW PET. 213/2025 In W.P.(C)-6766/2022 (Disposed off case) | PARAS RAM KAKKAR V/s UNION OF INDIA & ORS. | SATYA PAUL SETHI, R V SINHA | |
| | | OTHER DETAILS OF ADVOCATES: S P SETHI(SPS12081944@GMAIL.COM)(9810811361)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23384193)(RESPONDENT) JAGJIT SINGH(JAGJITSINGH70@GMAIL.COM){}(RESPONDENT) R V SINHA(SINHAADVOCATE@HOTMAIL.COM)(23386464)(PETITIONER) SPS(SPS12081944@GMAIL.COM)(0)(RESPONDENT) | | |
| 2 | W.P.(C)-4664/2025 CM APPL. 21570/2025 CM APPL. 21571/2025 | RAVINDER KUMAR V/s UNION OF INDIA AND ORS | KRISHAN KUMAR SHARMA | |
| | | OTHER DETAILS OF ADVOCATES: K.K. SHARMA, TUSHAR BATRA(KKSHARMAADVOCATE384@GMAIL.COM)(9818140429)(PETITIONER) UOI(UOIDHC@GMAIL.COM)(0)(RESPONDENT) | | |
| FOR ADMISSION | | | | |
| 3 | FAO (COMM)-9/2025 CM APPL. 2030/2025 CM APPL. 2031/2025 CM APPL. 2032/2025 CM APPL. 2033/2025 | FIITJEE LTD V/s SIDDHARTH SHARMA AND ANR | MUKESH MOHAN | |
| | | OTHER DETAILS OF ADVOCATES: | | |
| 4 | RFA(COMM)-207/2025 CM APPL. 21390/2025 CM APPL. 21391/2025 | M S VERDE INDIA LTD V/s VINOD AGARWAL | HIMAL AKHTAR | |
| | | OTHER DETAILS OF ADVOCATES: | | |

| AFTER NOTICE MISC. MATTERS | | | | |
|----------------------------|---|---|---|---------------------------------|
| 5 | W.P.(C)-12420/2018 | DEEPAK MASSAND V/s HIGH COURT OF DELHI | SAAHILA LAMBA | |
| | | OTHER DETAILS OF ADVOCATES: SAAHILA LAMBA()(9818153010)(PETITIONER) | | |
| 6 | W.P.(C)-2871/2019 WITH W.P.(C) 2874/2019 | SACHIN SAINI V/s UNION OF INDIA AND ORS. | ANKUR CHHIBBER | |
| | | OTHER DETAILS OF ADVOCATES: ANKUR CHHIBBER()(9810082847)(PETITIONER) | | |
| 7 | W.P.(C)-2874/2019 | SACHIN SAINI V/s UNION OF INDIA AND ORS. | ANKUR CHHIBBER | |
| | | OTHER DETAILS OF ADVOCATES: ANKUR CHHIBBER()(9810082847)(PETITIONER) | | |
| 8 | W.P.(C)-3233/2019 CM APPL. 14855/2019 | MRS. SUDHISHA DUBEY V/s UNION OF INDIA AND ORS. | CMDE SUKHJINDER SINGH, RUCHI SHARMA, MAMTA, ABHINAV | Listing Remarks: AT 03:30 PM |
| | | OTHER DETAILS OF ADVOCATES: CMDE SUKHJINDER SINGH()(9810295239)(PETITIONER) RUCHI SHARMA(SHARMA.RUCHI01986@GMAIL.COM)(9718731891)(PETITIONER) MAMTA (KAUSHIKMAMTA7@GMAIL.COM)(9971002686)(PETITIONER) ABHINAV (ADV.ABHINAV100@GMAIL.COM)(9999233227)(PETITIONER) | | |
| 9 | W.P.(C)-1869/2020 | AJAY BHARATAN V/s UNION OF INDIA AND ORS. | ANKUR CHHIBBER | |
| | | OTHER DETAILS OF ADVOCATES: ANKUR CHHIBBER()(9810082847)(PETITIONER) | | |
| 10 | W.P.(C)-3209/2021 WITH W.P.(C) 10375/2022 | SUNIL KUMAR & ORS. V/s REGISTRAR GENERAL OF DELHI HIGH COURT | HARBANSH KUMAR CHATURVEDI, AMITA SINGH KALKAL | |
| | | OTHER DETAILS OF ADVOCATES: RAJEEV KUMAR(RAJEEVDHC@GMAIL.COM)(9911431177)(PETITIONER) SUNIL KUMAR(SUNILKUMARD83@GMAIL.COM)(9650532955)(PETITIONER) RAJESH KUMAR(RAJGUPTA4182@GMAIL.COM)(9717812488)(PETITIONER) HARBANSHCHATURVEDI(HKCHATURVEDI@GMAIL.COM)(9811035762)(PETITIONER) SAGAR CHATURVEDI(HKLAOFFICES@GMAIL.COM)(9015582334)(PETITIONER) REGISTRAR GENERAL OF DELHI HIGH COURT(RG.DHC@NIC.IN)(1123387989)(PETITIONER) DHC(415DHC@GMAIL.COM)()(RESPONDENT) BANERJEE(BANERJESADV@GMAIL.COM)()(RESPONDENT) AMITA SINGH KALKAL(AMITAKALKAL@GMAIL.COM)(9910636932)(PETITIONER) | | |
| 11 | W.P.(C)-10375/2022 | SUNIL KUMAR MEENA V/s HIGH COURT OF DELHI | MANOJ CHANDRA MISHRA | |
| | | OTHER DETAILS OF ADVOCATES: SUNIL KUMAR MEENA()(9899988704)(PETITIONER) RANEJA AND ANEJA (RANEJA@ANEJAANDANEJA.COM)()(RESPONDENT) | | |
| 12 | W.P.(C)-4096/2021 CM APPL. 12485/2021 CM APPL. 42622/2021 WITH W.P.(C) 11716/2021 W.P.(C) 14401/2024 | RANJAN PRATAP SINGH V/s UNION OF INDIA AND ANR. | S S PANDEY, NIDHI RAMAN, NIDHI RAMAN | |
| | | OTHER DETAILS OF ADVOCATES: S S PANDEY AND S KRISHNA MURTHY()(9968319917)(PETITIONER) MOHAMMAD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) S S PANDEY(SSPANDEYASSOCIATES@GMAIL.COM)(9968319917)(PETITIONER) NIDHI RAMAN(NIDDIRAMAN@GMAIL.COM)(9555672532)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23384193)(RESPONDENT) NIDHI RAMAN(NIDHIRAMAN@GMAIL.COM)(9555672532)(RESPONDENT) NIDHI RAMAN(NIDHIRAMAN.OFFICE@GMAIL.COM)(9555672532)(RESPONDENT) | | |
| 13 | W.P.(C)-11716/2021 CM APPL. 36206/2021 CM APPL. 51414/2023 CM APPL. 51515/2023 CM APPL. 55036/2023 CM APPL. 55160/2023 WITH W.P.(C) 14401/2024 W.P.(C) 4096/2021 | RANJAN PRATAP SINGH V/s UNION OF INDIA & ORS. | TUSHAR RANJAN MOHANTY, RAJESH KUMAR GOGNA | |
| | | OTHER DETAILS OF ADVOCATES: TUSHAR RANJAN MOHANTY(TRM2508@GMAIL.COM)(8287483003)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) TUSHAR RANJAN MOHANTY(TRM2508@GMAIL.COM)(9810083003)(PETITIONER) ASHEESH (ASHEESH@AJLC.IN)()(RESPONDENT) ASHEESH (ASHEESHJAIN.CGSC@GMAIL.COM)()(RESPONDENT) TUSHAR RANJAN MOHANTY(TRM2508@GMAIL.COM)(9810083003)(PETITIONER) ASHEESH (ASHEESH@AJLC.IN)()(RESPONDENT) ASHEESH JAIN(ASHEESHJAIN.CGSC@GMAIL.COM)()(RESPONDENT) TUSHAR RANJAN MOHANTY(TMR2508@GMAIL.COM)(9810083003)(PETITIONER) ASHEESH(ASHEESH@AJLC.IN)()(RESPONDENT) | | |

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|----|--|--|-----------------------------------|
| | | TUSHAR RANJAN MOHANTY(TRM2508@GMAIL.COM)(9810083003)(PETITIONER) ASHEESH(ASHEESH@AJLC.IN)(RESPONDENT) RAJESH KUMAR GOGNA(OFFICE@GOGNA.CO.IN)(8174843807)(RESPONDENT) | |
| 14 | CM APPL. 137/2025 In W.P.(C)-14401/2024 WITH W.P.(C) 11716/2021 W.P.(C) 4096/2021 | RANJAN PRATAP SINGH V/s UNION OF INDIA & ANR. | TUSHAR RANJAN MOHANTY |
| | | OTHER DETAILS OF ADVOCATES: TUSHAR RANJAN MOHANTY(TRM2508@GMAIL.COM)(9810083003)(PETITIONER) UNION OF INDIA, CISF(UOIDHC@GMAIL.COM, DG@CISF.GOV.IN)(1123384193)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT) | |
| 15 | W.P.(C)-6701/2021 | PALENDRA KUMAR V/s UNION OF INDIA AND ANR. | H P CHAKRAVORTI |
| | | OTHER DETAILS OF ADVOCATES: H PCHAKRAVORTI(ADVOCATEHPC@GMAIL.COM)(9891070823)(PETITIONER) P S KHARE & H P CHAKRAVORTI(ADVOCATEHPC@GMAIL.COM)(9891070823)(PETITIONER) UNION OF INDIA(DEFSECY@NIC.IN)(112312380)(PETITIONER) UNION OF INDIA(DEFSECY@NIC.IN)(112312380)(PETITIONER) UNION OF INDIA(DEFSECY@NIC.IN)(112312380)(PETITIONER) UNION OF INDIA(DEFSECY@NIC.IN)(112312380)(PETITIONER) UNION OF INDIA(DEFSECY@NIC.IN)(112312380)(PETITIONER) UNION OF INDIA(DEFSECY@NIC.IN)(112312380)(PETITIONER) UNION OF INDIA(DEFSECY@NIC.IN)(112312380)(PETITIONER) THE DIRECTOR GENERAL(DMPR@NAVY.GOV.IN)(233793067)(RESPONDENT) UNION OF INDIA(DEFSECY@NIC.IN)(23011976)(RESPONDENT) MOHD MUQEEM (MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) | |
| 16 | W.P.(C)-7891/2021 | AJAY KUMAR V/s UNION OF INDIA AND ORS | ANKUR CHHIBBER |
| | | OTHER DETAILS OF ADVOCATES: ANKUR CHHIBBER(ANKURCHHIBBER@GMAIL.COM)(9810082847)(PETITIONER) MOHD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) | |
| 17 | W.P.(C)-9267/2021 | CONST. THANGLIAN KHAM (000087683) V/s UNION OF INDIA & ORS. | AJIT KUMAR KAKKAR |
| | | OTHER DETAILS OF ADVOCATES: AJIT KAKKAR AND ASSOCIATES(AJITKAKKAR@HOTMAIL.COM)(9958006409)(PETITIONER) MOHD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) COMTORD(COMTORD@BSF.NIC.IN)(24364851)(RESPONDENT) EDPDTE(EDPDTE@BSF.NIC.IN)(243668925)(RESPONDENT) | |
| 18 | W.P.(C)-11425/2021 | SHAKTI SINGH THAKUR V/s UNION OF INDIA AND ORS | ANKUR CHHIBBER |
| | | OTHER DETAILS OF ADVOCATES: ANKUR CHHIBBER(ANKURCHHIBBER@GMAIL.COM)(9810082847)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23384193)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(23384193)(RESPONDENT) | |
| 19 | W.P.(C)-886/2022 | DR. MAREDDY VISHNU VARDHAN V/s UNION OF INDIA AND ORS. | ANKUR CHHIBBER |
| | | OTHER DETAILS OF ADVOCATES: ANKUR CHHIBBER(ANKURCHHIBBER@GMAIL.COM)(9810082847)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23384193)(RESPONDENT) | |
| 20 | W.P.(C)-1031/2022 CM APPL. 2896/2022 | KUMAR SRIKANT V/s UNION OF INDIA AND ORS | BRAJESH R PANDEY, MD NAUSHAD ALAM |
| | | OTHER DETAILS OF ADVOCATES: BRAJESH PANDEY(BRAJESADV14@GMAIL.COM)(9560956524)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23384193)(RESPONDENT) MD NAUSHAD ALAM(NAUSHADALAMADV@GMAIL.COM)(9899743251)(PETITIONER) | |
| 21 | W.P.(C)-8493/2022 | SATENDRA SINGH GURJAR V/s UNION OF INDIA & ORS. | NIKHIL PALLI |
| | | OTHER DETAILS OF ADVOCATES: NIKHIL PALLI(PALLILAWFIRM@GMAIL.COM)(9811676973)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) | |
| 22 | W.P.(C)-13355/2022 | NAIK VIRENDRA SINGH GURJAR V/s UNION OF INDIA AND ORS | R ARCHANA |
| | | OTHER DETAILS OF ADVOCATES: ARCHANA RAMESH(ARCHANA_RAMESH11@YAHOO.COM)(9899777361)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) | |
| 23 | W.P.(C)-14304/2022 | RAMESH SINGH CHAHAR V/s UNION OF INDIA & ORS. | SAAHILA LAMBA |
| | | OTHER DETAILS OF ADVOCATES: SAAHILA LAMBA(SAAHILALAMBA@GMAIL.COM)(9818153010)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT) | |

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| 24 | W.P.(C)-17362/2022 | BELA RANI V/s UNION OF INDIA & ORS. | SURENDER NATH KAUL | |
| | | OTHER DETAILS OF ADVOCATES: S N KAUL()(7838238535)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT) | | |
| 25 | W.P.(C)-473/2023 CM APPL. 1855/2023 | SEP RANDHEER KUMAR V/s UNION OF INDIA AND ORS | UDIT KUMAR THAKRAN | |
| | | OTHER DETAILS OF ADVOCATES: MAJ PIYUSH THAKRAN()(9910444002)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT) SHAIL(SHAHIL48401@GMAIL.COM)()(RESPONDENT) | | |
| 26 | W.P.(C)-9208/2023 CM APPL. 35083/2023 | AC (U/T) SHIV A V/s UNION OF INDIA AND ORS. | DEVMANI BANSAL | |
| | | OTHER DETAILS OF ADVOCATES: AMOL SHARMA(AMOL_SHARMA@SNGPARTNERS.IN)(9958609042)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT) | | |
| 27 | W.P.(C)-9670/2023 CM APPL. 37065/2023 | PRABIR GHOSH V/s UNION OF INDIA & ORS. | ABHAY KUMAR BHARGAVA | |
| | | OTHER DETAILS OF ADVOCATES: ABHAY KUMAR(ABHAYBHARGAVA84@GMAIL.COM)(9015543437)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT) | | |
| 28 | W.P.(C)-9747/2023 | RAHUL TYAGI V/s THE DIRECTOR GENERAL & ANR. | ABHISHEK KUMAR | |
| | | OTHER DETAILS OF ADVOCATES: ABHISHEK KUMAR(ABHISHEK.KUMAR2015C@GMAIL.COM)(7676909742)(PETITIONER) MANIENDER KAUR(MANINDERKAUR_ADV@YAHOO.CO.IN)()(RESPONDENT) | | |
| 29 | W.P.(C)-12948/2023 | HANSRAJ MEENA V/s UNION OF INDIA & ANR. | MANISH KAPOOR | |
| | | OTHER DETAILS OF ADVOCATES: MANISH KAPOOR()(9250505401)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT) | | |
| 30 | W.P.(C)-13372/2023 CM APPL. 52791/2023 CM APPL. 52792/2023 CM APPL. 9996/2024 | GDR AKASH MALIK ARMY NO.2712560-X V/s UNION OF INDIA & ORS. | DIGAMBER SINGH KAUNTAE, KUSHAGRA KUMAR | |
| | | OTHER DETAILS OF ADVOCATES: D S KAUNTAE(DSKAUNTAE7777@GMAIL.COM)(9871733359)(PETITIONER) RAKESH SIKARWAR(RAKESHSIKARWAR99@GMAIL.COM)()(PETITIONER) AMIT TIWARI(TIWARIAMIT22@YAHOO.COM)(8527271621)(RESPONDENT) | | |
| 31 | W.P.(C)-13746/2023 CM APPL. 54367/2023 | HITESH KUMAR V/s UNION OF INDIA & ORS. | KARTIKEYA LAL RASTOGI | |
| | | OTHER DETAILS OF ADVOCATES: KARTIKEYA RASTOGI(KARTIKEYARASTOGIADV@GMAIL.COM)(9870307001)(PETITIONER) BIOP DEPARTMENT(BIOP-DEP14@CISF.GOV.IN)()(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM, JSP2@MHA.GOV.IN, SECY-ARPG@NIC.IN, DG@CISF.GOV.IN)(1123384193)(RESPONDENT) | | |
| 32 | W.P.(C)-13803/2023 CM APPL. 68677/2024 | RAMA MALLIK DILEEP CHANDRA AYYAGARI V/s UNION OF INDIA & ORS. | SAAHILA LAMBA, UMESH KUMAR BURNWAL | |
| | | OTHER DETAILS OF ADVOCATES: SAAHILA KOUR LAMBA(SAAHILALAMBA@GMAIL.COM)(9818153010)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) | | |
| 33 | W.P.(C)-14246/2023 | GUNJAN KUMAR JHA V/s UNION OF INDIA AND ORS | ANKUR CHHIBBER | |
| | | OTHER DETAILS OF ADVOCATES: ANKUR CHHIBBER(ANKURCHHIBBER@GMAIL.COM)(9810082847)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) | | |
| 34 | W.P.(C)-15735/2023 | AJIT KUMAR V/s UNION OF INDIA AND ORS | JATIN TEOTIA | |
| | | OTHER DETAILS OF ADVOCATES: JATIN TEOTIA(ADVJATINTEOTIA@GMAIL.COM)(9717906018)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT) | | |
| 35 | W.P.(C)-529/2024 | KABITA SARKAR V/s DG CISF AND ORS. | P SURESHAN | |
| | | OTHER DETAILS OF ADVOCATES: P. SURESHAN(SURESHANDELHI@GMAIL.COM)(9818083219)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT) | | |

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| 36 | W.P.(C)-2311/2024 | SUMAN KUMAR SHARMA AND ORS V/s UNION OF INDIA AND ORS | ANKUR CHHIBBER | |
| | | OTHER DETAILS OF ADVOCATES: ANKUR CHHIBBER(ANKURCHHIBBER@GMAIL.COM)(9810082847)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT) | | |
| 37 | W.P.(C)-3255/2024 CM APPL. 13413/2024 | UNION OF INDIA & ORS. V/s CDR. JAYA KAPOOR (RETD.) & ORS. | HARISH VAIDYANATHAN SHANKAR | |
| | | OTHER DETAILS OF ADVOCATES: HARISH VAIDY ANATHAN SHANKAR(HVSCGSCDHC@GMAIL.COM)(9810788606)(PETITIONER) S K KRISHNAN(MAIL@SKRISHNAN.IN,)(9582990275)(RESPONDENT) | | |
| 38 | W.P.(C)-4650/2024 | KUNDAN RAUT V/s UNION OF INDIA AND ORS | KRISHAN KUMAR SHARMA | |
| | | OTHER DETAILS OF ADVOCATES: K K SHARMA(KKSHARMAADVOCATE384@GMAIL.COM)(9818140429)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT) | | |
| 39 | W.P.(C)-4884/2024 | SARVESH KUMAR TRIPATHI V/s UNION OF INDIA & ORS. | ABHAY KUMAR BHARGAVA | |
| | | OTHER DETAILS OF ADVOCATES: MR. ABHAY KUMAR(ABHAYBHARGAVA84@GMAIL.COM)(9015543437)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT) | | |
| 40 | W.P.(C)-5573/2024 | NARESH KUMAR V/s UNION OF INDIA & ORS. | SAAHILA LAMBA | |
| | | OTHER DETAILS OF ADVOCATES: SAAHILA KUR LAMBA(SAAILALAMBA@GMAIL.COM)(9818153010)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT) | | |
| 41 | W.P.(C)-13440/2024 | MAJ PIYUSH VERMA V/s UNION OF INDIA & ORS. | SUDHANSHU SHEKHAR PANDEY | |
| | | OTHER DETAILS OF ADVOCATES: S S PANDEY & ASSOCIATES(SSPANDEYASSOCIATES@GMAIL.COM)(9968319917)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) | | |
| 42 | W.P.(C)-15877/2024 CM APPL. 66693/2024 | UNION OF INDIA & ORS. V/s EX HAV AZAD PAL SINGH | SHANKAR KUMAR JHA | |
| | | OTHER DETAILS OF ADVOCATES: SHANKAR KUMAR JHA(SHANKARJHALAWYER@GMAIL.COM)(9811706171)(PETITIONER) SHANKAR KUMAR JHA(SHANKARJHALAWYER@GMAIL.COM)(9811706171)(PETITIONER) VIRENDER SINGH KADIAN(VIRENDERSINGHKADIAN@GMAIL.COM)(0)(RESPONDENT) | | |
| 43 | W.P.(C)-2582/2025 CM APPL. 12295/2025 | HC GD MANDEEP WRESTLER V/s UNION OF INDIA & ORS. | VINAY | |
| | | OTHER DETAILS OF ADVOCATES: SANSAR & VINAY(SANSAR.KUMAR2018@GMAIL.COM, ADVVINAY10@GMAIL.COM)(9999093027)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) | | |
| 44 | W.P.(C)-3435/2025 CM APPL. 16144/2025 | SANDEEP KUMAR V/s UNION OF INDIA & ORS. | RAJ SINGH | |
| | | OTHER DETAILS OF ADVOCATES: RAJ SINGH PHOGAT(RAJLEGALDOC@GMAIL.COM)(0)(PETITIONER) INDIAN COAST GUARD, UNION OF INDIA(DG@INDIANCOASTGUARD.NIC.IN, ADG@INDIANCOASTGUARD.NIC.IN, UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) BUVIK, SUBHASHRI MISHRA(BUVIK@INDIANCOASTGUARD.NIC.IN, MISHRA.SUBHASHRI@GRSE.CO.IN)(0)(RESPONDENT) | | |
| CONNECTED MATTERS (ANMM) | | | | |
| 45 | W.P.(C)-6725/2017 | MANOJ KUMAR V/s UNION OF INDIA AND ORS | A K GAUTAM, ANKUR CHHIBBER | |
| | | OTHER DETAILS OF ADVOCATES: ANKUR CHHIBBER(ANKURCHHIBBER@GMAIL.COM)(9810082847)(PETITIONER) | | |
| 46 | W.P.(C)-6746/2017 | RAJESH KUMAR UPADHYAY V/s UNION OF INDIA & ORS | RANBIR S. CHHILLAR | |
| | | OTHER DETAILS OF ADVOCATES: | | |
| 47 | W.P.(C)-6747/2017 | CHANDRA LOK BIKRAM SINGH V/s UNION OF INDIA AND ORS | A K GAUTAM, ANKUR CHHIBBER | |
| | | OTHER DETAILS OF ADVOCATES: ANKUR CHHIBBER(ANKURCHHIBBER@GMAIL.COM)(9810082847)(PETITIONER) | | |

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|--|---|---|------------------------------|--|
| 48 | W.P.(C)-6755/2017 | RANJEET KUMAR RAI V/s UNION OF INDIA AND ORS | A K GAUTAM, ANKUR CHHIBBER | |
| | | OTHER DETAILS OF ADVOCATES: ANKUR CHHIBBER(ANKURCHHIBBER@GMAIL.COM)(9810082847)(PETITIONER) | | |
| 49 | W.P.(C)-6830/2017 | GOBIND CHANDRA DEY V/s UNION OF INDIA AND ORS | A K GAUTAM, ANKUR CHHIBBER | |
| | | OTHER DETAILS OF ADVOCATES: ANKUR CHHIBBER(ANKURCHHIBBER@GMAIL.COM)(9810082847)(PETITIONER) | | |
| 50 | W.P.(C)-11327/2017 | AHIRE VIJAY V/s UNION OF INDIA & ORS | ARUN SRIVASTAVA | |
| | | OTHER DETAILS OF ADVOCATES: | | |
| 51 | W.P.(C)-732/2020 | MD. KHURSHID ALAM V/s UNION OF INDIA & ORS | ARUN SRIVASTAVA | |
| | | OTHER DETAILS OF ADVOCATES: ARUN SRIVASTAVA()(9818166510)(PETITIONER) | | |
| FOR FINAL HEARING | | | | |
| 52 | W.P.(C)-2625/2019 | MANOJ KUMAR V/s UNION OF INDIA AND ORS. | AJIT KAKKAR | |
| | | OTHER DETAILS OF ADVOCATES: AJIT KAKKAR()(9958006409)(PETITIONER) | | |
| 53 | W.P.(C)-1997/2020 CM APPL. 7021/2020 | SHIVKESH KUMAR PANDEY V/s UNION OF INDIA & ORS | SANTOSH KUMAR TRIPATHI | |
| | | OTHER DETAILS OF ADVOCATES: SANTOSH KUMAR TRIPATHI()(9818112250)(PETITIONER) | | |
| 54 | W.P.(C)-889/2022 CM APPL. 2521/2022 | DHIRAJ RANJAN V/s DIRECTOR GENERAL, BORDER SECURITY FORCE & ORS. | SATISH CHANDER MALHOTRA | |
| | | OTHER DETAILS OF ADVOCATES: S C MALHOTRA(SCMALLU@YAHOO.COM)(9654400398)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23384193)(RESPONDENT) | | |
| PART-HEARD MATTERS | | | | |
| 55 | W.P.(C)-9783/2009 | EX HC DWARIKA PRASAD V/s UOI & ORS | M.G.KAPOOR, ASHWANI BHARDWAJ | |
| | | OTHER DETAILS OF ADVOCATES: | | |
| 56 | W.P.(C)-6083/2024 | KAILASH CHAND MITTAL V/s MUNICIPAL CORPORATION OF DELHI AND ANR. | YOGESH KUMAR MAHUR | |
| | | OTHER DETAILS OF ADVOCATES: YOGESH KUMAR MAHUR AND HARKESH PARASHAR AND NIDHI JAIN(YOGESH67MAHUR@GMAIL.COM)(9810253685)(PETITIONER) MUNICIPAL CORPORATION OF DELHI(CLOMCDHQ@GMAIL.COM)()(RESPONDENT) MUNICIPAL CORPORATION OF DELHI(CLOMCDHQ@GMAIL.COM)()(RESPONDENT) | | |
| END OF THE BOARD/FOR DISPOSAL MATTERS | | | | |
| 57 | FAO(OS) (COMM)-36/2019 | COASTER SHOE COMPANY PVT LTD V/s HARPREET KAUR | ABHISHEK MISHRA | |
| | | OTHER DETAILS OF ADVOCATES: ABHISHEK MISHRA()(9910394367)(PETITIONER) | | |

COURT NO. 34
 DIVISION BENCH-VI
 HON'BLE MR.JUSTICE SUBRAMONIUM PRASAD
 HON'BLE MR.JUSTICE HARISH VAIDYANATHAN SHANKAR

NOTE: IN CASE LEARNED COUNSELS FOR THE PARTIES WISH TO RELY UPON SOME PLEADINGS/DOCUMENTS/SUBMISSIONS/JUDGMENTS, THEY ARE DIRECTED TO FILE THE SAME DURING THE COURT WORKING HOURS ATLEAST A DAY PRIOR TO THE DATE OF LISTING OF SUCH MATTERS. ANY PLEADINGS/DOCUMENTS/SUBMISSIONS/JUDGMENTS FILED BEYOND THE AFORESAID PRESCRIBED PERIOD SHALL NEITHER BE FORWARDED TO THE COURT NOR BE ENTERTAINED.

NOTE: COUNSEL APPEARING THROUGH VIDEO CONFERENCING ARE REQUESTED TO GIVE THEIR APPERANCES IN THE CHAT BOX ALONGWITH THEIR MOBILE NUMBERS.

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pankaj.shukla@dhc.nic.in

| ITEM NUMBER | CASE NUMBER | PARTY NAME | ADVOCATE NAME | OTHER INFORMATION |
|-------------------------------|--|---|---|---|
| TOP OF THE BOARD | | | | |
| 1 | CRL.A.-171/2002 WITH CRL.A. 243/2002 | HANS KUMAR V/s THE STATE (GOVT. OF NCT OF DEL | DEVINDER CHOWDHARY, RAVINDER CHADHA, A K SINGH | |
| | | OTHER DETAILS OF ADVOCATES: WITHOUT GENERATE ({})({} WITHOUT GENERATE ({})({} | | OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(JANAKPURI-723/1995) CRL.A. 243/2002 FILED BY RAJPAL (D. OF HEARING : 2025-04-22) P.S.-FIR NO. :(JANAKPURI-723/1995) |
| 2 | CRL.A.-243/2002 | RAJPAL V/s STATE N.C.T. OF DELHI | SP AHLUWALIA, PUNEET AHLUWALIA, RAVINDER CHADHA, R.P.KHATANA, SHARWAN CHAUHAN | |
| | | OTHER DETAILS OF ADVOCATES: WITHOUT GENERATE ({})(PETITIONER) WITHOUT GENERATE ({})(PETITIONER) | | P.S.-FIR NO. :(JAHANGIR PURI-238/1999) |
| 3 | LPA-441/2023 CM APPL. 26175/2023 | NIMMI BAWEJA V/s UNION OF INDIA & ORS. | MADHUR PRABHAT BHARGAVA | |
| | | OTHER DETAILS OF ADVOCATES: N S VASISHT , M P BHARGAVA, JYOTI KATARIA(NSVASISHT117@GMAIL.COM)(9891105323)(PETITIONER) UNION OF INDIA (UOIDHC@GMAIL.COM)()(RESPONDENT) YEESHU JAIN(YEESHUJAIN@YAHOO.CO.IN)()(RESPONDENT) DDA(DDACHAMBERHC@YAHOO.COM)()(RESPONDENT) | | |
| SUSPENSION OF SENTENCE | | | | |
| 4 | CRL.M.(BAIL) 783/2022 In CRL.A.-284/2022 | MAHESH V/s THE STATE (GOVT OF NCT) DELHI & ANR. | MADHAV KHURANA (DHCLSC) | |
| | | OTHER DETAILS OF ADVOCATES: DIVYA THAPLIYAL(DIVYA@MADHAVKHURANA.COM)(9674924146)(PETITIONER) THE STATE(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) | | P.S.-FIR NO. :(MEHRAULI-539/2014) |
| 5 | CRL.M.(BAIL) 1428/2024 In CRL.A.-790/2024 | AMARJEET @ BHOLA V/s STATE NCT OF DELHI | HIMANSHU GUPTA (DHCLSC) | |
| | | OTHER DETAILS OF ADVOCATES: ANKUR CHAUDHARY(ADV.ANKURCHAUDHARY@GMAIL.COM)(9911044818)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) | | OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(KAPASHERA-423/2017) BAIL APPLN. 2358/2019 FILED BY AMARJEET @ BHOLA (DISPOSED ON : 2019-12-09) P.S.-FIR NO. :(KAPASHERA-423/2017) |
| 6 | CRL.M.(BAIL) 1479/2024 In CRL.A.-825/2024 | KENA RAM V/s STATE NCT OF DELHI | MANIKA TRIPATHY(DHCLSC) | |
| | | OTHER DETAILS OF ADVOCATES: ABHAS MISHRA (MAIL@ABHASMISHRA.IN)(9811673672)(PETITIONER) | | OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(JAIT PUR-372/2016) CRL.A. 424/2024 FILED BY CHITTARANJAN MANDAL (D. OF HEARING : 2024-05-02) |

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|---|---|---|---|--|
| | | | | P.S.-FIR NO. :(JAIT PUR-372/2016) |
| 7 | CRL.M.(BAIL) 1793/2024 In CRL.A.-1008/2024 | ANIL KUMAR V/s STATE GOVT OF NCT DELHI | INDERJEET K SIDHU (DHCLSC), KRISHNA BHUSHAN UPADHYAY | |
| | | OTHER DETAILS OF ADVOCATES: ALOK TRIPATHI (IJKSIDHUASSOCIATES@GMAIL.COM)(0)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KRISHNA BHUSHAN UPADHYAY(ADVOCATIAJUDEX@GMAIL.COM)(9810655095)(PETITIONER) | | P.S.-FIR NO. :(MUNDKA-633/2015) |
| 8 | CRL.M.(BAIL) 356/2025 In CRL.A.-213/2025 | BHAN SINGH @BHANU V/s STATE OF NCT OF DELHI | ABHINAV BAJAJ (DHCSLC) | |
| | | OTHER DETAILS OF ADVOCATES: TARUN KUMAR (SAKSHAMOJHA.ADVOCATE@GMAIL.COM)(0)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) | | P.S.-FIR NO. :(FATEHPUR BERI-530/2016) |
| 9 | CRL.M.(BAIL) 457/2025 In CRL.A.-257/2025 | SUBHASH BHARDWAJ V/s THE STATE OF NCT OF DELHI | FOZIA RAHMAN | |
| | | OTHER DETAILS OF ADVOCATES: | | OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(PRASHANT VIHAR-350/2008) CRL.A. 545/2016 FILED BY SUBHASH BHARDWAJ (DISPOSED ON : 2016-08-22) P.S.-FIR NO. :(PRASHANT VIHAR-350/2008) |
| FRESH MATTERS & APPLICATIONS | | | | |
| 10 | CRL.A.-471/2025 CRL.M.A. 11019/2025 CRL.M.A. 11020/2025 | LAKHVEER SINGH V/s NATIONAL INVESTIGATION AGENCY | MAYANK TRIPATHI | |
| | | OTHER DETAILS OF ADVOCATES: MAYANK TRIPATHI (MAYANKTRIPATHIADV@GMAIL.COM)(9582504508)(PETITIONER) MAYANK TRIPATHI(MAYANKTRIPATHIADV@GMAIL.COM)(9582504508)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) NATIONAL INVESTIGATION AGENCY(INFO.NIA@GOV.IN)(0)(RESPONDENT) | | OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(NIA-38/2022) CRL.REV.P. 1376/2024 FILED BY STATE (THROUGH DIRECTOR GENERAL PRISONS) (D. OF HEARING : 2025-04-25) P.S.-FIR NO. :(NIA-38/2022) |
| 11 | W.P.(CRL)-842/2025 | SAROJA KUMARI V/s STATE GOVT. OF NCT OF DELHI AND ORS. | KAUSHIK AGRAWAL | |
| | | OTHER DETAILS OF ADVOCATES: R.LUTHRA(LUTHRA.RIDIT@GMAIL.COM)(9643746554)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) | | |
| FOR ADMISSION | | | | |
| 12 | CO.APP.-24/2024 CM APPL. 52811/2024 CM APPL. 52813/2024 CM APPL. 57638/2024 CM APPL. 57639/2024 | TRIVENI FARIDABAD ALLOTTEE ASSOCIATION V/s TRIVENI INFRASTRUCTURE DEVELOPMENT CO. LTD. (COMPANY IN LIQUIDATION) | NATASHA GARG, RAGHAV ALOK | |
| | | OTHER DETAILS OF ADVOCATES: NATTA SINGH GARG()(9654998650)(PETITIONER) TRIVENI INFRASTRUCTURE DEVELOPMENT CO LTD(OL.DELHI@MCA.GOV.IN)(0)(RESPONDENT) NATASHA GARG(NATASHAGARG13@GMAIL.COM)(9654998650)(PETITIONER) MCA(OL.DELHI@MCA.GOV.IN)(0)(RESPONDENT) TCPHARYANA(TCPHARYANA7@GMAIL.COM)(0)(RESPONDENT) CIERCO(CICERO@CICEROFIRM.IN)(0)(RESPONDENT) RAGHAV ALOK(ALOK1RAGHAV@GMAIL.COM)(9990505143)(PETITIONER) | | |
| 13 | RFA(COMM)-82/2023 CM APPL. 22357/2023 CM APPL. 60582/2023 CM APPL. 60864/2023 | RENESOLA SINGAPORE PTE LTD. & ORS. V/s MNS CREDIT MANAGEMENT GROUP PVT. LTD | YUGANSHU SHARMA, DUSHYANT TIWARI, SANYA KUMAR | |
| | | OTHER DETAILS OF ADVOCATES: SUDHIR VATS & YUGANSHU SHARMA(CONTACTSVSLAWOFFICES@GMAIL.COM)(9810801939)(PETITIONER) RENESOLA SINGAPORE PTE LTD(CONTACTSVSLAWOFFICES@GMAIL.COM)()(PETITIONER) MNS CREDIT MANAGEMENT GROUP PVT LTD(ACCOUNTS@MNSCREDIT.COM)()(RESPONDENT) DUSHYANT TIWARI , SHREYA DIXIT(DUSHYANTTIWARI.7@GMAIL.COM)(9567775331)(PETITIONER) MNSCREDIT(SERVICES@MNSCREDIT.COM)()(RESPONDENT) DUSHYANT TIWARI , SHREYA DIXIT(DUSHYANTTIWARI.7@GMAIL.COM)(9567775331)(PETITIONER) MN SCREDIT(SERVICES@MNSCREDIT.COM)()(RESPONDENT) | | |

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|-----------------------------------|---|--|---|---|
| | | SANYA KUMAR(SANYAKUMAR1505@GMAIL.COM)(9818335779)(RESPONDENT) | | |
| 14 | W.P.(CRL)-126/2025 | DEEPA V/s STATE THROUGH SHO PS DR AMBEDKAR NAGAR DELHI & ORS. | DINESH MALIK | |
| | | OTHER DETAILS OF ADVOCATES: DINESH MALIK(DINESHMALIKADV@GMAIL.COM)(9810306400)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) | | |
| AFTER NOTICE MISC. MATTERS | | | | |
| 15 | CRL.A.-449/2002 WITH CRL.A. 532/2002 CRL.A. 504/2002 | RAJESH TEWARI V/s THE NCT OF DELHI | NEELAM GROVER, RAVINDER, CHADHA, ASHA TEWARI | |
| | | OTHER DETAILS OF ADVOCATES: WITHOUT GENERATE ()()(RESPONDENT) ASHA TEWARI(TIWARIASHA348@GMAIL.COM)(9810128673)(PETITIONER) | | OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(GOKULPURI-782/1998) CRL.A. 504/2002 FILED BY NITIN SHARMA @ BABLOO (D. OF HEARING : 2025-04-22) CRL.A. 532/2002 FILED BY UMESH SHARMA (D. OF HEARING : 2025-04-22) P.S.-FIR NO. :(GOKULPURI-782/1998) |
| 16 | CRL.A.-504/2002 WITH W.P.(C) 532/2002 | NITIN SHARMA @ BABLOO V/s STATE N.C.T. OF DELHI | T.K.TEWARI, RAVINDER, CHADHA, RAVI PARTAP SINGH BHATTI, LOKESH KUMAR SHARMA | |
| | | OTHER DETAILS OF ADVOCATES: WITHOUT GENERATE ()()(PETITIONER) RAVI PARTAP SINGH BHATTI(RPSBHATTI37@GMAIL.COM)(9810568180)(PETITIONER) LOKESH KUMAR SHARMA(ADVOCATELOKESHSHARMA1974@GMAIL.COM)(9810314245)(PETITIONER) | | OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(GOKULPURI-782/1998) CRL.A. 449/2002 FILED BY RAJESH TEWARI (D. OF HEARING : 2025-04-22) CRL.A. 532/2002 FILED BY UMESH SHARMA (D. OF HEARING : 2025-04-22) P.S.-FIR NO. :(GOKULPURI-782/1998) |
| 17 | CRL.A.-532/2002 WITH CRL.A. 540./2002 | UMESH SHARMA V/s STATE (NCT OF DELHI) | R.K.TEWARI, RAVINDER CHADHA, JAIL NO. 2 SUMEET VERMA, HARSH PRABHAKAR | |
| | | OTHER DETAILS OF ADVOCATES: WITHOUT GENERATE ()()(PETITIONER) WITHOUT GENERATE ()()(PETITIONER) WITHOUT GENERATE ()()(PETITIONER) HARSH PRABHAKAR(HARSHPRABHAKAR.ADVOCATE@GMAIL.COM)(9999309014)(PETITIONER) | | OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(GOKULPURI-782/1998) CRL.A. 504/2002 FILED BY NITIN SHARMA @ BABLOO (D. OF HEARING : 2025-04-22) CRL.A. 449/2002 FILED BY RAJESH TEWARI (D. OF HEARING : 2025-04-22) P.S.-FIR NO. :(GOKULPURI-782/1998) |
| 18 | CRL.A.-1054/2019 | KRISHAN @ KISHAN @ CHUNDA V/s STATE | RAKHI DUBEY (DHCLSC), RAKHI DUBEY | |
| | | OTHER DETAILS OF ADVOCATES: RAKHI DUBEY (DHCLSC)(9312631854)(PETITIONER) RAKHI DUBEY(RAKHIDUBEYADV@GMAIL.COM)(9312631854)(PETITIONER) | | P.S.-FIR NO. :(S.P. BADLI-433/2018) |
| 19 | CRL.A.-381/2023 | MANIRAM V/s STATE & ANR. | NEELESHWAR PAVANI | |
| | | OTHER DETAILS OF ADVOCATES: | | P.S.-FIR NO. :(HAZARAT NIZAMMUDDIN- 414/2014) |
| 20 | CRL.A.-887/2024 | SUNIL RAJAN JAAT V/s STATE OF NCT OF DELHI | CAUVERI BIRBAL | |
| | | OTHER DETAILS OF ADVOCATES: BIRBAL CHAMBERS(ASSOCIATES@BIRBALCHAMBERS.COM)(0)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) | | P.S.-FIR NO. :(CIVIL LINES-118/2017) |
| 21 | CRL.L.P.-204/2023 CRL.M.A. 10680/2023 CRL.M.A. 10681/2023 | STATE GOVT OF NCT DELHI V/s GAURAV JAIN & ORS. | RITESH KUMAR BAHRI, DIPTI CHAUHAN | |
| | | OTHER DETAILS OF ADVOCATES: KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(PETITIONER) DIPTI CHAUHAN(CHAUHANLAWCHAMBER0@GMAIL.COM)(7827816897)(RESPONDENT) | | OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(SHAHDARA-347/2013) BAIL APPLN. 2389/2013 FILED BY ANIL JAIN (DISPOSED ON : 2014-02-04) BAIL APPLN. 2204/2013 FILED BY NIMOO JAIN (DISPOSED ON : 2014-04-04) CRL.M.C. 512/2014 FILED BY ARUN KUMAR JAIN (DISPOSED ON : 2015-03-05) P.S.-FIR NO. :(SHAHDARA-347/2013) |

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| 22 | FAO (COMM)-103/2024 | M/S BALAJI ENTERPRISES V/s CENTRODORSTROY (INDIA) PVT. LTD. | VIKRAM SINGH SAINI | |
| | | OTHER DETAILS OF ADVOCATES: | | |
| 23 | FAO (COMM)-113/2024 CM APPL. 33935/2024 | OMINDER SHARMA V/s HINDUSTAN PETROLEUM CORPORATION LIMITED | JASBIR SINGH MALIK | |
| | | OTHER DETAILS OF ADVOCATES: JASBIR SINGH MALIK(OFFICEOFJASBIRSINGHMALIK@GMAIL.COM)(9312283201)(PETITIONER) SK ROUT(ADVSKROUT@YAHOO.COM)(9990432878)(RESPONDENT) | | |
| 24 | FAO(OS) (COMM)-4/2020 CM APPL. 634/2020 CM APPL. 40683/2021 WITH FAO(OS) (COMM) 5/2020 | INDIA TOURISM DEVELOPMENT CORPORATION V/s M/S CP & ASSOCIATE PVT LTD & ORS | PATNAIK & ASSOCIATES, SWAYAMISIDHA PATNAIK, SANYAT LODHA, VAIBHAV AGNIHOTRI | |
| | | OTHER DETAILS OF ADVOCATES: PATNAIK & ASSOCIATES(8130927212)(PETITIONER) PATNIK AND ASSOCIATES(MAIL@PATNAIKANDASSOCIATES.COM)(PETITIONER) SANYAT LODHA(SANYAT.LODHA@GMAIL.COM)(RESPONDENT) HARSHITA SINGHAL(SINGHAL.HARSHITA06@GMAIL.COM)(RESPONDENT) SANYAT LODHA(SANYAT.LODHA@GMAIL.COM)(8447477651)(RESPONDENT) SANYAT LODHA(SANYAT.LODHA@GMAIL.COM)(8447477651)(RESPONDENT) VAIBHAV AGNIHOTRI(OFFICE@SKVASSOCIATES.COM)(7669700082)(RESPONDENT) | | |
| 25 | FAO(OS) (COMM)-5/2020 CM APPL. 637/2020 CM APPL. 40682/2021 | INDIA TOURISM DEVELOPMENT CORPORATION V/s M/S CP & ASSOCIATE PVT LTD & ORS | PATNAIK & ASSOCIATES, SWAYAMISIDHA PATNAIK, SANYAT LODHA | |
| | | OTHER DETAILS OF ADVOCATES: PATNAIK & ASSOCIATES(8130927212)(PETITIONER) PATNAIK AND ASSOCIATES(MAIL@PATNAIKANDASSOCIATES.COM)(PETITIONER) HARSHITA SINGHAL(SINGHAL.HARSHITA06@GMAIL.COM)(RESPONDENT) SANYAT LODHA (SANYAT.LODHA@GMAIL.COM)(RESPONDENT) SANYAT LODHA(SANYAT.LODHA@GMAIL.COM)(8447477651)(PETITIONER) SANYAT LODHA(SANYAT.LODHA@GMAIL.COM)(8447477651)(RESPONDENT) | | |
| 26 | FAO(OS) (COMM)-186/2023 | M/S C.P. & ASSOCIATES PVT. LTD. V/s DELHI METRO RAIL CORPORATION LTD. | VIVEKANAND, TARUN JOHRI | |
| | | OTHER DETAILS OF ADVOCATES: VIVEKANAND(VIVEKANANDLAW@GMAIL.COM)(9810149231)(PETITIONER) DELHI METRO RAIL CORPORATION LTD(JOHRI67@YAHOO.COM)(RESPONDENT) TARUN JOHRI(GIRISH1985_UTT@YAHOO.CO.IN)(9818430743)(RESPONDENT) | | |
| 27 | FAO(OS) (COMM)-273/2023 CM APPL. 65082/2023 CM APPL. 65083/2023 CM APPL. 65087/2023 | M/S JAS TOLL ROAD COMPANY LIMITED V/s NATIONAL HIGHWAY AUTHORITY OF INDIA | SOAYIB QURESHI, ABHEY KUMAR GUPTA | |
| | | OTHER DETAILS OF ADVOCATES: ABHEY KUMAR GUPTA(ADV.ABHAYGUPTA@GMAIL.COM)(8377974055)(PETITIONER) | | |
| 28 | LPA-16/2020 CM APPL. 1359/2020 CM APPL. 21664/2024 CM APPL. 26156/2024 CM APPL. 502/2025 CM APPL. 1924/2025 | M/S EG COMMUNICATIONS PVT LTD & ORS V/s ELECTION COMMISSION OF INDIA & ORS | MOHIT HUKUMCHAND KUMAR, SAGRIKA TANWAR, ANJANA GOSAIN, PR CHOPRA, TARUN JOHRI, SIDHANT KUMAR | |
| | | OTHER DETAILS OF ADVOCATES: MOHIT HUKUMCHAND KUMAR(9818776375)(PETITIONER) SAGRIKA TANWAR(CHAMBEROFAM@GMAIL.COM)(9891599840)(PETITIONER) SIDHANT (SIDHANT@SIDHANTKUMAR.NET)(RESPONDENT) JOHRI(JOHRI67@YAHOO.COM)(RESPONDENT) MANYAA (MANYAA@SIDHANTKUMAR.NET)(RESPONDENT) SAGRIKA TANWAR(CHAMBEROFAM@GMAIL.COM)(9891599840)(PETITIONER) SIDHANT(SIDHANT@SIDHANTKUMAR.NET)(RESPONDENT) JOHRI(JOHRI67@YAHOO.COM)(RESPONDENT) MANYAA(MANYAA@SIDHANTKUMAR.NET)(RESPONDENT) SAGRIKA TANWAR(SAGRIKALEGAL@GMAIL.COM)(9811530359)(PETITIONER) SIDHANT(SIDHANT@SIDHANTKUMAR.NET)(0)(RESPONDENT) SIDHANT KUMAR(SIDHANT@SIDHANTKUMAR.NET)(9873047772)(RESPONDENT) | | |
| 29 | LPA-745/2022 WITH LPA 31/2025 | SYNDICATE INNOVATIONS INTERNATIONAL LIMITED V/s THE OFFICE OF THE COMMISSIONER OF CUSTOMS & ORS. | BHUPESH NARULA, KANAK BOSE, PRATIMA NAIN LAKRA | |
| | | OTHER DETAILS OF ADVOCATES: ICON OF HUMANITY LAW FIRM(INFO@ICONOFHUMANITY.COM)(9810260246)(PETITIONER) UOI(UOIDHC@GMAIL.COM)(RESPONDENT) SATISH(SATISHLAW@YAHOO.COM)(RESPONDENT) STADING(STANDINGCOUNSELGNCTD@GMAIL.COM)(RESPONDENT) KANAK BOSE(KANAK.BOSE14@GMAIL.COM)(9910335705)(PETITIONER) PRATIMA NAIN LAKRA(OFFICEOFADVOCATEPRATIMA@GMAIL.COM)(9953061614)(RESPONDENT) | | |

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| 30 | LPA-31/2025 | SYNDICATE INNOVATIONS INTERNATIONAL LTD V/s OFFICE OF THE COMMISSIONER OF CUSTOMS & ORS. | KANAK BOSE | Listing Remarks: LEAD MATTER |
| | | OTHER DETAILS OF ADVOCATES: | | |
| 31 | LPA-683/2023 CM APPL. 51793/2023 CM APPL. 64181/2023 WITH LPA 790/2023 | DAKSHINII DELHI DHARMIK RAMLILA SAMITI (REGD.) V/s SPORTS AUTHORITY OF INDIA (SAI) & ORS. | KUNAL MITTAL, SACHIN KUMAR SHARMA, MONIKA ARORA | |
| | | OTHER DETAILS OF ADVOCATES: KUNAL MITTAL(KUNALSMITTAL@GMAIL.COM)(9999348834)(PETITIONER) SHREE RAM DHARMIK RAMLILA(SHRIRAMDHARMIKRAMLILA@GMAIL.COM, VIKRAMNLUJ@GMAIL.COM)(9810881113)(RESPONDENT) SPORTS AUTHORITY OF INDIA(OFFICEBPSINGH.DL@GMAIL.COM)()(RESPONDENT) VIKRAM RAGHUWANSHI(VIKRAMRAGHUWANSHI@GMAIL.COM)()(PETITIONER) KUNAL(KUNALSMITTAL@GMAIL.COM)()(RESPONDENT) MONIKA ARORA(OFFICEADVMONIKA@GMAIL.COM)(9810246300)(RESPONDENT) | | |
| 32 | LPA-790/2023 | SPORTS AUTHORITY OF INDIA & ORS. V/s SHREE RAM DHARMIK RAMLILA SAMITI REGTD & ANR. | BHUPENDRA PRATAP SINGH | |
| | | OTHER DETAILS OF ADVOCATES: B P SINGH(OFFICEBPSINGH.DL@GMAIL.COM)(9873835833)(PETITIONER) SPROT AUTHORITY(SECY-SAI@GOV.IN)()(PETITIONER) ADMINSTRATOR(SAIADMNGNS1982@GMAIL.COM)()(PETITIONER) DIRECTOR GENERAL(DG-SAI@GOV.IN)()(PETITIONER) RAM DHARMIK RAMLILA(SHRIRAMDHARMIKRAMILA@GMAIL.COM)()(RESPONDENT) DAKSHINI(SUNILM.3575@GMAIL.COM)()(RESPONDENT) | | |
| 33 | LPA-206/2024 CM APPL. 14699/2024 CM APPL. 14700/2024 CM APPL. 14702/2024 | SHREE RAM DHARMIK RAMLILA SAMITI (REGD) V/s SPORTS AUTHORITY OF INDIA AND ORS. | MONIKA ARORA | |
| | | OTHER DETAILS OF ADVOCATES: MONIKA ARORA & ASSOCIATES(OFFICEADVMONIKA@GMAIL.COM)(9810246300)(PETITIONER) SHREE RAM DHARMIK RAMLILA(SHRIRAMDHARMIKRAMLILA@GMAIL.COM, VIKRAMNLUJ@GMAIL.COM)(9810881113)(PETITIONER) MONIKA ARORA & ASSOCIATES(OFFICEADVMONIKA@GMAIL.COM)(9810246300)(PETITIONER) BP SINGH(OFFICEBPSINGH.DL@GMAIL.COM)()(RESPONDENT) VIKRAM(VIKRAMRAGHUWANSHI@GMAIL.COM)()(RESPONDENT) | | |
| 34 | MISC. APPEAL(PMLA)-49/2024 CM APPL. 76423/2024 | PUNJAB NATIONAL BANK V/s THE DEPUTY DIRECTOR, DIRECTORATE OF ENFORCEMENT SRINAGAR AND ORS | KESHAV C THAKUR | |
| | | OTHER DETAILS OF ADVOCATES: KESHAV C THAKUR (EMAIL@KESHAVTHAKUR.COM)(9711000380)(PETITIONER) SGR(AD.ED.SGR@GMAIL.COM)(0)(RESPONDENT) EDJAL(EDJAL.ENFO@GMAIL.COM)(0)(RESPONDENT) PNB(BO3962@PNB.CO.IN)(0)(RESPONDENT) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(0)(RESPONDENT) CHARANJIT (CHARANJITBP@YAHOO.IN)(0)(RESPONDENT) OMKAR SHARMA (OMKARSHARMA216@GMAIL.COM)(0)(RESPONDENT) | | |
| 35 | RFA(COMM)-107/2022 | HLK INFRASTRUCTURE PVT. LTD V/s AJAY KUMAR | KSHITIJ SHARDA, ARABINDA NAYAK | |
| | | OTHER DETAILS OF ADVOCATES: KSHITIJ SHARDA(CONTACT@SHARDAANDASSOCIATES.COM)(9899039349)(PETITIONER) ADITYA ENTERPRISES DELHI(ADITYAENTERPRISEDELHI@GMAIL.COM)()(RESPONDENT) ARABINDA NAYAK(ARABINDANAYAKADVOCATE@YAHOO.COM)(8527665316)(RESPONDENT) | | |
| 36 | RFA(COMM)-7/2023 | M/S HALDIRAM SNACKS PVT LTD V/s KRISHNA TRADING COMPANY | VARUN GOSWAMI | |
| | | OTHER DETAILS OF ADVOCATES: VARUN GOSWAMI, RAJESH SINGH & RAHUL SINHA() (9810117465)(PETITIONER) M/S HALDIRAM SNACKS PVT LTD(RATNESH_INDIA@YAHOO.CO.IN)(9811007619)(PETITIONER) KRISHNA TRADING COMPANY(HEM78_HILL@YAHOO.COM)(9312319795)(RESPONDENT) | | |
| 37 | RFA(COMM)-71/2023 | M/S CORROSION ENGINEERS PVT LTD V/s M/S ROBERTS AND ENGINEERS & ORS. | ANSHUM JAIN, AVNEESH GARG | |
| | | OTHER DETAILS OF ADVOCATES: SHASHWAT KUMAR , ANSHUM JAIN(JAIN.ANSHUM@GMAIL.COM)(9891489740)(PETITIONER) ROBERT (ROBERTSENGINEERS@YAHOO.CO.IN)()(RESPONDENT) AVNEESH GARG(AVNEESH.GARG@GMAIL.COM)(9818479699)(RESPONDENT) | | |

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| 38 | RFA(COMM)-248/2023 CM APPL. 57937/2023 | LORDS CREATIVE ORGANIC FARMS PVT LTD & ANR. V/s ANURAG JAGGA | SATVINDER SINGH, ATUL BANDHU | |
| | | OTHER DETAILS OF ADVOCATES: ATUL BANDHU(ATULBANDHU@GMAIL.COM)(9811608039)(PETITIONER) | | |
| 39 | RFA(COMM)-312/2023 | VIKAS GUPTA V/s GAURAV JAISWAL | VIDUR KAMRA | |
| | | OTHER DETAILS OF ADVOCATES: | | |
| 40 | RFA(COMM)-84/2024 | CITY PRIDE BUILDCON PRIVATE LTD V/s NATIONAL PROJECTS CONSTRUCTION CORPORATION LTD & ANR. | NALIN TRIPATHI | |
| | | OTHER DETAILS OF ADVOCATES: M/S CITY PRIDE BUILDCON PVT LTD(CITYPRIDE71@GMAIL.COM)(9999977771)(PETITIONER) NALIN TRIPATHI(LEGAL_NTLAW@YAHOO.COM)(9810036122)(PETITIONER) NATIONAL PROJECTSF CONSTRUCTION CORPORATION LTD(NPCCNOIDA@GMAIL.COM){}(RESPONDENT) UNION BANK OF INDIA(UBIN0556874@UNIONBANKOFINDIA.BANK){}(RESPONDENT) | | |
| 41 | W.P.(C)-9905/2020 CM APPL. 31577/2020 CM APPL. 3986/2021 | SANJAY JHUNJHUNWALA V/s THE JAMMU AND KASHMIR BANK LTD. AND ORS. | NATASHA GARG, PRATEEK KHAITAN | |
| | | OTHER DETAILS OF ADVOCATES: NATTASHA GARG , ARAV PANDIT (ARAV.PANDIT@AXONPARTNERS)(9654998650)(PETITIONER) BIHARI JI ()(980867095)(RESPONDENT) VIKAS MEHTA (VIKAS@HOTMAIL.COM)(9801536903)(RESPONDENT) KHAITAN AND KAHITAN(ARSALAN.S@KHAITANANDKHAITAN.COM)(8745009007)(RESPONDENT) NATTASHA GARG(NATTASHA.GARG@AXONPARTNERS.IN){}(RESPONDENT) ARAV PANDIT(ARAV.PANDIT@AXONPARTNERS.IN){}(RESPONDENT) | | |
| FOR DIRECTION ON OFFICE NOTE | | | | |
| 42 | CM APPL. 45733/2024 In CO.APP.-22/2024 | CRB CORPORATION LTD. & ORS. & ORS. V/s PNB CAPITAL SERVICES LIMITED & ORS. | BHUVAN GUGNANI, ABHISHEK SHARMA | |
| | | OTHER DETAILS OF ADVOCATES: SAKSHI GARG(INFO@AFFINITYLEGAL.IN)(9811821697)(PETITIONER) NAVJEEVAN(NAVJEEVANBUILDERS@YAHOO.IN)(0)(RESPONDENT) RUCHI(RUCHISINDHWANILAW@GMAIL.COM)(0)(RESPONDENT) ORBIS(LEXORBIS@GMAIL.COM)(0)(RESPONDENT) SAKSHI GARG(INFO@AFFINITYLEGAL.IN)(9811821697)(PETITIONER) LEXORBIS, NAVJEEVAN, MCA(LEXORBIS@GMAIL.COM, NAVJEEVANBUILDERS@YAHOO.CO.IN, OL.DELHI@MCA.GOV.IN)(0)(RESPONDENT) RUCHI(RUCHISINDHWANILAW@GMAIL.COM)(0)(RESPONDENT) NARENDRA M SHARMA(NMSANDCOMPANY@GMAIL.COM)(9810076398)(PETITIONER) BG(BG.AFFINITYLEGAL@GMAIL.COM)(0)(RESPONDENT) RUCHI(RUCHISINDHWANILAW@GMAIL.COM)(0)(RESPONDENT) | | |
| FOR DIRECTIONS (CONNECTED) | | | | |
| 43 | CRL.REV.P.-245/2017 WITH CRL.REV.P. 247/2017 | COURT ON ITS OWN MOTION V/s DHANRAJ & ORS. | AS DIRECTED, RKESH VATSA, VRINDA GROVER, VIKRAM SINGH | |
| | | OTHER DETAILS OF ADVOCATES: | | |
| 44 | CRL.REV.P.-247/2017 | COURT ON ITS OWN MOTION V/s DHANPAT & ORS. | AS DIRECTED, ROHIT AGARWAL | |
| | | OTHER DETAILS OF ADVOCATES: | | |
| 45 | CRL.REV.P.-246/2017 | COURT ON ITS OWN MOTION V/s VIDYANAND & ORS. | AS DIRECTED, RAKESH VATSA, VIKRAM SINGH, GURBAKSH SINGH, SARFARAZ KHAN | |
| | | OTHER DETAILS OF ADVOCATES: SARFARAZ KHAN(SARFARAZADV@YAHOO.CO.IN)(9899140169)(RESPONDENT) | | |
| 46 | CRL.REV.P.-248/2017 | COURT ON ITS OWN MOTION V/s MAHENDER SINGH MANAN & ORS. | AS DIRECTED | |
| | | OTHER DETAILS OF ADVOCATES: | | |
| 47 | CRL.REV.P.-249/2017 | COURT ON ITS OWN MOTION V/s BALWAN SINGH KHOKHAR & ORS. | AS DIRECTED, RAKESH VATSA | |
| | | OTHER DETAILS OF ADVOCATES: | | |
| FOR FINAL HEARING | | | | |
| 48 | CRL.A.-949/2012 WITH CRL.A. 1518/2013 | LALIT BALHARA & ORS V/s STATE | RISHABH RELAN, KUMAR GAURAV | |
| | | OTHER DETAILS OF ADVOCATES: KUMAR GAURAV(KUMARGAURAVJB@GMAIL.COM)(9958018960)(PETITIONER) | | |
| | | OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(DELHI CANTT.-77/2005) | | |

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|----|---|---|---|---|
| | | | | CRL.REV.P. 142/2010 FILED BY LALIT BALHARA RETD. (DISPOSED ON : 2012-03-12) BAIL APPLN. 2150/2009 FILED BY PRITI BALHARA & ANR. (DISPOSED ON : 2009-11-06) CRL.REV.P. 130/2013 FILED BY LT.COL.PYARELAL VERMA (RETD.) (DISPOSED ON : 2013-09-09) CRL.A. 1518/2013 FILED BY LT. COL. PYARELAL VERMA (D. OF HEARING : 2025-04-22) P.S.-FIR NO. :(DELHI CANTT.-77/2005) |
| 49 | CRL.A.-1518/2013 | LT. COL. PYARELAL VERMA V/s STATE GOVT OF NCT OF DELHI & ORS. | RAVINDRA S.GARIA, SANJAY SURI, VARUN GOSWAMI, R.K. SINGH, KUMAR GAURAV | |
| | | OTHER DETAILS OF ADVOCATES: KUMAR GAURAV(KUMARGAURAVJB@GMAIL.COM)(9958018960)(PETITIONER) | | OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(DELHI CANTT.-77/2005) CRL.REV.P. 142/2010 FILED BY LALIT BALHARA RETD. (DISPOSED ON : 2012-03-12) BAIL APPLN. 2150/2009 FILED BY PRITI BALHARA & ANR. (DISPOSED ON : 2009-11-06) CRL.A. 949/2012 FILED BY LALIT BALHARA & ORS (D. OF HEARING : 2025-04-22) CRL.REV.P. 130/2013 FILED BY LT.COL.PYARELAL VERMA (RETD.) (DISPOSED ON : 2013-09-09) P.S.-FIR NO. :(DELHI CANTT.-77/2005) |
| 50 | CRL.A.-842/2017 WITH CRL.A. 843/2017 | STATE V/s UPENDER & ORS | SALEEM AHMED, SIDHARTH, POOJA DHAR, S S WANI, SAURABH MISHRA, VIVEK SINGH | |
| | | OTHER DETAILS OF ADVOCATES: VIVEK SINGH(LEXALLIANCE.VIVEK@GMAIL.COM)(9810182555)(RESPONDENT) | | |
| 51 | CRL.A.-843/2017 WITH CRL.A. 842/2017 | RAMPHAL V/s STATE GOVT. OF NCT OF DELHI & ORS. | ANDLEEB NAQVI, BHARAT SHARMA, S T K SINGH, SIDHARTH, SHIVENDRA SHIVAM SINGH RATHORE, SHAKEEL SARWAR WANI, NIKILESH RAMACHANDRAN, DEEPESH KASANA, VIVEK SINGH | |
| | | OTHER DETAILS OF ADVOCATES: NIKILESH RAMACHANDRAN(NIKI_RAM@YAHOO.COM)(9810460429)(RESPONDENT) DEEPESH KASANA(ADVOCATEDEEPESHKASANA@GMAIL.COM)(9718826767)(PETITIONER) VIVEK SINGH(LEXALLIANCE.VIVEK@GMAIL.COM)(9810182555)(RESPONDENT) | | |
| 52 | CRL.A.-298/2023 CRL.M.(BAIL) 1654/2024 | MOHD. PARVEZ V/s NATIONAL INVESTIGATION AGENCY | DANIYAL KHAN, DANIYAL KHAN | |
| | | OTHER DETAILS OF ADVOCATES: SARIM NAVED(SARIM.NAVED@GMAIL.COM)(9999821341)(PETITIONER) DANIYAL KHAN(DANIYALK18@GMAIL.COM)(9999821341)(PETITIONER) SARIM NAVED(SARIM.NAVED@GMAIL.COM)()(RESPONDENT) NATIONAL INVESTIGATION AGENCY(DO.NIA@GOV.IN)()(RESPONDENT) SARIM NAVED (DANIYALK18@GMAIL.COM)(9819600925)(PETITIONER) NIA (INFO.NIA@GOV.IN)(0)(RESPONDENT) | | OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(NIA-21/2017) CRL.A. 272/2021 FILED BY MOHD PARVEZ (DISPOSED ON : 2021-10-07) P.S.-FIR NO. :(NIA-21/2017) |
| 53 | CRL.A.-111/2024 CRL.M.A. 9036/2025 | NEENA CHAWLA V/s MOHD. TAZIM KHAN & ORS. | AKASH KUMAR SRIVASTAVA, ANUSHKA BARUAH, ANUSHKA BARUAH, KIRTI AGGARWAL, SUNDEEP SEHGAL | |
| | | OTHER DETAILS OF ADVOCATES: CHETAN (CA@CHETANANAND.CO.IN)(8979270703)(PETITIONER) AKASH SRIVASTAVA(AKASHSRIVASTAVA753@GMAIL.COM)()(PETITIONER) CHETAN ANAND(CA@CHETANANAND.CO.IN)(9810216161)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) VISHAL GOSAIN (ANUSHKA.BARUAH9@GMAIL.COM)(9910797157)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) ANUSHKA BARUAH(ANUSHKA.BARUAH9@GMAIL.COM)(9910797157)(PETITIONER) KIRTI AGGARWAL(KIRTIAGGARWAL3001@GMAIL.COM)(9953119062)(PETITIONER) SUNDEEP SEHGAL(INFILEGAL@GMAIL.COM)(9810005572)(RESPONDENT) | | OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(NEW FRIENDS COLONY-219/2017) W.P.(CRL) 1663/2020 FILED BY PRITAM SAINI (DISPOSED ON : 2020-10-13) BAIL APPLN. 3374/2020 FILED BY PRITAM SAINI (DISPOSED ON : 2020-11-05) BAIL APPLN. 3512/2020 FILED BY PRITAM SAINI (DISPOSED ON : 2020-11-18) BAIL APPLN. 852/2018 FILED BY NITIN SABHARWAL (DISPOSED ON : 2018-05-23) BAIL APPLN. 862/2018 FILED BY MOHD. TAZIM (DISPOSED ON : 2018-10-01) BAIL APPLN. 258/2018 FILED BY NITIN SABHARWAL (DISPOSED ON : 2018-03-13) BAIL APPLN. 1151/2018 FILED BY PREETAM SAINI (DISPOSED ON : 2018-06-18) BAIL APPLN. 1896/2018 FILED BY PREETAM SAINI (DISPOSED ON : 2018-08-21) BAIL APPLN. 2588/2018 FILED BY PRITAM SAINI (DISPOSED ON : 2018-11-02) BAIL APPLN. 198/2019 FILED BY PRITAM SAINI (DISPOSED ON : 2019-01-24) BAIL APPLN. 653/2019 FILED BY PREETAM SAINI (DISPOSED ON : 2019-03-18) BAIL APPLN. 1710/2019 FILED BY NITIN |

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| | | | | <p>SABHARWAL (DISPOSED ON : 2019-09-30) BAIL APPLN. 802/2019 FILED BY PREETAM SAINI (DISPOSED ON : 2019-03-29) BAIL APPLN. 1847/2019 FILED BY PRITAM SAINI (DISPOSED ON : 2019-08-21) CRL.M.C. 837/2020 FILED BY NEENA CHAWLA (DISPOSED ON : 2020-02-17) BAIL APPLN. 368/2020 FILED BY PRITAM SAINI (DISPOSED ON : 2020-02-07) BAIL APPLN. 8/2020 FILED BY PRITAM SAINI (DISPOSED ON : 2020-01-07) BAIL APPLN. 1176/2020 FILED BY NITIN SABHARWAL (DISPOSED ON : 2020-06-16) BAIL APPLN. 743/2020 FILED BY PRITAM SAINI (DISPOSED ON : 2020-03-20) BAIL APPLN. 851/2020 FILED BY NITIN SABHARWAL (DISPOSED ON : 2020-05-12) BAIL APPLN. 1243/2020 FILED BY PRITAM SAINI (DISPOSED ON : 2020-06-12) BAIL APPLN. 1286/2020 FILED BY PRITAM SAINI (DISPOSED ON : 2020-06-17) BAIL APPLN. 1557/2021 FILED BY PRITAM SAINI (DISPOSED ON : 2021-07-15) BAIL APPLN. 862/2021 FILED BY NITIN SABHARWAL (DISPOSED ON : 2021-05-20) BAIL APPLN. 2049/2021 FILED BY PRITAM SAINI (DISPOSED ON : 2021-06-12) BAIL APPLN. 762/2021 FILED BY PRITAM SAINI (DISPOSED ON : 2021-04-19) BAIL APPLN. 4104/2021 FILED BY PRITAM SAINI (DISPOSED ON : 2021-11-25) BAIL APPLN. 4044/2021 FILED BY NITIN SABHARWAL (DISPOSED ON : 2021-11-16) BAIL APPLN. 3150/2021 FILED BY MOHD. TAZIM KHAN @ TAZIM (DISPOSED ON : 2021-08-26) BAIL APPLN. 2024/2022 FILED BY PRITAM SAINI (DISPOSED ON : 2022-08-05) BAIL APPLN. 1694/2022 FILED BY PRITAM SAINI (DISPOSED ON : 2022-08-05) BAIL APPLN. 1804/2022 FILED BY NITIN SABHARWAL (DISPOSED ON : 2022-06-20) BAIL APPLN. 2433/2022 FILED BY NITIN SABHARWAL (DISPOSED ON : 2022-09-05) BAIL APPLN. 3325/2022 FILED BY PRITAM SAINI (DISPOSED ON : 2023-03-23) BAIL APPLN. 2042/2023 FILED BY NITIN SABHARWAL (DISPOSED ON : 2023-09-21) BAIL APPLN. 3046/2023 FILED BY PRITAM SAINI (DISPOSED ON : 2023-10-06)</p> <p>P.S.-FIR NO. :(NEW FRIENDS COLONY-219/2017)</p> |
| 54 | RFA(COMM)-91/2022 CM APPL. 49275/2022 | MR CHARANJIT KHARBANDA V/s DEEPAK KUMAR BHUWANIA | BHARAT MALHOTRA, RAKESH KUMAR | |
| | | OTHER DETAILS OF ADVOCATES: RAKESH MALHOTRA , BHARAT MALHOTRA (BHARATMAL2@GMAIL.COM)(8447151507)(PETITIONER) RAKESH MALHOTRA AND BHARAT MALHOTRA(BHARATMA12@GMAIL.COM)(8447151507)(PETITIONER) RAKESH KUMAR (KUMARRAKESH41@REDIFFMAIL.COM)(9818946602)(RESPONDENT) | | |
| FOR DISPOSAL | | | | |
| 55 | CO.APP.-19/2024 CM APPL. 37596/2024 CM APPL. 65139/2024 | INDUSTRIAL FINANCIAL CORPORATION OF INDIA LIMITED V/s SACHIN JAIN & ANR. | HARNARAYAN, OFFICIAL LIQUIDATOR | |
| | | OTHER DETAILS OF ADVOCATES: R PAGRAWAL & CO(OFFICE@RPALAW.ORG)(7303433949)(PETITIONER) INDUSTRIAL FINANCE CORPORATION OF INDIA LTD(POOJA.SINGLA@IFCILTLD.COM)(0)(PETITIONER) SACHIN JAIN(ARJUNNANDA1991@GMAIL.COM)(0)(RESPONDENT) KOSHIKA(OL.DELHI@MCA.GOV.IN)(0)(RESPONDENT) VINEET RAI(OLTCFIVE@GMAIL.COM)(0)(PETITIONER) RPA LAW (OFFICE@RPALAW.ORG)(0)(RESPONDENT) | | |
| AFTER NOTICE MISC. MATTERS FOR FINAL HEARING | | | | |
| 56 | FAO(OS) (COMM)-205/2019 CM APPL. 38364/2019 | GAIL (INDIA) LTD V/s VRC CONSTRUCIONS (INDIA) PVT LTD | VIKAS MEHTA, AAYUSH AGARWALA | |
| | | OTHER DETAILS OF ADVOCATES: VIKAS MEHTA()(9810536903)(PETITIONER) AAYUSH AGARWALA(AAYUSH@PBA.NET.IN)(9999105064)(RESPONDENT) | | |

| FOR FINAL HEARING (END OF THE BOARD) | | | | |
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| 57 | CRL.A.-997/2002 CRL.M.A. 30172/2024 | KRISHAN GOPAL V/s STATE OF DELHI | M.L.YADAV, MUNI LAL YADAV, SUMEET VERMA, RICHA KAPOOR, THR.JAIL NO.2 | |
| | | OTHER DETAILS OF ADVOCATES: MLY LAW OFFICES(MLYADAVADVOCATE3@GMAIL.COM)(9810329394)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) WITHOUT GENERATE () (RESPONDENT) WITHOUT GENERATE () (RESPONDENT) WITHOUT GENERATE () (RESPONDENT) | | P.S.-FIR NO. :(MANSAROVER PARK-139/2000) |
| END OF THE BOARD MATTERS | | | | |
| 58 | CRL.A.-512/2002 WITH CRL.A. 720/2002 | MAHESH KUMAR V/s STATE GOVT.OF NCT OF DELHI | H.L.KUREEL, RAVINDER, CHADHA, RAKESH KUMAR GUPTA | |
| | | OTHER DETAILS OF ADVOCATES: WITHOUT GENERATE () (RESPONDENT) WITHOUT GENERATE () (RESPONDENT) WITHOUT GENERATE () (RESPONDENT) RAKESH KUMAR GUPTA(RAKESHKUMARGUPTA82421@GMAIL.COM)(7838334700)(PETITIONER) | | OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(NEW ASHOK NAGAR-185/1999) CRL.A. 1/2002 FILED BY ATTAH-UR-REHMAN (DISPOSED ON : 2003-04-25) CRL.A. 720/2002 FILED BY RAM SEWAK (D. OF HEARING : 2025-04-22) P.S.-FIR NO. :(NEW ASHOK NAGAR-185/1999) |
| 59 | CRL.A.-720/2002 WITH CRL.A. 512./2002 | RAM SEWAK V/s STATE | RAJESH MAHAJAN, P.P.SINGH, AKSHAY BIPIN, RAVINDER, CHADHA, RAKESH KUMAR GUPTA | |
| | | OTHER DETAILS OF ADVOCATES: WITHOUT GENERATE () (PETITIONER) WITHOUT GENERATE () (PETITIONER) WITHOUT GENERATE () (PETITIONER) WITHOUT GENERATE () (PETITIONER) RAKESH KUMAR GUPTA(RAKESHKUMARGUPTA82421@GMAIL.COM)(7838334700)(PETITIONER) | | OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(NEW ASHOK NAGAR-185/1999) CRL.A. 1/2002 FILED BY ATTAH-UR-REHMAN (DISPOSED ON : 2003-04-25) CRL.A. 512/2002 FILED BY MAHESH KUMAR (D. OF HEARING : 2025-04-22) P.S.-FIR NO. :(NEW ASHOK NAGAR-185/1999) |
| 60 | MISC. APPEAL(PMLA)-8/2024 | MUTHOOT FINANCE LTD. V/s DIRECTOR, FINANCIAL INTELLIGENCE UNIT- IND | RAJAT NAVET | |
| | | OTHER DETAILS OF ADVOCATES: | | |
| FOR COMPLIANCE | | | | |
| 61 | CRL.M.A. 39053/2024 CRL.M.A. 110/2025 In W.P.(CRL)-2808/2024 (Disposed off case) | VISHAL VERMA V/s STATE GOVT. OF NCT OF DELHI & ORS. | VISHAL VERMA, SUNIL DUTT DIXIT | |
| | | OTHER DETAILS OF ADVOCATES: GAURI RAJPUT(GAURI.SVISD@GMAIL.COM)(8826378291)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) SUNIL DUTT DIXIT (SDDOFFICE2@GMAIL.COM)(9312832910)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) SUNIL DUTT DIXIT(SUNILDIXIT2008@GMAIL.COM)(9312832910)(PETITIONER) | | |

COURT NO. 46
HON'BLE MS.JUSTICE JYOTI SINGH

NOTE: "SUPPLEMENTARY PASS-OVER SHALL BE TAKEN UP IMMEDIATELY AFTER COMPLETION OF SUPPLEMENTARY LIST."

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| ITEM NUMBER | CASE NUMBER | PARTY NAME | ADVOCATE NAME | OTHER INFORMATION |
|-----------------------------------|--|--|---|-------------------|
| FOR DIRECTIONS (CONNECTED) | | | | |
| 1 | W.P.(C)-15605/2022 CM APPL. 48536/2022 WITH W.P.(C) 16419/2022 W.P.(C) 16660/2022 W.P.(C) 16691/2022 W.P.(C) 17671/2022 | MR. NISHIT KUMAR GOEL V/s GOVERNMENT OF NCT OF DELHI | VIBHOR GARG, SANJAY KUMAR PATHAK | |
| | | OTHER DETAILS OF ADVOCATES: VIBHOT GARG(VIBHOR@BAVLEGAL.IN)(9811352998)(PETITIONER) YEESHU JAIN(YEESHUJAIN@YAHOO.CO.IN){}(RESPONDENT) SECY LB(SECY.LB@DELHI.GOV.IN){}(RESPONDENT) SANJAY KUMAR PATHAK(PATHAKSANJAYKUMAR@GMAIL.COM)(9910770311)(RESPONDENT) | | |
| 2 | W.P.(C)-16419/2022 CM APPL. 51560/2022 | BHARAT PETROLEUM CORPORATION LIMITED V/s GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI | VIKRANT PACHNANDA, SANJAY KUMAR PATHAK | |
| | | OTHER DETAILS OF ADVOCATES: VIKRANT PACHNANDA(VIKRANT.PACHNANDA@GMAIL.COM)(9871138313)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) SANJAY KUMAR PATHAK(PATHAKSANJAYKUMAR@GMAIL.COM)(9910770311)(RESPONDENT) | | |
| 3 | W.P.(C)-16660/2022 CM APPL. 52512/2022 WITH W.P.(C) 15605/2022 | JAI KISHAN V/s GOVERNMENT OF NCT OF DELHI | PRATEEK GUPTA | |
| | | OTHER DETAILS OF ADVOCATES: D.P.GUPTA & CO.(SINGHALRINKI2@GMAIL.COM)(9599915879)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) YEESHU JAIN(YEESHUJAIN@YAHOO.CO.IN){}(RESPONDENT) | | |
| 4 | W.P.(C)-16691/2022 CM APPL. 52625/2022 | SH. MAHESH CHAUHAN AND ORS. V/s GOVERNMENT OF NCT OF DELHI AND ANR. | PRATEEK GUPTA, SANJAY KUMAR PATHAK | |
| | | OTHER DETAILS OF ADVOCATES: D.P. GUPTA & CO.(SINGHALRINKI2@GMAIL.COM)(9599915879)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) YEESHU JAIN(YEESHUJAIN@YAHOO.CO.IN){}(RESPONDENT) SANJAY KUMAR PATHAK(PATHAKSANJAYKUMAR@GMAIL.COM)(9910770311)(RESPONDENT) | | |
| 5 | W.P.(C)-17671/2022 CM APPL. 56484/2022 | KAJAL BATRA V/s GOVERNMENT OF NCT OF DELHI THROUGH LAND AND BUILDING DEPARTMENT & ANR. | RAVI SEHGAL, SANJAY KUMAR PATHAK | |
| | | OTHER DETAILS OF ADVOCATES: SHANTANU SINGH(SHANTANU@DKSASSOCIATESL.IN, RAVISEHGAL@MSN.COM)(9582164171)(PETITIONER) BHARAT BHAVAN(CMD@BHARATPETROLEUM.IN){}(RESPONDENT) YEESHU JAIN(YEESHUJAIN@YAHOO.CO.IN)(9811394417)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) SANJAY KUMAR PATHAK(PATHAKSANJAYKUMAR@GMAIL.COM)(9910770311)(RESPONDENT) | | |

| | | | | |
|---|--|--|---|--|
| 6 | W.P.(C)-593/2023 CM APPL. 2318/2023 | SANT NIRANKARI MANDAL V/s GOVERNMENT OF NCT OF DELHI & ANR. | SACHIDANAND CHATURVEDI, DIVYA HIRAWAT, SANJAY KUMAR PATHAK | |
| | | OTHER DETAILS OF ADVOCATES: SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(PETITIONER) S. CHATURVEDI(SACHINANANDCHATURVEDI2007@GMAIL.COM)(9810294200)(PETITIONER) YEESHU JAIN(YEESHUJAIN@YAHOO.CO.IN)()(RESPONDENT) DIVYA HIRAWAT(DIVYAHIRAWAT93@GMAIL.COM)(9004693107)(RESPONDENT) SANJAY KUMAR PATHAK(PATHAKSANJAYKUMAR@GMAIL.COM)(9910770311)(RESPONDENT) | | |

COURT NO. 43
HON'BLE MR. JUSTICE PRATEEK JALAN

NOTE: "THE COUNSEL AND LITIGANTS ARE REQUESTED TO KEEP THE PDF PAGE NUMBERS OF THEIR RESPECTIVE CASES IN ACCORDANCE WITH THE COURT FILE READY WITH THEM DURING THE HEARING/ARGUMENTS OF THEIR CASES FOR THE CONVENIENCE OF THE HON'BLE COURT AND SMOOTH FUNCTIONING OF THE COURT PROCEEDINGS.

NOTE: "COUNSEL AND LITIGANTS WHO ARE APPEARING THROUGH VIDEO CONFERENCING MODE ARE REQUESTED TO ADHERE TO VIDEO CONFERENCING RULES 2021."

NOTE: "NO MENTIONING WILL BE ENTERTAINED UNLESS REPRESENTED EITHER BY ALL COUNSELS FOR THE PARTIES OR BY ALL THE LITIGANTS AT THE TIME OF MENTIONING."

NOTE: "PASSED-OVER MATTERS OF THE SUPPLEMENTARY LIST WILL BE TAKEN UP IMMEDIATELY AFTER THE SUPPLEMENTARY LIST, UNLESS SPECIFICALLY DIRECTED."

NOTE: IN THE ADVANCE LIST, MATTERS WILL BE TAKEN UP IN THE FOLLOWING ORDER:-

- (a) "FRESH MATTERS AND APPLICATIONS;
- (b) "FOR ADMISSION" MATTERS;
- (c) MATTERS WHICH ARE MARKED AS "EXPEDITED MATTERS" OR "SPECIALLY DIRECTED MATTERS".
- (d) "AFTER NOTICE MISCELLANEOUS MATTERS" WILL BE TAKEN UP CHRONOLOGICALLY.

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| ITEM NUMBER | CASE NUMBER | PARTY NAME | ADVOCATE NAME | OTHER INFORMATION |
|-------------|--|--|---|-------------------|
| | FOR ADMISSION | | | |
| 1 | W.P.(C)-304/2024 CM APPL. 1396/2024 CM APPL. 37200/2024 CM APPL. 40598/2024 WITH W.P.(C) 2457/2024 | MS GREAT INDIA CONTRACTION LLP V/s UNION OF INDIA & ANR. | MANISH KAUSHIK, MANIBHADRA JAIN, SHIVAM GOEL, SAMBIT NANDA | |
| | | OTHER DETAILS OF ADVOCATES: MANISH JKAUSHIK(MANISHKAUSHIK.LAW@GMAIL.COM)(9818218885)(PETITIONER) S K OFFICE(ADVSKOFFICE@GMAIL.COM)()(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT) | | |

| | | | | |
|-----------------------------------|--|--|---|--------------------------------------|
| | | MANISH KAUSHIK(MANISHKAUSHIK.LAW@GMAIL.COM)(9818218885)(PETITIONER) UNION OF INDIA, SK OFFICE, DCSW, SECY(UOIDHC@GMAIL.COM, ADVSKOFFICE@GMAIL.COM, DCSW@NIC.IN, SECY-LD@DELHI.CO)(0)(RESPONDENT) SANTOSH KUMAR TRIPATHI, GNCTD(STANDINGCOUNSELGNCTD@GMAIL.COM, GNCTD.SCLA.SKP@GMAIL.COM)(9868250806)(RESPONDENT) MANISH KAUSHIK(MANISHKAUSHIK.LAW@GMAIL.COM)(0)(PETITIONER) SHIVAM GOEL(ADV.SHIVAMGOEL@GMAIL.COM)(9871339314)(RESPONDENT) AVNISH AHLAWAT, SANTOSH , UNION OF INDIA(AVNISHAHLAWAT@YAHOO.COM, STANDINGCOUNSELGNCTD@GMAIL.COM, UOIDHC@GMAIL.COM)(9868250806)(RESPONDENT) SAMBIT NANDA(SNANDA@SCNCHAMBERS.CO.IN)(9818291376)(PETITIONER) | | |
| 2 | W.P.(C)-5145/2024 CM APPL. 38886/2024 | PRASHANT PANT V/s REGISTRAR CENTER FOR RAILWAY INFORMATION SYSTEMS & ORS. | MRINMOI CHATTERJEE, CHANDAN KUMAR, CHANDAN KUMAR | |
| | | OTHER DETAILS OF ADVOCATES: MRINMOI CHATTERJEE(MRINMOICHATTERJEE@GMAIL.COM)(9871043892)(PETITIONER) THE REGISTRAR(MISHRA.ROHITA@CRIS.ORG.IN, MDCRIS@CRIS.ORG.IN,)()(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT) SHAAN RAWAT, MRINMOI(SHAANRAWAT28@GMAIL.COM, MRINMOICHATTERJEE@GMAIL.COM)(0)(PETITIONER) CHANDAN KUMAR(CKUMAR7691@GMAIL.COM)(9810312011)(RESPONDENT) CHANDAN KUMAR(CKUMAR7691@GMAIL.COM)(9810312011)(RESPONDENT) | | |
| 3 | W.P.(C)-2119/2025 CM APPL. 10030/2025 CM APPL. 18022/2025 | DHARAM SINGH (DECEASED) THROUGH HIS L.RS & ANR. V/s GOVT. OF NCT OF DELHI & ANR. | KUNAL NARWAL | Listing Remarks: ADMISSION MATTER |
| | | OTHER DETAILS OF ADVOCATES: AASHISH GUMBER(ADV.AASHISHGUMBER@GMAIL.COM)(9953173298)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) AASHISH GUMBER(ADV.AASHISHGUMBER@GMAIL.COM)(9953173298)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) | | |
| AFTER NOTICE MISC. MATTERS | | | | |
| 4 | W.P.(C)-4788/2017 CM APPL. 14363/2021 WITH W.P.(C) 8715/2017 | PARVEEN KUMAR V/s EXPORT INSPECTION COUNCIL & ORS | PARVEEN KUMAR, PARVEEN KUMAR | |
| | | OTHER DETAILS OF ADVOCATES: PARVEEN KUMAR(SPEMLEX@GMAIL.COM)(9868013891)(PETITIONER) L K KHATANA(LRKHATANA@GMAIL.COM)()(RESPONDENT) | | |
| 5 | W.P.(C)-8715/2017 CM APPL. 40445/2018 | PARVEEN KUMAR V/s EXPORT INSPECTION COUNCIL & ORS | PARVEEN KUMAR | |
| | | OTHER DETAILS OF ADVOCATES: PARVEEN KUMAR()(8376075562)(PETITIONER) | | |
| 6 | W.P.(C)-5431/2017 CM APPL. 16273/2020 WITH W.P.(C) 4559/2020 | RAISINA BENGALI SCHOOL V/s GOVT OF NCT OF DELHI AND ORS | MOHIT CHAUDHARY, MOHIT CHAUDHARY, NILOY DASGUPTA, ANUKUL RAJ | Listing Remarks: FINAL HEARING |
| | | OTHER DETAILS OF ADVOCATES: MOHITCHAUDHARY(MOHITCHAUDHARY2020@GMAIL.COM,KUSHAL82KUMAR@GMAIL.COM)(9810074159) (PETITIONER) MOHIT CHAUDHARY AND GARIMA SHARMA(MOHITCHAUDHARY2020@GMAIL.COM , GARIMA9124@GMAIL.COM)(9810663997)(PETITIONER) MS TARA NRULA(TARA@NARULAANDASSOCIATES.COM)(8588089272)(RESPONDENT) BHAWANA KATARIA(STANDINGCOUNSELGNCTD@GMAIL.COM)(8588089272)(RESPONDENT) ANUKUL RAJ(ANUKULRAJ@GMAIL.COM)(9811363727)(PETITIONER) | | |
| 7 | W.P.(C)-4559/2020 CM APPL. 16472/2020 | RAISINA BENGALI SCHOOL SOCIETY AND ANR & ANR. V/s GOVERNMENT OF NCT OF DELHI & ORS. | ANUKUL RAJ | Listing Remarks: FINAL HEARING |
| | | OTHER DETAILS OF ADVOCATES: ANUKUL RAJ(ANUKULRAJ@GMAIL.COM)(9811363727)(PETITIONER) AVNISH AHLAWAT(AVNISHAHLAWAT@YAHOO.COM)()(RESPONDENT) | | |
| 8 | W.P.(C)-5664/2017 | PROF A C VYAS V/s INDIAN INSTITUTE OF FOREIGN TRADE AND ANR | KAMAL JIT CHHIBBER, GINNY J RAUTRAY & BHAWNA PAL & ANUSHKJA ASHOK | |
| | | OTHER DETAILS OF ADVOCATES: | | |
| 9 | W.P.(C)-7198/2017 | SHASHI KANTA V/s UNIVERSITY OF DELHI | BAJRANG VATS, V P SINGH, VARUN SHARMA | |
| | | OTHER DETAILS OF ADVOCATES: VARUN SHARMA(ADVOCATEVARUN@YAHOO.COM)(9971440786)(PETITIONER) | | |
| 10 | W.P.(C)-8347/2017 CM APPL. 34461/2017 | RAJAN DATT & ANR V/s GOVT. OF NCT OF DELHI & ANR | GURMEHAR S. SISTANI | |
| | | OTHER DETAILS OF ADVOCATES: | | |
| 11 | W.P.(C)-1258/2018 CM APPL. 5242/2018 | D A V PUBLIC SCHOOL V/s JITENDER KUMAR GOEL & ANR | VINAY SABHARWAL, MOHIT MUDGAL | |
| | | OTHER DETAILS OF ADVOCATES: VINAY SABHARWAL()(9810080522)(PETITIONER) MOHIT MUDGAL(ADVOCATEMOHITMUDGAL@GMAIL.COM)(8826733076)(RESPONDENT) | | |

| | | | | |
|----|--|---|--|--|
| 12 | W.P.(C)-4753/2018 CM APPL. 18293/2018 WITH W.P.(C) 12353/2018 W.P.(C) 12560/2018 W.P.(C) 12911/2018 W.P.(C) 1706/2019 W.P.(C) 3420/2019 W.P.(C) 7053/2022 | SCHOOL MANAGEMENT OF RING MIDWAYS SENIOR SECONDARY PUBLIC SCHOOL AND ANR. V/s MRS. AZAD DEVI AND ANR. | RAJESH KUMAR, SHIKHA SHARMA | |
| | | OTHER DETAILS OF ADVOCATES: RAJESH KUMAR()(9871907794)(PETITIONER) SHIKHA SHARMA(SHIKHA.BAGGA131.SB@GMAIL.COM)(9999191196)(RESPONDENT) | | |
| 13 | W.P.(C)-12353/2018 | KRISHNA V/s GOVT OF NCT OF INDIA & ORS | C S PARASHER & CO, SHASHANK SINGH | |
| | | OTHER DETAILS OF ADVOCATES: C S PARASHER & CO()(9811026863)(PETITIONER) SHASHANK SINGH(ADVSENGARSHASHANK@GMAIL.COM)(8586878457)(PETITIONER) | | |
| 14 | W.P.(C)-12560/2018 | VEERENDRA KUMAR V/s GOVT. OF NCT OF DELHI AND ORS. | C S PARASHER AND CO. | |
| | | OTHER DETAILS OF ADVOCATES: C S PARASHER AND CO.()(9811026863)(PETITIONER) | | |
| 15 | W.P.(C)-12911/2018 | JONIKA V/s GOVT OF NCT OF DELHI & ORS | C S PARASHER, SHASHANK SINGH | |
| | | OTHER DETAILS OF ADVOCATES: C S PARASHER()(9811026863)(PETITIONER) SHASHANK SINGH(ADVSENGARSHASHANK@GMAIL.COM)(8586878457)(PETITIONER) | | |
| 16 | W.P.(C)-1706/2019 CM APPL. 7795/2019 CM APPL. 34208/2019 CM APPL. 43628/2019 CM APPL. 43629/2019 CM APPL. 44467/2019 CM APPL. 49325/2019 CM APPL. 26442/2021 CM APPL. 47766/2024 | DAYAWATI AND ORS. V/s RING MIDWAY SENIOR SECONDARY SCHOOL AND ANR. | K B J AND CO., RAJESH KUMAR, RUCHIRA GUPTA, SHIKHA SHARMA, VENKATRAMAN BALAJI, ARJUN ARORA | |
| | | OTHER DETAILS OF ADVOCATES: K B J AND CO.()(9999191196)(PETITIONER) RAJESH KUMAR()(9871907794)(PETITIONER) K B J AND CO.()(9999191196)(PETITIONER) RUCHIRA GUPTA()(9810350333)(RESPONDENT) RUCHIRA GUPTA()(9810350333)(PETITIONER) K B J & CO(ADVOCATE@KBJANDCO.COM)(9999191196)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) RUCHIR GUPTA (RUCHIRGUPTA2010@GMAIL.COM)()(RESPONDENT) ARJUN ARORA (ADVOCATE.ARJUNARORA@GMAIL.COM)()(RESPONDENT) V. BALAJI(BALAJIVASSOCIATES@GMAIL.COM)(9811206591)(PETITIONER) KBJ AND CO(ADVOCATE@KBJANDCO.COM)(0)(RESPONDENT) | | |
| 17 | W.P.(C)-3420/2019 CM APPL. 15711/2019 CM APPL. 13610/2021 CM APPL. 13611/2021 | JONIKA AND ORS. V/s RING MIDWAYS SENIOR SECONDARY SCHOOL AND ORS. | K N J AND CO., SHIKHA SHARMA, ARJUN ARORA | |
| | | OTHER DETAILS OF ADVOCATES: K N J AND CO.()(9999191196)(PETITIONER) KHAGESH B JHA AND SHIKHA SHARMA(ADVOCATE@KBJANDCO.COM)(9999191196)(PETITIONER) SHIKHASHARMA(SHIKHA.BAGGA131.SB@GMAIL.COM)(9999191196)(PETITIONER) ARJUN ARORA(ADVOCATE.ARJUNARORA@GMAIL.COM)()(RESPONDENT) RUCHIRA GUPTA(RUCHIRAGUPTA2010@GMAIL.COM)()(RESPONDENT) RINGMI DWAYS SCHOOL(RINGMIDWAYSCHOOL@GMAIL.COM)()(RESPONDENT) | | |
| 18 | W.P.(C)-7053/2022 | VEERENDRA SHARMA V/s RING MIDWAYS SENIOR SECONDARY SCHOOL & ANR. | ANKIT GUPTA | |
| | | OTHER DETAILS OF ADVOCATES: ANKIT GUPTA(ADVANKIT20@GMAIL.COM)(8860441378)(PETITIONER) ANKIT GUPTA(ADVANKIT20@GMAIL.COM)(8860441378)(PETITIONER) AVNISH AHLAWAT(AVNISHAHLAWAT@YAHOO.COM)(9810134741)(RESPONDENT) RING MID WAY SCHOOL(RINGMIDWAYSCHOOL@GMAIL.COM)()(RESPONDENT) AVNISH AHLAWAT(AVNISH@AHLAWATASSOCIATES.IN)(9810134741)(RESPONDENT) RING MIDWAY SCHOOL(RINGMIDWAYSCHOOL@GMAIL.COM)()(RESPONDENT) | | |
| 19 | W.P.(C)-4896/2018 CM APPL. 18848/2018 | MRS RICHA SRIVASTAVA V/s UNION OF INDIA AND ORS. | AKASH SRIVASTAVA, AJAY KUMAR TANDON, HIMANSHU DUBEY | |
| | | OTHER DETAILS OF ADVOCATES: AKASH SRIVASTAVA()(9839025930)(PETITIONER) | | |
| 20 | W.P.(C)-6077/2018 CM APPL. 23505/2018 CM APPL. 47567/2018 CM APPL. 56751/2024 | NARENDRA KUMAR V/s THE STATE (GOVT OF NCT OF DELHI) AND ANR | PARMIL KUMAR | |

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|----|---|--|--|-----------------------------------|
| | | OTHER DETAILS OF ADVOCATES: PARMIL KUMAR()(9582062598)(PETITIONER) PARMIL KUMAR()(9582062598)(PETITIONER) PARMIL KUMAR (KUMARPRAMIL28@REDIFFMAIL.COM)(8076265459)(PETITIONER) PARMIL KUMAR(KUMARPRAMIL28@REDIFFMAIL.COM)(8076265459)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) | | |
| 21 | W.P.(C)-7922/2018 | BIPIN CHANDER AGARWAL V/s BANK OF BARODA AND ORS. | RACHANA JOSHI ISSAR, SANTOSH KUMAR ROUT | |
| | | OTHER DETAILS OF ADVOCATES: RACHANA JOSHI ISSAR()(9810127323)(PETITIONER) | | |
| 22 | W.P.(C)-8154/2018 | SURESH KUMAR V/s EXPORT INSPECTIN COUNCIL AND ORS. | PARVEEN KUMAR | |
| | | OTHER DETAILS OF ADVOCATES: PARVEEN KUMAR()(8851276114)(PETITIONER) | | |
| 23 | W.P.(C)-10899/2018 CM APPL. 42512/2018 CM APPL. 46947/2018 | PREETI MATHUR V/s DIRECTORATE OF EDUCATION | DEEPAKIRIT VERMA | |
| | | OTHER DETAILS OF ADVOCATES: DEEPAKIRIT VERMA()(9811118333)(PETITIONER) DEEPAKIRIT VERMA()(9811118333)(PETITIONER) | | |
| 24 | W.P.(C)-11644/2018 CM APPL. 44992/2018 CM APPL. 13364/2019 | SHRI DEEPAK KUMAR AND ANR. V/s UNION OF INDIA AND ORS. | GAGAN MATHUR, RAVI PRAKASH | Listing Remarks: FINAL HEARING |
| | | OTHER DETAILS OF ADVOCATES: GAGAN MATHUR()(9811143077)(PETITIONER) GAGAN MATHUR()(9811143077)(PETITIONER) RAVI PRAKASH(ANKITSINGHBHADAR@GMAIL.COM)(8368861101)(RESPONDENT) | | |
| 25 | W.P.(C)-11831/2018 CM APPL. 45826/2018 CM APPL. 22989/2022 CM APPL. 19556/2023 CM APPL. 3686/2025 WITH W.P.(C) 559/2019 | ANGOORI DEVI AND ORS. V/s DEVINDER KUMAR AND ORS. | ANGOORI DEVI, R GOWRISHANKAR, VIRENDER SINGH, V S RANA, R GOWRISHANKAR | |
| | | OTHER DETAILS OF ADVOCATES: R. GOWRISHANKAR AND S. RAJAPPA(ADVRS1691@GMAIL.COM)(9810063946)(PETITIONER) AGROVER(AGROVER2005@YAHOO.CO.IN)()(RESPONDENT) R. GOWRISHANKAR(ADVRS1691@GMAIL.COM)()(PETITIONER) A GROVER(AGORVER20052@YAHOO.CO.IN, VSRANAJURIST@GMAIL.COM)()(RESPONDENT) ADV RGS(ADVRS1691@GMAIL.COM)(0)(PETITIONER) V S RANA(VSRANAJURIST@GMAIL.COM, ADVRANASUMIT@GMAIL.COM)(9811060698)(RESPONDENT) R GOWRISHANKAR(ADVRS1691@GMAIL.COM)(9999046948)(PETITIONER) | | |
| 26 | W.P.(C)-13029/2018 CM APPL. 50607/2018 CM APPL. 44823/2022 WITH W.P.(C) 13036/2018 W.P.(C) 13650/2018 W.P.(C) 13962/2018 | SAURABH MISHRA AND ORS. V/s GURU GOBIND SINGH INDRAPRASTHA UNIVERSITY AND ORS. | ANKUR CHHIBBER | |
| | | OTHER DETAILS OF ADVOCATES: ANKUR CHHIBBER()(9810082847)(PETITIONER) ANKUR CHHIBBER(ANKURCHHIBBER@GMAIL.COM)(9810082847)(PETITIONER) AVNISH AHLAWAT(AVNISHAHLAWAT@YAHOO.COM, AVNISH@AHLAWATASSOCIATES.IN)(9810082847)(RESPONDENT) SIKRI AND COMPANY(SIKRICO@SIKRILAW.COM)()(RESPONDENT) AVNISH AHLAWAT(AVNISHAHLAWAT@YAHOO.COM)(9313964463)(RESPONDENT) | | |
| 27 | W.P.(C)-13036/2018 CM APPL. 50625/2018 CM APPL. 44824/2022 | SUSHIL KUMAR UPADHYAY AND ORS. V/s GURU GOBIND SINGH INDRAPRASTHA UNIVERSITY AND ORS. | ANKUR CHHIBBER | |
| | | OTHER DETAILS OF ADVOCATES: ANKUR CHHIBBER()(9810082847)(PETITIONER) ANKUR CHHIBBER(ANKURCHHIBBER@GMAIL.COM)(9810082847)(PETITIONER) SIKRI AND COMPANY(SIKRICO@SIKRILAW.COM)(9311331810)(RESPONDENT) AVNISH AHLAWAT(AVNISHAHLAWAT@YAHOO.COM)(9313964463)(RESPONDENT) | | |
| 28 | W.P.(C)-13650/2018 CM APPL. 53207/2018 CM APPL. 52384/2019 | MS. AASTHA MEHTA NEE YADAV AND ORS. V/s GURU GOBIND SINGH INDRAPRASTHA UNIVERSITY THROUGH ITS REGISTRAR | SURINDER KUMAR GUPTA, QUAD LAW ASSOCIATES, QUAD LAW ASSOCIATES | |
| | | OTHER DETAILS OF ADVOCATES: SURINDER KUMAR GUPTA()(9811471135)(PETITIONER) QUAD LAW ASSOCIATES()(9958696222)(PETITIONER) | | |
| 29 | W.P.(C)-13962/2018 CM APPL. 54674/2018 CM APPL. 31695/2019 | LALIT KUMAR & ORS V/s GURU GOBIND SINGH INDRAPRASTHA UNIVERSITY & ANR | P S SHARDA | |
| | | OTHER DETAILS OF ADVOCATES: P S SHARDA()(9811646877)(PETITIONER) P S SHARDA()(9810077120)(PETITIONER) | | |

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| 30 | W.P.(C)-13377/2018 | MADANJIT KUMAR V/s CENTRAL ELECTRONICS LIMITED | AVADH KAUSHIK | |
| | | OTHER DETAILS OF ADVOCATES: AVADH KAUSHIK()(9811455431)(PETITIONER) | | |
| 31 | W.P.(C)-13535/2018 CM APPL. 52749/2018 | NARENDER KUMAR V/s MAHARAJA AGRASEN COLLEGE AND ORS | AAKASH NAVAL, AMIT KHEMKA | |
| | | OTHER DETAILS OF ADVOCATES: AAKASH NAVAL()(9999424323)(PETITIONER) AMIT KHEMKA(KHEMKALAWOFFICES@GMAIL.COM)(9720747323)(RESPONDENT) | | |
| 32 | W.P.(C)-1372/2019 | SH. MANOJ KUMAR V/s PUNJAB NATIONAL BANK | RAM KUMAR, DR. N. PRADEEP SHRAMA | |
| | | OTHER DETAILS OF ADVOCATES: RAM KUMAR()(9711376612)(PETITIONER) DR. N. PRADEEP SHRAMA(NPRADEEPSHARMA30@GMAIL.COM)(9899696333)(PETITIONER) | | |
| 33 | W.P.(C)-1952/2019 | AJAY GAUR V/s ORIENTAL BANK OF COMMERCE | K G MISHRA, ADARSH TRIPATHI | Listing Remarks: FINAL HEARING |
| | | OTHER DETAILS OF ADVOCATES: K G MISHRA()(9278774948)(PETITIONER) ADARSH TRIPATHI(ADARSHT912003@GMAIL.COM)(9090416535)(PETITIONER) | | |
| 34 | W.P.(C)-7859/2019 CM APPL. 32672/2019 | JAN PRASAD ADHIKARI V/s NATIONAL GREEN TRIBUNAL AND ANR. | AKHIL SACHAR | |
| | | OTHER DETAILS OF ADVOCATES: AKHIL SACHAR()(9891105069)(PETITIONER) | | |
| 35 | W.P.(C)-12449/2021 | SRI KISHAN & ORS. V/s GOVERNMENT OF NCT OF DELHI & ORS. | AVADH BIHARI KAUSHIK, SAMEER VASHISHT | |
| | | OTHER DETAILS OF ADVOCATES: AVADH KAUSHIK(AVADHKAUSHIK@GMAIL.COM)(9811455431)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) SAMEER VASHISHT(SAMEER.VASHISHT@GMAIL.COM)(9818280821)(RESPONDENT) | | |
| 36 | W.P.(C)-3702/2022 | JOGINDER SINGH V/s GOVT OF NCT OF DELHI & ORS. | RAJAT RANA | |
| | | OTHER DETAILS OF ADVOCATES: ABHISHEK MISHRA AND RAJAT RANA(RANA.RAJAT5@GMAIL.COM)(9958116936)(PETITIONER) YEESHU JAIN(YEESHUJAIN@YAHOO.CO.IN)()(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) | | |
| 37 | W.P.(C)-5131/2022 CM APPL. 15266/2022 CM APPL. 15267/2022 | SUSHMA V/s THE PRINCIPAL DISTRICT AND SESSIONS JUDGE (HQS), TIS HAZARI COURTS, DELHI AND ANR. | SACHIN CHOWHAN | |
| | | OTHER DETAILS OF ADVOCATES: SACHAR CHAUHAN(SACHIN.CHAUHAN30@GMAIL.COM)(9810618584)(PETITIONER) READERSJRCENTRAL(READERSJRCENTRAL@GMAIL.COM)()(RESPONDENT) UNION OF INDIA (UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) DJHQSDDC(DJHQSDDC@GMAIL.COM)()(RESPONDENT) | | |
| 38 | W.P.(C)-12212/2022 | ASHOK KUMAR V/s DELHI URBAN SHELTER IMPROVEMENT BOARD & ORS. | MANISHA MEHTA | |
| | | OTHER DETAILS OF ADVOCATES: MANISHA MEHTA(MANISHAAMEHTAA@GMAIL.COM)(9557630201)(PETITIONER) TUSHAR SINGH(TUSHARSINGH145@GMAIL.COM)()(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) PARVINDER CHAUHAN(PARVINDERCHAUHAN.ADV@GMAIL.COM)()(RESPONDENT) | | |
| 39 | W.P.(C)-12354/2022 CM APPL. 58232/2024 WITH W.P.(C) 14118/2022 | VIVEK TANEJA V/s UNION OF INDIA AND ORS | RASHMI CHOPRA, KAMAL KANT JHA | |
| | | OTHER DETAILS OF ADVOCATES: RASHMI CHOPRA AND ASSOCIATES(RASHMICHOPRA6897@GMAIL.COM)(8130653733)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(111233841)(RESPONDENT) CMD(CMD@SPMCIL.COM)()(RESPONDENT) AJAY AGARWAL(AJAY.AGARWAL@SPMCIL.COM)()(RESPONDENT) | | |
| 40 | W.P.(C)-14118/2022 | MR. VIVEK TANEJA V/s UNION OF INDIA AND ORS | RASHMI CHOPRA | |
| | | OTHER DETAILS OF ADVOCATES: RASHMI CHOPRA AND ASSOCIATES(RASHMICHOPRA6897@GMAIL.COM)(8130653733)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) CMD(CMD@SPMCIL.COM, AJAY.AGRWAL@SPMCIL.COM)()(RESPONDENT) | | |
| 41 | W.P.(C)-13082/2022 | SARIKA DABAS V/s MODERN CHILD PUBLIC SCHOOL & ANR. | ANUJ AGGARWAL | |
| | | OTHER DETAILS OF ADVOCATES: | | |

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|----|--|--|---|-----------------------------------|
| | | ANUJ AGGARWAL AND SHUBHAM PUNDIR(ANUJAGGARWALCOMPANY@GMAIL.COM, ANUJAGGARWAL1984@GMAIL.COM)(9891403206)(PETITIONER) AVNISH AHLAWAT(AVNISHAHLAWAT@YAHOO.COM){}(RESPONDENT) MODERN CHILD PUBLIC SCHOOL(ODERNCHILDPUBLICSCHOOL@GMAIL.COM){}(RESPONDENT) GOVT. OF NCT OF DELHI(DIREDU@NIC.IN,CBSE.AFF@NIC.IN){}(RESPONDENT) | | |
| 42 | W.P.(C)-13091/2022 | VANDANA YADAV V/s MODERN CHILD PUBLIC SCHOOL & ANR. | ANUJ AGGARWAL | |
| | | OTHER DETAILS OF ADVOCATES: ANUJ AGGARWAL AND SHUBHAM PUNDIR(ANUJAGGARWALCOMPANY@GMAIL.COM, ANUJAGGARWAL1984@GMAIL.COM)(9891403206)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) MODERN CHILD PUBLIC SCHOOL(MODERNCHILDPUBLICSCHOOL@GMAIL.COM){}(RESPONDENT) | | |
| 43 | W.P.(C)-14256/2022 | ANIL KUMAR V/s RESERVE BANK OF INDIA & ORS. | RAJ SINGH, LEXORBIS | Listing Remarks: FINAL HEARING |
| | | OTHER DETAILS OF ADVOCATES: RAJ SINGH PHOGAT(SUNILSHARMA20192019@GMAIL.COM){}(PETITIONER) H S PARIHAR(HAMELARIHAR@REDIFFMAIL.COM){}(RESPONDENT) {}(RESPONDENT) | | |
| 44 | W.P.(C)-990/2023 | SHRI MANGE RAM V/s GOVT. OF N.C.T. OF DELHI THROUGH CONSOLIDATION OFFICER/ TEHSILDAR NARELA | ALOK KUMAR | |
| | | OTHER DETAILS OF ADVOCATES: N.S DALAL (CHAMBEROFNSDALAL@GMAIL.COM)(9811155424)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM){}(RESPONDENT) | | |
| 45 | W.P.(C)-1985/2023 | ARPIT MAAN V/s THE PRINCIPAL DISTRICT AND SESSIONS JUDGE HQ | R. K. SAINI | |
| | | OTHER DETAILS OF ADVOCATES: R K SAINI AND DASHMEHS TRIPATHI(9350255162)(PETITIONER) R K SAINI(RKSAINI6458@GMAIL.COM)(9350255162)(PETITIONER) AVNISH AHLAWAT(AVNISHAHLAWAT@YAHOO.COM)(9810134741)(RESPONDENT) AVNISH AHLAWAT(AVNISHAHLAWAT@YAHOO.COM)(9810134741)(RESPONDENT) | | |
| 46 | W.P.(C)-2391/2023 CM APPL. 9163/2023 | SONALI SHARMA V/s RISING STAR ACADEMY SR. SEC. SCHOOL & ORS. | ANUJ AGGARWAL, VIKAS TOMAR | |
| | | OTHER DETAILS OF ADVOCATES: ANUJ AGGARWAL(ANUJAGGARWALCOMPANY@GMAIL.COM)(9891403206)(PETITIONER) RSA SCHOOL(RSASCHOOL@YAHOO.COM){}(RESPONDENT) AVNISH AHLAWAT(AVNISHAHLAWAT@YAHOO.COM){}(RESPONDENT) NIYAZI(NIYAZI786@GMAIL.COM){}(RESPONDENT) VIKAS TOMAR(VIKASLAWYER@GMAIL.COM)(9958002005)(RESPONDENT) | | |
| 47 | W.P.(C)-7253/2023 CM APPL. 66075/2023 CM APPL. 26752/2024 CM APPL. 50571/2024 CM APPL. 50572/2024 CM APPL. 60530/2024 WITH CONT.CAS(C) 1149/2022 CONT.CAS(C) 1057/2023 CONT.CAS(C) 1065/2016 | NEERAJ SHARMA V/s UNION OF INDIA & ORS. | ADITYA NARAYAN PRASAD, AVISHKAR SINGHVI, KRITIKA GUPTA, NIDHI RAMAN, QURRATULAIN | |
| | | OTHER DETAILS OF ADVOCATES: ADITYA N PRASAD(CHAMBERSANP@GMAIL.COM)(9213155390)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM, UOIDHC@GMAIL.COM)(9868250806)(RESPONDENT) ADITYA N PRASAD(CHAMBERSANP@GMAIL.COM)(9213155390)(PETITIONER) SINGHVI(CHAMBER.SINGHVI@GMAIL.COM){}(RESPONDENT) VIPUL (SERVICE@VIPULGANDA.COM){}(RESPONDENT) NIDHI RAMAN(NIDDHIRAMAN@GMAIL.COM){}(RESPONDENT) CLO MCD(CLOMCDHQ@GMAIL.COM){}(RESPONDENT) KRITIKA (KRITIKA0504@GMAIL.COM){}(RESPONDENT) ADITYA N PRASAD(CHAMBERSANP@GMAIL.COM)(9213155390)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT) MUNICIPAL CORPORATION OF DELHI(CLOMCDHQ@GMAIL.COM)(0)(RESPONDENT) ANP CHAMBERS(CHAMBERSANP@GMAIL.COM, UOIDHC@GMAIL.COM, KRITIKA0504@GMAIL.COM)(0)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT) AVISHKAR SIINGHVI(CHAMBER.SINGHVI@GMAIL.COM)(8527586706)(RESPONDENT) KRITIKA GUPTA(KRITIKA0504@GMAIL.COM)(8826331177)(RESPONDENT) KRITIKA GUPTA(KRITIKA0504@GMAIL.COM)(8826331177)(RESPONDENT) NIDHI RAMAN(NIDHIRAMAN.OFFICE@GMAIL.COM)(9555672532)(RESPONDENT) QURRATULAIN (QURRATULAIN29@GMAIL.COM)(8368626485)(PETITIONER) | | |
| 48 | W.P.(C)-11904/2023 | SANTOSH V/s MODERN CHILD PUBLIC SR. SEC. SCHOOL & ORS. | ANUJ AGGARWAL, ARJUN ARORA | |
| | | OTHER DETAILS OF ADVOCATES: ANUJ AGGARWAL(ANUJAGGARWALCOMPANY@GMAIL.COM, ANUJAGGARWAL1984@GMAIL.COM)(9891403206)(PETITIONER) NANGLOI EDUCATION SOCIETY(ACADEMICSMCP@GMAIL.COM, | | |

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| | | AVNISHAHLAWAT@YAHOO.COM)(9810134741)(RESPONDENT) AVNISH AHLAWAT(AVNISHAHLAWAT@YAHOO.COM, MODERNCHILDPUBLICSCHOOL@GMAIL.COM)(1125473035)(RESPONDENT) ARJUN ARORA(ADVOCATE.ARJUNARORA@GMAIL.COM)(9711166017)(PETITIONER) | |
| 49 | W.P.(C)-12960/2023 CM APPL. 51159/2023 CM APPL. 55525/2023 CM APPL. 2890/2024 CM APPL. 35504/2024 CM APPL. 57586/2024 CM APPL. 2894/2025 | MAYANK KRISHNA & ANR. V/s KALINDI COLLEGE THROUGH ITS PRINCIPAL & ORS. | HARSHVARDHAN JHA, KAMLESH KUMAR MISHRA, SNIGDHA SINGH, PARMANAND GAUR, UJJWAL KUMAR |
| | | OTHER DETAILS OF ADVOCATES: HARSHVARDHAN JHA(JHA.HARSHVARDHAN@GMAIL.COM)(9971121185)(PETITIONER) KALINDI SAMPARK(KALINDISAMPARK.DU@GMAIL.COM, SANADPVS@GMAIL.COM)()(RESPONDENT) RUPAL MOHINDER(RUPALMOHINDER@GMAIL.COM)()(RESPONDENT) HARSHVARDHAN JHA(JHA.HARSHVARDHAN@GMAIL.COM)(9971121185)(PETITIONER) SANAND PVS(SANANDPVS@GMAIL.COM)()(RESPONDENT) R(LEGALBUREAUUGC@GMAIL.COM)()(RESPONDENT) KALINDI SAMPARK(KALINDISAMPARARK.DU@GMAIL.COM)()(RESPONDENT) RUPAL MOHINDER (RUPALMOHINDER@GMAIL.COM)()(RESPONDENT) MANISH (MANISHKUMARADV6@GMAIL.COM)()(RESPONDENT) DEANIR(DEANIR.DU@GMAIL.COM)()(RESPONDENT) HARSHVARDHAN(JHA.HARSHVARDHAN@GMAIL.COM, CHAMBER.HVJ@GMAIL.COM)(9971121185)(PETITIONER) KALINI SAMPARK, YOGENDER(KALINDISAMPARK@KALINDI.DU.AC.IN, YOGENDER.SINGH306@GMAIL.COM)()(RESPONDENT) KALINDI SAMPARK, LEGAL BUREAU(KALINDISAMPARK.DU@GMAIL.COM, LEGALBUREAUUGC@GMAIL.COM, DEANIR.DU@GMAIL.COM)()(RESPONDENT) KANISH KUMAR, RUPAL MOHINDER(KANISHKUMARADV6@GMAIL.COM, RUPALMOHINDER@GMAIL.COM)()(RESPONDENT) KAMLESH KUMAR MISHRA(KAMLESH.LEGALID@GMAIL.COM)(9582388509)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT) KUMAR SHASHWAT()(9718300277)(PETITIONER) MAYANK(MAYANKKRISHNA21@GMAIL.COM, KALINDISAMPARK.DU@GMAIL.COM)(0)(RESPONDENT) PARMANAND GAUR(PARMANANDGAUR@GMAIL.COM)(9312242835)(PETITIONER) KAMLESH KUMAR MISHRA(CORPUSJURISINDIA@GMAIL.COM)(9650082100)(PETITIONER) UJJWAL KUMAR(UJJWALLAWFIRM@GMAIL.COM)(9899596050)(RESPONDENT) | |
| 50 | W.P.(C)-13002/2023 CM APPL. 70521/2024 | JAGBIR AHLAWAT V/s GOVT OF NCT OF DELHI & ORS. | GAURAV CHAUDHRY, RAHUL SHUKLA, RACHANA DALAL, RAHUL SHUKLA |
| | | OTHER DETAILS OF ADVOCATES: PRADEEP KUMAR ARYA(PARYA.ADVOCATE@GMAIL.COM)(9810359511)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM, HARSHKAUSHIKOFFICE@GMAIL.COM)()(RESPONDENT) PRITISH SABHARWAL(PRITISHSABHARWAL1@GMAIL.COM, DIRECTOR@MSIT.IN, SECRETARY.SMES@GMAIL.COM)()(RESPONDENT) RACHANA DALAL(RACHNADALAL31@GMAIL.COM)(7082348017)(RESPONDENT) RAHUL SHUKLA(RAHUL.LEGAL@GMAIL.COM)(9871735724)(PETITIONER) | |
| 51 | W.P.(C)-13330/2023 | VED PRAKASH V/s GOVT. OF NCT OF DELHI | JYOTI NAMBIAR |
| | | OTHER DETAILS OF ADVOCATES: SANJAY KUMAR PANDEY(SANPANDADAVOCATE@GMAIL.COM)(9717371892)(PETITIONER) BHARATI VIDYAPEETH(INFO@BHARTIVIDYAPEETH.EDU, RODELHI@BHARTIVIDYAPEETH.EDU)()(RESPONDENT) GUNJAN BANSAL(ADVOCATEGUNJANBANSAL@GMAIL.COM)(9953440724)(PETITIONER) ANSHUMAN SHARMA (ANSHUMAN0602@GMAIL.COM)(9910207302)(RESPONDENT) | |
| 52 | W.P.(C)-16247/2023 CM APPL. 65341/2023 | DR. NARINDER KAUR SEERA V/s BHARATI VIDYAPEETH | SAURABH KUMAR SINGH, GUNJAN BANSAL, ANSHUMAN SHARMA |
| | | OTHER DETAILS OF ADVOCATES: A C DAVID AND AKSHIT DAVID(APPEXLEGALNETWORK@REDIFFMAIL.COM)(9899291465)(PETITIONER) AVNISH AHLAWAT(AVNISHAHLAWAT@YAHOO.COM)(9810134741)(RESPONDENT) | |
| 53 | W.P.(C)-4546/2024 | ANIL KUMAR MASIH V/s THE DEPUTY DIRECTOR OF EDUCATION (CENTRAL) NEW DELHI | A C DAVID |
| | | OTHER DETAILS OF ADVOCATES: A C DAVID AND AKSHIT DAVID(APPEXLEGALNETWORK@REDIFFMAIL.COM)(9899291465)(PETITIONER) AVNISH AHLAWAT(AVNISHAHLAWAT@YAHOO.COM)(9810134741)(RESPONDENT) | |
| 54 | W.P.(C)-9601/2024 CM APPL. 39405/2024 WITH W.P.(C) 10023/2024 | M/S DARSHAN INVESTMENT PVT. LTD. & ANR. V/s GOVT. OF NCT OF DELHI & ORS. | RAKESH MALVIYA |
| | | OTHER DETAILS OF ADVOCATES: RAKESH MALVIYA(ADVOCATERAKESHMALVIYA@GMAIL.COM)(9999888432)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) C S DELHI(CSDELHI@NIC.IN, ADMSOUTH@NIC.IN, SCSERVICESGNCTD@GMAIL.COM)(0)(RESPONDENT) | |
| 55 | W.P.(C)-10023/2024 | M/S PREETI OVERSEAS PVT. LTD. V/s GOVT. OF NCT OF DELHI & ORS. | RAKESH MALVIYA |
| | | OTHER DETAILS OF ADVOCATES: RAKESH MALVIYA AND ASSOCIATES(ADVOCATERAKESHMALVIYA@GMAIL.COM)(9999888432)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) | |

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| | | CS DELHI(CSDELHI@NIC.IN, ADMSOUTH@NIC.IN, SCSERVICESGNCTD@GMAIL.COM)(0)(RESPONDENT) SANJEEV SABHARWAL(SOLICITOR6@GMAIL.COM)(0)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) | |
| 56 | W.P.(C)-10308/2024 | SH. NITESH BHARDWAJ V/s GOVT. OF NCT OF DELHI & ORS. | VED PAL RANA |
| | | OTHER DETAILS OF ADVOCATES: V P RANA(VPRANALEGALASSOCIATES@GMAIL.COM)(9811165700)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) DR. RAHUL CHHOKER(DDACHAMBERHC@DDA.ORG.IN)(0)(RESPONDENT) | |
| 57 | W.P.(C)-10711/2024 | MR. H V/s UNION OF INDIA & ORS. | HARPREET SINGH NAGPAL |
| | | OTHER DETAILS OF ADVOCATES: HARPREET SINGH NAGPAL(HARPREETNAGPAL@GMAIL.COM)(9818883969)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT) | |
| 58 | W.P.(C)-10737/2024 | ASHOK DHINGRA V/s GOVT. OF NCT OF DELHI & ORS. | VED PAL RANA |
| | | OTHER DETAILS OF ADVOCATES: V P RANA(VPRANALEGALASSOCIATES@GMAIL.COM)(9811165700)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) | |
| 59 | W.P.(C)-10836/2024 | MS. PREMLATA NAGAR V/s INDIAN RED CROSS SOCIETY & ORS. | MADHUMITA BHATTACHARJEE |
| | | OTHER DETAILS OF ADVOCATES: MADHUMITA BHATTACHARJEE(BHATTACHARJEE.MAHUMITA@GMAIL.COM)(9811785211)(PETITIONER) INDIAN RED CROSS SOCIETY(DRCGL@REDIFFMAIL.COM, HDPSIRCS@GMAIL.COM, STJONHANDB@REDIFFMAIL.COM)(0)(RESPONDENT) GNCTD (SCSERVICESGNCTD@GMAIL.COM)(0)(RESPONDENT) | |
| 60 | W.P.(C)-11765/2024 CM APPL. 48958/2024 CM APPL. 59434/2024 CM APPL. 6830/2025 CM APPL. 6845/2025 | BAPTIST CHURCH TRUST ASSOCIATION V/s THE GOVT. OF NCT OF DELHI AND ANR | SWASTIK SINGH SOLANKI, HEMANT CHAUDHRI, TUSHAR SANNU DAHIYA, HEMANT CHAUDHRI |
| | | OTHER DETAILS OF ADVOCATES: SWASTIK SINGH(SWASTIKSINGHOFFICE@GMAIL.COM)(8800594915)(PETITIONER) GOVERNMENT OF NCT OF DELHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) SATISH JAIN()(9810011555)(RESPONDENT) MR. SWASTIK SINGH(SWASTIKSINGHOFFICE@GMAIL.COM)(0)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) HEMANT CHAUDHARY(NCCLAW@GMAIL.COM)(0)(RESPONDENT) TUSHAR SANNU AND NALIN SAHAY(NALINSAHAYADVOCATE@YAHOO.CO.IN, CLOMCDHQ@GMAIL.COM)(0)(RESPONDENT) SWASTIK SINGH(SWASTIKSINGHOFFICE@GMAIL.COM)(0)(PETITIONER) TUSAR SANNU(NALINSAHAYADVOCATE@YAHOO.CO.IN, CLOMCDHQ@GMAIL.COM)(0)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) HEMANT CHAUDHRI(HCCLAW@GMAIL.COM)(9810035336)(PETITIONER) | |
| 61 | W.P.(C)-14192/2024 | LOKENDRA CHOUHAN & ORS. V/s UNION OF INDIA AND ANR. | CHANDRA MOHAN JHA |
| | | OTHER DETAILS OF ADVOCATES: C.M. JHA(ADVOCATECMJHA@GMAIL.COM)(8076244354)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM, CMDRAILTEL@RAILTELINDIA.COM)(1123384193)(RESPONDENT) | |
| 62 | W.P.(C)-1026/2025 CM APPL. 5090/2025 | MS ALPNA DOSAJ V/s UNION OF INDIA, MINISTRY OF RAILWAYS THROUGH THE SECRETARY & ORS. | SUJEET KUMAR |
| | | OTHER DETAILS OF ADVOCATES: SUJEET KUMAR(SCLAWYERSUJEETSINGH@GMAIL.COM)(9210070726)(PETITIONER) PRAVEEN KUMAR, SHUCHI, M KAPOOR(PRAVEENKUMAR@DFCC.CO.IN, SHUCHI@DFCC.CO.IN, MKAPOOR@DFCC.CO.IN)(0)(RESPONDENT) UNION OF INDIA, DFCC(UOIDHC@GMAIL.COM, CONTACTDFCCIL@DFCC.CO)(1123384193)(RESPONDENT) | |
| 63 | W.P.(C)-1445/2025 | BHAGWAN DASS SHARMA V/s CENTRAL WAREHOUSING CORPORATION & ORS. | JAI WADHWA |
| | | OTHER DETAILS OF ADVOCATES: JAI WADHWA(JAIWADHWA.LAW06@GMAIL.COM)(9599651116)(PETITIONER) WARE HOUSE, GGMPERS, RMDLI(WAREHOUSE@NIC.IN, GGMPERS@CEWACOR.NIC.IN, RMDLI@CEWACOR.NIC.IN)(0)(RESPONDENT) AMRISH GAUTAM, SHABDITA(AMRISH.GAUTAM@CEWACOR.NIC.IN, SINGHSHABDITA@CEWACOR.NIC.IN)(0)(RESPONDENT) | |

COURT NO. 49
HON'BLE MR.JUSTICE ANUP JAIRAM BHAMBHANI

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| ITEM NUMBER | CASE NUMBER | PARTY NAME | ADVOCATE NAME | OTHER INFORMATION |
|---|---|---|--|-------------------|
| FRESH MATTERS & APPLICATIONS | | | | |
| 1 | CM APPL. 19275/2025 In RFA-667/2022 | SURINDER YADAV & ANR. V/s CHARANJEET SINGH LAMBA & ANR. | BHAGAT SINGH, MEENAKSHI KALRA, MEENAKSHI KALRA | |
| | | OTHER DETAILS OF ADVOCATES: BHAGAT SINGH(BHAGATSINGHIS@YAHOO.COM)(9810133410)(PETITIONER) SURINDER YADAV(KARTIKYADAV777@GMAIL.COM)(8860300093)(PETITIONER) CHARANJEET SINGH LAMBA()(9910235719)(RESPONDENT) MCD(CLOMCDHQ@GMAIL.COM)()(RESPONDENT) MEENAKSHI KALRA(MEENAKSHIKALRA30@GMAIL.COM)(9873448030)(RESPONDENT) | | |
| 2 | CM APPL. 19260/2025 In RFA-187/2024 | RANAJI GANGULY V/s JAGTARNI HOMES PVT. LTD. | ANJANI KUMAR MISHRA, NARESH GUPTA, GAURAV GUPTA, NAVEEN KUMAR BHARDWAJ, RANAJI GANGULY, NARESH GUPTA | |
| | | OTHER DETAILS OF ADVOCATES: NARESH GUPTA(NGEQUNITY01@GMAIL.COM)(9810236228)(RESPONDENT) RANAJI GANGULY(RANAJIG@GMAIL.COM)(0)(RESPONDENT) GAURAV GUPTA , PRATEEK BHALLA(GAURAV@GAURAVGUPTA.NET.IN)(9958444233)(PETITIONER) NGEQUNITY(NGEQUNITY01@GMAIL.COM)(0)(RESPONDENT) RANAJI(RANAJIG@GMAIL.COM)(8368101484)(PETITIONER) NARESH(SGEQUNITY@GMAIL.COM)(0)(RESPONDENT) NARESH GUPTA(NGEQUNITY@GMAIL.COM)(9810236228)(RESPONDENT) | | |
| 3 | RFA-306/2025 CM APPL. 19077/2025 CM APPL. 19078/2025 CM APPL. 19079/2025 CM APPL. 19080/2025 | SANJAY KHANNA V/s SUNITA | PRADEEP NAWANI | |
| | | OTHER DETAILS OF ADVOCATES: PRADEEP NAWANI(PRADEEP.NAWANI2002@GMAIL.COM)(9910003298)(PETITIONER) R()(9289318143)(RESPONDENT) | | |
| FOR ADMISSION | | | | |
| 4 | RC.REV.-149/2024 CM APPL. 31072/2024 | PRAVEEN KUMAR RATHOR V/s SIMMI MALHOTRA & ANR. | RAJENDRA SINGH CHAGGAR, KAPIL MADAN | |
| | | OTHER DETAILS OF ADVOCATES: PRAVEEN(RATHORPRAVEEN918@GMAIL.COM)(7838074631)(PETITIONER) R S CHAGGAR & ASSOCIATES(RSCHAGGAR@GMAIL.COM)(9891782970)(PETITIONER) UJJWAL(UJJWAL.JAIN@RRGASSOCIATES.COM)()(RESPONDENT) KAPIL MADAN(KMADAN@KMALAWOFFICE.COM)(9971305252)(PETITIONER) | | |
| 5 | RC.REV.-194/2024 CM APPL. 41245/2024 | RAKESH KUMAR V/s BHIM KAUR | VIKRAM AGGARWAL | |
| | | OTHER DETAILS OF ADVOCATES: T R GUPTA(TRGUPTA32@GMAIL.COM)(9811365932)(PETITIONER) SOMPAL SINGH(SOMPAL1217@GMAIL.COM)(0)(RESPONDENT) | | |
| 6 | RC.REV.-261/2024 CM APPL. 56033/2024 CM APPL. 56034/2024 WITH RC.REV. 262/2024 RC.REV. 266/2024 | NIRMAL DUTTA V/s VIKRAM TULI | BISWAJIT DAS | |
| | | OTHER DETAILS OF ADVOCATES: JURIS & JURIS(ADMIN@JURISNJURIS.COM)(8882315383)(PETITIONER) | | |
| 7 | RC.REV.-262/2024 CM APPL. 56050/2024 CM APPL. 56051/2024 WITH RC.REV. 266/2024 | GURCHARAN SINGH V/s VIKRAM TULI | BISWAJIT DAS | |
| | | OTHER DETAILS OF ADVOCATES: JURIS & JURIS(ADMIN@JURISNJURIS.COM)(8882315383)(PETITIONER) | | |
| 8 | RC.REV.-266/2024 CM APPL. 57452/2024 CM APPL. 57453/2024 | NOORE HASSAN V/s VIKRAM TULI | BISWAJIT DAS | |
| | | OTHER DETAILS OF ADVOCATES: | | |

| | | | | |
|-----------------------------------|--|--|---|-------------------------------|
| | | JURIS & JURIS()(46562550)(PETITIONER) | | |
| 9 | RC.REV.-278/2024 CM APPL. 59649/2024 CM APPL. 59650/2024 | SEKH SARWAR JAHAN V/s MANOJ KUMAR & ANR. | JYOTIKA KALRA, VIJAY DATT GAHTORI | |
| | | OTHER DETAILS OF ADVOCATES: RESOLVE LEGAL(RESOLVELEGALADVOCATE@GMAIL.COM)(8178887241)(PETITIONER) RESOLVE LEGAL(RESOLVELEGALADVOCATE@GMAIL.COM)(8178887241)(PETITIONER) RESOLVE LEGAL(RESOLVELEGALADVOCATE@GMAIL.COM)(8178887241)(PETITIONER) DINESH(DINESHKRD1143@GMAIL.COM)(0)(RESPONDENT) DINESH(DINESHKRD1143@GMAIL.COM)(0)(RESPONDENT) DINESH(DINESHKRD1143@GMAIL.COM)(0)(RESPONDENT) VIJAY DATT GAHTORI(GAHTORIVIJAY@GMAIL.COM)(8527260799)(PETITIONER) | | |
| 10 | RC.REV.-379/2024 CM APPL. 73722/2024 | M/S. RAM SONS AND ORS. (THROUGH ITS PARTNERS) V/s KAMLA SETH & ORS. | ARVIND KUMAR GUPTA, DEVANSH GUPTA | |
| | | OTHER DETAILS OF ADVOCATES: DEVANSH GUPTA(DEVANSH.A.GUPTA@GMAIL.COM)(9871209110)(RESPONDENT) | | |
| 11 | RC.REV.-401/2024 CM APPL. 76608/2024 CM APPL. 17219/2025 CM APPL. 19281/2025 CM APPL. 19282/2025 | SH. S.N KOHLI AND SONS V/s PARVEEN GUPTA | AAYUSH MALHOTRA, AJAY GUPTA | |
| | | OTHER DETAILS OF ADVOCATES: NISHANT ANAND(MUDIT@CHAMBERSOFSHAMKUMARA.COM)(0)(PETITIONER) AJAY(LAWYERAJAY@YAHOO.COM)(0)(RESPONDENT) NISHANT ANAND(MUDIT@CHAMBERSOFSHAMKUMARA.COM)(0)(PETITIONER) AJAY GUPTA(LAWYERAJAY@YAHOO.COM)(9810717486)(PETITIONER) | | |
| 12 | RC.REV.-21/2025 CM APPL. 3248/2025 | RAJESH TANDON V/s ANITA WALIA | AKSHYA | |
| | | OTHER DETAILS OF ADVOCATES: AKSHYA (CHAMBERSOFADV.AKSHYA@GMAIL.COM)(9891959904)(PETITIONER) R()(7838873103)(RESPONDENT) | | |
| 13 | RSA-198/2024 CM APPL. 68128/2024 CM APPL. 68130/2024 CM APPL. 68131/2024 | IRSHAD AHMED V/s JAGAT TALKIES DISTRIBUTORS AND ANOTHER | SHAAD ANWAR | |
| | | OTHER DETAILS OF ADVOCATES: SHAAD ANWAR(SHADANWAR.K160@GMAIL.COM)(9811038828)(PETITIONER) R()(9811029493)(RESPONDENT) | | |
| AFTER NOTICE MISC. MATTERS | | | | |
| 14 | CM APPL. 6907/2025(CM For Restoration) CM APPL. 6909/2025 In RC.REV.-423/2012(Disposed off case) | SANTOSH KUMAR JAIN AND ANR V/s LEELA RANI BEHL AND ORS | GD CHOPRA, CHANDRA SHEKHER GUPTA, S S JAIN, ABHISHEK BHARDWAJ, CHANDRA SHEKHER DELHI | |
| | | OTHER DETAILS OF ADVOCATES: C S GUPTA(CSGLAWASSOCIATES96@GMAIL.COM)(9871980107)(PETITIONER) ABHISHEK BHARDWAJ(BHARDWAJ.ABHISHEK1990@GMAIL.COM)(9968955329)(PETITIONER) CHANDRA SHEKHER GUPTA(CHANDRACSG1969@GMAIL.COM)(9871980107)(PETITIONER) | | |
| 15 | RC.REV.-466/2019 | BRIJ MOHAN BHANDARI V/s SATISH KUMAR & ANR | SUNIL MALHOTRA, AJAY GARG, AJAY GARG, AJIT SINGH, MANNU SINGH | |
| | | OTHER DETAILS OF ADVOCATES: SUNIL MALHOTRA()(9990919305)(PETITIONER) AJAY GARG(AJAYGARGADVOCATE@GMAIL.COM)(9811109663)(RESPONDENT) AJIT SINGH(AJITSINGH8881@GMAIL.COM)(9990525091)(PETITIONER) AJIT SINGH(AJITSINGH8881@GMAIL.COM)(9990525091)(PETITIONER) AJIT SINGH(AJITSINGH8881@GMAIL.COM)(9990525091)(PETITIONER) MANNU SINGH(MANNU_9@YAHOO.CO.IN)(9899946669)(PETITIONER) | | |
| 16 | RC.REV.-52/2020 CM APPL. 3045/2020 | M/S MEGA OVERSEAS PVT LTD V/s RAHUL GOEL | AKHIL MITTAL & AFFIFA ATIQ | |
| | | OTHER DETAILS OF ADVOCATES: AKHIL MITTAL & AFFIFA ATIQ()(9212504099)(PETITIONER) | | |
| 17 | RC.REV.-225/2022 CM APPL. 40904/2022 CM APPL. 44772/2024 | GAJRAJ SINGH(SINCE DECEASED) KAMALJIT SINGH & ORS. V/s SH. RAJKUMAR & ORS. | JAGJIT SINGH | |
| | | OTHER DETAILS OF ADVOCATES: JAGJIT SINGH(JAGJITSINGHADVOCATE@YAHOO.CO.IN)(9810034684)(PETITIONER) VIJAY(VIJAYSIWACH1979@GMAIL.COM)()(RESPONDENT) JAGJIT SINGH , PREET SINGH (JAGJITSINGHADVOCATE@YAHOO.CO.IN)(9810034684)(PETITIONER) VIJAY SIWACH(VIJAYSIWACH1979@GMAIL.COM)(0)(RESPONDENT) | | |
| 18 | RC.REV.-252/2023 | ANIL KUMAR JAIN V/s SUBHASH CHAND CHAWLA ALIAS SUBHASH CHANDER CHAWLA | VISHESH WADHWA | Listing Remarks: AT 4:00PM |

| | | | |
|----|---|---|--|
| | | OTHER DETAILS OF ADVOCATES: VISHESH WADHWA CHAMBERS(VWLAWCHAMBERS@GMAIL.COM)(9891551234)(PETITIONER) MANISH(KUMAR.MANISH5518@GMAIL.COM)()(RESPONDENT) | |
| 19 | RC.REV.-269/2023 CM APPL. 51034/2023 CM APPL. 51035/2023 | SHRI BALBIR SINGH KOHLI & ANR. V/s SMT JYOTI SETHI | VICTORY ASSOCIATES, DASHRATH RAGHAV |
| | | OTHER DETAILS OF ADVOCATES: VICTORY ASSOCIATES(VINEET.LEGAL@GMAIL.COM)(9810815307)(PETITIONER) AJAY(AJAYG557@YAHOO.COM)()(RESPONDENT) DASHRATH RAGHAV(DASHRATHRAGHAV@HOTMAIL.COM)(9999928409)(PETITIONER) | |
| 20 | RC.REV.-19/2024 CM APPL. 3115/2024 CM APPL. 3116/2024 CM APPL. 13515/2025 | SH SUBHASH WADHWA V/s SH NARENDER KUMAR SHARMA & ORS. | MANU NAYAR, SALIM MUTAKIF |
| | | OTHER DETAILS OF ADVOCATES: MANU NAYAR (MANU_NAYAR@HOTMAIL.COM)(9811331106)(PETITIONER) SALIM (SALIM_ADV@HOTMAIL.COM)()(RESPONDENT) M. SALIM (SALIM_ADV@HOTMAIL.COM)(9811195036)(RESPONDENT) SALIM MUTAKIF (SALIM_ADV@HOTMAIL.COM)(9811195036)(PETITIONER) | |
| 21 | RC.REV.-45/2024 CM APPL. 8243/2024 | SAROJ RANI V/s BIMLA TYAGI AND ORS (SINCE DECEASED THROUGH HER LRS) | JAMALUDDIN, SURYA KANT PANDEY |
| | | OTHER DETAILS OF ADVOCATES: SU MIRZA, JAMAL MIRZA (SUMIRZA786@GMAIL.COM, JAMALMIRZA.ADV@GMAIL.COM (9717084810)(PETITIONER) SURYA KANT PANDEY(PANDEYSURYA44@GMAIL.COM)(8588833705)(RESPONDENT) | |
| 22 | RC.REV.-193/2024 CM APPL. 41090/2024 CM APPL. 46257/2024 CM APPL. 71974/2024 | JEEVAN LAL AND SONS V/s SMT. SAROJ GUPTA | ZUBEDA BEGUM, OMPRAKASH AGGARWAL, KRITIKA ANGIRISH |
| | | OTHER DETAILS OF ADVOCATES: ZUBEDA BEGUM(ZUBEDABEGUMADV@GMAIL.COM)(9868119078)(PETITIONER) SAROJ()(9899695533)(RESPONDENT) ZUBEDA (ZUBEDABEGUMADV@GMAIL.COM)(0)(PETITIONER) ASHISH AGGARWAL (ASHISH.UTC@YAHOO.COM)(0)(RESPONDENT) SAMIRON BORKATAKY(SAMIRON.B@GMAIL.COM)(8447865633)(PETITIONER) ZUBEDA BEGUM(ZUBEDABEGUMADV@GMAIL.COM)(0)(RESPONDENT) | |
| 23 | RFA-194/2020 CM APPL. 9932/2020 CM APPL. 9935/2020 | M/S D.B PROJECT ENGINEERS V/s M/S MALIK ENTERPRISES | J P & ASSOCIATES |
| | | OTHER DETAILS OF ADVOCATES: J P & ASSOCIATES()(9911063933)(PETITIONER) | |
| 24 | RFA-267/2021 CM APPL. 21480/2021 CM APPL. 21481/2021 CM APPL. 32533/2024 | SMT KANTA DEVI AND ANR V/s SH RAM DASS AND ANR | CHUMAN MANDAL, CHUMAN MANDAL, NARESH CHANDER SHARMA, POONAM GAUR, RISHAB RAJ JAIN, KEDAR GOSWAMI |
| | | OTHER DETAILS OF ADVOCATES: CHUMANMANDAL(ADVCHAMAN@GMAIL.COM PANKAJSHARMANAN@GMAIL.COM)(9911144068)(PETITIONER) D K PANDEY(DURGESHADV@GMAIL.COM)(9990473512)(PETITIONER) RELIANCEADA(BRPLCUSTOMERCARE@RELIANCEADA.COM)()(RESPONDENT) DR N C SHARMA (9999926425)(RESPONDENT) POONAM GAUR(ADV.POONAMGAUR@GMAIL.COM)(9718690176)(PETITIONER) RISHAB RAJ JAIN(RISHABRAJJAIN@GMAIL.COM)(9811079695)(RESPONDENT) KEDAR GOSWAMI(KEDAR.GOSWAMI1111@GMAIL.COM)(9871330458)(RESPONDENT) | |
| 25 | RFA-8/2022 CM APPL. 826/2022 CM APPL. 827/2022 | SMT ANITA DEVI V/s SHRI RAVINDER KUMAR AND ORS | DEEPAK KUMAR, GURVINDER KAUR SURI |
| | | OTHER DETAILS OF ADVOCATES: ATHA SAGAR VERMA(ATHA.VERMA@GMAIL.COM)(991115567)(PETITIONER) GURVINDER KAUR SURI(LITIGATION@SURICO.IN)(9871692195)(RESPONDENT) | |
| 26 | RFA-137/2022 CM APPL. 18296/2022 CM APPL. 18299/2022 CM APPL. 33508/2023 | V.P.R. GOYAL AND CO. PVT. LTD AND OTHERS V/s SHRI RAGHU NATH GUPTA (R.N. GUPTA) (NOW DECEASED) AND OTHERS | DHAN MOHAN MISHRA, HARSHIT GOYAL, KARANJAWALA & CO, HARSHIT GOYAL |
| | | OTHER DETAILS OF ADVOCATES: DHAN MOHAN, TANU B MISHRA & RAVI MISHRA(DHANMOHANDHC@GMAIL.COM)(9811180987)(PETITIONER) HARSHIT GOYAL (HARSHITGOYALLEGAL@GMAIL.COM)(9899646695)(PETITIONER) KRISHAN THAKUR(KRISHANTHAKUR640@GMAIL.COM)()(RESPONDENT) ()()(RESPONDENT) HARSHIT GOYAL(HARSHITGOYALLEGAL@GMAIL.COM)(9899646695)(PETITIONER) | |
| 27 | CM APPL. 58726/2023 In RFA-598/2022 | STELLAR DYNAMICS PVT. LTD. V/s INTELLO AIR | AJIT KUMAR UPADHYAY, SANDEEP VERMA, SANDEEP VERMA |
| | | OTHER DETAILS OF ADVOCATES: AJIT UPADHYAY & TATHAGAT(AJITUPADHYAY@GMAIL.COM)(9312875339)(PETITIONER) AJIT UPADHYAY & TATHAGAT (AJITUPADHYAY@GMAIL.COM)(9312875339)(PETITIONER) SANDEEP(SANDEEPVERMAADV@GMAIL.COM)()(RESPONDENT) | |

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|----|---|--|--|
| | | DEEPAK(12DEEPAK12345@GMAIL.COM){}(RESPONDENT) INTELLOAIR(INTELLOAIR10@GMAIL.COM){}(RESPONDENT) AJIT(AJITUPADHYAY@GMAIL.COM){}(RESPONDENT) INTELLOAIR(INTELLOAIR10@GMAIL.COM){}(RESPONDENT) SANDEEP VERMA (SANDEEPVERMAADV@GMAIL.COM)(9811426617)(PETITIONER) AJIT UPADHYAY(AJITUPADHYAY@GMAIL.COM){}(RESPONDENT) SANDEEP VERMA(SANDEEPVERMAADV@GMAIL.COM)(9811426617)(RESPONDENT) SANDEEP VERMA(SANDEEPVERMAADV@GMAIL.COM)(9811426617)(RESPONDENT) | |
| 28 | RFA-86/2023 CM APPL. 5061/2023 | DR. CHAMAN PRAKASH V/s SMT. SANTOSH DEVI | JAYANT PAWAR |
| | | OTHER DETAILS OF ADVOCATES: JAYANT PAWAR(JAYANT.LAWYER@GMAIL.COM)(9871133705)(PETITIONER) | |
| 29 | RFA-273/2023 CM APPL. 16332/2023 CM APPL. 34635/2023 | MOHD UNISH @ NANHE MIAN (SINCE DECEASED THROUGH LRS) AND. ORS. V/s SH. ABDUL QADIR | MANU NAYAR |
| | | OTHER DETAILS OF ADVOCATES: MANU NAYAR & CO(MANU_NAYAR@HOTMAIL.COM)(9811331106)(PETITIONER) NANU NAYAR (MANU_NAYAR@HOTMAIL.COM)(9811331106)(PETITIONER) | |
| 30 | RFA-583/2023 CM APPL. 37641/2023 CM APPL. 6418/2024 CM APPL. 22230/2024 CM APPL. 42321/2024 | RAM KISHOR GUPTA V/s SANJAY SHARMA & ANR. | SAVITA RUSTOGI, VIVEK GUPTA, RAM KISHORE GUPTA |
| | | OTHER DETAILS OF ADVOCATES: SAVITA RUSTOGI(RUSTAGI_SAVITA@REDIFFMAIL.COM)(9811143746)(PETITIONER) VIVEK GUPTA(OFFICEVIVEKGUPTA@GMAIL.COM){}(RESPONDENT) SAVITA RUSTOGI(RUSTAGI_SAVITA@REDIFFMAIL.COM){}(PETITIONER) SAVITA RUSTOGI(RUSTAGI_SAVITA@REDIFFMAIL.COM){}(PETITIONER) RK GUPTA(RKGUPTA.MRT@GMAIL.COM){}(RESPONDENT) VIVEK GUPTA (OFFICEVIVEKGUPTA@GMAIL.COM)(9871065420)(RESPONDENT) SAVITA RUSTOGI(RUSTAGI_SAVITA@REDIFFMAIL.COM)(9811143746)(PETITIONER) VIVEK GUPTA (OFFICEVIVEKGUPTA@GMAIL.COM)(0)(RESPONDENT) | |
| 31 | RFA-2/2024 CM APPL. 138/2024 | MRS DR. VANASHREE BANERJEE V/s MR DR. PRAVEER KUMAR BANERJEE AND ORS. | ALEX JOSEPH, KAMAL JERATH |
| | | OTHER DETAILS OF ADVOCATES: KAMAL JERATH(KAMAL_JERATH@YAHOO.COM)(9711887994)(RESPONDENT) | |
| 32 | RFA-222/2024 CM APPL. 19678/2024 CM APPL. 19679/2024 | RAM CHANDER PRASAD V/s SUBHASH & ANR. | GAURAV CHAUDHRY |
| | | OTHER DETAILS OF ADVOCATES: RANDHIR SINGH(GAURAVCHAUDHRY.321@GMAIL.COM)(9810359500)(PETITIONER) SUBHASH(ADVBKISHAN@GMAIL.COM)(9910152328)(RESPONDENT) | |
| 33 | RFA-288/2024 | AMIT GUPTA V/s MITHLESH & ANR. | BRAHMANAND, RAJ KUMAR |
| | | OTHER DETAILS OF ADVOCATES: RAJ KUMAR(RAJKUMARADV818@GMAIL.COM)(9871698896)(RESPONDENT) | |
| 34 | RFA-506/2024 CM APPL. 45618/2024 | DHARMENDER DHANWAL V/s SMT. KALAWATI (SINCE DECEASED) THROUGH LR | KUNAL YADAV |
| | | OTHER DETAILS OF ADVOCATES: | |
| 35 | RFA-554/2024 CM APPL. 49685/2024 CM APPL. 49686/2024 | IBRAHIM NOW DECEASED THROUGH HIS LRS V/s WARDA ZEESHAN AND ORS | JAVED AHMAD |
| | | OTHER DETAILS OF ADVOCATES: JAVED AHMED(JAVEDAHMADADV@GMAIL.COM)(9810518138)(PETITIONER) CORPO JURIST(CORPOJURIST@GMAIL.COM)(0)(RESPONDENT) | |
| 36 | CM APPL. 16203/2025 In RFA-33/2025 | DR SUSHIL KUMAR NIJHAWAN & ANR. V/s ANIL KUMAR NIJHAWAN, | RAJAT BHALLA, AMRIT KAUR OBEROI |
| | | OTHER DETAILS OF ADVOCATES: AMRIT KAUR OBEROI(505CHAMBER@GMAIL.COM)(9899347698)(RESPONDENT) AMRIT KAUR OBEROI(505CHAMBER@GMAIL.COM)(9899347698)(RESPONDENT) | |
| 37 | RSA-46/2018 CM APPL. 10025/2018 | VIQAR AHMAD V/s BADAR & ORS | SHAAD ANWAR, GAGANMEET SINGH SACHDEVA, SUBRAT DEB |
| | | OTHER DETAILS OF ADVOCATES: SHAAD ANWAR(9811038828)(PETITIONER) GAGANMEET SINGH SACHDEVA(GAGANMEET3@GMAIL.COM)(9582055425)(RESPONDENT) SUBRAT DEB (DEBSUBRAT@GMAIL.COM)(9810576995)(RESPONDENT) | |
| 38 | RSA-15/2020 CM APPL. 4875/2020 CM APPL. 6836/2020 CM APPL. 22556/2022 | SARITA V/s ZILE SINGH | RAJ KUMA RCHANDIWAL, RAJ KUMAR CHANDIWAL, BHOLA SINGH |

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| | | OTHER DETAILS OF ADVOCATES: RAJ KUMA RCHANDIWAL()(9868054250)(PETITIONER) RAJ KUMA RCHANDIWAL()(9868054250)(PETITIONER) RAJ KUMAR CHANDIWAL(RCHANDIWAL000@GMAIL.COM)(9868054250)(PETITIONER) RAHUL(RAHULKADYAN2008@YAHOO.COM)()(RESPONDENT) BHOLA SINGH(ROHITKUMARTMB@GMAIL.COM)(9810972609)(PETITIONER) | | |
| 39 | RSA-1/2022 CM APPL. 239/2022 CM APPL. 35272/2022 | DELHI DEVELOPMENT AUTHORITY V/s RAM AVTAR SHARMA | SHIVANI LUTHRA LOHIYA, R. K. SAINI, SANDEEP THAKUR | |
| | | OTHER DETAILS OF ADVOCATES: SHIVANI LUTHRA LOHIYA(SHIVANILUTHRALOHIYA@LAWCHAMBERS.CO.IN)(9910031323)(PETITIONER) ARVIND PANDEY(ARVINDPANDEY1966@YAHOO.COM)(9811109270)(RESPONDENT) SHIVANI LUTHRA LOHIYA(SHIVANILUTHRALOHIYA@LAWCHAMBERS.CO.IN)(9910031323)(PETITIONER) SHIVANI LUTHRA LOHIYA(SHIVANILUTHRALOHIYA@LAWCHAMBERS.CO.IN)(9910031323)(PETITIONER) AMAN BHARDWAJ(AMANBHARDWAJ27.AB@GMAIL.COM)(9821752342)(RESPONDENT) R. K. SAINI(RKSAINI6458@GMAIL.COM)(9310255162)(RESPONDENT) SANDEEP THAKUR(TSANDEEP0409@GMAIL.COM)(9811946063)(PETITIONER) | | |
| 40 | RSA-25/2022 CM APPL. 12297/2022 CM APPL. 12298/2022 CM APPL. 12299/2022 | SANTOSH V/s JAGDISH | AMAR NATH SAINI, RANBIR SHARMA, GURVINDER SINGH KHALSA | |
| | | OTHER DETAILS OF ADVOCATES: AMAR NATH SAINI()(9811440079)(PETITIONER) ANOOP SINGH()(8585985095)(RESPONDENT) RANBIR SHARMA(RANBIR.SHARMA2@GMAIL.COM)(9810443720)(RESPONDENT) GURVINDER SINGH KHALSA(ADVOCATEGURVINDER@GMAIL.COM)(9868873138)(PETITIONER) | | |
| 41 | RSA-148/2022 CM APPL. 51852/2022 | KASHMIRI DEVI V/s V.S KARDAM | MUNI LAL YADAV, VIRENDRA KUMAR | |
| | | OTHER DETAILS OF ADVOCATES: M.L. YADAV(MLYADAVADVOCATE3@GMAIL.COM)(9810329394)(PETITIONER) VIRENDRA KUMAR(VKUMAR10147@YAHOO.COM)(8800843091)(PETITIONER) | | |
| 42 | RSA-31/2023 CM APPL. 7651/2023 | ASHOK SANWARIA V/s OM PRAKASH SINCE DECEASED THROUGH HIS LRS | PRAVIN SHARMA, SUBHASH CHAND | |
| | | OTHER DETAILS OF ADVOCATES: SUBHASH CHAND(LAWSAGAR@YAHOO.CO.IN)(9868426305)(RESPONDENT) | | |
| 43 | RSA-87/2023 CM APPL. 23042/2023 WITH RSA 88/2023 | MUKESH KUMAR V/s DEVENDER KUMAR MEHTA | ARUN K CHAUHAN, ASHISH SHARMA, ABHINAV | |
| | | OTHER DETAILS OF ADVOCATES: ASHISH SHARMA(SHARMAASHISH661@GMAIL.COM)(9810217001)(RESPONDENT) ABHINAV (ADV.ABHINAV7231@GMAIL.COM)(9868042930)(RESPONDENT) | | |
| 44 | RSA-88/2023 CM APPL. 23289/2023 | MUKESH KUMAR V/s DEVENDER KUMAR MEHTA | ARUN K CHAUHAN, ASHISH SHARMA, ABHINAV | |
| | | OTHER DETAILS OF ADVOCATES: R D CHAUHAN & ARUN K CHAUHAN()(9999994157)(PETITIONER) MUKESH KUMAR()(9990692204)(PETITIONER) DEVENDER KUMAR()(9810513138)(RESPONDENT) ASHISH SHARMA(SHARMAASHISH661@GMAIL.COM)(9810217001)(PETITIONER) ABHINAV (ADV.ABHINAV7231@GMAIL.COM)(9868042930)(RESPONDENT) | | |
| 45 | RSA-114/2023 CM APPL. 32173/2023 WITH RSA 115/2023 | LAXMAN SINGH SAINI V/s SH. BADRI PRASAD SAINI | RAM KISHAN SAINI | |
| | | OTHER DETAILS OF ADVOCATES: RAM KISHAN SAINI, GYANESH SAINI(GK_SAINI2003@YAHOO.CO.IN)(9868500923)(PETITIONER) VISHAL CHOUDHARY(VISHALCHOUDHARY_2005@YAHOO.COM)()(RESPONDENT) | | |
| 46 | RSA-115/2023 CM APPL. 32175/2023 | LAXMAN SINGH SAINI V/s SH. BADRI PRASAD SAINI | RAM KISHAN SAINI | |
| | | OTHER DETAILS OF ADVOCATES: NEELAM JATIN SAINI(NEELAMJATINSAINI@GMAIL.COM)(9868500923)(PETITIONER) VISHAL CHOUDHARY(VISHALCHOUDHARY_2005@YAHOO.COM)()(RESPONDENT) | | |
| 47 | RSA-243/2023 | NEERAJ NARANG & ANR. V/s KAVITA GUPTA | LAL SINGH THAKUR | |
| | | OTHER DETAILS OF ADVOCATES: LAL SINGH THAKUR & ASSOCIATES(THAKURADVOCATES@YAHOO.CO.IN)(9212046428)(PETITIONER) KAVITA()(9810035136)(RESPONDENT) | | |
| 48 | RSA-50/2024 CM APPL. 13622/2024 | SMT. RAVINDER KAUR & ANR. V/s SH. SATISH CHAWLA & ORS. | GAURAV KUMAR, ANUJ P AGARWALA | |
| | | OTHER DETAILS OF ADVOCATES: VIJAY KUMAR SINGH()(9818089648)(PETITIONER) ANUJ P AGARWALA(ANUJ@PBA.NET.IN)(9811885242)(PETITIONER) | | |

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| 49 | RSA-81/2024 CM APPL. 23625/2024 | ASHOK KUMAR DECEASED THR LRS V/s NIRMALA DEVI & ANR. | NEERAJ BHARDWAJ | |
| | | OTHER DETAILS OF ADVOCATES: NEERAJ BHARDWAJ(NEERAJLAWYER79@GMAIL.COM)(9350271061)(PETITIONER) | | |
| 50 | RSA-96/2024 CM APPL. 30847/2024 CM APPL. 30848/2024 CM APPL. 30849/2024 CM APPL. 30850/2024 | SMT. SANTOSH V/s SMT. SONPALI AND ORS. | AMIT KUMAR | |
| | | OTHER DETAILS OF ADVOCATES: HANS RAJ SINGH & ASSOCIATES(HANSRAJ.SINGH47230@GMAIL.COM)(9810147230)(PETITIONER) | | |
| 51 | RSA-128/2024 CM APPL. 41739/2024 CM APPL. 41740/2024 CM APPL. 41741/2024 | SUBASH RANI V/s INDERJEET & ANR. | SANMATI BIR SINGH, RAVINDER KUMAR TYAGI | |
| | | OTHER DETAILS OF ADVOCATES: S S J AIN & SANDEEP(SSJ4949@GMAIL.COM)(9891043078)(PETITIONER) RAVINDER KUMAR TYAGI(ADVRAVINDER87@GMAIL.COM)(8376019442)(RESPONDENT) | | |
| 52 | TR.P.(C.)-1/2025 CM APPL. 1112/2025 | NITIN TOKAS V/s JOGINDER SINGH TOKAS & ORS. | UZAIR ELAHI | |
| | | OTHER DETAILS OF ADVOCATES: GAUTAM GUPTA (LEGUMHEIGHTS@GMAIL.COM)(0)(PETITIONER) ILP(ILP@ILP.CO.IN)(0)(RESPONDENT) | | |
| 53 | TR.P.(C.)-42/2025 CM APPL. 13804/2025 CM APPL. 13805/2025 | BHOOMI SHARMA V/s GAURAV SHARMA | MEENA CHAUDHARY SHARMA | |
| | | OTHER DETAILS OF ADVOCATES: MEENA CHAUDHARY SHARMA (MCSADVOCATE@GMAIL.COM)(9811047445)(PETITIONER) AMITE GAURAV(AMITESGAURAV@GMAIL.COM)(0)(RESPONDENT) | | |
| 54 | W.P.(C)-4264/2001 WITH W.P.(C) 16254/2004 | ASHOK KUMAR JAIN V/s STATE BANK OF INDIA & ORS. | ASHOK KUMAR BAHL, RAJEEV KAPUR, PIYUSH SHARMA | |
| | | OTHER DETAILS OF ADVOCATES: WITHOUT GENERATE ()()(RESPONDENT) | | |
| 55 | W.P.(C)-16254/2004 WITH W.P.(C) 4264/2001 | A.K.JAIN V/s CHAIRMAN STATE OF BANK OF INDI | PIYSH SHARMA, RAJIV KAPUR, KG MISHRA | |
| | | OTHER DETAILS OF ADVOCATES: WITHOUT GENERATE ()()(PETITIONER) | | |
| 56 | W.P.(C)-8417/2005 | S.N.SINGH V/s UOI & ORS. | UMESH SHARMA, B.S.TOMAR, M.V. KINI & CO., YOGESH VERMA, K.C.DUBEY, MILLIND MADAV BHARDWAJ, MILLEND, MD ALI | |
| | | OTHER DETAILS OF ADVOCATES: MD ALI(MD.ALI@ASJLEGAL.IN)(8586094428)(PETITIONER) | | |
| 57 | W.P.(C)-5999/2008 CM APPL. 52155/2019 | AZAD SINGH V/s F.C.I & ANR | HIMINDER LAL, MANOJ, UDDHAV PRATAP | |
| | | OTHER DETAILS OF ADVOCATES: HIMINDER LAL(9810825553)(PETITIONER) UDDHAV PRATAP (ADVDDHAVPRATAP@GMAIL.COM)(9717674866)(PETITIONER) | | |
| 58 | W.P.(C)-8642/2009 CM APPL. 46947/2024 | SATBIR V/s UNIVERSITY OF DELHI & ORS. | A.K.BAHRDWAJ, SANTOSH KUMAR KUMAR, R.K.SAINI | |
| | | OTHER DETAILS OF ADVOCATES: RAKESH KUMAR SAINI(RKSAINI6458@GMAIL.COM)(0)(PETITIONER) SANTOSH KUMAR(ADVSKOFFICE@GMAIL.COM, SANTKAM@GMAIL.COM)(9818309301)(RESPONDENT) AKT LAW ASSOCIATES, RK BHARDWAJ(AKTLAWASSOCIATES@GMAIL.COM, RKBHARDWAJ371@GMAIL.COM)(0)(RESPONDENT) SANTOSH KUMAR KUMAR(SANTKAM@GMAIL.COM)(9818309301)(PETITIONER) | | |
| PART-HEARD MATTERS | | | | |
| 59 | CRL.M.C.-5260/2024 CRL.M.A. 20106/2024 WITH CRL.M.C. 5337/2024 | AEIFORIA CONSTRUCTIONS PVT. LTD. & ANR. V/s CONTINENTAL CARBON INDIA PVT. LTD. & ANR. | MRINAL KUMAR SHARMA, PRAKHAR DEEP, GAUHAR MIRZA | |
| | | OTHER DETAILS OF ADVOCATES: MRINAL KUMAR SHARMA (MRINALSHARMA1429@GMAIL.COM)(9560037688)(PETITIONER) BHARTI & ASSOCIATES(SOMNATH@BHARTIASSOCIATES.COM)(8588815543)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) PRAKHAR DEEP(PRAKHAR@KNLEGAL.IN)(9988951545)(RESPONDENT) GAUHAR MIRZA(ADV.GMIRZA@GMAIL.COM)(9891826085)(RESPONDENT) | | |
| 60 | CRL.M.C.-5337/2024 CRL.M.A. 20405/2024 | SRK DEVBUILD PVT LTD THROUGH ITS LIQUIDATOR MR. RAVI KAPOOR V/s GOVERNMENT OF NCT OF DELHI & ANR. | CHANDRA SHEKHAR YADAV | |
| | | OTHER DETAILS OF ADVOCATES: | | |

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| | | CHANDRA SHEKHAR YADAV(LEGALSHEBANG@GMAIL.COM)(9810209981)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) | |
| 61 | W.P.(C)-7481/2017 CM APPL. 30818/2017 WITH W.P.(C) 8071/2017 W.P.(C) 8553/2017 | DELHI PUBLIC SCHOOL VASANT KUNJ AND ANR V/s GOVT OF NCT OF DELHI AND ANR | PRATIMA GUPTA |
| | | OTHER DETAILS OF ADVOCATES: | |
| 62 | W.P.(C)-8071/2017 CM APPL. 33212/2017 | DELHI PUBLIC SCHOOL ROHINI AND ANR V/s GOVT OF NCT OF DELHI AND ANR | PRATIMA K GUPTA |
| | | OTHER DETAILS OF ADVOCATES: | |
| 63 | W.P.(C)-8553/2017 CM APPL. 35214/2017 | DELHI PUBLIC SCHOOL VASANT VIHAR AND ANR. V/s GOVT. OF NCT OF DELHI AND ANR. | PRATIMA K. GUPTA, ANUJ AGGARWAL |
| | | OTHER DETAILS OF ADVOCATES: | |
| 64 | W.P.(C)-8970/2017 CM APPL. 36716/2017 WITH W.P.(C) 8071/2017 | DELHI PUBLIC SCHOOL DWARKA & ANR V/s GOVT. OF NCT OF DELHI & ANR | PRATIMA K. GUPTA, GAUTAM NARAYAN |
| | | OTHER DETAILS OF ADVOCATES: | |
| 65 | W.P.(C)-10804/2017 WITH W.P.(C) 6419/2019 W.P.(C) 8231/2019 | SHRI HEM CHAND GUPTA AND ORS. V/s DIRECTORATE OF EDUCATION AND ORS. | ABHIMANYU SINGH KHATRI |
| | | OTHER DETAILS OF ADVOCATES: | |
| 66 | W.P.(C)-8231/2019 CM APPL. 34159/2019 CM APPL. 34160/2019 | DELHI INTERNATIONAL SCHOOL,DWARKA V/s DIRECTORATE OF EDUCATION | KAMAL GUPTA |
| | | OTHER DETAILS OF ADVOCATES: KAMAL GUPTA()(9810988094)(PETITIONER) | |
| 67 | W.P.(C)-11359/2017 | BIRLA VIDYA NIKETAN V/s DIRECTORATE OF EDUCATION | KAMAL GUPTA |
| | | OTHER DETAILS OF ADVOCATES: | |
| 68 | W.P.(C)-11445/2017 CM APPL. 46674/2017 WITH W.P.(C) 14223/2021 W.P.(C) 5786/2023 | NEW GREEN FIELD SCHOOL V/s GOVERNMENT OF NCT OF DELHI | ASTHA SHARMA, KAMAL GUPTA |
| | | OTHER DETAILS OF ADVOCATES: | |
| 69 | W.P.(C)-14223/2021 CM APPL. 44863/2021 | NEW GREEN FIELD SCHOOL THROUGH ITS MANAGER V/s GOVERNMENT OF NCT OF DELHI THROUGH THE DIRECTORATE EDUCATION PRIVATE SCHOOL BRANCH NEW DELHI | PRANAV RISHI |
| | | OTHER DETAILS OF ADVOCATES: PRANAV RISHI(PRANAV.RISHI@GMAIL.COM)(9873311087)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) | |
| 70 | W.P.(C)-5786/2023 CM APPL. 22656/2023 | NEW GREEN FIELD SCHOOL V/s GOVERNMENT OF NCT OF DELHI | PRANAV RISHI |
| | | OTHER DETAILS OF ADVOCATES: PRANAV RISHI(SUBHASHVAID8@GMAIL.COM)(9873311087)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) | |
| 71 | W.P.(C)-8077/2018 CM APPL. 30928/2018 CM APPL. 35697/2018 WITH W.P.(C) 9586/2021 W.P.(C) 7459/2019 | THE INDIAN SCHOOL V/s DIRECTORATE OF EDUCATION AND ANR. | PRAMOD GUPTA, MR KHAGESH B. JHA, RAMESH SINGH |
| | | OTHER DETAILS OF ADVOCATES: PRAMOD GUPTA()(9810083370)(PETITIONER) MR KHAGESH B. JHA()(7838212079)(PETITIONER) | |
| 72 | W.P.(C)-9586/2021 CM APPL. 29673/2021 CM APPL. 15731/2022 WITH W.P.(C) 11595/2019 W.P.(C) 8077/2018 | S S MOTA SINGH MODEL SCHOOL SENIOR SECONDARY & ANR. V/s DIRECTORATE OF EDUCATION, GOVERNMENT OF NCT OF DELHI | KARANJAWALA & CO, VARUN MUDGAL, ARANYA MOULICK |
| | | OTHER DETAILS OF ADVOCATES: SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) DIREDU(DIREDU@NIC.IN)()(RESPONDENT) KARANJAWALA AND CO.(ANKIT.RAJGARHIA@KARANWALA.IN)(9717196388)(PETITIONER) ANUJ AGGARWAL(ANUJAGGARWALCOMPANY@GMAIL.COM, ANUJAGGARWAL1984@GMAIL.COM)()(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) VARUN MUDGAL(ADV.VARUNMUDGAL@GMAIL.COM)(9999050203)(PETITIONER) ARANYA MOULICK(ARANYA.MOULICK@MOULICKLAWOFFICE.COM)(8826235642)(PETITIONER) | |
| 73 | W.P.(C)-10313/2018 CM APPL. 40210/2018 | SADHU VASWANI INTERNATIONAL SCHOOL FOR GIRLS V/s DIRECTORATE OF EDUCATION | KAMAL GUPTA |

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| | | OTHER DETAILS OF ADVOCATES: KAMAL GUPTA()(9810988094)(PETITIONER) | |
| 74 | W.P.(C)-696/2019 | BAL BHARATI PUBLIC SCHOOL V/s DIRECTORATE OF EDUCATION | DIYA KAPUR, RAMESH SINGH, RISHABH SHARMA |
| | | OTHER DETAILS OF ADVOCATES: DIYA KAPUR()(9650893374)(PETITIONER) RISHABH SHARMA(RISHABHSHARMA.CHAMBERS@GMAIL.COM)(9811840695)(PETITIONER) | |
| 75 | W.P.(C)-1103/2019 CM APPL. 5033/2019 WITH W.P.(C) 5688/2019 | CARMEL CONVENT THROUGH ITS PRINCIPAL V/s DIRECTOR OF EDUCATION | ROMY CHACKO |
| | | OTHER DETAILS OF ADVOCATES: ROMY CHACKO()(9999050203)(PETITIONER) | |
| 76 | W.P.(C)-5688/2019 CM APPL. 24901/2019 CM APPL. 37146/2019 CM APPL. 37215/2019 CM APPL. 37218/2019 CM APPL. 44800/2019 CM APPL. 44801/2019 CM APPL. 8508/2020 CM APPL. 10232/2020 CM APPL. 15814/2020 CM APPL. 15815/2020 CM APPL. 21273/2020 | PARENTS ASSOCIATION OF K R MANGLAM WORLD SCHOOL - GK 2 V/s GOVT OF NCT OF DELHI & ORS | GAURAV BAHL, KAMAL GUPTA, KAMAL GUPTA, GAURAV BAHL, GAUTAM NARAYAN |
| | | OTHER DETAILS OF ADVOCATES: GAURAV BAHL()(9811132858)(PETITIONER) KAMAL GUPTA()(9810988094)(RESPONDENT) GAURAV BAHL()(9811132858)(PETITIONER) GAURAV BAHL()(9811132858)(PETITIONER) GAURAV BAHL()(9811132858)(PETITIONER) KAMAL GUPTA()(9810988094)(RESPONDENT) GAURAV BAHL()(9811132858)(PETITIONER) GAURAV BAHL()(9811132858)(PETITIONER) KAMALGUPTA(KAMALGUPTAANDCOMPANY@GMAIL.COM)(9810988094)(PETITIONER) KAMAL GUPTA(KAMALGUPTAANDCOMPANY@GMAIL.COM)(9810988094)(RESPONDENT) MR. GAURAV BAHL(BAHLG77@GMAIL.COM)(9811132858)(RESPONDENT) MR. GAUTAM NARAYAN (G.NARAYANOFFICE@GMAIL.COM)(8588089272)(RESPONDENT) MS. BHAWANA KATARIA(STANDINGCOUNSELGNCTD@GMAIL.COM)(8588089272)(RESPONDENT) GAURAVBAHL(BAHLG77@GMAIL.COM)(9811132858)(PETITIONER) GAURAV BAHL, AAKANKSHA KAUL(BAHLG77@GMAIL.COM)(9811132858)(PETITIONER) KAMAL GUPTA(KAMALGUPTAANDCOMPANY@GMAIL.COM)()(RESPONDENT) | |
| 77 | W.P.(C)-1144/2019 CM APPL. 46079/2022 | RAVINDRA PUBLIC SCHOOL V/s DIRECTOR OF EDUCATION AND ANR. | AJAY GARG, KUMAR RAJESH SINGH, PAWAN KAWRANI, GOVIND SINGH |
| | | OTHER DETAILS OF ADVOCATES: AJAY GARG()(9811109663)(PETITIONER) KUMAR RAJESH SINGH(ADV.KUMARRAJESH@GMAIL.COM, PUNAMSINGH0308@GMAIL.COM)(9811013515)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) JYOTI TANEJA(JYOTI.TANEJA09@GMAIL.COM)()(RESPONDENT) GOVIND SINGH(ADVOCATED3758@GMAIL.COM)(9810052512)(PETITIONER) | |
| 78 | W.P.(C)-1464/2019 WITH W.P.(C) 8073/2019 | N. K. BAGRODIA PUBLIC SCHOOL V/s DIRECTORATE OF EDUCATION AND ANR. | KAMAL GUPTA |
| | | OTHER DETAILS OF ADVOCATES: KAMAL GUPTA()(9810988094)(PETITIONER) | |
| 79 | W.P.(C)-8073/2019 CM APPL. 52277/2019 CM APPL. 3516/2020 CM APPL. 9572/2020 CM APPL. 30259/2020 WITH W.P.(C) 1464/2019 | DARBARI LAL DAV MODEL SCHOOL V/s THE DIRECTOR, DIRECTORATE OF EDUCATION, GOVERNMENT OF NCT OF DELHI | LAKHOTIA & ASSOCIATES, SATINDER SINGH BAWA, VIVEK KUMAR |
| | | OTHER DETAILS OF ADVOCATES: LAKHOTIA & ASSOCIATES()(9628064848)(PETITIONER) LAKHOTIA & ASSOCIATES()(9625113008)(PETITIONER) LAKHOTIA & ASSOCIATES()(9628064848)(PETITIONER) SATINDER SINGH BAWA()(9871035581)(PETITIONER) ANURAG LAKHOTIA()(42233993)(PETITIONER) SH. RAMESH SINGH (STANDINGCOUNSELGNCTD@GMAIL.COM)(9810071712)(RESPONDENT) | |
| 80 | W.P.(C)-1488/2019 | BIRLA VIDYA NIKETAN V/s DIRECTORATE OF EDUCATION AND ANR. | KAMAL GUPTA |
| | | OTHER DETAILS OF ADVOCATES: KAMAL GUPTA()(9810988094)(PETITIONER) | |
| 81 | W.P.(C)-2745/2019 | ADARSH PUBLIC SCHOOL V/s DIRECTORATE OF EDUCATION | APOORVA PANDEY |
| | | OTHER DETAILS OF ADVOCATES: APOORVA PANDEY()(9968759816)(PETITIONER) | |

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| 82 | W.P.(C)-3034/2019 | SADHU VASWANI INTERNATIONAL SCHOOL FOR GIRLS V/s DIRECTORATE OF EDUCATION AND ANR. | KAMAL GUPTA, SATYAKAM | |
| | | OTHER DETAILS OF ADVOCATES: KAMAL GUPTA()(9810988094)(PETITIONER) SATYAKAM (SATYAKAMADVOCATE@GMAIL.COM)(9868219633)(RESPONDENT) | | |
| 83 | W.P.(C)-3041/2019 | MAHARAJA AGARSAIN PUBLIC SCHOOL V/s DIRECTORATE OF EDUCATION AND ANR. | KAMAL GUPTA | |
| | | OTHER DETAILS OF ADVOCATES: KAMAL GUPTA()(9810988094)(PETITIONER) | | |
| 84 | W.P.(C)-3323/2019 | BAL BHARATI PUBLIC SCHOOL V/s DIRECTORATE OF EDUCATION & ANR | KAMAL GUPTA | |
| | | OTHER DETAILS OF ADVOCATES: KAMAL GUPTA()(9810988094)(PETITIONER) | | |
| 85 | W.P.(C)-3847/2019 WITH W.P.(C) 3848/2019 W.P.(C) 3853/2019 W.P.(C) 3854/2019 W.P.(C) 3855/2019 | G. D. GOENDKA PUBLIC SCHOOL, VASANT KUNJ V/s DIRECTORATE OF EDUCATION | KAMAL GUPTA | |
| | | OTHER DETAILS OF ADVOCATES: KAMAL GUPTA()(9810988094)(PETITIONER) | | |
| 86 | W.P.(C)-3848/2019 | RED ROSES PUBLIC SCHOOL V/s DIRECTORATE OF EDUCATION GOVERNMENT OF NCT OF DELHI | KAMAL GUPTA, UDAY BEDI | |
| | | OTHER DETAILS OF ADVOCATES: KAMAL GUPTA()(9810988094)(PETITIONER) UDAY BEDI(UDAY.BEDI@OUTLOOK.COM)(9810600533)(PETITIONER) | | |
| 87 | W.P.(C)-3853/2019 | VENKATESHWAR GLOBAL SCHOOL V/s DIRECTORATE OF EDUCATION | KAMAL GUPTA | |
| | | OTHER DETAILS OF ADVOCATES: KAMAL GUPTA()(9810988094)(PETITIONER) | | |
| 88 | W.P.(C)-3854/2019 CM APPL. 18792/2019 | K. R. MANGALAM WORLD SCHOOL V/s DIRECTORATE OF EDUCATION GOVERNMENT OF NCT OF DELHI | KAMAL GUPTA | |
| | | OTHER DETAILS OF ADVOCATES: KAMAL GUPTA()(9810988094)(PETITIONER) KAMAL GUPTA()(9810988094)(PETITIONER) | | |
| 89 | W.P.(C)-3855/2019 | ST. MARGARET SR. SECONDARY SCHOOL V/s DIRECTORATE OF EDUCATION GOVERNMENT OF NCT OF DELHI | KAMAL GUPTA | |
| | | OTHER DETAILS OF ADVOCATES: KAMAL GUPTA()(9810988094)(PETITIONER) | | |
| 90 | W.P.(C)-3988/2019 WITH W.P.(C) 4010/2019 | MAMTA MODERN SR. SEC. SCHOOL V/s DIRECTORATE OF EDUCATION | PRAMOD GUPTA | |
| | | OTHER DETAILS OF ADVOCATES: PRAMOD GUPTA()(9810083370)(PETITIONER) | | |
| 91 | W.P.(C)-4010/2019 | BLOOM PUBLIC SCHOOL V/s DIRECTORATE OF EUDCATION | PRAMOD GUPTA, KRISHNA GAUR | |
| | | OTHER DETAILS OF ADVOCATES: PRAMOD GUPTA()(9810083370)(PETITIONER) KRISHNA GAUR(GAUR18KRISHNA@GMAIL.COM)(9650667111)(PETITIONER) | | |
| 92 | W.P.(C)-4168/2019 WITH W.P.(C) 4178/2019 W.P.(C) 4179/2019 | ARWACHIN BHARTI BHAWAN SENIOR SECONDARY SCHOOL V/s DIRECTORATE OF EDUCATION | KAMAL GUPTA | |
| | | OTHER DETAILS OF ADVOCATES: KAMAL GUPTA()(9810988094)(PETITIONER) | | |
| 93 | W.P.(C)-4178/2019 | LANCER'S CONVENT SENIOR SECONDARY SCHOOL V/s DIRECTORATE OF EDUCATION GOVERNMENT OF NCT OF DELHI | KAMAL GUPTA | |
| | | OTHER DETAILS OF ADVOCATES: KAMAL GUPTA()(9810988094)(PETITIONER) | | |
| 94 | W.P.(C)-4179/2019 | BHARAT NATIONAL PUBLIC SCHOOL V/s DIRECTORATE OF EDUCATION | KAMAL GUPTA | |
| | | OTHER DETAILS OF ADVOCATES: KAMAL GUPTA()(9810988094)(PETITIONER) | | |

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| 95 | W.P.(C)-4576/2019 WITH W.P.(C) 4581/2019 | MODERN CONVENT SCHOOL V/s DIRECTORATE OF EDUCATION GOVERNMENT OF NCT OF DELHI | KAMAL GUPTA | |
| | | OTHER DETAILS OF ADVOCATES: KAMAL GUPTA()(9810988094)(PETITIONER) | | |
| 96 | W.P.(C)-4636/2019 | NEW GREEN FIELD SCHOOL V/s GOVERNMENT OF NCT OF DELHI | PRANAV RISHI | |
| | | OTHER DETAILS OF ADVOCATES: PRANAV RISHI()(9873311087)(PETITIONER) | | |
| 97 | W.P.(C)-4659/2019 | COLUMBIA FOUNDATION SR. SEC. SCHOOL V/s DIRECTORATE OF EDUCATION | PRAMOD GUPTA | |
| | | OTHER DETAILS OF ADVOCATES: PRAMOD GUPTA()(9810083370)(PETITIONER) | | |
| 98 | W.P.(C)-4966/2019 | CHINMAYA VIDYALAYA V/s DIRECTORATE OF EDUCATION GOVERNMENT OF NCT OF DELHI | KAMAL GUPTA | |
| | | OTHER DETAILS OF ADVOCATES: KAMAL GUPTA()(9810988094)(PETITIONER) | | |
| 99 | W.P.(C)-5309/2019 | GYANDEEP VIDYA BHAWAN SECONDARY SCHOOL V/s DIRECTORATE OF EDUCATION GOVERNMENT OF NCT OF DELHI | KAMAL GUPTA | |
| | | OTHER DETAILS OF ADVOCATES: KAMAL GUPTA()(9810988094)(PETITIONER) | | |
| 100 | W.P.(C)-5820/2019 | VISHAL BHARTI PUBLIC SCHOOL V/s DIRECTORATE OF EDUCATION GOVERNMENT OF NCT OF DELHI | KAMAL GUPTA | |
| | | OTHER DETAILS OF ADVOCATES: KAMAL GUPTA()(9810988094)(PETITIONER) | | |
| 101 | W.P.(C)-5858/2019 WITH W.P.(C) 5868/2019 W.P.(C) 5870/2019 W.P.(C) 5873/2019 | VENKATESHWAR INTERNATIONAL SCHOOL V/s DIRECTORATE OF EDUCATION GOVERNMENT OF NCT OF DELHI | KAMAL GUPTA | |
| | | OTHER DETAILS OF ADVOCATES: KAMAL GUPTA()(9810988094)(PETITIONER) | | |
| 102 | W.P.(C)-5868/2019 | G.D. GOENKA PUBLIC SCHOOL V/s DIRECTORATE OF EDUCATION GOVERNMENT OF NCT OF DELHI | KAMAL GUPTA | |
| | | OTHER DETAILS OF ADVOCATES: KAMAL GUPTA()(9810988094)(PETITIONER) | | |
| 103 | W.P.(C)-5870/2019 | PRAGATI PUBLIC SCHOOL V/s DIRECTORATE OF EDUCATION GOVERNMENT OF NCT OF DELHI | KAMAL GUPTA, SANJEEV KUMAR JHA, AKANSH SINGHAL | |
| | | OTHER DETAILS OF ADVOCATES: KAMAL GUPTA()(9810988094)(PETITIONER) SANJEEV KUMAR JHA(SANCOOL75@GMAIL.COM, KPSRASSOCIATES@GMAIL.COM)(9873931235)(PETITIONER) AKANSH SINGHAL(KNSH.SINGHAL@GMAIL.COM)(8368200901)(PETITIONER) | | |
| 104 | W.P.(C)-5873/2019 | GREENFIELDS PUBLIC SCHOOL V/s DIRECTORATE OF EDUCATION GOVERNMENT OF NCT OF DELHI | KAMAL GUPTA | |
| | | OTHER DETAILS OF ADVOCATES: KAMAL GUPTA()(9810988094)(PETITIONER) | | |
| 105 | W.P.(C)-5982/2019 CM APPL. 16622/2020 WITH W.P.(C) 6358/2019 | APEEJAY SCHOOL, SAKET V/s DIRECTORATE OF EDUCATION GOVERNMENT OF NCT OF DELHI | YASHMEET KAUR, YASHMEET KAUR | |
| | | OTHER DETAILS OF ADVOCATES: YASHMEET KAUR()(9818933150)(PETITIONER) YASHMEETKAUR(LAWNSAT@GMAIL.COM)(9810788943)(PETITIONER) YASHMEETD KAUR(LAWMARKST@GMAIL.COM)(9818933150)(PETITIONER) BHAWANA KATARIA(STANDINGCOUNSELGNCTD@GMAIL.COM)(8588089272)(RESPONDENT) SANTOSH(SANTOSHTRIPATHIOFFICE@GMAIL.COM)(9818112250)(RESPONDENT) | | |
| 106 | W.P.(C)-6358/2019 CM APPL. 16613/2020 | APEEJAY SCHOOL V/s DIRECTORATE OF EDUCATION | YASHMEET KAUR, YASHMEET KAUR | |
| | | OTHER DETAILS OF ADVOCATES: YASHMEET KAUR()(9818933150)(PETITIONER) YASHMEETKAUR(LAWNSAT@GMAIL.COM)(9810788943)(PETITIONER) YASHMEET KAUR(LAWMARKST@GMAIL.COM)(9818933150)(PETITIONER) | | |

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| | | SANTOSH(SANTOSHTRIPATHIOFFICE@GMAIL.COM)(9818112250)(RESPONDENT) BHAWANA KATARIA(STANDINGCOUNSELGNCTD@GMAIL.COM)(8588089272)(RESPONDENT) | |
| 107 | W.P.(C)-5986/2019 CM APPL. 25884/2019 CM APPL. 25885/2019 | BRILLIANTS CONVENT SR. SECONDARY SCHOOL V/s DIRECTORATE OF EDUCATION GOVERNMENT OF NCT OF DELHI | KAMAL GUPTA |
| | | OTHER DETAILS OF ADVOCATES: KAMAL GUPTA()(9810988094)(PETITIONER) | |
| 108 | W.P.(C)-6000/2019 | RUKMINI DEVI PUBLIC SCHOOL V/s DIRECTORATE OF EDUCATION GOVERNMENT OF NCT OF DELHI | KAMAL GUPTA |
| | | OTHER DETAILS OF ADVOCATES: KAMAL GUPTA()(9810988094)(PETITIONER) | |
| 109 | W.P.(C)-6020/2019 | THE SRIJAN SCHOOL V/s DIRECTORATE OF EDUCATION GOVERNMENT OF NCT OF DELHI | KAMAL GUPTA |
| | | OTHER DETAILS OF ADVOCATES: KAMAL GUPTA()(9810988094)(PETITIONER) | |
| 110 | W.P.(C)-6156/2019 | TITIKSHA PUBLIC SCHOOL V/s DIRECTORATE OF EDUCATION, GOVERNMENT OF NCT OF DELHI | KAMAL GUPTA |
| | | OTHER DETAILS OF ADVOCATES: KAMAL GUPTA()(9810988094)(PETITIONER) | |
| 111 | W.P.(C)-6161/2019 | BHAI PARMANAND VIDYA MANDIR V/s DIRECTORATE OF EDUCATION, GOVERNMENT OF NCT OF DELHI | KAMAL GUPTA |
| | | OTHER DETAILS OF ADVOCATES: KAMAL GUPTA()(9810988094)(PETITIONER) | |
| 112 | W.P.(C)-6225/2019 | NEW GREEN FIELD SCHOOL V/s GOVERNMENT OF NCT OF DELHI | PRANAV RISHI |
| | | OTHER DETAILS OF ADVOCATES: PRANAV RISHI()(9873311087)(PETITIONER) | |
| 113 | W.P.(C)-6541/2019 CM APPL. 29383/2019 | MAHARAJA AGRASEN MODEL SCHOOL V/s DIRECTORATE OF EDUCATION, GOVT. OF NCT OF DELHI | KAMAL GUPTA, PRAMOD GUPTA |
| | | OTHER DETAILS OF ADVOCATES: KAMAL GUPTA()(9810988094)(PETITIONER) KAMAL GUPTA()(9810988094)(PETITIONER) PRAMOD GUPTA(INDUSLAW@GMAIL.COM)(9810083370)(PETITIONER) | |
| 114 | W.P.(C)-6543/2019 | MASONIC PUBLIC SCHOOL V/s DIRECTORATE OF EDUCATION & ANR. | VIBHA MAHAJAN SETH, PRAMOD GUPTA |
| | | OTHER DETAILS OF ADVOCATES: VIBHA MAHAJAN SETH()(9810702410)(PETITIONER) PRAMOD GUPTA(INDUSLAW@GMAIL.COM)(9810083370)(PETITIONER) | |
| 115 | W.P.(C)-6670/2019 CM APPL. 29377/2019 | MOUNT ABU PUBLIC SCHOOL V/s DIRECTORATE OF EDUCATION GOVERNMENT OF NCT OF DELHI | KAMAL GUPTA |
| | | OTHER DETAILS OF ADVOCATES: KAMAL GUPTA()(9810988094)(PETITIONER) KAMAL GUPTA()(9810988094)(PETITIONER) | |
| 116 | W.P.(C)-6673/2019 CM APPL. 29375/2019 | RISHABH PUBLIC SCHOOL V/s DIRECTORATE OF EDUCATION GOVERNMENT OF NCT OF DELHI | KAMAL GUPTA |
| | | OTHER DETAILS OF ADVOCATES: KAMAL GUPTA()(9810988094)(PETITIONER) KAMAL GUPTA()(9810988094)(PETITIONER) | |
| 117 | W.P.(C)-6684/2019 CM APPL. 29387/2019 | DELHI INTERNATIONAL SCHOOL V/s DIRECTORATE OF EDUCATION GOVERNMENT OF NCT OF DELHI | KAMAL GUPTA |
| | | OTHER DETAILS OF ADVOCATES: KAMAL GUPTA()(9810988094)(PETITIONER) KAMAL GUPTA()(9810988094)(PETITIONER) | |
| 118 | W.P.(C)-6707/2019 CM APPL. 29381/2019 | EVERGREEN PUBLIC SCHOOL V/s DIRECTORATE OF EDUCATION GOVERNMENT OF NCT OF DELHI | KAMAL GUPTA |
| | | OTHER DETAILS OF ADVOCATES: KAMAL GUPTA()(9810988094)(PETITIONER) | |

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| | | KAMAL GUPTA()(9810988094)(PETITIONER) | |
| 119 | W.P.(C)-7249/2019 | CAMBRIDGE FOUNDATION SCHOOL V/s DIRECTORATE OF EDUCATION | PRAMOD GUPTA |
| | | OTHER DETAILS OF ADVOCATES: PRAMOD GUPTA()(9810083370)(PETITIONER) | |
| 120 | W.P.(C)-7724/2019 | VIDYA BHARATI SCHOOL V/s DIRECTORATE OF EDUCATION GOVERNMENT OF NCT OF DELHI | KAMAL GUPTA |
| | | OTHER DETAILS OF ADVOCATES: KAMAL GUPTA()(9810988094)(PETITIONER) | |
| 121 | W.P.(C)-8462/2019 | ST FROEBEL SENIOR SECONDARY SCHOOL V/s DIRECTORATE OF EDUCATION | PRAMOD GUPTA |
| | | OTHER DETAILS OF ADVOCATES: PRAMOD GUPTA()(9810083370)(PETITIONER) | |
| 122 | W.P.(C)-8559/2019 CM APPL. 52208/2019 CM APPL. 3517/2020 | SHAHEED RAJPAL D.A.V PUBLIC SCHOOL DAYANAND VIHAR , DELHI -92 V/s DIRECTORATE OF EDUCATION (THROUGH GOVT. OF NCT OF DELHI) | LAKHOTIA & ASSOCIATES |
| | | OTHER DETAILS OF ADVOCATES: LAKHOTIA & ASSOCIATES()(9628064848)(PETITIONER) LAKHOTIA & ASSOCIATES()(9628064848)(PETITIONER) | |
| 123 | W.P.(C)-9122/2019 | BHATNAGAR INTERNATIONAL SCHOOL V/s DIRECTORATE OF EDUCATION | PRAMOD GUPTA |
| | | OTHER DETAILS OF ADVOCATES: PRAMOD GUPTA()(9810083370)(PETITIONER) | |
| 124 | W.P.(C)-9444/2019 | KULACHI HANSRAJ MODEL SCHOOL V/s GOVT. OF NCT OF DELHI | LAKHOTIA AND ASSOCI |
| | | OTHER DETAILS OF ADVOCATES: LAKHOTIA AND ASSOCI()(9628064848)(PETITIONER) | |
| 125 | W.P.(C)-9917/2019 | MODERN ERA CONVENT SCHOOL V/s DIRECTORATE OF EDUCATION | PRAMOD GUPTA |
| | | OTHER DETAILS OF ADVOCATES: PRAMOD GUPTA()(9810083370)(PETITIONER) | |
| 126 | W.P.(C)-9923/2019 | GREENWAY MODERN SR SEC SCHOOL V/s DIRECTORATE OF EDUCATION THROUGH ITS DIRECTOR | PRAMOD GUPTA |
| | | OTHER DETAILS OF ADVOCATES: PRAMOD GUPTA()(9810083370)(PETITIONER) | |
| 127 | W.P.(C)-10129/2019 CM APPL. 41852/2019 WITH W.P.(C) 10135/2019 W.P.(C) 10130/2019 W.P.(C) 10136/2019 | DEEP PUBLIC SCHOOL V/s DIRECTORATE OF EDUCATION GOVERNMENT OF NCT OF DELHI | KAMAL GUPTA |
| | | OTHER DETAILS OF ADVOCATES: KAMAL GUPTA()(9810988094)(PETITIONER) | |
| 128 | W.P.(C)-10130/2019 CM APPL. 41856/2019 WITH W.P.(C) 10136/2019 | M. M PUBLIC SCHOOL V/s DIRECTORATE OF EDUCATION | KAMAL GUPTA |
| | | OTHER DETAILS OF ADVOCATES: KAMAL GUPTA()(9810988094)(PETITIONER) | |
| 129 | W.P.(C)-10135/2019 CM APPL. 41872/2019 | POORNA PRAJNA PUBLIC SCHOOL V/s DIRECTORATE OF EDUCATION | KAMAL GUPTA, SATYAKAM |
| | | OTHER DETAILS OF ADVOCATES: KAMAL GUPTA()(9810988094)(PETITIONER) SATYAKAM (SATYAKAMADVOCATE@GMAIL.COM)(9868219633)(RESPONDENT) | |
| 130 | W.P.(C)-10136/2019 CM APPL. 41874/2019 | M. M PUBLIC SCHOOL V/s DIRECTORATE OF EDUCATION GOVERNMENT OF NCT OF DELHI | KAMAL GUPTA |
| | | OTHER DETAILS OF ADVOCATES: KAMAL GUPTA()(9810988094)(PETITIONER) | |
| 131 | W.P.(C)-11188/2019 WITH W.P.(C) 1311/2020 | MAXFORT SCHOOL PITAMPURA V/s DIRECTORATE OF EDUCATION & ANR | KAMAL GUPTA, NAMAN JAIN |
| | | OTHER DETAILS OF ADVOCATES: KAMAL GUPTA()(9810988094)(PETITIONER) NAMAN JAIN(ADVOCATENAMANJ@GMAIL.COM)(8920858092)(PETITIONER) | |

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| 132 | W.P.(C)-1311/2020 CM APPL. 4576/2020 | MISS DIYA MADAN (CLASS VB) , THROUGH FATHER PARAS MADAN AND ORS. V/s MAXFORT SCHOOL PITAMPURA AND ANR. | K B J AND CO., KAMAL GUPTA, KAMAL GUPTA, NAMAN JAIN | |
| | | OTHER DETAILS OF ADVOCATES: K B J AND CO.()(8826456565)(PETITIONER) KAMAL GUPTA(KAMALGUPTAANDCOMPANY@GMAIL.COM)(9810988094)(RESPONDENT) NAMAN JAIN(ADVOCATENAMANJ@GMAIL.COM)(8920858092)(PETITIONER) | | |
| 133 | W.P.(C)-11221/2019 CM APPL. 46187/2019 WITH W.P.(C) 11258/2019 W.P.(C) 11275/2019 | MAXFORT SCHOOL PITAMPURA V/s DIRECTORATE OF EDUCATION, GOVERNMENT OF NCT OF DELHI & ANR | KAMAL GUPTA, NAMAN JAIN | |
| | | OTHER DETAILS OF ADVOCATES: KAMAL GUPTA()(9810988094)(PETITIONER) NAMAN JAIN(ADVOCATENAMANJ@GMAIL.COM)(8920858092)(PETITIONER) | | |
| 134 | W.P.(C)-11275/2019 CM APPL. 46463/2019 | MAXFORT SCHOOL ROHINI V/s DIRECTORATE OF EDUCATION, GOVERNMENT OF NCT OF DELHI & ANR | KAMAL GUPTA, SHWETA BARI | |
| | | OTHER DETAILS OF ADVOCATES: KAMAL GUPTA()(9810988094)(PETITIONER) SHWETA BARI(JAGMOHANBARI54321@GMAIL.COM)(8383809781)(PETITIONER) | | |
| 135 | W.P.(C)-11557/2019 CM APPL. 47497/2019 | BHARTI PUBLIC SCHOOL V/s DIRECTORATE OF EDUCATION | B.C. PANDEY | |
| | | OTHER DETAILS OF ADVOCATES: B.C. PANDEY()(9811007851)(PETITIONER) | | |
| 136 | W.P.(C)-11595/2019 CM APPL. 47676/2019 CM APPL. 16058/2022 | S S MOTA SINGH SENIOR SECONDARY MODEL SCHOOL & ANR V/s DIRECTORATE OF EDUCATION, GOVERNMENT OF NCT OF DELHI | KARANJAWALA, KARANJAWALA & CO, VARUN MUDGAL | |
| | | OTHER DETAILS OF ADVOCATES: KARANJAWALA()(9717196388)(PETITIONER) KARANJAWALA AND CO.(ANKIT.RAJGARHIA@KARANWALA.IN)(9717196388)(PETITIONER) DIREDU(DIREDU@NIC.IN)()(RESPONDENT) ANUJ AGGARWAL(ANUJAGGARWALSCGNCTD@GMAIL.COM)()(RESPONDENT) SANTOSH(SANTOSHHTRIPATHIOFFICE@GMAIL.COM)()(RESPONDENT) VARUN MUDGAL(ADV.VARUNMUDGAL@GMAIL.COM)(9999050203)(PETITIONER) | | |
| 137 | W.P.(C)-11659/2019 CM APPL. 47899/2019 | BHARTI PUBLIC SCHOOL V/s DIRECTORATE OF EDUCATION | B C PANDEY | |
| | | OTHER DETAILS OF ADVOCATES: B C PANDEY()(9811007851)(PETITIONER) | | |
| 138 | W.P.(C)-11973/2019 CM APPL. 49036/2019 | NIRMAL BHARTIA SCHOOL & ANR. V/s DIRECTORATE OF EDUCATION & ANR. | ADITYA GARG | |
| | | OTHER DETAILS OF ADVOCATES: ADITYA GARG()(9810246585)(PETITIONER) | | |
| 139 | W.P.(C)-12397/2019 CM APPL. 50650/2019 | LAXMI PUBLIC SCHOOL V/s DIRECTORATE OF EDUCATION | PRAMOD GUPTA | |
| | | OTHER DETAILS OF ADVOCATES: PRAMOD GUPTA()(9810083370)(PETITIONER) | | |
| 140 | W.P.(C)-89/2020 CM APPL. 285/2020 WITH W.P.(C) 1104/2020 W.P.(C) 10313/2018 | MIRA MODEL SCHOOL V/s DIRECTORATE OF EDUCATION | KAMAL GUPTA, ALAYA LEGAL | |
| | | OTHER DETAILS OF ADVOCATES: KAMAL GUPTA()(9810988094)(PETITIONER) ()()(PETITIONER) | | |
| 141 | W.P.(C)-1104/2020 CM APPL. 3670/2020 WITH W.P.(C) 10313/2018 | SRI VENKATESHWAR INTERNATIONAL SCHOOL V/s DIRECTORATE OF EDUCATION GOVERNMENT OF NCT OF DELHI | KAMAL GUPTA | |
| | | OTHER DETAILS OF ADVOCATES: KAMAL GUPTA()(9810988094)(PETITIONER) | | |
| 142 | W.P.(C)-1037/2020 CM APPL. 3440/2020 | N. K. BAGRODIA PUBLIC SCHOOL V/s DIRECTORATE OF EDUCATION | KAMAL GUPTA | |
| | | OTHER DETAILS OF ADVOCATES: KAMAL GUPTA()(9810988094)(PETITIONER) | | |
| 143 | W.P.(C)-2013/2020 CM APPL. 7114/2020 CM APPL. 40255/2023 | GYAN DEVI SALWAN PUBLIC SCHOOL & ANR V/s DIRECTORATE OF EDUCATION | PRAMOD GUPTA | |
| | | OTHER DETAILS OF ADVOCATES: PRAMOD GUPTA()(9810083370)(PETITIONER) PRAMOD GUPTA(INDUSLAW77@GMAIL.COM)(9810083370)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELNCTD@GMAIL.COM)(9868250806)(RESPONDENT) | | |

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| 144 | W.P.(C)-5986/2020 CM APPL. 21643/2020 CM APPL. 11600/2021 | MOUNT CARMEL SCHOOL & ANR. V/s DIRECTORATE OF EDUCATION | AKHIL KUMAR GOLA | |
| | | OTHER DETAILS OF ADVOCATES: 1. MOUNT CARMEL SCHOOL(VEDANTA@VEDANTAVARMA.COM)()(RESPONDENT) 1. MOUNT CARMEL SCHOOL(VEDANTA@VEDANTAVARMA.COM)()(RESPONDENT) AKHILGOLA(ADVAKHILKMRGOLA@GMAIL.COM)(9811121363)(PETITIONER) VEDANTA VARMA(VEDANTA@VEDANTAVARMA.COM)(9811121363)(PETITIONER) VEDANTA VARMA(VEDANTA@VEDANTAVARMA.COM)(9811121363)(PETITIONER) DIRECTORATE OF EDUCATION(STANDINGCOUNSELGNCTD@GMAIL.COM)()(PETITIONER) DIRECTORATE OF EDUCATION(STANDINGCOUNSELGNCTD@GMAIL.COM)()(PETITIONER) BHAWANA KATARIA(STANDINGCOUNSELGNCTD@GMAIL.COM)(8588089272)(RESPONDENT) BHAWANA KATARIA(STANDINGCOUNSELGNCTD@GMAIL.COM)(8588089272)(RESPONDENT) 1. MOUNT CARMEL SCHOOL(VEDANTA@VEDANTAVARMA.COM)(9811121363)(RESPONDENT) VEDANTA VARMA(VEDANTA@VEDANTAVARMA.COM)(9811121363)(PETITIONER) AKHILGOLA(ADVAKHILKMRGOLA@GMAIL.COM)(9811121363)(PETITIONER) GAUTAM NARAYAN(G.NARAYANOFFICE@GMAIL.COM)()(RESPONDENT) SUNIL SAHA(STANDINGCOUNSELGNCTD@GMAIL.COM)(9911999547)(RESPONDENT) | | |
| 145 | W.P.(C)-6053/2020 CM APPL. 21760/2020 WITH W.P.(C) 6112/2020 W.P.(C) 12266/2021 | MASTER YASHVIR SINGH CHAUHAN AND ORS V/s BAL BHARATI PUBLIC SCHOOL ROHINI | SHIKHA SHARMA, KAMAL GUPTA | |
| | | OTHER DETAILS OF ADVOCATES: MR. KAHGESH B. JHA AND MS. SHIKHA SHARMA BAGGA(ADVOCATE@KBJANDCO.COM)(8826456565)(PETITIONER) SHIKHASHARMA(SHIKHA.BAGGA131.SB@GMAIL.COM)(9999191196)(PETITIONER) MR. KAMAL GUPTA(KAMALGUPTAANDCOMPANY@GMAIL.COM)(9810988094)(RESPONDENT) BHAWANA KATARI(STANDINGCOUNSELGNCTD@GMAIL.COM)(8588089272)(RESPONDENT) CHAIPERSON(CESBBPSGR@GMAIL.COM)(27554561)(RESPONDENT) KAMAL GUPTA(KAMALGUPTAANDCOMPANY@GMAIL.COM)(9810988094)(RESPONDENT) | | |
| 146 | W.P.(C)-6112/2020 CM APPL. 21961/2020 CM APPL. 16118/2021 CM APPL. 53204/2022 CM APPL. 41361/2023 | MASTER EKLAVYA KOCHHAR AND ORS V/s BAL BHARATI PUBLIC SCHOOL & ORS | SHIKHA SHARMA, NITIN BHARADWAJ, NITIN BHARADWAJ, KAMAL GUPTA | |
| | | OTHER DETAILS OF ADVOCATES: SHIKHASHARMA(SHIKHA.BAGGA131.SB@GMAIL.COM)(9999191196)(PETITIONER) K. B. J. & CO(ADVOCATE@KBJANDCO.COM)(8826456565)(PETITIONER) DELHI DEVELOPMENT AUTHORITY(AVERMADELHI@GMAIL.COM)(9811032001)(RESPONDENT) PRINCIPAL(BBJPSRH@GMAIL.COM)(1127554561)(RESPONDENT) BHAWANA KATARIA(STANDINGCOUNSELGNCTD@GMAIL.COM)(8588089272)(RESPONDENT) KANTH(INFO@KANTHANDASSOCIATES.COM)(9717577733)(RESPONDENT) CHILD EDUCATION SOCIETY(CESBBPSGR@GMAIL.COM)(1127554561)(RESPONDENT) NITIN BHARADWAJ(NTNBHARADWAJ@REDIFFMAIL.COM)(9312434878)(PETITIONER) NITIN BHARADWAJ, JITIN BHASIN(NTNBHARDWAJ@REDIFFMAIL.COM)(9312434878)(PETITIONER) KAMAL GUPTA(KAMALGUPTAANDCOMPANY@GMAIL.COM)()(RESPONDENT) BHAWANA KATARIA (STANDINGCOUNSELGNCTD@GMAIL.COM)(8588089272)(RESPONDENT) JITIN BHASIN(NTNBHARADWAJ@REDIFFMAIL.COM)(9312434878)(PETITIONER) JATIN BHASIN(NTNBHARADWAJ@REDIFFMAIL.COM)()(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM, KAMALGUPTAANDCOMPANY@GMAIL.COM)(9868250806)(RESPONDENT) KAMAL GUPTA(KAMALGUPTAANDCOMPANY@GMAIL.COM)(9810988094)(RESPONDENT) NITIN BHARADWAJ(NTNBHARADWAJ@REDIFFMAIL.COM)(9312434878)(PETITIONER) | | |
| 147 | W.P.(C)-12266/2021 CM APPL. 38384/2021 CM APPL. 39458/2021 WITH W.P.(C) 13341/2021 | BAL BHARATI PUBLIC SCHOOL, ROHINI & ORS. V/s DIRECTORATE OF EDUCATION | KAMAL GUPTA, KHAGESH B. JHA, KAMAL GUPTA | |
| | | OTHER DETAILS OF ADVOCATES: KAMAL GUPTA(KAMALGUPTAANDCOMPANY@GMAIL.COM)(9810988094)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) K B J AND CO.(ADVOCATE@KBJANDCO.COM)(8826456565)(PETITIONER) K.G. AND COMPANY(KAMALGUPTAANDCOMPANY@GMAIL.COM)(9810988094)(RESPONDENT) K.G. AND COMPANY(KAMALGUPTAANDCOMPANY@GMAIL.COM)()(RESPONDENT) NARAYAN GAUTAM(G.NARAYANOFFICE@GMAIL.COM)(9811411735)(RESPONDENT) | | |
| 148 | W.P.(C)-8243/2020 CM APPL. 26715/2020 WITH W.P.(C) 10255/2020 | SPRING DAYS MODEL SCHOOL V/s DIRECTORATE OF EDUCATION | PRAMOD GUPTA | |
| | | OTHER DETAILS OF ADVOCATES: SPRING DAYS MODEL SCHOOL(STANDINGCOUNSELGNCTD@GMAIL.COM)(8588089272)(RESPONDENT) PRAMOD GUPTA(INDUSLAW@GMAIL.COM)(9810083370)(PETITIONER) PRAMODGUPTA(INDUSLAW@GMAIL.COM)(9810083370)(PETITIONER) PRAMOD GUPTA(INDUSLAW@GMAIL.COM)(9810083370)(PETITIONER) DIRECTORATE OF EDUCATION(INDUSLAW77@GMAIL.COM)(9810083370)(PETITIONER) MS. BHAWANA KATARIA(STANDINGCOUNSELGNCTD@GMAIL.COM)(8588089272)(RESPONDENT) MS. BHAWANA KATARIA(STANDINGCOUNSELGNCTD@GMAIL.COM)(8588089272)(RESPONDENT) | | |
| 149 | W.P.(C)-10255/2020 CM APPL. 32453/2020 | SALWAN PUBLIC SCHOOL, MAYUR VIHAR V/s DIRECTORATE OF EDUCATION | PRAMOD GUPTA, PRAMOD GUPTA | |
| | | OTHER DETAILS OF ADVOCATES: SALWAN PUBLIC SCHOOL, MAYUR VIHAR(INDUSLAW77@GMAIL.COM)(9810083370)(RESPONDENT) | | |

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| | | PARMOD GUPTA(INDUSLAW77@GMAIL.COM)(9810083370)(PETITIONER) PRAMODGUPTA(INDUSLAW@GMAIL.COM)(9810083370)(PETITIONER) DIRECTORATE OF EDUCATION(STANDINGCOUNSELGNCTD@GMAIL.COM)(8588089272)(PETITIONER) BHAWANA KATARIA(STANDINGCOUNSELGNCTD@GMAIL.COM)(8588089272)(RESPONDENT) | |
| 150 | W.P.(C)-11570/2021 CM APPL. 35682/2021 CM APPL. 35683/2021 | HANSRAJ MODEL SCHOOL V/s THE DIRECTOR, DIRECTORATE OF EDUCATION, GOVT. OF NCT OF DELHI | ANURAG LAKHOTIA, ANURAG LAKHOTIA |
| | | OTHER DETAILS OF ADVOCATES: ANURAG LAKHOTIA(9910081392)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) | |
| 151 | W.P.(C)-13341/2021 CM APPL. 42032/2021 CM APPL. 10168/2022 | BAL BHARATI PUBLIC SCHOOL, DWARKA & ORS. V/s DIRECTORATE OF EDUCATION | KAMAL GUPTA |
| | | OTHER DETAILS OF ADVOCATES: KAMAL GUPTA(KAMALGUPTAANDCOMPANY@GMAIL.COM)(9810988094)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) KAMAL GUPTA AND CO(KAMALGUPATAANDCOMPANY@GMAIL.COM)(9810988094)(PETITIONER) GAUTAM NARAYAN (G.NARAYANOFFICE@GMAIL.COM)(RESPONDENT) | |
| 152 | W.P.(C)-14916/2021 CM APPL. 47114/2021 | BHATNAGAR INTERNATIONAL SCHOOL V/s DIRECTORATE OF EDUCATION | KAVITA JHA, NEERAJ KUMAR JAIN |
| | | OTHER DETAILS OF ADVOCATES: VINAY VAISH AND KAVITA JHA(KAVITA@VAISHLAW.COM)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) NEERAJ KUMAR JAIN(NEERAJ-TAX@VAISHLAW.COM)(9810148853)(PETITIONER) | |
| 153 | W.P.(C)-14936/2021 CM APPL. 47162/2021 CM APPL. 834/2023 | AMIT KUMAR TANWAR & ORS. V/s DIRECTORATE OF EDUCATION & ORS. | DHANESH RELAN |
| | | OTHER DETAILS OF ADVOCATES: DHANESH RELAN(DHANESHRELAN@YAHOO.CO.IN)(9910247777)(PETITIONER) AMIT KUMAR TANWAR(AMITTAWARCHAUDHARY@GMAIL.COM)(8510023701)(PETITIONER) DELHI PUBLIC SCHOOL (DPSVASANTVIHAR@GMAIL.COM)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) BRINDA AJMANI(BRINDAAJMANI@GMAIL.COM)(9716253118)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) | |
| 154 | W.P.(C)-15086/2021 CM APPL. 47556/2021 | BHATNAGAR INTERNATIONAL SCHOOL V/s DIRECTORATE OF EDUCATION | KAVITA JHA, NEERAJ KUMAR JAIN |
| | | OTHER DETAILS OF ADVOCATES: VINAY VAISH AND KAVITA JHA(KAVITA@VAISHLAW.COM)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) NEERAJ KUMAR JAIN(NEERAJ-TAX@VAISHLAW.COM)(9810148853)(PETITIONER) | |
| 155 | W.P.(C)-1976/2022 CM APPL. 5689/2022 | N.K. BAGRODIA PUBLIC SCHOOL, ROHINI V/s DIRECTORATE OF EDUCATION | KAMAL GUPTA |
| | | OTHER DETAILS OF ADVOCATES: KAMAL GUPTA(KAMALGUPTAANDCOMPANY@GMAIL.COM)(9810988094)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) | |
| 156 | W.P.(C)-2095/2022 CM APPL. 6002/2022 | THE SRIJAN SCHOOL V/s DIRECTORATE OF EDUCATION | KAMAL GUPTA |
| | | OTHER DETAILS OF ADVOCATES: KAMAL GUPTA AND CO(KAMALGUPTAANDCOMPANY@GMAIL.COM)(9810988094)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) | |
| 157 | W.P.(C)-2101/2022 CM APPL. 6035/2022 | BRAIN INTERNATIONAL SCHOOL V/s DIRECTORATE OF EDUCATION | KAMAL GUPTA |
| | | OTHER DETAILS OF ADVOCATES: KAMAL GUPTA & CO(KAMALGUPTAANDCOMPANY@GMAIL.COM)(9810988094)(PETITIONER) KAMAL GUPTA & CO(KAMALGUPTAANDCOMPANY@GMAIL.COM)(9810988094)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) | |
| 158 | W.P.(C)-3219/2022 CM APPL. 18719/2022 WITH W.P.(C) 3220/2022 | NEW GREEN FIELD SCHOOL THROUGH ITS MANAGER V/s GOVERNMENT OF NCT OF DELHI | PRANAV RISHI |
| | | OTHER DETAILS OF ADVOCATES: PRANAV RISHI(PRANAV.RISHI@GMAIL.COM)(9873311087)(PETITIONER) PRANAV RISHI(PRANAV.RISHI@GMAIL.COM)(9873311087)(PETITIONER) PRANAV RISHI(PRANAV.RISHI@GMAIL.COM)(9873311087)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) PRANAV RISHI(PRANAV.RISHI@GMAIL.COM)(9873311087)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) | |
| 159 | W.P.(C)-3220/2022 CM APPL. 9355/2022 | NEW GREEN FIELD SCHOOL THROUGH ITS MANAGER V/s GOVERNMENT OF NCT OF DELHI | PRANAV RISHI |

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| | | OTHER DETAILS OF ADVOCATES: PRANAV RISHI(PRANAV.RISHI@GMAIL.COM)(9873311087)(PETITIONER) PRANAV RISHI(PRANAV.RISHI@GMAIL.COM)(9873311087)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) | | |
| 160 | W.P.(C)-4605/2022 CM APPL. 13792/2022 CM APPL. 13793/2022 WITH W.P.(C) 6574/2022 | BRILLIANTS CONVENT V/s DIRECTORATE OF EDUCATION | KAMAL GUPTA | |
| | | OTHER DETAILS OF ADVOCATES: KAMAL GUPTA AND CO(KAMALGUPTAANDCOMPANAY@GMAIL.COM)(9810988094)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) | | |
| 161 | W.P.(C)-6574/2022 CM APPL. 19993/2022 WITH W.P.(C) 4605/2022 | APEEJAY SCHOOL, SAKET (FOR 19-20) V/s DIRECTORATE OF EDUCATION | KAMAL GUPTA | |
| | | OTHER DETAILS OF ADVOCATES: KAMAL GUPTA AND CO.(KAMALGUPTAANDCOMPANAY@GMAIL.COM)(9810988094)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) | | |
| 162 | W.P.(C)-4606/2022 CM APPL. 13794/2022 CM APPL. 13795/2022 | SADHU VASWANI INTERNATIONAL SCHOOL FOR GIRLS V/s DIRECTORATE OF EDUCATION | KAMAL GUPTA | |
| | | OTHER DETAILS OF ADVOCATES: KAMAL GUPTA AND CO(KAMALGUPTAANDCOMPANAY@GMAIL.COM)(9810988094)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) | | |
| 163 | W.P.(C)-6577/2022 CM APPL. 19999/2022 WITH W.P.(C) 4605/2022 | APEEJAY SCHOOL, SAKET V/s DIRECTORATE OF EDUCATION | KAMAL GUPTA | |
| | | OTHER DETAILS OF ADVOCATES: KAMAL GUPTA(KAMALGUPTAANDCOMPANAY@GMAIL.COM)(9810988094)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) | | |
| 164 | W.P.(C)-7506/2022 CM APPL. 22924/2022 | APEEJAY SCHOOL, PITAMPURA V/s DIRECTORATE OF EDUCATION | KAMAL GUPTA | |
| | | OTHER DETAILS OF ADVOCATES: KAMAL GUPTA AND CO(KAMALGUPTAANDCOMPANY@GMAIL.COM)(9810988094)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) | | |
| 165 | W.P.(C)-7515/2022 CM APPL. 22940/2022 CM APPL. 22941/2022 | APEEJAY SCHOOL, PITAMPURA (2019-20) V/s DIRECTORATE OF EDUCATION | KAMAL GUPTA | |
| | | OTHER DETAILS OF ADVOCATES: KAMAL GUPTA AND CO(KAMALGUPTAANDCOMPANY@GMAIL.COM)(9810988094)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) | | |
| 166 | W.P.(C)-11095/2022 CM APPL. 32553/2022 | G.D. GOENKA PUBLIC SCHOOL, VASANT KUNJ V/s DIRECTORATE OF EDUCATION | KAMAL GUPTA | |
| | | OTHER DETAILS OF ADVOCATES: KAMAL GUPTA AND CO.(KAMALGUPTAANDCOMPANY@GMAIL.COM)(9810988094)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) | | |
| 167 | W.P.(C)-599/2023 CM APPL. 2332/2023 WITH W.P.(C) 11095/2022 | SALWAN PUBLIC SCHOOL MAYUR VIHAR V/s DIRECTORATE OF EDUCATION | PRAMOD GUPTA | |
| | | OTHER DETAILS OF ADVOCATES: PRAMOD GUPTA(INDUSLAW77@GMAIL.COM)(9810083370)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) | | |
| 168 | W.P.(C)-11106/2022 CM APPL. 32572/2022 | LANCERS CONVENT SENIOR SECONDARY SCHOOL V/s DIRECTORATE OF EDUCATION | KAMAL GUPTA | |
| | | OTHER DETAILS OF ADVOCATES: KAMAL GUPTA AND CO.(KAMLESH.LEGALAI@GMAIL.COM)(9810988094)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) | | |
| 169 | W.P.(C)-11110/2022 CM APPL. 32639/2022 | RUKMINI DEVI PUBLIC SCHOOL (FY 2018-19) V/s DIRECTORATE OF EDUCATION | KAMAL GUPTA | |
| | | OTHER DETAILS OF ADVOCATES: KAMAL GUPTA AND CO.(KAMALGUPTAANDCOMPANY@GMAIL.COM)(9810988094)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) | | |
| 170 | W.P.(C)-11315/2022 CM APPL. 33283/2022 | BIRLA VIDYA NIKETAN V/s DIRECTORATE OF EDUCATION | KAMAL GUPTA | |
| | | OTHER DETAILS OF ADVOCATES: KAMAL GUPTA AND CO(KAMALGUPTAANDCOMPANY@GMAIL.COM)(9810988094)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) | | |
| 171 | W.P.(C)-11653/2022 CM APPL. 34573/2022 | DELHI PUBLIC SCHOOL DWARKA AND ANR V/s GNCTD AND ANR | RUPENDRA PRATAP SINGH | |
| | | OTHER DETAILS OF ADVOCATES: | | |

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| | | RUPENDRA PRATAP SINGH(RPSINGH@PUNEETMITTAL.IN)(9818928506)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) | |
| 172 | W.P.(C)-12232/2022 CM APPL. 36665/2022 | DELHI PUBLIC SCHOOL DWARKA & ANR. V/s GOVT. OF NCT OF DELHI & ANR. | RUPENDRA PRATAP SINGH |
| | | OTHER DETAILS OF ADVOCATES: RUPENDRA PRATAP SINGH(RPSINGH@PUNEETMITTAL.IN)(9818928506)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) | |
| 173 | W.P.(C)-12254/2022 CM APPL. 36724/2022 | DELHI PUBLIC SCHOOL DWARKA & ANR. V/s GOVT. OF NCT OF DELHI & ANR. | RUPENDRA PRATAP SINGH |
| | | OTHER DETAILS OF ADVOCATES: RUPENDRA PRATAP SINGH(RPSINGH@PUNEETMITTAL.IN)(9818928506)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) | |
| 174 | W.P.(C)-11997/2022 CM APPL. 35799/2022 | MAMTA MODERN SR. SEC. SCHOOL V/s DIRECTORATE OF EDUCATION | PRAMOD GUPTA |
| | | OTHER DETAILS OF ADVOCATES: PRAMOD GUPTA(INDUSLAW77@GMAIL.COM)(9810083370)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) | |
| 175 | W.P.(C)-12003/2022 CM APPL. 35832/2022 | SADHU VASWANI INTERNATIONAL SCHOOL FOR GIRLS V/s DIRECTORATE OF EDUCATION | KAMAL GUPTA |
| | | OTHER DETAILS OF ADVOCATES: KAMAL GUPTA AND CO.(KAMALGUPTAANDCOMPANY@GMAIL.COM)(9810988094)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) | |
| 176 | W.P.(C)-12064/2022 CM APPL. 36036/2022 | DAV PUBLIC SCHOOL V/s DIRECTORATE OF EDUCATION AND ANR | GAURI PURI |
| | | OTHER DETAILS OF ADVOCATES: GAURI PURI(GAURI@GPURI.IN)(9899339554)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) | |
| 177 | W.P.(C)-14284/2022 CM APPL. 43626/2022 | MAHARAJA AGRASEN MODEL SCHOOL V/s DIRECTORATE OF EDUCATION | PRAMOD GUPTA |
| | | OTHER DETAILS OF ADVOCATES: PRAMOD GUPTA(INDUSLAW77@GMAIL.COM)(9810083370)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) | |
| 178 | W.P.(C)-15118/2022 CM APPL. 46754/2022 WITH W.P.(C) 396/2023 W.P.(C) 399/2023 W.P.(C) 430/2023 | DELHI PUBLIC SCHOOL ROHINI AND ANR V/s GOVT. OF NCT OF DELHI AND ANR | RUPENDRA PRATAP SINGH |
| | | OTHER DETAILS OF ADVOCATES: RUPENDRA PRATAP SINGH(RPSINGH@PUNEETMITTAL.IN)(9818928506)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) | |
| 179 | W.P.(C)-396/2023 CM APPL. 1588/2023 WITH W.P.(C) 399/2023 W.P.(C) 430/2023 | DELHI PUBLIC SCHOOL R.K. PURAM & ANR. V/s GOVT. OF NCT OF DELHI & ANR. | RUPENDRA PRATAP SINGH |
| | | OTHER DETAILS OF ADVOCATES: RUPENDRA PRATAP SINGH(RPSINGH@PUNEETMITTAL.IN, ADVMOHITCHANDRAS@GMAIL.COM)(9818928506)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) | |
| 180 | W.P.(C)-399/2023 CM APPL. 1598/2023 | DELHI PUBLIC SCHOOL R.K. PURAM & ANR. V/s GOVT. OF NCT OF DELHI & ANR. | RUPENDRA PRATAP SINGH |
| | | OTHER DETAILS OF ADVOCATES: RUPENDRA PRATAP SINGH(RPSINGH@PUNEETMITTAL.IN, ADVMOHITCHANDRAS@GMAIL.COM)(9818928506)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) | |
| 181 | W.P.(C)-430/2023 CM APPL. 1709/2023 | DELHI PUBLIC SCHOOL R.K. PURAM & ANR. V/s GOVT. OF NCT OF DELHI & ANR. | RUPENDRA PRATAP SINGH |
| | | OTHER DETAILS OF ADVOCATES: RUPENDRA PRATAP SINGH(RPSINGH@PUNEETMITTAL.IN, ADVMOHITCHANDRAS@GMAIL.COM)(9818928506)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) | |
| 182 | W.P.(C)-15119/2022 CM APPL. 46756/2022 | DELHI PUBLIC SCHOOL ROHINI & ANR. V/s GOVT. OF NCT OF DELHI & ANR | RUPENDRA PRATAP SINGH |
| | | OTHER DETAILS OF ADVOCATES: RUPENDRA PRATAP SINGH(RPSINGH@PUNEETMITTAL.IN)(9818928506)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) | |
| 183 | W.P.(C)-15122/2022 CM APPL. 46764/2022 | DELHI PUBLIC SCHOOL ROHINI & ANR. V/s GOVT. OF NCT OF DELHI & ANR. | RUPENDRA PRATAP SINGH |

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| | | OTHER DETAILS OF ADVOCATES: RUPENDRA PRATAP SINGH(RPSINGH@PUNEETMITTAL.IN)(9818928506)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) | | |
| 184 | W.P.(C)-15754/2022 CM APPL. 49028/2022 | DELHI PUBLIC SCHOOL VASANT KUNJ AND ANR V/s GOVT OF NCT OF DELHI AND ANR | RUPENDRA PRATAP SINGH | |
| | | OTHER DETAILS OF ADVOCATES: RUPENDRA PRATAP SINGH(RPSINGH@PUNEETMITTAL.IN)(9818928506)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) | | |
| 185 | W.P.(C)-15868/2022 CM APPL. 49381/2022 | DELHI PUBLIC SCHOOL VASANT KUNJ AND ANR V/s GOVT OF NCT OF DELHI AND ANR | RUPENDRA PRATAP SINGH | |
| | | OTHER DETAILS OF ADVOCATES: RUPENDRA PRATAP SINGH(RPSINGH@PUNEETMITTAL.IN)(9818928506)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) | | |
| 186 | W.P.(C)-15872/2022 CM APPL. 49396/2022 | DELHI PUBLIC SCHOOL VASANT KUNJ AND ANR V/s GOVT OF NCT OF DELHI AND ANR | RUPENDRA PRATAP SINGH | |
| | | OTHER DETAILS OF ADVOCATES: RUPENDRA PRATAP SINGH(RPSINGH@PUNEETMITTAL.IN)(9818928506)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) | | |
| 187 | W.P.(C)-16220/2022 CM APPL. 50750/2022 CM APPL. 7838/2025 CM APPL. 7842/2025 | MAHARAJA AGRASEN MODEL SCHOOL V/s DIRECTORATE OF EDUCATION | PRAMOD GUPTA, ANJANI KUMAR MISHRA | |
| | | OTHER DETAILS OF ADVOCATES: PRAMOD GUPTA(INDUSLAW77@GMAIL.COM)(9810083370)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) ANJANI KUMAR MISHRA(ADV.ANJANIKUMARMISHRA@GMAIL.COM)(7838081461)(PETITIONER) SANTOSH KUMAR TRIPATHI (STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) ANJANI KUMAR MISHRA(ADV.ANJANIKUMARMISHRA@GMAIL.COM)(7838081461)(PETITIONER) SANTOSH KUMAR TRIPATHI (STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) | | |
| 188 | W.P.(C)-17102/2022 CM APPL. 54281/2022 CM APPL. 7507/2023 CM APPL. 11631/2023 CM APPL. 38930/2023 CM APPL. 38931/2023 | DELHI PUBLIC SCHOOL ROHINI & ANR. V/s GOVT OF NCT OF DELHI & ANR. | RUPENDRA PRATAP SINGH, JAGDEEP SINGH LAMBA, UMESH CHANDRA SHARMA, SANDEEP GUPTA | |
| | | OTHER DETAILS OF ADVOCATES: ABHIESUMAT GUPTA(ABHISHUMATGUPTA@GMAIL.COM)(9811088803)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) JAGDEEP SINGH LAMBA(JAGDEEPSINGHLAMBA@REDIFFMAIL.COM)(9810760283)(PETITIONER) JAGDEEP SINGH LAMBA(JAGDEEPSINGHLAMBA@REDIFFMAIL.COM)(9810760283)(PETITIONER) JAGDEEP SINGH LAMBA(JAGDEEPSINGHLAMBA@REDIFFMAIL.COM)(9810760283)(PETITIONER) R P SINGH(RPSINGH@PUNEETMITTAL.IN){}(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) ABHISHUMAT GUPTA(ABHISHUMATGUPTA@GMAIL.COM){}(RESPONDENT) R P SINGH(RPSINGH@PUNEETMITTAL.IN){}(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) R P SINGH(RPSINGH@PUNEETMITTAL.IN){}(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) JAGDEEP SINGH LAMBA(JAGDEEPSINGHLAMBA@REDIFFMAIL.COM)(9810760283)(PETITIONER) ABHISHUMAT (ABHISHUMATGUPTA@GMAIL.COM){}(RESPONDENT) RP SINGH(RPSING@PUNEETMITTAL.IN){}(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) RAJENDER KUMAR(LEGALHELPLINEINDIA@GMAIL.COM)(9312344756)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM, MAIL@DPSROHINI.COM, SECRETARY@DPSFAMILY.COM)(9868250806)(RESPONDENT) SANDEEP GUPTA(SANDY41IN@GMAIL.COM)(9818530005)(RESPONDENT) | | |
| 189 | W.P.(C)-17421/2022 CM APPL. 55465/2022 | M.M. PUBLIC SCHOOL V/s DIRECTORATE OF EDUCATION | KAMAL GUPTA | |
| | | OTHER DETAILS OF ADVOCATES: KAMAL GUPTA AND CO.(KAMALGUPTAANDCOMPANY@GMAIL.COM)(9810988094)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) | | |
| 190 | W.P.(C)-17462/2022 CM APPL. 55725/2022 | GOODLEY PUBLIC SCHOOL V/s DIRECTORATE OF EDUCATION | SATINTER SINGH MATHUR | |
| | | OTHER DETAILS OF ADVOCATES: SATINDER SINGH (ASSOCIATESMATHUR@GMAIL.COM)(9811727905)(PETITIONER) DIRECTORATE OF EDUCATION(STANDINGCOUNSELGNCTD@GMAIL.COM){}(RESPONDENT) | | |

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|-----|---|--|--------------------------------|--|
| 191 | W.P.(C)-1289/2023 CM APPL. 4894/2023 | SALWAN PUBLIC SCHOOL, MAYUR VIHAR (2019-2020) V/s DIRECTORATE OF EDUCATION | PRAMOD GUPTA | |
| | | OTHER DETAILS OF ADVOCATES: PRAMOD GUPTA (INDUSLAW77@GMAIL.COM)(910083370)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)()(RESPONDENT) | | |
| 192 | W.P.(C)-2202/2023 CM APPL. 8378/2023 | CHINMAYA VIDYALAYA V/s DIRECTORATE OF EDUCATION | KAMAL GUPTA | |
| | | OTHER DETAILS OF ADVOCATES: KAMAL GUPTA AND CO(KAMALGUPTAANDCOMPANY@GMAIL.COM)(9810988094)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) | | |
| 193 | W.P.(C)-2203/2023 CM APPL. 8402/2023 | CHINMAYA VIDYALAYA V/s DIRECTORATE OF EDUCATION | KAMAL GUPTA | |
| | | OTHER DETAILS OF ADVOCATES: KAMAL GUPTA AND CO(KAMALGUPTAANDCOMPANY@GMAIL.COM)(9810988094)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) | | |
| 194 | W.P.(C)-4034/2023 CM APPL. 15732/2023 | G.D. GOENKA PUBLIC SCHOOL, VASANT KUNJ V/s DIRECTORATE OF EDUCATION | KAMAL GUPTA | |
| | | OTHER DETAILS OF ADVOCATES: KAMAL GUPTA & CO.(KAMALGUPTAANDCOMPANY@GMAIL.COM)(9810988094)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) | | |
| 195 | W.P.(C)-4061/2023 CM APPL. 15865/2023 | LANCERS CONVENT SENIOR SECONDARY SCHOOL V/s DIRECTORATE OF EDUCATION | KAMAL GUPTA | |
| | | OTHER DETAILS OF ADVOCATES: KAMAL GUPTA & CO.(KAMALGUPTAANDCOMPANY@GMAIL.COM)(9810988094)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) | | |
| 196 | W.P.(C)-4318/2023 CM APPL. 16714/2023 | NIRMAL BHARTIA SCHOOL V/s DIRECTORATE OF EDUCATION | ARJUN GARG | |
| | | OTHER DETAILS OF ADVOCATES: ARJUN GARG(GARGARJUNA@GMAIL.COM)(9910922635)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) SANTOSH KUMAR TRIPATHI(SANTOSHTRIPATHIOFFICE@GMAIL.COM)()(RESPONDENT) | | |
| 197 | W.P.(C)-4397/2023 CM APPL. 16936/2023 CM APPL. 16937/2023 | NIRMAL BHARTIA SCHOOL V/s DIRECTORATE OF EDUCATION | ARJUN GARG | |
| | | OTHER DETAILS OF ADVOCATES: ARJUN GARG(GARGARJUNA@GMAIL.COM)(9910922635)(PETITIONER) SANTOSH KUMAR TRIPATHI(SANTOSHTRIPATHIOFFICE@GMAIL.COM)()(RESPONDENT) RAMESH SINGH(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) | | |
| 198 | W.P.(C)-5211/2023 CM APPL. 20375/2023 | NEW ERA PUBLIC SCHOOL V/s DIRECTORATE OF EDUCATION | KAMAL GUPTA | |
| | | OTHER DETAILS OF ADVOCATES: KAMAL GUPTA AND CO(KAMALGUPTAANDCOMPANY@GMAIL.COM)(9810988094)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) | | |
| 199 | W.P.(C)-5267/2023 CM APPL. 20585/2023 | ARWACHIN BHARTI BHAWAN SR. SECONDARY SCHOOL V/s DIRECTORATE OF EDUCATION | KAMAL GUPTA | |
| | | OTHER DETAILS OF ADVOCATES: KAMAL GUPTA & CO.(KAMALGUPTAANDCOMPANY@GMAIL.COM)(9810988094)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) | | |
| 200 | W.P.(C)-7111/2023 CM APPL. 27741/2023 | SADHU VASWANI INTERNATIONAL SCHOOL FOR GIRLS V/s DIRECTORATE OF EDUCATION | KAMAL GUPTA | |
| | | OTHER DETAILS OF ADVOCATES: KAMAL GUPTA AND CO(KAMALGUPTAANDCOMPANY@GMAIL.COM)(9810988094)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) | | |
| 201 | W.P.(C)-7121/2023 CM APPL. 27753/2023 | DEEP PUBLIC SCHOOL V/s DIRECTORATE OF EDUCATION | KAMAL GUPTA | |
| | | OTHER DETAILS OF ADVOCATES: KAMAL GUPTA AND CO(KAMALGUPTAANDCOMPANY@GMAIL.COM)(9810988094)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) | | |
| 202 | W.P.(C)-7574/2023 CM APPL. 45237/2023 CM APPL. 45238/2023 | S.S.MOTA SINGH SR. SECONDARY MODEL SCHOOL V/s GOVT OF NCT OF DELHI THROUGH DIRECTORATE OF EDUCATION | ARANYA MOULICK, ARANYA MOULICK | |
| | | OTHER DETAILS OF ADVOCATES: ARANYA MOULICK(ARANYA.MOULICK@MOULICKLAWOFFICE.COM)(8826235642)(PETITIONER) | | |

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| | | SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM, SCGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) ARANYA MOULICK(ARANYA.MOULICK@MOULICKLAWOFFICE.COM)(8826235642)(PETITIONER) SCGNCTD(SCGNCTD@GMAIL.COM)()(RESPONDENT) GNCTD(STANDINGCOUNSELGNCTD@GMAIL.COM)()(RESPONDENT) | |
| 203 | W.P.(C)-7956/2023 CM APPL. 30628/2023 | NEW GREEN FIELD SCHOOL V/s GOVERNMENT OF NCT OF DELHI | PRANAV RISHI |
| | | OTHER DETAILS OF ADVOCATES: PRANAV RISHI(PRANAV.RISHI@GMAIL.COM)(9873311087)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) | |
| 204 | W.P.(C)-8246/2023 CM APPL. 31618/2023 | SALWAN PUBLIC SCHOOL MAYUR VIHAR 2022-2023 V/s DIRECTORATE OF EDUCATION | PRAMOD GUPTA |
| | | OTHER DETAILS OF ADVOCATES: PRAMOD GUPTA(INDUSLAW77@GMAIL.COM)(9810083370)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) | |
| FOR DISPOSAL | | | |
| 205 | CM(M)-1153/2021 WITH RFA 290/2021 | DELHI JAL BOARD V/s BRIJESH KUMAR SINGH | SAKSHI POPLI, ANIL KUMAR SINGH, ASHA GOPALAN NAIR |
| | | OTHER DETAILS OF ADVOCATES: SAKSHI POPLI(SAKSHIPOPLI@GMAIL.COM)(9811222660)(PETITIONER) B KUMAR (KUMARB448@GMAIL.COM)()(RESPONDENT) ANIL KUMAR SINGH(ANILSINGH450@GMAIL.COM)(9212778289)(RESPONDENT) ASHA GOPALAN NAIR(CHAMBERASHA119@GMAIL.COM)(9810348981)(PETITIONER) | |
| 206 | RFA-290/2021 CM APPL. 26298/2021 CM APPL. 29170/2021 | DELHI JAL BOARD V/s BRIJESH KUMAR SINGH | SAKSHI POPLI, SAKSHI POPLI, ASHA GOPALAN NAIR |
| | | OTHER DETAILS OF ADVOCATES: SAKSHI POPLI(SAKSHIPOPLI@GMAIL.COM)(9811222660)(PETITIONER) ANIL(ANIL123KISHAN@GMAIL.COM)()(RESPONDENT) BRIJESH KUMAR(KUMARB448@GMAIL.COM)()(RESPONDENT) SAKSHI POPLI(SAKSHIPOPLI@GMAIL.COM)(9811222660)(PETITIONER) B KUMAR(KUMARB448@GMAIL.COM)()(RESPONDENT) ASHA GOPALAN NAIR(CHAMBERASHA119@GMAIL.COM)(9810348981)(PETITIONER) | |
| 207 | RFA-286/2024 CM APPL. 26218/2024 CM APPL. 26220/2024 CM APPL. 26221/2024 | KALAWATI DEVI V/s JOGINDER SINGH | KU. ARCHANA SHARMA, AJAY SINGH BHANDARI |
| | | OTHER DETAILS OF ADVOCATES: AJAY SINGH BHANDARI(ADVOCATEAJAYBHANDARI@GMAIL.COM)(9211820059)(RESPONDENT) | |
| 208 | RSA-113/2009 CM APPL. 11453/2009 CM APPL. 4783/2016 CM APPL. 16169/2022 CM APPL. 38557/2024 | FCI V/s K.S. SHARMA | KARUNESH TANDON, SATYA NARAYAN VASHISHTH, VIJAY KAUSHIK, PREET PAL SINGH, PIYUSH SHARMA, N K SRIVASTAVA, SATYA NARAYAN |
| | | OTHER DETAILS OF ADVOCATES: TANDON LAW ASSOCIATES(KARUNESHTANDON@GMAIL.COM)(9810565403)(PETITIONER) PP SINGH(CHAMBERPPSINGH@GMAIL.COM)(0)(RESPONDENT) PUNEET PAL SINGH(CHAMBERPPSINGH@GMAIL.COM)(9958555055)(RESPONDENT) KARUN(KARUNESHTANDON@GMAIL.COM)()(RESPONDENT) | |
| 209 | TR.P.(C.)-22/2024 | SH SUNNY SINGHAL V/s SH.ROBIN KUMAR JAISWAL | ROHIT KUMAR GOEL, RAVI SHANKAR GARG |
| | | OTHER DETAILS OF ADVOCATES: ROHIT GOEL(ROHITGOEL1975@GMAIL.COM)(9312248785)(PETITIONER) RISHIMANCHANDA(RISHIMANCHANDA@YAHOO.COM)()(RESPONDENT) MANCHANDA & CO(MANCHANDA.RISHI@GMAIL.COM)()(RESPONDENT) RAVI SHANKAR GARG(ADVOCATERSGARG@GMAIL.COM)(9868552038)(RESPONDENT) | |
| FOR ARGUMENT | | | |
| 210 | RC.REV.-230/2023 CM APPL. 41638/2023 CM APPL. 41640/2023 CM APPL. 19286/2025 | CHAMELI DEVI V/s PAL SINGH | PRADEEP SINGH RANA, HARSHIT AGGARWAL |
| | | OTHER DETAILS OF ADVOCATES: P S RANA (RANA.LEGALX41A@GMAIL.COM)(9818215153)(PETITIONER) R()(9210806071)(RESPONDENT) P S RANA AND ASSOCIATES(RANA.LEGAL.X41A@GMAIL.COM)(9818215153)(PETITIONER) PAL SINGH()(9643769676)(RESPONDENT) | |
| FOR FINAL HEARING | | | |
| 211 | RFA-389/2022 CM APPL. 36100/2022 | M/S ECHANTE JEWELLERY PVT. LTD & ANR. V/s M/S KISHAN LAL JEWELLS (P) LTD. | SHAINI BHARDWAJ, JAGJIT SINGH |
| | | OTHER DETAILS OF ADVOCATES: SHAURYA ROHIT(SHAURYAROHIT@HOTMAIL.COM)(7706060591)(PETITIONER) UPPAL AND ASSOCIATES()(9971424628)(PETITIONER) | |

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| | | JAGJIT SINGH(JAGJITSINGHADVOCATE@YAHOO.CO.IN){}(RESPONDENT) JAGJIT SINGH(JAGJITSINGHADVOCATE@YAHOO.CO.IN)(9810034684)(RESPONDENT) | |
| 212 | RFA-276/2023 | RAJNI GUPTA V/s MAHARAJA AGRASEN HOSPITAL & ORS. | RAJESH KUMAR DUDANI, MOHIT GUPTA |
| | | OTHER DETAILS OF ADVOCATES: RAJESH KUAMR DUDANI(RK.DUDANI09@GMAIL.COM)(9968402276)(PETITIONER) M D OFFICE(MDOFFICE@MAHDELHI.ORG){}(RESPONDENT) DEEPAK SINGLA (DR.DEEPAKSINGLA@MAHDELHI.ORG){}(RESPONDENT) MOHIT GUPTA(MOPHITADV@YAHOO.COM)(9312833620)(RESPONDENT) | |
| 213 | RFA-129/2024 CM APPL. 10561/2024 | KISHAN LAL ARORA & ORS. V/s SATPAL ARORA | IQBAL SINGH, VIVEK SHEEL |
| | | OTHER DETAILS OF ADVOCATES: VIVEK SHEEL(LEGALVISHWAMITRA@GMAIL.COM)(9555909380)(RESPONDENT) | |
| 214 | W.P.(C)-11543/2009 | DHARAM PAL SINGH V/s BHARAT PETROLEUM CORPORATION LTD. | PARAMJIT BENIPAL, M DIWEDI, VIVEK B SAHARYA |
| | | OTHER DETAILS OF ADVOCATES: | |
| END OF THE BOARD MATTERS | | | |
| 215 | RSA-156/2019 | INTERNATIONAL BUILDING & FURNISHING V/s AIRPORT AUTHORITY OF INDIA | KAPUR & COMPANY, ANJANA GOSAIN |
| | | OTHER DETAILS OF ADVOCATES: KAPUR & COMPANY(){(9810359150)(PETITIONER) ANJANA GOSAIN(ANJANAGOSAINCHAMBERS@GMAIL.COM)(9810100674)(RESPONDENT) ANJANA GOSAIN(ANJANAGOSAINCHAMBERS@GMAIL.COM)(9810100674)(RESPONDENT) | |
| FINAL ARGUMENTS | | | |
| 216 | RC.REV.-555/2018 | NAEEM ABID V/s M/S KANHYA LALL KISHORI LALL & ORS | ANAND SINGH |
| | | OTHER DETAILS OF ADVOCATES: ANAND SINGH(){(9868347568)(PETITIONER) | |
| 217 | RC.REV.-532/2019 CM APPL. 7336/2020 CM APPL. 7337/2020 | RAGHAVENDER KUMAR AGGARWAL & ANR V/s AJAY SHARMA & ANR | RAJEEV VERMA, DALIP ANAND |
| | | OTHER DETAILS OF ADVOCATES: RAJEEV VERMA(){(9711129847)(PETITIONER) DALIP ANAND(){(9873476464)(RESPONDENT) | |
| 218 | RC.REV.-629/2019 | NARINDER KAUR (THR LRS) V/s HARBANS LAL | DALJINDER SINGH, SANJOY GHOSE, SAGAR KUMAR PRADHAN |
| | | OTHER DETAILS OF ADVOCATES: DALJINDER SINGH(){(9810312623)(PETITIONER) SAGAR KUMAR PRADHAN(PRATHAMALAW@GMAIL.COM)(9810223978)(PETITIONER) | |
| 219 | RC.REV.-98/2023 | MADAN MOHAN V/s SANGEETA VERMA & ORS. | RAJIV BAJAJ, VIJAY KUMAR WADHWA, RAJIV BAJAJ |
| | | OTHER DETAILS OF ADVOCATES: RAJIV BAJAJ, KARAN PRAKASH(RAJIVBAJAJLAW@GMAIL.COM)(9810806329)(PETITIONER) R SINGH(RSINGHADVO@GMAIL.COM){}(RESPONDENT) VIJAY KUMAR WADHWA(MWLAWASSOCIATES@GMAIL.COM)(9818376231)(RESPONDENT) RAJIV BAJAJ(RAJIVBAJAJLAW@GMAIL.COM)(9810806329)(PETITIONER) | |
| 220 | RFA-145/2023 | FOOD CORPORATION OF INDIA V/s M/S SHIV SHAKTI TRADERS | SHAHEEN, RITESH AGARWAL, BHARAT SINGH SISODIA |
| | | OTHER DETAILS OF ADVOCATES: O P SINGH(OPSINGH3@GMAIL.COM)(9811086864)(PETITIONER) O P SINGH (OPSINGH3@GMAIL.COM)(9811086864)(PETITIONER) RITESH AGARWAL(UNTWALIA@YAHOO.CO.IN)(9999972564)(RESPONDENT) BHARAT SINGH SISODIA(BHARAT SISODIA_07@YAHOO.CO.IN)(9811104952)(PETITIONER) | |
| END OF THE BOARD/FOR DISPOSAL MATTERS | | | |
| 221 | RSA-35/2024 CM APPL. 10531/2024 CM APPL. 10532/2024 CM APPL. 64856/2024 | NISHI SAREEN & ANR. V/s SANJAY SAREEN & ORS. | VIPIN NANDWANI, D S PATIAL |
| | | OTHER DETAILS OF ADVOCATES: SURINDER SINGH, VIPIN (ADVSURINDERSINGH@GMAIL.COM)(9212226354)(PETITIONER) D S PATIAL(DSPATIAL124@GMAIL.COM)(9811255996)(RESPONDENT) | |

COURT NO. 30
HON'BLE MR.JUSTICE SANJEEV NARULA

NOTE: "SUPPLEMENTARY PASSED OVER MATTERS WILL BE TAKEN UP JUST AFTER THE SUPPLEMENTARY LIST IS OVER."

[NOTE:1. IN CASE ANY ASSISTANCE REGARDING VIRTUAL HEARING IS REQUIRED, PLEASE CONTACT, MR.NANDAN SINGH(9319815952),COURT MASTER TO HON'BLE MR. JUSTICE SANJEEV NARULA.

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| ITEM NUMBER | CASE NUMBER | PARTY NAME | ADVOCATE NAME | OTHER INFORMATION |
|-------------------------|--|---|---------------------------------|---|
| TOP OF THE BOARD | | | | |
| 1 | CRL.M.C.-671/2013 CRL.M.A. 2187/2013 | DIRECTORATE OF REVENUE INTELLIGENCE V/s SWARAJ INTERNATIONAL & ANR. | SATISH AGGARWALA, RAMAKANT GAUR | |
| | | OTHER DETAILS OF ADVOCATES: RAMAKANT GAUR(RAMAKANTGAUR@GMAIL.COM)(9810004702)(RESPONDENT) | | |
| INTERIM BAIL | | | | |
| 2 | BAIL APPLN.-1163/2025 CRL.M.A. 8905/2025 | DEEPAK @ BHOLA V/s STATE NCT OF DELHI | NISHANT MITTAL | |
| | | OTHER DETAILS OF ADVOCATES: SANDEEP LOHCHAB ()(9953439089)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) | | OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(S.B.DAIRY-922/2022) BAIL APPLN. 4078/2023 FILED BY RAJKUMAR (DISPOSED ON : 2024-04-02) BAIL APPLN. 752/2024 FILED BY DEEPAK @ BHOLA (DISPOSED ON : 2024-03-18) BAIL APPLN. 3726/2024 FILED BY RAJKUMAR @ NANHA (DISPOSED ON : 2024-11-14) BAIL APPLN. 981/2025 FILED BY AMAN (D. OF HEARING : 2025-04-24) P.S.-FIR NO. :(S.B.DAIRY-922/2022) |
| 3 | BAIL APPLN.-1381/2025 CRL.M.A. 10770/2025 | PARAS RAGHAV V/s STATE (GOVT. OF NCT) | RISHABH GOYAL | |
| | | OTHER DETAILS OF ADVOCATES: RAHUL LATHER (ADV.RAHULLATHER@GMAIL.COM)(9811487438)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) | | OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(WAZIRABAD-78/2023) BAIL APPLN. 1914/2024 FILED BY SADHNA (DISPOSED ON : 2024-06-05) BAIL APPLN. 1712/2024 FILED BY RAJNEESH BISHT@RAVI (DISPOSED ON : 2024-07-11) BAIL APPLN. 1656/2024 FILED BY SUNIL KUMAR (DISPOSED ON : 2024-07-16) BAIL APPLN. 2172/2024 FILED BY SADHNA (DISPOSED ON : 2024-07-03) BAIL APPLN. 2478/2024 FILED BY SADHNA (DISPOSED ON : 2024-07-18) BAIL APPLN. 2809/2024 FILED BY SADHNA (DISPOSED ON : 2024-08-08) BAIL APPLN. 2924/2024 FILED BY SADHNA (DISPOSED ON : 2024-12-17 |

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|-------------------------------|--|--|---|--|
| | | | |) BAIL APPLN. 3091/2024 FILED BY SADHNA (DISPOSED ON : 2024-08-30) P.S.-FIR NO. :(WAZIRABAD-78/2023) |
| BAIL | | | | |
| 4 | CRL.M.A. 9467/2025 In BAIL APPLN.-2927/2022(Disposed off case) | KANYANGA MAUREEN V/s CUSTOMS | JAGMAN SINGH KUSHWAHA, HEMANT SINGH, SHYAM SUNDER AGGARWAL | |
| | | OTHER DETAILS OF ADVOCATES: J.S. KUSHWAHA(JAGMANSINGHKUSHWAHA@GMAIL.COM){}(PETITIONER) VISHAL CHADHA(ADVOCATEVISHALCHADHA@GMAIL.COM){}(RESPONDENT) AMAN BIDHURI(AMANBIDHURI2014@GMAIL.COM){0}(PETITIONER) ANU NARAIN(ANUSHREENARAIN@GMAIL.COM){0}(RESPONDENT) SHYAM SUNDER AGGARWAL(SUNDER.AGGARWAL@GMAIL.COM)(9810415987)(PETITIONER) SHYAM SUNDER AGGARWAL(SUNDER.AGGARWAL@GMAIL.COM)(9810415987)(PETITIONER) | | P.S.-FIR NO. :(CUSTOMS-SC 647/2021) |
| 5 | BAIL APPLN.-536/2025 | AJAY RANA V/s STATE GOVT. OF NCT OF DELHI | KASHISH VATS | |
| | | OTHER DETAILS OF ADVOCATES: JAGDEEP VATS(JAGDEEPVATS20@GMAIL.COM)(9810046303)(PETITIONER) KAPIL SHARMA(DHCPROSECTIIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) | | P.S.-FIR NO. :(MALVIYA NAGAR- 543/2023) |
| 6 | BAIL APPLN.-829/2025 | RAHUL V/s THE STATE NCT OF DELHI | VIKASH TRIVEDI | |
| | | OTHER DETAILS OF ADVOCATES: VIKAS TRIVEDI (VIKASEDI55@GMAIL.COM)(8860444454)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) | | OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(BHAJAN PURA- 36/2021) BAIL APPLN. 1580/2021 FILED BY SALMAN (DISPOSED ON : 2021-07-16) BAIL APPLN. 4386/2024 FILED BY KRISHNA (DISPOSED ON : 2025-04-02) P.S.-FIR NO. :(BHAJAN PURA- 36/2021) |
| 7 | BAIL APPLN.-875/2025 | KUNAL AILAWADI V/s STATE (NCT OF DELHI) | MURARI TIWARI | |
| | | OTHER DETAILS OF ADVOCATES: MURARI TIWARI & ASSOCIATES(MURARITIWARIANDASSOCIATES@GMAIL.COM)(9811125857)(PETITIONER) KAPIL SHARMA(DHCPROSECTIIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) | | P.S.-FIR NO. :(MUKHERJEE NAGAR- 484/2024) |
| 8 | BAIL APPLN.-1105/2025 CRL.M.(BAIL) 588/2025 | GURJIT SINGH V/s STATE OF NCT OF DELHI | SIDDHARTH YADAV | |
| | | OTHER DETAILS OF ADVOCATES: LEGDZU(LEGDZU-NCB@GOV.IN){0}(RESPONDENT) | | OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(N.C.B. R.K.PURAM-SC 255/2024) BAIL APPLN. 4268/2024 FILED BY VIKRAMJIT SINGH (DISPOSED ON : 2025-01-14) P.S.-FIR NO. :(N.C.B. R.K.PURAM-SC 255/2024) |
| 9 | BAIL APPLN.-1375/2025 CRL.M.A. 10692/2025 | SHANKESH MUTHA V/s UNION OF INDIA & ANR. | VAIBHAV DUBEY | |
| | | OTHER DETAILS OF ADVOCATES: VAIBHAV DUBEY(VAIBHAV.DUBEY@GACHAMBERS.COM)(9130906707)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM){0}(RESPONDENT) | | |
| SUSPENSION OF SENTENCE | | | | |
| 10 | CRL.M.(BAIL) 413/2025 In CRL.A.-453/2022 | LALA RAM V/s STATE OF NCT OF DELHI & ANR. | ARJUN MALIK, DEEPAK SINGH | |
| | | OTHER DETAILS OF ADVOCATES: MALIK(MALIKADVOCATE05@GMAIL.COM){}(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) DEEPAK SINGH THAKUR & ASSOCIATES(ADVDEEPAKSINGHOFFICIAL@GMAIL.COM)(9315829565)(PETITIONER) KAPIL SHARMA(DHCPROSECTIIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) DEEPAK SINGH(ADVDEEPAKSINGHOFFICIAL@GMAIL.COM){0}(PETITIONER) KAPIL SHARMA(DHCPROSECTIIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) | | P.S.-FIR NO. :(NARELA-949/2013) |

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| 11 | CRL.M.(BAIL) 1279/2023 In CRL.A.-655/2022 | JAWAHAR LAL V/s STATE | VIKAS YADAV, DOLLY SHARMA, DOLLY SHARMA | |
| | | OTHER DETAILS OF ADVOCATES: UPMA YADAV(D.469.08@GMAIL.COM)(9971920505)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) DOLLY SHARMA (DOLLYSH29@GMAIL.COM)(9953269424)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) DOLLY SHARMA(DOLLYSH29@GMAIL.COM)(9953269424)(PETITIONER) DOLLY SHARMA(DOLLYSH29@GMAIL.COM)(9953269424)(PETITIONER) | | P.S.-FIR NO. :(DWARKA NORTH-409/2018) |
| CRL.M.C. (CANCELLATION OF INTERIM BAIL/BAIL) | | | | |
| 12 | CRL.M.C.-284/2025 | STATE (GOVT. OF NCT) OF DELHI V/s DIXIT UPPAL | LAKSH KHANNA | |
| | | OTHER DETAILS OF ADVOCATES: LAKSH KHANNA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(PETITIONER) | | OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CRIME AND RAILWAY-289/2023) BAIL APPLN. 756/2024 FILED BY SURYA PRAKASH (DISPOSED ON : 2024-05-28) BAIL APPLN. 1010/2024 FILED BY RAHUL SHARMA (DISPOSED ON : 2024-04-24) CRL.REV.P. 1184/2024 FILED BY RAHUL SHARMA (DISPOSED ON : 2024-12-13) P.S.-FIR NO. :(CRIME AND RAILWAY-289/2023) |
| FRESH MATTERS & APPLICATIONS | | | | |
| 13 | CRL.M.A. 11258/2025 CRL.M.(BAIL) 824/2025 In CRL.A.-20/2025 | JAGDISH @ RINKU V/s STATE OF NCT OF DELHI | PARVEZ HAIDER, SIDDHARTH YADAV | |
| | | OTHER DETAILS OF ADVOCATES: SANTOSH KUMAR SINGH(SANTOSHADVOCATE1979@GMAIL.COM)(9891750094)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) SIDDHARTH YADAV(SIDDHARTHYADAV21@GMAIL.COM)(9899284083)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) | | P.S.-FIR NO. :(RANHOLA-546/2017) |
| FOR ADMISSION | | | | |
| 14 | CRL.L.P.-67/2025 CRL.M.A. 3016/2025 CRL.M.A. 3017/2025 | JAIDEV V/s THE STATE GOVT. OF NCT, DELHI & ANR. | SOURAV BAJAJ | |
| | | OTHER DETAILS OF ADVOCATES: KAPIL TANWAR(CORPUSLAWASSOCIATES@GMAIL.COM)(8851160007)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) | | |
| AFTER NOTICE MISC. MATTERS | | | | |
| 15 | CONT.CAS(C)-968/2019 WITH CRL.M.C. 2436/2018 CONT.CAS(C) 1/2020 CRL.M.C. 59/2025 | PALLAVI TRIVEDI V/s MANEESH TRIVEDI | SHESH DATT SHARMA, RAGHAVENDRA MOHAN BAJAJ | |
| | | OTHER DETAILS OF ADVOCATES: SHESH DATT SHARMA()(9868112138)(PETITIONER) RAGHAVENDRA MOHAN BAJAJ(RAGHAVENDRAMBAJAJ@GMAIL.COM)(9810248083)(PETITIONER) | | |
| 16 | CRL.M.C.-2436/2018 CRL.M.A. 8682/2018 WITH CONT.CAS(C) 1/2020 CONT.CAS(C) 968/2019 | MANEESH TRIVEDI V/s PALLAVI TRIVEDI | DINESH KUMAR TIWARY, SHESH DATT SHARMA, RAGHAVENDRA MOHAN BAJAJ | |
| | | OTHER DETAILS OF ADVOCATES: DINESH KUMAR TIWARY()(9210004761)(PETITIONER) RAGHAVENDRA MOHAN BAJAJ(RAGHAVENDRAMBAJAJ@GMAIL.COM)(9810248083)(RESPONDENT) | | |
| 17 | CONT.CAS(C)-1/2020 WITH CRL.M.C. 2436/2018 CONT.CAS(C) 968/2019 | MANEESH TRIVEDI V/s PALLAVI TRIVEDI | DINESH KUMAR TIWARY, RAGHAVENDRA MOHAN BAJAJ | |
| | | OTHER DETAILS OF ADVOCATES: DINESH KUMAR TIWARY()(9210004761)(PETITIONER) RAGHAVENDRA MOHAN BAJAJ(RAGHAVENDRAMBAJAJ@GMAIL.COM)(9810248083)(RESPONDENT) | | |
| 18 | CRL.M.C.-59/2025 CRL.M.A. 279/2025 | MANEESH TRIVEDI V/s PALLAVI TRIVEDI | DINESH KUMAR TIWARY | |
| | | OTHER DETAILS OF ADVOCATES: DINESH KUMAR TIWARY()(9210004761)(PETITIONER) | | |
| 19 | CRL.A.-108/2017 WITH CRL.A. 109/2017 | MMT LTD V/s GLITTER OVERSEAS & ORS | ASHOK CHHABRA, RAJESH CHUGH | |
| | | OTHER DETAILS OF ADVOCATES: RAJESH CHUGH(RAJESHCHUGH@GMAIL.COM)(9810070898)(RESPONDENT) | | |

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| 20 | CRL.A.-279/2017 CRL.M.A. 4270/2017 | VIPIN SHARMA V/s BSES RAJDHANI POWER LTD. & ANR. | V K GOEL, RISHAB RAJ JAIN, VIVEK SINGH | |
| | | OTHER DETAILS OF ADVOCATES: VIVEK SINGH(LEXALLIANCE.VIVEK@GMAIL.COM)(9810182555)(PETITIONER) | | |
| 21 | CRL.A.-552/2017 | RAJ KUMAR YADAV V/s THE STATE GOVT OF NCT OF DELHI & ANR | PRAMOD TYAGI | |
| | | OTHER DETAILS OF ADVOCATES: | | |
| 22 | CRL.A.-563/2017 WITH CRL.A. 672/2017 | ARJUN SINGH V/s STATE | VIKAS PADORA (DHCLSC), ARUN SHARMA | |
| | | OTHER DETAILS OF ADVOCATES: | | OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(HAZARAT NIZAMMUDDIN-54/2014) CRL.A. 672/2017 FILED BY CHANDESHWAR @ SUNIL (D. OF HEARING : 2025-04-22) P.S.-FIR NO. :(HAZARAT NIZAMMUDDIN-54/2014) |
| 23 | CRL.A.-672/2017 CRL.M.A. 10696/2023 | CHANDESHWAR @ SUNIL V/s STATE | ANWESH MADHUKAR (DHCLSC), NAINA BAJAJ, ARUN KR. SHARMA | |
| | | OTHER DETAILS OF ADVOCATES: NAINA BAJAJ(NAINABAJAJ02@GMAIL.COM){}(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) | | OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(HAZARAT NIZAMMUDDIN-54/2014) CRL.A. 563/2017 FILED BY ARJUN SINGH (D. OF HEARING : 2025-04-22) P.S.-FIR NO. :(HAZARAT NIZAMMUDDIN-54/2014) |
| 24 | CRL.A.-728/2017 WITH CRL.A. 749/2017 CRL.A. 810/2017 | DEEPAK V/s STATE | RAKHI DUBEY (DHCLSC) | |
| | | OTHER DETAILS OF ADVOCATES: | | OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(SUBZI MANDI- 231/2014) CRL.A. 810/2017 FILED BY JOHNSON (D. OF HEARING : 2025-04-22) CRL.A. 749/2017 FILED BY MUKESH (D. OF HEARING : 2025-04-22) P.S.-FIR NO. :(SUBZI MANDI- 231/2014) |
| 25 | CRL.A.-749/2017 | MUKESH V/s STATE | HARSH PRABHAKAR (DHCLSC) | |
| | | OTHER DETAILS OF ADVOCATES: | | OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(SUBZI MANDI- 231/2014) CRL.A. 810/2017 FILED BY JOHNSON (D. OF HEARING : 2025-04-22) CRL.A. 728/2017 FILED BY DEEPAK (D. OF HEARING : 2025-04-22) P.S.-FIR NO. :(SUBZI MANDI- 231/2014) |
| 26 | CRL.A.-810/2017 | JOHNSON V/s STATE | MANIKA TRIPATHY PANDEY (DHCLSC) | |
| | | OTHER DETAILS OF ADVOCATES: | | OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(SUBZI MANDI- 231/2014) CRL.A. 749/2017 FILED BY MUKESH (D. OF HEARING : 2025-04-22) CRL.A. 728/2017 FILED BY DEEPAK (D. OF HEARING : 2025-04-22) P.S.-FIR NO. :(SUBZI MANDI- 231/2014) |
| 27 | CRL.A.-35/2018 | STATE V/s GANGA SHARAN | ARUN KR. SHARMA | |
| | | OTHER DETAILS OF ADVOCATES: | | |

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| 28 | CRL.A.-446/2018 | KRISHAN @ KISHAN V/s STATE | SUMIT MISHRA, ARCHIT UPADHAYAY | |
| | | OTHER DETAILS OF ADVOCATES: SUMIT MISHRA()(9871550054)(PETITIONER) ARCHIT UPADHAYAY(AORARCHIT@GMAIL.COM)(9990323136)(PETITIONER) ARCHIT UPADHAYAY(AORARCHIT@GMAIL.COM)(9990323136)(PETITIONER) | | OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(SONIA VIHAR-85/2015) CRL.A. 540/2017 FILED BY DINESH BHATI @ DINA (DISPOSED ON : 2023- 04-11) P.S.-FIR NO. :(SONIA VIHAR-85/2015) |
| 29 | CRL.L.P.-569/2015 | STATE V/s MUKESH & ANR | SANJAY LAO, AISHWARYA RAO (DHCLSC) | |
| | | OTHER DETAILS OF ADVOCATES: | | P.S.-FIR NO. :(SULTAN PURI-22/2011) |
| 30 | CRL.L.P.-441/2016 | RAJESH TOMAR V/s THE STATE OF NCT & ANR. | SATISH KUMAR VERMA, SEEMA GUPTA | |
| | | OTHER DETAILS OF ADVOCATES: | | |
| 31 | CRL.L.P.-9/2020 CRL.M.A. 87/2020 | M/S NAINI FINCAP LIMITED V/s SHRI ASHOK KUMAR NAGAR | DEV RSIHI, DINESH KUMAR KOTHARI | |
| | | OTHER DETAILS OF ADVOCATES: DEV RSIHI()(9910919225)(PETITIONER) DINESH KUMAR KOTHARI(DINESHKOTHARI8@GMAIL.COM)(9810261191)(PETITIONER) | | |
| 32 | CRL.L.P.-60/2025 CRL.M.A. 2586/2025 | SANJAY JAIN V/s NARESH JAIN | PRASHANT KUMAR MITTAL | |
| | | OTHER DETAILS OF ADVOCATES: PRASHANT KUMAR ()(9873586359)(PETITIONER) RAJIVDAV(RAJIVDAV@HOTMAIL.COM)(0)(RESPONDENT) | | |
| 33 | CRL.REV.P.-67/2019 CRL.M.A. 7429/2020 CRL.M.A. 9784/2020 CRL.M.A. 18437/2023 | RAHUL RAJ V/s DEEPTI AGGARWAL | K DATTA, ABHIMANUE SHRESTHA, SANDEEP CHANDNA, TARA NARULA, SANDEEP CHANDNA, TARA NARULA | |
| | | OTHER DETAILS OF ADVOCATES: K DATTA()(9958397778)(PETITIONER) ABHIMANUE SHRESTHA(SHRESTHA.ABHIMANUE@GMAIL.COM)(9873657493)(PETITIONER) SANDEEP CHANDNA(CHANDNASANDEEP@HOTMAIL.COM)(9811338691)(RESPONDENT) SANDEEPCHANDNA(CHANDNASANDEEP@HOTMAIL.COM)(9811338691)(PETITIONER) MR. ABHIMANUE SHESTHA(SHRESTHA.ABHIMANUE@GMAIL.COM)(9873657493)(PETITIONER) SANDEEP CHANDNA(CHANDNASANDEEP@HOTMAIL.COM)(9811338691)(RESPONDENT) TARA NARULA(OFFICE@NARULAANDASSOCIATES.COM)()(PETITIONER) TARA NARULA(TARA@NARULAANDASSOCIATES.COM)(9810037337)(PETITIONER) | | |
| 34 | CRL.REV.P.-611/2019 CRL.M.A. 10985/2019 CRL.M.A. 10987/2019 | GAURAV SHARMA V/s CHERRY @ MEENA SHARMA & ANR | DEEPAK ANAND (DHCLSC) | |
| | | OTHER DETAILS OF ADVOCATES: DEEPAK ANAND DHCLSC()(9910039942)(PETITIONER) | | |
| 35 | CRL.REV.P.-669/2019 CRL.M.A. 12135/2019 | ASHOK@HEMRAJ V/s ARCHANA@ANU AND ANR. | GAURAV GUPTA, RUCHIRA GOEL | |
| | | OTHER DETAILS OF ADVOCATES: GAURAV GUPTA()(9958444233)(PETITIONER) | | |
| 36 | CRL.REV.P.-685/2019(Disposed off case) | MUKESH KUMAR V/s STATE & ANR | VINOD BHARDWAJ, ANISH KUMAR | |
| | | OTHER DETAILS OF ADVOCATES: VINOD BHARDWAJ()(9810088012)(PETITIONER) ANISH KUMAR(ADVOCATEANISHPANDEY@GMAIL.COM)(9818061392)(PETITIONER) | | |
| 37 | CRL.REV.P.-1060/2019 | STATE V/s AJAY @ PAPPU | ASHISH DATTA | |
| | | OTHER DETAILS OF ADVOCATES: ASHISH DATTA()(9811180280)(PETITIONER) | | P.S.-FIR NO. :(KOTLA MUBARAKPUR- 406/2014) |
| 38 | CRL.REV.P.-52/2021 CRL.M.A. 23736/2023 CRL.M.A. 14905/2024 CRL.M.A. 20015/2024 | MANOJ MALHOTRA V/s DIPANSHI MALHOTRA | VIVEK GUPTA, JATIN DHAWAN, MANEESH KUMAR | |
| | | OTHER DETAILS OF ADVOCATES: VIVEK GUPTA(VIVEKMZN@REDIFFMAIL.COM)(9871065420)(PETITIONER) DIPANSHI MALHOTRA(DIPANSHI.KAPOOR02@GMAIL.COM)(7814362477)(RESPONDENT) JATIN DHAWAN (JATIN@ADVOCAREPARTNERS.IN)(9810299918)(PETITIONER) MANEESH KUMAR (MANEESH30@GMAIL.COM)()(RESPONDENT) MANEESH KUMAR(MANEESH30@GMAIL.COM)(9599022542)(PETITIONER) PARTNERS(ADVOCATEPARTNERS@GMAIL.COM)()(RESPONDENT) JATIN DHAWAN (JATIN@ADVOCAREPARTNERS.IN)(9810299918)(PETITIONER) | | |

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| | | MANEESH (MANEESH30@GMAIL.COM){}(RESPONDENT) JATIN DHAWAN (JATIN@ADVOCAREPARTNERS.IN)(9810299918)(RESPONDENT) | |
| 39 | CRL.REV.P.-76/2021 CRL.M.A. 2409/2021 | MS PREETI AGGARWAL @GUPTA V/s MR SANJAY AGGARWAL | SHUBHAM VISHWAKARMA |
| | | OTHER DETAILS OF ADVOCATES: MS PREETI AGGARWAL @GUPTA(SANDEEPJINDALS@REDIFFMAIL.COM)(9810474101)(RESPONDENT) MS PREETI AGGARWAL @GUPTA(SANDEEPJINDALS@REDIFFMAIL.COM)(9810474101)(RESPONDENT) MS PREETI AGGARWAL @GUPTA(SANDEEPJINDALS@REDIFFMAIL.COM)(9810474101)(RESPONDENT) MS PREETI AGGARWAL @GUPTA(SANDEEPJINDALS@REDIFFMAIL.COM)(9810474101)(RESPONDENT) MS PREETI AGGARWAL @GUPTA(SANDEEPJINDALS@REDIFFMAIL.COM)(9810474101)(RESPONDENT) MS PREETI AGGARWAL @GUPTA(SANDEEPJINDALS@REDIFFMAIL.COM)(9810474101)(RESPONDENT) SANDEEP JINDAL(SANDEEPJINDALS@REDIFFMAIL.COM)(9810474101)(PETITIONER) SHUBHAMVISHWAKARMA(VISHWASHUBHAM06@GMAIL.COM)(7309850637)(PETITIONER) MR SANJAY AGGARWAL(SANJAY.CCLUB@GMAIL.COM)(9871129130)(PETITIONER) MR SANJAY AGGARWAL(SANJAY.CCLUB@GMAIL.COM)(9871129130)(PETITIONER) MR SANJAY AGGARWAL(SANJAY.CCLUB@GMAIL.COM)(9871129130)(PETITIONER) MR SANJAY AGGARWAL(SANJAY.CCLUB@GMAIL.COM)(9871129130)(PETITIONER) SANJAY AGGARWAL(SANJAY.CCLUB@GMAIL.COM)(9871129130)(RESPONDENT) | |
| 40 | CRL.REV.P.-125/2021 CRL.M.A. 4049/2021 CRL.M.A. 4051/2021 WITH CRL.REV.P. 126/2021 | SMT. UMA JHUNJHUNWALA & ORS. V/s SH. SUMAN CHHABRA & ORS. | ASHOK KUMAR JAIN, ASHOK KUMAR JAIN, RISHAB RAJ JAIN |
| | | OTHER DETAILS OF ADVOCATES: ASHOK JAIN(DELHI@BIJOY.IN)(9810012586)(PETITIONER) ASHOK KUMAR JAIN(DELHI@BIJOY.IN)(9810012586)(PETITIONER) SUMAN CHHABRA(SUMANCHHABRA@GMAIL.COM)(9891908919)(RESPONDENT) MANISH JHUNJUNWALA(MANISHJJW@HOTMAIL.COM)(9831060227)(RESPONDENT) SUNIL FERNANDES(SUNIL.ADV@GMAIL.COM)(9891639491)(RESPONDENT) RISHAB RAJ JAIN(RISHABRAJJAIN@GMAIL.COM)(9811079695)(RESPONDENT) | |
| 41 | CRL.REV.P.-126/2021 CRL.M.A. 4052/2021 CRL.M.A. 4054/2021 | SH. KALI PRASAD SINGHANIA & ANR. V/s SH. SUMAN CHHABRA & ORS. | ASHOK KUMAR JAIN, ASHOK KUMAR JAIN, RISHAB RAJ JAIN |
| | | OTHER DETAILS OF ADVOCATES: ASHOK JAIN(DELHI@BIJOY.IN)(9810012586)(PETITIONER) ASHOK KUMAR JAIN(DELHI@BIJOY.IN)(9810012586)(PETITIONER) SUMAN CHHABRA(SUMANCHHABRA@GMAIL.COM)(9891908919)(RESPONDENT) MANISH JHUNJUNWALA(MANISHJJW@HOTMAIL.COM)(9831060227)(RESPONDENT) SUNIL FERNANDES(SUNILF.ADV@GMAIL.COM)(9891639491)(RESPONDENT) RISHAB RAJ JAIN(RISHABRAJJAIN@GMAIL.COM)(9811079695)(RESPONDENT) | |
| 42 | CRL.REV.P.-229/2021 CRL.M.A. 11174/2021 | SANDEEP BAHL V/s ARUSHI BAHL & ORS. | ARPITA RAI, ARPITA RAI, DIPESH SHARMA |
| | | OTHER DETAILS OF ADVOCATES: SANDEEP BAHL(SANDEEPBAHL1969@GMAIL.COM)(9212506001)(RESPONDENT) SANDEEP BAHL(SANDEEPBAHL1969@GMAIL.COM)(9212506001)(RESPONDENT) SANDEEP BAHL(SANDEEPBAHL1969@GMAIL.COM)(9212506001)(RESPONDENT) ARPITA RAI(ARPITA.RAI@GAMIL.COM)(9818816217)(PETITIONER) POOJA BAHL(MANSI.BAJAJ@MBLEGALASSOCIATES.COM){}(PETITIONER) ISHA BAHL(DRPUJABAHL@GMAIL.COM){}(PETITIONER) POOJA BAHL(MANSI.BAJAJ@MBLEGALASSOCIATES.COM){}(PETITIONER) MR SANDEEP BAHL(DRPUJABAHL@GMAIL.COM){}(PETITIONER) POOJA BAHL(MANSI.BAJAJ@MBLEGALASSOCIATES.COM){}(PETITIONER) MR SANDEEP BAHL(DRPUJABAHL@GMAIL.COM){}(PETITIONER) MANSI BAJAJ(MANSI.BAJAJ@MBLEGALASSOCIATES.COM){}(RESPONDENT) DIPESH SHARMA(DIPESHSHARMA999@GMAIL.COM)(9100933684)(PETITIONER) | |
| 43 | CRL.REV.P.-261/2021 CRL.M.A. 17840/2022 CRL.M.A. 23768/2022 CRL.M.A. 23771/2022 CRL.M.A. 26857/2022 CRL.M.A. 2866/2023 CRL.M.A. 11682/2024 | SH. AMIT BHATT V/s THE STATE & ORS | ARUNAV TEWARI, ARJUN ANAND, ANURAG PRATAP, ARJUN ANAND |
| | | OTHER DETAILS OF ADVOCATES: RAKESH KUMAR SINGH(ADVOCATERKSINGH7@GMAIL.COM)(9958707711)(PETITIONER) PANKAJ SHARMA (PANKAJSHARMA@GMAIL.COM)(9315506556)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) ARJUN ANAND(ARJUN.ANAND27@GMAIL.COM)(9910397396)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) ANURAG PRATAP(ANURAGPRATAPADVOCATE@GMAIL.COM)(9971201212)(PETITIONER) RISHIRAJ (RISHIRAJV.LEGAL@GMAIL.COM)(8076739440)(PETITIONER) ANURAG PRATAP(ANURAGPRATAPADVOCATE@GMAIL.COM)(9971201212)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) ANURAG PRATAP(ANURAGPRATAPADVOCATE@GMAIL.COM)(9971201212)(PETITIONER) RISHIPAJ VIKASH(RISHIRAJV.LEGAL@GMAIL.COM)(8076739440)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) ARJUN ANAND(ARJUN.ANAND27@GMAIL.COM)(9910397396)(PETITIONER) | |

| | | | | |
|--|---|---|--|--|
| | | KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) ABHINAV(AABHINAV11531@GMAIL.COM)()(PETITIONER) ARJUN ANAND(ARJUN.ANAND27@GMAIL.COM)(9910397396)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) ARJUN ANAND (ARJUNANANDANDASSOCIATES@GMAIL.COM)(9910397396)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) ARJUN ANAND(ARJUN.ANAND27@GMAIL.COM)(9910397396)(PETITIONER) | | |
| 44 | W.P.(CRL)-234/2023 | RAHUL NAREDDY V/s STATE OF NCT OF DELHI | AAMIR CHAUDHARY | |
| | | OTHER DETAILS OF ADVOCATES: AAMIR CHAUDHARY(MACIEXIS1@GMAIL.COM)()(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) | | P.S.-FIR NO. :(I.G.I.AIRPORT-184/2022) |
| 45 | W.P.(CRL)-849/2023 CRL.M.A. 7711/2023 CRL.M.A. 14850/2023 CRL.M.A. 8348/2024 | A V/s STATE OF NCT OF DELHI & ANR. | KARTIKEY YADAV, SHAILENDRA MANI TRIPATHI | |
| | | OTHER DETAILS OF ADVOCATES: PRABHAV RALLI(RALLIPRABHAV93@GMAIL.COM)(9999249666)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) PRABHAV RALLI (RALLIPABHAV936@GMAIL.COM)(9999249666)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) SHAILENDRA MANI TRIAPTHI(SHAIL.SUPREMECOURT@GMAIL.COM)(8826770713)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) | | P.S.-FIR NO. :(MAYUR VIHAR-661/2022) |
| 46 | W.P.(CRL)-1573/2023 | RSTUV V/s STATE OF N.C.T. OF DELHI AND OTHERS | FAIZ IMAM | |
| | | OTHER DETAILS OF ADVOCATES: FAIZIMAM (FAIZIMAM01@GMAIL.COM)(9958097116)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) | | P.S.-FIR NO. :(SAKET-2/2022) |
| 47 | W.P.(CRL)-2071/2023 | PAWAN & ORS. V/s GOVT. OF N.C.T.OF DELHI & ANR. | RAVINDRA KUMAR | |
| | | OTHER DETAILS OF ADVOCATES: RAVINDER KUMAR (KAGHZAAT@GMAIL.COM)(9871513364)(PETITIONER) RAVINDER KUMAR (KAGHZAAT@GMAIL.COM)(9871513364)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) | | OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(HARSH VIHAR-135/2016) W.P.(CRL) 2664/2019 FILED BY PAWAN KUMAR & ORS. (DISPOSED ON : 2019-09-19) P.S.-FIR NO. :(HARSH VIHAR-135/2016) |
| 48 | W.P.(CRL)-2553/2023 CRL.M.A. 24130/2023 | FLIPKART INTERNET PRIVATE LIMITED V/s STATE OF NCT OF DELHI & ANR. | J. SAGAR ASSOCIATES | |
| | | OTHER DETAILS OF ADVOCATES: | | OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(TILAK NAGAR-502/2022) BAIL APPLN. 2362/2024 FILED BY SHIVAM (DISPOSED ON : 2024-07-10) P.S.-FIR NO. :(TILAK NAGAR-502/2022) |
| NON-CONTENTIOUS CASES (FOR DIRECTIONS/ORDERS) | | | | |
| 49 | CRL.M.C.-885/2025 CRL.M.A. 4102/2025 | BRIJESH BHARDWAJ V/s THE STATE GOVT. OF NCT OF DELHI AND ANR. | PINKY YADAV | |
| | | OTHER DETAILS OF ADVOCATES: I.S SAROHA (INDERSAROHA@GMAIL.COM)(9810095968)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) | | P.S.-FIR NO. :(BEGAM PUR-1132/2015) |
| 50 | W.P.(CRL)-430/2025 CRL.M.A. 3910/2025 | SH NADEEM SHAHNAWAZ AND ORS V/s THE STATE GOVT. OF NCT OF DELHI AND ANR. | CS RATHOUR | |
| | | OTHER DETAILS OF ADVOCATES: ZAKIR RAZA (ADV.ZAKIRRAZA@GMAIL.COM)(9810424351)(PETITIONER) ZAKIR RAZA(ADV.ZAKIRRAZA@GMAIL.COM)(9810424351)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) | | P.S.-FIR NO. :(JAFFARABAD-390/2024) |
| FOR CONSIDERATION | | | | |
| 51 | CRL.M.A. 4218/2025 In CRL.A.-241/2017 | PRAMOD KUMAR RAWAT V/s C B I | VIJAY SHANKAR, AJAI KUMAR SRIVASTAVA | |
| | | OTHER DETAILS OF ADVOCATES: AJAI KR. SRIVASTAVA(SHASHANKRAI02@GMAIL.COM)(9643680750)(PETITIONER) CBI (DLACBIDHC@GMAIL.COM)(0)(RESPONDENT) | | OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CBI-1-A-2007-E) CRL.M.C. 651/2025 FILED BY |

| | | | |
|--|--|--|--|
| | | | PRAMOD KUMAR RAWAT (DISPOSED ON : 2025-01-31) P.S.-FIR NO. :(CBI-1-A-2007-E) |
|--|--|--|--|

COURT NO. 07
HON'BLE MR.JUSTICE MANOJ KUMAR OHRI

NOTE 1: All land acquisition appeals of village Bijwasan arising out of the award No. 2/2012 pertaining to notification under Section 4 dated 4th February, 2010 shall be listed on 25.4.2025.

NOTE 2: All land acquisition appeals of village Barwala arising out of the award No. 12/2005-06/DC/(NW) pertaining to notification under Section 4 dated 21st March, 2003 shall be listed on 1.5.2025.

NOTE 3 : All land acquisition appeals of village Mundka arising out of the award No. 2/DC(W)/2008-09 pertaining to notification under Section 4 dated 7th June, 2007 shall be listed on 8.5.2025.

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MEETING ID : 2528 229 8537

NOTE : ALL COUNSEL FOR THE PARTIES,LITIGANTS AND IO ARE REQUESTED TO KEEP THEIR MIC ON MUTE MODE TILL THEIR MATTER IS CALLED.

NOTE: PLEASE GIVE APPEARANCE IN THE CHAT BOX OF VC AS FOLLOWS

ITEM NO:-

CASE NO:-

NAME OF COUNSEL APPEARING FOR :-

MOB. NO:-

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO
cmpankajgoel.dhc@gov.in

lalit.684@dhc.nic.in

| ITEM NUMBER | CASE NUMBER | PARTY NAME | ADVOCATE NAME | OTHER INFORMATION |
|----------------------|---|---|------------------------------------|-------------------|
| FOR ADMISSION | | | | |
| 1 | LA.APP.-399/2015 CM APPL. 22210/2015 CM APPL. 18955/2017 WITH LA.APP. 159/2017 | HIRA SINGH (DEAD) THR LRS & ORS V/s KALI RAM (DEAD) THR LRS & ORS | S S KHATRI, D V KHATRI, VP RANA | |
| | | OTHER DETAILS OF ADVOCATES: | | |
| 2 | LA.APP.-159/2017 | HIRA SINGH (DEAD) THR LRS & ORS V/s I P NO. 4 TALE (DEAD) THR LRS AND ANR | S S KHATRI & D V KHATRI | |
| | | OTHER DETAILS OF ADVOCATES: | | |
| 3 | LA.APP.-88/2022 | INDRA RANI & ORS V/s GOVT OF NCT OF DELHI & ORS | GAUTAM SHARMA, NIKHIL BHARDWAJ | |
| | | OTHER DETAILS OF ADVOCATES: CHARANJEET BHALLAN, GAUTAM SHARMA(GAUTAMS2808@GMAIL.COM)(9582293830)(PETITIONER) SANTOSH KUMAR TRIPATHY(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) | | |

| | | | |
|----|--|--|---|
| | |) RAJENDER (RAJENDERSEHRAWAT.ADV@GMAIL.COM)(9311801181)(RESPONDENT) NIKHIL BHARDWAJ(BHARDWAJ81NICK@GMAIL.COM)(9910052133)(RESPONDENT) | |
| 4 | W.P.(C)-4721/2011 | FRICK INDIA LTD V/s UOI AND ORS | RAJKOTIA ASSOCIATES, S.K.DHINGRA, RUCHIR MISHRA, SHOBHA, SHEFALI MITRA, NEERAJ KUMAR |
| | | OTHER DETAILS OF ADVOCATES: SHEFALI MITRA(MITRASHEFALI@YAHOO.COM)(9818076677)(RESPONDENT) NEERAJ KUMAR(VOXJURISDELHI@GMAIL.COM)(9811338696)(PETITIONER) | |
| 5 | W.P.(C)-12093/2016 CM APPL. 47755/2016 CM APPL. 19341/2018 | DALPAT SHARMA & ORS V/s DELHI AGRICULTURAL MARKETING BOARD & ANR | KARAN SHARMA |
| | | OTHER DETAILS OF ADVOCATES: KARAN SHARMA()(9999777847)(PETITIONER) | |
| 6 | W.P.(C)-3467/2017 CM APPL. 15180/2017 CM APPL. 7299/2020 | LIFECARE INNOVATIONS PVT. LTD. V/s UNION OF INDIA & ORS | ANIL KAUSHIK, ARCHANA SAHADEVAAND NIHUL LAL, ARCHANA SAHADEVA NIKHIL LAL, ARCHANA SAHADEVA, ABHISHEK MISHRA |
| | | OTHER DETAILS OF ADVOCATES: ABHISHEK MISHRA(ABHISHEK_MISHRA1993@HOTMAIL.COM)(9582788520)(PETITIONER) | |
| 7 | W.P.(C)-3489/2017 | SAROJ V/s GOVT. OF NCT DELHI AND ORS | TANMAYA MEHTA |
| | | OTHER DETAILS OF ADVOCATES: TANMAYA MEHTA(TANMAYAMEHTA@GMAIL.COM)(9999255931)(PETITIONER) | |
| 8 | W.P.(C)-5273/2017 CM APPL. 6479/2018 CM APPL. 14739/2019 | RAJEEV KHANPURI & ORS V/s UNION OF INDIA & ORS | PRITY SHARMA, RADHALAKSHMI R, CHANDAN SHARMA, SHIVA LAKSHMI |
| | | OTHER DETAILS OF ADVOCATES: PRITY SHARMA()(9911028589)(PETITIONER) PRITY SHARMA()(9811028589)(PETITIONER) RADHALAKSHMI R(RADHALAKSHMIADV@GMAIL.COM)(9654611805)(PETITIONER) CHANDAN SHARMA(CHANDANSHARMA.LEGAL@GMAIL.COM)(9999431268)(RESPONDENT) SHIVA LAKSHMI(SHIVALAKSHMI.CGSC@GMAIL.COM)(9818054806)(RESPONDENT) | |
| 9 | W.P.(C)-3540/2018 | M/S DIPLOMA ENGINEERS V/s UNION OF INDIA AND ORS. | DEBASIS MISRA |
| | | OTHER DETAILS OF ADVOCATES: DEBASIS MISRA()(9810259078)(PETITIONER) | |
| 10 | W.P.(C)-5549/2018 | ADITI CHATTERJEE V/s JAWAHARLAL NEHRU UNIVERSITY AND ORS. | VRINDA GROVER, MONIKA ARORA & ASSOCIATES |
| | | OTHER DETAILS OF ADVOCATES: VRINDA GROVER()(8527045320)(PETITIONER) | |
| 11 | W.P.(C)-6414/2018 | ANURADHA VERMA V/s UNION OF INDIA | BHARAT AND ASSOCI |
| | | OTHER DETAILS OF ADVOCATES: BHARAT AND ASSOCI()(9650273107)(PETITIONER) | |
| 12 | W.P.(C)-7459/2018 CM APPL. 10228/2024 | SHAHEED UDHAM SINGH SAMARAK SHIKSHA SAMITI V/s DELHI DEVELOPMENT AUTHORITY & ANR | ANJU BHATTACHARYA & ASSOCIATES, DEVENDRA KUMAR CHAUBEY, AWANTIKA MANOHAR, CHAND CHOPRA |
| | | OTHER DETAILS OF ADVOCATES: ANJU BHATTACHARYA & ASSOCIATES()(7840815890)(PETITIONER) D.K. CHAUBEY(ADV.DEVENDR09@GMAIL.COM)(9599233265)(PETITIONER) SHAAN RAWAT, ARJUN PANT, SUSSV(SHAANRAWAT28@GMAIL.COM, PANT_ARJUN@REDIFFMAIL.COM, SUSSV2013@GMAIL.COM)()(RESPONDENT) CHAND CHOPRA(CHAND@CHANDCHOPRA.COM)(9915907494)(PETITIONER) | |
| 13 | W.P.(C)-9140/2018 CM APPL. 35245/2018 | PRESS CLUB OF INDIA V/s UNION OF INDIA THROUGH DEPUTY LAND AND DEVELOPMENT OFFICER | ADIT S. PUJARI |
| | | OTHER DETAILS OF ADVOCATES: ADIT S. PUJARI()(9811611205)(PETITIONER) | |
| 14 | W.P.(C)-10055/2018 | M/S ANKIT ELECTRONICS V/s CONTAINER CORPORATION OF INDIA LTD. | SHIKHA SAPRA, ARUN KUMAR |
| | | OTHER DETAILS OF ADVOCATES: SHIKHA SAPRA()(9818055059)(PETITIONER) | |

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| 15 | W.P.(C)-13601/2018 CM APPL. 53003/2018 WITH W.P.(C) 11324/2021 W.P.(C) 21/2020 | ZYDUS HEALTHCARE LTD. V/s UNION OF INDIA AND ANR. | ARCHANA SAHADEVA | |
| | | OTHER DETAILS OF ADVOCATES: ARCHANA SAHADEVA()(981858576)(PETITIONER) | | |
| 16 | W.P.(C)-21/2020 CM APPL. 60/2020 | ABBOTT HEALTHCARE PVT LTD V/s UNION OF INDIA & ORS | ASEEM CHATURVEDI | |
| | | OTHER DETAILS OF ADVOCATES: ASEEM CHATURVEDI()(9718257889)(PETITIONER) | | |
| 17 | W.P.(C)-11324/2021 CM APPL. 34881/2021 | CIPLA LIMITED V/s NATIONAL PHARMACEUTICAL PRICING AUTHORITY & ANR. | ARCHANA SAHADEVA, ARCHANA SAHADEVA | |
| | | OTHER DETAILS OF ADVOCATES: ARCHANA SAHADEVA(ARCHANA@SAHADEVALAWCHAMBERS.COM)(9818758576)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) | | |
| 18 | W.P.(C)-9466/2019 CM APPL. 38944/2019 CM APPL. 74681/2024 | BHUPENDER KUMAR V/s UNION OF INDIA | PAWAN PRAKASH PATHAK, DR. KUMAR JAWALA | |
| | | OTHER DETAILS OF ADVOCATES: PAWAN PRAKASH PATHAK()(8600545332)(PETITIONER) | | |
| 19 | W.P.(C)-10344/2019 CM APPL. 42737/2019 | UNION OF INDIA V/s M/S SIRUS GLOBAL LTD. | MALAYA KUMAR CHAND, TUSHITA GHOSH | |
| | | OTHER DETAILS OF ADVOCATES: MALAYA KUMAR CHAND()(9810570525)(PETITIONER) TUSHITA GHOSH(TUSHITAGHOSH.AOR@GMAIL.COM)(8800477064)(RESPONDENT) | | |
| 20 | W.P.(C)-11358/2019 CM APPL. 46825/2019 | SANTOSH KUMAR MOLLIK V/s UNION OF INDIA & ORS | SUJEET KUMAR MISHRA, MOHNISH NIRWAN | |
| | | OTHER DETAILS OF ADVOCATES: SUJEET KUMAR MISHRA()(9873377910)(PETITIONER) MOHNISH NIRWAN(MOHNISHNIRWAN@GMAIL.COM)(9818480853)(PETITIONER) | | |
| 21 | W.P.(C)-12180/2019 | SHRI PRADEEP KUMAR JAIN AND ANR. V/s UNION OF INDIA AND ANR. | MS. APARNA BHAT, KARISHMA MARIA | |
| | | OTHER DETAILS OF ADVOCATES: MS. APARNA BHAT()(8860280522)(PETITIONER) KARISHMA MARIA(MARIA.KARISHMA@GMAIL.COM)(9650393360)(PETITIONER) | | |
| 22 | W.P.(C)-450/2020 CM APPL. 1241/2020 | HIMALAYA FOOD INTERNATIONAL LTD. V/s UNION OF INDIA, MINISTRY OF FOOD PROCESSING INDUSTRIES | PUNIT D TYAGI, NEHA NAGPAL | |
| | | OTHER DETAILS OF ADVOCATES: PUNIT D TYAGI()(9810813050)(PETITIONER) NEHA NAGPAL(NEEHANAGPAL@GMAIL.COM)(9810030834)(PETITIONER) | | |
| 23 | W.P.(C)-830/2020 CM APPL. 2590/2020 CM APPL. 6490/2020 | SH. OMENDER KUMAR V/s GOVERNMENT OF NCT OF DELHI AND ORS. | SEEMA BENGANI | |
| | | OTHER DETAILS OF ADVOCATES: SEEMA BENGANI()(9891821120)(PETITIONER) SEEMA BENGANI()(9891821120)(PETITIONER) | | |
| 24 | W.P.(C)-1281/2020 CM APPL. 4462/2020 CM APPL. 17527/2020 CM APPL. 17642/2020 CM APPL. 29305/2020 | HONEY BAISOYA AND ORS. V/s UNION OF INDIA AND ORS. | ASHIM VACHHER, SUMEET SINGH SHOKEEN, GAURAV MOHAN LIBERHAN, TEEJAS BHATIA, RAHUL SHARMA | |
| | | OTHER DETAILS OF ADVOCATES: ASHIM VACHHER()(9811023217)(PETITIONER) ASHIM VACHHER SUMEET S SHOKEEN(ASHIMVACCHER@VACCHERASSOCIATES.COM)(9811023217)(PETITIONER) SUMEETSHOKEEN(SUMEETSHOKEEN@GMAIL.COM)(9891659697)(PETITIONER) JASMEET SINGH (JMSINGHADV@GMAIL.COM)(9810064790)(RESPONDENT) NIDHI RAMAN(NIDDHIRAMAN@GMAIL.COM)(9891088658)(RESPONDENT) GAURAV M (GAURAV.LIBERHAN@GMAIL.COM)(9810955779)(RESPONDENT) GAURAVLIBERHAN(LIBERHANLAWOFFICE@GMAIL.COM)(9810955779)(PETITIONER) SUMMET SHOKEEN (SUMEETSHOKEEN@GMAIL.COM)(9891659697)(PETITIONER) GAURAV M LIBERHAN(LIBERHANLAWOFFICE@GMAIL.COM)(9810955779)(RESPONDENT) JASMEET SINGH (JMSIGHADVOCATE@GMAIL.COM)(9810064790)(RESPONDENT) NIDDHI RAMAN (NIDDHIRAMAN@GMAIL.COM)(9891088658)(RESPONDENT) | | |

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| | | ASHIM VACHER , ANIKA DHINGRA(ASHIMVACHE@VACHERASSOCIATES.COM)(9811023217)(PETITIONER) SUMEETSHOKEEN(SUMEETSHOKEEN@GMAIL.COM)(9891659697)(PETITIONER) JASMEET SINGH(JMSINGHADV@GMAIL.COM)(9810064790)(RESPONDENT) RAMAN(NIDDHIRAMAN@GMAIL.COM)(9891088658)(RESPONDENT) GAURAV M LIBERHAN(GAURAV.LIBERHAN@GMAIL.COM)(9810955779)(RESPONDENT) TEEJAS BHATIA(TEEJASB@GMAIL.COM)(9015515000)(PETITIONER) RAHUL SHARMA(RAMHET.SINGH558@GMAIL.COM)(9899239060)(PETITIONER) RAHUL SHARMA(RAMHET.SINGH558@GMAIL.COM)(9899239060)(PETITIONER) | |
| 25 | W.P.(C)-3692/2020 CM APPL. 13210/2020 | MOHAN LAL JAIN V/s INSOLVENCY AND BANKRUPTCY BOARD OF INDIA AND ANR | SUMESH DHAWAN |
| | | OTHER DETAILS OF ADVOCATES: SUMESH DHAWAN, VATSALA KAK(DHAWANANDCO@GMAIL.COM)(9810011089)(PETITIONER) INSOLVENCY AND BANKRUPTCY BOARD OF INDIA (LEGAL.PROCEEDING@IBBI.GOV.IN)(9930518980)(RESPONDENT) HOUSING DEVELOPMENT FINANCE CORPORATION LTD(MSNVKRISHNA@HDFC.COM)(7702885557)(RESPONDENT) | |
| 26 | W.P.(C)-10927/2020 CM APPL. 34209/2020 WITH W.P.(C) 12929/2022 W.P.(C) 7019/2022 | SHRI RAJDUT GEHLOT V/s GOVERNMENT OF NCT OF DELHI & ANR. | SANJEEV SAGAR, SANJEEV SAGAR, SAMEER VASHISHT |
| | | OTHER DETAILS OF ADVOCATES: SHRI RAJDUT GEHLOT(SAGARANDSAGAR@LIVE.COM)(9278693021)(RESPONDENT) SAGAR AND SAGAR(SAGARANDSAGAR@LIVE.COM)(22377840)(PETITIONER) GOVERNMENT OF NCT OF DELHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(8588089272)(PETITIONER) THE HONOURABLE SPEAKER(STANDINGCOUNSELGNCTD@GMAIL.COM)(8588089272)(PETITIONER) BHAWANA KATARIA(STANDINGCOUNSELGNCTD@GMAIL.COM)(8588089272)(RESPONDENT) SAMEER VASHISHT(SAMEER.VASHISHT@GMAIL.COM)(9818280821)(RESPONDENT) | |
| 27 | W.P.(C)-12929/2022 CM APPL. 39257/2022 | MUNICIPAL CORPORATION OF DELHI V/s GOVERNMENT OF NCT OF DELHI | NAZIA PARVEEN, SAMEER VASHISHT |
| | | OTHER DETAILS OF ADVOCATES: MR. SANJEEV SAGAR(9278693021)(PETITIONER) SANJEEV SAGAR(SAGARANDSAGAR@LIVE.COM)(9278693021)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) SAMEER VASHISHT(SAMEER.VASHISHT@GMAIL.COM)(9818280821)(RESPONDENT) | |
| 28 | W.P.(C)-7019/2022 CM APPL. 21517/2022 | SOUTH DELHI MUNICIPAL CORPORATION V/s GOVERNMENT OF NCT OF DELHI | NAZIA PARVEEN, SAMEER VASHISHT |
| | | OTHER DETAILS OF ADVOCATES: SAGAR AND SAGAR(SAGARANDSAGAR@LIVE.COM)(9278693021)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) SAMEER VASHISHT(SAMEER.VASHISHT@GMAIL.COM)(9818280821)(RESPONDENT) | |
| 29 | W.P.(C)-14281/2021 CM APPL. 45026/2021 | UNION OF INDIA & ORS. V/s THE ESTATE OFFICER & ANR. | RIPUDAMAN SINGH BHARDWAJ, ABHISHEK NANDA |
| | | OTHER DETAILS OF ADVOCATES: RIPU DAMAN BHARDWAJ(CGSC.RIPUDAMAN@GMAIL.COM)(9818030700)(PETITIONER) KAMAL NCO(KAMALNCO@GMAIL.COM)(RESPONDENT) ABHISHEK NANDA(ABHISHEKNANDA_LAWYER@YAHOO.CO.IN)(9971613570)(RESPONDENT) | |
| 30 | W.P.(C)-14185/2022 CM APPL. 43362/2022 | SMT. MUKESH KUMARI V/s NCT OF DELHI AND ANR. | ARVIND KUMAR, AVNISH AHLAWAT |
| | | OTHER DETAILS OF ADVOCATES: ARVIND KUMAR(ARVINDKUMAR2003@GMAIL.COM)(9868001254)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) DOCD(DOCD.DLFIRE@NIC.IN)(RESPONDENT) AVNISH AHLAWAT(AVNISH@AHLAWATASSOCIATES.IN)(9810134741)(RESPONDENT) | |

22.04.2025

ADVANCE CAUSE LIST

| | | | | |
|----|---|--|---------------|--|
| 31 | W.P.(C)-11624/2023 CM APPL. 45324/2023 | ABBOTT HEALTHCARE PRIVATE LIMITED V/s UNION OF INDIA & ORS. | KHAITAN & CO. | |
| | | OTHER DETAILS OF ADVOCATES: | | |

COURT NO. 47
HON'BLE MR. JUSTICE PURUSHAINDR KUMAR KAURAV

NOTE: AS DIRECTED, ADVOCATES/LITIGANTS APPEARING THROUGH VIDEO CONFERENCING IN THE COURT OF HMJ PURUSHAINDR KUMAR KAURAV ARE TO MENTION ITEM NUMBER BEFORE THEIR NAME & SHALL STRICTLY ADHERE TO VIDEO CONFERENCING RULES OF THE HIGH COURT OF DELHI, DATED 26.10.2021 AND BAR CONCIL OF DELHI CIRCULAR NO. 602/GEN/SF/2024, DATED 12.11.2024 FAILING WHICH THE MATTER SHALL BE REFERRED TO THE BAR COUNCIL OF DELHI FOR APPROPRIATE ACTION.

NOTE: REGULAR MATTERS LISTED BEFORE HON'BLE MR. JUSTICE PURUSHAINDR KUMAR KAURAV WILL BE TAKEN UP AFTER COMPLETION OF ADVANCE CAUSE LIST ON DAILY BASIS.

NOTE: FOR MOVING ADJOURNMENT SLIP BY 06:00 P.M. ON LAST WORKING DAY PLEASE MAIL TO:

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| ITEM NUMBER | CASE NUMBER | PARTY NAME | ADVOCATE NAME | OTHER INFORMATION |
|---------------------------------|--|--|--|-------------------|
| CONNECTED MATTERS (ANMM) | | | | |
| 1 | CONT.CAS(C)-244/2019 WITH CONT.CAS(C) 252/2019 CONT.CAS(C) 245/2019 CONT.CAS(C) 250/2019 W.P.(C) 1394/2011 W.P.(C) 14853/2004 W.P.(C) 6654/2013 W.P.(C) 7804/2013 | M/S EROS GRAND RESORTS & HOTELS LTD & ANR V/s DR BRAJESH SINGH & ANR | R K MODI, SUNITA OJHA | |
| | | OTHER DETAILS OF ADVOCATES: R K MODI(9911145544)(PETITIONER) SUNITA OJHA(SUNIETA.OJHA@GMAIL.COM)(8800237326)(RESPONDENT) | | |
| 2 | W.P.(C)-14853/2004 CM APPL. 31631/2016 CM APPL. 37557/2019 CM APPL. 37558/2019 CM APPL. 49818/2019 CM APPL. 11620/2021 | THE FEDERATION OF HOTELS & RESPONDENT V/s MCD | BHASIN & CO., MADHU TEWATIA, NINA GUPTA, CHETAN DUTT, VINOD KUMAR, ST.COUNSEL, MCD, RATAN LAL, ANOOP BAGAI, SHIVINDER CHOPRA, R.K. YADAV, VAIBHAV GAGGAR | |
| | | OTHER DETAILS OF ADVOCATES: BHASIN & CO.(9953947026)(PETITIONER) NINAGUPTA(NINAGUPTALAWYER@GMAIL.COM)(9810043992)(PETITIONER) BHASIN AND CO(IBHASIN@GMAIL.COM)(9810979505)(PETITIONER) SOLICITOR(SOLICITOR6@GMAIL.COM)(7011844755)(RESPONDENT) MANOJ K. SINGH(MANOJ@SINGHASSOCIATES.IN)(1146665000)(RESPONDENT) | | |
| 3 | W.P.(C)-1394/2011 CM APPL. 4160/2013 CM APPL. 37539/2019 CM APPL. 37540/2019 CM APPL. 49730/2019 WITH W.P.(C) 4505/2011 | M/S EROS RESORTS & HOTEL LTD & ORS V/s MCD | RAJENDER AGARWAL, MADHU TEWATIA | |
| | | OTHER DETAILS OF ADVOCATES: RAJENDER AGARWAL(9911145544)(PETITIONER) | | |
| 4 | W.P.(C)-6654/2013 CM APPL. 8374/2014 WITH W.P.(C) 74/2014 | M/S TRUPATI INFRA PROJECTS PVT. LTD. V/s NORTH DELHI MUNICIPAL CORPORATION & ANR | AJAY KUMAR, MADHU TEWATIA, RP SHARMA | |
| | | OTHER DETAILS OF ADVOCATES: | | |
| 5 | W.P.(C)-7804/2013 | M/S JAKSONS DEVELOPERS PVT. LTD. V/s NORTH DELHI MUNICIPAL CORPORATION | AJAY KUMAR | |
| | | OTHER DETAILS OF ADVOCATES: | | |
| 6 | CONT.CAS(C)-245/2019 | M/S EROS GRAND RESOTS & HOTELS PVT LTD & ANR V/s DR BRAJESH SINGH & ANR | RAJENDER AGARWAL | |

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| | | | | |
| | | OTHER DETAILS OF ADVOCATES: RAJENDER AGARWAL()(9911145544)(PETITIONER) | | |
| 7 | CONT.CAS(C)-250/2019 | M/S EROS RESORTS & HOTELS PVT LTD & ANR V/s DR BRAJESH SINGH & ANR | R K MODI | |
| | | OTHER DETAILS OF ADVOCATES: R K MODI()(9911145544)(PETITIONER) | | |
| 8 | CONT.CAS(C)-252/2019 | M/S EROS RESORTS & HOTELS PVT LTD & ANR V/s DR BARJESH SINGH & ANR | RAJENDER AGARWAL, SUNITA OJHA | |
| | | OTHER DETAILS OF ADVOCATES: RAJENDER AGARWAL()(9911145544)(PETITIONER) SUNITA OJHA(SUNIETA.OJHA@GMAIL.COM)(8800237326)(RESPONDENT) | | |
| 9 | W.P.(C)-1672/2014 | DIVINE INFRACON PVT LTD V/s SOUTH DELHI MUNICIPAL CORPORATION & ORS. | LAW OFFICES OF INDIA, SINGH & ASSOCIATES, KINNORI GHOSH | |
| | | OTHER DETAILS OF ADVOCATES: KINNORI GHOSH(KINNORIGHOSH@GMAIL.COM)(9711537279)(PETITIONER) | | |
| 10 | W.P.(C)-1792/2014 CM APPL. 3752/2014 | ARIA HOTELS AND CONSULTANCY SERVICES PVT. LTD V/s SOUTH DELHI MUNICIPAL CORPORATION & ORS. | BHASIN & CO., SANJAY SHARAWAT, SIDHARTH AGGARWAL, AYUSH PURI | |
| | | OTHER DETAILS OF ADVOCATES: SIDHARTH AGGARWAL(SIDHARTHAGGARWAL.ADV@GMAIL.COM)(9810271460)(PETITIONER) AYUSH PURI(OFFICEAYUSHPURI@GMAIL.COM)(9811439334)(RESPONDENT) | | |
| 11 | W.P.(C)-17113/2004 CM APPL. 4150/2013 WITH W.P.(C) 74/2014 | M/S CHL LTD. & ANR. V/s M.C.D. & ANR. | RAVI KANT CHADHA, MADHU TEWATIA, ANOOP BAGAI, VK TANDON | |
| | | OTHER DETAILS OF ADVOCATES: WITHOUT GENERATE ()(RESPONDENT) | | |
| 12 | W.P.(C)-74/2014 CM APPL. 26086/2015 | M/S MAHAGUN HOTEL PVT. LTD. V/s EAST DELHI MUNICIPAL CORPORATION | AJAY KUMAR, BALENDU SHEKHAR, ATUL NIGAM, SUNITA OJHA | |
| | | OTHER DETAILS OF ADVOCATES: SUNITA OJHA(SUNIETA.OJHA@GMAIL.COM)(8800237326)(PETITIONER) | | |
| 13 | W.P.(C)-4505/2011 | LODHI PROPERTY CO.LTD. V/s UNION OF INDIA & ORS. | BRIJ BHUSHAN GUPTA, MADHU TEWATIA, SANJEEV SABHARWAL, AJAY DIGPAUL, NAUSHAD AHMED KHAN | |
| | | OTHER DETAILS OF ADVOCATES: | | |
| 14 | W.P.(C)-3431/2012 CM APPL. 7245/2012 | M/S PICCADILY HOTELS (P) LTD V/s LT. GOVEROR OF DELHI AND ANR | K.K.SHARMA, MANINDER ACHARYA, SUNITA OJHA | |
| | | OTHER DETAILS OF ADVOCATES: SUNITA OJHA(SUNIETA.OJHA@GMAIL.COM)(8800237326)(RESPONDENT) | | |
| 15 | W.P.(C)-3692/2012 | TODAY HOTELS (NEW DELHI) PVT LTD V/s UNION OF INDIA & ORS | SANJAYU JAIN, RAJESH K. GOGNA, KUNAL VAJANI, SUNITA OJHA | |
| | | OTHER DETAILS OF ADVOCATES: KUNAL VAJANI(FILINGS.NEWDELHI@FOXANDMANDAL.CO.IN)(9871889444)(RESPONDENT) SUNITA OJHA(SUNIETA.OJHA@GMAIL.COM)(8800237326)(RESPONDENT) | | |
| 16 | W.P.(C)-1876/2013 WITH W.P.(C) 3692/2012 | LODHI PROPERTY CO. LTD V/s SOUTH DELHI MUNICIPAL CORPORATION | KARANJAWALA | |
| | | OTHER DETAILS OF ADVOCATES: | | |
| 17 | W.P.(C)-2252/2013 WITH W.P.(C) 7325/2004 W.P.(C) 14853/2004 | M/S TIRUPATI BUILDINGS AND OFFICES (P) LTD V/s SOUTH DELHI MUNICIPAL CORPORATION AND ORS | BHARAT BHUSHAN JAIN | |
| | | OTHER DETAILS OF ADVOCATES: | | |
| 18 | W.P.(C)-1260/2014 WITH W.P.(C) 2537/2014 | M/S HYACINTH HOTELS (P) LTD. V/s SOUTH DELHI MUNICIPAL CORPORATION AND ORS | BHARAT BHUSHAN JAIN, MANU CHATURVEDI, SUNITA OJHA | |
| | | OTHER DETAILS OF ADVOCATES: MANU CHATURVEDI(MANUCHATURVEDI@GMAIL.COM)(9315827955)(RESPONDENT) SUNITA OJHA(SUNIETA.OJHA@GMAIL.COM)(8800237326)(PETITIONER) | | |

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| 19 | W.P.(C)-2537/2014 CM APPL. 37925/2022 WITH W.P.(C) 14853/2004 | ADVENT HOSPITALITY PRIVATE LTD & ANR. V/s SOUTH DELHI MUNICIPAL CORPORATION & ORS. | BHARAT BHUSHAN JAIN, APOORV KHATOR, HARISH KUMAR, AKHIL PAL CHHABRA | |
| | | OTHER DETAILS OF ADVOCATES: APOORV KHATOR()(8287041819)(PETITIONER) MUNICIPAL CORPORATION OF DELHI(CLOMCDHQ@GMAIL.COM)()(RESPONDENT) HARISH KUMAR(AVC.HARISH@GMAIL.COM)(9818770156)(PETITIONER) AKHIL PAL CHHABRA(CROSSLEGAL12@GMAIL.COM)(9810429362)(PETITIONER) | | |
| 20 | W.P.(C)-2441/2015 | WAVE HOSPITALITY PVT. LTD. V/s SOUTH DELHI MUNICIPAL CORPORATION & ORS | B.B. JAIN, GOURI RISHI, SUNITA OJHA | |
| | | OTHER DETAILS OF ADVOCATES: SUNITA OJHA(SUNIETA.OJHA@GMAIL.COM)(8800237326)(RESPONDENT) | | |
| 21 | W.P.(C)-2546/2019 CM APPL. 11816/2019 CM APPL. 1370/2020 CM APPL. 14147/2021 WITH W.P.(C) 3507/2022 | THE INDIAN HOTELS CO LTD V/s SOUTH DELHI MUNICIPAL CORPORATION & ANR | KARANJAWALA & CO, TARUN JOHRI, SUNITA OJHA | |
| | | OTHER DETAILS OF ADVOCATES: KARANJAWALA & CO()(9717196388)(PETITIONER) TARUN JOHRI(GIRISH1985_UTT@YAHOO.CO.IN)(9818430743)(RESPONDENT) SUNITA OJHA(SUNIETA.OJHA@GMAIL.COM)(8800237326)(RESPONDENT) | | |
| 22 | W.P.(C)-3507/2022 CM APPL. 10334/2022 CM APPL. 39102/2022 | DELHI METRO RAIL CORPORATION LTD V/s SOUTH DELHI MUNICIPAL CORPORATION & ANR. | TARUN JOHRI, SIDDHARTH PANDA, SUNITA OJHA | |
| | | OTHER DETAILS OF ADVOCATES: TARUN JOHRI(JOHRI67@YAHOO.COM)(8826136555)(PETITIONER) SOUTH DELHI MUNICIPAL CORPORATION(CLOSDMC@GMAIL.COM)(9717788232)(RESPONDENT) INDIAN HOTELS COMPANY LTD.(RAKHE.LALVANI@IHCLTATA.COM)(1126110202)(RESPONDENT) TARUN JOHRI(JOHRI67@YAHOO.COM)(9810013352)(PETITIONER) SHRAVAN SAHNY(KARANJAWAL@KARANJAWAL.IN, RUBYSINGHAHUJA@GMAIL.COM, RAKHE.LALVANI@IHCLTATA.COM)()(RESPONDENT) SIDDUPANDA(SIDDUPANDA@GMAIL.COM, CLOSDMC@GMAIL.COM)(9891488088)(RESPONDENT) SIDDHARTH PANDA(SIDDHARTH PANDA ASSO@GMAIL.COM)(9891488088)(RESPONDENT) SUNITA OJHA(SUNIETA.OJHA@GMAIL.COM)(8800237326)(RESPONDENT) | | |
| 23 | W.P.(C)-226/2020 CM APPL. 726/2020 CM APPL. 3457/2020 WITH W.P.(C) 227/2020 | CADDIE HOTELS PVT LTD V/s SOUTH DELHI MUNICIPAL CORPORATION & ORS | AKHIL P CHHABRA, AKHIL P. CHHABRA, CHARUL SARIN | |
| | | OTHER DETAILS OF ADVOCATES: AKHIL P CHHABRA()(9810429362)(PETITIONER) AKHIL P. CHHABRA()(9810429362)(PETITIONER) CHARUL SARIN(CHARUL@SARINASSOCIATES.COM)(9810206581)(PETITIONER) | | |
| 24 | W.P.(C)-227/2020 CM APPL. 728/2020 CM APPL. 3455/2020 | INTERGLOBE HOTEL PVT LTD V/s SOUTH DELHI MUNICIPAL CORPORATION & ORS | HARISH KUMAR, SUSHIL KUMAR PANDEY, CHARUL SARIN | |
| | | OTHER DETAILS OF ADVOCATES: CHARUL SARIN, (PETITIONER) | | |
| 25 | W.P.(C)-4459/2020 CM APPL. 16056/2020 WITH W.P.(C) 4956/2021 W.P.(C) 6549/2020 | BIRD AIRPORT HOTEL PVT.LTD V/s SOUTH DELHI MUNICIPAL CORPORATION & ORS. | AKHIL PAL CHHABRA | |
| | | OTHER DETAILS OF ADVOCATES: AKHIL P CHHABRA (ACROSS LEGAL)(CROSSLEGAL12@GMAIL.COM)(9871693949)(PETITIONER) AKHILCHHABRA(CROSSLEGAL12@GMAIL.COM)(9810429362)(PETITIONER) UNION OF INDIA (MOHAMMEDMUQEEM@GMAIL.COM)()(PETITIONER) SOUTH DELHI MUNICIPAL CORPORATION(JTANCSDMC@GMAIL.COM)()(PETITIONER) GOVT. OF NCT OF DELHI (STANDINGCOUNSELGNCTD@GMAIL.COM)()(PETITIONER) SDMC (JTANCSDMC@MCD.GOV.IN)(23227024)(RESPONDENT) MOHD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) BHAWANA KATARIA(STANDINGCOUNSELGNCTD@GMAIL.COM)(8588089272)(RESPONDENT) | | |
| 26 | W.P.(C)-6549/2020 CM APPL. 22915/2020 WITH W.P.(C) 4459/2020 W.P.(C) 4956/2021 | PRIDE HOTELS LTD V/s SOUTH DELHI MUNICIPAL CORPORATION & ORS. | AKHIL PAL CHHABRA, SUNITA OJHA | |
| | | OTHER DETAILS OF ADVOCATES: AKHIL P. CHHABRA AND RITU CHHABRA(CROSSLEGAL12@GMAIL.COM)(9810429362)(PETITIONER) AKHILCHHABRA(CROSSLEGAL12@GMAIL.COM)(9810429362)(PETITIONER) SOUTH DELHI MUNICIPAL CORPORATION(CLOSDMC@GMAIL.COM)()(RESPONDENT) | | |

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| | | BHAWANA KATARIA(STANDINGCOUNSELGNCTD@GMAIL.COM)(8588089272)(RESPONDENT) MOHD. MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) SUNITA OJHA(SUNIETA.OJHA@GMAIL.COM)(8800237326)(RESPONDENT) | | |
| 27 | W.P.(C)-4956/2021 CM APPL. 15207/2021 WITH W.P.(C) 4459/2020 W.P.(C) 6549/2020 | DELHI METRO RAIL CORPORATION LTD V/s SOUTH DELHI MUNICIPAL CORPORATION & ANR. | TARUN JOHRI, TARUN JOHRI, MANU CHATURVEDI, SUNITA OJHA | |
| | | OTHER DETAILS OF ADVOCATES: DELHI METRO RAIL CORPORATION LTD (JOHRI67@YAHOO.COM){}(RESPONDENT) TARUN JOHRI(JOHRI67@YAHOO.COM)(9810013352)(PETITIONER) SOUTH DELHI MUNICIPAL CORPORATION (CLOSDMC@GMAIL.COM){}(PETITIONER) INDIAN HOTELS COMPANY LTD (RAKHEE.LALVANI@IHCLTATA.COM){}(PETITIONER) SDMC(CLOSDMC@GMAIL.COM)(9717788732)(RESPONDENT) INDIAN HOTELS COMPANY LTD(RAKHEE.LALVANI@IHCLTATA.COM)(1126110202)(RESPONDENT) MANU CHATURVEDI(MANUCHATURVEDI@GMAIL.COM)(9315827955)(RESPONDENT) SUNITA OJHA(SUNIETA.OJHA@GMAIL.COM)(8800237326)(PETITIONER) SUNITA OJHA(SUNIETA.OJHA@GMAIL.COM)(8800237326)(RESPONDENT) | | |
| 28 | W.P.(C)-3948/2023 CM APPL. 15383/2023 | CENTRAL PARK INFRASTRUCTURE DEVELOPMENT PVT LTD V/s MUNICIPAL CORPORATION OF DELHI & ORS. | AKHIL PAL CHHABRA | |
| | | OTHER DETAILS OF ADVOCATES: AKHIL P CHABBRA(CROSSLEGAL12@GMAIL.COM)(9810429362)(PETITIONER) AKHIL P CHABBRA(CROSSLEGAL12@GMAIL.COM)(9810429362)(PETITIONER) CLOSDMC(CLOSDMC@GMAIL.COM){}(RESPONDENT) CLOMCDHQ(CLOMCDHQ@GMAIL.COM){}(RESPONDENT) MOHAMMED MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM){}(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) | | |
| FOR DIRECTIONS | | | | |
| 29 | CRL.M.C.-4453/2024 CRL.M.A. 16856/2024 | GOPAL KRISHNA AGRAWAL V/s THE REGISTRAR OF COMPANIES | SERMON RAWAT | |
| | | OTHER DETAILS OF ADVOCATES: | | |

COURT NO. 26

HON'BLE MS.JUSTICE NEENA BANSAL KRISHNA

NOTE: IT IS CIRCULATED FOR INFORMATION OF THE LD. COUNSELS/ LITIGANTS THAT NO ADJOURNMENT SHALL BE GRANTED IN ANY MATTER LISTED BEFORE HER LADYSHIP ON THE GROUND OF NON AVAILABILITY / ILLNESS UNLESS THERE IS AN ADJOURNMENT SLIP IN THE PRESCRIBED FORMAT CIRCULATED AS PER RULES.

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NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO

cmpankaj.dhc@gov.in

| ITEM NUMBER | CASE NUMBER | PARTY NAME | ADVOCATE NAME | OTHER INFORMATION |
|-------------|--|--|----------------------------|---------------------------------------|
| BAIL | | | | |
| 1 | BAIL APPLN.-4731/2024 CRL.M.A. 38686/2024 | SHUBAM SHAN V/s STATE NCT OF DELHI | RIZWAN, ABHINAV RAMKRISHNA | |
| | | OTHER DETAILS OF ADVOCATES: RIZWAN (RIZWANOFFICE0506@GMAIL.COM)(9643349576)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) ABHINAV RAMKRISHNA(ADV.RAMKRISHNA@GMAIL.COM)(9971746533)(PETITIONER) | | P.S.-FIR NO. :(ADARSH NAGAR-796/2023) |

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| | | | | |
| 2 | BAIL APPLN.-173/2025 | DEEPAK KUMAR GUPTA V/s STATE (NCT OF DELHI) | ANIRUDH TANWAR (DHCSLC) | Listing Remarks: PART-HEARD |
| | | OTHER DETAILS OF ADVOCATES: ANIRUHA TANWAR(ANIRUDHATANWAR.ADVOCATE@GMAIL.COM)(9711231330)(PETITIONER) ANIRUDHA TANWAR(ANIRUDHATANWAR.ADVOCATE@GMAIL.COM)(9711231330)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) | | OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(RANI BAGH-654/2022) BAIL APPLN. 1833/2022 FILED BY JITENDER DHINGRA @ GOLU (DISPOSED ON : 2022-07-05) BAIL APPLN. 2305/2022 FILED BY LALIT KISHORE (DISPOSED ON : 2022-09-27) P.S.-FIR NO. :(RANI BAGH-654/2022) |
| 3 | BAIL APPLN.-1212/2025 | RANDEEP SINGH V/s STATE NCT OF DELHI | AMARDEEP SINGH | |
| | | OTHER DETAILS OF ADVOCATES: AMARDEEP SINGH (AMARDEEPSINGH279@GMAIL.COM)(9953146957)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) | | P.S.-FIR NO. :(DWARKA NORTH-252/2023) |
| SUSPENSION OF SENTENCE | | | | |
| 4 | CRL.A.-217/2025 CRL.M.(BAIL) 363/2025 | RIZWAN V/s STATE (NCT OF DELHI) | ROHAN JOACHIM ALVA (DHCSLSC) | |
| | | OTHER DETAILS OF ADVOCATES: AMIT KALA(WEARKALAS@GMAIL.COM)(7838656399)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) | | OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(GANDHI NAGAR-438/2016) CRL.A. 219/2025 FILED BY NADEEM (D. OF HEARING : 2025-04-22) P.S.-FIR NO. :(GANDHI NAGAR-438/2016) |
| 5 | CRL.A.-219/2025 CRL.M.(BAIL) 368/2025 | NADEEM V/s STATE(NCT OF DELHI) | SHIV CHOPRA (DHCLSC) | |
| | | OTHER DETAILS OF ADVOCATES: SHIV CHOPRA(CHAMBERSOFSHIVCHOPRA@GMAIL.COM)(9711298808)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) | | OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(GANDHI NAGAR-438/2016) CRL.A. 217/2025 FILED BY RIZWAN (D. OF HEARING : 2025-04-22) P.S.-FIR NO. :(GANDHI NAGAR-438/2016) |
| 6 | CRL.L.P.-236/2017 CRL.M.A. 6613/2017 CRL.M.(BAIL) 1314/2023 CRL.M.A. 25390/2023 CRL.M.A. 2026/2024 CRL.M.A. 2042/2024 | M/S A V INDUSTRIES V/s TONY MALIK | HARISH KATYAL, UTKARSH BHARGAVA | Listing Remarks: WITH CRL.L.P.196/2017 |
| | | OTHER DETAILS OF ADVOCATES: HARISH KATYAL()(9810256667)(PETITIONER) HARISH KATYAL (ADV.KATYAL@GMAIL.COM)()(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT) UTKARSH BHARGAVA(UTKARSHBHARGAVAINDIA@GMAIL.COM)(9910572261)(RESPONDENT) | | |
| AFTER NOTICE MISC. MATTERS | | | | |
| 7 | CRL.A.-143/2021 | MOBASHAR JAWED AKBAR V/s PRIYA RAMANI | KARANJAWALA & CO, PRAAVITA KASHYAP | |
| | | OTHER DETAILS OF ADVOCATES: SANDEEP KAPUR(SANDEEP.KAPUR@KARANJAWALA.IN)(9717196388)(PETITIONER) PRIYA RAMANI(BHAVOOK@GMAIL.COM)()(RESPONDENT) PRAAVITA KASHYAP(PRAAVITA@GMAIL.COM)(9868869900)(RESPONDENT) | | |
| 8 | CRL.L.P.-196/2017 CRL.M.A. 2003/2024 CRL.M.A. 2004/2024 | M/S A V INDUSTRIES V/s TONY MALIK | HARISH KATYAL, HARISH KATYAL, UTKARSH BHARGAVA | Listing Remarks: WITH CRL.L.P.236/2017 |
| | | OTHER DETAILS OF ADVOCATES: HARISH KATYAL (ADV.KATYAL@GMAIL.COM)(9810256667)(PETITIONER) HARISH KATYAL(ADV.KATYAL@GMAIL.COM)(9810256667)(PETITIONER) UTKARSH BHARGAVA(UTKARSHBHARGAVAINDIA@GMAIL.COM)(9910572261)(RESPONDENT) | | |
| 9 | CRL.L.P.-261/2017 CRL.M.A. 7246/2017 | STATE V/s YASHPAL @ DHOLU | NEELAM SHARMA | |
| | | OTHER DETAILS OF ADVOCATES: | | P.S.-FIR NO. :(JAFFARPUR KALAN-22/2013) |

| | | | | |
|----|--|---|--|---|
| 10 | CRL.L.P.-47/2019 | BALA RANI AGARWAL V/s JASWINDER SINGH | ALOK SINHA, VINEET MEHTA | |
| | | OTHER DETAILS OF ADVOCATES: ALOK SINHA()(9811969215)(PETITIONER) VINEET MEHTA(VINMEHTA99@GMAIL.COM)(9810353944)(PETITIONER) | | |
| 11 | CRL.L.P.-240/2019 CRL.M.A. 38706/2019 | AJAY KUMAR SINGH V/s VINOD KUMAR | DR. SURENDER SINGH HOODA | |
| | | OTHER DETAILS OF ADVOCATES: DR. SURENDER SINGH HOODA()(9868280166)(PETITIONER) DR. SURENDER SINGH HOODA()(9868280166)(PETITIONER) | | |
| 12 | CRL.L.P.-580/2019 CRL.M.A. 39129/2019 | CENTRAL BUREAU OF INVESTIGATION V/s D.K. MALHOTRA & ANR. | ANIL GROVER, RAJNEESH KUMAR SHUKLA | |
| | | OTHER DETAILS OF ADVOCATES: ANIL GROVER()(9871212952)(PETITIONER) RAJNEESH KUMAR SHUKLA(RKSHUKLASHIVA@GMAIL.COM)(7503268818)(RESPONDENT) RAJNEESH KUMAR SHUKLA(RKSHUKLASHIVA@GMAIL.COM)(7503268818)(RESPONDENT) RAJNEESH KUMAR SHUKLA(RKSHUKLASHIVA@GMAIL.COM)(7503268818)(RESPONDENT) | | P.S.-FIR NO. :(CBI-2/E/2006) |
| 13 | CRL.L.P.-675/2019 CRL.M.A. 42070/2019 | STATE V/s YOGESH @ YASHPAL @ PINTU | NEELAM SHARMA | |
| | | OTHER DETAILS OF ADVOCATES: NEELAM SHARMA()(9582427545)(PETITIONER) | | P.S.-FIR NO. :(SANGAM VIHAR-402/2014) |
| 14 | CRL.L.P.-43/2021 | STATE V/s MAMTA SEHGAL & ORS | MUKESH KUMAR, PRADEEP KUMAR MISHRA | |
| | | OTHER DETAILS OF ADVOCATES: PRADEEP KUMAR MISHRA(PM18289@GMAIL.COM)(9811538060)(RESPONDENT) | | P.S.-FIR NO. :(PASCHIM VIHAR WEST-203/2016) |
| 15 | CRL.L.P.-90/2025 CRL.M.A. 3990/2025 | PREM SINGH V/s STATE (NCT OF DELHI) & ORS. | MAYANK TUSHSAMAR | |
| | | OTHER DETAILS OF ADVOCATES: MAYANK TUSHSAMAR(ADV.MAYANK01@YAHOO.COM)(9958101765)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) | | |
| 16 | CRL.L.P.-94/2025 | M/S AKASH TRADER THROUGH ITS PARTNER SH. MANOHAR V/s PANKAJ | MOHAMMED SHAMIKH | |
| | | OTHER DETAILS OF ADVOCATES: MOHAMMED SHAMIKH(MOHDSHAMIKHADVOCATE@GMAIL.COM)(9999727247)(PETITIONER) | | |
| 17 | CRL.M.C.-619/2017 | CENTRAL BUREAU OF INVESTIGATION V/s STATE | RAJDIPA BEHURA | |
| | | OTHER DETAILS OF ADVOCATES: | | OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CBI-DAI-2006-A-0006) CRL.REV.P. 62/2017 FILED BY C B I (DISPOSED ON : 2017-02-28) W.P.(CRL) 783/2021 FILED BY RAVINA AND ASSOCIATES PVT LTD & ANR. (DISPOSED ON : 2021-04-16) CRL.M.C. 1372/2021 FILED BY RAVINA AND ASSOCIATES PVT LTD & ANR. (DISPOSED ON : 2021-09-02) P.S.-FIR NO. :(CBI-DAI-2006-A-0006) |
| 18 | CRL.M.C.-1637/2017 CRL.M.A. 6647/2017 CRL.M.A. 11143/2017 CRL.M.A. 17239/2017 | PUNITA KHATTER V/s EXPLORERS TRAVEL & TOUR PVT LTD | KRED-JURE, SANJEEV SARASWAT, WADHWA LAW CHAMBERS, VEDANTA VARMA, SHYAM KUMAR, SACHIN BANSAL, RUPALI FRANCESCA SAMUEL, RAJUL JAIN | |
| | | OTHER DETAILS OF ADVOCATES: SACHIN BANSAL(INSIGHTLEGAL99@GMAIL.COM)(9810186530)(RESPONDENT) RUPALI FRANCESCA SAMUEL(ADVOCATERUPALISAMUEL@GMAIL.COM)(9818643731)(PETITIONER) RAJUL JAIN(RAJULJAIN89@GMAIL.COM)(9868224103)(PETITIONER) | | |
| 19 | CRL.M.A. 24828/2024 In CRL.M.C.-1505/2018(Disposed off case) | SHAMIM BANO V/s STATE OF NCT OF DELHI & ORS | DINESH KUMAR, RASHMI CHOPRA, MOHD ARIF, MAYANK NAGI, MOHD SHARIQ | |
| | | OTHER DETAILS OF ADVOCATES: DINESH KUMAR()(9871649107)(PETITIONER) MAYANK NAGI(MAYANKNAGI@GMAIL.COM)(9818656669)(PETITIONER) MAYANK NAGI(MAYANKNAGI@GMAIL.COM)(9818656669)(RESPONDENT) | | |

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|----|---|---|---|
| | | MOHD SHARIQ(M.SHARIQ.K@GMAIL.COM)(9582063085)(PETITIONER) | |
| 20 | CRL.M.C.-4369/2018 CRL.M.A. 30902/2018 | HT MEDIA LTD V/s VIPIN KUMAR GUPTA & ANR | KARANJAWALA & CO |
| | | OTHER DETAILS OF ADVOCATES: KARANJAWALA & CO()(9717196388)(PETITIONER) ()(PETITIONER) | |
| 21 | CRL.M.A. 3576/2025 In CRL.M.C.-218/2021 | PRASHANT BHUSHAN V/s BHAVYA NARWAL | NEHA RATHI |
| | | OTHER DETAILS OF ADVOCATES: PRASHANT BHUSHAN(NEHA305@GMAIL.COM)(8860867102)(PETITIONER) PRASHANT BHUSHAN(NEHA305@GMAIL.COM)(8860867102)(PETITIONER) PRASHANT BHUSHAN(NEHA305@GMAIL.COM)(8860867102)(PETITIONER) PRASHANT BHUSHAN(NEHA305@GMAIL.COM)(8860867102)(PETITIONER) PRASHANT BHUSHAN(NEHA305@GMAIL.COM)(8860867102)(PETITIONER) PRASHANT BHUSHAN(NEHA305@GMAIL.COM)(8860867102)(PETITIONER) KAMINI JAISWAL(KAMINIJAISWAL@HOTMAIL.COM)(8860867102)(PETITIONER) BHAVYA NARWAL(SECRETARIALGRGH@INDIABULLS.COM)(7056750094)(RESPONDENT) KAMAL KISHORE UPADHYAY(UPADHYAYKAMALKISHORE@GMAIL.COM)(0)(PETITIONER) VINOD KR(VINODKR_ADVOCATE@YAHOO.CO.IN)(0)(RESPONDENT) | |
| 22 | CRL.M.C.-372/2021 CRL.M.A. 1975/2021 | PARVEEN KUMAR & ORS. V/s STATE OF NCT OF DELHI AND ORS & ORS. | MD AZAM ANSARI, MD ANSARI, HIMANSHU YADAV, MOHAMMAD KAUSAR PERWEZ, MD SHAHNAWAZ ALAM |
| | | OTHER DETAILS OF ADVOCATES: MD AZAM ANSARI(AZAM.AOR.SUPREMECOURT@GMAIL.COM)(9990066404)(PETITIONER) MDANSARI(AZAM.AOR.SUPREMECOURT@GMAIL.COM)(9990066404)(PETITIONER) DELHI POLICE(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) MANOJ KUMAR SINGH()(9582816838)(RESPONDENT) HIMANSHU YADAV(U2HIMANSHU@GMAIL.COM)(9654315379)(PETITIONER) MOHAMMAD KAUSAR PERWEZ(LAWYERMKPERWEZ@GMAIL.COM)(9810573020)(RESPONDENT) MD SHAHNAWAZ ALAM(SHAHNAWAZ.C.A@GMAIL.COM)(9910606210)(PETITIONER) | P.S.-FIR NO. :(PATEL NAGAR-518/2016) |
| 23 | CRL.M.C.-2311/2021 | SUSHIL GARG V/s THE STATE | RAVI NARNAULIA |
| | | OTHER DETAILS OF ADVOCATES: RAVI NARNAULIA(RAVINARNAULIA@YAHOO.IN)(8920903556)(PETITIONER) PRADEEP KUMAR(PRADEEPKUMARADV8@GMAIL.COM)(9871941162)(PETITIONER) RAVI NARNAULIA(RAVINARNAULIA@YAHOO.COM)(8920903556)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) | P.S.-FIR NO. :(RAJOURI GARDEN-113/2021) |
| 24 | CRL.M.C.-2444/2021 CRL.M.A. 16078/2021 CRL.M.A. 2672/2022 | RAJEEV SHARMA V/s STATE & ANR. | AMITABH CHATURVEDI, AMITABH CHATURVEDI |
| | | OTHER DETAILS OF ADVOCATES: SANGEETH MOHAN(MINENYOUNG@GMAIL.COM)(8587868028)(PETITIONER) RAJEEV SHARMA(SANJEEV.TAKU@IN.G4S.COM)(8527194270)(PETITIONER) ENFORCEMENT OFFICER(RO.DELHI.SOUTH@EPFINDIA.GOV.IN)(28050759)(RESPONDENT) RAJESH MANCHANDA(RAJESH@MANCHANDA.COM)(9811010461)(RESPONDENT) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) SANGEETH MOHAN(SANGEETHMOHAN.MNY@GMAIL.COM)()(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) | P.S.-FIR NO. :(JANAKPURI-360/2015) |
| 25 | CRL.M.C.-2746/2021 | SHIKHA GULATI V/s THE STATE & ANR. | RAVI KUMAR TIKANIA |
| | | OTHER DETAILS OF ADVOCATES: RAVI TIKANIA(RKTIKANIA21@GMAIL.COM)(9910362379)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) | P.S.-FIR NO. :(SHALIMAR BAGH-687/2020) |
| 26 | CRL.M.C.-3089/2021 CRL.M.A. 19225/2021 | SUNIL KUMAR V/s UNION OF INDIA | MANISH VERMA |
| | | OTHER DETAILS OF ADVOCATES: MANISH VERMA(ADVOCATEMANISH@LIVE.IN)(8054445035)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT) | |
| 27 | CRL.M.C.-3095/2021 CRL.M.A. 19243/2021 | KSHITIJ BHUVAN SINHA & ORS. V/s STATE (GOVT. OF N.C.T. DELHI) & ANR. | PRASHANT SHRIKANT KENJALE |
| | | OTHER DETAILS OF ADVOCATES: PRASHANT S. KENJALE(ADVPRASHANT@LIVE.COM)(9999976127)(PETITIONER) SHRUTIKA SINHA(SHRUTIKA.SINHA@BBDOINDIA.IN)()(RESPONDENT) | P.S.-FIR NO. :(VASANT KUNJ SOUTH-490/2021) |

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|----|--|---|-----------------------------------|--|
| | | SHRUTIKA SINHA(SHRUTIKA16@GMAIL.COM){}(RESPONDENT) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) | | |
| 28 | CRL.M.C.-683/2025 CRL.M.A. 3450/2025 | SUMIT KUMAR V/s STATE OF NCT OF DELHI & ANR. & ORS. | BHANU GUPTA | |
| | | OTHER DETAILS OF ADVOCATES: BHANU GUPTA (9811957277)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) | | |
| 29 | W.P.(CRL)-720/2018 CRL.M.A. 4378/2018 CRL.M.A. 4379/2018 WITH W.P.(CRL) 721/2018 | BRIG DINESH KHATRI & ANR V/s THE STATE GOVT OF NCT OF DELHI & ANR | IMTIAZ AHMED, KHURANA & CO | Listing Remarks: AT 03:30 PM |
| | | OTHER DETAILS OF ADVOCATES: IMTIAZ AHMED(9811194939)(PETITIONER) | | OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (GAUTAM BUDH NAGAR WOMEN POLICE STATION-152/2015) W.P.(CRL) 721/2018 FILED BY BRIG DINESH KHATRI & ORS (D. OF HEARING : 2025-04-22) P.S.-FIR NO. :(GAUTAM BUDH NAGAR WOMEN POLICE STATION-152/2015) |
| 30 | W.P.(CRL)-721/2018 CRL.M.A. 4392/2018 CRL.M.A. 4393/2018 CRL.M.A. 4863/2018 | BRIG DINESH KHATRI & ORS V/s THE STATE GOVT OF NCT OF DELHI & ANR | IMTIAZ AHMED, KHURANA & CO | Listing Remarks: AT 03:30 PM |
| | | OTHER DETAILS OF ADVOCATES: IMTIAZ AHMED(9811194939)(PETITIONER) | | OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (GAUTAM BUDH NAGAR WOMEN POLICE STATION-152/2015) W.P.(CRL) 720/2018 FILED BY BRIG DINESH KHATRI & ANR (D. OF HEARING : 2025-04-22) P.S.-FIR NO. :(GAUTAM BUDH NAGAR WOMEN POLICE STATION-152/2015) |
| 31 | W.P.(CRL)-460/2019 | MANISH JAIN V/s THE STATE | SAROJ KUMAR | |
| | | OTHER DETAILS OF ADVOCATES: SAROJ KUMAR(9818701001)(PETITIONER) | | P.S.-FIR NO. :(RANI BAGH-198/2017) |
| 32 | W.P.(CRL)-2829/2019 CRL.M.A. 37485/2019 CRL.M.A. 5386/2025 | SMT. KAMAL KAPOOR & ANR. V/s STATE & ANR. | RAJAT MATHUR, MUKESH MOHAN | |
| | | OTHER DETAILS OF ADVOCATES: RAJAT MATHUR(9811556470)(PETITIONER) RG LAWZ(OFFICEOFRGLAWZ@GMAIL.COM)(9810910312)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) | | P.S.-FIR NO. :(KAMLA MARKET-194/2019) |
| 33 | W.P.(CRL)-2983/2019 CRL.M.A. 39674/2019 CRL.M.A. 42381/2019 CRL.M.A. 17828/2021 CRL.M.A. 27592/2023 CRL.M.A. 8257/2024 CRL.M.A. 8258/2024 CRL.M.A. 14134/2024 | RED LYNX CONFEDERATION V/s MINISTRY OF ENVIRONMENT & FOREST AND CLIMATE CHANGE & ORS | SANGEETA DOGRA, SANGEETA DOGRA | |
| | | OTHER DETAILS OF ADVOCATES: SANGEETA DOGRA(9871452327)(PETITIONER) SANGEETA DOGRA(9871452327)(PETITIONER) SANGEETA DOGRA(9871452327)(PETITIONER) SANGEETA DOGRA(SANGEETA4WILDLIFE2@GMAIL.COM)(9871452327)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM){}(RESPONDENT) SANGEETA DOGRA(DOGRA.SANGITA07@GMAIL.COM)(9871452327)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) SANGITA DOGRA (DOGRA.SANGITA07@GMAIL.COM)(9871452327)(PETITIONER) HIRARAM (HIRARAM.35@GMAIL.COM){}(RESPONDENT) MCZPCHHATBIR (MCZPCHHATBIR@GMAIL.COM){}(RESPONDENT) UOI LITIGATION (UOIDHC@GMAIL.COM){}(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM){}(RESPONDENT) ABHIJIT BHAWAL (ABHAWAL@GMAIL.COM){}(RESPONDENT) ABHI MP (ABHIMP@REDIFFMAIL.COM){}(RESPONDENT) MAHIVET (MAHIVET2002@YAHOO.CO.IN){}(RESPONDENT) SANJAY ARORA (CP.SANJAYARORA@DELHIPOLICE.GOV.IN){}(RESPONDENT) DCBI (DCBI@CBI.GOV.IN){}(RESPONDENT) DIRECTORATE OF ENFORCEMENT (DL.HC-ED@GOV.IN){}(RESPONDENT) SANGEETA DOGRA (DOGRA.SANGITA07@GMAIL.COM)(9871452327)(PETITIONER) VIKAS KHATRI (ADV.KHATRI.V@GMAIL.COM)(9811121312)(PETITIONER) ABHIMP(ABHIMP@REDIFFMAIL.COM){}(RESPONDENT) | | |

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|---------------------------|--|--|--------------------------------------|--|
| | | MAHIVET (MAHIVET2002@YAHOO.CO.IN)()(RESPONDENT) DCBI (DCBI@CBI.GOV.IN)()(RESPONDENT) NZNNEWDELHI (NZNNEWDELHI@GMAIL.COM)()(RESPONDENT) ABHIJIT BHAWAL (ABHAWAL@GMAIL.COM)()(RESPONDENT) HIRA RAM (HIRARAM.35@GMAIL.COM)()(RESPONDENT) MCZPCHHATBIR (MCZPCHHATBIR@GMAIL.COM)()(RESPONDENT) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) ADGWL (ADGWL-MEF@NIC.IN)()(RESPONDENT) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) ZOHEB HOSSAIN (HOSSAINZOHEB@GMAIL.COM)()(RESPONDENT) | | |
| 34 | W.P.(CRL)-3269/2019 CRL.M.A. 40888/2019 | SANJEEV JAIN V/s STATE & ANR. | ANWAR A. KHAN | |
| | | OTHER DETAILS OF ADVOCATES: ANWAR A. KHAN(9999229678)(PETITIONER) | | P.S.-FIR NO. :(NARELA-609/2017) |
| 35 | CRL.M.A. 18563/2023 In W.P.(CRL)-180/2021(Disposed off case) | CHAMAN PRAKASH YADAV V/s NCT OF DELHI & ANR. | RAM YADAV, ROHIT KUMAR | |
| | | OTHER DETAILS OF ADVOCATES: RAMYADAV(RNLA.IN@GMAIL.COM)(9910618521)(PETITIONER) RAM NARESH YADAV(RNLA.IN@GMAIL.COM)(9910618521)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) | | P.S.-FIR NO. :(PASCHIM VIHAR EAST-184/2018) |
| 36 | W.P.(CRL)-2330/2021 CRL.M.A. 18889/2021 | RAKESH KUMAR V/s STATE & ANR. | SUDHIR NAAGAR | |
| | | OTHER DETAILS OF ADVOCATES: SUDHIR NAAGAR(SUDHIR@NAAGAR.COM)(9811951070)(PETITIONER) SUDHIR NAAGAR(OFFICE@NAGAR.COM)()(PETITIONER) KAP(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) | | OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(SUBHASH PLACE-350/2019) BAIL APPLN. 2599/2019 FILED BY RAKESH KUMAR & ANR. (DISPOSED ON : 2020-01-30) P.S.-FIR NO. :(SUBHASH PLACE-350/2019) |
| 37 | W.P.(CRL)-1003/2025 | MRS LOVELY V/s THE COMMISSIONER OF POLICE AND ORS | THOPPANI SONIYA | |
| | | OTHER DETAILS OF ADVOCATES: THOPPANI SONIYA(ADVSONIYA.LEGALID@GMAIL.COM)(9951556747)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) | | |
| PART-HEARD MATTERS | | | | |
| 38 | CRL.L.P.-47/2021 | STATE OF NCT DELHI V/s CHANDER KALA | AASHAA TIWARI, MANOJ KUMAR KHATRI | |
| | | OTHER DETAILS OF ADVOCATES: KAPIL SAHRMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(PETITIONER) MANOJ KUMAR KHATRI(ADVOCATEM.KHATRI@GMAIL.COM)(9811383828)(RESPONDENT) | | P.S.-FIR NO. :(CRIME AND RAILWAY-200/2016) |

COURT NO. 25
HON'BLE DR.JUSTICE SWARANA KANTA SHARMA

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| ITEM NUMBER | CASE NUMBER | PARTY NAME | ADVOCATE NAME | OTHER INFORMATION |
|-------------------------------|---|--|--|--|
| BAIL | | | | |
| 1 | CRL.M.A. 8942/2025 In BAIL APPLN.-1337/2024(Disposed off case) | CHRISTIAN JAMES MICHEL V/s DIRECTORATE OF ENFORCEMENT | ALJO K JOSEPH | |
| | | OTHER DETAILS OF ADVOCATES: ALJO K JOSEPH (OFFICE.ALJOJOSEPH@GMAIL.COM)(9873538980)(PETITIONER) DIRECTORATE OF ENFORCEMENT (DL.HC-ED@GOV.IN)()(RESPONDENT) ALJO ()(9873538980)(PETITIONER) ZOHEB HOSSAIN (HOSSAINZOHEB@GMAIL.COM)()(RESPONDENT) | | P.S.-FIR NO. :(CBI-2170213-A-0003) |
| 2 | BAIL APPLN.-709/2025 CRL.M.A. 5098/2025 | LAKSHMI V/s COMMISSIONER OF CUSTOMS (PREVENTIVE) | PRIYADARSHI MANISH | |
| | | OTHER DETAILS OF ADVOCATES: PRIYADARSHI MANISH(ADVPAM01@GMAIL.COM)(9212143535)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) | | P.S.-FIR NO. :(CUSTOMS-VIII(SB)10/CUS.PEV./GR-IIA/R-3) |
| 3 | BAIL APPLN.-811/2025 | MD. NASEEM SHEIKH @ NASIM SK V/s STATE (GOVT. OF NCT DELHI) | LOKESH BAIMAD | |
| | | OTHER DETAILS OF ADVOCATES: LOKESH BAIMAD(LOKESHBAIMAD@GMAIL.COM)(7011170263)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) | | OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(SPECIAL BRANCH LODHI ROAD-56/2024) BAIL APPLN. 4126/2024 FILED BY SANJAY KUMAR SAHA (DISPOSED ON : 2024-11-13) P.S.-FIR NO. :(SPECIAL BRANCH LODHI ROAD-56/2024) |
| 4 | BAIL APPLN.-1007/2025 | MAHRODEEN@MAHRU V/s STATE OF NCT OF DELHI | VIJAI KUMAR GOSWAMI | |
| | | OTHER DETAILS OF ADVOCATES: VIJAYGOSWAMIE(VIJAYGOSWAMIE710@GMAIL.COM)()(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) | | P.S.-FIR NO. :(SONIA VIHAR-65/2025) |
| 5 | BAIL APPLN.-1143/2025 | MOHSIN@FAHEEM V/s THE STATE GOVT. OF NCT OF DELHI THROUGH SHO P.S. CIVIL LINES | ARJUN ANAND | |
| | | OTHER DETAILS OF ADVOCATES: ARJUN ANAND (ARJUNANANDANDASSOCIATES@GMAIL.COM)(9910397396)(PETITIONER) ARJUN ANAND(ARJUNANANDANDASSOCIATES@GMAIL.COM)(9910397396)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) | | P.S.-FIR NO. :(CIVIL LINES-165/2023) |
| SUSPENSION OF SENTENCE | | | | |
| 6 | CRL.M.(BAIL) 291/2025 In CRL.A.-168/2025 | DARSHAN MOHAR V/s STATE OF NCT OF DELHI AND ANR. | TUSHAR LAMBA (DHCLSC), ARVIND KUMAR | Listing Remarks: AT 02:30 PM |
| | | OTHER DETAILS OF ADVOCATES: SAKSHI SACHDEVA(SAKSHISACHDEVA125957@GMAIL.COM)(9711269531)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) ARVIND KUMAR(ARVINDAD.82@GMAIL.COM)(9312999959)(PETITIONER) | | P.S.-FIR NO. :(BHARAT NAGAR-362/2020) |

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| 7 | CRL.M.(BAIL) 307/2025 In CRL.A.-182/2025 | MOHD. ISLAM V/s THE STATE (GOVT. OF NCT) DELHI | RAJNEESH BHASKAR (DHCLSC) | |
| | | OTHER DETAILS OF ADVOCATES: KUSHAL RAJ GUPTA (RBHASKAR9871207061@GMAIL.COM)(0)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) | | P.S.-FIR NO. :(KALYAN PURI-472/2019) |
| 8 | CRL.REV.P.-665/2024 CRL.M.(BAIL) 849/2024 CRL.M.A. 15292/2024 | CHETAN MEENA V/s PANKAJ KARWAR | ARVIND KUMAR SHUKLA, AJAY RAGHAV | |
| | | OTHER DETAILS OF ADVOCATES: ARVIND KUMAR (PINNALELAWFIRM@GMAIL.COM)(9810030009)(PETITIONER) AJAY RAGHAV (RAGAVAJAY1977@GMAIL.COM)(0)(RESPONDENT) AJAY RAGHAV(RAGHAVAJAY1977@GMAIL.COM)(9899703426)(RESPONDENT) | | |
| 9 | CRL.REV.P.-1218/2024 CRL.M.(BAIL) 1706/2024 CRL.M.A. 1540/2025 | SUNIL KUMAR V/s THE STATE GOVT. OF NCT OF DELHI AND ANR. | NISHANT SOLANKI, MUKTI BODH, MUKTI BODH | |
| | | OTHER DETAILS OF ADVOCATES: LEGAL WORK(LEGALWORKS10@GMAIL.COM)(0)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) MUKTI BODH(MUKTIBODH1@GMAIL.COM)(9958944220)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) MUKTI BODH(MUKTIBODH1@GMAIL.COM)(9958944220)(RESPONDENT) | | |
| 10 | CRL.REV.P.-130/2025 CRL.M.(BAIL) 757/2025 | ISHWAR SINGH V/s STATE GOVT. OF NCT OF DELHI | VISHAL KHARI | |
| | | OTHER DETAILS OF ADVOCATES: NAGENDRA KASANA(VISHALKHARI123@GMAIL.COM)(9999823777)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) | | P.S.-FIR NO. :(SARITA VIHAR-338/2009) |
| CRL.M.C. (CANCELLATION OF INTERIM BAIL/BAIL) | | | | |
| 11 | CRL.M.C.-4093/2022 CRL.M.A. 16906/2022 | SHOBHA BAHL V/s STATE & ORS. | AARUSH BHATIA | |
| | | OTHER DETAILS OF ADVOCATES: AKASH SINGH(AKASHSINGH094@GMAIL.COM)(9973309050)(PETITIONER) VAIBHAV SHUKLA (VAIBHAVSHUKLA012@GMAIL.COM)(9973309050)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) | | OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(PANDAV NAGAR-285/2022) W.P.(CRL) 804/2023 FILED BY MRS.S (DISPOSED ON : 2024-05-27) P.S.-FIR NO. :(PANDAV NAGAR-285/2022) |
| FRESH MATTERS & APPLICATIONS | | | | |
| 12 | CRL.M.C.-2471/2025 CRL.M.A. 11058/2025 | NAVIN KUMAR V/s SHAKUNTALA SINGH | ALOK KUMAR PANDEY | |
| | | OTHER DETAILS OF ADVOCATES: ALOK KUMAR PANDEY(OFFICE@AVANTAMLEGAL.IN)(9958495050)(PETITIONER) | | |
| 13 | CRL.M.A. 7062/2025 In W.P.(CRL)-602/2025 | ARKA BHATTACHARYA V/s STATE NCT OF DELHI | MUKESH KUMAR SHARMA, PRINCE KUMAR | |
| | | OTHER DETAILS OF ADVOCATES: MUKESH KUMAR (MUKESHSHARMA3042@YAHOO.IN)(9810547304)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) PRINCE KUMAR(PRINCEKUMAR3210@GMAIL.COM)(7070000271)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) | | P.S.-FIR NO. :(NANGLOI-016133/2024) |
| FOR ADMISSION | | | | |
| 14 | CRL.L.P.-168/2025 CRL.M.A. 7269/2025 CRL.M.A. 7270/2025 | M/S N. S. ENTERPRISES V/s M/S SHRI SAI SCHOOL UNIFORM | BHALENDU MISHRA | |
| | | OTHER DETAILS OF ADVOCATES: R.K THAKUR (RKTHAKURADVOCATE@GMAIL.COM)(8802258346)(PETITIONER) | | |
| 15 | W.P.(CRL)-772/2025 CRL.M.A. 7170/2025 | CHARU NOHERIA V/s STATE OF NCT OF DELHI & ANR. | P GOWTHAM, DINESH PRASAD RAJBHAR | |
| | | OTHER DETAILS OF ADVOCATES: GOWTHAM POLANKI (GOWTHAM.POLANKI@GMAIL.COM)(9958488365)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) DINESH PRASAD RAJBHAR(DINESH.RAJBHAR50@GMAIL.COM)(9793792078)(RESPONDENT) | | OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(ECONOMIC OFFENCE WING-215/2020) W.P.(CRL) 1800/2023 FILED BY RAJEEV KUMAR PRASAD (DISPOSED ON : 2024-07-10) P.S.-FIR NO. :(ECONOMIC OFFENCE WING-215/2020) |

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| 16 | W.P.(CRL)-797/2025 | BABITA V/s STATE GOVT. OF NCT OF DELHI AND ORS. | LOKESH BAIMAD | |
| | | OTHER DETAILS OF ADVOCATES: KARAN KUMAR (RIGHTANDREMEDY@GMAIL.COM)(8368889156)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) | | |
| AFTER NOTICE MISC. MATTERS | | | | |
| 17 | CRL.L.P.-172/2025 | MAYANK CHAWLA V/s KAPIL KOHLI | ABHAY KUMAR | |
| | | OTHER DETAILS OF ADVOCATES: G.G. SINGH(CHIRAGGAUTAMLEGAL@GMAIL.COM)(0)(PETITIONER) VIRAG KUMAR AGARWAL(VIRAG127@GMAIL.COM)(0)(RESPONDENT) | | |
| 18 | CRL.M.C.-1104/2022 CRL.M.A. 4786/2022 CRL.M.A. 7547/2022 | MANISHA GOYAL V/s DEEPANSHU TYAGI AND ORS. | SHUBHAM BHALLA, PRASHANT SHARMA, NIHARIKA AHLUWALIA, VAIBHAV AGNIHOTRI | |
| | | OTHER DETAILS OF ADVOCATES: SHUBHAM B HALLA(SHUBHAMBHALLA@HOTMAIL.COM)(9654427273)(PETITIONER) B & B ASSOCIATES(BHALLALAWASSOCIATES.DELHI@GMAIL.COM)()(PETITIONER) MANOJ KUMAR(KUMARMANOJ2626@GMAIL.COM)()(RESPONDENT) SHUBHAM BHALLA(SHUBHAMBHALLA@HOTMAIL.COM)(9654427273)(PETITIONER) MANOJ KUMAR(ADVOCATEMANOJKUMAR@GMAIL.COM)(9899813888)(RESPONDENT) PRASHANT SHARMA(PRASHANT6757@GMAIL.COM)(9811996757)(RESPONDENT) NIHARIKA AHLUWALIA(OFFICE.NIHARIKA.AHLUWALIA@GMAIL.COM)(9818099957)(PETITIONER) VAIBHAV AGNIHOTRI(OFFICE@SKVASSOCIATES.COM)(7669700082)(PETITIONER) | | |
| 19 | CRL.M.C.-1533/2022 CRL.M.A. 6623/2022 CRL.M.A. 8155/2022 WITH CRL.M.C. 2025/2022 | AMANPREET KAUR V/s NITIN BHARDWAJ | RAGHAV SHARMA, PREET PAL SINGH | |
| | | OTHER DETAILS OF ADVOCATES: SALVADOR (SALVADOR@SRCOLEGAL.IN)(9823120280)(PETITIONER) RAGHAV(RAGHAV@SRCOLEGAL.IN)(8527066461)(PETITIONER) MITALI GUPTA(MITALI@SRCOLEGAL.IN)()(PETITIONER) SALVADOR RAGHAV(RAGHAV@SRCOLEGAL.IN)(8527066461)(PETITIONER) SALVADOR RAGHAV(SALVADOR@SRCOLEGAL.IN)(9823120280)(PETITIONER) KMG CHAMBERS(KMGCHAMBERS@GMAIL.COM)()(PETITIONER) DEEPTI KATHPALIA(DEEPTIKATHPALIA@REDIFFMAIL.COM)()(RESPONDENT) AKSATHOMAS(AKSATHMOAS113@GMAIL.COM)()(RESPONDENT) PREET PAL SINGH(CHAMBERPPSINGH@GMAIL.COM)(9958555055)(RESPONDENT) | | |
| 20 | CRL.M.C.-2025/2022 CRL.M.A. 8592/2022 | AMANPREET KAUR V/s NITIN BHARDWAJ | RAGHAV SHARMA, PREET PAL SINGH | |
| | | OTHER DETAILS OF ADVOCATES: SALVADOR RAGHAV(SALVADOR@SCCOLEGAL.IN)(9823120280)(PETITIONER) SALVADOR RAGHAV(RAGHAV@SRCOLEGAL.IN)(8527066461)(PETITIONER) MITALI GUPTA(MITALI@SRCOLEGAL.IN)(9582787858)(PETITIONER) PREET PAL SINGH(CHAMBERPPSINGH@GMAIL.COM)(9958555055)(RESPONDENT) | | |
| 21 | CRL.M.C.-1798/2022 | K.K. BHARDWAJ THROUGH HER SPA SH. ARVIND SOOD V/s M/S. PARSVNATH DEVELOPERS PVT. LTD & ORS. | SHARAD MALHOTRA | |
| | | OTHER DETAILS OF ADVOCATES: SHARAD MALHOTRA(MALHOTRASHARAD2@GMAIL.COM)(9953018022)(PETITIONER) PARSVNATH(MAIL@PARSVNATH.COM)()(RESPONDENT) | | |
| 22 | CRL.M.C.-4234/2022 CRL.M.A. 17382/2022 CRL.M.A. 965/2023 | LALIT V/s THE STATE & ORS. | ARUN K CHAUHAN, SATYENDRA KUMAR RAI | |
| | | OTHER DETAILS OF ADVOCATES: ARUN K. CHAUHAN(ARUN_KCHAUHAN@YAHOO.COM)(9999994157)(PETITIONER) ARUN K. CHAUHAN(ARUN_KCHAUHAN@YAHOO.COM)(9999994157)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) S.K. RAI(SATYENDRA40RAI@GMAIL.COM)(9811312676)(PETITIONER) SATYENDRA RAI(SATYENDRA40RAI@GMAIL.COM)()(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) ARUN(ARUN_KCHAUHAN@YAHOO.COM)()(RESPONDENT) | | P.S.-FIR NO. :(TIGRI-371/2022) |
| 23 | CRL.M.C.-4274/2022 CRL.M.A. 17497/2022 CRL.M.A. 36459/2024 | DR. ARCHANA CHOWDHURY V/s THE STATE REPRESENTED THROUGH THE LABOUR ENFORCEMENT OFFICER (C) & ANR. | TUSHITA GHOSH, UJAS KUMAR | |
| | | OTHER DETAILS OF ADVOCATES: RAVI BHOLA(BHOLARAVI99@GMAIL.COM)()(PETITIONER) | | |

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| | | KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) TUSHITA GHOSH(TUSHITAGHOSH.AOR@GMAIL.COM)(0)(PETITIONER) UJAS KUMAR(UJASKR@HOTMAIL.COM)(9818685115)(PETITIONER) | |
| 24 | CRL.M.C.-4599/2022 CRL.M.A. 18653/2022 | NARINDER KUMAR NANGIA V/s THE STATE & ANR. | BHAVNEET SINGH, ASUTOSH LOHIA, RAJAT ANEJA |
| | | OTHER DETAILS OF ADVOCATES: BHAVNEET SINGH(ADVBHAVNEET@GMAIL.COM)(9810072011)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) ASUTOSH LOHIA (ALOHIAADV@GMAIL.COM)(9810120000)(PETITIONER) RAJAT ANEJA(RANEJA@ANEJAANDANEJA.COM)(9958687604)(PETITIONER) | OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(ECONOMIC OFFENCE WING-236/2013) W.P.(CRL) 956/2014 FILED BY HARJINDER PAL SINGH (DISPOSED ON : 2015-12-10) CRL.M.C. 5788/2014 FILED BY NARENDER NANGIA (DISPOSED ON : 2016-01-11) CRL.M.C. 3265/2017 FILED BY HARJINDER PAL SINGH (D. OF HEARING : 2025-07-30) P.S.-FIR NO. :(ECONOMIC OFFENCE WING-236/2013) |
| 25 | CRL.M.C.-5095/2022 CRL.M.A. 20537/2022 WITH CRL.M.C. 5096/2022 CRL.M.C. 5196/2022 CRL.M.C. 5197/2022 | M/S AMBEY LABORATORIES LTD AND ANR V/s STATE NCT OF DELHI AND ANR | SANDEEP GAUR |
| | | OTHER DETAILS OF ADVOCATES: RAJ K.(BITTOO438@GMAIL.COM)(0)(PETITIONER) DR.AMAN GAUR(OFFICE@ASK-ADVOCATES.COM)(9717093141)(PETITIONER) SANJAY GUPTA(SANJAY_GUPTA@SNGPARTNERS.IN)(0)(RESPONDENT) ASK OFFICE(OFFICE@ASK-ADVOCATES.COM)(0)(PETITIONER) ASK OFFICE(OFFICE@ASK-ADVOCATES.COM)(0)(PETITIONER) ATEEV MATHUR(ATEEV_MATHUR@SNGPARTNERS.IN)(0)(PETITIONER) SANJAY GUPTA(SANJAY_GUPTA@SNGPARTNERS.IN)(0)(RESPONDENT) | |
| 26 | CRL.M.C.-5096/2022 CRL.M.A. 20598/2022 | M/S AMBEY LABORATORIES LTD AND ANR V/s STATE NCT OF DELHI AND ANR | SANDEEP GAUR |
| | | OTHER DETAILS OF ADVOCATES: ASK(OFFICE@ASK_ADVOCATES.COM)(9999168027)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) ASK OFFICE(OFFICE@ASK-ADVOCATES.COM)(0)(PETITIONER) SANJAY GUPTA(SANJAY_GUPTA@SNGPARTNERS.IN)(0)(PETITIONER) ATEEV MATHUR(ATEEV_MATHUR@SNGPARTNERS.IN)(0)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) SANJAY GUPTA(SANJAY_GUPTA@SNGPARTNERS.IN)(0)(RESPONDENT) | |
| 27 | CRL.M.C.-5196/2022 CRL.M.A. 20732/2022 | M/S AMBEY CAPITAL PVT LTD AND ANR V/s STATE NCT OF DELHI AND ANR | SANDEEP GAUR |
| | | OTHER DETAILS OF ADVOCATES: AMAN GAUR(OFFICE@ASK_ADVOCATES.COM)(9999168027)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) | |
| 28 | CRL.M.C.-5197/2022 CRL.M.A. 20735/2022 | M/S AMBEY CAPITAL PVT LTD AND ANR V/s STATE NCT OF DELHI AND ANR | SANDEEP GAUR |
| | | OTHER DETAILS OF ADVOCATES: SANDEEP GAUR(OFFICE@ASK_ADVOCATES.COM)(9999168027)(PETITIONER) KOTAK MAHINDRA BANK LIMITED(SANJAY_GUPTA@SNGPARTNERS.IN)(0)(RESPONDENT) | |
| 29 | CRL.M.C.-5273/2022 | DINESH CHAURASIYA & ORS. V/s THE STATE & ANR. | KULJEET SINGH, JITENDRA KUMAR, SANCHIT SEHGAL |
| | | OTHER DETAILS OF ADVOCATES: K.K. PAHUJA(ADVKKPAHUJA@GMAIL.COM)(9811841519)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) JITENDRA KUMAR (JITENDRAADVOCATE@GMAIL.COM)(9818747996)(PETITIONER) JITENDRA KUMAR (JITENDRAADVOCATE@GMAIL.COM)(9818747996)(RESPONDENT) SANCHIT SEHGAL(SSADVOCATES32@GMAIL.COM)(9555850259)(PETITIONER) | P.S.-FIR NO. :(HAUZ QAZI-207/2020) |
| 30 | CRL.M.C.-5305/2022 CRL.M.A. 12003/2023 | JITENDER @ JITU AND ANR V/s THE STATE N.C.T. OF DELHI AND ANR. | SOUMYASHREE MISRA, DEEPAK KUMAR, DEEPAK KUMAR |
| | | OTHER DETAILS OF ADVOCATES: M.NAUSHAD(MOHNAUHAD60@GMAIL.COM)(9810782767)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) DEEPAK KUMAR (DEEPAKCHAUBE.KUMAR9@GMAIL.COM)(8750626668)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) DEEPAK KUMAR(DEEPAKCHAUBE.KUMAR3@GMAIL.COM)(8750626668)(RESPONDENT) | P.S.-FIR NO. :(AMBEDKAR NAGAR-102/2018) |

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| 31 | CRL.M.C.-6717/2022 CRL.M.A. 26117/2022 WITH CRL.M.C. 6718/2022 | NARINDER KUMAR VERMA V/s SATPAL | SHASHWAT BANSAL | |
| | | OTHER DETAILS OF ADVOCATES: | | |
| 32 | CRL.M.C.-6718/2022 CRL.M.A. 26119/2022 | AMIT KUMAR VERMA V/s SATPAL | SHASHWAT BANSAL | |
| | | OTHER DETAILS OF ADVOCATES: RSB LEAGUF(RSBLEAGUE@GMAIL.COM)(9810372521)(PETITIONER) | | |
| 33 | CRL.M.C.-2617/2024 CRL.M.A. 9993/2024 WITH CRL.REV.P. 282/2024 | NIKHIL GIRI AND ORS V/s THE STATE NCT OF DELHI AND ANR. | PRADEEP KUMAR | |
| | | OTHER DETAILS OF ADVOCATES: NIKHIL GIRI (ADVANSHULDOKHORIA@ICLOUD.COM)(9821620633)(PETITIONER) NIKHIL GIRI (ADVANSHULDOKHORIA@ICLOUD.COM)(9821620633)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9810188760)(RESPONDENT) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) | | P.S.-FIR NO. :(NAJAFGARH-632/2022) |
| 34 | CRL.REV.P.-282/2024 CRL.M.A. 6298/2024 | NIKHIL GIRI V/s STATE NCT OF DELHI AND ANR. | PRADEEP KUMAR | |
| | | OTHER DETAILS OF ADVOCATES: ANSHUL DOKHORIA (ADVANSHULDOKHORIA@ICLOUD.COM)(9821620633)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) | | P.S.-FIR NO. :(WAZIRABAD-356/2022) |
| 35 | CRL.M.C.-945/2025 CRL.M.A. 4382/2025 | M/S RANA IRON AND POWER LIMITED & ORS. V/s THE REGISTRAR OF COMPANIES GOVERNMENT OF INDIA MINISTRY OF CORPORATE AFFAIRS | HASHMAT NABI | |
| | | OTHER DETAILS OF ADVOCATES: HASHMAT NABI(HASMATNABI@GMAIL.COM)(9810017822)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) | | |
| 36 | CRL.M.C.-1834/2025 CRL.M.A. 8276/2025 | YOGESH JAIN & ORS. V/s VINAY CHAND JAIN (SINCE DEAD) & ORS. | DIVJOT SINGH BHATIA | |
| | | OTHER DETAILS OF ADVOCATES: AMAN SINGH (SHREESH.CHADHA@KAARYALAW.COM)(7678644513)(PETITIONER) AMAN SINGH (SHREESH.CHADHA@KAARYALAW.COM)(7678644513)(PETITIONER) YOGESH JAIN(SHREE.CHADHA@KAARYALAW.COM)(0)(PETITIONER) | | |
| 37 | CRL.REV.P.-487/2017 | RAJAN BABU V/s STATE (NCT OF DELHI) | ROSHAN LAL SAINI (DHCLSC) | |
| | | OTHER DETAILS OF ADVOCATES: | | P.S.-FIR NO. :(SAKET-292/2012) |
| 38 | CRL.REV.P.-737/2017 CRL.M.A. 16257/2017 | HARINDER KUMAR V/s STATE & ANR | ARUN DHIMAN, ARUN KR. SHARMA, B S YADAV, MAYANK TRIPATHI | |
| | | OTHER DETAILS OF ADVOCATES: MAYANK TRIPATHI(MAYANKTRIPATHIADV@GMAIL.COM)(9582504508)(PETITIONER) | | |
| 39 | CRL.REV.P.-631/2023 CRL.M.A. 15164/2023 | SMT NIKHAT AFZA V/s THE STATE GOVT. OF NCT OF DELHI | ADITYA GAUR | Listing Remarks: PART-HEARD |
| | | OTHER DETAILS OF ADVOCATES: MD. HADIS ANSARI (SONUVIVEK22@GMAIL.COM)(9891460306)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) | | OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(GOVIND PURI-464/2021) CRL.M.C. 3052/2021 FILED BY MS S (DISPOSED ON : 2024-03-01) CRL.M.C. 2963/2021 FILED BY MS S (DISPOSED ON : 2024-03-01) CRL.M.C. 3062/2021 FILED BY MS S (DISPOSED ON : 2024-03-01) P.S.-FIR NO. :(GOVIND PURI-464/2021) |
| 40 | CRL.REV.P.-137/2024 | PRADEEP KAUR V/s STATE GNCTD AND ANR. | PRADEEP KAUR | |
| | | OTHER DETAILS OF ADVOCATES: PRADEEP KAUR(PRADEEPAUR200@GMAIL.COM)(9911886434)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) | | OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(LAJPAT NAGAR-1198/2006) BAIL APPLN. 4438/2006 FILED BY HARVINDER SINGH KHURANA (DISPOSED ON : 2006-12-11) P.S.-FIR NO. :(LAJPAT NAGAR-1198/2006) |

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| 41 | CRL.REV.P.-432/2024 | STATE V/s ANUJ VERMA | PRIYANKA DALAL | |
| | | OTHER DETAILS OF ADVOCATES: PRIYANKA DALAL(PRIYANKDALAL282@GMAIL.COM)(9878063152)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(PETITIONER) | | P.S.-FIR NO. :(RANI BAGH-1345/2021) |
| 42 | CRL.REV.P.-534/2024 CRL.M.A. 12020/2024 | HARI RAM V/s STATE OF NCT DELHI | RAJESH PRASAD PANDEY | |
| | | OTHER DETAILS OF ADVOCATES: JITENDER TYAGI (9810131288)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) | | OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(BADARPUR-146/2023) BAIL APPLN. 4016/2023 FILED BY HARI RAM (DISPOSED ON : 2024-02-05) BAIL APPLN. 1256/2024 FILED BY RAVINA KUMARI (DISPOSED ON : 2024-09-20) BAIL APPLN. 2749/2024 FILED BY HARI RAM (DISPOSED ON : 2024-09-13) P.S.-FIR NO. :(BADARPUR-146/2023) |
| 43 | CRL.REV.P.-574/2024 CRL.M.A. 12960/2024 | BRIJ MOHAN @ PUMMY AGGARWAL & ORS. V/s STATE GOVT OF NCT OF DELHI | RAJAT GAUTAM | |
| | | OTHER DETAILS OF ADVOCATES: BRIJESH KR.GUPTA (RATHORPRAJANYA@GMAIL.COM)(8506092366)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) | | P.S.-FIR NO. :(INDERPURI-195/2022) |
| 44 | CRL.REV.P.-578/2024 CRL.M.A. 13026/2024 | SHRI SUNIL KUMAR V/s THE STATE NCT OF DEHI AND ORS. | SAMEER DEWAN | |
| | | OTHER DETAILS OF ADVOCATES: SAMEER DEWAN (9810134864)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) | | OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(KOTWALI-865/2022) BAIL APPLN. 3830/2022 FILED BY SHUBHAM (DISPOSED ON : 2022-12-21) CRL.M.C. 631/2023 FILED BY SHUBHAM (DISPOSED ON : 2023-01-31) CRL.M.C. 819/2023 FILED BY SHUBHAM (DISPOSED ON : 2023-02-06) BAIL APPLN. 1256/2023 FILED BY DINESH BANSAL @ VICKY (DISPOSED ON : 2023-09-19) CRL.M.C. 312/2024 FILED BY SHUBHAM (DISPOSED ON : 2024-01-30) P.S.-FIR NO. :(KOTWALI-865/2022) |
| 45 | CRL.REV.P.-595/2024 CRL.M.A. 13323/2024 | HARINDER SINGH V/s AMAN KAUR & ANR. | YOGESH CHHABRA | |
| | | OTHER DETAILS OF ADVOCATES: YOGESH CHHABRA(NOORKESHAV.YC@GMAIL.COM)(9871204245)(PETITIONER) | | |
| 46 | CRL.REV.P.-642/2024 | ANIL V/s STATE NCT OF DELHI | YASHVIR SINGH KADIAN | |
| | | OTHER DETAILS OF ADVOCATES: YASHVIR SINGH KADIAN(YASHVIRSINGHKADIAN@GMAIL.COM)(9868066460)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) | | P.S.-FIR NO. :(BAWANA-225/2009) |
| 47 | CRL.REV.P.-671/2024 CRL.M.A. 15413/2024 | RAM AVTAR @ RAM OTAR V/s ANITA DEVI | RAVI PARTAP SINGH BHATTI | |
| | | OTHER DETAILS OF ADVOCATES: RPS BHATTI (RPSBHATTI37@GMAIL.COM)(9891919167)(PETITIONER) MUKESH GOYAL (MUKESHGOYAL2508@GMAIL.COM)(9891919167)(PETITIONER) | | |
| 48 | CRL.REV.P.-741/2024 CRL.M.A. 17327/2024 CRL.M.A. 24831/2024 | THE STATE OF GNCT OF DELHI V/s RAVINDER & ORS. | MANJEET ARYA | |
| | | OTHER DETAILS OF ADVOCATES: MANJEETY ARYA(MANJEETARYA@YAHOO.COM)(9810054662)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) MANJEET ARYA(MANJEETARYA@YAHOO.COM)(9810054662)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) | | OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(MUNDKA-182/2013) BAIL APPLN. 1997/2013 FILED BY RAJEEV CHIKARA @ RAJU (DISPOSED ON : 2013-11-27) BAIL APPLN. 1743/2013 FILED BY RAJEEV CHHIKARA @ RAJU (DISPOSED ON : 2013-10-11) BAIL APPLN. 1844/2013 FILED BY KIRAN & ANR (DISPOSED ON : 2013-10-07) BAIL APPLN. 1079/2014 FILED BY RAVINDER (DISPOSED ON : 2014-05-19) |

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| | | | | BAIL APPLN. 2408/2013 FILED BY KRISHNA & ANR (DISPOSED ON : 2014-03-03) BAIL APPLN. 3961/2024 FILED BY SANDEEP KUMAR (DISPOSED ON : 2025-01-09) P.S.-FIR NO. :(MUNDKA-182/2013) |
| 49 | CRL.REV.P.-925/2024 CRL.M.A. 21136/2024 | MOHD.SAJID V/s STATE(GNCTD OF DELHI) & ORS. | MANGEY RAM CHANCHAL | |
| | | OTHER DETAILS OF ADVOCATES: MR CHANCHAL(MANGERAMCHANCHAL22@GMAIL.COM)(9312288662)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) | | |
| 50 | CRL.REV.P.-941/2024 CRL.M.A. 21598/2024 | RAJKUMAR & ORS. V/s STATE NCT OF DELHI AND ANR | GYAN MITRA | |
| | | OTHER DETAILS OF ADVOCATES: | | |
| 51 | CRL.REV.P.-962/2024 | GAYATRI V/s RAMU KACHVAYA & ORS. | MAYANK SHARMA | |
| | | OTHER DETAILS OF ADVOCATES: NEERAJ ANAND(NEERAJANAND79@YAHOO.COM)(9871172023)(PETITIONER) | | |
| 52 | CRL.REV.P.-1320/2024 CRL.M.A. 35693/2024 | RUGHRAM & ORS. V/s STATE OF NCT OF DELHI | PRANAV GUPTA | |
| | | OTHER DETAILS OF ADVOCATES: PRANAV GUPTA (PRANAVGUPTAADVOCATE@GMAIL.COM)(8851953920)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) | | P.S.-FIR NO. :(R.K.PURAM-5/2022) |
| 53 | CRL.REV.P.(MAT.)-25/2024 CRL.M.A. 27128/2024 | HEMANT KUMAR V/s SHALINI ADYA | ARVIND KUMAR GUPTA, ARPIT MARWAH | |
| | | OTHER DETAILS OF ADVOCATES: ABHSIHUMAT GUPTA(ABHISHEKGUPTA@GMAIL.COM)(0)(PETITIONER) SHALINI ADYA(QUERY@ARPITMARWAH.COM)(0)(RESPONDENT) QUERY(QUERY@ARPITMARWAH.COM)(0)(RESPONDENT) ARPIT MARWAH(ARPIT@QUERYLEGAL.IN)(8586858467)(RESPONDENT) | | |
| 54 | CRL.REV.P.(MAT.)-26/2024 CRL.M.A. 27275/2024 | TARJIT SINGH GAMBHIR & ANR. V/s SUHANI GAMBHIR & ANR. | UJJWAL JAIN | |
| | | OTHER DETAILS OF ADVOCATES: UJJWAL JAIN (UJJWALJAIN@GMAIL.COM)(0)(PETITIONER) SUHANI SHARMA (SUHANI318@GMAIL.COM)(0)(RESPONDENT) | | |
| 55 | CRL.REV.P.(MAT.)-39/2024 CRL.M.A. 28579/2024 | RAVINDRA BHUSHAN JOSHI V/s SARITA JOSHI | PIYUSH JAIN | |
| | | OTHER DETAILS OF ADVOCATES: PIYUSH JAIN(PIYUSHJAINADVOCATE@GMAIL.COM)(9873929289)(PETITIONER) PIYUSH JAIN (PIYUSHJAINADVOCATES@GMAIL.COM)(9873929289)(PETITIONER) SARITA JOSHI(SARITAJOSHI2017@GMAIL.COM)(0)(PETITIONER) PIYUSH JAIN(PIYUSHJAINADVOVCATES@GMAIL.COM)(9873929289)(PETITIONER) SARITAJOSHI (SARITAJOSHI1010@GMAIL.COM)(0)(RESPONDENT) SARITA JOSHI(SARITAJOSHI2017@GMAIL.COM)(0)(RESPONDENT) | | |
| 56 | CRL.REV.P.(MAT.)-165/2024 CRL.M.A. 38043/2024 CRL.M.A. 38045/2024 CRL.M.A. 38046/2024 | TINKU @ ASHOK SAHA V/s JYOTI & ANR. | MANSI SHARMA | |
| | | OTHER DETAILS OF ADVOCATES: MANSI SHARMA(CHAMBERSOFMANSISHARMA@GMAIL.COM)(9102017222)(PETITIONER) MANSI SHARMA(CHAMBERSOFMANSISHARMA@GMAIL.COM)(9102017222)(PETITIONER) | | |
| 57 | CRL.REV.P.(NI)-78/2025 | JAI PRAKASH SAINI V/s SHEELA BAJAJ | DIVYA HASIJA | |
| | | OTHER DETAILS OF ADVOCATES: D HASIJA(HASIJA@YMAIL.COM)(9810064629)(PETITIONER) VINODKUMARBAJAJ(VINODKUMARBAJAJ00@GMAIL.COM)(0)(RESPONDENT) | | |
| FOR FINAL HEARING | | | | |
| 58 | CRL.A.-122/2007 | H.P.SINGH V/s STATE | S.S.DAS, SUNIL KAOOR, V.K.MALIK, MANOJ OHRI, PROTIMA PARIHAR, AMIT SHARMA, SANGITA BHAYANA, NAVEEN SHARMA, RAJAT KATYAL, UJAS KUMAR, VISHAL SEHIJPAL, HONEY KHANNA, TUSHAR AGARWAL | |
| | | OTHER DETAILS OF ADVOCATES: WITHOUT GENERATE ()()(RESPONDENT) TUSHAR AGARWAL(AGARWAL.TUSHAR19@HOTMAIL.COM)(9971374150)(PETITIONER) | | OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(GEETA COLONY-15/1990) CRL.M.C. 293/2007 FILED BY H.P.SINGH |

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| | | | | (DISPOSED ON : 2007-01-25) P.S.-FIR NO. :(GEETA COLONY-15/1990) |
| 59 | CRL.A.-455/2007 | NAIM ANSARI @ NAIMULLAH ANSARI V/s STATE | MR.KHALIL-UR-REHMAN, NAVEEN SHARMA, GAURAV SHARMA | |
| | | OTHER DETAILS OF ADVOCATES: GAURAV SHARMA(ADV.GAURAVSHARMA1@GMAIL.COM)(9999882302)(PETITIONER) | | OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(BADARPUR-268/2001) CRL.M.C. 4347/2001 FILED BY NAIM ANSARI @ MAIMULLAH ANSARI (DISPOSED ON : 2002-01-08) P.S.-FIR NO. :(BADARPUR-268/2001) |
| PART-HEARD MATTERS | | | | |
| 60 | CRL.M.C.-879/2022 CRL.M.A. 5666/2022 CRL.M.A. 1193/2023 CRL.M.A. 36464/2024 | SIDDHARTH KASANA V/s THE STATE(NCT OF DELHI) AND ANR | PARTH GOSWAMI, NIKHIL MALHOTRA, ADITYA WADHWA, PARTH GOSWAMI | |
| | | OTHER DETAILS OF ADVOCATES: NIKHIL MALHOTRA(NIKHILMALHOTRALAWYER@GMAIL.COM)(9650724481)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) ADITYA WADHWA (ADITYA@WADHWACHAMBERS.COM)(9910412299)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) AKSHAY KUMAR(AKSHAAYKUMAR34@GMAIL.COM)(9873939824)(PETITIONER) PARTH GOSWAMI(PARTHGOSWAMI84@GMIAL.COM){}(RESPONDENT) DAISY ROY(DAISYROY6@GMAIL.COM){}(RESPONDENT) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) ROSLEEN KAUR(ROSLEEN.KAUR@GMAIL.COM){}(RESPONDENT) | | OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(KIRTI NAGAR-23/2016) CRL.M.C. 383/2016 FILED BY SIDHARTH KASANA (DISPOSED ON : 2017-03-28) BAIL APPLN. 1140/2017 FILED BY SIDDHARTH KASANA (DISPOSED ON : 2017- 06-13) CRL.M.C. 4587/2018 FILED BY REKHA KASANA (DISPOSED ON : 2018-09-11) BAIL APPLN. 2926/2018 FILED BY SIDDHARTH KASANA (DISPOSED ON : 2019- 11-04) CRL.M.C. 1189/2020 FILED BY SANTRA DEVI @ SAVITA KASANA & ORS. (DISPOSED ON : 2024-03-20) CRL.M.C. 1272/2021 FILED BY SIDHARTH KASANA (DISPOSED ON : 2021-10-25) CRL.M.C. 2790/2022 FILED BY SIDHARTH KASANA (DISPOSED ON : 2024-03-20) P.S.-FIR NO. :(KIRTI NAGAR-23/2016) |
| NON-CONTENTIOUS CASES (FOR DIRECTIONS/ORDERS) | | | | |
| 61 | CRL.M.C.-1851/2025 | SANIB @ SANEEB & ORS. V/s THE STATE GOVT. OF NCT OF DELHI AND ANR. | MAHESH KUMAR | |
| | | OTHER DETAILS OF ADVOCATES: A.K. PANDEY(PUSHPKUNJ.ANIL@GMAIL.COM)(8851844141)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) | | OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(FARASH BAZAR-338/2020) P.S.-FIR NO. :(FARASH BAZAR-338/2020) |

COURT NO. 51
HON'BLE MS.JUSTICE TARA VITASTA GANJU

NOTE: "NO PASSOVER WILL BE GIVEN IN THE FIRST FIVE CASES IN SUPPLEMENTARY LIST"

NOTE: " PASSOVERS OF THE SUPPLEMENTARY LIST WILL BE TAKEN UP AT THE END OF SUPPLEMENTARY LIST."

NOTE:"ALL COUNSEL APPEARING THROUGH VC ARE REQUESTED TO MAINTAIN A PROPER DECORUM WHILE APPEARING THROUGH VIRTUAL MODE, I.E.,ENSURE THE VIDEO IS ON WHEN THE MATTER IS TAKEN UP, APPEAR IN COURT ATTIRE AND WITHOUT ANY BACKGROUND NOISE/ DISTURBANCE.

COUNSELS ARE ALSO REQUIRED TO PUT THE ITEM NUMBER BESIDES THEIR NAME.

COUNSEL SHALL ALSO REFRAIN FROM APPEARING WHILE IN A MOVING VEHICLE OR FROM A PUBLIC PLACE."

NOTE: "REGULAR MATTERS WILL BE TAKEN UP EVERY THURSDAY AT 03:30 P.M."

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| ITEM NUMBER | CASE NUMBER | PARTY NAME | ADVOCATE NAME | OTHER INFORMATION |
|---------------|--|--|---|-------------------|
| FOR ADMISSION | | | | |
| 1 | MAC.APP.-625/2013 CM APPL. 10694/2013 | SHRI ANAND KUMAR V/s SHRI SUNIL KUMAR (DRIVER) & ANR. | M.QAYAM-UD-DIN, AMRIT PAL SINGH | |
| | | OTHER DETAILS OF ADVOCATES: | | |
| 2 | CM APPL. 10160/2021 In MAC.APP.-777/2013(Disposed off case) WITH MAC.APP. 166/2015 | UTTAR PRADESH STATE ROAD TRANSPORT CORPORATION V/s UMESH DEVI & ORS | GARIMA PRASHAD, SUSHANT MUKUND, SUSHANT MUKUND | |
| | | OTHER DETAILS OF ADVOCATES: SUSHANT MUKUND(SUSHANTMUKUND@YAHOO.COM)(9868069682)(PETITIONER) SUSHANT MUKUND()(9868069682)(PETITIONER) | | |
| 3 | MAC.APP.-90/2015 CM APPL. 27578/2015 | SHANKAR MEHTO V/s RAJO BHAGAT & ORS(RELIANCE GENERAL INSURNACE CO. LTD.) | SANJEEV MEHTA & ARUNA MEHTA, A K SONI | |
| | | OTHER DETAILS OF ADVOCATES: | | |
| 4 | MAC.APP.-513/2018 | KIRPAL SINGH V/s QUTABUDDIN & ORS (UNITED INDIA INSURNACE CO LTD) | SUMIT GUPTA, VIJAY KINGER, NAVNEET GOYAL | |
| | | OTHER DETAILS OF ADVOCATES: SUMIT GUPTA()(9811045845)(PETITIONER) NAVNEET GOYAL(NAVNEETGOYAL.ADV@GMAIL.COM)(9811224831)(PETITIONER) NAVNEET GOYAL(NAVNEETGOYAL.ADV@GMAIL.COM)(9811224831)(PETITIONER) | | |
| 5 | MAC.APP.-629/2018 WITH MAC.APP. 502/2019 | SARLA & ORS V/s OMBIR & ORS (M/S THE MAGMA HDI , GEN. INSURANCE CO LTD) | UMESH CHANDRA MISHRA, M K GHOSH, VED VYAS TRIPATHI | |

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| | | OTHER DETAILS OF ADVOCATES: UMESH CHANDRA MISHRA()(9968821316)(PETITIONER) | |
| 6 | MAC.APP.-502/2019 CM APPL. 19825/2019 CM APPL. 53721/2019 | M/S CHEMI TECH ENGINEER PVT LTD V/s SARLA & ORS (MAGMA HDI GENERAL INSURANCE CO LTD) | M K GHOSH, UMESH CHANDRA MISHRA |
| | | OTHER DETAILS OF ADVOCATES: M K GHOSH()(8826653206)(PETITIONER) M K GHOSH()(8826653206)(PETITIONER) | |
| 7 | MAC.APP.-645/2018 WITH MAC.APP. 646/2018 MAC.APP. 647/2018 | POONAM RANI & ORS V/s MUNASK KUMAR GOEL & ORS | SHEKHAR AGGARWAL, B & S LAW |
| | | OTHER DETAILS OF ADVOCATES: SHEKHAR AGGARWAL()(9999745011)(PETITIONER) | |
| 8 | MAC.APP.-646/2018 | POOJA SHARMA & ORS V/s MUNASH KUMAR GOEL & ORS | SHEKHAR AGGARWAL, B & S LAW |
| | | OTHER DETAILS OF ADVOCATES: SHEKHAR AGGARWAL()(9999745011)(PETITIONER) | |
| 9 | MAC.APP.-647/2018 | SEEMA & ORS V/s MUNASH KUMAR GOEL & ORS (THE NEW INDIA ASSURANCE CO. LTD) | SKEKHAR AGGARWAL, B & S LAW |
| | | OTHER DETAILS OF ADVOCATES: SKEKHAR AGGARWAL()(9999745011)(PETITIONER) | |
| 10 | MAC.APP.-825/2018 CM APPL. 37714/2018 CM APPL. 62741/2023 | ROYAL SUNDARAM GENERAL INSURANCE CO LTD V/s SUSHIL KUMAR SACHDEVA & ORS | SUMAN BAGGA, SUNIL DUTT DIXIT |
| | | OTHER DETAILS OF ADVOCATES: SUMAN BAGGA()(9810167439)(PETITIONER) SUNIL DUTT DIXIT(SDDOFFICE2@GMAIL.COM)(9312832910)(PETITIONER) SUMAN BAGGA(BAGGASUMAN@GMAIL.COM)()(RESPONDENT) | |
| 11 | MAC.APP.-979/2018 CM APPL. 46419/2018 | RELIANCE GENERAL INSURANCE CO LTD V/s MEENA DEVI & ORS | A K SONI, VIVEK KUMAR TANDON |
| | | OTHER DETAILS OF ADVOCATES: A K SONI()(981404055)(PETITIONER) VIVEK KUMAR TANDON(TANDONADVOCATES@GMAIL.COM)(9810177733)(RESPONDENT) | |
| 12 | MAC.APP.-1113/2018 CM APPL. 52406/2018 | UNITED INDIA INSURANCE CO LTD V/s SARJO & ORS | AMIT KUAMR SINGH, ADITI GUPTA |
| | | OTHER DETAILS OF ADVOCATES: AMIT KUAMR SINGH()(995854003)(PETITIONER) ADITI GUPTA(ADITIGUPTA29@GMAIL.COM)(9811046710)(RESPONDENT) | |
| 13 | C.R.P.-266/2019 | M/S ROYAL WINDSOR HOTEL V/s LORDS INN HOTELS & DEVELOPERS PVT LTD | HARISH C PANT, MUKESH KUMAR VERMA, AASHNEET SINGH ANAND |
| | | OTHER DETAILS OF ADVOCATES: HARISH C PANT()(9811702551)(PETITIONER) MUKESH KUMAR VERMA(UANDVASSOCIATES2009@GMAIL.COM)(9810379289)(PETITIONER) AASHNEET SINGH ANAND(AASHNEETSINGH90@GMAIL.COM)(9958864713)(PETITIONER) | |
| 14 | MAC.APP.-214/2019 CM APPL. 5989/2019 WITH MAC.APP. 243/2019 | ANUJ TRIVEDI V/s PURAN CHAND & ORS (THE ORIENTAL INSURANCE CO LTD) | MADHUSUDAN AGNIHOTRI, R K TRIPATHI |
| | | OTHER DETAILS OF ADVOCATES: MADHUSUDAN AGNIHOTRI()(9310967985)(PETITIONER) | |
| 15 | MAC.APP.-243/2019 CM APPL. 6656/2019 | ORIENTAL INSURANCE CO LTD V/s ANUJ TRIVEDI & ORS | R K TRIPATHI |
| | | OTHER DETAILS OF ADVOCATES: R K TRIPATHI()(9811602923)(PETITIONER) | |
| 16 | MAC.APP.-242/2019 CM APPL. 6643/2019 CM APPL. 6644/2019 CM APPL. 69554/2024 | DHARAM PRAKASH V/s ASHWANI KUMAR & ANR (M/S ICICI LOMBARD GENERAL INSURANCE CO LTD) | SUMAN KAPOOR, SUNIL KUMAR, ASHWANI KUMAR SONI |
| | | OTHER DETAILS OF ADVOCATES: SUMAN KAPOOR()(9891226617)(PETITIONER) SUMANKAPOOR(SUMAN.LAWYER@HOTMAIL.COM)(9891226617)(PETITIONER) ASHWANI KUMAR SONI(ASHWANIKUMARSONI@GMAIL.COM)(9811404055)(RESPONDENT) | |
| 17 | MAC.APP.-566/2019 CM APPL. 23534/2019 WITH MAC.APP. 568/2019 MAC.APP. 570/2019 | AJAY GAUR V/s JITENDER SINGH & ORS (ORIENTAL INSURANCE CO LTD) | ICON OF HUMANITY, RAVI SABHARWAL |

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| | | OTHER DETAILS OF ADVOCATES: ICON OF HUMANITY()(9810260246)(PETITIONER) | |
| 18 | MAC.APP.-568/2019 CM APPL. 23559/2019 | SHAKUNTALA V/s JITENDER SINGH & ORS (ORIENTALINSURANCE CO LTD) | ICON OF HUMANTIY |
| | | OTHER DETAILS OF ADVOCATES: ICON OF HUMANTIY()(9810260246)(PETITIONER) | |
| 19 | MAC.APP.-570/2019 CM APPL. 23763/2019 | AJAY GAUR V/s JITENDER SINGH & ORS (UNITED INDIA INSURANCE CO LTD) | ICONOF HUMANITY |
| | | OTHER DETAILS OF ADVOCATES: ICONOF HUMANITY()(9810260246)(PETITIONER) | |
| 20 | W.P.(C)-2436/2019 CM APPL. 11365/2019 CM APPL. 35930/2019 CM APPL. 10952/2020 CM APPL. 11756/2020 | RESIDENT WELFARE ASSOCIATION NIZAMUDDIN WEST (REGD.) V/s SOUTH DELHI MUNICIPAL CORPORATION AND ORS. | AASTHA DHAWAN, RICHA DHAWAN, AWANTIKA MANOHAR, SHAINI BHARDWAJ |
| | | OTHER DETAILS OF ADVOCATES: AASTHA DHAWAN()(9711436642)(PETITIONER) AASTHA DHAWAN()(7399078622)(PETITIONER) AASTHA DHAWAN(DHAWAN.AASTHA.90@GMAIL.COM)(9711436642)(PETITIONER) AASTHA DHAWAN(DHAWAN.AASTHA.90@GMAIL.COM)(9711436642)(PETITIONER) ABHAY PRAKASH SAHAY(ABHAYCGSC@GMAIL.COM)(9810437458)(RESPONDENT) BHAWANA KATARIA(STANDINGCOUNSELGNCTD@GMAIL.COM)(8588089272)(RESPONDENT) ABHAY PRAKASH SAHAY(ABHAYCGSC@GMAIL.COM)(9810437458)(RESPONDENT) RICHA DHAWAN(RICHA1290@GMAIL.COM)(9999890553)(RESPONDENT) RICHA DHAWAN(RICHA1290@GMAIL.COM)(9999890553)(RESPONDENT) BHAWANA KATARIA(STANDINGCOUNSELGNCTD@GMAIL.COM)(8588089272)(RESPONDENT) SHAINI BHARDWAJ(SHINE9ST@GMAIL.COM)(7895664246)(PETITIONER) | |
| 21 | W.P.(C)-4475/2019 CM APPL. 19918/2019 | DELHI JAL BOARD V/s SH. RAM DAYAL AND ANR. | KANIKA AGNIHOTRI, RASHMI JAIN, NAVEEN KUMAR RAHEJA |
| | | OTHER DETAILS OF ADVOCATES: KANIKA AGNIHOTRI()(9818397418)(PETITIONER) NAVEEN KUMAR RAHEJA(NAVEEN@DLRPARTNERS.COM)(9810129691)(PETITIONER) NAVEEN KUMAR RAHEJA(NAVEEN@DLRPARTNERS.COM)(9810129691)(RESPONDENT) | |
| 22 | C.R.P.-13/2020 CM APPL. 2623/2020 | DR A S GONAL V/s KRISHAN KUMARI MAKHIJA (DECEASED) THR LRS & ANR | ATUL GUPTA, ABHA SHARMA |
| | | OTHER DETAILS OF ADVOCATES: ATUL GUPTA()(9810862405)(PETITIONER) ABHA SHARMA(FINDADVOCATEABHA@GMAIL.COM)(9899591012)(RESPONDENT) | |
| 23 | C.R.P.-44/2020 CM APPL. 9158/2020 CM APPL. 9161/2020 | RAKESH KUMAR TYAGI V/s GOLU TYAGI & ORS | V P RANA |
| | | OTHER DETAILS OF ADVOCATES: V P RANA()(9811165700)(PETITIONER) | |
| 24 | MAC.APP.-62/2021 CM APPL. 4048/2021 | CHOLAMANDALAM MS GEN INS CO. V/s KAMESHWAR PASWAN & ORS. | SUMAN BAGGA, RAJENDRA KUMAR |
| | | OTHER DETAILS OF ADVOCATES: SUMAN (BAGGASUMAN@GMAIL.COM)(9810167439)(PETITIONER) SUMAN BAGGA(ADV.PANKAJ1@GMAIL.COM)(9810167439)(PETITIONER) BIPINK(ADVBIPINK@GMAIL.COM)()(RESPONDENT) RAJENDRA KUMAR(RAJENDRAADV98@GMAIL.COM)(9811868168)(RESPONDENT) | |
| 25 | MAC.APP.-196/2021 CM APPL. 17242/2021 CM APPL. 17243/2021 | SAWANT SINGH V/s THE ORIENTAL INSURANCE CO LTD & ORS. | PINKU SINGH, KANWAR KOCHHAR |
| | | OTHER DETAILS OF ADVOCATES: PINKU(PINKUSINGHADV@GMAIL.COM)(9818349856)(PETITIONER) PINKU SINGH(PINKUSINGHADV@GMAIL.COM)(9818349856)(PETITIONER) SHRI SHAFIULLAH()(9313881632)(RESPONDENT) UTTAM RAM()(9811193806)(RESPONDENT) CHHOTE LAL MISHRA()(9810655921)(RESPONDENT) KANWAR KOCHHAR(KANWAR.KOCHHAR@GMAIL.COM)(9810515833)(RESPONDENT) | |
| 26 | W.P.(C)-3741/2021 CM APPL. 11279/2021 CM APPL. 23313/2023 | M/S PANEX OVERSEAS V/s RAJESH KUMAR | M S NAGAR AND CO, BISWAMBAR NAYAK |
| | | OTHER DETAILS OF ADVOCATES: M S NAGAR AND CO()(7840054488)(PETITIONER) BISWAMBAR NAYAK(ADVOCATE3685@GMAIL.COM)(9811027360)(PETITIONER) RAJESH KUMAR()(7840054488)(RESPONDENT) | |

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| 27 | W.P.(C)-7932/2021 | POONAM GIDWANI V/s M/S UNITED SCHOOLS ORGANIZATION OF INDIA | GAJENDRA GIRI, ABHISHEK KUMAR | |
| | | OTHER DETAILS OF ADVOCATES: GAJENDRA GIRI(9213934696)(PETITIONER) USOU SIINDIA(USOUSIINDIA@GMAIL.COM)(RESPONDENT) ABHISHEK KUMAR(ADV.ABHISHEKKUMAR8088@GMAIL.COM)(8802636284)(PETITIONER) | | |
| 28 | W.P.(C)-8658/2021 CM APPL. 26818/2021 | VIJENDER SINGH & ORS. V/s CENTRAL PUBLIC WORKS DEPARTMENT (CPWD) | ANUJ AGGARWAL | |
| | | OTHER DETAILS OF ADVOCATES: ANUJ AGGARWAL(ANUJAGGARWAL1984@GMAIL.COM)(9891403206)(PETITIONER) | | |
| 29 | C.R.P.-186/2022 CM APPL. 47746/2022 CM APPL. 23377/2023 | M/S CARZONRENT INDIA PVT. LTD V/s MR. GAURAV | ALOK PRAKASH, RAJNISH RANJAN, RAJNISH RANJAN | |
| | | OTHER DETAILS OF ADVOCATES: ASHOK CHHABRA(ASHOKCHHABRA4@GMAIL.COM AND PRAKASHALOK48@GMAIL.COM)(PETITIONER) ASHOK CHHABRA(ASHOKCHHABRA4@GMAIL.COM)(PETITIONER) RAJNISH RANJAN ASSOCIATES(RAJNISH@RRASSOCIATES.NET.IN)(9958160505)(RESPONDENT) RAJNISH RANJAN(RAJNISH@RRASSOCIATES.NET.IN)(9958160505)(RESPONDENT) | | |
| 30 | MAC.APP.-149/2022 | PARVEEN DAHIYA V/s KRISHAN KUMAR & ORS. | ARUN YADAV, SUMAN BAGGA | |
| | | OTHER DETAILS OF ADVOCATES: PARTAP SINGH & ARUN YADAV(ARUNYADAV8677@GMAIL.COM)(9911099902)(PETITIONER) SUMAN BAGGA (BAGGASUMAN@GMAIL.COM)(9810167439)(RESPONDENT) | | |
| 31 | W.P.(C)-3399/2022 CM APPL. 9941/2022 CM APPL. 27291/2022 CM APPL. 19191/2023 CM APPL. 57020/2023 | MANAGING COMMITTEE DARGAH SHAHE MARDAN V/s GOVERNMENT OF NCT OF DELHI & ORS. | SYED HASAN ISFAHANI, JATIN BHATT, TASNEEM AZIZ AHMADI, FARHAT JAHAN REHMANI | |
| | | OTHER DETAILS OF ADVOCATES: ISFAHANI AND ASSOCIATES(ISFAHANI.ASSOCIATES@GMAIL.COM)(9990067910)(PETITIONER) WAJEEH SHAFIQ(WAJEEH.SHAFIQ@GMAIL.COM)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) DARGAH SHAHENARDAN(DARGAHSHAHENARDAN786@GMAIL.COM)(RESPONDENT) ISFAHANI & ASSOCIATES(HASANISFAHANI@GMAIL.COM)(9990067910)(PETITIONER) WAJEEH (WAJEEH@WAJEEHSHAFIQ.IN)(RESPONDENT) ISFAHANI & ASSOCIATES(HASANISFAHANI@GMAIL.COM)(9990067910)(PETITIONER) GNCTD(STANDINGCOUNSELGNCTD@GMAIL.COM)(RESPONDENT) TASNEEM(TASNEEM@AHMADI-CO.NET)(RESPONDENT) DWB(LEGAL.DWB@GMAIL.COM)(RESPONDENT) MEHMOOD PRACHA(MP@LEGALAXIS.NET)(7022920318)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) ISFAHANI AND ASSOCIATES(ISFAHANI.ASSOCIATES@GMAIL.COM, WAJEEH.SHAFIQ@GMAIL.COM,TASNEEM@AMADI-CO.NET)(RESPONDENT) TASNEEM AZIZ AHMADI(TASNEEM@AHMADI-CO.NET)(9868122364)(PETITIONER) FARHAT JAHAN REHMANI(FARHAT2ADVOCATE@GMAIL.COM)(9868179046)(RESPONDENT) | | |
| 32 | W.P.(C)-4984/2022 CM APPL. 54283/2024 | HOUSING DEVELOPMENT FINANCE CORPORATION LTD V/s UNION OF INDIA & ORS. | RISHABH CHARANLAL SAHU, SAMEER SHARMA, SIDDHARTH | |
| | | OTHER DETAILS OF ADVOCATES: SAMEER SHARMA(SAMEER2307@GMAIL.COM)(9213857759)(PETITIONER) UNION OF INDIA (UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) SIDDHARTH (MAIL@CHAMBERSOFSIDDHARTH.COM)(7838537008)(RESPONDENT) | | |
| 33 | W.P.(C)-13438/2022 CM APPL. 40790/2022 CM APPL. 12702/2023 CM APPL. 47504/2023 | THE MANAGEMENT OF BRITISH AIRWAYS PLC V/s MS. SANDHYA JOLLY | AMIR ZORAWAR SINGH PASRICH, URVI MOHAN | |
| | | OTHER DETAILS OF ADVOCATES: I L A PASRICH AND COMPANY(9818249584)(PETITIONER) MS. SANDHYA JOLLY(SANDHYAJOLLY@GMAIL.COM)(9811042175)(RESPONDENT) URVI MOHAN(CHAMBERSURVIMOHAN@GMAIL.COM)(7718992441)(PETITIONER) I L A PASRICH AND COMPANY(INBOX@ILAINDIA.COM)(RESPONDENT) URVI MOHAN(CHAMBERSURVIMOHAN@GMAIL.COM)(7718992441)(PETITIONER) ILAINDIA(PASRICH@ILAINDIA.COM)(RESPONDENT) V CHATUVEDI(V.CHATURVEDI@ILAINDIA.COM)(RESPONDENT) ILAINDIA(CLERKS@ILAINDIA.COM)(RESPONDENT) | | |
| 34 | W.P.(C)-14464/2022 CM APPL. 44156/2022 | ONKAR SINGH V/s GOVERNMENT OF NCT OF DELHI & ORS. | NAGENDRA PRATAP SINGH, SMRITI AGARWAL | |

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| | | OTHER DETAILS OF ADVOCATES: N P SINGH(NPSINGHANDASSOCIATES@GMAIL.COM)(8510005604)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) NAGENDRA PRATAP SINGH(NPSINGHANDASSOCIATES@GMAIL.COM)(8510005604)(PETITIONER) NAGENDRA PRATAP SINGH(NPSINGHANDASSOCIATES@GMAIL.COM)(8510005604)(PETITIONER) SMRITI AGARWAL(SMRITIAGARWAL1998@GMAIL.COM)(8510067685)(RESPONDENT) | | |
| 35 | C.R.P.-61/2023 CM APPL. 44720/2024 | RUSHALI KHERA V/s BASANT LAL KUMAR & ANR. | AKHIL SHARMA, ALOK KOTHARI, SAHIL SHARMA | |
| | | OTHER DETAILS OF ADVOCATES: AKHIL SHARMA(AKHILSHARMA1@HOTMAIL.COM)(9811333549)(PETITIONER) AKHIL SHARMA (AKHILSHARMA1@HOTMAIL.COM)(9811333549)(PETITIONER) IMANIR(IMANIRAMKUMAR@GMAIL.COM)()(RESPONDENT) IMANIRAM KUMAR (IMANIRAMKUMAR@GMAIL.COM)()(RESPONDENT) AKHIL SHARMA(AKHILSHARMA1@HOTMAIL.COM)(9811333549)(PETITIONER) SAHIL SHARMA (SAHILSHARMA1240@GMAIL.COM)()(RESPONDENT) VALOK KOTHARI(ADVALOKKOTHARI@GMAIL.COM)()(RESPONDENT) ALOK KOTHARI(ADVALOKKOTHARI@GMAIL.COM)(9999261669)(RESPONDENT) SAHIL SHARMA(SAHILSHARMA1240@GMAIL.COM)(8860030068)(RESPONDENT) | | |
| 36 | MAC.APP.-214/2023 CM APPL. 20400/2023 | IFFCO TOKIO GENERAL INSURANCE CO. LTD V/s SH. ROHIT AND ORS | SUMAN BAGGA | |
| | | OTHER DETAILS OF ADVOCATES: SUMAN BAGGA(BAGGASUMAN@GMAIL.COM)(9810167439)(PETITIONER) RAJESH KALJLA(RAJESHKALJLA@GMAIL.COM)()(RESPONDENT) | | |
| 37 | W.P.(C)-791/2023 CM APPL. 3075/2023 CM APPL. 3077/2023 | SHIVAM INFOCOM PVT LTD V/s EMPLOYEES PROVIDENT FUND ORGANISATION REGIONAL OFFICE DELHI EAST & ORS. | MANNAT KAHAI SINGH, SUMIT KUMAR | |
| | | OTHER DETAILS OF ADVOCATES: MANNAT SINGH (MANNAT@SONILAWOFFICES.COM)(9711596026)(PETITIONER) PAVAN KUMAR VASHISHT(MANNAT@SONILAWOFFICES.COM)(9599248485)(PETITIONER) MR. PRAMOD RAJPUT (AIGMTU@GMAIL.COM)()(RESPONDENT) SANT LAL ()(7827384245)(RESPONDENT) PUSHPENDER KUMAR ()(7053388046)(RESPONDENT) EMPLOYEES PROVIDENT FUND ORGANISATION(MAIL@CHAMBERSOFSIDDHARTH.COM)()(RESPONDENT) RAKESH SHARMA (INMWU1977@GMAIL.COM)()(RESPONDENT) DIVA KANT ()(7503893760)(RESPONDENT) SUMIT KUMAR (ADVOCATESUMITMASIH@GMAIL.COM)(9873885470)(RESPONDENT) | | |
| 38 | W.P.(C)-4801/2023 CM APPL. 18514/2023 CM APPL. 40530/2023 | KRISHNA SUPER MARCHE V/s PUNEET SIDANA & ANR. | VIKRAM DUA, AAYUSHI JAIN | |
| | | OTHER DETAILS OF ADVOCATES: VIKRAM DUA(MAILVIKRAMDUA@GMAIL.COM)(9810080638)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) VIKRAM DUA(MAILVIKRAMDUA@GMAIL.COM)()(PETITIONER) AAYUSHI JAIN(AAYUSHI1309@GMAIL.COM)(8595101114)(RESPONDENT) | | |
| 39 | W.P.(C)-9152/2023 | SACHIN V/s M/S ZAMIL AIRCONDITIONERS INDIA PVT LTD | PRAVIN SHARMA, MRINAL BERI | |
| | | OTHER DETAILS OF ADVOCATES: PRAVIN SHARMA AND ASSOCIATES(PRAVINADVOCATE@GMAIL.COM)(9811129489)(PETITIONER) M BERI(MBERI08@GMAIL.COM)()(RESPONDENT) MRINAL BERI(MBERI08@GMAIL.COM)(9716373537)(PETITIONER) | | |
| 40 | W.P.(C)-10325/2023 CM APPL. 39987/2023 CM APPL. 39989/2023 | MATURA REFINERY MAZDOOR SANGH V/s INDIAN OIL CORPORATION & ORS. | PARVINDER CHAUHAN | |
| | | OTHER DETAILS OF ADVOCATES: PARVINDER CHAUHAN(CITIUSLAWPRACTICE@GMAIL.COM)(1147483358)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM, ADMIN@KOURACO.COM, STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) | | |
| 41 | C.R.P.-24/2024 | M/S INDOJ CONSULTANT PVT. LTD. V/s SHRI GOVIND MISHRA | CHANDERMANI GROVER, DINESH KUMAR | |
| | | OTHER DETAILS OF ADVOCATES: C M GROVER(MANIGROVER001@GMAIL.COM)(9654624323)(PETITIONER) C M GROVER & ASSOCIATES(MANIGROVER001@GMAIL.COM)(9654624323)(PETITIONER) NAVEEN(NAVEENSINGLAADV1@GMAIL.COM)()(RESPONDENT) NAVEEN (NAVEENSINGLAADV1@GMAIL.COM)()(RESPONDENT) DINESH KUMAR(DINUKUMAR84@GMAIL.COM)(9990755693)(RESPONDENT) | | |

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| 42 | C.R.P.-122/2024 CM APPL. 19587/2024 | SUNIL KUMAR V/s ANKUR JAIN AND ORS | SUNIL KUMAR | |
| | | OTHER DETAILS OF ADVOCATES: JBK SOLUTIONS(JBK SOLUTIONS21@GMAIL.COM)(8178725405)(PETITIONER) MANISH(ADVOCATE.MANISH.G@GMAIL.COM)()(RESPONDENT) | | |
| 43 | C.R.P.-216/2024 CM APPL. 40253/2024 CM APPL. 40254/2024 | AJAY MEDI V/s HEMANT MEHTA AND ORS | ARJUN ANAND | |
| | | OTHER DETAILS OF ADVOCATES: ARJUN ANAND (ARJUNANANDANDASSOCIATES@GMAIL.COM)(9910397396)(PETITIONER) AJAY MEDI()(9540492495)(PETITIONER) HEMANT MEHTA()(9810022140)(RESPONDENT) | | |
| 44 | MAC.APP.-313/2024 CM APPL. 36454/2024 CM APPL. 36455/2024 CM APPL. 36456/2024 | SPRINGDALES SCHOOL V/s SH. MAHESH & ORS. | PRABHAT KUMAR | |
| | | OTHER DETAILS OF ADVOCATES: | | |
| 45 | MAC.APP.-558/2024 | SMT BEENA & ORS. V/s SH PRADEEP & ORS. | SOMNATH PARASHAR, YASHARTH KANT | |
| | | OTHER DETAILS OF ADVOCATES: S N PARASHAR(PARASHARCHAMBER@GMAIL.COM)(9811185863)(PETITIONER) SUMAN BAGGA(BAGGASUMAN@GMAIL.COM)()(RESPONDENT) YASHARTH KANT(YASHARTHKANT@GMAIL.COM)(9868764863)(PETITIONER) | | |
| 46 | W.P.(C)-1914/2024 CM APPL. 7977/2024 | HINDUSTAN THERMOMETER INDUSTRIES V/s SH HARI SINGH | MANIK AHLUWALIA | |
| | | OTHER DETAILS OF ADVOCATES: MANIK AHLUWALIA AND KANIKA SINGHAL(CHAMBERSOFKANIKASINGHAL@OUTLOOK.COM)(9871545659)(PETITIONER) ASHOK KUMAR(ASHOKKUMARGAHALOTH98@GMAIL.COM)()(RESPONDENT) ASHOK KUMAR(ASHOKKUMARGAHALOTH98@GMAIL.COM)()(RESPONDENT) | | |
| 47 | C.R.P.-24/2025 CM APPL. 5306/2025 | OM PRAKASH V/s SATYWATI & ORS. | GAURAV DESHRAJ | |
| | | OTHER DETAILS OF ADVOCATES: GAURAV DESHRAJ (DEJURELAWOFFICES@GMAIL.COM)()(PETITIONER) R()(7011402650)(RESPONDENT) R()(9810292348)(RESPONDENT) R()(9999531208)(RESPONDENT) R()(8750002555)(RESPONDENT) R()(9717987492)(RESPONDENT) R()(8076953350)(RESPONDENT) R(SR9A-DELHI@GMAIL.GOV.IN)()(RESPONDENT) | | |
| 48 | C.R.P.-33/2025 CM APPL. 6014/2025 | SH. N. K. TRIPATHI V/s M/S RAGHAV ADITYA CHITS PVT. LTD. | SAJJAN KUMAR SINGH | |
| | | OTHER DETAILS OF ADVOCATES: SANJAY K SINGH (VENKATSINGHLAWOFFICE@GMAIL.COM)(9810810280)(PETITIONER) SUMIT (SUMITKUMAR@RAGHAVADITYA.COMPANY.COM)()(RESPONDENT) | | |
| 49 | C.R.P.-35/2025 CM APPL. 6388/2025 | POONAM V/s THE MANAGER/DIRECTOR JAIN SECONDARY SCHOOL & ORS. | SUBHASH CHANDRA LOCHAKIA | |
| | | OTHER DETAILS OF ADVOCATES: SG GOSWAMI(SGGOSWAMI9073@GMAIL.COM)(9873449073)(PETITIONER) TRAVEL DESK(CONTACT@TRAVELDESK.IN)()(RESPONDENT) | | |
| 50 | C.R.P.-55/2025 | DILIP KUMAR V/s RASHMI ANAND & ORS. | GAURAV KUMAR | |
| | | OTHER DETAILS OF ADVOCATES: GAURAV SINGH(R.GAURAVSINGH@GMAIL.COM)(9999720412)(PETITIONER) DEEPAK (DEEPAK_ADV@YAHOO.CO.IN)()(RESPONDENT) | | |
| 51 | C.R.P.-80/2025 CM APPL. 15593/2025 CM APPL. 15594/2025 | M/S JAGGI ENGINEERING CO. AND ORS V/s RAJENDRA PRASHAD | PRAVEEN PANDEY | |
| | | OTHER DETAILS OF ADVOCATES: S M ANIS(ADV.S.M.ANIS@GMAIL.COM)(8218243622)(PETITIONER) | | |
| 52 | MAC.APP.-6/2025 | SMT CHARU AHUJA V/s ORIENTAL INSURNACE CO.LTD ORS. | MANISH MAINI, PRADEEP GAUR | |
| | | OTHER DETAILS OF ADVOCATES: MANNIE & ASSOCIATES(MANNLEXCHAMBERS@GMAIL.COM)(9810522996)(PETITIONER) PRADEEP (PRADEEPGAUR1@REDIFFMAIL.COM)()(RESPONDENT) PRADEEP GAUR(PRADEEPGAUR1@REDIFFMAIL.COM)(9810081811)(RESPONDENT) | | |
| 53 | MAC.APP.-22/2025 CM APPL. 1531/2025 CM APPL. 1532/2025 | VIKAS V/s SHYAM SAINI & ANR. | ZAHID LAIQ AHMED | |

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| | | OTHER DETAILS OF ADVOCATES: ZAHID LAIQ AHMED(ZAHIDLAIQAHMED@GMAIL.COM)(9990756120)(PETITIONER) ZAHID LAIQ AHMED(ZAHIDLAIQAHMED@GMAIL.COM)(9990756120)(PETITIONER) | |
| 54 | MAC.APP.-150/2025 CM APPL. 11456/2025 | UNITED INDIA INSURANCE COMPANY LTD V/s RAJENDER KUMAR & ORS. | SONAL ANAND |
| | | OTHER DETAILS OF ADVOCATES: SONAL ANAND (SANAND@ASA-PARTNERS.COM)(9811101222)(PETITIONER) | |
| 55 | MAC.APP.-155/2025 CM APPL. 11597/2025 | UNITED INDIA INSURANCE COMPANY LTD V/s SMT SUNITA CHHABRA & ORS. | SONAL ANAND |
| | | OTHER DETAILS OF ADVOCATES: | |
| CONNECTED MATTERS (ADMISSION) | | | |
| 56 | W.P.(C)-10089/2024 CM APPL. 41352/2024 | MS SUNDER LAL JAIN CHARITABLE HOSPITAL V/s PREM SINGH | KANIKA RAI |
| | | OTHER DETAILS OF ADVOCATES: KHURANA AND CO(KHURANACO@YAHOO.COM)(9311308979)(PETITIONER) VIJAY SINGH(VIJAYSINGH@GMAIL.COM)(0)(RESPONDENT) | |
| 57 | W.P.(C)-10092/2024 CM APPL. 41359/2024 | THE MANAGEMENT OF M/S. SUNDER LAL JAIN CHARITABLE HOSPITAL V/s KANTA | KANIKA RAI |
| | | OTHER DETAILS OF ADVOCATES: | |
| 58 | W.P.(C)-10115/2024 CM APPL. 41412/2024 | M/S SUNDER LAL JAIN CHARITABLE HOSPITAL V/s SMT. SAROJ | KANIKA RAI, SHAKTI SINGH |
| | | OTHER DETAILS OF ADVOCATES: KHURANA AND CO(KHURANACO@YAHOO.CO.IN)(9311308979)(PETITIONER) VIJAY SINGH(VIJAYSINGH27172@GMAIL.COM)(0)(RESPONDENT) SHAKTI SINGH (SHAKTIPANWARADV@GMAIL.COM)(9911156412)(PETITIONER) | |
| 59 | W.P.(C)-10116/2024 CM APPL. 41413/2024 | M/S SUNDER LAL JAIN CHARITABLE HOSPITAL V/s SMT. SHRIMATI | KANIKA RAI |
| | | OTHER DETAILS OF ADVOCATES: KHURANA AND CO(KHURANACO@YAHOO.CO.IN)(9311308979)(PETITIONER) VIJAY SINGH(VIJAYSINGH27172@GMAIL.COM)(0)(RESPONDENT) | |
| 60 | W.P.(C)-10117/2024 CM APPL. 41419/2024 | M/S SUNDER LAL JAIN CHARITABLE HOSPITAL V/s RAMA DEVI | KANIKA RAI |
| | | OTHER DETAILS OF ADVOCATES: KHURANA AND CO(KHURANACO@YAHOO.CO.IN)(9311308979)(PETITIONER) VIJAY SINGH(VIJAYSINGH27172@GMAIL.COM)(0)(RESPONDENT) | |
| 61 | W.P.(C)-10913/2024 CM APPL. 44959/2024 | THE MANAGEMENT OF MS SUNDER LAL JAIN CHARITABLE HOSPITAL V/s JAMNA | KANIKA RAI |
| | | OTHER DETAILS OF ADVOCATES: KHURANA AND CO(KHURANACO@YAHOO.CO.IN)(9311308979)(PETITIONER) VIJAY SINGH(VIJAYSINGH27172@GMAIL.COM)(0)(RESPONDENT) | |
| 62 | W.P.(C)-11175/2024 CM APPL. 46215/2024 | M/S SUNDER LAL JAIN CHARITABLE HOSPITAL V/s SMT. MITHLESH | KANIKA RAI |
| | | OTHER DETAILS OF ADVOCATES: KHURANA AND CO(KHURANACO@YAHOO.CO.IN)(9311308979)(PETITIONER) KHURANA AND CO(KHURANACO@YAHOO.CO.IN)(9311308979)(PETITIONER) VIJAY SINGH(VIJAYSINGH27172@GMAIL.COM)(0)(RESPONDENT) | |
| 63 | W.P.(C)-11187/2024 CM APPL. 46261/2024 | THE MANAGEMENT OF MS SUNDER LAL JAIN CHARITABLE HOSPITAL V/s SAVITRI II | KANIKA RAI |
| | | OTHER DETAILS OF ADVOCATES: KHURANA AND CO(KHURANACO@YAHOO.CO.IN)(9311308979)(PETITIONER) VIJAY SINGH(VIJAYSINGH27172@GMAIL.COM)(0)(RESPONDENT) | |
| 64 | W.P.(C)-11225/2024 CM APPL. 46474/2024 | THE MANAGEMENT OF MS SUNDER LAL JAIN CHARITABLE HOSPITAL V/s SMT. OM WATI | KANIKA RAI |
| | | OTHER DETAILS OF ADVOCATES: KHURANA AND CO(KHURANACO@YAHOO.CO.IN)(9311308979)(PETITIONER) VIJAY SINGH(VIJAYSINGH27172@GMAIL.COM)(0)(RESPONDENT) | |
| 65 | W.P.(C)-11226/2024 CM APPL. 46503/2024 | THE MANAGEMENT OF MS SUNDER LAL JAIN CHARITABLE HOSPITAL V/s DARSHANA DEVI | KANIKA RAI |
| | | OTHER DETAILS OF ADVOCATES: KHURANA AND CO(KHURANACO@YAHOO.CO.IN)(9311308979)(PETITIONER) VIJAY SINGH(VIJAYSINGH27172@GMAIL.COM)(0)(RESPONDENT) | |

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| 66 | W.P.(C)-11461/2024 CM APPL. 47543/2024 | MS SUNDER LAL JAIN CHARITABLE HOSPITAL V/s PREM LATA | KANIKA RAI | |
| | | OTHER DETAILS OF ADVOCATES: KHURANA AND CO(KHURANACO@YAHOO.CO.IN)(9311308979)(PETITIONER) VIJAY SINGH(VIJAYSINGH27172@GMAIL.COM)(0)(RESPONDENT) | | |
| 67 | W.P.(C)-11504/2024 CM APPL. 47733/2024 | M/S SUNDER LAL JAIN CHARITABLE HOSPITAL V/s SH. RAVINDER KUMAR | KANIKA RAI | |
| | | OTHER DETAILS OF ADVOCATES: KHURANA AND CO(KHURANACO@YAHOO.CO.IN)(9311308979)(PETITIONER) VIJAY SINGH(VIJAYSINGH27172@GMAIL.COM)(0)(RESPONDENT) | | |
| 68 | W.P.(C)-11505/2024 CM APPL. 47735/2024 | M/S SUNDER LAL JAIN CHARITABLE HOSPITAL V/s ROHTAK | KANIKA RAI, KANIKA RAI | |
| | | OTHER DETAILS OF ADVOCATES: KHURANA AND CO(KHURANACO@YAHOO.CO.IN)(9311308979)(PETITIONER) VIJAY SINGH(VIJAYSINGH27172@GMAIL.COM)(0)(RESPONDENT) KANIKA RAI(KHURANACO@YAHOO.CO.IN)(9311308979)(PETITIONER) | | |
| 69 | W.P.(C)-11515/2024 CM APPL. 47787/2024 | M/S SUNDER LAL JAIN CHARITABLE HOSPITAL V/s SH PUSHPENDER | KANIKA RAI | |
| | | OTHER DETAILS OF ADVOCATES: KHURANA AND CO(KHURANACO@YAHOO.CO.IN)(9311308979)(PETITIONER) | | |
| 70 | W.P.(C)-11659/2024 CM APPL. 48442/2024 | M/S SUNDER LAL JAIN CHARITABLE HOSPITAL V/s SMT. RAJENDRI | KANIKA RAI | |
| | | OTHER DETAILS OF ADVOCATES: | | |

COURT NO. 48

HON'BLE MS. JUSTICE MINI PUSHKARNA

NOTE: FOR MOVING 'ADJOURNMENT SLIP' PLEASE MAIL TO:

n.shubhankar@dhc.nic.in

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| ITEM NUMBER | CASE NUMBER | PARTY NAME | ADVOCATE NAME | OTHER INFORMATION |
|---|---|---|--|-------------------|
| FRESH MATTERS & APPLICATIONS | | | | |
| 1 | RFA-339/2025 CM APPL. 21377/2025 CM APPL. 21378/2025 CM APPL. 21379/2025 | PANKAJ DESHMUKH V/s KOHLER POWER INDIA PVT LTD | VINOD GAUTAM | |
| | | OTHER DETAILS OF ADVOCATES: VASDEV LAL WANI(KDLAWFIRM@GMAIL.COM)(8860637476)(PETITIONER) BHARAT AHUJA(BHARATAHUJA72@YAHOO.COM)(0)(RESPONDENT) | | |
| 2 | CM APPL. 15678/2025 In W.P.(C)-292/2018 | MRS. SUSHMA SHARMA V/s DELHI CANTONMENT BOARD AND ANR. | ANKIT JAIN, VINAYAK BATT, ARCHIT SHARMA, ROHAN YADAV, VINAYAK BATT | |
| | | OTHER DETAILS OF ADVOCATES: ANKIT JAIN()(9810763736)(PETITIONER) ANKIT JAIN(ADVANKUTJAIN@GMAIL.COM)(9810737362)(PETITIONER) LEGAL CELL(LEGALCELL@DSGMC.IN)()(RESPONDENT) ROHAN(ROHANADV29@GMAIL.COM)()(RESPONDENT) ANKIT JAIN , VINAYAK BATT(ADVANKITJAIN@GMAIL.COM)(9810737362)(PETITIONER) ASTHA (ASTHA1193@GMAIL.COM)()(RESPONDENT) ROHAN (ROHANADV29@GMAIL.COM)()(RESPONDENT) UOI(UOIDHC@GMAIL.COM)()(RESPONDENT) DCB(LEGALCELLDCB@GMAIL.COM)()(RESPONDENT) VINAYAK BATT(VINAYAK.BATTA91@GMAIL.COM)(9873980084)(PETITIONER) LEGAL CELL DCB(LEGALCELLDCB@GMAIL.COM, CGSC.RIPUDAMAN@GMAIL.COM)(0)(RESPONDENT) VINAYAK BATT(VINAYAK.BATTA91@GMAIL.COM)(9873980084)(PETITIONER) | | |
| 3 | W.P.(C)-4024/2025 | MEENA BABBAR V/s MUNICIPAL CORPORATION OF DELHI AND ORS | RAJAT SANG | |

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| | | OTHER DETAILS OF ADVOCATES: RAJAT SANG SHARMA(RAJATSADVOCATE16@GMAIL.COM)(8527912129)(PETITIONER) DHC PROSECUTIONED, MCD, UNION OF INDIA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM, CLOMCDHQ@GMAIL.COM, UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) | | |
| 4 | W.P.(C)-4117/2025 CM APPL. 19095/2025 WITH W.P.(C) 4132/2025 | SANJEEV KUMAR GARG AND OTHERS V/s RETURNING OFFICER AND OTHERS | AJIT KUMAR SINGH | Listing Remarks: AT 03:00 PM |
| | | OTHER DETAILS OF ADVOCATES: RAJIV SONI(RAJIVSONIDOLLY@GMAIL.COM)(9811619336)(PETITIONER) R K RAIZADA()(8826377990)(RESPONDENT) VIRENDER SINGH()(9910384222)(RESPONDENT) RAHUL(RAHUL.ADVOCATE@YAHOO.IN)(0)(RESPONDENT) RAHUL (RAHUL.ADVOCATE@YAHOO.IN)(0)(RESPONDENT) | | |
| 5 | W.P.(C)-4132/2025 CM APPL. 19129/2025 CM APPL. 19130/2025 | N A SEBASTIAN & ORS. V/s RAVINDRA KUMAR RAIZADA, RETURNING OFFICER AND ORS. | N A SEBASTIAN | Listing Remarks: AT 03:00 PM |
| | | OTHER DETAILS OF ADVOCATES: FIDEL SEBASTIAN(SEBASTIANLAWFIRM@GMAIL.COM)(9818531354)(PETITIONER) NEERAJ INDIA, RAHUL (NEERAJINDIA@HOTMAIL.COM, RAHUL.ADVOCATE@YAHOO.IN)(0)(RESPONDENT) | | |
| 6 | W.P.(C)-4611/2025 CM APPL. 21348/2025 CM APPL. 21349/2025 CM APPL. 21350/2025 CM APPL. 21351/2025 | JAGRITI PUBLIC SCHOOL V/s MUNICIPAL CORPORATION OF DELHI | ANURAG BINDAL | |
| | | OTHER DETAILS OF ADVOCATES: ANIL KUMAR SINGH & ANURAG BINDAL(DELHI@BINDALS.NET)(9999955947)(PETITIONER) MCD(CLOMCDHQ@GMAIL.COM)(0)(RESPONDENT) | | |
| 7 | W.P.(C)-4630/2025 CM APPL. 21384/2025 CM APPL. 21385/2025 CM APPL. 21386/2025 CM APPL. 21387/2025 | JAGRITI PUBLIC SCHOOL V/s MUNICIPAL CORPORATION OF DELHI | ANURAG BINDAL | |
| | | OTHER DETAILS OF ADVOCATES: ANIL KUMAR SINGH & ANURAG BINDAL(DELHI@BINDALS.NET)(9999955947)(PETITIONER) MCD(CLOMCDHQ@GMAIL.COM)(0)(RESPONDENT) | | |
| FOR ADMISSION | | | | |
| 8 | CM APPL. 50677/2024 CM APPL. 50678/2024 CM APPL. 50679/2024 CM APPL. 65400/2024 CM APPL. 65463/2024 REVIEW PET. 321/2024 In W.P.(C)-4986/2020(Disposed off case) | NEW AVANTIKA CGHS SOCIETY V/s DDA | SUSHIL KUMAR, SUSHIL KUMAR GUPTA | |
| | | OTHER DETAILS OF ADVOCATES: RAM KUMAR(KRAMJI2015@GMAIL.COM)(9711376612)(PETITIONER) SUSHILKUMAR(SUSHILKUMAR2408@GMAIL.COM)(9810789876)(PETITIONER) DDA(DDACHAMBERHC@GMAIL.COM)(0)(PETITIONER) DR. RAHUL CHOKKER(DDACHAMBERHC@GMAIL.COM)(8950510963)(RESPONDENT) DR. SUSHIL KUMAR GUPTA(DRSUSHILGUPTA2004@GMAIL.COM)(9811397124)(PETITIONER) SHOBHANA TAKIR(SHOBHANA_TAKIAR@YAHOO.CO.IN)(0)(RESPONDENT) DR. RAHUL CHHOKER(DDACHAMBERHC@DDA.ORG.IN)(0)(RESPONDENT) DR. SUSHIL KUMAR GUPTA(DRSUSHILGUPTA2004@GMAIL.COM)(9811397124)(PETITIONER) SHOBHANA TAKIR(SHOBHANA_TAKIAR@YAHOO.CO.IN)(0)(RESPONDENT) SUSHIL KUMAR GUPTA(DRSUSHILGUPTA2004@GMAIL.COM)(9811397124)(PETITIONER) | | |
| 9 | W.P.(C)-14278/2024 CM APPL. 59771/2024 | HARISONS FURNISHINGS A UNIT OF HARI RAM GULAB RAI P LTD V/s MUNICIPAL CORPORATION OF DELHI THROUGH ITS COMMISSIONER & ORS. | NANDNI SAHNI | |
| | | OTHER DETAILS OF ADVOCATES: NANDNI SAHNI(NANDNIS@HOTMAIL.COM)(9810034205)(PETITIONER) MCD(CLOMCDHQ@GMAIL.COM)(0)(RESPONDENT) | | |
| 10 | W.P.(C)-4061/2025 CM APPL. 18902/2025 | LALIT SHARMA AND ANR V/s THE RETURNING OFFICER, CENTRAL DELHI COURT BAR ASSOCIATION ELECTION, 2025 AND ORS. | LALIT SHARMA | |
| | | OTHER DETAILS OF ADVOCATES: PRANSHU PATHAK, SALMAN SAIFI(SALMANSAIFI1993@GMAIL.COM)(8826838746)(PETITIONER) | | |

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| | | DELHI COURT BAR ASSOCIATION AND ORS(RKRAIZADA.ADVOCATE@GMAIL.COM, READERCBI15RAD@GMAIL.COM, ADV.VBISHNOI@GMAIL.COM)(0)(RESPONDENT) . (RG.DHC@NIC.IN, SAKSHI@BHARATANDASSOCIATES.COM, NEELAMRAJPUT9717@GMAIL.COM)(0)(RESPONDENT) . (ADVMEESUSUDHIRTOMER@GMAIL.COM, ROHITNAGAR333@GMAIL.COM, NEERAJ.NDBA@GMAIL.COM)(0)(RESPONDENT) . (RAHUL.ADVOCATE@YAHOO.IN, RAHUL.ADVOCATE@YAHOO.CO.IN, ADVOCATEATULBHARDWAJ@GMAIL.COM)(0)(RESPONDENT) . (VIKAS15587@GMAIL.COM, ADVOCATEABHINAVGARG@GMAIL.COM, PRIYANKA.TIWARI697@GMAIL.COM)(0)(RESPONDENT) ANU BAGAI(ANU@BAGAI.CO.IN)(0)(RESPONDENT) . (PRAMILAKUMAR9@GMAIL.COM, KDKUMAR523@GMAIL.COM, A.KHATRI1213@YAHOO.COM)(0)(RESPONDENT) | |
| AFTER NOTICE MISC. MATTERS | | | |
| 11 | CONT.CAS(C)-144/2016 WITH W.P.(C) 3109/2021 | NEW FRIENDS COLONY RESIDENTS WELFARE ASSOCIATION V/s PUNEET GOEL & ANR | R K SAINI & AVADH KAUSHIK |
| | | OTHER DETAILS OF ADVOCATES: | |
| 12 | W.P.(C)-3109/2021 | NEW FRIENDS COLONY RESIDENTS WELFARE ASSOCIATION V/s GOVT. OF NCT OF DELHI & ANR. | NAGINDER BIR SINGH BENIPAL |
| | | OTHER DETAILS OF ADVOCATES: NEW FRIENDS COLONY RESIDENTS WELFARE ASSOCIATION(JOLLY369@GMAIL.COM)(9899100001)(RESPONDENT) NEW FRIENDS COLONY RESIDENTS WELFARE ASSOCIATION(JOLLY369@GMAIL.COM)(9899100001)(RESPONDENT) NAGINDER BENIPAL(NAGINDER.BENIPAL@GMAIL.COM)(9999329299)(PETITIONER) SOUTH DELHI MUNICIPAL CORPORATION(CLOSDMC@GMAIL.COM)(9717788732)(PETITIONER) GOVT. OF NCT OF DELHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(8588089272)(PETITIONER) SOUTH DELHI MUNICIPAL CORPORATION(CLOSDMC@GMAIL.COM)(9717788732)(PETITIONER) GOVT. OF NCT OF DELHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(8588089272)(PETITIONER) SOUTH DELHI MUNICIPAL CORPORATION(CLOSDMC@GMAIL.COM)(9717788732)(RESPONDENT) SUNIL SAHA(STANDINGCOUNSELGNCTD@GMAIL.COM)(9911999547)(RESPONDENT) | |
| 13 | CONT.CAS(C)-118/2018 WITH W.P.(C) 1618/2018 | SHAMIIM BANO & ANR V/s VISHWENDRA, DEPUTY COMMISSIONER, SDMC | PRASHANT BHUSHAN, NARENDRA KUMAR SRIVASTAVA, WASIM AHMAD, SUROOR MANDER |
| | | OTHER DETAILS OF ADVOCATES: PRASHANT BHUSHAN()(9811164068)(PETITIONER) NARENDRA KUMAR SRIVASTAVA(NKSRIVDELHI@GMAIL.COM)(9999049417)(PETITIONER) WASIM AHMAD(WASIMAHMADLAWYER@GMAIL.COM)(9015115118)(PETITIONER) SUROOR MANDER(SUROOR@LAWCHAMBER.IN)(9289375297)(PETITIONER) | |
| 14 | W.P.(C)-1618/2018 CM APPL. 6646/2018 | SHAMIIM BANNO & ANR V/s SOUTH DELHI MUNICIPAL CORPORATION & ANR | PRASHANT BHUSHAN, NARENDRA KUMAR SRIVASTAVA, PRASHANT BHUSHAN, SUROOR MANDER |
| | | OTHER DETAILS OF ADVOCATES: PRASHANT BHUSHAN()(9811164068)(PETITIONER) NARENDRA KUMAR SRIVASTAVA(NKSRIVDELHI@GMAIL.COM)(9999049417)(PETITIONER) PRASHANT BHUSHAN(PRASHANTBHUSH@GMAIL.COM)(9811164068)(PETITIONER) SUROOR MANDER(SUROOR@LAWCHAMBER.IN)(9289375297)(PETITIONER) | |
| 15 | CM APPL. 65902/2023 In RFA-552/2003(Disposed off case) | DELHI TRANSPORT CORPORATION V/s M/S.LEENA CHEMISTS | HANU BHASKAR, UDAY NATH TIWARI |
| | | OTHER DETAILS OF ADVOCATES: UDAY N TIWARY()(9811771020)(PETITIONER) | |
| 16 | CM APPL. 538/2024 In RFA-762/2005(Disposed off case) | MADAN LAL MEHRA V/s RAJYASHREE BHARTIA & ORS. | MR.ALOK MAHAJAN, NISHANT DATTA, MR. AJAY BHARGAVA, KHAITAN & CO, P.BANERJEE, MR.UJJWAL JHA, AMIT BANSAL, RAJESH ARYA, PREET PAL SINGH, ASHEESH JAIN, ASHEESH JAIN |
| | | OTHER DETAILS OF ADVOCATES: ASHEESH JAIN , NISHANT DATTA(DATTACOADVOCATES@GMAIL.COM)(9811698993)(PETITIONER) ABHISHEK(ABHISHEK2069@GMAIL.COM)(RESPONDENT) GAUTAM MEHRA(GAUTAMMEHRA1234@GAMIL.COM)(RESPONDENT) | |

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| 17 | RFA-285/2006 | AGYA RANI V/s RAVI KUMAR & ORS. | MR. MOBIN AKHTAR, MR. CHIRAG M. SHROFF, MR. MUKESH KUMAR, MOHD. S. IMAM, MR. RL NANDA, MR. SANJEEV SABHARWAL, V B ARYA, NIMISHA AGARWAL, PRERNA ARORA, TEJASWI SHETTY WADHWA (DHCLSC), PRIYA GULLIYA, RAHUL SAGAR SAHAY | |
| | | OTHER DETAILS OF ADVOCATES: PRIYA GULLIYA(PRIYAGULLIYA@GMAIL.COM)(9813990171)(RESPONDENT) RAHUL SAGAR SAHAY(RAHUL.SAHAY@SAHAYCHAMBERS.COM)(9958867445)(PETITIONER) | | |
| 18 | RFA-754/2006 | CHAWLA HIGHWAY CARRIERS V/s NATIONAL INSURANCE COMPANY LTD | MALA GOEL, ALPANA PANDEY, P.K. SETH | |
| | | OTHER DETAILS OF ADVOCATES: P.K. SETH(PREMKISHORESETH@GMAIL.COM)(9811055345)(PETITIONER) | | |
| 19 | RFA-209/2010 | DAYA KISHAN & ORS V/s OM PRAKASH & ANR | VIPIN SINGH, SUNIL DAHIYA, ANIL SHARMA | |
| | | OTHER DETAILS OF ADVOCATES: ANIL SHARMA(ANNISHARMA13@GMAIL.COM)(9811006742)(PETITIONER) | | |
| 20 | RFA-273/2010 | JB OVERSEAS V/s VIDHYA GROVER & ANR | HL KAPUR | |
| | | OTHER DETAILS OF ADVOCATES: | | |
| 21 | RFA-275/2010 | SAROJ KUMARI & ORS V/s LEELA KUMARI KAMAL | AJAY KUMAR, ROSHAN SAINI | |
| | | OTHER DETAILS OF ADVOCATES: | | |
| 22 | RFA-276/2010 | OM PARKASH & ORS V/s DAYA KISHAN & ORS | IS DAHIYA, ANIL SHARMA | |
| | | OTHER DETAILS OF ADVOCATES: ANIL SHARMA(ANNISHARMA13@GMAIL.COM)(9811006742)(RESPONDENT) | | |
| 23 | RFA-278/2010 | RAJESH KUMAR MANGAL V/s RAJESHWAR PRASAD GAUTAM & ORS. | VISHVENDRA VERMA | |
| | | OTHER DETAILS OF ADVOCATES: | | |
| 24 | RFA-281/2010 | MANORMA ADLAKHA V/s RAVINDER ADLAKHA AND ANR | RAJ KUMAR | |
| | | OTHER DETAILS OF ADVOCATES: | | |
| 25 | RFA-727/2010 | TAJINDER KAUR SACHDEVA @ SIMRAN V/s MITTAL HOTELS PVT LTD & ANR | N CHAUDHARY | |
| | | OTHER DETAILS OF ADVOCATES: | | |
| 26 | RFA-852/2010 | MITTAL HOTELS PVT LTD & ANR V/s TEJINDER KAUR SACHDEVA @ SIMRAN | KULJEET RAWAL, N CHOUDHARY | |
| | | OTHER DETAILS OF ADVOCATES: | | |
| 27 | RFA-27/2012 CM APPL. 18301/2014 CM APPL. 18302/2014 | HARDEEP SINGH V/s VINOD SAXENA | | |
| | | OTHER DETAILS OF ADVOCATES: | | |
| 28 | CM APPL. 30753/2019 REVIEW PET. 269/2019 In RFA-42/2012(Disposed off case) | STANDARD CHARTERED BANK V/s GOPINATH MEHRA & ANR | SN GUPTA, SHAKTI SINGH, SHAKTI SINGH, KAMAL JS MANN, CAV | |
| | | OTHER DETAILS OF ADVOCATES: SHAKTI SINGH()(9999187620)(PETITIONER) | | |
| 29 | CM APPL. 35074/2021 In RFA-307/2013 | PUNJAB NATIONAL BANK V/s MS KANTA & ORS | PALLAV SAXENA, PARAMVEER SINGH, AJIT KUMAR, LOKESH SINGH, ARUN KUMAR SHUKLA | |
| | | OTHER DETAILS OF ADVOCATES: PARAMVEER SINGH & ASSOCIATES(PARAMVEER196584@GMAIL.COM)(9811348590)(PETITIONER) PALLAV SAXENA(ADVPALLAWSAXENA@GMAIL.COM)()(RESPONDENT) ARUN KUMAR SHUKLA(ARUNKUMARSHUKLA7@GMAIL.COM)(9312400295)(PETITIONER) | | |
| 30 | RFA-247/2014 | SH. CHANDAN DEEP & ANR V/s SH. KAMAL KHURANA & OR | SHOBHANA TAKIAR, RAHUL MADAN, SHOBHANA TAKIAR & ASSOCIATES, MANAN SONI | |
| | | OTHER DETAILS OF ADVOCATES: MANAN SONI(MANANSONIADV.07@GMAIL.COM)(9953574827)(RESPONDENT) | | |
| 31 | W.P.(C)-9065/2005 WITH W.P.(C) 21502/2005 | ALLAHABAD BANK V/s N.D.M.C. | HARISH MALHOTRA, ANJANA GOSAIN, PRASHANT SEN, ASHIM VACHHER, BRIJESH KUMAR TAMBER | |

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| | | OTHER DETAILS OF ADVOCATES: BRIJESH KUMAR TAMBER(BRIJESH_TAMBER@HOTMAIL.COM)(9811829656)(PETITIONER) | |
| 32 | W.P.(C)-21502/2005 WITH W.P.(C) 9065/2005 | N.D.M.C. V/s ALLAHABAD BANK | PRASHANTO CHANDRA SEN, ANUPAM KAUL, VIPUL GUPTA, TANUJ KHURANA, ASHIM VACHHER, BRIJESH KUMAR TAMBER |
| | | OTHER DETAILS OF ADVOCATES: WITHOUT GENERATE ()()(PETITIONER) BRIJESH KUMAR TAMBER(BRIJESH_TAMBER@HOTMAIL.COM)(9811829656)(RESPONDENT) | |
| 33 | W.P.(C)-8236/2013 | AMARDEEP SINGH BEDI V/s DELHI DEVELOPMENT AUTHORITY & ORS. | KAPIL ARORA, PRAVESH THAKUR, VIPUL GOEL, ASUTOSH LOHIA AND ASSO., KAPIL KHER |
| | | OTHER DETAILS OF ADVOCATES: KAPIL KHER(ANILKHER@GMAIL.COM)(9910072729)(RESPONDENT) | |
| 34 | W.P.(C)-8258/2017 CM APPL. 19081/2022 | MADHU SHARMA V/s SOUTH DELHI MUNICIPAL CORPORATION AND ORS. | ANIL HOODA, ANIL KUMAR |
| | | OTHER DETAILS OF ADVOCATES: ANIL HOODA(HOODAADVOCATE@YAHOO.COM)(9810307802)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)()(RESPONDENT) | |
| 35 | W.P.(C)-5711/2019 | RAJ SHEKAR RADHA KRISHNAN V/s SOUTH DELHI MUNICIPAL CORPORATION AND ORS. | ROMA BHAGAT & VIKAS KATARIA |
| | | OTHER DETAILS OF ADVOCATES: ROMA BHAGAT & VIKAS KATARIA()(9999314429)(PETITIONER) | |
| 36 | W.P.(C)-1617/2020 CM APPL. 5676/2020 | LT. COLONEL S K VASHISHT (ARMY VETERAN) V/s GOVERNMENT OF NCT OF DELHI AND ORS. | MAHAJAN AND CO, SUMIT GAUR |
| | | OTHER DETAILS OF ADVOCATES: MAHAJAN AND CO()(8802290930)(PETITIONER) SUMIT GAUR(GAURSUMIT11@GMAIL.COM)(9868384843)(PETITIONER) | |
| 37 | W.P.(C)-10083/2021 CM APPL. 31109/2021 | CAFE TURTLE (A UNIT OF FULL CIRCLE PUBLISHING PVT LTD) V/s NEW DELHI MUNICIPAL COUNCIL & ANR. | MONAZIR AHSAN NIYAZI |
| | | OTHER DETAILS OF ADVOCATES: ANAMIKA GHAI NIYAZI(ANAMIKAGHAI@HOTMAIL.COM)(9811191180)(PETITIONER) GROVER ADVOCATE(GROVERADVOCATE@REDIFFMAIL.COM)(9810089646)(RESPONDENT) DELHI POLICE(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) | |
| 38 | W.P.(C)-6103/2022 | M/S VERVE HEALTH CARE LTD. V/s G. T. KARNAL ROAD INDUSTRIAL ESTATE C.E.T.P.(SOCIETY) (REGD.) & ORS. | ROHIT KUMAR GOEL |
| | | OTHER DETAILS OF ADVOCATES: ROHIT GOEL(ROHITGOEL1975@GMAIL.COM)(9312248785)(PETITIONER) SANGGETA BHARTI()(9811112863)(RESPONDENT) BIRJA MAHAPATRA()(9971318065)(RESPONDENT) AMIT SINGH()(9971318065)(RESPONDENT) RAHUL CHHOKER()(9811071260)(RESPONDENT) AKHIL MITTAL()(9212504099)(RESPONDENT) NISHA MANDAL(NISHAMANDAL276@GMAIL.COM)()(RESPONDENT) | |
| 39 | W.P.(C)-3704/2023 | MANHATTAN INDUSTRIAL PROMOTERS PVT. LTD. V/s MUNICIPAL CORPORATION OF DELHI & ORS. | AKASH KUMAR SRIVASTAVA, DINESH KUMAR |
| | | OTHER DETAILS OF ADVOCATES: CHETAN ANAND(CA@CHETANANAND.CO.IN, AKASHSRIVASTAVA753@GMAIL.COM)(8979270703)(PETITIONER) CLOMCDHQ(CLOMCDHQ@GMAIL.COM)()(RESPONDENT) SANGEETA BHARTI(SANGEETABHARTI@GMAIL.COM)()(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) DDA CHAMBER(DDACHAMBERHC@YAHOO.COM)()(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) ARUN BIRBAL(ARUNBIRBAL@YAHOO.COM)()(RESPONDENT) SUNIL(SUNILF.ADV@GMAIL.COM)()(RESPONDENT) DINESH KUMAR(DINUKUMAR84@GMAIL.COM)(9990755693)(RESPONDENT) | |

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| 40 | W.P.(C)-11757/2023 CM APPL. 45929/2023 | MAHINDRA MSTC RECYCLING PRIVATE LIMITED & ANR. V/s GOVERNMENT OF NCT OF DELHI & ORS. | KHAITAN & CO., SAMEER VASHISHT | |
| | | OTHER DETAILS OF ADVOCATES: SANJEEV KAPOOR(DIVYA.CHATUVEDI@KHAITANCO.COM)(9910399348)(PETITIONER) MAHINDRA MSTC RECYCLING PRIVATE LITMTE(BHAGRA.ASHISH@CERORECYCLING.COM, ISSAR.SUMIT@MAHINDRA.COM, COMMPTPT@NIC.IN)()(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) SAMEER VASHISHT(SAMEER.VASHISHT@GMAIL.COM)(9818280821)(RESPONDENT) | | |
| 41 | W.P.(C)-12423/2023 | SOHAN GOEL V/s MUNICIPAL CORPORATION OF DELHI & ORS. | KARAN SACHDEVA | |
| | | OTHER DETAILS OF ADVOCATES: KARAN SACHDEVA (SACHDEVAKARAN@GMAIL.COM)(9999296304)(PETITIONER) MUNICIPAL CORPORATION OF DELHI(CLOMCDHQ@GMAIL.COM)()(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) | | |
| 42 | W.P.(C)-1100/2024 CM APPL. 4626/2024 | SH AKHIL JAIN V/s MUNICIPAL CORPORATION OF DELHI & ORS. | SHIV MANGAL SHARMA, ABHAY KUMAR | |
| | | OTHER DETAILS OF ADVOCATES: MUNICIPAL CORPORATION OF DELHI(CLOMCDHQ@GMAIL.COM)()(PETITIONER) AURA AND CO(AURALEAGUE@GMAIL.COM)(7042700133)(PETITIONER) MUNICIPAL CORPORATION OF DELHI(CLOMCDHQ@GMAIL.COM)()(RESPONDENT) SMT. ANJU BANSAL()(9136777700)(RESPONDENT) MR. RAMESH KUMAR()(9899998277)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) ABHAY KUMAR(KUMARABHAY2301@GMAIL.COM)(9716104763)(RESPONDENT) | | |
| 43 | W.P.(C)-1695/2024 CM APPL. 6990/2024 | MISHRY HOLDING LIMITED V/s MUNICIPAL CORPORATION OF DELHI & ANR. | ARAV KAPOOR | |
| | | OTHER DETAILS OF ADVOCATES: ARAV KAPOOR AND RAHUL DWIVEDI(ARAVKAPOOR@OUTLOOK.COM)(9899426326)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) MUNICIPAL CORPORATION OF DELHI(CLOMCDHQ@GMAIL.COM)()(RESPONDENT) | | |
| 44 | W.P.(C)-3003/2024 CM APPL. 12386/2024 CM APPL. 74490/2024 WITH W.P.(C) 3004/2024 W.P.(C) 8264/2024 | TATA POWER DELHI DISTRIBUTION LIMITED V/s AJAY KUMAR SINGH | MANISH KUMAR SRIVASTAVA, PAYAL CHAWLA | |
| | | OTHER DETAILS OF ADVOCATES: MANISH KUMAR SRIVASTAVA AND MOKSH ARORA(MANISH@KDATTA.IN) (9871102052)(PETITIONER) AJAY KUMAR SINGH(LAJAYKUMARSINGH1978@GMAIL.COM)()(RESPONDENT) MANISH SRIVASTAVA(MANISH@KDATTA.IN)(9871102052)(PETITIONER) AJAY KUMAR SINGH(1AJAYKUMARSINGH1978@GMAIL.COM)(0)(RESPONDENT) PAYAL CHAWLA(PAYALCHAWLA@JUSCONTRACTUS.COM)(9811777786)(RESPONDENT) PAYAL CHAWLA(PAYALCHAWLA@JUSCONTRACTUS.COM)(9811777786)(RESPONDENT) | | |
| 45 | W.P.(C)-3004/2024 CM APPL. 12388/2024 WITH W.P.(C) 8264/2024 | TATA POWER DELHI DISTRIBUTION LIMITED V/s VIJAY KUMAR | MANISH KUMAR SRIVASTAVA | |
| | | OTHER DETAILS OF ADVOCATES: MANISH KUMAR SRIVASTAVA(MANISH@KDATTA.IN)(9871102052)(PETITIONER) RAJEEV (RAJEEV.74562@GMAIL.COM)()(RESPONDENT) | | |
| 46 | W.P.(C)-8264/2024 | VIJAY KUMAR V/s TATA POWER DELHI DISTRIBUTION LIMITED & ANR. | VIPUL SAINI | |
| | | OTHER DETAILS OF ADVOCATES: VIPUL SAINI, VAIBHAV CHAWLA(VIPULSAINI99@GMAIL.COM)(9818669108)(PETITIONER) TATA POWER DELHI DISTRIBUTION LIMITED AND ANR(MANSRI25@GMAIL.COM)()(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)()(RESPONDENT) | | |

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|----|--|---|---------------------------|--|
| 47 | W.P.(C)-3225/2024 CM APPL. 13273/2024 WITH W.P.(C) 3258/2024 | AKASH DEEP MAINTENANCE COMMITTEE V/s NEW DELHI MUNICIPAL COUNCIL & ORS. | NAVIN KUMAR JHA | |
| | | OTHER DETAILS OF ADVOCATES: N K JHA(NAVINKUMARJHA98@GMAIL.COM)(9810720069)(PETITIONER) NEW DELHI MUNICIPAL COUNCIL (LAW.DEPTT.NDMC@GMAIL.COM){}(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) | | |
| 48 | W.P.(C)-3258/2024 CM APPL. 13427/2024 | AKASH DEEP MAINTENANCE COMMITTEE V/s NEW DELHI MUNICIPAL COUNCIL & ORS. | NAVIN KUMAR JHA | |
| | | OTHER DETAILS OF ADVOCATES: N K JHA(NAVINKUMARJHA98@GMAIL.COM)(9810720069)(PETITIONER) NEW DELHI MUNICIPAL COUNCIL (LAW.DEPTT.NDMC@GMAIL.COM){}(RESPONDENT) | | |
| 49 | W.P.(C)-4375/2024 CM APPL. 17926/2024 | DEEPAK MARWAH V/s NEW DELHI MUNICIPAL COUNCIL | MONAZIR AHSAN NIYAZI | |
| | | OTHER DETAILS OF ADVOCATES: ANAMIKA GHAI NIYAZI(ANAMIKAGHAI@HOTMAIL.COM)(9811191180)(PETITIONER) NEW DELHI MUNICIPAL COUNCIL (LAW.DEPTT.NDMC@GMAIL.COM){}(RESPONDENT) | | |
| 50 | W.P.(C)-8455/2024 | SH ANUP SINGH DHINDSA & ANR. V/s MUNICIPAL CORPORATION OF DELHI & ANR. | BHARAT ARORA | |
| | | OTHER DETAILS OF ADVOCATES: BHARAT ARORA AND VIKHYAT OBEROI(BHARAR_RYANS@YAHOO.CO.IN)(9811628929)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM){}(RESPONDENT) MUNICIPAL CORPORATION OF DELHI(CLOMCDHQ@GMAIL.COM){}(RESPONDENT) | | |
| 51 | W.P.(C)-17339/2024 | SH.HAJI RIZWAN V/s MUNICIPAL CORPORATION OF DELHI (PROPERTY TAX DEPARTMENT | SONIKA TYAGI, SUNITA OJHA | |
| | | OTHER DETAILS OF ADVOCATES: SONIKA TYAGI & SAJID MALIK(SONICATYAGI198511@GMAIL.COM)(8588817326)(PETITIONER) MCD(CLOMCDHQ@GMAIL.COM){0}(PETITIONER) MCD(CLOMCDHQ@GMAIL.COM){0}(RESPONDENT) SUNITA OJHA(SUNIETA.OJHA@GMAIL.COM)(8800237326)(RESPONDENT) | | |
| 52 | W.P.(C)-17917/2024 CM APPL. 76249/2024 | RESIDENTIAL WELFARE ASSOCIATION RWA V/s UNION OF INDIA & ORS. | URVASHI SINGH | |
| | | OTHER DETAILS OF ADVOCATES: URVASHI SINGH(URVASHISINGH23@GMAIL.COM)(8800622336)(PETITIONER) DDA, CEO DELHI, MCD(DDACHAMBERHC@DDA.ORG.IN, CEODELHI@DJB.NIC.IN, CLOMCDHQ@GMAIL.COM){0}(RESPONDENT) DINESH, SANGEETA BHARTI, UNION OF INDIA(DINESH.KAPILA.GOV.IN, SANGEETABHARTI@GMAIL.COM, UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) | | |
| 53 | W.P.(C)-2354/2025 CM APPL. 11185/2025 | M/S SUN MOBILITY PRIVATE LIMITED AND ANR. V/s GOVT. OF NCT OF DELHI AND OTHERS | RUPESH KUMAR GUPTA | |
| | | OTHER DETAILS OF ADVOCATES: RUPESH GUPTA, KRITIKA TUTEJA(CONTACT@AAALEGAL.PRO)(9643008880)(PETITIONER) SANTOSH KUMAR TRIPATHI, UNION OF INDIA, TPT(STANDINGCOUNSELGNCTD@GMAIL.COM, UOIDHC@GMAIL.COM, COMMTPT@NIC.IN)(9868250806)(RESPONDENT) | | |
| 54 | W.P.(C)-3618/2025 CM APPL. 16901/2025 | ABHISHEK GUPTA V/s MUNICIPAL CORPORATION OF DELHI & ORS. | SANDEEP KUMAR | |
| | | OTHER DETAILS OF ADVOCATES: SANDEEP KUMAR & ASSOCIATES(SANDEEPSINGH561@GMAIL.COM)(9810122554)(PETITIONER) DDA, MANISH, MANISH SRIVASTAVA(DDACHAMBERHC@DDA.ORG.IN, MANISH@KDATTA.IN, MANSRI25@GMAIL.COM){0}(RESPONDENT) MCD(CLOMCDHQ@GMAIL.COM){0}(RESPONDENT) | | |
| 55 | W.P.(C)-3629/2025 CM APPL. 16952/2025 | MS SADIYA USMANI AND ANR V/s BSES YAMUNA POWER LTD | KSHITIZ MAHIPAL | |
| | | OTHER DETAILS OF ADVOCATES: KSHITIZ MAHIPAL(ANILCO040@GMAIL.COM)(9999994372)(PETITIONER) MANISH SRIVASTAVA(MANSRI25@GMAIL.COM){0}(RESPONDENT) | | |

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|--|--|--|---|--|
| 56 | W.P.(C)-3840/2025 | DARSHAN SINGH V/s MUNICIPAL CORPORATION OF DELHI THROUGH ITS COMMISSIONER & ANR. | R R BAG | |
| | | OTHER DETAILS OF ADVOCATES: R.R. BAG(RRBAG1@GMAIL.COM)(9555100718)(PETITIONER) DDA, MCD(DDACHAMBERHC@DDA.ORG.IN, CLOMCDHQ@GMAIL.COM)(0)(RESPONDENT) | | |
| FOR FINAL HEARING | | | | |
| 57 | W.P.(C)-5852/2018 CM APPL. 22738/2018 | LOKESH PARASHAR V/s NEW DELHI MUNICIPAL COUNCIL AND ANR | SAURABH CHADDA, ARATI MAHAJAN SHEDHA | |
| | | OTHER DETAILS OF ADVOCATES: SAURABH CHADDA()(8800152500)(PETITIONER) ARATI MAHAJAN SHEDHA(ARATIJI@YAHOO.CO.IN)(9818833820)(PETITIONER) | | |
| END OF THE BOARD/FOR DISPOSAL MATTERS | | | | |
| 58 | RFA-306/2011 | NIHAL SINGH V/s OM PRAKASH & ORS | SN SHARMA, DP BHATIA, GAUTAM MALIK | |
| | | OTHER DETAILS OF ADVOCATES: | | |
| FOR COMPLIANCE | | | | |
| 59 | RFA-26/2010(Disposed off case) | NS CONSTRUCTION & ORS V/s SOM DEV | RAKESH KUMAR GARG, PK RAWAL | |
| | | OTHER DETAILS OF ADVOCATES: | | |

COURT NO. 21
HON'BLE MR.JUSTICE VIKAS MAHAJAN

NOTE: SUPPLEMENTARY PASS OVER SHALL BE TAKEN UP IMMEDIATELY AFTER THE SUPPLEMENTARY LIST IS OVER.

NOTE: PARTIES SHOULD BE READY WITH SHORT SYNOPSIS IN THE FINAL HEARING/DISPOSAL MATTERS.

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| ITEM NUMBER | CASE NUMBER | PARTY NAME | ADVOCATE NAME | OTHER INFORMATION |
|--|---|--|---|-------------------|
| CASES INVOLVING DIFFERENTLY-ABLED PERSONS | | | | |
| 1 | W.P.(C)-2042/2025 CM APPL. 9609/2025 CM APPL. 12516/2025 | BHAWESH KUMAR CHOUDHARY V/s UNIVERSITY OF DELHI AND OTHERS | MITHILESH KUMAR JAISWAL | |
| | | OTHER DETAILS OF ADVOCATES: SANKATMOCHAN LEGAL SOLUTION LLP(ADVMITHILESHJAISWAL.CLC@GMAIL.COM)(9891157466)(PETITIONER) RUPAL MOHINDER(RUPALMOHINDER@GMAIL.COM)(0)(RESPONDENT) | | |
| TOP OF THE BOARD | | | | |
| 2 | W.P.(C)-2859/2017 WITH W.P.(C) 3906/2018 | VIJAY KUMAR JAIN AND ANR V/s DELHI DEVELOPMENT AUTHORITY AND ORS | ANKIT JAIN, SHAHANA FARAH | |
| | | OTHER DETAILS OF ADVOCATES: | | |
| 3 | W.P.(C)-3906/2018 CM APPL. 15415/2018 CM APPL. 69609/2024 | INDOCON MICRO ENGINEERS LTD & ANR V/s DELHI DEVELOPMENT AUTHORITY & ORS | ASMITA SINGH, SHIVANSHU BHARDWAJ | |
| | | OTHER DETAILS OF ADVOCATES: ASMITA SINGH(8010875796)(PETITIONER) SHIVANSHU BHARDWAJ(CONTACT.SHIVANSHUBHARDWAJ@GMAIL.COM)(9958864562)(PETITIONER) DDA(DDACHAMBERHC@DDA.ORG.IN)(0)(RESPONDENT) | | |
| 4 | W.P.(C)-3994/2017 | PAWANJIT SINGH BAWA V/s DELHI DEVELOPMENT AUTHORITY & ORS | AJOY BHUSHAN KALIA, MANIKA TRIPATHY PANDEY, SIMARPAL SINGH SAWHNEY, RISHAB RAJ JAIN | |
| | | OTHER DETAILS OF ADVOCATES: MANIKA TRIPATHY(TRIPATHYMANIKA@GMAIL.COM)(9811831835)(RESPONDENT) SIMARPAL SINGH SAWHNEY(SSSAWHNEY.ADV@GMAIL.COM)(9818999665)(PETITIONER) RISHAB RAJ JAIN(RISHABRAJJAIN@GMAIL.COM)(9811079695)(RESPONDENT) | | |
| 5 | W.P.(C)-12288/2021 CM APPL. 6018/2024 | MEERA SAHNI V/s DELHI DEVELOPMENT AUTHORITY & ORS. | ANANT RAM MISHRA, AJIT SHARMA, SANJAY KUMAR PATHAK, SIDDHARTH PANDA | |
| | | OTHER DETAILS OF ADVOCATES: AJIT SHARMA(ANANT2K94@GMAIL.COM)(9717304907)(PETITIONER) DDA(DDACHAMBERHC@YAHOO.COM)(8950510963)(RESPONDENT) AJIT SHARMA(SHARMA.AJIT@GMAIL.COM)(9910940004)(PETITIONER) RACHITA GARG, SANJAY KUMAR PATHAK(RACHITAGARG17.LAW@GMAIL.COM, PATHAKSANJAYKUMAR@GMAIL.COM)(RESPONDENT) SIDDHATH PANDA, MANIKA PANDEY(SIDDHUPANDA@GMAIL.COM, MANIKA_PANDEY@YAHOO.CO.IN)(RESPONDENT) SANJAY KUMAR PATHAK(PATHAKSANJAYKUMAR@GMAIL.COM)(9910770311)(RESPONDENT) SIDDHARTH PANDA(SIDDHARTHUPANDAASSO@GMAIL.COM)(9891488088)(RESPONDENT) | | |
| 6 | W.P.(C)-13153/2021 CM APPL. 41483/2021 CM APPL. 9904/2025 | AVINASH CHANDER V/s DELHI DEVELOPMENT AUTHORITY AND ANR. | RAHUL MANGLA, ROBIN BANSAL, MANIKA TRIPATHY, ROBIN BANSAL | |
| | | OTHER DETAILS OF ADVOCATES: RAHUL MANGLA(MAIL@RAHULMANGLA.COM)(9899969669)(PETITIONER) | | |

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|---|---|--|--|
| | | DR. RAHUL CHHOKER(DDACHAMBERHC@YAHOO.COM)(8950510963)(RESPONDENT) ROBIN BANSAL(ADV.ROBINBANSAL@GMAIL.COM)(9868620720)(PETITIONER) MANIKA TRIPATHY(TRIPATHYMANIKA@GMAIL.COM)(9811831835)(RESPONDENT) ROBIN BANSAL(ADV.ROBINBANSAL@GMAIL.COM)(9868620720)(PETITIONER) | |
| 7 | W.P.(C)-437/2025 CM APPL. 2119/2025 | RECHAPI PRIVATE LIMITED V/s RESERVE BANK OF INDIA AND ANR. | NITIN GOEL, LEXORBIS |
| | | OTHER DETAILS OF ADVOCATES: MAYANK GOEL(MNGLAWOFFICE@GMAIL.COM)(9999340256)(PETITIONER) RBI, HAMEL PARIHAR, TARUN(EDAJ@RBI.ORG.IN, HAMELPARIHAR@GMAIL.COM, TARUN.BHASIN@ICICIBANK.COM)(0)(RESPONDENT) PUNIT BHALLA(PUNITBHALLA@GMAIL.COM, PUNITBHALLA@AOL.COM)(0)(RESPONDENT) (0)(RESPONDENT) | |
| 8 | W.P.(C)-2411/2025 CM APPL. 11415/2025 CM APPL. 14571/2025 | SANTOSH TRUST & ANR. V/s MEDICAL COUNSELLING COMMITTEE & ORS. | VIKRAM SINGH DALAL, NIKHIL BENIWAL |
| | | OTHER DETAILS OF ADVOCATES: VIKRAM SINGH DALAL/ PRATHAM CHAWLA(VIKRAMSINGHDALALADV@GMAIL.COM)(8010437372)(PETITIONER) TEENU SHARMA, ADGME, UNION OF INDIA(DRTEENUSHARMA@GMAIL.COM, ADGME@NIC.IN, UOIHDC@GMAIL.COM)(1123384193)(RESPONDENT) VIKRAM SINGH DALAL(VIKRAMSINGHDALALADV@GMAIL.COM)(8010437372)(PETITIONER) | |
| FRESH MATTERS & APPLICATIONS | | | |
| 9 | W.P.(C)-4400/2025 CM APPL. 20293/2025 CM APPL. 20294/2025 | ABHYUDAYA SHARMA V/s HINDU COLLEGE AND ANR | VANDANA DHOUNDIYAL |
| | | OTHER DETAILS OF ADVOCATES: YASHOVIR SINGH(YASHOVIR@GMAIL.COM)(9868093440)(PETITIONER) RUPAL MOHINDER, KRIPA SHANKAR PRASAD(RUPALMOHINDER@GMAIL.COM, KRIPA.P.IN@GMAIL.COM)(0)(RESPONDENT) | |
| 10 | W.P.(C)-4476/2025 CM APPL. 20724/2025 | TELANGANA COLLEGE OF SPECIAL EDUCATION V/s REHABILITATION COUNCIL OF INDIA | RAVI KANT |
| | | OTHER DETAILS OF ADVOCATES: MAYANK MANISH & RAVI KANT(MAYANKRAVILEGALOFFICE@GMAIL.COM)(9871522124)(PETITIONER) DEPWD, MSRCI, DEPWD(LEGAL.SECRCI-DEPWD@GOV.IN, MSRCI-MSJE@NIC.IN, LEGALSECRCIDPWD@GOV.IN)(0)(RESPONDENT) | |
| FOR ADMISSION | | | |
| 11 | W.P.(C)-12716/2024 | FARDEEN KHAN SAIFI V/s UNIVERSITY OF DELHI & ANR. | SUDHIR NAAGAR |
| | | OTHER DETAILS OF ADVOCATES: SUDHIR NAAGAR(SUDHIR@NAAGAR.COM)(9811951070)(PETITIONER) RUPAL MOHINDER, PGDAV (RUPALMOHINDER@GMAIL.COM, PRINCIPAL@PGDAV.DU.AC.IN)(0)(RESPONDENT) | |
| 12 | W.P.(C)-12946/2024 CM APPL. 5370/2025 | MANOJ V/s SPECIAL TASK FORCE & ORS. | YOGESH SHARMA |
| | | OTHER DETAILS OF ADVOCATES: YOGESH SHARMA, PRATIMA RAVI, YUGANT PARIHAR, YOGESHWAR SINGH(SHARMA.YOGESH1750@GMAIL.COM)(9654646597)(PETITIONER) DDA, MCD, UOI(DDACHAMBERHC@DDA.ORG.IN, CLOMCDHQ@GMAIL.COM, UOIHDC@GMAIL.COM)(0)(RESPONDENT) A K TRIPATHI(ADVOCATEAKTRIPATHI100@GMAIL.COM)(9810154341)(PETITIONER) YOGESH SHARMA (SHARMA.YOGESH1750@GMAIL.COM)(9911440242)(PETITIONER) CLO MCD(CLOMCDHQ@GMAIL.COM)(0)(RESPONDENT) UOI(UOIHDC@GMAIL.COM)(0)(RESPONDENT) DDA(DDACHAMBERHC@DDA.ORG.IN)(0)(RESPONDENT) | |
| 13 | W.P.(C)-13225/2024 | J J IMPRINTS PVT LTD THROUGH SARWAN JAIN V/s STATE BANK OF INDIA THROUGH BRANCH MANAGER | ASHWANI KUMAR SINGLA |
| | | OTHER DETAILS OF ADVOCATES: ASHWANI KUMAR(ASHWANIKSINGLA@GMAIL.COM)(9654365011)(PETITIONER) J J IMPRINTS(SARWAN@JJPRINTINDIA.COM)(9873414501)(PETITIONER) RAJIV KAPUR(RAJIV@RPKAPUR.COM, RPKAPURCO@GMAIL.COM)(0)(RESPONDENT) SBI(SBI.05997@SBI.CO.IN)(0)(RESPONDENT) | |
| 14 | W.P.(C)-480/2025 CM APPL. 2233/2025 | JAGDISH KUMAR MOOLCHANDANI & ANR. V/s DELHI DEVELOPMENT AUTHORITY | AMIT BHATIA |
| | | OTHER DETAILS OF ADVOCATES: D.P. BHATIA & CO.(DPBHATIA123@GMAIL.COM)(9811191766)(PETITIONER) DDA(DDACHAMBERHC@DDA.ORG.IN)(0)(RESPONDENT) | |
| 15 | W.P.(C)-1350/2025 CM APPL. 6564/2025 | MANMINDER SINGH NARANG V/s PUNJAB NATIONAL BANK & ANR. | MOHIT CHAUDHARY, SANTOSH KUMAR ROUT |

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|-----------------------------------|---|--|---|--|
| | | OTHER DETAILS OF ADVOCATES: MOHIT CHAUDHARY, KUNAL SACHDEVA(KAUSHAL82KUMAR@GMAIL.COM, MOHIT CHAUDHARY2020@GMAIL.COM)(9810663997)(PETITIONER) PNB, SANDEEP CHITKARA, NUWAY(CARE@PNB.CO.IN, SANDCHIT9@GMAIL.COM, CIRP.NUWAY@GMAIL.COM)(0)(RESPONDENT) SKR LAW FIRM, SK ROUT, SNS LEGAL(SKRLAWFIRMS@GMAIL.COM, ADVSKROUT@YAHOO.COM, CONNECT@SNSLEGAL.IN)(0)(RESPONDENT) ARUN KUMAR SHUKLA(ARUNKUMARSHUKLA7@GMAIL.COM)(0)(RESPONDENT) SANTOSH KUMAR ROUT(ADVSKROUT@YAHOO.COM)(9990432878)(RESPONDENT) | | |
| 16 | W.P.(C)-4012/2025 CM APPL. 18614/2025 | MS VINAYAKA PRIVATE INDUSTRIAL TRAINING INSTITUTE V/s UNION OF INDIA AND ORS. | HARA PRASAD SAHU | |
| | | OTHER DETAILS OF ADVOCATES: HARAPRASAD SAHU & ANITA SAHU(HARAPRASADS@GMAIL.COM)(9818095388)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) | | |
| AFTER NOTICE MISC. MATTERS | | | | |
| 17 | CONT.CAS(C)-509/2019 | ANURAG KAKKAR V/s ARADHANA KAKKAR | PUNEET GARG, AJAY KUMAR CHOPRA, DEEPAK VERMA, SHRIYA MAINI | |
| | | OTHER DETAILS OF ADVOCATES: PUNEET GARG()(9818817044)(PETITIONER) DEEPAK VERMA(DVADVOCATE1988@GMAIL.COM)(8130738555)(PETITIONER) SHRIYA MAINI(SHRIYA.MAINI90@GMAIL.COM)(9810281495)(PETITIONER) | | |
| 18 | CONT.CAS(C)-1116/2019 | KONICA YADAV & ORS V/s R P GUPTA & ANR | NIKHIL PALLI | |
| | | OTHER DETAILS OF ADVOCATES: NIKHIL PALLI()(8448438445)(PETITIONER) | | |
| 19 | CONT.CAS(C)-470/2025 | PARENTS ASSOCIATION AHLCON PUBLIC SCHOOL V/s DR DEEPAK RAJ SINGH BISHT, PRINCIPAL, AHLCON PUBLIC SCHOOL, | ASMITA SINGH | |
| | | OTHER DETAILS OF ADVOCATES: ASMITA SINGH , ABHEET (ASMITASINGHOFFICE@GMAIL.COM)(9643520339)(PETITIONER) DEEPAK RAJ(MAIL@AHLCONPULICSCHOOL.COM)(0)(RESPONDENT) APS(APSMAYURBIHARID1@GMAIL.COM)(0)(RESPONDENT) | | |
| 20 | W.P.(C)-4008/2006 | BALNEET ARORA & ORS. V/s D.D.A. | MR.SUMIT BANSAL, C MOHAN RAO, MS.ANSUYA SALWAN | |
| | | OTHER DETAILS OF ADVOCATES: | | |
| 21 | W.P.(C)-4141/2007 | RAVINDER NATH V/s D.D.A. | R.K.SAINI, RAJDIPA BEHURA | |
| | | OTHER DETAILS OF ADVOCATES: | | |
| 22 | CM APPL. 7886/2025 In W.P.(C)-8030/2009 | PREM PRAKASH CHAUHAN V/s DDA & ORS. | VIKRAM NANDRAJOG, VAIBHAV SHARMA, SHALABH GUPTA, DR. ANURAG KUMAR AGARWAL | |
| | | OTHER DETAILS OF ADVOCATES: DR RAHUL CHHOKER(DDACHAMBERHC@DDA.ORG.IN)(0)(RESPONDENT) DR. ANURAG KUMAR AGARWAL(INFO@ASVASSOCIATES.COM)(9810059650)(PETITIONER) | | |
| 23 | W.P.(C)-2700/2010 | MOTIA RANI V/s DELHI DEVELOPMENT AUTHORITY | PANKUL NAGPAL, PAWAN MATHUR, SHOBHANA TAKIAR | |
| | | OTHER DETAILS OF ADVOCATES: SHOBHANA TAKIAR(SHOBHANA_TAKIAR@YAHOO.CO.IN)(9810962950)(RESPONDENT) | | |
| 24 | W.P.(C)-2793/2013 | GHANSHYAM DASS BIRLA V/s DELHI DEVELOPMENT AUTHORITY | R.K.SAINI | |
| | | OTHER DETAILS OF ADVOCATES: | | |
| 25 | W.P.(C)-4734/2014 CM APPL. 9431/2014 CM APPL. 16403/2015 CM APPL. 27455/2016 | TEHKHAND EXTENTION RESIDENTS WELFARE AND CULTURAL ASSOCIATION V/s DELHI DEVELOPMENT AUTHORITY & ANR. | VIKAS SETHI, MANIKA TRIPATHY PANDEY | |
| | | OTHER DETAILS OF ADVOCATES: | | |
| 26 | W.P.(C)-7759/2015 | MOUNT CARMEL SCHOOL SOCIETY V/s DELHI DEVELOPMENT AUTHORITY | RAJESHWAR DAGAR | |
| | | OTHER DETAILS OF ADVOCATES: | | |
| 27 | W.P.(C)-763/2016 CM APPL. 3292/2016 CM APPL. 23387/2023 | TARUN BIDHURI V/s DELHI DEVELOPMENT AUTHORITY | PRATITI RUNGTA AND SUMIT PARGAL, SONIA ARORA, PAWAN MATHUR, RAJIV SHUKLA, SONIA ARORA | |
| | | OTHER DETAILS OF ADVOCATES: | | |

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|----|--|--|--|
| | | SONIA A MENON(SONIAARORAMENON@GMAIL.COM)(9810865468)(PETITIONER) SHUKLA LAW(SHUKLAW@GMNAIL.COM)(9810110572)(RESPONDENT) SHUKLA LAW(DDACHAMBERHC@YAHOO.COM, SHUKLAW@GMAIL.COM)()(RESPONDENT) RAJIV SHUKLA(SHUKLAW@GMAIL.COM)(9810110572)(RESPONDENT) SONIA ARORA(SONIAARORAMENON@GMAIL.COM)(9810865468)(PETITIONER) | |
| 28 | W.P.(C)-4635/2016 | PANCH SHILA CO-OP. HOUSE BUILDING SOCIETY LTD. V/s UNION OF INDIA & ORS | PROGRESSIVE LAW PRACTICE, ANUJ AGGARWAL, ARTI BANSAL, AAYUSH AGARWALA, MANIKA TRIPATHY PANDEY |
| | | OTHER DETAILS OF ADVOCATES: AAYUSH AGARWALA(AAYUSH@PBA.NET.IN)(9999105064)(PETITIONER) MANIKA TRIPATHY(TRIPATHYMANIKA@GMAIL.COM)(9811831835)(RESPONDENT) | |
| 29 | W.P.(C)-7608/2016 CM APPL. 31299/2016 | IQBAL KAUR V/s DELHI DEVELOPMENT AUTHORITY | VAIBHAV MAHAJAN, PUJA DEWAN |
| | | OTHER DETAILS OF ADVOCATES: PUJA DEWAN(PUJADEWAN5@GMAIL.COM)(9891595923)(PETITIONER) PUJA DEWAN(PUJADEWAN5@GMAIL.COM)(9891595923)(PETITIONER) | |
| 30 | W.P.(C)-10318/2016 | NARESH DAGAR V/s VIJAYA BANK AND ORS | MD ZARYAB JAMAL RIZVI, NITEEN KUMAR SINHA, TARUNESH KUMAR, SOUGAT SINHA |
| | | OTHER DETAILS OF ADVOCATES: TARUNESH KUMAR(ADV.TARUN8@GMAIL.COM)(9718354614)(RESPONDENT) SOUGAT SINHA(SOUGAT.SINHA@GMAIL.COM)(9212173310)(RESPONDENT) | |
| 31 | W.P.(C)-953/2018 CM APPL. 4028/2018 CM APPL. 31154/2024 | URMILA DEVI V/s DELHI DEVELOPMENT AUTHORITY & ANR | DILIP SINGH, PUSHPA SINGH, SANJEEV SAGAR, RUKHMINI BOBDE |
| | | OTHER DETAILS OF ADVOCATES: DILIP SINGH()(9810111052)(PETITIONER) DILIP SINGH LAW OFFICE(OFFICE.DILIPSINGH@GMAIL.COM)(9810111052)(PETITIONER) DDA(DDACHAMBERHC@DDA.ORG.IN)()(RESPONDENT) RUKHMINI BOBDE(BOBDE.RUKHMINI@GMAIL.COM)(9871738029)(RESPONDENT) | |
| 32 | W.P.(C)-1072/2018 WITH W.P.(C) 1077/2018 | RAJ KUMAR MEHTA V/s DELHI DEVELOPMENT AUTHORITY | RICHA OBEROI, UDAIBIR SINGH KOCHAR |
| | | OTHER DETAILS OF ADVOCATES: RICHA OBEROI()(9871417409)(PETITIONER) UDAIBIR SINGH KOCHAR(UDAIBIR.KOCHAR@GMAIL.COM)(9250611261)(PETITIONER) | |
| 33 | W.P.(C)-1077/2018 | DESH RAJ GANDHI V/s DELHI DEVELOPMENT AUTHORITY | RICHA OBEROI, UDAIBIR SINGH KOCHAR |
| | | OTHER DETAILS OF ADVOCATES: RICHA OBEROI()(9811417409)(PETITIONER) UDAIBIR SINGH KOCHAR(UDAIBIR.KOCHAR@GMAIL.COM)(9250611261)(PETITIONER) | |
| 34 | W.P.(C)-1986/2018 CM APPL. 8181/2018 CM APPL. 27696/2022 | ANIL KALRA V/s DELHI DEVELOPMENT AUTHORITY | LIKESH KUMAR SHARMA, HIMAL AKHTAR, MOHD UNAIS |
| | | OTHER DETAILS OF ADVOCATES: LIKESH KUMAR SHARMA()(9810314245)(PETITIONER) LEGUM LAW FIRM(LEGUMLAWFIRM@GMAIL.COM)()(PETITIONER) DR. RAHUL CHHOKKER(DDACHAMBERHC@YAHOO.COM)(8950510963)(RESPONDENT) MOHD UNAIS (UNAIS.ADV.786@GMAIL.COM)(9873737780)(PETITIONER) | |
| 35 | W.P.(C)-6005/2018 | MR. RAJESH GOYAL V/s CANARA BANK | GAJENDER SINGHAL, VIPENDRA VIR SINGH |
| | | OTHER DETAILS OF ADVOCATES: GAJENDER SINGHAL()(9711752002)(PETITIONER) VIPENDRA VIR SINGH(VVSINGHADV@GMAIL.COM)(9811180356)(PETITIONER) | |
| 36 | W.P.(C)-8723/2018 CM APPL. 60135/2023 CM APPL. 3138/2025 | S. ESWAR PRASAD & ORS V/s DELHI DEVELOPMENT AUTHORITY & ORS | RAVI GOPAL, SHASHANK DEO SUDHI, YOGENDRA ALDAK, DEEKSHA L. KAKAR, PREM PRAKASH, YOGENDRA ALDAK |
| | | OTHER DETAILS OF ADVOCATES: RAVI GOPAL()(9953947026)(PETITIONER) SHASHANK DEO SUDHI, BIJENDER P KUMAR (SHEETALIF3@GMAIL.COM)(9810615050)(PETITIONER) ESWARPRASAD(ESWARPRASAD_SUNKARA@YAHOO.CO.IN)()(RESPONDENT) DIRECTOR BUILDING DDA(DIRECTORBULIDINGDDA@GMAIL.COM)()(RESPONDENT) SHASHANK DEO SUDHI(SDSUDHI@GMAIL.COM)(9810615050)(PETITIONER) PREM PRAKASH(PRE_PRAKASH1@REDIFFMAIL.COM)(9811258790)(RESPONDENT) YOGENDRA ALDAK(YOGENDRANLIU@GMAIL.COM)(8010333998)(RESPONDENT) | |
| 37 | W.P.(C)-12418/2018 CM APPL. 48145/2018 | AFAQ HUSSAIN V/s DEWAN HOUSING FINANCE CORPORATION LTD. AND ANR. | SANJOY GHOSE |
| | | OTHER DETAILS OF ADVOCATES: SANJOY GHOSE()(981118889)(PETITIONER) | |

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| 38 | W.P.(C)-1807/2019 | SMT. VEENA SHARMA V/s DELHI DEVELOPMENT AUTHORITY AND ANR. | V K SHARMA | |
| | | OTHER DETAILS OF ADVOCATES: V K SHARMA()(9811116149)(PETITIONER) | | |
| 39 | W.P.(C)-10487/2019 CM APPL. 48757/2022 | DAV PUBLIC SCHOOL V/s GOVERNMENT OF NCT OF DELHI THROUGH DIRECTORATE OF EDUCATION | LAKHOTIA & ASSOCIATES, ANURAG LAKHOTIA | |
| | | OTHER DETAILS OF ADVOCATES: LAKHOTIA & ASSOCIATES()(9628064848)(PETITIONER) ANURAG LAKHOTIA(OFFICELEXLABOUR@GMAIL.COM)(9910081392)(PETITIONER) G. NARAYAN(G.NARAYANOFFICE@GMAIL.COM)()(RESPONDENT) | | |
| 40 | W.P.(C)-8003/2021 CM APPL. 24847/2021 CM APPL. 34772/2021 CM APPL. 71120/2024 | SHRI ANIL MALIK V/s THE GOVERNOR, RESERVE BANK OF INDIA AND ANR. | AMIT VOHRA, RAHUL CHAUHAN, JAGMOHAN SINGH, LEXORBIS | |
| | | OTHER DETAILS OF ADVOCATES: JAGMOHAN SINGH(JAGMOHAN_LAWYER@YAHOO.CO.IN)(9810167282)(PETITIONER) HAMEL PARIHAR(HAMELPARIHAR@REDIFFMAIL.COM)(9810510162)(RESPONDENT) AXIS BANK(CUSTOMER.SERVICE@AXISBANK.COM)()(RESPONDENT) ANUJ CHAUHAN(INFO@AUALEGAL.COM)(9810731674)(PETITIONER) ANUJ CHAUHAN(INFO@AUALEGAL.COM)(9810731674)(PETITIONER) JAGMOHAN(JAGMOHAN_LAWYER@YAHOO.CO.IN)()(RESPONDENT) JAGMOHAN(JAGMOHAN_LAWYER@YAHOO.CO.IN)()(RESPONDENT) JAGMOHAN SINGH(JAGMOHANSINGHLAWYER@GMAIL.COM)(9810167282)(PETITIONER) R B ABUMR(RBABUMR@GMAIL.COM)(0)(RESPONDENT) ()()(RESPONDENT) | | |
| 41 | W.P.(C)-8602/2021 | BALJEET SINGH PURI V/s DELHI DEVELOPMENT AUTHORITY | SONIA ARORA | |
| | | OTHER DETAILS OF ADVOCATES: SONIA A MENON(SONIYA.ARORA79@GMAIL.COM)(9810865468)(PETITIONER) DR. RAHUL CHHOKER(DDACHAMBERHC@YAHOO.COM)(8950510963)(RESPONDENT) | | |
| 42 | W.P.(C)-7490/2022 | RAM BILASH AGGARWAL V/s RESERVE BANK OF INDIA & ANR. | PARVEEN KUMAR AGGARWAL | |
| | | OTHER DETAILS OF ADVOCATES: PARVEEN KUMAR AGGARWAL (AGGARWAL_PARVEENKUMAR@YAHOO.CO.IN)(9873935534)(PETITIONER) H S PARIHAR(HAMELPARIHAR@REDIFFMAIL.COM)()(RESPONDENT) SANJAY GUPTA(SANJAY_GUPAT@SNGPARTNERS.IN)()(RESPONDENT) | | |
| 43 | W.P.(C)-10992/2022 CM APPL. 32127/2022 CM APPL. 55687/2022 | HELI ENCLAVE RESIDENT WELFARE ASSOCIATION (REGD.) V/s DELHI DEVELOPMENT AUTHORITY AND ORS. | HEMANT GUPTA, SUMEET SINGH SHOKEEN | |
| | | OTHER DETAILS OF ADVOCATES: HEMANT GUPTA AND ASSOCIATES(JURIS@HEMANTGUPAT.IN)(45141119)(PETITIONER) AMIT SINGH AND MONICA MEHRA AND GANESH SRINIVASAN(AMIT.SINGH@TATAPOWER-DDL.COM, MONICA.MEHRA@TATAPOWER-DDL.COM)()(RESPONDENT) GANESH SRINIVASAN(GANESH.SRINIVASAN@TATAPOWER-DDL.COM)()(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) DERC DELHI ELECTRICITY REGULATORY COMMISSION(SANJEEVMAHAJAN11@GMAIL.COM, SECYDERC@NIC.IN)()(RESPONDENT) DR. RAHUL CHHOKER(DDACHAMBERHC@YAHOO.COM)(8950510963)(RESPONDENT) ASHIM VACHHER(ASHIMVACHHER@VACHHERASSOCIATES.COM)(9811023217)(PETITIONER) ASHIM VACHHER(ASHIMVACHHER@VACHHERASSOCIATES.COM)(9811023217)(RESPONDENT) HEMANT GUPTA(JURIS@HEMANTAGUPTA.IN)()(RESPONDENT) HEMANTA GUPTA(JURIS@HEMANTAGUPTA.IN)()(RESPONDENT) | | |
| 44 | W.P.(C)-13332/2022 CM APPL. 40447/2022 CM APPL. 17844/2024 | SURAJ PARKASH KHOSLA V/s DELHI DEVELOPMENT AUTHORITY | SAJAL MANCHANDA, VIKAS BHATIA | |
| | | OTHER DETAILS OF ADVOCATES: SAJAL MANCHANDA(MANCHANDA.SAJAL@GMAIL.COM)(9811477809)(PETITIONER) DDA(DDACHAMBERHC@YAHOO.COM)(8950510963)(RESPONDENT) SAJAL MANCHANDA(MANCHANDA.SAJAL@GMAIL.COM)(9811477809)(PETITIONER) DDA(DDACHAMBERHC@YAHOO.COM)()(RESPONDENT) VIKAS BHATIA(VIKAS_BHATIA1122@YAHOO.CO.IN)(9999440419)(PETITIONER) | | |
| 45 | W.P.(C)-14395/2022 CM APPL. 10576/2025 | GOPAL KRISHAN AGGARWAL V/s DELHI DEVELOPMENT AUTHORITY & ORS. | ABHAY KUMAR, ABHAY KUMAR | |
| | | OTHER DETAILS OF ADVOCATES: ABHAY KUMAR(KUMARABHAY2301@GMAIL.COM, LEXUNIFIEDINDIA@GMAIL.COM)(9716104763)(PETITIONER) | | |

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| | | DDA(DDACHAMBERHC@YAHOO.COM)(8950510963)(RESPONDENT) ABAHY KUMAR(KUMARABHAY2301@GMAIL.COM)(9716104763)(PETITIONER) DR. RAHUL CHHOKER(DDACHAMBERHC@DDA.ORG.IN)(0)(RESPONDENT) | |
| 46 | W.P.(C)-17095/2022 CM APPL. 54251/2022 | KRISHNA JAFRI V/s DELHI DEVELOPMENT AUTHORITY | R. K. SAINI, MANIKA TRIPATHY |
| | | OTHER DETAILS OF ADVOCATES: R K SAINI(RKSAINI6458@GMAIL.COM)(9310255162)(PETITIONER) DR. RAHUL CHHOKER(DDACHAMBERHC@YAHOO.COM)(8960896896)(RESPONDENT) MANIKA TRIPATHY(TRIPATHYMANIKA@GMAIL.COM)(9811831835)(RESPONDENT) | |
| 47 | W.P.(C)-17606/2022 CM APPL. 48755/2023 WITH W.P.(C) 11063/2023 | KAMRUDDIN V/s GOVT OF NCT OF DELHI AND ORS | AMOL ACHARYA, AJAY VIKRAM SINGH |
| | | OTHER DETAILS OF ADVOCATES: AMOL ACHARYA (AMOLACHARYAA@GMAIL.COM)(8860875882)(PETITIONER) GNCTD(STANDINGCOUNSELGNCTD@GMAIL.COM)()(RESPONDENT) DDA(DDACHAMBERHC@YAHOO.COM)()(RESPONDENT) CLO MCD(CLOMCDHQ@GMAIL.COM)()(RESPONDENT) PARVINDER CHAUHAN(PARVINDERCHAUHAN1973@GMAIL.COM)()(RESPONDENT) AJAY VIKRAM SINGH(AJAYVIKRAMSINGH563@GMAIL.COM)(9868632122)(PETITIONER) | |
| 48 | W.P.(C)-11063/2023 CM APPL. 42901/2023 | HAKIMAN V/s GOVERNMENT OF NCT OF DELHI & ORS. | BHUMIKA AGGARWAL |
| | | OTHER DETAILS OF ADVOCATES: BHUMIKA AGGARWAL(BHUMIKAAGGARWAL1007@GMAIL.COM)(9717845453)(PETITIONER) MUNICIPAL CORPORATION OF DELHI(CLOMCDHQ@GMAIL.COM)()(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) DR. RAHUL CHHOKER(DDACHAMBERHC@YAHOO.COM)(8960896896)(RESPONDENT) | |
| 49 | W.P.(C)-4073/2023 | VARDHMAN ROLLER FLOUR MILLS PRIVATE LIMITED & ORS. V/s PUNJAB NATIONAL BANK & ORS. | MOHIT CHAUDHARY |
| | | OTHER DETAILS OF ADVOCATES: MOHIT CHAUDHARY(KUSHAL82@GMAIL.COM, MOHITCHAUDHARY2020@GMAIL.COM)(9810663997)(PETITIONER) SK ROUT(ADVSKROUT@YAHOO.COM, ADVSKROUT@SKRLAWFIRMS.COM, SKRLAWFIRMS@GMAIL.COM)()(RESPONDENT) PNB(ZS8353@PNB.CO.IN)()(RESPONDENT) MEERUT(ARFMMEERUT@GMAIL.COM)()(RESPONDENT) RAJESH(RAJESH_KUMAR_1960@HOTMAIL.COM, RAJESHGAUTAM@KLMEHTA.NET)()(RESPONDENT) | |
| 50 | W.P.(C)-4524/2023 CM APPL. 17299/2023 | SMT SHAKUNTALA DHAWAN V/s ASSISTANT DIRECTOR LAB RESIDENTIAL DDA | ANUJ P AGARWALA |
| | | OTHER DETAILS OF ADVOCATES: ANUJ P AGARWALA(ANUJ@PBA.NET.IN)(1141741314)(PETITIONER) DDA CHAMBER(DDACHAMBERHC@YAHOO.COM)()(RESPONDENT) SECY(SECY.LB@DELHI.GOV.IN)()(RESPONDENT) | |
| 51 | W.P.(C)-4804/2023 | SUNIL DANDONA V/s DELHI DEVELOPMENT AUTHORITY | ALDANISH REIN |
| | | OTHER DETAILS OF ADVOCATES: MR. ALDANISH REIN(REINLAWCONSULTANTS@GMAIL.COM)(9810214464)(PETITIONER) MUNICIPAL CORPORATION OF DELHI(CLOMCDHQ@GMAIL.COM)()(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) DR. RAHUL CHHOKER(DDACHAMBERHC@YAHOO.COM)(8960896896)(RESPONDENT) | |
| 52 | W.P.(C)-10718/2023 | DR. ACHLA PRITAM TANDON V/s UNION OF INDIA | VIVEK KUMAR GAURAV |
| | | OTHER DETAILS OF ADVOCATES: TLIATTORNEYS(ATTORNEY.TLI@GMAIL.COM)(9958429420)(PETITIONER) UNION OF INDIA(DGPOSTS@INDIANPOST.GOV.IN)()(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT) | |
| 53 | W.P.(C)-12172/2023 CM APPL. 47832/2023 | INTEROCEAN SHIPPING INDIA PVT. LTD. V/s CANARA BANK & ANR. | ALOK PRAKASH, SANTOSH KUMAR ROUT |
| | | OTHER DETAILS OF ADVOCATES: ASHOK CHHABRA (ASHOKCHHABRA4@GMAIL.COM, PRAKASHALOK48@GMAIL.COM)(9810008481)(PETITIONER) CANARA BANK(CB1098@CANARABANK.COM, GUPTA_ANUJ3@ONGC.CO.IN, ADVSKROUT@YAHOO.COM)()(RESPONDENT) SANTOSH KUMAR ROUT(ADVSKROUT@YAHOO.COM)(9990432878)(RESPONDENT) | |
| 54 | W.P.(C)-12730/2023 CM APPL. 50221/2023 | HARISH CHAND & ORS. V/s DELHI DEVELOPMENT AUTHORITY & ORS. | MADHUR PRABHAT BHARGAVA |
| | | OTHER DETAILS OF ADVOCATES: N S VASISHT , M P BHARGAVA(NSVASISHT17@GMAIL.COM)(9891105323)(PETITIONER) | |

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| | | SANTOSH KUMAR TRIPATHY(STANDINGCOUNSELGNCTD@GMAIL.COM){}(RESPONDENT) DDA(DDACHAMBERHC@YAHOO.COM){}(RESPONDENT) | |
| 55 | W.P.(C)-13958/2023 CM APPL. 55062/2023 | M/S IWORLD BUSINESS SOLUTIONS PVT LTD V/s UNION BANK OF INDIA AND ANR | KUSHANK GARG, EKTA CHOUDHARY |
| | | OTHER DETAILS OF ADVOCATES: KUSHANK GARG(INFO@DSNRLEGAL.COM)(40107190)(PETITIONER) UNION BANK OF INDIA(SAMARENDRAKRADV@YAHOO.COM){}(RESPONDENT) H S PARIHAR(HAMELPAHAR@REDIFFMAIL.COM){}(RESPONDENT) EKTA CHOUDHARY(ADVOCATEEKTA1@GMAIL.COM)(9910376565)(PETITIONER) | |
| 56 | W.P.(C)-2002/2024 WITH W.P.(C) 2132/2024 W.P.(C) 2075/2024 | RUKAIYA BEGUM V/s UNION OF INDIA THROUGH MINISTRY OF HOUSING AND URBAN AFFAIRS & ORS. | AMIT GEORGE |
| | | OTHER DETAILS OF ADVOCATES: DR. AMIT GEORGE(AMITGEORGE@OUTLOOK.COM)(9910525364)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) DR. RAHUL CHHOKER(DDACHAMBERHC@YAHOO.COM)(8960896896)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM){}(RESPONDENT) DINESH KAPILA(DINESH.KAPILA@GOV.IN){}(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM){}(RESPONDENT) DELHI DEVELOPMENT AUTHORITY(DDSYSTEMS7@DDA.ORG.IN,){}(RESPONDENT) | |
| 57 | W.P.(C)-2075/2024 | FAHIMAN V/s UNION OF INDIA THROUGH MINISTRY OF HOUSING AND URBAN AFFAIRS & ORS. | AMIT GEORGE |
| | | OTHER DETAILS OF ADVOCATES: DR. AMIT GEORGE(AMITGEORGE@OUTLOOK.COM)(9910525364)(PETITIONER) DR. RAHUL CHHOKER(DDACHAMBERHC@YAHOO.COM)(8960896896)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM){}(RESPONDENT) DINESH KAPILA(DINESH.KAPILA@GOV.IN){}(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT) | |
| 58 | W.P.(C)-2132/2024 WITH W.P.(C) 2002/2024 | MOHD SHAKIR V/s UNION OF INDIA & ORS. | AMIT GEORGE |
| | | OTHER DETAILS OF ADVOCATES: DR. AMIT GEORGE(AMITGEORGE@OUTLOOK.COM)(9910525364)(PETITIONER) DINESH KAPILA(DINESH.KAPILA@GOV.IN, DDACHAMBERHC@GMAIL.COM){}(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM){}(RESPONDENT) | |
| 59 | W.P.(C)-2442/2024 CM APPL. 10017/2024 | DASHMESH EDUCATION SOCIETY REGD V/s STATE OF NCT OF DELHI AND ANR | HIMANSHU TYAGI, VRINDA KAPOOR |
| | | OTHER DETAILS OF ADVOCATES: HIMANSHU TYAGI(ADV.HIMANSHUTYAGI@GMAIL.COM)(9654010728)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) DR. RAHUL CHHOKER(DDACHAMBERHC@YAHOO.COM)(8960896896)(RESPONDENT) VRINDA KAPOOR(VRINDA@ACELEGAL.IN)(9899029387)(RESPONDENT) | |
| 60 | W.P.(C)-3023/2024 | VIPIN GUPTA V/s RESERVE BANK OF INDIA THROUGH ITS OMBUDSMAN & ORS. | MANOJ MITTAL |
| | | OTHER DETAILS OF ADVOCATES: MANOJ MITTAL AND ISHAN MITTAL(MITTALANDCODELHI@GMAIL.COM)(9136227562)(PETITIONER) RESERVE BANK OF INDIA(HAMELPAHAR@REDIFFMAIL.COM){}(RESPONDENT) TRANS UNION CIBIL LIMITED(INFO@CIBIL.COM, VIVEKJAIN@RBI.ORG.IN, MAIL@LEXORBIS.COM){}(RESPONDENT) | |
| 61 | W.P.(C)-3304/2024 CM APPL. 13608/2024 | MUKESH & ORS. V/s DDA & ORS. | DIVAKAR UPADHYAYA |
| | | OTHER DETAILS OF ADVOCATES: DIVAKAR UPADHYAYA(LAWYERDIVAKARUPADHYAYA@GMAIL.COM)(9219559472)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) DR. RAHUL CHHOKER(DDACHAMBERHC@YAHOO.COM)(8960896896)(RESPONDENT) | |
| 62 | W.P.(C)-3892/2024 CM APPL. 16023/2024 CM APPL. 49292/2024 | CHINTA DEVI & ORS. V/s DELHI DEVELOPMENT AUTHORITY & ORS. | KAMLESH KUMAR MISHRA |
| | | OTHER DETAILS OF ADVOCATES: KAMLESH KUMAR MISHRA(KAMLESH.LEGALAID@GMAIL.COM)(9582388509)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM){}(RESPONDENT) | |

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| | | SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868280166)(RESPONDENT) RAJEEV SHARMA(VAKL_VINAYAK@HOTMAIL.COM)()(RESPONDENT) DR. RAHUL CHHOKER(DDACHAMBERHC@YAHOO.COM)(8960896896)(RESPONDENT) V C DDA(VCDDA@DDA.ORG.IN)()(RESPONDENT) | |
| 63 | W.P.(C)-4107/2024 | LAXMI RAJ SINGH V/s PUNJAB AND SIND BANK AND ORS | VIKAS BHATIA |
| | | OTHER DETAILS OF ADVOCATES: VIKAS BHATIA(VIKASBHATIA280@GMAIL.COM)(9999440419)(PETITIONER) KITTU BAJAJ(KITTUBAJAJ@YAHOO.COM)()(RESPONDENT) PUNJAB AND SIND BANK(D0606@PSB.CO.IN)()(RESPONDENT) | |
| 64 | W.P.(C)-4442/2024 CM APPL. 18223/2024 | ANKIT GULLIYA V/s RESERVE BANK OF INDIA & ORS. | SNIGDHA SINGH |
| | | OTHER DETAILS OF ADVOCATES: KUMAR SHASHWAT AND SNIGHDA SINGH(CONTACT@KUMARSINGHASSOCIATES.COM)(9985653315)(PETITIONER) SURESH PUHAN(SURESH.PUHAN@ORIXINDIA.COM)()(RESPONDENT) VINAY SINGH(VINAY6.SINGH@PAYTM.COM, SUPPORT@ONE97.COM, SRIVARDHAN.THAKUR@PAYTM.COM)()(RESPONDENT) H S PARIHAR(HAMELARIHAR@REDIFFMAIL.COM)()(RESPONDENT) | |
| 65 | W.P.(C)-5204/2024 | JAYA PARMAR & ORS. V/s DELHI DEVELOPMENT AUTHORITY | S SRIKA |
| | | OTHER DETAILS OF ADVOCATES: DR. RAHUL CHHOKER(DDACHAMBERHC@DDA.ORG.IN)()(RESPONDENT) DR. RAHUL CHHOKER(DDACHAMBERHC@YAHOO.COM)(8960896896)(RESPONDENT) | |
| 66 | W.P.(C)-5223/2024 CM APPL. 21371/2024 | SMT SANJU MISHRA AND ORS V/s PNB HOUSING FINANCE LTD AND ORS | RAVINDRA KUMAR PANDEY, PRAVEEN MAHAJAN |
| | | OTHER DETAILS OF ADVOCATES: R K PANDEY AND HIMANSHU PANDEY(RKPANDEY_161@REDIFFMAIL.COM)(9818911976)(PETITIONER) S S LAW(SSLAWFIRM@SSALAWFIRM.IN)()(RESPONDENT) PUB HOUSING FINANCE LIMITED(CUSTOMERCARE@PNBHOUSING.COM, LOANS@PNBHFL.COM, SECY-FS@NIC.IN, SERVICE@BHATIAXA.)(RESPONDENT) ANURAG DULAW(ANURAGDULAW@GMAIL.COM)()(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT) PRAVEEN MAHAJAN(ADVOCATEMAHAJAN27@GMAIL.COM)(9810620827)(PETITIONER) | |
| 67 | W.P.(C)-5522/2024 | PANKAJ JUNEJA V/s DELHI DEVELOPMENT AUTHORITY & ORS. | RAMAKANT GAUR |
| | | OTHER DETAILS OF ADVOCATES: LAW CHAMBERS OF RAMAKANT GAUR(RAMAKANTGAUR@GMAIL.COM)(24336265)(PETITIONER) LAW CHAMBERDS OF RAMAKANT GAUR(RAMAKANTGAUR@GMAIL.COM)(41306265)(PETITIONER) SHRI D. VERMA(DVERMA.DSIIDC@DELHI.GOV.)(9811071260)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT) SHRI SURENDRA MEENA(SURENDRA.M2030@DDA.GOV.IN)(9811071260)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) DR. RAHUL CHHOKER(DDACHAMBERHC@DDA.ORG.IN)()(RESPONDENT) DELHI DEVELOPMENT AUTHORITY(PANT_ARJUN@REDIFFMAIL.COM)(9811071260)(RESPONDENT) SHRI D. VERMA(DVERMA.DSIIDC@DELHI.GOV.IN, SURENDRA.M2030@DDA.GOV.IN)()(RESPONDENT) | |
| 68 | W.P.(C)-8249/2024 CM APPL. 33971/2024 CM APPL. 53542/2024 CM APPL. 58532/2024 | PRAMOD GOYAL V/s SECURITIES AND EXCHANGE BOARD OF INDIA & ORS. | APURVA TYAGI, VIDIT GUPTA, ADITYA VIKRAMSINGH CHAUHAN, VIDIT GUPTA, SONALI JAITLEY |
| | | OTHER DETAILS OF ADVOCATES: NEHA JAIN AND APURVA TYAGI(JAINANDASSOCIATES390@GMAIL.COM)(9810737362)(PETITIONER) AAYUSH GOYAL(8745908195)(RESPONDENT) VASU GOYAL(7942541553)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT) SECURITIES ANDEXCHANGE BOARD OF INDIA(SEBI@SEBI.GOV.IN, IGNSE@NSE.CO.IN, GOVERNOR@RBI.ORG.IN, CS@RCRSINNOVAATIONS.COM)(9773593147)(RESPONDENT) SARITA GOYAL(9811598199)(RESPONDENT) H S PARIHAR(HAMELARIHAR@REDIFFMAIL.COM)()(RESPONDENT) AAYUSH GOYAL(CS@RCRSINNOVATIONS.COM)(745908195)(RESPONDENT) RAVI PRAKASH GOYAL(9999798048)(RESPONDENT) VIDIT GUPTA(A445DEFCOL@GMAIL.COM)(9910995511)(PETITIONER) SONALI JAITLEY(FILINGSTATUS@JAITLEYANDBAKHSHI.COM)(9870478400)(RESPONDENT) | |

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| 69 | W.P.(C)-10411/2024 CM APPL. 42780/2024 CM APPL. 45169/2024 | DEV DUTT V/s DELHI DEVELOPMENT AUTHORITY AND ORS | RUCHIKA RATHI, SAMEER CHANDRA | |
| | | OTHER DETAILS OF ADVOCATES: RUCHIKA RATHI, DEEPAK BISWAS, VARSHA AGARWAL, HARSHIT GUPTA(RUCHIKA@CRBLAW.IN)(9711054508)(PETITIONER) DELHI DEVELOPMENT AUTHORITY(DDACHAMBERHC@DDA.ORG.IN)(0)(RESPONDENT) MUNICIPAL CORPORATION OF DELHI(CLOMCDHQ@GMAIL.COM)(0)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM, NEWADARSHCGHS@GMAIL.COM)(0)(RESPONDENT) SAMEER CHANDRA(SAMEERCHANDRAADVOCATE@GMAIL.COM)(9810395160)(RESPONDENT) | | |
| 70 | W.P.(C)-11033/2024 | RADHA BANSAL V/s INDIAN BANK | NAZIA PARVEEN, SANTOSH KUMAR ROUT | |
| | | OTHER DETAILS OF ADVOCATES: SANJEEV SAGAR()(9278693021)(PETITIONER) SKR LAW FIRMS(SKRLAWFIRMS@GMAIL.COM)(0)(RESPONDENT) SANTOSH KUMAR ROUT(ADVSKROUT@YAHOO.COM)(9990432878)(RESPONDENT) | | |
| 71 | W.P.(C)-11079/2024 CM APPL. 45777/2024 | NIPPON DATA SYSTEMS LTD V/s DELHI DEVELOPMENT AUTHORITY & ANR. | PREET PAL SINGH, PRANAYNATH JHA | |
| | | OTHER DETAILS OF ADVOCATES: PREET PAL SINGH AND TANUPREET KAUR(CHAMBERPPSINGH@GMAIL.COM)(9958555055)(PETITIONER) DR. RAHUL CHHOKER(DDACHAMBERHC@DDA.ORG.IN)(0)(RESPONDENT) VEDANGSOFT PVT LTD(DDSYSTEMS7@DDA.ORG.IN, SUDHIR.BAHUGUNA@VEDANG.NET)(0)(RESPONDENT) PRANAYNATH JHA(PNJADVOCATUS@GMAIL.COM)(9871353080)(RESPONDENT) | | |
| 72 | W.P.(C)-11338/2024 CM APPL. 46966/2024 WITH W.P.(C) 11359/2024 W.P.(C) 11360/2024 W.P.(C) 11361/2024 | RAM SAGAR LAL & ORS. V/s DELHI DEVELOPMENT AUTHORITY & ORS. | SAMIT KHOSLA | |
| | | OTHER DETAILS OF ADVOCATES: SAMIT KHOSLA(ADVOCATESMITKHOSLA@GMAIL.COM)(9899030380)(PETITIONER) DELHI URBAN SHELTER IMPROVEMENT BOARD (PARVINDERCHAUHANADV@GMAIL.COM)(9289523717)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT) DR. RAHUL CHHOKER(DDACHAMBERHC@DDA.ORG.IN)(0)(RESPONDENT) | | |
| 73 | W.P.(C)-11359/2024 CM APPL. 47116/2024 | SUNEEL KUMAR GUPTA & ORS. V/s DELHI DEVELOPMENT AUTHORITY & ORS. | SAMIT KHOSLA | |
| | | OTHER DETAILS OF ADVOCATES: SAMIT KHOSLA(ADVOCATESAMITKHOSLA@GMAIL.COM)(9899030380)(PETITIONER) DR. RAHUL CHHOKER(DDACHAMBERHC@DDA.ORG.IN)(8950510963)(RESPONDENT) GOVT OF NCT OF DELHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9289523717)(RESPONDENT) DELHI URBAN SHELTER IMPROVEMENTBOARD (PARVINDERCHAUHANADV@GMAIL.COM)(9289523717)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(23384193)(RESPONDENT) | | |
| 74 | W.P.(C)-11360/2024 CM APPL. 47119/2024 | KIRAN & ORS. V/s DELHI DEVELOPMENT AUTHORITY & ORS. | SAMIT KHOSLA | |
| | | OTHER DETAILS OF ADVOCATES: SAMIT KHOSLA(ADVOCATESAMITKHOSLA@GMAIL.COM)(9899030380)(PETITIONER) DR. RAHUL CHHOKER(DDACHAMBERHC@YAHOO.COM)(0)(RESPONDENT) PARVINDER CHAUHAN(PARVINDERCHAUHAN.ADV@GMAIL.COM)(0)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) | | |
| 75 | W.P.(C)-11361/2024 CM APPL. 47121/2024 | RAVI GUPTA & ORS. V/s DELHI DEVELOPMENT AUTHORITY & ORS. | SAMIT KHOSLA | |
| | | OTHER DETAILS OF ADVOCATES: SAMIT KHOSLA(ADVOCATESAMITKHOSLA@GMAIL.COM)(9899030380)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT) | | |
| 76 | W.P.(C)-12177/2024 | SHIVANGI THROUGH NATURAL GUARDIAN SMT POONAM V/s GOVT OF NCT AND ORS | ABHAY GUPTA | |
| | | OTHER DETAILS OF ADVOCATES: ABHAY GUPTA(ADVOCATEABHAY@GMAIL.COM)(9540005409)(PETITIONER) SANTOSH KUMAR TRIPATHI, SEC SERVICE, | | |

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| | | DIREDU(STANDINGCOUNSELGNCTD@GMAIL.COM, SECSERVICES@NIC.IN, DIREDU@NIC.IN)(9868250806)(RESPONDENT) DDENORTH WEST, OSE STATE, GOODLEY PUBLIC SCHOOL(DDENORTHWESTA@GMAIL.COM, OSESTATE@GMAIL.COM, INFO@GOODLEYPUBLICSCHOOL.IN)(0)(RESPONDENT) | |
| 77 | W.P.(C)-14255/2024 CM APPL. 9096/2025 WITH W.P.(C) 15580/2024 | ADEEBA ANSARI & ANR. V/s JAMIA MILLIA ISLAMIA & ANR. | SUDARSHAN RAJAN, MD QUAMAR ALI, KISLAYA MISHRA |
| | | OTHER DETAILS OF ADVOCATES: SUDARSHAN RAJAN, IRSHAD M. KHAN(SITHYA@GMAIL.COM)(9650075050)(PETITIONER) PRITISH SABHARWAL(PRITISHSABHARWAL1@GMAIL.COM)(0)(RESPONDENT) SUDARSHAN RAJAN(QMR.ROSE@GMAIL.COM)(9811160421)(PETITIONER) KISLAYA MISHRA(OFFICEOFADVKKMISHRA@GMAIL.COM)(9654968449)(RESPONDENT) | |
| 78 | W.P.(C)-15580/2024 CM APPL. 65368/2024 CM APPL. 9252/2025 | NEHA PANWAR & ORS. V/s JAMIA MILLIA ISLAMIA THROUGH ITS REGISTRAR & ANR. | SUDARSHAN RAJAN, MD QUAMAR ALI, KISLAYA MISHRA |
| | | OTHER DETAILS OF ADVOCATES: SUDARSHAN RAJAN(SITHYA@GMAIL.COM)(9650075050)(PETITIONER) PRITISH SABHARWAL(PRITISHSABHARWAL1@GMAIL.COM)(0)(RESPONDENT) SUDARSHAN RANJAN AND MD. QAMAR ALI(QMR.ROSE@GMAIL.COM)(9811160421)(PETITIONER) K K MISHRA(OFFICEOFADVKKMISHRA@GMAIL.COM)(0)(RESPONDENT) KISLAYA MISHRA(OFFICEOFADVKKMISHRA@GMAIL.COM)(9654968449)(RESPONDENT) | |
| 79 | W.P.(C)-15249/2024 CM APPL. 64032/2024 CM APPL. 64033/2024 | MS PAISALO DIGITAL LIMITED FORMERLY KNOWN AS S E INVESTMENTS LIMITED V/s GOVT. OF NCT OF DELHI & ORS. | HARSHAL KUMAR, DIVYANSH TIWARI |
| | | OTHER DETAILS OF ADVOCATES: APRATIM ANIMESH THAKUR(CHAMBERSOFAAT@GMAIL.COM)(9810817397)(PETITIONER) SANTOSH KUMAR TRIPATHI, DDA, MCD(STANDINGCOUNSELGNCTD@GMAIL.COM, DDACHAMBERHC@DDA.ORG.IN, CLOMCDHQ@GMAIL.COM)(9868250806)(RESPONDENT) SANGEETA BHARTI, UNION OF INDIA, K NANDITA RAO(SANGEETABHARTI@GMAIL.COM, UOIHDC@GMAIL.COM, KNANDITARA@GMAIL.COM)(0)(RESPONDENT) RISHAB, DEEPTI, RAKESH(RISHAB@RRJASSOCIATE.COM, 24.DEEPTI@GMAIL.COM, RAKESHGUPTA81@HOTMAIL.COM)(0)(RESPONDENT) PIS LTD(PISLTD@GMAIL.COM)(0)(RESPONDENT) DIVYANSH TIWARI(ADV.DIVYANSHTIWARI@GMAIL.COM)(8400994444)(RESPONDENT) | |
| 80 | W.P.(C)-15629/2024 CM APPL. 65586/2024 | KAMALA MANDAL V/s DELHI DEVELOPMENT AUTHORITY & ANR. | ARUN KUMAR PANWAR |
| | | OTHER DETAILS OF ADVOCATES: ARUN PANWAR(ADVOCATEARUNPANWAR@GMAIL.COM)(7827545811)(PETITIONER) DDA, PARVINDER CHAUHAN(DDACHAMBERHC@DDA.ORG.IN, PARVINDERCHAUHAN.ADV@GMAIL.COM)(0)(RESPONDENT) | |
| 81 | W.P.(C)-17042/2024 | HUSSAIN KHAN V/s NATIONAL BOARD OF EXAMINATION IN MEDICAL SCIENCES | ISHAN JAIN |
| | | OTHER DETAILS OF ADVOCATES: SUVIGYA LAW PARTNERS(ISHANJAIN301@GMAIL.COM)(9899355882)(PETITIONER) MCC, UNION OF INDIA(AIQPG-MCC@NIC.IN, UOIHDC@GMAIL.COM)(1123384193)(RESPONDENT) NATIONAL BOARD OF EXAMINATION IN MEDICAL SCIENCES(9810393161)(RESPONDENT) | |
| 82 | W.P.(C)-17177/2024 | DEVYANI SHUKLA V/s DELHI DEVELOPMENT AUTHORITY & ORS. | MANISH KUMAR |
| | | OTHER DETAILS OF ADVOCATES: BHASKAR MISHRA & MANISH KUMAR(MANISH.TIWARY0212@GMAIL.COM)(9319240468)(PETITIONER) DDA(DDACHAMBERHC@DDA.ORG.IN)(0)(RESPONDENT) | |
| 83 | W.P.(C)-17620/2024 | SANTOSH SAHANI V/s NETAJI SUBHAS UNIVERSITY OF TECHNOLOGY AND ORS | AAKANKSHA KAUL |
| | | OTHER DETAILS OF ADVOCATES: AAKANKSHA KAUL(AAKANKSHAKAUL154@GMAIL.COM)(9818131566)(PETITIONER) SANTOSH KUMAR TRIPATHI, GNCTD, ANAND(STANDINGCOUNSELGNCTD@GMAIL.COM, SECSERVICESGNCTD@GMAIL.COM, ANAND@NSUT.AC.IN)(9868250806)(RESPONDENT) | |
| 84 | W.P.(C)-17815/2024 CM APPL. 75838/2024 | SMT KUSUMA JUNEJA & ANR. V/s DELHI DEVELOPMENT AUTHORITY & ANR. | TARKESHWAR NATH |
| | | OTHER DETAILS OF ADVOCATES: TARKESHWAR NATH(TARKESHWARNATH@REDIFFMAIL.COM)(9810162373)(PETITIONER) DELHI DEVELOPMENT AUTHORITY(DDACHAMBERHC@DDA.ORG.IN, BSA6853@GMAIL.COM)(0)(RESPONDENT) | |

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| 85 | W.P.(C)-967/2025 | MASTER AARAV KUMAR (MINOR) V/s DIRECTORATE OF EDUCATION & ANR. | SHUBHAM PRAJAPATI | |
| | | OTHER DETAILS OF ADVOCATES: SHUBHAM PRAJAPATI(ADVSPRAJAPATI@GMAIL.COM)(9958713178)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) | | |
| 86 | W.P.(C)-1414/2025 CM APPL. 6843/2025 | MS VASHI MAAN V/s MODERN INTERNATIONAL PUBLIC SCHOOL THROUGH PRINCIPAL & ANR. | ADITI GUPTA, ADITI GUPTA, SHAGUN BHATNAGAR | |
| | | OTHER DETAILS OF ADVOCATES: ADITI GUPTA(ADITIGUPTA29@GMAIL.COM)(9811046710)(PETITIONER) ADITI GUPTA(ADITIGUPTA29@GMAIL.COM)(9811046710)(PETITIONER) SANTOSH KUMAR TRIPATHI, MODERNINT, DIRECTORATE OF EDUCATION(STANDINGCOUNSELGNCTD@GMAIL.COM, MODERNINT.SCHOOL@YAHOO.COM, DIREDU@NIC.IN)(9868250806)(RESPONDENT) SANTOSH KUMAR TRIPATHI, DIRECTORATE OF EDUCATION, MODERN SCHOOL(STANDINGCOUNSELGNCTD@GMAIL.COM, DIREDU@NIC.IN, MODERNINT.SCHOOL@YAHOO.IN)(0)(RESPONDENT) ADITI GUPTA(ADITIGUPTA29@GMAIL.COM)(9811046710)(PETITIONER) SHAGUN BHATNAGAR(SHAGUN5256@GMAIL.COM)(9871640313)(RESPONDENT) | | |
| 87 | W.P.(C)-1847/2025 | SAWAN KUMAR & ORS. V/s THE CHIEF SECRETARY GOVT. OF NCT OF DELHI AND ORS | PRAVEEN SWARUP | |
| | | OTHER DETAILS OF ADVOCATES: PRAVEEN SWARUP(SWARUPPRAVEEN@GMAIL.COM)(9818289938)(PETITIONER) SANTOSH KUMAR TRIPATHI, AKURUP, SONI(STANDINGCOUNSELGNCTD@GMAIL.COM, OFFICE@AKURUP.COM, NILSONI42@GMAIL.COM)(9868250806)(RESPONDENT) SHIVENDRA SINGH, PS TECH EDU(SHIVENDRASINGH065@GMAIL.COM, PSTECHEDU@NIC.IN)(0)(RESPONDENT) | | |
| 88 | W.P.(C)-3115/2025 CM APPL. 14755/2025 WITH W.P.(C) 3208/2025 | ISHA PRIVATE ITI V/s UNION OF INDIA & ORS. | ASHOK KUMAR | |
| | | OTHER DETAILS OF ADVOCATES: ASHOK KUMAR & AYUSH ANAND(SSLAWOFFICE44@GMAIL.COM)(9711813885)(PETITIONER) UNION OF INDIA, COURT CASE, DGT(UOIDHC@GMAIL.COM, TC- COURTCASE@DGT.GOV.IN, SECTION-TC2022@DGT.GOV.IN)(1123384193)(RESPONDENT) | | |
| 89 | W.P.(C)-3208/2025 CM APPL. 14991/2025 | VISHNU BUDDHA PRIVATE ITI V/s UNION OF INDIA & ORS. | ASHOK KUMAR | |
| | | OTHER DETAILS OF ADVOCATES: ASHOK KUMAR & AYUSH ANAND(SSLAWOFFICE44@GMAIL.COM)(9711813885)(PETITIONER) UNION OF INDIA, COURT CASE, DGT(UOIDHC@GMAIL.COM, TC- COURTCASE@DGT.GOV.IN, SECTION-TC2022@DGT.GOV.IN)(1123384193)(RESPONDENT) | | |
| 90 | W.P.(C)-3122/2025 CM APPL. 14788/2025 | RAM BHAJAN PRIVATE ITI V/s UNION OF INDIA & ORS. | ASHOK KUMAR | |
| | | OTHER DETAILS OF ADVOCATES: ASHOK KUMAR & AYUSH ANAND(SSLAWOFFICE44@GMAIL.COM)(9711813885)(PETITIONER) UNION OF INDIA, COURT CASE, DGT(UOIDHC@GMAIL.COM, TC- COURTCASE@DGT.GOV.IN, SECTION-TC2022@DGT.GOV.IN)(1123384193)(RESPONDENT) | | |
| 91 | W.P.(C)-3270/2025 CM APPL. 15432/2025 WITH W.P.(C) 3385/2025 W.P.(C) 3115/2025 W.P.(C) 3208/2025 W.P.(C) 3122/2025 | SANJAY SINGH YADAV PRIVATE ITI V/s UNION OF INDIA & ORS. | ASHOK KUMAR | |
| | | OTHER DETAILS OF ADVOCATES: ASHOK KUMAR & AYUSH ANAND(SSLAWOFFICE44@GMAIL.COM)(9711813885)(PETITIONER) UNION OF INDIA, TC COURT CASE, DGT(UOIDHC@GMAIL.COM, TC- COURTCASE@DGT.GOV.IN, SECTION-TC2022@DGT.GOV.IN)(1123384193)(RESPONDENT) | | |
| 92 | W.P.(C)-3385/2025 CM APPL. 15994/2025 | VIDHYADEVI PRIVATE ITI V/s UNION OF INDIA & ORS. | ASHOK KUMAR | |
| | | OTHER DETAILS OF ADVOCATES: ASHOK KUMAR & AYUSH ANAND(SSLAWOFFICE44@GMAIL.COM)(9711813885)(PETITIONER) UNION OF INDIA, SECY MSDE, NSDC INDIA, VED TIWARI(UOIDHC@GMAIL.COM, SECY- MSDE@NIC.IN, CEO@NSDCINDIA.ORG, VED.TIWARI@NSDCINDIA.ORG)(1123384193)(RESPONDENT) | | |
| 93 | W.P.(C)-4247/2025 | DR. AKASH LAXMANRAO NARADE V/s GOVT. OF NCT OF DELHI THROUGH THE SECRETARY, HEALTH AND FAMILY WELFARE DEPARTMENT & ORS. | AKASH LAXMANRAO NARDE, RUCHIRA GUPTA | |

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| | | OTHER DETAILS OF ADVOCATES: DR. AKASH NARDE(DRAKASHNARDE@GMAIL.COM)(7982859533)(PETITIONER) SANTOSH KUMAR TRIPATHI, AVNISH AHLAWAT(STANDINGCOUNSELGNCTD@GMAIL.COM, SCSERVICESGNCTD@GMAIL.COM, PSHEALTH@NIC.IN)(0)(RESPONDENT) ED OFFICE(EDOFFICE@NATBOARD.EDU.IN)(0)(RESPONDENT) RUCHIRA GUPTA(RUCHIRAGUPTA2010@GMAIL.COM)(9810350333)(RESPONDENT) | |
| CONNECTED MATTERS (ANMM) | | | |
| 94 | CONT.CAS(C)-1081/2023 WITH W.P.(C) 10009/2023 W.P.(C) 7135/2023 CONT.CAS(C) 1112/2023 CONT.CAS(C) 1217/2023 W.P.(C) 2448/2024 | ADITYA INSTITUTE OF TECHNOLOGY THROUGH ITS FOUNDER-CUM-CHAIRMAN SHRI DEVENDRA GUPTA V/s S.P. MEHER & ORS. | ASEEM MEHROTRA |
| | | OTHER DETAILS OF ADVOCATES: ASEEM MEHROTRA(MEHROTRA_ASEEM@YAHOO.CO.IN)(9811062351)(PETITIONER) ANUJ AGGARWAL(ANUJAGGARWALASCGNCTD@GMAIL.COM)(9811062351)(RESPONDENT) | |
| 95 | CONT.CAS(C)-1112/2023 WITH W.P.(C) 10009/2023 | ADITYA INSTITUTE OF TECHNOLOGY THROUGH ITS FOUNDER-CUM-CHAIRMAN SHRI DEVENDRA GUPTA V/s BHUPESH CHAUDHARY & ORS. | ASEEM MEHROTRA |
| | | OTHER DETAILS OF ADVOCATES: ASEEM MEHROTRA (MEHROHTRA_ASEEM@YAHOO.CO.IN)(9811062351)(PETITIONER) SHIVENDRA SINGH(SHIVENDRASINGH86@LIVE.COM)(9811062351)(RESPONDENT) GNCTD(STANDINGCOUNSELGNCTD@GMAIL.COM)(9811062351)(RESPONDENT) | |
| 96 | CONT.CAS(C)-1217/2023 WITH W.P.(C) 10009/2023 | ADITYA INSTITUTE OF TECHNOLOGY V/s BHUPESH CHAUDHARY & ORS. & ORS. | ASEEM MEHROTRA |
| | | OTHER DETAILS OF ADVOCATES: ASEEM MEHROTRA(MEHROTRA_ASEEM@YAHOO.CO.IN)(9811062351)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) SHIVENDRA SINGH(SHIVENDRASINGH86@LIVE.COM)(9811062351)(RESPONDENT) ANUJ(ANUJAGGARWALASCGNCTD@GMAIL.COM)(9811062351)(RESPONDENT) | |
| 97 | W.P.(C)-10009/2023 CM APPL. 38566/2023 CM APPL. 44320/2023 CM APPL. 63707/2023 CM APPL. 22308/2024 CM APPL. 13302/2025 | ADITYA INSTITUTE OF TECHNOLOGY THROUGH ITS FOUNDER-CUM-CHAIRMAN SHRI DEVENDRA GUPTA V/s GOVERNMENT OF NCT OF DELHI & ANR. | ASEEM MEHROTRA |
| | | OTHER DETAILS OF ADVOCATES: ASEEM MEHROTRA(MEHROTRA_ASEEM@YAHOO.CO.IN)(9811062351)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) ASEEM MEHROTRA(MEHROTRA_ASEEM@YAHOO.CO.IN)(9811062351)(PETITIONER) SHIVENDRA SINGH(SHIVENDRASINGH86@LIVE.COM)(9811062351)(RESPONDENT) GNCTD(STANDINGCOUNSELGNCTD@GMAIL.COM)(9811062351)(RESPONDENT) ANUJ (ANUJAGGARWALASCGNCTD@GMAIL.COM)(9811062351)(RESPONDENT) ASEEM MEHROTRA (MEHROTRA_ASEEM@YAHOO.CO.IN)(9811062351)(PETITIONER) ANUJ AGGARWAL(ANUJAGGARWALASCGNCTD@GMAIL.COM)(9811062351)(RESPONDENT) SHIVENDRA SINGH(SHIVENDRASINGH86@LIVE.COM)(9811062351)(RESPONDENT) ASEEM MEHROTRA(MEHROTRA_ASEEM@YAHOO.CO.IN)(9811062351)(PETITIONER) ANUJ AGGARWAL, SHIVENDRA SINGH(ANUJAGGARWALASCGNCTD@GMAIL.COM, SHIVENDRASINGH86@LIVE.COM)(9811062351)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) DHRUV(DHRUV@ROHATGILAW.COM)(0)(RESPONDENT) | |
| 98 | W.P.(C)-7135/2023 WITH W.P.(C) 10009/2023 | ADITYA INSTITUTE OF TECHNOLOGY V/s DELHI SKILL AND ENTREPRENEURSHIP UNIVERSITY & ANR. | ASEEM MEHROTRA |
| | | OTHER DETAILS OF ADVOCATES: ASEEM MEHROTRA(MEHROTRA_ASEEM@YAHOO.CO.IN)(9811062351)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) | |
| 99 | W.P.(C)-2448/2024 CM APPL. 10028/2024 CM APPL. 10029/2024 | ADITYA INSTITUTE OF TECHNOLOGY THROUGH ITS FOUNDER-CUM-CHAIRMAN SHRI DEVENDRA GUPTA V/s DELHI SKILL AND ENTREPRENEURSHIP UNIVERSITY THROUGH ITS REGISTRAR | ASEEM MEHROTRA |
| | | OTHER DETAILS OF ADVOCATES: ASEEM MEHROTRA(MEHROTRA_ASEEM@YAHOO.CO.IN)(9811062351)(PETITIONER) SHIVENDRA SINGH(SHIVENDRASINGH86@LIVE.COM, REGISTRAROFFICE@DSEU.AC.IN)(9811062351)(RESPONDENT) | |
| 100 | W.P.(C)-11476/2024 CM APPL. 49632/2024 CM APPL. 12998/2025 CM APPL. 19225/2025 | ADITYA INSTITUTE OF TECHNOLOGY V/s GOVERNMENT OF NCT OF DELHI | ASEEM MEHROTRA |

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| | | OTHER DETAILS OF ADVOCATES: ASEEM MEHROTRA(MEHROTRA_ASEEM@YAHOO.CO.IN)(9811062351)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) ASEEM MEHROTRA(MEHROTRA_ASEEM@YAHOO.CO.IN)(9811062351)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) ASEEM MEHROTRA()(9811062351)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) SANTOSH KUMAR TIRPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) | | |
| FOR FINAL HEARING | | | | |
| 101 | W.P.(C)-271/2013 | RAJIV KUMAR VIJ V/s D.D.A. AND ORS | VIJAY NAIR, SHOBHNA TAKKIAR | |
| | | OTHER DETAILS OF ADVOCATES: | | |
| 102 | W.P.(C)-10552/2019 CM APPL. 43678/2019 CM APPL. 4241/2020 | SHIKHA MEHRA V/s DELHI DEVELOPMENT AUTHORITY THROUGH ITS VICE-CHAIRMAN | R K SAINI, AKSHITA GOYAL | |
| | | OTHER DETAILS OF ADVOCATES: R K SAINI()(9310255162)(PETITIONER) R K SAINI()(9310255162)(PETITIONER) AKSHITA GOYAL(AKSHITAGOYAL.ADV16@GMAIL.COM)(9717720707)(PETITIONER) | | |
| FOR DISPOSAL | | | | |
| 103 | W.P.(C)-11746/2023 | SANJU YADAV V/s ALL INDIA INSTITUTE OF MEDICAL SCIENCES, NEW DELHI | DEV SHEKHAR | |
| | | OTHER DETAILS OF ADVOCATES: DEV SHEKHAR(MAYANKPAPNAI28@GMAIL.COM)(9968527290)(PETITIONER) VSR KRISHNA(VSRKRISHNA.ER40@GMAIL.COM)()(RESPONDENT) | | |
| FOR FINAL DISPOSAL | | | | |
| 104 | W.P.(C)-17147/2024 | RAJ PAREEK V/s RESERVE BANK OF INDIA & ANR. | MUSKAN NAGPAL | |
| | | OTHER DETAILS OF ADVOCATES: MUSKAN NAGPAL(MUSKAN.NAGPAL850@GMAIL.COM, VIDUSHI.GOYAL014@GMAIL.COM)(8847699743)(PETITIONER) HAMEL PARIHAR, LEXORBIS, SANJAY GUPTA(HAMELPARIHAR@GMAIL.COM, MAIL@LEXORBIS.COM, SANJAY_GUPTA@SNGPARTNERS.IN)(0)(RESPONDENT) ATEEV MATHUR(ATEEV_MATHUR@SNGPARTNERS.IN)(0)(RESPONDENT) | | |
| FINAL ARGUMENTS | | | | |
| 105 | CONT.CAS(C)-728/2013 CM APPL. 8913/2023 CM APPL. 29159/2023 CM APPL. 29160/2023 | NAGRIK SANGHARSH SAMITI V/s KAUSHALYA DEVI & ORS | R K DHAWAN & ASSOCIATES, HARI SHANKER PLANIYA, MONAZIR AHSAN NIYAZI, RK SAINI, JAVED AHMAD, LINKON GOSWAMI, AVADH BIHARI KAUSHIK | |
| | | OTHER DETAILS OF ADVOCATES: R K DHAWAN (FZAWESOME@GMAIL.COM)(9811067689)(PETITIONER) R K SAINI(RKSAINI6458@GMAIL.COM)()(RESPONDENT) M A NIYAZI (NIYAZI786@GMAIL.COM)(9810413706)(PETITIONER) R K DHAWAN (RKDHAWAN9@GMAIL.COM)()(RESPONDENT) ADISRAR(ADISRAR1974@GMAIL.COM)()(RESPONDENT) AVADH KAUSHIK(AVADHKAUSHIK@GMAIL.COM)()(RESPONDENT) JAVED AHMAD(JAVEDAHMADADV@REDIFFMAIL.COM)(9810518138)(PETITIONER) LINKON GOSWAMI (LINKANGOSWAMI@GMAIL.COM)(9999081393)(PETITIONER) AVADH BIHARI KAUSHIK(AVADHKAUSHIK@GMAIL.COM)(9811455431)(PETITIONER) | | |
| 106 | W.P.(C)-5507/2015 CM APPL. 9894/2015 WITH W.P.(C) 6015/2018 | PAKISTAN INTERNATIONAL AIRLINES V/s RESERVE BANK OF INDIA | MADHAV KHURANA, FIRDOUSE QUTB WANI | |
| | | OTHER DETAILS OF ADVOCATES: | | |
| 107 | W.P.(C)-6015/2018 CM APPL. 23403/2018 | PAKISTAN INTERNATIONAL AIRLINES CORPORATION V/s RESERVE BANK OF INDIA AND ORS. | M L WADHWANI, MUKUND CHERUKURI, SURI AND COMPANY, ANJANA GOSAIN | |
| | | OTHER DETAILS OF ADVOCATES: M L WADHWANI()(9910630208)(PETITIONER) | | |
| 108 | W.P.(C)-7143/2017 CM APPL. 29588/2017 CM APPL. 12580/2018 | MANJU DEVI AND ORS V/s DELHI URBAN SHELTER IMPROVEMENT BOARD AND ORS | CHOUDHARY ALI ZIA KABIR | |
| | | OTHER DETAILS OF ADVOCATES: | | |
| 109 | W.P.(C)-6617/2019 | SATGURU EDUCATION SOCIETY (REGD.) V/s DELHI DEVELOPMENT AUTHORITY | KSHITIJ KUMAR | Listing Remarks: AT 03:30 PM |
| | | OTHER DETAILS OF ADVOCATES: KSHITIJ KUMAR()(9654036807)(PETITIONER) | | |

| END OF THE BOARD/FINAL DISPOSAL MATTERS | | | | |
|---|---|--|--|--|
| 110 | W.P.(C)-5782/2013 | ISHWAR CHAND GARG AND ANR V/s DDA | RK SAINI, MANIKA TRIPATHY PANDEY | |
| | | OTHER DETAILS OF ADVOCATES: | | |
| END OF THE BOARD/FOR DISPOSAL MATTERS | | | | |
| 111 | W.P.(C)-4079/2023 | A.N.D. TEACHERS TRAINING (P.G.) COLLEGE V/s NATIONAL COUNCIL FOR TEACHER EDUCATION AND ANR | RAVI KANT | |
| | | OTHER DETAILS OF ADVOCATES: MAYANK MANISH (MAYANKRAVILEGALOFFICE@GMAIL.COM)(9871522124)(PETITIONER) NCTEINDHC(NCTEINDHC@GMAIL.COM)()(RESPONDENT) | | |
| 112 | W.P.(C)-10405/2023 | MAEGAN CHAUDHARY AND ORS. V/s DIRECTORATE OF EDUCATION & ORS. | SHIVAM NIRBHAY, SUMAN MALHOTRA | |
| | | OTHER DETAILS OF ADVOCATES: SUNIL KUMAR(SUNIL77KUMAR@GMAIL.COM)(8448221205)(PETITIONER) HERO FINCORP(INVESTORS@HEROFINCORP.COM)()(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM, INFO@PRUDENCESCHOOLS.COM)(9868250806)(RESPONDENT) SUMAN MALHOTRA(ADVSUMANMALHOTRA@YAHOO.COM)(9811205361)(PETITIONER) | | |
| END OF THE BOARD MATTERS | | | | |
| 113 | W.P.(C)-9726/2017 | SHIWANI GUPTA V/s DELHI DEVELOPMENT AUTHORITY | DILIP SINGH, SHAHANA FARAH, SITAB ALI CHAOUHARY | |
| | | OTHER DETAILS OF ADVOCATES: | | |
| FOR COMPLIANCE | | | | |
| 114 | W.P.(C)-6573/2024(Disposed off case) | CDR BHUPESH RAKHRA V/s DELHI DEVELOPMENT AUTHORITY THROUGH ITS VICE CHAIRMAN & ORS. | SAURABH AGARWAL, JITENDER SAINI | |
| | | OTHER DETAILS OF ADVOCATES: SAURABH AGARWAL(AGARSKAGARWAL@GMAIL.COM)(9873649502)(PETITIONER) DELHI DEVELOPMENT AUTHORITY(DDACHAMBERHC@DDA.ORG.IN)()(RESPONDENT) MUNICIPAL CORPORATION OF DELHI(CLOMCDHQ@GMAIL.COM)()(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)()(RESPONDENT) JITENDER SAINI(JJITEN7@GMAIL.COM)(9911025985)(PETITIONER) | | |

COURT NO. 08
HON'BLE MR.JUSTICE SACHIN DATTA

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sachin.sharma@dhc.nic.in

NOTE: ADMISSION MATTERS SHALL BE TAKEN UP IN THE PRE-LUNCH SESSION AND SUPPLEMENTARY MATTERS WILL BE TAKEN UP IN THE
POST LUNCH SESSION (02:30 P.M. ONWARDS)

| ITEM NUMBER | CASE NUMBER | PARTY NAME | ADVOCATE NAME | OTHER INFORMATION |
|-----------------------------------|--|--|--|-------------------|
| FOR ADMISSION | | | | |
| 1 | CM APPL. 8815/2025 In W.P.(C)-15293/2024(Disposed off case) | SH GIRIRAJ V/s DISTRICT MAGISTRATE NORTH WEST DELHI & ANR. | SHRAVEEN KUMAR VERMA | |
| | | OTHER DETAILS OF ADVOCATES: SHRAVEEN KR. VERMA, DIWAS KR. SHIVAM SHARMA, DEVASHSISH SHANDILYA, SHUIBHAM TYAG(LEXACTOANDCO@GMAIL.COM)(9873130563)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM, SDMKANJHAWALA@GMAIL.COM)(0)(RESPONDENT) SHIVAM SHARMA(LEXACTOANDCO@GMAIL.COM)(9873130563)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) | | |
| 2 | W.P.(C)-4502/2025 CM APPL. 20822/2025 | DELHI INTERNATIONAL AIRPORT LIMITED V/s REAL ESTATE REGULATORY AUTHORITY FOR NCT OF DELHI | SMARIKA SINGH | |
| | | OTHER DETAILS OF ADVOCATES: SMARIKA SINGH, SAIFUR RAHMAN FARIDI, SHARDUL AMARCHAND, MANGALDAS(SMARIKA.SINGH@AMSSHARDUL.COM, SAIFUR.FARIDI@AMSSHARDUL.COM)(9717090875)(PETITIONER) RERA APPEAL(SECRETARYRERADELHI@GMAIL.COM; CHAIRMAN-RERA@DELHI.GOV.IN; SIDDHUPANDA@GMAIL.COM)(0)(RESPONDENT) .CONTACTUS@RERA.DELHI.GOV.IN; HELPDESK@RERA.DELHI.GOV.IN)(0)(RESPONDENT) | | |
| AFTER NOTICE MISC. MATTERS | | | | |
| 3 | W.P.(C)-9509/2021 CM APPL. 29494/2021 | SHRAVAN GUPTA V/s UNION OF INDIA & ORS. | PRABHAV RALLI, PRABHAV RALLI | |
| | | OTHER DETAILS OF ADVOCATES: TANVEER AHMED MIR(TANVEER@TAMLAW.IN)(9810521939)(PETITIONER) MOHD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) | | |
| 4 | W.P.(C)-10889/2021 | M/S AARK PHARMACEUTICALS & ANR. V/s INDIAN COUNCIL OF MEDICAL RESEARCH | PRANJAL KISHORE | |
| | | OTHER DETAILS OF ADVOCATES: PRANJAL KOSHORE(PRANJAL@CHAMBERSPK.COM)(9891374383)(PETITIONER) INDIAN COUNCIL OF MEDICAL RESEARCH(ICMRHQDS@SANSAD.NIC.IN)(0)(RESPONDENT) | | |
| 5 | W.P.(C)-7122/2022 | RAJ KISHORE GOYAL V/s NATIONAL MEDICAL COMMISSION & ORS. | PRASHANT VAXISH, SACHIN JAIN, ATISHAYA KAUSHAL | |
| | | OTHER DETAILS OF ADVOCATES: PRASHANT VAXISH(OFFICE@PPLAW.IN)(8130250698)(PETITIONER) SINGH DEV(OFFICESINGHDEV2@GMAIL.COM)(0)(RESPONDENT) PRAVEEN (LAWPRAVEEN@YAHOO.CO.UK)(0)(RESPONDENT) SACHIN JAIN(SACHINJAINLAWYER@GMAIL.COM)(9818544445)(PETITIONER) ATISHAYA KAUSHAL(ATISHAYAKAUSHAL@GMAIL.COM)(9891952134)(RESPONDENT) | | |
| 6 | W.P.(C)-10373/2022 WITH W.P.(C) 632/2023 | NTPC LTD. V/s UNION OF INDIA & ORS. | PUNEET TANEJA, ANIL KUMAR | |
| | | OTHER DETAILS OF ADVOCATES: PUNEET TANJEJA(9810208494)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23384193)(RESPONDENT) ANIL KUMAR (ANILPREM2004@YAHOO.CO.IN)(9968549099)(PETITIONER) | | |
| 7 | W.P.(C)-632/2023 | NTPC LTD V/s UNION OF INDIA & ORS. | PUNEET TANEJA | |
| | | OTHER DETAILS OF ADVOCATES: PANKAJ KUMAR(PANKAJKUMARDHC@GMAIL.COM)(9582995856)(PETITIONER) | | |

| | | | | |
|----|---|---|--|------------------------------|
| | | UNION OF INDIA(UOIDHC@GMAIL.COM){}(RESPONDENT) PUNEET TANEJA(TANEJA.ASSOC@YAHOO.COM){}(RESPONDENT) | | |
| 8 | W.P.(C)-13635/2022 CM APPL. 41549/2022 | SANJAY KUMAR SINGH V/s INSOLVENCY AND BANKRUPTCY BOARD OF INDIA | ANUJ TIWARI | |
| | | OTHER DETAILS OF ADVOCATES: ANUJ TIWARI(ANUJ@TIWARI.COM)(9137603370)(PETITIONER) DILIP KHANDALE(DILIPKHANDALE@IBBI.GOV.IN){}(RESPONDENT) | | |
| 9 | W.P.(C)-14471/2022 WITH W.P.(C) 7769/2023 | PAWAN V/s INDIAN OIL CORPORATION LIMITED AND ORS & ORS. | ZOHEB HOSSAIN, AVNEESH GARG, ABHISHEK GUPTA | Listing Remarks: AT4:00PM |
| | | OTHER DETAILS OF ADVOCATES: ZOHEB HOSSAIN(HOSSAINZOHEB@GMAIL.COM)(9999711099)(PETITIONER) INDIAN OIL CORPORATION LIMITED(MANMOHANKATRA@HOTMAIL.COM,LEGALINFO@BHARATPETROLEUM.IN){}(RESPONDENT) S K ROUT(ADVSKROUT@YAHOO.COM){}(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT) AVNEESH GARG(AVNEESH.GARG@GMAIL.COM)(9818479699)(PETITIONER) ABHISHEK GUPTA(ABHISHEK_1509@HOTMAIL.COM)(9971065767)(RESPONDENT) | | |
| 10 | W.P.(C)-7769/2023 CM APPL. 29958/2023 CM APPL. 36382/2023 | PAWAN V/s INDIAN OIL CORPORATION LIMITED | ZOHEB HOSSAIN | |
| | | OTHER DETAILS OF ADVOCATES: ZOHEB HOSSAIN(HOSSAINZOHEB@GMAIL.COM)(9999711099)(PETITIONER) KG WALANI(KGWALANI@INDIANOIL.IN, MANMOHANKALRA@HOTMAIL.COM){}(RESPONDENT) ZOHEB HOSSAIN(HOSSAINZOHEB@GMAIL.COM)(9999711099)(PETITIONER) MALAN NARAYAN(MALANARAYAN@GMAIL.COM, KGWALANI@INDIANOIL.IN, MANMOHANKALRA@HOTMAIL.COM){}(RESPONDENT) | | |
| 11 | W.P.(C)-17151/2022 CM APPL. 54523/2022 | MANOJ KUMAR & ANR. V/s GOVT. OF NCT OF DELHI & ANR. | MAHIPAL SINGH, RAKESH SINGH | |
| | | OTHER DETAILS OF ADVOCATES: MAHIPAL SINGH(KHANCOMPUTERTISHAZARI@GMAIL.COM)(9213848628)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) RAKESH SINGH(RAKESH745892@GMAIL.COM)(7597392295)(PETITIONER) | | |
| 12 | W.P.(C)-2477/2023 | MR SUBRATA MONINDRANATH MAITY V/s INSOLVENCY AND BANKRUPTCY BOARD OF INDIA | VIKRAM HEGDE | |
| | | OTHER DETAILS OF ADVOCATES: VIKRAM HEGDE(VIKRAM@VHLAWCHAMBERS.IN)(9599927812)(PETITIONER) SANTOSH(SANTOSH.01@IBBI.GOV.IN){}(RESPONDENT) | | |
| 13 | W.P.(C)-4603/2023 CM APPL. 17582/2023 WITH W.P.(C) 178/2023 | MICRO LABS LIMITED V/s UNION OF INDIA AND ANR | ANSHUMAN SHARMA | |
| | | OTHER DETAILS OF ADVOCATES: ANSHUMAN SHARMA(ANSHUMAN.SHARMA@ASLAW.SIN)(9910207302)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) CHAIRMAN(CHAIRMAN.NPPA@NIC.IN){}(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) | | |
| 14 | W.P.(C)-7791/2023 | S.S. AUTOMOTIVE PVT. LTD V/s UNION OF INDIA & ANR. | RANJEET KUMAR RANJAN | |
| | | OTHER DETAILS OF ADVOCATES: R.K. RANJAN(ADV.RKRANJAN@GMAIL.COM)(9899576039)(PETITIONER) UNION OF INDIA, DGFTEDI(UOIDHC@GMAIL.COM, DGFTEDI@NIC.IN)(1123384193)(RESPONDENT) | | |
| 15 | W.P.(C)-7932/2023 CM APPL. 53323/2023 | KARAN ARORA V/s STAR HEALTH AND ALLIE INSURANCE CO. LIMITED & ORS. | PANKAJ MEHTA, SHISHIR MATHUR | |
| | | OTHER DETAILS OF ADVOCATES: PANKAJ MEHTA(PANKAJ@FORTUNELEGAL.IN)(9811253529)(PETITIONER) ZUHEAD(ZUHEAD.DELHI@STARHEALTH.IN){}(RESPONDENT) IRDAI(COMPLAINTS@IRDAI.GOV.IN, CCPD@NIC.IN){}(RESPONDENT) MR. PANKAJ MEHTA(PANKAJ@FORTUNELEGAL.IN)(9811253529)(PETITIONER) GRO STAR HEALTH(GRO@STARHEALTH.IN){}(RESPONDENT) SHISHIR MATHUR (SHISHIRMATHUR2020@GMAIL.COM)(9810038657)(RESPONDENT) | | |
| 16 | W.P.(C)-8297/2023 CM APPL. 31847/2023 | PUBLIC INFORMATION OFFICER V/s CENTRAL INFORMATION COMMISSION THROUGH CHIEF INFORMATION COMMISSIONER & ANR. | LALLTAKSH JOSHI | |
| | | OTHER DETAILS OF ADVOCATES: LALLTAKSH JOSHI(LALLTAKSH@LALLTAKSH.COM)(9730630681)(PETITIONER) DEVEN(DEVEN1001@GMAIL.COM, SECY-CIC@NIC.IN, REGISTRAR-CIC@NIC.IN){}(RESPONDENT) | | |

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| 17 | W.P.(C)-8521/2023 CM APPL. 3594/2024 CM APPL. 23927/2024 CM APPL. 37420/2024 CM APPL. 52548/2024 | MS K MINOR THROUGH HER MOTHER V/s UNION OF INDIA & ANR. | S D WINDLESH, GURMEET BINDRA | |
| | | OTHER DETAILS OF ADVOCATES: S D WINDLESH(SDWINDLESHADV@GMAIL.COM)(9811169203)(PETITIONER) S.D. WINDLESH(SDWINDLESHADV@GMAIL.COM)(9811169203)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT) SECRETARY(SECRETARY@MEITY.GOV.IN, CEO@UIDAI.GOV.IN, UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) CHIEF EXECUTIVE OFFICER(CEO@UIDAI.GOV.IN){}(RESPONDENT) SD WINDLESH(SDWINDLESHADV@GMAIL.COM)(9811169203)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM){}(RESPONDENT) VINEET DHANDA(DHANDA.ASSOCIATES5000@GMAIL.COM){}(RESPONDENT) SD WINDLESH (SDWINDLESHADV@GMAIL.COM)(9811169203)(PETITIONER) DHC PROSECUTION DELHI POLICE , DHANDA ASSOCIATES(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM, DHANDA.ASSOCIATES5000@GMAIL.COM){0}(RESPONDENT) S.D. WINDLESH(SDWINDLESHADV@GMAIL.COM)(9811169203)(PETITIONER) VINEET DHANDA(DHANDA.ASSOCIATES5000@GMAIL.COM){}(RESPONDENT) SD WINDLESH(SDWINDLESHADV@GMAIL.COM)(9811169203)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM){0}(RESPONDENT) CEO ULDAI(CEO@ULDAI.GOV.IN, DHCPROSECUTIONDELHIPOLICE@GMAIL.COM){0}(RESPONDENT) GURMEET BINDRA(GURMEET@GBALAWOFFICES.COM)(9311851166)(RESPONDENT) | | |
| 18 | W.P.(C)-8801/2023 CM APPL. 33266/2023 WITH W.P.(C) 8803/2023 W.P.(C) 8826/2023 W.P.(C) 8827/2023 | MAH TALAT ALAVI & ORS. V/s JAMIA MILLIA ISLAMIA UNIVERSITY | KUSHAL KUMAR | |
| | | OTHER DETAILS OF ADVOCATES: ERUDITE LEGAL(KUSHAL.KUMAR@ERUDITELEGA.ASIA)(9958724670)(PETITIONER) PRITISH SABHARWAL(PRITISHSABHARWAL1@GMAIL.COM){}(RESPONDENT) | | |
| 19 | W.P.(C)-8803/2023 CM APPL. 33310/2023 | ABU SALIM & ORS. V/s JAMIA MILLIA ISLAMIA UNIVERSITY | KUSHAL KUMAR | |
| | | OTHER DETAILS OF ADVOCATES: ERUDITE LEGAL(KUSHAL.KUMAR@ERUDITELEGA.ASIA)(9958724670)(PETITIONER) PRITISH SABHARWAL(PRITISHSABHARWAL1@GMAIL.COM){}(RESPONDENT) | | |
| 20 | W.P.(C)-8826/2023 CM APPL. 33347/2023 | AMERA KHATOON & ORS. V/s JAMIA MILLIA ISLAMIA UNIVERSITY | KUSHAL KUMAR | |
| | | OTHER DETAILS OF ADVOCATES: ERUDITE LEGAL(KUSHAL.KUMAR@ERUDITELEGA.ASIA)(9958724670)(RESPONDENT) PRITISH SABHARWAL(PRITISHSABHARWAL1@GMAIL.COM){}(RESPONDENT) | | |
| 21 | W.P.(C)-8827/2023 CM APPL. 33349/2023 | SADIQR RAHMAN KIDWAI & ORS. V/s JAMIA MILLIA ISLAMIA UNIVERSITY & ANR. | KUSHAL KUMAR, KISLAYA MISHRA | |
| | | OTHER DETAILS OF ADVOCATES: ERUDITE LEGAL(KUSHAL.KUMAR@ERUDITELEGA.ASIA)(9958724670)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM, PRITISHSABHARWAL1@GMAIL.COM)(9868250806)(RESPONDENT) KISLAYA MISHRA(OFFICEOFADVKKMISHRA@GMAIL.COM)(9654968449)(PETITIONER) KISLAYA MISHRA(OFFICEOFADVKKMISHRA@GMAIL.COM)(9654968449)(PETITIONER) | | |
| 22 | W.P.(C)-9100/2023 CM APPL. 34600/2023 | BR BIOMEDICAL PRIVATE LIMITED & ANR. V/s UNION OF INDIA MINISTRY OF DEFENCE THROUGH ITS SECRETARY & ORS. | JAITEGAN SINGH | |
| | | OTHER DETAILS OF ADVOCATES: J. RAJESH (JAITEGAN.LAW@GMAIL.COM)(9991168994)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM, PCMC.DGAFMS@NIC.IN, MAIL.@SLEE.DE, VENKAT@MICROS-INSTRUMENT.IN)(1123384193)(RESPONDENT) VENKET NATARAJAN(CNV.2005@GMAIL.COM){}(RESPONDENT) | | |
| 23 | W.P.(C)-9704/2023 CM APPL. 37189/2023 CM APPL. 40396/2023 CM APPL. 15055/2024 | THINK GAS LUDHIANA PRIVATE LIMITED V/s PETROLEUM AND NATURAL GAS REGULATORY BOARD | ASHISH WAD, R MAYA, RAHUL SAGAR SAHAY | |
| | | OTHER DETAILS OF ADVOCATES: J.S. WAD & CO.(JSWAD.DELHI@JSWAD.ORG)(9810015160)(PETITIONER) SIDHESH (SIDHESH.REDKAR@THINK-GAS.COM, SECRETARY@PNGRB.GOV.IN){}(RESPONDENT) TRINATH (SHIVAM.TIWARI@SOLARISLEGAL.IN)(8962391850)(PETITIONER) LEGAL DIVISION PNGRB(LEGALDIVISION@PNGRB.GOV.IN){}(RESPONDENT) SIDHESH(SIDHESH.REDKAR@THINK-GAS.COM, SECRETARY@PNGRB.GOV.IN, HR@THINK- GAS.COM){}(RESPONDENT) J.S.WAD & CO.(ASHISHWAD@JSWAD.IN, CONTACT@JSWAD.IN)(1123387232)(PETITIONER) PNGRB, RAHUL SAHAY(SECRETARY@PNGRB.GOV.IN, RAHUL.SAHAY@SAHAYCHAMBERS.COM){}(RESPONDENT) RAHUL SAGAR SAHAY(RAHUL.SAHAY@SAHAYCHAMBERS.COM)(9958867445)(RESPONDENT) | | |

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| 24 | W.P.(C)-10441/2023 CM APPL. 40491/2023 CM APPL. 52682/2023 CM APPL. 58360/2023 CM APPL. 31140/2024 CM APPL. 41568/2024 CM APPL. 54631/2024 | HARYANA CITY GAS DISTRIBUTION LIMITED V/s THE UNION OF INDIA & ORS. | SANJEET SINGH, KRISHAN KUMAR, NISHANT AWANA |
| | | OTHER DETAILS OF ADVOCATES: SANJEET SINGH(G.SANJEET@GMAIL.COM)(9811767675)(PETITIONER) PNG(SEC.PNG@NIC.IN, ADVPURNIMA111@GMAIL.COM, KUMARRAJEEV@IGL.CO.IN, UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) SANJEET SINGH(G.SANJEET@GMAIL.COM)(9811767675)(PETITIONER) SANJEET SINGH(G.SANJEET@GMAIL.COM)(9811767675)(PETITIONER) RANJIT SINGH(RANJITSINGHASSOCIATES@GMAIL.COM)()(RESPONDENT) RAJEEV KUMAR(KUMARRAJEEV@IGL.CO.IN)()(RESPONDENT) RIMALI BATRA(RIMALI.BATRA@DSKLEGAL.COM)()(RESPONDENT) ABHISHEK(ABHISHEK.LALWANI@DSKLEGAL.COM)()(RESPONDENT) B MOHIT (B.MOHIT@PNGRB.GOV.IN)()(RESPONDENT) SANJEET SINGH(G.SANJEET@GMAIL.COM)()(RESPONDENT) AKURP(OFFICE@AKURUP.COM)()(RESPONDENT) NMA LAW CHAMBES(OFFICE@NMALAWCHAMBERS.IN)()(RESPONDENT) LRGUPTA(LRGUPTA@HARYANACITYGAS.COM)()(RESPONDENT) UTKARSH(UTKARSH.SHARMA7@GMAIL.COM)()(RESPONDENT) UNION OF INDIA & OTHERS(RAHULCHOPRA1232@GMAIL.COM, KARANCHOPRA9@GMAIL.COM, RAHUL@HARYANACITYGAS.COM)()(RESPONDENT) SANJEET SINGH(G.SANJEET@GMAIL.COM)(9811767675)(PETITIONER) ABHISHEK, AKURUP, RIMALI(ABHISHEK.LALWANI@DSKLEGAL.COM, OFFICE@AKURUP.COM, RIMALI.BATRA@DSKLEGAL.COM)()(RESPONDENT) UTKARSH SHARMA, NM LAW CHAMBERS(UTKARSH.SHARMA7@GMAIL.COM, OFFICE@NMALAWCHAMBERS.IN)()(RESPONDENT) SANJEET SINGH(G.SANJEET@GMAIL.COM)(9811767675)(PETITIONER) ABHISHEK LALWANI, AKURUP, RAMALI BATRA(ABHISHEK.LALWANI@DSKLEGAL.COM, OFFICE@AKURUP.COM, RIMALI.BATRA@DSKLEGAL.COM)(0)(RESPONDENT) UTKARSH SHARMA, NM LAW CHAMBERS(UTKARSH.SHARMA7@GMAIL.COM, OFFICE@NMALAWCHAMBERS.IN)(0)(RESPONDENT) SANJEET SINGH(G.SANJEET@GMAIL.COM)(9811767675)(PETITIONER) SANJEET SINGH(G.SANJEET@GMAIL.COM)()(RESPONDENT) B MOHIT(B.MOHIT@PNGRB.GOV.IN)()(RESPONDENT) NMALAW CHAMBERS(OFFICE@NMALAWCHAMBERS.IN)()(RESPONDENT) UTKARSH (UTKARSH.SHARMA7@GMAIL.COM)()(RESPONDENT) RIMALI BATRA (RIMAL.BATRA@DSKLEGAL.COM)()(RESPONDENT) KUMAR RAJEEV(KUMARRAJEEV@IGL.CO.IN)()(RESPONDENT) ABHISHEK (ABHISHEK.LALWANI@DSKLEGAL.COM)()(RESPONDENT) AKURUP (OFFICE@AKURUP.COM)()(RESPONDENT) KRISHAN KUMAR(KRISHANITA1981@GMAIL.COM)(9871452750)(RESPONDENT) NISHANT AWANA(NISHANTAWANA@OUTLOOK.COM)(7838760760)(RESPONDENT) | |
| 25 | W.P.(C)-10489/2023 | GIRISH GUPTA V/s UNION OF INDIA THROUGH ADDITIONAL DGFT | DAHIYA SUKHBIR SINGH |
| | | OTHER DETAILS OF ADVOCATES: S.S. DAHIYA(SSDAHIYAADVOCATE09@GMAIL.COM)(9811543702)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) | |
| 26 | W.P.(C)-11187/2023 CM APPL. 43547/2023 | LDPL DIAGNOSTICS PRIVATE LIMITED V/s UNION OF INDIA THROUGH THE SECRETARY MINISTRY OF CORPORATE AFFAIRS & ORS. | ANCHIT SRIPAT |
| | | OTHER DETAILS OF ADVOCATES: ASAYA LEGAL(INFO@ASAYALEGAL.COM)(9582709108)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM, SECY.MCA@NIC.IN, RD.NORTH@MCA.GOV.IN)(1123384193)(RESPONDENT) LDPL(LDPLDIAGNOSTICS@GMAIL.COM)()(RESPONDENT) | |
| 27 | W.P.(C)-12128/2023 | A2Z TRADELINKS PRIVATE LIMITED V/s DELHI METRO RAIL CORPORATION LIMITED | VANSHA SETHI SUNEJA |
| | | OTHER DETAILS OF ADVOCATES: KARAN GUPTA(KARAN@KGVSLLEGAL.COM, VANSHA@KGVSLLEGAL.COM)(9729202222)(PETITIONER) PUSHKAR SOOD(PUSHKARSOOD03@GMAIL.COM, ARUN10053@GMAIL.COM)()(RESPONDENT) | |
| 28 | W.P.(C)-1543/2024 CM APPL. 6376/2024 CM APPL. 29538/2024 | SH. YEESHU JAIN V/s LAND AND BUILDING DEPARTMENT | YEESHU JAIN, SANJAY KUMAR PATHAK |
| | | OTHER DETAILS OF ADVOCATES: SANJAY KUMAR PATHAK(PATHAKSANJAYKUMAR@GMAIL.COM)(9910770311)(RESPONDENT) | |
| 29 | W.P.(C)-3644/2024 | MR. GHANSHYAM MORWAL V/s GOVERNMENT OF NCT OF DELHI & ANR. | VIBHOR GARG |
| | | OTHER DETAILS OF ADVOCATES: VIBHOR GARG AND KESHAV TIWARI(VIBHOR@BAVLEGAL.IN)(9811352998)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) DELHI SHELTER(DELHISHELTER@GMAIL.COM)()(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) DDA(DDACHAMBERHC@YAHOO.COM)(8960896896)(RESPONDENT) | |

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| | | PARVINDER CHAUHAN(PARVINDERCHAUHAN.ADV@GMAIL.COM){}(RESPONDENT) ARJUN PANT(PANT_ARJUN@REDIFFMAIL.COM){}(RESPONDENT) | | |
| 30 | W.P.(C)-6935/2024 CM APPL. 28869/2024 CM APPL. 37532/2024 CM APPL. 52294/2024 CM APPL. 52295/2024 | M/S VARA INFROVATE PVT LTD AND ESSAE DIGITRONICS PVT LTD (CONSORTIUM) & ANR. V/s THE INDIAN HIGHWAYS MANAGEMENT COMPANY LIMITED | BELEENA BIJU, TANU PRIYA GUPTA | |
| | | OTHER DETAILS OF ADVOCATES: SMITI VERMA, PRANAY CHITALE, BELEENA BIJU(SMITIVERMA@CVASSOCIATES.IN, PRANAYCHITALE@CVASSOCIATES.IN)(9928446871)(PETITIONER) INDIAN HIGHWAYS MANAGMENT COMPANY LIMITED(INFO@IHMCL.COM){}(RESPONDENT) SMITI VERMA(SMITIVERMA@EVASSOCIATES.IN, PRANAYCHITALE@EVASSOCIATES.IN)(9928446871)(PETITIONER) IHMCL(INFO@IHMCL.COM){}(RESPONDENT) TANU PRIYA GUPTA(TANUPRIYA@TPLAW.IN)(9650033534)(PETITIONER) PRANAY (PRANAYCHITALE@CVASSOCIATES.IN){}(RESPONDENT) TANU PRIYA GUPTA(TANUPRIYA@TPLAW.IN)(9650033534)(PETITIONER) PRANAY CHITALE(PRAAYCHITALE@CVASSOCIATES.IN){}(RESPONDENT) TANU PRIYA GUPTA(TANUPRIYA@TPLAW.IN)(9650033534)(RESPONDENT) | | |
| 31 | W.P.(C)-8252/2024 CM APPL. 33976/2024 CM APPL. 2829/2025 | VINITA RANI V/s UNION OF INDIA & ORS. | APURVA UPMANYU, SANTOSH KUMAR ROUT | |
| | | OTHER DETAILS OF ADVOCATES: MS. APURVA UPMANYU ANDMR. NABAB SINGH(APURVAUPMANYU@GMAIL.COM){}(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM){}(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(9312224805)(RESPONDENT) PUNJABNATIONAL BANK(SKRLAWFIRMS@GMAIL.COM)(9990432878)(RESPONDENT) THE DEPUTY INSPECTOR GENERAL(DLACBIDHC@GMAIL.COM){}(RESPONDENT) SANTOSH KUMAR ROUT(ADVSKROUT@YAHOO.COM)(9990432878)(RESPONDENT) | | |
| 32 | W.P.(C)-9314/2024 | SATPAL CATERERS V/s GOVT OF NCT OF DELHI AND ORS | PRAVEEN KUMAR SINGH | |
| | | OTHER DETAILS OF ADVOCATES: PRAVEEN KUMAR SINGH(LEXREMEDIUMLAW@GMAIL.COM)(9811657595)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) | | |
| 33 | W.P.(C)-10873/2024 CM APPL. 44803/2024 CM APPL. 44805/2024 CM APPL. 44806/2024 CM APPL. 57118/2024 | NTPC LTD V/s UNION OF INDIA & ORS. | PUNEET TANEJA | |
| | | OTHER DETAILS OF ADVOCATES: PUNEET TANEJA(LAWYERSCHAMBER21@GMAIL.COM)(9810208494)(PETITIONER) UNION OF INDIA AND ORS(UOIDHC@GMAIL.COM){}(RESPONDENT) SANJEEV SAGAR(SANJIVSAGAR@GMAIL.COM, SAGARANDSAGAR@LIVE.COM, INFO@SAGARANDSAGAR.IN){}(RESPONDENT) GNCTD(GNCTD.SCLA.SKP@GMAIL.COM){}(RESPONDENT) | | |
| 34 | W.P.(C)-12884/2024 | IRENE PRIYA CORNELIA BRUIJN V/s UNION OF INDIA AND ORS. | SANKET GUPTA, SAROJ TRIPATHI, RIYA DHINGRA | |
| | | OTHER DETAILS OF ADVOCATES: SANKET GUPTA(SANKET1983@GMAIL.COM)(8447715266)(PETITIONER) UNION OF INDIA, CEO CARA, WCD, ICCW(UOIDHC@GMAIL.COM, CEO-CARA@GOV.IN, CARAHDESK.WCD@NIC.IN, ICCW.DELHI@GMAIL.COM){}(RESPONDENT) ANEETA PATEL, CNISYNOD, DCPU(ANEETA.PATEL@GMAIL.COM, INFO@CNISYNOD.ORG, DCPU.NAGPUR@GMAIL.COM){}(RESPONDENT) SARAARC DELHI(SARAARCDELHI@GMAIL.COM){}(RESPONDENT) SAROJ TRIPATHI(SAROJ0607@GMAIL.COM)(9871518299)(RESPONDENT) RIYA DHINGRA(ADVRIYADHINGRA@GMAIL.COM)(8447391962)(RESPONDENT) | | |
| 35 | W.P.(C)-16457/2024 CM APPL. 69454/2024 CM APPL. 73853/2024 CM APPL. 73854/2024 CM APPL. 73855/2024 CM APPL. 10569/2025 | EAST INDIA DRUMS AND BARRELS MANUFACTURING LTD V/s DEVELOPMENT COMMISSIONER MSME & ORS. | AAYUSH AGARWALA, GAURAV YADAVA, ANUJ P AGARWALA | Listing Remarks: AT 12:30PM |
| | | OTHER DETAILS OF ADVOCATES: PBA LEGAL LLP(PBA.OFFICE@PBA.NET.IN)(1141741314)(PETITIONER) PPP - DIVISION, DCMSME, DCDI- MUMBAI(PPP-DIVISION@DCMSME.GOV.IN, DCMSME@NIC.IN, DCDI-MUMBAI@DCMSME.GOV.IN){}(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) PBA LEGAL LLP(PBA.OFFICE@PBA.NET.IN){}(PETITIONER) DIVISION PPPP DCMSME(PP-DIVISION@DCMSME.GO.IN, UOIDHC@GMAIL.COM){}(RESPONDENT) | | |
| 36 | W.P.(C)-147/2025 CM APPL. 691/2025 | NITIN KUMAR & ANR. V/s GOVT. OF NCT OF DELHI & ANR. | MRINAL KUMAR SHARMA | |
| | | OTHER DETAILS OF ADVOCATES: WALZEALINOOR, MRLNAL KUMAR SHARMA AND MOHAMMAD SHAHRUKH(MRINALSHARMA1429@GMAIL.COM)(9560037688)(PETITIONER) KAMP DEVELOPERS, SANTOSH KUMAR TRIPATHI(INFO@KAMPDEVELOPERS.COM, STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) | | |

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| 37 | W.P.(C)-292/2025 | M/S GREEN ONE DRIVE PRIVATE LIMITED V/s GOVT OF NCT OF DELHI & ORS. | ADITYA SINGH | |
| | | OTHER DETAILS OF ADVOCATES: ADITYA SINGH(LEGAL@ANSLAW.IN)(9873734646)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) | | |
| 38 | W.P.(C)-590/2025 CM APPL. 2779/2025 | M/S VINAYAK MANUFACTURERS PVT. LTD V/s GOVERNMENT E-MARKET PLACE & ORS. | KARTIK CHETTIAR, SHWETA BHARTI | |
| | | OTHER DETAILS OF ADVOCATES: RANA S. BISWAS/ KARTIK CHETTIAR/ YASH TRIPATHI(RANASBISWAS@GMAIL.COM)(9555377099)(PETITIONER) RANA S. BISWAS/ KARTIK CHETTIAR/ YASH TRIPATHI(RANASBISWAS@GMAIL.COM)(9555377099)(PETITIONER) UNION OF INDIA, ABHINAV, ADAZ LAW(UOIDHC@GMAIL.COM, ABHINAV@ADAZLAW.COM, ADAZ@ADAZLAW.COM)(1123384193)(RESPONDENT) GEM(HELPDESK-GEM@GEM.GOV.IN, CEO-GEM@GOV.IN, ACEO1-GEM@GOV.IN)(0)(RESPONDENT) UNION OF INDIA, ABHINAV, ADAZ LAW(UOIDHC@GMAIL.COM, ABHINAV@ADAZLAW.COM, ADAZ@ADAZLAW.COM)(1123384193)(RESPONDENT) GEM(HELPDESK-GEM@GEM.GOV.IN, CEO-GEM@GOV.IN, ACEO1-GEM@GOV.IN)(0)(RESPONDENT) SHWETA BHARTI(SHWETA.BHARTI@HAMMURABISOLOMON.COM)(9811020612)(PETITIONER) | | |
| 39 | W.P.(C)-995/2025 | DEVANSHI (THROUGH MOTHER NATURAL GUARDIAN) V/s UNION OF INDIA & ANR. | HARSIMRAN SINGH | |
| | | OTHER DETAILS OF ADVOCATES: NITIN JOSHI & ASSOCIATES(REMEDIUM606@GMAIL.COM)(9582300062)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) | | |
| 40 | W.P.(C)-1215/2025 | HARDEEP SINGH V/s UNION OF INDIA & ANR. | PRABHJYOT SINGH | |
| | | OTHER DETAILS OF ADVOCATES: PRABHJYOT SINGH/ SHOBHA LONGANI & JAPNISH SINGH BHATIA(ADVPRABHJYOTSINGH@GMAIL.COM)(7982279848)(PETITIONER) AORD, RPO DELHI(AORD@MEA.GOV.IN, RPO.DELHI@MEA.GOV.IN)(0)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) | | |
| 41 | W.P.(C)-2733/2025 | SABINA SHAMIM V/s GOVT. OF NCT OF DELHI & ORS. | ANUJ AGGARWAL | |
| | | OTHER DETAILS OF ADVOCATES: ANUJ AGGARWAL & COMPANY(AA@AJUNAGGARWAL.IN, RANA.KANISHK@GMAIL.COM)(9891363718)(PETITIONER) SR9A- DELHI(SR9A-DELHI@GOV.IN)(0)(RESPONDENT) SANTOSH KUMAR TRIPATHI, NAJAFGARH SDM, SW ADM(STANDINGCOUNSELGNCTD@GMAIL.COM, NAJAFGARHSDM@NIC.IN, SWADM@NIC.IN)(9868250806)(RESPONDENT) | | |
| 42 | W.P.(C)-2825/2025 CM APPL. 13417/2025 | PANEM COAL MINES LIMITED V/s PUNJAB STATE POWER CORPORATION LIMITED & ANR. | J. SAGAR ASSOCIATES | |
| | | OTHER DETAILS OF ADVOCATES: DIVYAM AGARWAL(ANIKET.AGGARWAL@JSALAW.COM)(9810172127)(PETITIONER) CEFUEL, EMTA GROUP(CEFUELPSPCL@GMAIL.COM, EMTAGROUP@GMAIL.COM)(0)(RESPONDENT) | | |
| 43 | W.P.(C)-3528/2025 | VIKAS CHOPRA S/O T.D. CHOPRA V/s M/S VHV BEVERAGES PVT. LTD. | ADARSH TRIPATHI, SANJEEV PANDA | |
| | | OTHER DETAILS OF ADVOCATES: ADARSH TRIPATHI & VIKRAM SINGH BAID(ADARSH912003@GMAIL.COM)(9090416535)(PETITIONER) PANKAJ(PANKAJ@ACGASSO.COM)(0)(RESPONDENT) SANJEEV PANDA(ADVSANPAN@GMAIL.COM)(9811964302)(RESPONDENT) | | |
| 44 | W.P.(C)-3555/2025 CM APPL. 16607/2025 | DELHI APARTMENT PVT. LTD. V/s THE CHIRMAN, SPECIAL TASK FORCE | VED PAL RANA, SHRAVEEN KUMAR VERMA | |
| | | OTHER DETAILS OF ADVOCATES: V.P. RANA(VPRANALEGALASSOCIATES@GMAIL.COM)(9811165700)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) SHRAVEEN KUMAR VERMA(SHRAVEENVERMA@GMAIL.COM)(9873130563)(PETITIONER) | | |
| CONNECTED MATTERS (ANMM) | | | | |
| 45 | W.P.(C)-13640/2019 CM APPL. 55062/2019 CM APPL. 41641/2021 WITH W.P.(C) 10172/2021 W.P.(C) 11554/2021 W.P.(C) 13230/2022 | DELHI LOUNGE AND BAR PRIVATE LIMITED V/s GOVERNMENT OF N. C. T. OF DELHI AND ANR. | PRERNA KOHLI, AYUSHI VERMA | |
| | | OTHER DETAILS OF ADVOCATES: PRERNA KOHLI(9968480113)(PETITIONER) PRERNA KOHLI(ZEUS@ZEUS.FIRM.IN)(1141733090)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) | | |

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| 46 | W.P.(C)-10172/2021 CM APPL. 31367/2021 | M/SVERANDAH MOONSHINE THROUGH ITS DIRECTOR V/s GOVT OF NCT OF DELHI & ANR. | NANDNI SAHNI, NANDNI SAHNI, PIYUSH BERIWAL | |
| | | OTHER DETAILS OF ADVOCATES: NANDNI SAHNI(CSSACHINBANDOONI@GMAIL.COM){}(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) PIYUSH BERIWAL(BERIWAL.LAWYER@GMAIL.COM)(9910396352)(RESPONDENT) | | |
| 47 | W.P.(C)-11554/2021 CM APPL. 35655/2021 WITH W.P.(C) 13230/2022 | M/S TORNADO (A UNIT OF WITTY HOSPITALITY PVT. LTD.) V/s GOVT. OF NCT OF DELHI AND ANR. | SACHIN BANDOONI | |
| | | OTHER DETAILS OF ADVOCATES: NANDNI SAHNI(CSSACHINBANDOONI@GMAIL.COM)(9810034205)(PETITIONER) JOINT COMMISSIONER OF INCOME TAX(ADDLCP.LIC-DL@NIC.IN){}(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) | | |
| 48 | W.P.(C)-13230/2022 CM APPL. 40066/2022 | EPIC RESTRO BAR & ANR. V/s GOVERNMENT OF NCT OF DELHI & ORS. | SHEKHAR DAS | |
| | | OTHER DETAILS OF ADVOCATES: H.L. DAS AND ASSOCIATES(DASI.SHEKHAR@GMAIL.COM)(9871655327)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) DELHI POLICE(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) JSDM(JSDM@NIC.IN){}(RESPONDENT) | | |
| 49 | W.P.(C)-10173/2021 CM APPL. 31382/2021 | M/S R HIGH SPEEDBAR AND LOUNGE (A UNIT OF HOME SPOON PVT. LTD.) V/s GOVT OF NCT OF DELHI & ANR. | NANDNI SAHNI, PIYUSH BERIWAL | |
| | | OTHER DETAILS OF ADVOCATES: NANDNI SAHNI(CSSACHINBANDOONI@GMAIL.COM){}(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) PIYUSH BERIWAL(BERIWAL.LAWYER@GMAIL.COM)(9910396352)(RESPONDENT) | | |
| 50 | W.P.(C)-10220/2021 CM APPL. 31506/2021 | MS SIXTH EMPICA V/s GOVT OF NCT OF DELHI & ANR. | NANDNI SAHNI, NANDNI SAHNI, PIYUSH BERIWAL | |
| | | OTHER DETAILS OF ADVOCATES: NANDNI SAHNI(CSSACHINBANDOONI@GMAIL.COM)(9650156702)(PETITIONER) JOINT COMMISSIONER OF INCOME TAX(ADDLCP.LIC-DL@NIC.IN){}(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) PIYUSH BERIWAL(BERIWAL.LAWYER@GMAIL.COM)(9910396352)(RESPONDENT) | | |
| 51 | W.P.(C)-10221/2021 CM APPL. 31508/2021 | MS BREATH FINE LOUNGE AND BAR V/s GOVT OF NCT OF DELHI & ANR. | NANDNI SAHNI, NANDNI SAHNI, PIYUSH BERIWAL | |
| | | OTHER DETAILS OF ADVOCATES: SACHIN BANDUNI(CSSACHINBANDOONI@GMAIL.COM){}(PETITIONER) NANDNI SAHNI(CSSACHINBANDOONI@GMAIL.COM){}(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) PIYUSH BERIWAL(BERIWAL.LAWYER@GMAIL.COM)(9910396352)(RESPONDENT) | | |
| 52 | W.P.(C)-10225/2021 CM APPL. 31516/2021 | MS TOS THROUGH ITS DIRECTOR SUJEET MISHRA V/s GOVT OF NCT OF DELHI & ANR. | NANDNI SAHNI, NANDNI SAHNI, PIYUSH BERIWAL | |
| | | OTHER DETAILS OF ADVOCATES: NANDNI SAHNI(CSSACHINBANDOONI@GMAIL.COM){}(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) PIYUSH BERIWAL(BERIWAL.LAWYER@GMAIL.COM)(9910396352)(RESPONDENT) | | |
| 53 | W.P.(C)-11573/2021 CM APPL. 35692/2021 | M/S BANTER (A UNIT OF MAJESTIC CAFE PVT. LTD.) V/s GOVT OF NCT OF DELHI & ANR. | NANDNI SAHNI | |
| | | OTHER DETAILS OF ADVOCATES: NANDNI SAHNI(CSSACHINBANDOONI@GMAIL.COM)(9810034205)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) ADDLCP(ADDLCP.LIC-DL@NIC.IN){}(RESPONDENT) | | |
| 54 | W.P.(C)-11600/2021 CM APPL. 35795/2021 | M/S AIR BAR AND LOUNGE V/s GOVT OF NCT OF DELHI AND ANR | NANDNI SAHNI | |
| | | OTHER DETAILS OF ADVOCATES: NANDNI SAHNI(CSSACHINBANDOONI@GMAIL.COM)(9810034205)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) ADDLCP LIC(ADDLCP.LIC-DL@NIC.IN){}(RESPONDENT) | | |
| 55 | W.P.(C)-13592/2021 CM APPL. 42911/2021 | NATIONAL RESTAURANT ASSOCIATION OF INDIA V/s GOVT. OF NCT OF DELHI AND ANOTHER | SATENDRA KUMAR | |
| | | OTHER DETAILS OF ADVOCATES: P.S. SINGAL(SINGALPS@GMAIL.COM, SUNIL77KUMAR@GMAIL.COM)(9871117817)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) | | |

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| 56 | W.P.(C)-14939/2021 CM APPL. 47169/2021 | M/S CAFE AFTER HOURS A UNIT OF M/S LKG HOSPITALITY PRIVATE LIMITED V/s GOVT. OF NCT OF DELHI & ANR. | KUNAL BAWA | |
| | | OTHER DETAILS OF ADVOCATES: KUNAL BAWA(AAROHANLAWOFFICES@GMAIL.COM)(9953168401)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9013851550)(RESPONDENT) | | |
| 57 | W.P.(C)-15056/2021 CM APPL. 47498/2021 | DITAS A UNIT OF SHRINATHJI EQUIPMENTS PVT LTD V/s GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI & ANR. | ARJUN SYAL | |
| | | OTHER DETAILS OF ADVOCATES: ARJUN SYAL(SYALANDCOMPANY@GMAIL.COM)(9717977915)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) | | |
| 58 | W.P.(C)-2240/2022 CM APPL. 6437/2022 | M/S PUNTER HOUSE CAFE (A UNIT OF M/S CROSSROAD HOSPITALITY PVT. LTD. V/s GOVERNMENT OF NCT OF DELHI & ORS. | ANUBHAV SINGH | |
| | | OTHER DETAILS OF ADVOCATES: ANUBHAV SINGH(ANUBHAVJANGHU@GMAIL.COM)(9999355333)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) DELHI POLICE(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) | | |
| 59 | W.P.(C)-2307/2022 CM APPL. 6643/2022 | M/S CAFE AFTER HOURS (A UNIT OF M/S LA LAGOS SANTE HOSPITALITY PVT. LTD.) V/s GOVERNMENT OF NCT OF DELHI & ORS. | ANUBHAV SINGH | |
| | | OTHER DETAILS OF ADVOCATES: ANUBHAV SINGH(ANUBHAVJANGHU@GMAIL.COM)(9999355333)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) | | |
| 60 | W.P.(C)-3374/2022 CM APPL. 9856/2022 WITH W.P.(C) 11554/2021 | M/S CAFE COFFEE BAR (A UNIT OF CCB CAFE) V/s GOVERNMENT OF NCT OF DELHI AND ORS | PARDEEP KUMAR MISHRA | |
| | | OTHER DETAILS OF ADVOCATES: P.K. MISHRA AND ASSOCIATES(ADV.PKMISHRA@GMAIL.COM)(9810926684)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) | | |
| FOR FINAL HEARING | | | | |
| 61 | CONT.CAS(C)-798/2022(Disposed off case) WITH W.P.(C) 1545/2022 | DIVVYA NIRULA & ORS. V/s SH. HEMANT KUMAR, GOVERNMENT OF NCT OF DELHI THROUGH COLLECTOR/DISTRICT MAGISTRATE & ANR. | SANJAY S CHHABRA | |
| | | OTHER DETAILS OF ADVOCATES: SANJAY S. CHANDRA AND AKHIL DEHLAN(SANJAY@CHHABRAL@GMAIL.COM)(9810404147)(PETITIONER) STANDING(STANDINGCOUNSELGNCTD@GMAIL.COM)()(RESPONDENT) DCSW(DCSW@NIC.IN)()(RESPONDENT) | | |
| 62 | W.P.(C)-1545/2022(Disposed off case) CM APPL. 22597/2023 CM APPL. 797/2025 CM APPL. 798/2025 | DIVVYA NIRULA & ORS. V/s GOVERNMENT OF NCT OF DELHI & ORS. | SANJAY S CHHABRA, ROOPANSH PUROHIT, MRINAL KUMAR SHARMA, ROOPANSH PUROHIT, BHARAT MALHOTRA | |
| | | OTHER DETAILS OF ADVOCATES: AKSHAY BHARGAVA(RAIZADA.KS@GMAIL.COM)()(PETITIONER) SNAJAY S CHHABRA & AKHIL DEHLAN(SANJAYCHHABRA1@GMAIL.COM)(9810404147)(PETITIONER) DIVYA NIRULA(DIVVYANIRULA@GMAIL.COM)()(PETITIONER) PRADEEP MATHUR(PRADEEPMATHUR30@GMAIL.COM)()(PETITIONER) DHURVA BALI(DHURVA_18@HOTMAIL.COM)()(PETITIONER) ANJU BALA(ANJU.18JUL@GMAIL.COM)()(PETITIONER) VIDHI JOSHI(VIDHIJOSHI79@GMAIL.COM)()(PETITIONER) NALINI BALI(NALINIAJAI_BALI@HOTMAIL.COM)()(PETITIONER) KAMP DEVELOPERS PVT LTD(ADMIN@KAMPDEVELOPERS.COM)()(RESPONDENT) GOVT OF NCT DELHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) | | |

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| | | OFFICE OF SUB-DIVISIONAL MAGISTRATE (SDMDWARKASW@GMAIL.COM)()(RESPONDENT) REAL ESTATE REGULATORY AUTHORITY(CONTACTUS@RERA.DELHI.GOV.IN)()(RESPONDENT) ROOPANSH PUROHIT (RUPANSH77@YAHOO.CO.IN)(9810440322)(PETITIONER) SDM(SDMDWARKASW@GMAIL.COM)()(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) WAIZE ALI NOOR(MRINALSHARMA1429@GMAIL.COM)(9560037688)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) ROOPANSH PUROHIT(M91JOSHI@GMAIL.COM)(9911464971)(RESPONDENT) BHARAT MALHOTRA(BHARATMAL2@GMAIL.COM)(8447151507)(PETITIONER) | |
| END OF THE BOARD MATTERS | | | |
| 63 | W.P.(C)-2923/2025 CM APPL. 13877/2025 | SMRITI BHATIA V/s RADHA BHATIA & ORS. | NISTHA GUPTA |
| | | OTHER DETAILS OF ADVOCATES: NISTHA GUPTA & GAYATRI DAHIYA(NISTHA@KASHYAPCHAMBERS.COM)(9415152494)(PETITIONER) NISTHA GUPTA & GAYATRI DAHIYA(NISTHA@KASHYAPCHAMBERS.COM)(9415152494)(PETITIONER) SANTOSH KUMAR TRIPATHI, DCND, DIVCOM, BIRD(STANDINGCOUNSELGNCTD@GMAIL.COM, DCND@NIC.IN, DIVCOM@NIC.IN, RB@BIRD.IN)(9868250806)(RESPONDENT) SANTOSH KUMAR TRIPATHI, DCND, DIVCOM, BIRD(STANDINGCOUNSELGNCTD@GMAIL.COM, DCND@NIC.IN, DIVCOM@NIC.IN, RB@BIRD.IN)(9868250806)(RESPONDENT) ASEEM CHATURVEDI(ASEEM.CHATURVEDI@KHAITANCO.COM)(0)(RESPONDENT) | |

COURT NO. 31
HON'BLE MR.JUSTICE AMIT MAHAJAN

NOTE : ADVOCATES AND PARTIES IN PERSON ARE REQUESTED TO ADDRESS THE COURT AS 'SIR'
AND AVOID ADDRESSING AS 'MY LORD', 'YOUR LORDSHIP' OR 'YOUR HONOUR'.

NOTE: "REQUEST SEEKING ADJOURNMENT DUE TO NON AVAILABILITY OF COUNSELS/LAWYERS WILL BE
ENTERTAINED ONLY BETWEEN 10.15 AM TO 10.30 AM & 2.15 PM AND 2.30 PM (PRESENCE OF
COUNSELS FOR BOTH SIDES IS NECESSARY)."

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO

cmpooja.dhc@gov.in

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| ITEM NUMBER | CASE NUMBER | PARTY NAME | ADVOCATE NAME | OTHER INFORMATION |
|-------------|--|--|-----------------|--|
| BAIL | | | | |
| 1 | BAIL APPLN.-2986/2023 WITH BAIL APPLN. 3329/2023 BAIL APPLN. 387/2025 BAIL APPLN. 412/2025 CRL.A. 676/2022 CRL.A. 1020/2023 CRL.A. 455/2023 CRL.A. 463/2023 CRL.A. 505/2023 CRL.A. 713/2023 | RAJESH KUMAR ALIAS RAJE V/s STATE GOVT OF NCT OF DELHI | AKSHAY BHANDARI | |
| | | OTHER DETAILS OF ADVOCATES: AKSHAY BHANDARI(AKSHAYBHANDARI3900@GMAIL.COM)(9911225571)(PETITIONER) KAPIL SHARMA (DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) | | OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(SPECIAL BRANCH LODHI ROAD-16/2018) BAIL APPLN. 824/2020 FILED BY NEERAJ KUMAR (DISPOSED ON : 2020-05-06) CRL.A. 676/2022 FILED BY BABU KHAN (D. OF HEARING : 2025-04-22) CRL.A. 505/2023 FILED BY RAJESH KUMAR @ RAJE (D. OF HEARING : 2025-04-22) CRL.A. 455/2023 FILED BY SAJAN RAHI @ SUNNY (D. OF HEARING : 2025-04-22) CRL.A. 713/2023 FILED BY STATE OF NCT OF DELHI (D. OF HEARING : 2025-04-22) |

| | | | | |
|---|-----------------------|--|-----------------------------|---|
| | | | | CRL.A. 463/2023 FILED BY DEEPAK (D. OF HEARING : 2025-04-22) BAIL APPLN. 3329/2023 FILED BY BABU KHAN (D. OF HEARING : 2025-04-22) CRL.A. 1020/2023 FILED BY NEERAJ KUMAR ALIAS SUNIL (D. OF HEARING : 2025-04-22) BAIL APPLN. 387/2025 FILED BY DEEPAK (D. OF HEARING : 2025-04-22) BAIL APPLN. 412/2025 FILED BY SAJAN RAHI@ SUNNY (D. OF HEARING : 2025-04-22) P.S.-FIR NO. :(SPECIAL BRANCH LODHI ROAD-16/2018) |
| 2 | CRL.A.-676/2022 | BABU KHAN V/s STATE GOVT OF NCT OF DELHI THROUGH SHO | UROOJ AHMAD KHAN | |
| | | OTHER DETAILS OF ADVOCATES: U. A. KHAN(UROOJ.KHAN9@GMAIL.COM)(9818786510)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) | | OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(SPECIAL BRANCH LODHI ROAD-16/2018) BAIL APPLN. 824/2020 FILED BY NEERAJ KUMAR (DISPOSED ON : 2020-05-06) CRL.A. 505/2023 FILED BY RAJESH KUMAR @ RAJE (D. OF HEARING : 2025-04-22) CRL.A. 455/2023 FILED BY SAJAN RAHI @ SUNNY (D. OF HEARING : 2025-04-22) BAIL APPLN. 2986/2023 FILED BY RAJESH KUMAR ALIAS RAJE (D. OF HEARING : 2025-04-22) CRL.A. 713/2023 FILED BY STATE OF NCT OF DELHI (D. OF HEARING : 2025-04-22) CRL.A. 463/2023 FILED BY DEEPAK (D. OF HEARING : 2025-04-22) BAIL APPLN. 3329/2023 FILED BY BABU KHAN (D. OF HEARING : 2025-04-22) CRL.A. 1020/2023 FILED BY NEERAJ KUMAR ALIAS SUNIL (D. OF HEARING : 2025-04-22) BAIL APPLN. 387/2025 FILED BY DEEPAK (D. OF HEARING : 2025-04-22) BAIL APPLN. 412/2025 FILED BY SAJAN RAHI@ SUNNY (D. OF HEARING : 2025-04-22) P.S.-FIR NO. :(SPECIAL BRANCH LODHI ROAD-16/2018) |
| 3 | BAIL APPLN.-3329/2023 | BABU KHAN V/s STATE NCT OF DELHI | UROOJ AHMAD KHAN | |
| | | OTHER DETAILS OF ADVOCATES: U.A KHAN (UROOJ.KHAN9@GMAIL.COM)(9818786510)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) | | OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(SPECIAL BRANCH LODHI ROAD-16/2018) BAIL APPLN. 824/2020 FILED BY NEERAJ KUMAR (DISPOSED ON : 2020-05-06) CRL.A. 676/2022 FILED BY BABU KHAN (D. OF HEARING : 2025-04-22) CRL.A. 505/2023 FILED BY RAJESH KUMAR @ RAJE (D. OF HEARING : 2025-04-22) CRL.A. 455/2023 FILED BY SAJAN RAHI @ SUNNY (D. OF HEARING : 2025-04-22) BAIL APPLN. 2986/2023 FILED BY RAJESH KUMAR ALIAS RAJE (D. OF HEARING : 2025-04-22) CRL.A. 713/2023 FILED BY STATE OF NCT OF DELHI (D. OF HEARING : 2025-04-22) CRL.A. 463/2023 FILED BY DEEPAK (D. OF HEARING : 2025-04-22) CRL.A. 1020/2023 FILED BY NEERAJ KUMAR ALIAS SUNIL (D. OF HEARING : 2025-04-22) BAIL APPLN. 387/2025 FILED BY DEEPAK (D. OF HEARING : 2025-04-22) BAIL APPLN. 412/2025 FILED BY SAJAN RAHI@ SUNNY (D. OF HEARING : 2025-04-22) P.S.-FIR NO. :(SPECIAL BRANCH LODHI ROAD-16/2018) |
| 4 | CRL.A.-1020/2023 | NEERAJ KUMAR ALIAS SUNIL V/s THE STATE NCT OF DELHI | GAURAV KALRA, TANYA AGARWAL | |
| | | OTHER DETAILS OF ADVOCATES: SHASHANK SINGH (ADV.GAURAVKALRA@GMAIL.COM)(7988916573)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) TANYA AGARWAL(CHAMBERSOFTANYAAGARWAL@GMAIL.COM)(9910505591)(PETITIONER) | | OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(SPECIAL BRANCH LODHI ROAD-16/2018) BAIL APPLN. 824/2020 FILED BY NEERAJ KUMAR (DISPOSED ON : 2020-05-06) CRL.A. 676/2022 FILED BY BABU KHAN (D. OF HEARING : 2025-04-22) CRL.A. 505/2023 FILED BY RAJESH KUMAR @ |

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| | | | | <p>RAJE (D. OF HEARING : 2025-04-22) CRL.A. 455/2023 FILED BY SAJAN RAHI @ SUNNY (D. OF HEARING : 2025-04-22) BAIL APPLN. 2986/2023 FILED BY RAJESH KUMAR ALIAS RAJE (D. OF HEARING : 2025-04-22) CRL.A. 713/2023 FILED BY STATE OF NCT OF DELHI (D. OF HEARING : 2025-04-22) CRL.A. 463/2023 FILED BY DEEPAK (D. OF HEARING : 2025-04-22) BAIL APPLN. 3329/2023 FILED BY BABU KHAN (D. OF HEARING : 2025-04-22) BAIL APPLN. 387/2025 FILED BY DEEPAK (D. OF HEARING : 2025-04-22) BAIL APPLN. 412/2025 FILED BY SAJAN RAHI@ SUNNY (D. OF HEARING : 2025-04-22)</p> <p>P.S.-FIR NO. :(SPECIAL BRANCH LODHI ROAD-16/2018)</p> |
| 5 | CRL.A.-455/2023 | SAJAN RAHI @ SUNNY V/s STATE (GOVT. OF NCT OF DELHI) | NISHANT MADAN | |
| | | OTHER DETAILS OF ADVOCATES: RAJIV MOHAN LAW OFFICES(RAJIVMOHANLAWOFFICES@GMAIL.COM)(8527402409)(PETITIONER) KAPIL SHARMA (DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) | | <p>OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(SPECIAL BRANCH LODHI ROAD-16/2018) BAIL APPLN. 824/2020 FILED BY NEERAJ KUMAR (DISPOSED ON : 2020-05-06) CRL.A. 676/2022 FILED BY BABU KHAN (D. OF HEARING : 2025-04-22) CRL.A. 505/2023 FILED BY RAJESH KUMAR @ RAJE (D. OF HEARING : 2025-04-22) BAIL APPLN. 2986/2023 FILED BY RAJESH KUMAR ALIAS RAJE (D. OF HEARING : 2025-04-22) CRL.A. 713/2023 FILED BY STATE OF NCT OF DELHI (D. OF HEARING : 2025-04-22) CRL.A. 463/2023 FILED BY DEEPAK (D. OF HEARING : 2025-04-22) BAIL APPLN. 3329/2023 FILED BY BABU KHAN (D. OF HEARING : 2025-04-22) CRL.A. 1020/2023 FILED BY NEERAJ KUMAR ALIAS SUNIL (D. OF HEARING : 2025-04-22) BAIL APPLN. 387/2025 FILED BY DEEPAK (D. OF HEARING : 2025-04-22) BAIL APPLN. 412/2025 FILED BY SAJAN RAHI@ SUNNY (D. OF HEARING : 2025-04-22)</p> <p>P.S.-FIR NO. :(SPECIAL BRANCH LODHI ROAD-16/2018)</p> |
| 6 | CRL.A.-463/2023 CRL.M.A. 15762/2023 | DEEPAK V/s STATE GOVT. OF N C T OF DELHI | NISHANT MADAN | |
| | | OTHER DETAILS OF ADVOCATES: | | <p>OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(SPECIAL BRANCH LODHI ROAD-16/2018) BAIL APPLN. 824/2020 FILED BY NEERAJ KUMAR (DISPOSED ON : 2020-05-06) CRL.A. 676/2022 FILED BY BABU KHAN (D. OF HEARING : 2025-04-22) CRL.A. 505/2023 FILED BY RAJESH KUMAR @ RAJE (D. OF HEARING : 2025-04-22) CRL.A. 455/2023 FILED BY SAJAN RAHI @ SUNNY (D. OF HEARING : 2025-04-22) BAIL APPLN. 2986/2023 FILED BY RAJESH KUMAR ALIAS RAJE (D. OF HEARING : 2025-04-22) CRL.A. 713/2023 FILED BY STATE OF NCT OF DELHI (D. OF HEARING : 2025-04-22) BAIL APPLN. 3329/2023 FILED BY BABU KHAN (D. OF HEARING : 2025-04-22) CRL.A. 1020/2023 FILED BY NEERAJ KUMAR ALIAS SUNIL (D. OF HEARING : 2025-04-22) BAIL APPLN. 387/2025 FILED BY DEEPAK (D. OF HEARING : 2025-04-22) BAIL APPLN. 412/2025 FILED BY SAJAN RAHI@ SUNNY (D. OF HEARING : 2025-04-22)</p> <p>P.S.-FIR NO. :(SPECIAL BRANCH LODHI ROAD-16/2018)</p> |
| 7 | CRL.A.-505/2023 | RAJESH KUMAR @ RAJE V/s STATE (GOVT. OF NCT OF DELHI) | NISHANT MADAN | |
| | | OTHER DETAILS OF ADVOCATES: RAJIV MOHAN LAW OFFICES(RAJIVMOHANLAWOFFICES@GMAIL.COM)(8527402409)(PETITIONER) | | <p>OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(SPECIAL BRANCH LODHI ROAD-16/2018) BAIL APPLN. 824/2020 FILED BY NEERAJ KUMAR</p> |

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| | | KAPIL SHARMA (DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) | | (DISPOSED ON : 2020-05-06) CRL.A. 676/2022 FILED BY BABU KHAN (D. OF HEARING : 2025-04-22) CRL.A. 455/2023 FILED BY SAJAN RAHI @ SUNNY (D. OF HEARING : 2025-04-22) BAIL APPLN. 2986/2023 FILED BY RAJESH KUMAR ALIAS RAJE (D. OF HEARING : 2025-04-22) CRL.A. 713/2023 FILED BY STATE OF NCT OF DELHI (D. OF HEARING : 2025-04-22) CRL.A. 463/2023 FILED BY DEEPAK (D. OF HEARING : 2025-04-22) BAIL APPLN. 3329/2023 FILED BY BABU KHAN (D. OF HEARING : 2025-04-22) CRL.A. 1020/2023 FILED BY NEERAJ KUMAR ALIAS SUNIL (D. OF HEARING : 2025-04-22) BAIL APPLN. 387/2025 FILED BY DEEPAK (D. OF HEARING : 2025-04-22) BAIL APPLN. 412/2025 FILED BY SAJAN RAHI@SUNNY (D. OF HEARING : 2025-04-22) P.S.-FIR NO. :(SPECIAL BRANCH LODHI ROAD-16/2018) |
| 8 | CRL.A.-713/2023 CRL.M.A. 23717/2023 | STATE OF NCT OF DELHI V/s NEERAJ KUMAR @SUNIL | LAKSH KHANNA, TANYA AGARWAL | |
| | | OTHER DETAILS OF ADVOCATES: LAKSH SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(PETITIONER) TANYA AGARWAL(CHAMBERSOFTANYAAGARWAL@GMAIL.COM)(9910505591)(RESPONDENT) | | OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(SPECIAL BRANCH LODHI ROAD-16/2018) BAIL APPLN. 824/2020 FILED BY NEERAJ KUMAR (DISPOSED ON : 2020-05-06) CRL.A. 676/2022 FILED BY BABU KHAN (D. OF HEARING : 2025-04-22) CRL.A. 505/2023 FILED BY RAJESH KUMAR @ RAJE (D. OF HEARING : 2025-04-22) CRL.A. 455/2023 FILED BY SAJAN RAHI @ SUNNY (D. OF HEARING : 2025-04-22) BAIL APPLN. 2986/2023 FILED BY RAJESH KUMAR ALIAS RAJE (D. OF HEARING : 2025-04-22) CRL.A. 463/2023 FILED BY DEEPAK (D. OF HEARING : 2025-04-22) BAIL APPLN. 3329/2023 FILED BY BABU KHAN (D. OF HEARING : 2025-04-22) CRL.A. 1020/2023 FILED BY NEERAJ KUMAR ALIAS SUNIL (D. OF HEARING : 2025-04-22) BAIL APPLN. 387/2025 FILED BY DEEPAK (D. OF HEARING : 2025-04-22) BAIL APPLN. 412/2025 FILED BY SAJAN RAHI@SUNNY (D. OF HEARING : 2025-04-22) P.S.-FIR NO. :(SPECIAL BRANCH LODHI ROAD-16/2018) |
| 9 | BAIL APPLN.-387/2025 WITH BAIL APPLN. 412/2025 | DEEPAK V/s STATE GOVT NCT OF DELHI | RISHABH BHATI | |
| | | OTHER DETAILS OF ADVOCATES: RAJIV MOHAN (RAJIVMOHANLAWOFFICES@GMAIL.COM)(9958555082)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) | | OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(SPECIAL BRANCH LODHI ROAD-16/2018) BAIL APPLN. 824/2020 FILED BY NEERAJ KUMAR (DISPOSED ON : 2020-05-06) CRL.A. 676/2022 FILED BY BABU KHAN (D. OF HEARING : 2025-04-22) CRL.A. 505/2023 FILED BY RAJESH KUMAR @ RAJE (D. OF HEARING : 2025-04-22) CRL.A. 455/2023 FILED BY SAJAN RAHI @ SUNNY (D. OF HEARING : 2025-04-22) BAIL APPLN. 2986/2023 FILED BY RAJESH KUMAR ALIAS RAJE (D. OF HEARING : 2025-04-22) CRL.A. 713/2023 FILED BY STATE OF NCT OF DELHI (D. OF HEARING : 2025-04-22) CRL.A. 463/2023 FILED BY DEEPAK (D. OF HEARING : 2025-04-22) BAIL APPLN. 3329/2023 FILED BY BABU KHAN (D. OF HEARING : 2025-04-22) CRL.A. 1020/2023 FILED BY NEERAJ KUMAR ALIAS SUNIL (D. OF HEARING : 2025-04-22) BAIL APPLN. 412/2025 FILED BY SAJAN RAHI@SUNNY (D. OF HEARING : 2025-04-22) P.S.-FIR NO. :(SPECIAL BRANCH LODHI ROAD-16/2018) |

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| 10 | BAIL APPLN.-412/2025 | SAJAN RAHI@ SUNNY V/s STATE GOVT NCT OF DELHI | RISHABH BHATI | |
| | | OTHER DETAILS OF ADVOCATES: MANOJ KUMAR(KSMR.1986@GMAIL.COM)(9958555082)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) | | OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(SPECIAL BRANCH LODHI ROAD-16/2018) BAIL APPLN. 824/2020 FILED BY NEERAJ KUMAR (DISPOSED ON : 2020-05-06) CRL.A. 676/2022 FILED BY BABU KHAN (D. OF HEARING : 2025-04-22) CRL.A. 505/2023 FILED BY RAJESH KUMAR @ RAJE (D. OF HEARING : 2025-04-22) CRL.A. 455/2023 FILED BY SAJAN RAHI @ SUNNY (D. OF HEARING : 2025-04-22) BAIL APPLN. 2986/2023 FILED BY RAJESH KUMAR ALIAS RAJE (D. OF HEARING : 2025-04-22) CRL.A. 713/2023 FILED BY STATE OF NCT OF DELHI (D. OF HEARING : 2025-04-22) CRL.A. 463/2023 FILED BY DEEPAK (D. OF HEARING : 2025-04-22) BAIL APPLN. 3329/2023 FILED BY BABU KHAN (D. OF HEARING : 2025-04-22) CRL.A. 1020/2023 FILED BY NEERAJ KUMAR ALIAS SUNIL (D. OF HEARING : 2025-04-22) BAIL APPLN. 387/2025 FILED BY DEEPAK (D. OF HEARING : 2025-04-22) P.S.-FIR NO. :(SPECIAL BRANCH LODHI ROAD-16/2018) |
| 11 | BAIL APPLN.-317/2025 CRL.M.A. 2249/2025 | VICKY V/s STATE NCT OF DELHI | SUNITA ARORA (DHCLSC), SUNITA ARORA | |
| | | OTHER DETAILS OF ADVOCATES: ANKUR CHAUDHARY (ADV.ANKURCHAUDHARY@GMAIL.COM)(9911044818)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) SUNITA ARORA(SUNITA_KUMAR1@YAHOO.COM)(9871791271)(PETITIONER) | | OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(MANGOLPURI-792/2021) BAIL APPLN. 2978/2021 FILED BY KAMAL ABHUA (DISPOSED ON : 2022-11-23) P.S.-FIR NO. :(MANGOLPURI-792/2021) |
| 12 | BAIL APPLN.-325/2025 | RAMESH MALIK @ CHUGLU V/s THE STATE GOVT OF NCT DELHI | SANTOSH SINGH | |
| | | OTHER DETAILS OF ADVOCATES: PAWAN KUMAR (PAWAN.ADV1510@GMAIL.COM)(9811490010)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) | | P.S.-FIR NO. :(CHITTRANJAN PARK-243/2024) |
| 13 | BAIL APPLN.-652/2025 | AFZAL @ TAMMI V/s STATE (GOVT OF NCT, DELHI) | ASHUTOSH BHARDWAJ, AJAY VERMA | |
| | | OTHER DETAILS OF ADVOCATES: ASHUTOSH BHARDWAJ(ASHUTOSHBHARDWAJ300A@GMAIL.COM)(9873993304)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) AJAY VERMA(AJAY.ADVOCATE@GMAIL.COM)(9811098069)(PETITIONER) | | OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(KAMLA MARKET-244/2020) BAIL APPLN. 4108/2020 FILED BY AFTAB AHMED @ MUNNA (DISPOSED ON : 2020-12-21) BAIL APPLN. 1551/2021 FILED BY AFJAL @ TAMMI (DISPOSED ON : 2021-09-13) BAIL APPLN. 2301/2021 FILED BY AFTAB AHMED @ MUNNA (DISPOSED ON : 2021-09-15) BAIL APPLN. 392/2022 FILED BY AFZAL @ TAMMI (DISPOSED ON : 2022-02-02) BAIL APPLN. 1896/2022 FILED BY AFTAB AHMED @ MUNNA (DISPOSED ON : 2022-07-07) BAIL APPLN. 1223/2022 FILED BY AFJAL@TAMMI (DISPOSED ON : 2022-05-02) BAIL APPLN. 2825/2022 FILED BY ASIF@SAMMI (DISPOSED ON : 2023-02-17) BAIL APPLN. 2361/2023 FILED BY ARIF (DISPOSED ON : 2023-12-05) BAIL APPLN. 414/2025 FILED BY AFTAB AHMED (DISPOSED ON : 2025-02-14) BAIL APPLN. 872/2025 FILED BY AFTAB AHMED @ MUNNA (DISPOSED ON : 2025-02-28) BAIL APPLN. 1206/2025 FILED BY AFTAB AHMED @ MUNNA (DISPOSED ON : 2025-03-27) BAIL APPLN. 1311/2025 FILED BY AFTAB AHMED @ MUNNA (DISPOSED ON : 2025-04-08) P.S.-FIR NO. :(KAMLA MARKET-244/2020) |

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| 14 | BAIL APPLN.-664/2025 CRL.M.A. 4771/2025 | GUDDU SHEIKH V/s STATE OF NCT DELHI | VIVEK SINGH | |
| | | OTHER DETAILS OF ADVOCATES: ARVIND KUMAR SHUKLA(ADVPOCATEVIVEKSINGH1@GMAIL.COM)(9811097145)(PETITIONER) KAPIL SHARMA(DHCPROSECTIIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) | | OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(VASANT KUNJ NORTH-412/2021) BAIL APPLN. 1592/2022 FILED BY MD. HASEEB (DISPOSED ON : 2023-05-26) CRL.REV.P. 884/2023 FILED BY RAUSHAN KUMAR MISHRA & ANR. (D. OF HEARING : 2025-08-08) BAIL APPLN. 1858/2024 FILED BY RAUSHAN KUMAR MISHRA @ ASHU (DISPOSED ON : 2024-07-29) BAIL APPLN. 1199/2024 FILED BY MOHD HASEEB (DISPOSED ON : 2024-05-28) BAIL APPLN. 2710/2024 FILED BY ALOK RAI (DISPOSED ON : 2024-10-03) BAIL APPLN. 3894/2024 FILED BY RAUSHAN KUMAR MISHRA (DISPOSED ON : 2024-10-28) BAIL APPLN. 25/2025 FILED BY RAUSHAN KUMAR MISHRA (DISPOSED ON : 2025-01-15) P.S.-FIR NO. :(VASANT KUNJ NORTH-412/2021) |
| SUSPENSION OF SENTENCE | | | | |
| 15 | CRL.M.(BAIL) 1426/2023 In CRL.A.-856/2023 | PREM SHANKAR@ RAJU V/s STATE OF NCT OF DELHI | SIDHARATH KAPOOR | |
| | | OTHER DETAILS OF ADVOCATES: SIDHARATH KAPOOR (GEMLAW447786@GMAIL.COM)(9671447786)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) | | OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(S.P. BADLI-288/2017) BAIL APPLN. 856/2019 FILED BY PREM SHANKAR@RAJU (DISPOSED ON : 2019-04-23) P.S.-FIR NO. :(S.P. BADLI-288/2017) |
| 16 | CRL.M.A. 135/2025 CRL.M.(BAIL) 16/2025 In CRL.A.-9/2025 | INDERJEET V/s STATE GOVT. OF NCT OF DELHI | YASHPAL JOLLY | |
| | | OTHER DETAILS OF ADVOCATES: YASHPAL JOLLY (YASPAL.JOLLY.ADV@GMAIL.COM)(9871426496)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) | | P.S.-FIR NO. :(TILAK NAGAR-232/2019) |
| FRESH MATTERS & APPLICATIONS | | | | |
| 17 | W.P.(CRL)-481/2025 | GURVINDER SINGH V/s THE STATE (GOVT. OF NCT) OF DELHI & ANR. | ROHAN JOACHIM ALVA (DHCSLC) | |
| | | OTHER DETAILS OF ADVOCATES: ABHAS MISHRA(ABHAS.MISHRA@GMAIL.COM)(9811673672)(PETITIONER) KAPIL SHARMA(DHCPROSECTIIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) | | OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(HARI NAGAR-288/2008) CRL.A. 659/2011 FILED BY GURVINDER SINGH (DISPOSED ON : 2013-12-16) W.P.(CRL) 961/2014 FILED BY GURUVINDER SINGH (DISPOSED ON : 2014-05-09) W.P.(CRL) 2145/2014 FILED BY GURUVINDER SINGH (DISPOSED ON : 2014-10-27) W.P.(CRL) 1551/2015 FILED BY GURVINDER SINGH (DISPOSED ON : 2015-11-02) W.P.(CRL) 1953/2018 FILED BY GURVINDER SINGH (DISPOSED ON : 2018-07-06) W.P.(CRL) 1994/2019 FILED BY GURVINDER SINGH (DISPOSED ON : 2019-07-23) W.P.(CRL) 590/2024 FILED BY GURVINDER SINGH (DISPOSED ON : 2024-07-09) P.S.-FIR NO. :(HARI NAGAR-288/2008) |
| SPECIAL BENCH MATTERS(AS DIRECTED BY HON'BLE THE CHIEF JUSTICE) | | | | |
| 18 | CRL.A.-410/2003 | GOPI CHAND V/s STATE OF DELHI | K.B.ANDLEY & CO., U.L.WATWANI, DIPESH SHARMA | |
| | | OTHER DETAILS OF ADVOCATES: WITHOUT GENERATE ()()(PETITIONER) | | P.S.-FIR NO. :(ANTI-CORRUPTION BRANCH-28/91) |

| AFTER NOTICE MISC. MATTERS | | | |
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| 19 | CONT.CAS(C)-1508/2023 CM APPL. 9613/2024 WITH W.P.(CRL) 1548/2022 | LAXMI DEVI (SENIOR CITIZEN) V/s SUNITA KUMARI & ANR. | DEEPAK AGARWAL, ASHA TEWARI |
| | | OTHER DETAILS OF ADVOCATES: DEEPAK AGARWAL(AGARWALANDROY@GMAIL.COM)(9650335116)(PETITIONER) SHOSARASWATI(SHOSARASWATIVHRDL@NIC.IN){}(RESPONDENT) STATE(STANDINGCOUNSELGNCTD@GMAIL.COM){}(RESPONDENT) SUNITA(SUNITAAHEL2017@GMAIL.COM){}(RESPONDENT) STATE(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM){}(RESPONDENT) DEEPAK KR AGARWAL(AGARWALANDROY@GMAIL.COM)(9650335116)(PETITIONER) DEEPAK KR AGARWAL(AGARWALANDROY@GMAIL.COM)(9650335116)(PETITIONER) SUNITA (SUNITAEL2017@GMAIL.COM){}(RESPONDENT) SUNITAAHEL(SUNITAAHEL2017@GMAIL.COM){}(RESPONDENT) ASHA TEWARI(TIWARIASHA348@GMAIL.COM)(9810128673)(RESPONDENT) | |
| 20 | W.P.(CRL)-1548/2022 CRL.M.A. 13490/2022 | LAXMI DEVI (SENIOR CITIZEN) V/s SHO PS. SUBHASH PALACE AND ORS. | DEEPAK AGARWAL, ASHA TEWARI |
| | | OTHER DETAILS OF ADVOCATES: DEEPAK AGGARWAL(OFFICEOFDEEPAKAGARWAL@GMAIL.COM)(9650335116)(PETITIONER) LAXMI DEVI(AGARWALANDROY@GMAIL.COM)(9650335116)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) SUNITA KUMARI(SUNITAAHEL2017@GMAIL.COM)(8076766344)(RESPONDENT) ASHA TEWARI(TIWARIASHA348@GMAIL.COM)(9810128673)(RESPONDENT) | |
| 21 | CRL.A.-89/2020 CRL.M.A. 1394/2020 | STATE V/s RAKESH & ANR. | AMIT AHLAWAT |
| | | OTHER DETAILS OF ADVOCATES: AMIT AHLAWAT{(9990234977)(PETITIONER) | P.S.-FIR NO. :(HAZARAT NIZAMMUDDIN RLY. STATION.-146/2018) |
| 22 | CRL.A.-459/2023 CRL.M.A. 15707/2023 | S V/s GOVT OF NCT OF DELHI & ORS. | VIRENDRA SINGH, SANTOSH SINGH, AMAN PANWAR |
| | | OTHER DETAILS OF ADVOCATES: VIRENDRA SINGH (ADVOCATEVSINGH016@GMAIL.COM)(858886322)(PETITIONER) VIRENDRA SINGH(ADVOCATEVSINGH016@GMAIL.COM)(8588865322)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) SANTOSH SINGH(SANTOESH SINGH159@GMAIL.COM)(9313297029)(PETITIONER) AMAN PANWAR(APLAW.DELHI@GMAIL.COM)(9899001070)(RESPONDENT) | |
| 23 | CRL.A.-501/2023 | ABHILASH V/s STATE (N.C.T. OF DELHI) | MANVENDRA MUKUL |
| | | OTHER DETAILS OF ADVOCATES: MANVENDRA MUKUL (ADV.MANVENDRA@GMAIL.COM)(9910336489)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) | |
| 24 | CRL.A.-920/2023 | MUKESH PURI V/s GOVT. OF NCT OF DELHI | KUNAL MALHOTRA |
| | | OTHER DETAILS OF ADVOCATES: ABHINAV SHARMA (ADVASOFFICE@GMAIL.COM){}(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) | |
| 25 | CRL.A.-965/2023 | WAHID@NASIM@ANNA V/s THE STATE NCT OF DELHI | MOHD SHARIQ |
| | | OTHER DETAILS OF ADVOCATES: DEEPAK KOHLI & ASSOCIATES(M.SHARIQ.K@GMAIL.COM)(9811192957)(PETITIONER) DEEPAK KOHLI(M.SHARIQ.K@GMAIL.COM)(9811192957)(PETITIONER) DEEPAK KOHLI & ASSOCIATES(M.SHARIQ.K@GMAIL.COM)(9811192957)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) | |
| 26 | CRL.A.-974/2023 | STATE(GNCT OF DELHI) V/s DILBAGH SINGH | RAJAT KATYAL, GHANSHYAM THAKUR |
| | | OTHER DETAILS OF ADVOCATES: GHANSHYAM THAKUR(GHANSHYAMM2009@GMAIL.COM)(8586816803)(PETITIONER) | |

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| 27 | CRL.L.P.-112/2018 CRL.M.A. 2825/2018 | J S BHATIA V/s JOGINDER SHARMA | ANIL MITTAL | |
| | | OTHER DETAILS OF ADVOCATES: ANIL MITTAL()(9810064432)(PETITIONER) | | |
| 28 | CRL.L.P.-163/2018 CRL.M.A. 9112/2019 | NARCOTICS CONTROL BUREAU V/s DHARMENDER & ORS | RAJESH MANCHANDA, SAURABH KUMAR, GIRDHARI SINGH | |
| | | OTHER DETAILS OF ADVOCATES: RAJESH MANCHANDA()(9811010461)(PETITIONER) RAJESH MANCHANDA()(9811010461)(PETITIONER) | | |
| 29 | CRL.L.P.-194/2018 CRL.M.A. 5694/2018 CRL.M.A. 5696/2018 | SMT SUNITA JAIN V/s APURAV SARAF | RITU JAIN, RITESH KHARE | |
| | | OTHER DETAILS OF ADVOCATES: RITU JAIN()(9971392988)(PETITIONER) | | |
| 30 | CRL.L.P.-234/2018 CRL.M.A. 6776/2018 | SATBHAN SINGH V/s VIVEK BHALLA | MNICHAELOETER, NARESH PANWAR | |
| | | OTHER DETAILS OF ADVOCATES: MNICHAELOETER()(9958688332)(PETITIONER) | | |
| 31 | CRL.L.P.-365/2018 CRL.M.A. 21468/2024 | KANWAR PAL GUPTA V/s STATE (GOVT OF NCT OF DELHI) & ORS | VIKRAM AGGARWAL, ADITYA KAPOOR | |
| | | OTHER DETAILS OF ADVOCATES: VIKRAM AGGARWAL()(9212717379)(PETITIONER) ADDITYA KAPOOR(ADITYA.KAPOOR@ERUDITLEGAL.ASIA)(9044888880)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) | | |
| 32 | CRL.L.P.-508/2018 | STATE V/s PANKAJ SHARMA & ORS. | RAGHUINDER VARMA, PAWAN SHARMA | |
| | | OTHER DETAILS OF ADVOCATES: RAGHUINDER VARMA()(9811172797)(PETITIONER) | | P.S.-FIR NO. :(KESHAV PURAM-80/2014) |
| 33 | CRL.L.P.-743/2018 | STATE V/s MOHD. ASHRAF | HIREIN SHARMA | |
| | | OTHER DETAILS OF ADVOCATES: HIREIN SHARMA()(9811367166)(PETITIONER) | | P.S.-FIR NO. :(PREET VIHAR-171/2017) |
| 34 | CRL.L.P.-755/2018 | RADHEY SHYAM SHARMA V/s ARVIND KUMAR | NAGENDRA KASANA | |
| | | OTHER DETAILS OF ADVOCATES: NAGENDRA KASANA()(9818518620)(PETITIONER) | | |
| 35 | CRL.L.P.-77/2022 | STATE V/s MARGULU LAZAR DAVID | SANJEEV SABHARWAL | |
| | | OTHER DETAILS OF ADVOCATES: KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) | | P.S.-FIR NO. :(KOTLA MUBARAKPUR-342/2014) |
| 36 | CRL.L.P.-130/2022 | ADITYA GUPTA V/s STATE & ANR. | SIDDHARTHA JAIN | |
| | | OTHER DETAILS OF ADVOCATES: SIDDHARTHA JAIN(SIDDHARTH1988@GMAIL.COM)(8527224980)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) | | |
| 37 | CRL.L.P.-375/2022 CRL.M.A. 5311/2022 CRL.M.A. 13809/2022 | STATE GOVT. OF NCT OF DELHI V/s BAL MUKUND AND ORS. & ANR. | G M FAROOQUI, PURNIMA MAHESHWARI | |
| | | OTHER DETAILS OF ADVOCATES: PURNIMA MAHESHWARI(ADVPURNIMA111@GMAIL.COM)(9810153028)(RESPONDENT) | | P.S.-FIR NO. :(MANSAROVER PARK-42/2012) |
| 38 | CRL.L.P.-387/2022 WITH CRL.L.P. 398/2022 | INTEC CAPITAL LIMITED V/s POORNIMA RAHUL CHAUDHARY | MEHVISH KHAN, DIVYANSH ARORA | |
| | | OTHER DETAILS OF ADVOCATES: MEHVISH KHAN(MEHVISH.LEGAL@GMAIL.COM)(8860612710)(PETITIONER) DIVYANSH ARORA(DEVYANSHARORA16@GMAIL.COM)(8800565804)(PETITIONER) | | |

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| 39 | CRL.L.P.-398/2022 WITH CRL.L.P. 387/2022 | INTEC CAPITAL LIMITED V/s RAHUL BABAN CHAUDHARY | MEHVISH KHAN | |
| | | OTHER DETAILS OF ADVOCATES: MEHVISH KHAN(MEHVISH.LEGAL@GMAIL.COM)(886012710)(PETITIONER) MEHVISH KHAN(MEHVISH.LEGAL@GMAIL.COM)(8860612710)(PETITIONER) | | |
| 40 | CRL.L.P.-51/2025 CRL.M.A. 1745/2025 WITH CRL.L.P. 103/2025 | RELIGARE FINVEST LIMITED V/s SUDHIR JAIN | SIDDHARTH SHARMA | |
| | | OTHER DETAILS OF ADVOCATES: SIDDHARTH SHARMA (SIDDHARTH@PRAMATIPARTNERS.COM)(9899025007)(PETITIONER) | | |
| 41 | CRL.L.P.-103/2025 CRL.M.A. 5007/2025 WITH CRL.L.P. 51/2025 | RELIGARE FINVEST LIMITED V/s SUDHIR JAIN | SIDDHARTH SHARMA | |
| | | OTHER DETAILS OF ADVOCATES: SIDDHARTH SHARMA (SIDDHARTH@PRAMATIPARTNERS.COM)(9899025007)(PETITIONER) | | |
| 42 | CRL.L.P.-146/2025 | ASHOK KUMAR YADAV V/s STATE GOVT. OF NCT OF DELHI AND ANR. | PANKAJ BALWAN, GAURAV SINGH | |
| | | OTHER DETAILS OF ADVOCATES: PRADEEP KUMAR (PRADEEPVATS05@GMAIL.COM)(9999337092)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) GAURAV SINGH(GAURAVSINGHY@GMAIL.COM)(9871395096)(RESPONDENT) | | |
| 43 | CRL.M.C.-1158/2020 | SHRI VIJAY PAL YADAV & ANR. V/s INCOME TAX DEPARTMENT THROUGH PRINCIPAL COMMISSIONER OF INCOME TAX-6 & ANR. | ASHUTOSH BHATTACHARJEE | |
| | | OTHER DETAILS OF ADVOCATES: ASHUTOSH BHATTACHARJEE()(9891401388)(PETITIONER) | | |
| 44 | CRL.REV.P.-33/2025 | PARAG DUTT PANDEY V/s STATE (NCT OF DELHI) | TUSHAR GUPTA, ANKUR | |
| | | OTHER DETAILS OF ADVOCATES: ABHAS MISHRA(ABHAS.MISHRA@GMAIL.COM)(0)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) ANKUR (ANKURSINGHAL983@GMAIL.COM)(8882688911)(RESPONDENT) | | P.S.-FIR NO. :(MAYAPURI-243/2004) |
| 45 | CRL.M.A. 5325/2025(CM For Restoration) In W.P.(CRL)-239/2022(Disposed off case) | GUNVEEN SINGH V/s STATE (THROUGH GOVT OF NCTD, DELHI) & ORS. | SAURABH SINGH AHLUWALIA, AYUSH PURI, AYUSH PURI | |
| | | OTHER DETAILS OF ADVOCATES: PANKAJ MENDIRATTA(SAURAVBHSINGH5879@GMAIL.COM)(8527745722)(PETITIONER) RAMAN SAHNI(LAKSHAYJOSHI0@GMAIL.COM)(9999852428)(RESPONDENT) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) AYUSH PURI(OFFICEAYUSHPURI@GMAIL.COM)(9811439334)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) AYUSH PURI(OFFICEAYUSHPURI@GMAIL.COM)(9811439334)(PETITIONER) | | OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(MEHRAULI-170/2020) W.P.(CRL) 489/2021 FILED BY AJAY SAHNI (D. OF HEARING : 2025-11-10) P.S.-FIR NO. :(MEHRAULI-170/2020) |
| 46 | W.P.(CRL)-2125/2022 CRL.M.A. 18324/2022 CRL.M.A. 12883/2023 | M/S WHITEFIELDS OVERSEAS LTD. & ORS. V/s STATE OF NCT OF DELHI & ORS. | ANOOP PRAKASH AWASTHI, RAJESH KUMAR TARUN | |
| | | OTHER DETAILS OF ADVOCATES: ANOOP & CO.(ANC.OFFICES@GMAIL.COM)()(PETITIONER) RAJESH KUMAR(RAJESHKUMARTARUN@GMAIL.COM)()(RESPONDENT) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) | | |
| 47 | W.P.(CRL)-2915/2022 CRL.M.A. 25569/2022 CRL.M.A. 1232/2024 WITH W.P.(CRL) 2920/2022 | VIGYAN VIKRAM SHAH V/s STATE (NCT OF DELHI) & ANR. | KUMAR PIYUSH PUSHKAR, UDAY GUPTA, UDAY GUPTA, SHIVANI LAL | |
| | | OTHER DETAILS OF ADVOCATES: KUMAR PIYUSH PUSHAKAR(PIYUSHAKARKPP@GMAIL.COM)(8527664508)(PETITIONER) KAPIL | | OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(HAUZ KHAS-381/2022) W.P.(CRL) 2920/2022 FILED BY RAJ KUMAR CHAWLA (D. OF HEARING : 2025-04-22) |

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|---------------------------|---|--|--|---|
| | | SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) UDAY GUPTA(OFFICEUDAYGUPTA@GMAIL.COM){}(PETITIONER) PIYUSH PUSHKAR(PIYUSHPUSHKARKPP@GMAIL.COM){}(RESPONDENT) UDAY GUPTA(ADVOCATEUDAY@GMAIL.COM)(9810288399)(RESPONDENT) SHIVANI LAL(ADV.SHIVANI@GMAIL.COM)(9811141955)(PETITIONER) | | P.S.-FIR NO. :(HAUZ KHAS-381/2022) |
| 48 | W.P.(CRL)-2920/2022 CRL.M.A. 25577/2022 | RAJ KUMAR CHAWLA V/s STATE (NCT OF DELHI) & ANR. | KUMAR PIYUSH PUSHKAR, UDAY GUPTA, SHIVANI LAL | |
| | | OTHER DETAILS OF ADVOCATES: KUMAR PIYUSH PUSHKAR(PIYUSHAKARKPP@GMAIL.COM)(8527664508)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) UDAY GUPTA(ADVOCATEUDAY@GMAIL.COM)(9810288399)(RESPONDENT) SHIVANI LAL(ADV.SHIVANI@GMAIL.COM)(9811141955)(RESPONDENT) | | OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(HAUZ KHAS-381/2022) W.P.(CRL) 2915/2022 FILED BY VIGYAN VIKRAM SHAH (D. OF HEARING : 2025-04-22) P.S.-FIR NO. :(HAUZ KHAS-381/2022) |
| 49 | W.P.(CRL)-8/2025 CRL.M.A. 67/2025 | MOHD NAEEM AHMED V/s STATE OF NCT OF DELHI & ANR. | MAHBOOB ALAM INAYATI | |
| | | OTHER DETAILS OF ADVOCATES: M.A. INAYATI(INAYATILEGALSERVICES@GMAIL.COM)(9634932367)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) | | P.S.-FIR NO. :(SUBZI MANDI-28/2019) |
| 50 | W.P.(CRL)-761/2025 | ROHIT V/s STATE (NCT OF DELHI) | SIDDHARTH YADAV | |
| | | OTHER DETAILS OF ADVOCATES: SIDDHARTH(SIDHARTHYADAV21@GMAIL.COM)(9899284083)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) | | OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(JAHANGIR PURI-269/2014) BAIL APPLN. 755/2018 FILED BY ROHIT (DISPOSED ON : 2018-05-23) W.P.(CRL) 1736/2020 FILED BY SHIV KUMAR @ SHIBU (DISPOSED ON : 2020-10-21) BAIL APPLN. 2315/2018 FILED BY SUNIL @ ANNU (DISPOSED ON : 2018-10-30) CRL.A. 504/2019 FILED BY SHIV KUMAR @ SHIBU (DISPOSED ON : 2019-07-26) CRL.A. 500/2019 FILED BY ROHIT (DISPOSED ON : 2019-07-26) CRL.A. 819/2019 FILED BY SUNIL @ ANNU (DISPOSED ON : 2019-07-26) W.P.(CRL) 256/2020 FILED BY SUNIL @ ANNU (DISPOSED ON : 2020-03-03) W.P.(CRL) 134/2020 FILED BY SHIV KUMAR @ SHIBU (DISPOSED ON : 2020-01-17) W.P.(CRL) 1046/2020 FILED BY SUNIL @ ANNU (DISPOSED ON : 2020-08-04) W.P.(CRL) 941/2020 FILED BY SUNIL @ ANNU (DISPOSED ON : 2020-06-18) W.P.(CRL) 720/2020 FILED BY ROHIT (DISPOSED ON : 2021-07-30) W.P.(CRL) 1007/2021 FILED BY SHIV KUMAR @ SIBBU (DISPOSED ON : 2021-05-19) W.P.(CRL) 1177/2021 FILED BY SHIV KUMAR (DISPOSED ON : 2021-07-06) W.P.(CRL) 1120/2021 FILED BY SHIV KUMAR (DISPOSED ON : 2021-06-21) W.P.(CRL) 1603/2021 FILED BY SUNIL @ ANNU (DISPOSED ON : 2021-09-14) W.P.(CRL) 2337/2023 FILED BY SHIV KUMAR @ SHIBU (DISPOSED ON : 2023-08-28) W.P.(CRL) 2453/2023 FILED BY ROHIT (DISPOSED ON : 2023-12-20) W.P.(CRL) 685/2024 FILED BY ROHIT (DISPOSED ON : 2024-02-28) W.P.(CRL) 1008/2024 FILED BY SHIV KUMAR @ SHIBU (DISPOSED ON : 2024-04-22) W.P.(CRL) 800/2024 FILED BY ROHIT (DISPOSED ON : 2024-03-12) P.S.-FIR NO. :(JAHANGIR PURI-269/2014) |
| PART-HEARD MATTERS | | | | |
| 51 | CRL.M.C.-194/2019 CRL.M.A. 838/2019 CRL.M.A. 29676/2023 | ASHOK KUMAR GUPTA V/s CENTRAL BUREAU OF INVESTIGATION | TUSHAR AGGARWAL, SUMER SINGH BOPARAI, RUCHIKA WADHWAN, NAMISHA ANUJ JAIN | |
| | | OTHER DETAILS OF ADVOCATES: TUSHAR AGGARWAL(){(9971374150)(PETITIONER) SIDHANT SARASWAT(SARASWATSIDHANT@GMAIL.COM)(9831005511)(PETITIONER) CBI(DLACBIDHC@GMAIL.COM){}(RESPONDENT) NAMISHA ANUJ JAIN(NNAMISHA.10@GMAIL.COM)(8076333599)(PETITIONER) | | OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CBI-BD1-2016-E-0001) W.P.(CRL) 2725/2018 FILED BY T S SREEKANTHAN (DISPOSED ON : 2018-10-05) CRL.M.C. 1767/2022 FILED BY RAJIV KISHORE DUBEY (DISPOSED ON : 2022-08-18) CRL.M.C. 596/2023 FILED BY UPENDRA DUBEY (DISPOSED ON : 2024-12-03) |

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| | | | P.S.-FIR NO. :(CBI-BD1-2016-E-0001) |
| FOR FINAL DISPOSAL | | | |
| 52 | CRL.M.C.-559/2010 CRL.M.A. 2058/2010 | RAN SINGH V/s STATE | RAKESH MUKHIJA, R N VATS, JAIDEEP MALIK, G S LAW ATTORNEY |
| | | OTHER DETAILS OF ADVOCATES: | P.S.-FIR NO. :(NANGLOI-1056/2002) |

COURT NO. 24
HON'BLE MR. JUSTICE ANISH DAYAL

1. CASE MANAGEMENT/ MENTIONINGS SHALL BE FROM 10.30 A.M. TO 10.45 A.M. AND FROM 02.15 P.M. TO 02.30 P.M.
2. MENTIONINGS SHALL NOT BE ENTERTAINED AT ANY OTHER TIME.
3. PRESENCE OF COUNSELS FROM BOTH PARTIES IS NECESSARY FOR MENTIONING.
4. SUPPLEMENTARY PASSOVERS WILL BE TAKEN AT THE END OF SUPPLEMENTARY LIST.
5. DATES AT JOINT REQUEST CAN BE TAKEN FROM THE COURT MASTER AT 02.15 P.M.
6. FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO cmatishgoel@gmail.com
7. COUNSELS APPEARING IN COURT ARE TO GIVE APPEARANCE IN WRITING TO COURT STAFF, OR THROUGH GOOGLE FORM WITH THE HELP OF QR CODE, OR THROUGH THIS LINK

<https://docs.google.com/forms/d/1LT2a-F1Ya0wRtiLpk2n6md7Emm8QowmeXwoA0VRcHY/edit?pli=1>

AND THOSE ON VC SHOULD WRITE IN THE CHAT BOX.
8. CLICK HERE TO JOIN VC
<https://virtualcourtdhc.webex.com/meet/virtualcourtdhc12>

| ITEM NUMBER | CASE NUMBER | PARTY NAME | ADVOCATE NAME | OTHER INFORMATION |
|------------------------------|---|---|---------------------------------------|-------------------|
| TOP OF THE BOARD | | | | |
| 1 | CONT.CAS(C)-751/2023 | KUM POONAM SHARMA V/s SHRI HIMANSHU GUPTA & ANR. | DEEPTAKIRTI VERMA, SANDEEP JINDAL | |
| | | OTHER DETAILS OF ADVOCATES: DEEPTAKIRTI VERMA(9811118333)(PETITIONER) MARWARISS(MARWARISS@GMAIL.COM)(RESPONDENT) EDU(DIREDU@NIC.IN)(RESPONDENT) SANDEEP JINDAL(AOR@SANDEEPJINDAL.IN)(9999668878)(RESPONDENT) | | |
| 2 | CONT.CAS(C)-1674/2024 | MANJIT KAUR V/s SH HARMEET SINGH KALKA & ORS. | ANKIT SINGH, ABINASH KUMAR MISHRA | |
| | | OTHER DETAILS OF ADVOCATES: ANKIT SINGH SINSINWAR(ADVOCATE.ANKIT92@GMAIL.COM)(8989004412)(PETITIONER) HARMEET SINGH(INFO@DSGMC.IN)(0)(RESPONDENT) SATVINDER(GHPSHC@GMAIL.COM)(0)(RESPONDENT) SC(SCSERVICESGNCTD@GMAIL.COM)(0)(RESPONDENT) ABINASH KUMAR MISHRA(ABINASHKMISHRA@GMAIL.COM)(9319272794)(RESPONDENT) | | |
| FRESH MATTERS & APPLICATIONS | | | | |
| 3 | CM APPL. 11104/2025 In CONT.CAS(C)-1897/2024 | KAMRUDDIN V/s SH. HARSH JULKA, CHAIRMAN, APMC & ORS. | KHUSHAL SINGH ARYA, AVNISH AHLAWAT | |
| | | OTHER DETAILS OF ADVOCATES: | | |

| | | | |
|-----------------------|--|---|---|
| | | K S ARYA(KSARYA.ASSOCIATES@GMAIL.COM)(9312440902)(PETITIONER) AVNISH AHLAWAT(AVNISHAHLAWAT@YAHOO.COM)(0)(RESPONDENT) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(0)(RESPONDENT) K SARYA (KSARYA.ASSOCIATES@GMAIL.COM)(0)(PETITIONER) AVNISH AHLAWAT(AVNISH@AHLAWATASSOCIATES.IN)(9313964463)(RESPONDENT) | |
| FOR COMPLIANCE | | | |
| 4 | CONT.CAS(C)-542/2024 CM APPL. 43879/2024 CM APPL. 20708/2025 | AMAN DHALL V/s SUPRIYA GULATI | RASHID N AZAM, TAHIR ASHRAF SIDDIQUI |
| | | OTHER DETAILS OF ADVOCATES: RINY(RINNYABRAHAM0702@GMAIL.COM)(9711760924)(PETITIONER) AMAN DHALL(AMAN.DHAL@GMAIL.COM)(0)(PETITIONER) SUPRIYA(SUPRIYAGULATI55@GMAIL.COM)(0)(RESPONDENT) RINNY (RINNYABRAHAM0702@GMAIL.COM)(0)(PETITIONER) TAHIR ASHRAF SIDDIQUI (TAHIR@TAHIRSIDDIQUI.COM)(9582393423)(RESPONDENT) RINNY ABRAHAM(RINNYABRAHAM0702@GMAIL.COM)(9711760924)(PETITIONER) TAHIR(TAHIR.NLU@GMAIL.COM)(0)(RESPONDENT) | |
| 5 | CM APPL. 20196/2025 CM APPL. 20197/2025 CM APPL. 20358/2025 CM APPL. 20359/2025 In CONT.CAS(C)- 970/2024(Disposed off case) | DEEPAK KUMAR V/s MUNICIPAL CORPORATION OF DELHI | DEEPAK KUMAR, RAVI KUMAR |
| | | OTHER DETAILS OF ADVOCATES: DINESH KUMAR(SHANTIKUMAR.LEGAL@GMAIL.COM)(9899393364)(PETITIONER) MUNICIPAL CORPORATION OF DELHI(CLOMCDHQ@GMAIL.COM)(0)(RESPONDENT) RUPESH KUMAR(RUPESHADV08@GMAIL.COM)(0)(RESPONDENT) DINESH KUMAR(SHANTIKUMAR.LEGAL@GMAIL.COM)(9899393364)(PETITIONER) SHANTI (SHANTIKUMAR.LEGAL@GMAIL.COM)(0)(RESPONDENT) DINESH KUMAR(SHANTIKUMAR.LEGAL@GMAIL.COM)(0)(RESPONDENT) MCD(CLOMCDHQ@GMAIL.COM)(0)(RESPONDENT) MCD(CLOMCDHQ@GMAIL.COM)(0)(RESPONDENT) | |
| 6 | CONT.CAS(C)-1715/2024 | SMT. CHANDRA PRABHA SACHDEVA V/s MR. ABHISHEK MISHRA AND ORS. | NIKHIL BAHRI |
| | | OTHER DETAILS OF ADVOCATES: NIKHIL BAHRI(ADVOCATE@NIKHILBAHRI.COM)(9971902828)(PETITIONER) MCD(CLOMCDHQ@GMAIL.COM)(0)(RESPONDENT) | |
| 7 | CONT.CAS(C)-1919/2024 | MS. DEEPMALA V/s MUNICIPAL CORPORATION OF DELHI & ANR. | AKASH SWAMI |
| | | OTHER DETAILS OF ADVOCATES: AKASH SWAMI(ADV.SWAMIKASH@GMAIL.COM)(9354702054)(PETITIONER) GNCTD(STANDINGCOUNSELGNCTD@GMAIL.COM)(0)(RESPONDENT) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(0)(RESPONDENT) CLO MCD(CLOMCDHQ@GMAIL.COM)(0)(RESPONDENT) | |
| 8 | CONT.CAS(C)-568/2025 | PUBLIC SCHOOLS ON PRIVATE LAND SOCIETY V/s MS VEDITHA REDDY | SHIKHA SHARMA |
| | | OTHER DETAILS OF ADVOCATES: | |
| FOR ADMISSION | | | |
| 9 | CONT.CAS(C)-1068/2024 | VED PRAKASH V/s THE STATE (N.C.T. OF DELHI) & ANR. | ASHOK KUMAR |
| | | OTHER DETAILS OF ADVOCATES: | |
| 10 | CONT.CAS(C)-1728/2024 | DHANRAJ AND ORS. V/s MUKESH VATS AND ANR | VATSALA CHAUHAN |
| | | OTHER DETAILS OF ADVOCATES: SVA LAW ASSOCIATES(SUNICHAUHAN@SVALEGAL.CO.IN)(9810213040)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) DDA(DDACHAMBERHC@DDA.GOV.IN)(0)(RESPONDENT) | |
| 11 | CONT.CAS(C)-1892/2024 | GURKANWALPREET GILL V/s DHEERAJ MALHOTRA | IMRAN MOULAAY, VISHAL VERMA |
| | | OTHER DETAILS OF ADVOCATES: RITIKA JHANJI(IMRANMOULAAY@GMAIL.COM)(9990091359)(PETITIONER) M PARTNERS(DM@MPARTNES.IN)(0)(RESPONDENT) VISHAL VERMA(ADVVISHALVERMA.IN@GMAIL.COM)(9999561221)(RESPONDENT) | |
| 12 | CONT.CAS(C)-452/2025 CM APPL. 17485/2025 | AJEET SINGH V/s SHRI MANISH KUMAR GUPTA AND OTHERS | BRIJ SHANKAR YADAV |
| | | OTHER DETAILS OF ADVOCATES: AJEET SINGH(KUMARRAJ17867@GMAIL.COM)(9818163060)(PETITIONER) DDA(VCD@DDA.ORG.IN)(0)(RESPONDENT) DDA(DDACHAMBERHC@DDA.ORG.IN)(0)(RESPONDENT) | |

| | | | | |
|-----------------------------------|--|---|--|-----------------------------------|
| | | CSDELHI(CSDELHI@NIC.IN)(0)(RESPONDENT) GNCTD(STANDINGCOUNSELGNCTD@GMAIL.COM)(0)(RESPONDENT) | | |
| AFTER NOTICE MISC. MATTERS | | | | |
| 13 | CM APPL. 69806/2024(CM For Restoration) In CONT.CAS(C)-128/2022(Disposed off case) | TWINKLE CHAUHAN V/s KAMAL KUMAR | VARUN MITTAL, PRAVEEN KUMAR SINGH, BHARAT | |
| | | OTHER DETAILS OF ADVOCATES: R S GOSWAMI & ASSOCIATES(GOSWAMIANDASSOCIATES@YAHOO.CO.IN)(9953222821)(PETITIONER) PRAVEEN(PRAVEENKSINGH2@GMAIL.COM)(0)(RESPONDENT) PRATEEK GOSWAMI(GOSWAMIPRATEEK284@GMAIL.COM)(9999489807)(PETITIONER) LEXREMEDIUM LAW(LEXREMEDIUMLAW@GMAIL.COM)(0)(RESPONDENT) PRAVEEN KUMAR SINGH(PRAVEENKSINGH2@GMAIL.COM)(9811657595)(RESPONDENT) BHARAT (BHARATBAGGAADVOCATE123@GMAIL.COM)(9899584189)(PETITIONER) | | |
| 14 | CONT.CAS(C)-665/2022 | RAJIV PRIYADARSHI V/s SMT MANJU & ANR. | MANMOHAN, RAVI PARTAP SINGH BHATTI | |
| | | OTHER DETAILS OF ADVOCATES: S L SAGAR(9958874062)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(0)(RESPONDENT) RAVI PARTAP SINGH BHATTI(RPSBHATTI37@GMAIL.COM)(9810568180)(PETITIONER) | | |
| 15 | CM APPL. 26708/2024(CM For Restoration) CM APPL. 71979/2024 CM APPL. 71984/2024 CM APPL. 11697/2025 In CONT.CAS(C)-1140/2023(Disposed off case) | SUNIL BAGAI V/s SHRI GYANESH BHARTI COMMISSIONER MUNICIPAL CORPORATION OF DELHI & ANR. | SUNIL BAGAI, NAVIN KUMAR | |
| | | OTHER DETAILS OF ADVOCATES: SUNIL BAGAI(SNL_BAGAI@YAHOO.CO.IN)(9810225747)(PETITIONER) CLO MCD(CLOMCDHQ@GMAIL.COM)(0)(RESPONDENT) SUNIL BAGAI(SNL_BAGAI@YAHOO.CO.IN)(9810225747)(PETITIONER) CLOMCD(CLOMCDHQ@GMAIL.COM)(0)(RESPONDENT) SUNIL BAGAI(SNL_BAGAI@YAHOO.COM)(9810225747)(PETITIONER) MUNICIPAL CORPORATION OF DELHI(CLOMCDHQ@GMAIL.COM)(0)(RESPONDENT) SUNIL BAGAI(SNL_BAGAI@YAHOO.CO.IN)(9810225747)(PETITIONER) LEGAL SAVIOURS(LEX@LEGALSAVIOURS.COM)(8130949586)(PETITIONER) MUNICIPAL CORPORATION OF DELHI(CLOMCDHQ@GMAIL.COM)(0)(RESPONDENT) | | |
| 16 | CONT.CAS(C)-1376/2023 | AMIT GOEL V/s PRIYANKA RENWAL | MANOHAR MALIK | |
| | | OTHER DETAILS OF ADVOCATES: MANOHAR MALIK(LEGAL@VISTALAWPARTNERS.COM)(9711288528)(PETITIONER) PRIYANKA RENWAL(PRIYANKA0811@GMAIL.COM)(0)(RESPONDENT) | | |
| 17 | CONT.CAS(C)-1428/2023 CM APPL. 5423/2024 | MRS RASHI KOCHHAR V/s MR MANEESH KOCHHAR | RAJESH PATHAK, SUNIL KUMAR KALRA | Listing Remarks: AT 03:30 P.M. |
| | | OTHER DETAILS OF ADVOCATES: RASHI(RASHIKOCHHAR9@GMAILS.COM)(8860541141)(PETITIONER) RAJESH(RAJESHPATHAK1977@GMAIL.COM)(9873720840)(PETITIONER) MANEESH KOCHHAR(MANEESHKOCHHAR@GMAIL.COM)(9810155860)(RESPONDENT) RAJESH PATHAK(RAJESHPATHAK1977@GMAIL.COM)(9873720840)(PETITIONER) SUNIL KALRA, MANEESH KOCHHAR(ADVSUNILKALRA@GMAIL.COM, MANEESHKOCHHAR@GMAIL.COM)(0)(RESPONDENT) SUNIL KUMAR KALRA (ADVSUNILKALRA@GMAIL.COM)(9810396959)(RESPONDENT) | | |
| 18 | CONT.CAS(C)-1476/2023 CM APPL. 63072/2023 CM APPL. 1251/2024 CM APPL. 12553/2024 CM APPL. 15624/2024 CM APPL. 19806/2024 CM APPL. 37040/2024 WITH CONT.CAS(C) 38/2024 CONT.CAS(C) 1862/2024 CONT.CAS(C) 1880/2024 CONT.CAS(C) 1993/2024 CONT.CAS(C) 1958/2024 | SANJAY MEHRA V/s SHARAD MEHRA & ORS. | MANISH BIALA | |
| | | OTHER DETAILS OF ADVOCATES: MANISH BIALA(MANISH@ANANDANDANAND.COM)(9810333571)(PETITIONER) SANJAY MEHRA(MEHRAS1963@GMAIL.COM)(9810261739)(PETITIONER) ARCHANA MEHRA(ARCHANA@SAFDARJANG.COM)(9810400801)(RESPONDENT) SUPERON (EXPORT@SUPERONCORP.COM)(8448086859)(RESPONDENT) SHARAD | | |

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|----|---|--|--------------------------------------|
| | | MEHRA(SHARADMEHRA@SUPERONCORP.COM)(9811085140)(RESPONDENT) MANISH BIALA(MANISH@ANANDANDANAND.COM)(9810333571)(PETITIONER) SUPERONCORP(EXPORT@SUPERONCORP.COM)()(RESPONDENT) ARCHANA(ARCHANA@SAFDARJANG.COM)()(RESPONDENT) SHARAD MEHRA(SHARADMEHRA@SUPERONCROP.COM)()(RESPONDENT) MANISH BIALA(MANISH@ANANDANDANAND.COM)(9810333571)(PETITIONER) EXPORT SUPERONCORP(EXPORT@SUPERONCORP.COM)()(RESPONDENT) ARCHANA(ARCHANA@SAFDARJANG.COM)()(RESPONDENT) NIKHIL SINGHVI(NIKHILSINGHVI@GMAIL.COM)()(RESPONDENT) MANISH BIALA(MANISH@ANANDANDANAND.COM)(9810333571)(PETITIONER) NIKHILESH (NIKHILSINGHVI@GMAIL.COM)()(RESPONDENT) MANISH BIALA(MANISH@ANANDANDANAND.COM)(9810333571)(PETITIONER) ARCHANA (ARCHANA@SAFDARJANG.COM)()(RESPONDENT) SUPERONCORP(EXPORT@SUPERONCORP.COM)()(RESPONDENT) NIKHIL SINGHVI(NIKHILSINGHVI@GMAIL.COM)()(RESPONDENT) MANISH BIALA(MANISH@ANANDANDANAND.COM)(9810333571)(PETITIONER) SUPERONCORP(EXPORT@SUPERONCORP.COM)()(RESPONDENT) SAFDARJANG(ARCHANA@SAFDARJANG.COM)()(RESPONDENT) NIKHIL SINGHVI(NIKHILSINGHVI@GMAIL.COM)()(RESPONDENT) MANISH BIALA(MANISH@ANANDANDANAND.COM)(9810333571)(PETITIONER) NIKHIL SINGHVI(NIKHILSINGHVI@GMAIL.COM)(0)(RESPONDENT) SUPERONCORP(EXPORT@SUPERONCORP.COM)(0)(RESPONDENT) ARCHANA(ARCHANA@SAFDARJANG.COM)(0)(RESPONDENT) | |
| 19 | CONT.CAS(C)-1862/2024 CM APPL. 68360/2024 CM APPL. 4869/2025 WITH CONT.CAS(C) 1880/2024 CONT.CAS(C) 1993/2024 | SANJAY MEHRA V/s SHARAD MEHRA | MANISH BIALA, MOHIT SETH, MOHIT SETH |
| | | OTHER DETAILS OF ADVOCATES: BILAL IKRAM(PARTHAGGARWAL.98@GMAIL.COM)(7347688230)(PETITIONER) SANJAY MEHRA(MEHRAS1963@GMAIL.COM)(0)(RESPONDENT) MOHIT SETH(MOHITS.SETH@GMAIL.COM)(8457902716)(RESPONDENT) | |
| 20 | CONT.CAS(C)-1880/2024 CM APPL. 69171/2024 CM APPL. 69586/2024 WITH CONT.CAS(C) 1862/2024 | MR SHARAD MEHRA V/s SANJAY MEHRA | MOHIT SETH |
| | | OTHER DETAILS OF ADVOCATES: PARTH AGGARWAL , NIKHIL SINGHVI(NIKHILSINGHVI@GMAIL.COM)(8826130600)(PETITIONER) SANJAY MEHRA (SANJAYMEHRA@SUPERONINDUSTRIES.COM)(0)(RESPONDENT) SANJAY MEHRA (MEHRAS1963@GMAIL.COM)(0)(RESPONDENT) SANJAY (SANJAYMEHRA@STANVAC.COM)(0)(RESPONDENT) | |
| 21 | CONT.CAS(C)-1958/2024 CM APPL. 72444/2024 | SANJAY MEHRA V/s SHARAD MEHRA | MANISH BIALA, MOHIT SETH |
| | | OTHER DETAILS OF ADVOCATES: MOHIT SETH(MOHITS.SETH@GMAIL.COM)(8457902716)(RESPONDENT) | |
| 22 | CONT.CAS(C)-1993/2024 CM APPL. 74218/2024 | SHARAD MEHRA V/s SANJAY MEHRA | MOHIT SETH |
| | | OTHER DETAILS OF ADVOCATES: BILAL IKRAM , PARTH AGGARWAL(NIKHILSINGHVI@GMAIL.COM)(8826130600)(PETITIONER) SANJAY (MEHRAS1963@GMAIL.COM)(0)(RESPONDENT) SANJAY MEHRA(SANJAYMEHRA@STANVAC.COM)(0)(RESPONDENT) | |
| 23 | CONT.CAS(C)-38/2024 CM APPL. 1421/2024 WITH CONT.CAS(C) 1476/2023 | SHARAD MEHRA V/s SANJAY MEHRA AND OTHERS | SHIKHAR KISHORE |
| | | OTHER DETAILS OF ADVOCATES: NIKHIL SINGHVI, MOHIT SETHI, SHIKHAR KISHROE(NIKHILSINGHVI@GMAIL.COM)(8826130600)(PETITIONER) ANEGI(ANEGI@STANVAC.COM)()(RESPONDENT) JHA(JHA@STANVAC.COM)()(RESPONDENT) SANJAY MEHRA(SANJAYMEHRA@SUPERONINDIA.COM)()(RESPONDENT) GOURI(GOURI@STANVAC.COM)()(RESPONDENT) | |
| 24 | CONT.CAS(C)-134/2024 | RAJAT JAIN V/s RICHA JAIN | DIPTI CHAUHAN |
| | | OTHER DETAILS OF ADVOCATES: ANJALI CHAUHAN(CHAUHANLAWCHAMBER0@GMAIL.COM)(9873118968)(PETITIONER) RICHA(RICHAJAINLIBRA@GMAIL.COM)()(RESPONDENT) | |
| 25 | CONT.CAS(C)-1505/2024 | DR. GEETANJALI AGGARWAL V/s DR.MANOJ AGGARWAL | KANIKA RAI, PRAKHAR SHARMA |

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| | | OTHER DETAILS OF ADVOCATES: KHURANA & CO(KHURANACO@YAHOO.CO.IN)(9311308979)(PETITIONER) SIDDHARTH(SIDDHARTHHANDA83@GMAIL.COM)(0)(RESPONDENT) MANOJ()(8890887223)(RESPONDENT) PRAKHAR SHARMA(ADVPRAKHARSHARMA96@GMAIL.COM)(8076679801)(RESPONDENT) | |
| 26 | CONT.CAS(C)-1535/2024 CM APPL. 7773/2025 | RISHIKESH SHARMA V/s GOVERNMENT OF NCT OF DELHI & ANR. | ASHISH CHAUHAN |
| | | OTHER DETAILS OF ADVOCATES: KUSHAGRA BANSAL(ASHISHCHAUHAN@AKASSOCAITES.ORG.IN)(9999468603)(PETITIONER) DSS(DSSSB-SECY@NIC.IN)(0)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(0)(RESPONDENT) KUSHAGRA BANSAL(ASHISHCHAUHAN@AKS)(9999448797)(PETITIONER) SANTOSH KUMAR TRIPATHI (STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) | |
| 27 | CONT.CAS(C)-1632/2024 CM APPL. 60414/2024 | DR SHANTI TALWAR V/s SHRI ASHWINI KUMAR & ORS. | ANURAG KUMAR TIWARY, MANISH RAGHAV, NANDNI SAHNI |
| | | OTHER DETAILS OF ADVOCATES: ANURAG TIWARY(ANURAGTIWARY66@GMAIL.COM)(9582424922)(PETITIONER) SHANTI(DRSHANTI38@GMAIL.COM)(9810075246)(PETITIONER) SHANTI(DRSHANTI38@GMAIL.COM)(9810075246)(PETITIONER) ANURAG TIWARY(ANURAGTIWARY66@GMAIL.COM)(9582424922)(PETITIONER) VCDDA(VCDDA@DDA.ORG.IN)(0)(RESPONDENT) ASHWAINI(COMMISSIONER@MCD.NIC.IN)(0)(RESPONDENT) VC(VCDDA@DDA.ORG.IN)(0)(RESPONDENT) MCD(COMMISSIONER@MCD.NIC.IN)(0)(RESPONDENT) SATINDER()(9013504655)(RESPONDENT) SUBHASISH PANDA(VCDDA@DDA.ORG.IN)(0)(RESPONDENT) MANISH RAGHAV(RAGHAVLAWEFIL@GMAIL.COM)(9873645048)(RESPONDENT) NANDNI SAHNI(NANDNIS@HOTMAIL.COM)(9810034205)(PETITIONER) | |
| 28 | CONT.CAS(C)-90/2025 | S S AND COMPANY V/s SH MOHAN KUMAR | SUSHIL KUMAR |
| | | OTHER DETAILS OF ADVOCATES: SUSHIL KUMAR (ADV.SUSHIL777@GMAIL.COM)(8527130065)(PETITIONER) SDM SEEMAPURI(SDMSEEMAPURI@GMAIL.COM)(0)(RESPONDENT) | |
| 29 | CONT.CAS(C)-435/2025 | HASTKALA SANGH THAN SAMITI & ANR. V/s NEW DELHI MUNICIPAL COUNCIL | RAJBEER |
| | | OTHER DETAILS OF ADVOCATES: RAJBEER(SINGHRAJBEER938@GMAIL.COM)(0)(PETITIONER) NDMC(LAW.DEPTT.NDMC@GMAIL.COM)(0)(RESPONDENT) | |
| 30 | W.P.(C)-2316/2003 CM APPL. 9995/2003 CM APPL. 8148/2005 CM APPL. 4075/2019 | FOOD CORPORATION OF INDIA V/s UOI & ANR. | AJIT PUDDISSERY, ABINASH K. MISHRA, SANJAY PARIKH, B.P. SINGH, JATIN SAWHNEY, MANINDER ACHARYA, SUNIL KUMAR JAIN, LAXMAN SINGH, MANISH MOHAN, BHAGVAN SWARUP SHUKLA, RITWIK PARIKH, ABINASH KUMAR MISHRA |
| | | OTHER DETAILS OF ADVOCATES: AJIT PUDDISSERY()(9911002285)(PETITIONER) WITHOUT GENERATE ()(PETITIONER) WITHOUT GENERATE ()(PETITIONER) WITHOUT GENERATE ()(PETITIONER) WITHOUT GENERATE ()(PETITIONER) WITHOUT GENERATE ()(PETITIONER) ABINASH KUMAR MISHRA(ABINASHKMISHRA@GMAIL.COM)(9319272794)(RESPONDENT) | |
| 31 | W.P.(C)-5451/2007 | DIRECTOR GENERAL DOORDARSHAN V/s RAM PRASAD | V.K.RAO, KARAM PRASAD, RAJEEV SHARMA, VARUN PRASAD, RADHALAKSHMI R, SAHIL BHALAIK |
| | | OTHER DETAILS OF ADVOCATES: RADHALAKSHMI R(RADHALAKSHMIADV@GMAIL.COM)(9654611805)(PETITIONER) SAHIL BHALAIK(SAHILBHALAIK@YAHOO.CO.IN)(9717689172)(PETITIONER) | |
| 32 | W.P.(C)-8482/2008 CM APPL. 930/2009 WITH W.P.(C) 9291/2009 W.P.(C) 8894/2008 | THE MANAGEMENT OF DEEPAK MEMORIAL HOSPITAL & MEDICAL RESEARCH CENTRE V/s RAM NARESH GIRI & ANR. | SUNITA HARISH, SEBASTIAN, SEBASTIAN & CO., MOHD.NAYEEMUDDIN, RITWIK NANDA & PATEL CHANDHOK, RAJIV AGARWAL, NEHA BHATNAGAR |
| | | OTHER DETAILS OF ADVOCATES: RAJIV AGARWAL(RAJIVAGGL@YAHOO.COM)(9811142757)(RESPONDENT) NEHA BHATNAGAR(NEHABHATNAGARADVOCATE@GMAIL.COM)(9953030761)(PETITIONER) | |

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|----|--|--|--|--|
| 33 | W.P.(C)-8894/2008 CM APPL. 17084/2008 | THE MANAGEMENT OF DEEPAK MEMORIAL HOSPITAL & MEDICAL RESEARCH CENTRE V/s DEEPAK MEMORIAL HOSPITAL EMPLOYEES UNION & ANR. | SUNITA HARISH, RAJIV AGARWAL | |
| | | OTHER DETAILS OF ADVOCATES: RAJIV AGARWAL(RAJIVAGGL@YAHOO.COM)(9811142757)(RESPONDENT) | | |
| 34 | W.P.(C)-12592/2009 | SUJATA DHAUNDIYAL V/s PERSONAL POINT CARE LTD AND ANOTHER | CHITRA MARKANDY, SHARNSHTAVISH, PRAKASH GAUTAM, LOKESH BHARDWAJ, ASHOK KUMAR SHARMA | |
| | | OTHER DETAILS OF ADVOCATES: ASHOK KUMAR SHARMA(PUBLICO.ADVOCARE@GMAIL.COM)(9868363396)(PETITIONER) | | |
| 35 | W.P.(C)-1406/2011 WITH W.P.(C) 8515/2011 W.P.(C) 8516/2011 | DINESH KUMAR V/s HARDAYAL MUNICIPAL PUBLIC LIBRARY | ANUJ AGGARWAL, SUDHIR GUPTA, SUNIL GOEL, SUNIL GOEL | |
| | | OTHER DETAILS OF ADVOCATES: SUNIL GOEL(SUNILGOEL71@GMAIL.COM)(9810215488)(RESPONDENT) SUNIL GOEL(SUNILGOEL71@GMAIL.COM)(9810215488)(RESPONDENT) | | |
| 36 | W.P.(C)-8515/2011 WITH W.P.(C) 8516/2011 | AJEET SINGH V/s HARDAYAL MUNICIPAL PUBLIC LIBRARY | VARUN PRASAD, SUNIL GOEL | |
| | | OTHER DETAILS OF ADVOCATES: | | |
| 37 | W.P.(C)-1583/2014 | ABHAY SINGH YADAV V/s M/S GREAVES COTTON & CO. LTD. | B.K. PAL | |
| | | OTHER DETAILS OF ADVOCATES: | | |
| 38 | W.P.(C)-9871/2015 WITH W.P.(C) 9429/2017 | SYLVANIA & LAXMAN EMPLOYEES WELFARE UNION V/s GOVT. OF NCT OF DELHI & ANR | N.S. DALAL | |
| | | OTHER DETAILS OF ADVOCATES: | | |
| 39 | W.P.(C)-9429/2017 | SYLVANIA & LAXMAN KARAMCHARI SANGH V/s GOVT OF NCT OF DELHI AND ANR | ABHISHEK KUMAR CHOUDHARY, MANISH SANGWAN | |
| | | OTHER DETAILS OF ADVOCATES: MANISH SANGWAN(SANGWAN.MANISH@GMAIL.COM)(9810334335)(PETITIONER) | | |
| 40 | W.P.(C)-10595/2015 | SAMSUNG INDIA ELECTRONICS PVT. LTD. V/s REGIONAL PROVIDENT FUND COMMISSIONER | GULSHAN CHAWLA, LAKSHMI GAURANG & R. RAMACHANDRAN, D RAJESHWAR RAO, RAJESH MANCHANDA | |
| | | OTHER DETAILS OF ADVOCATES: | | |
| 41 | W.P.(C)-12258/2015 WITH W.P.(C) 12259/2015 | APEX PUBLIC SCHOOL V/s CENTRAL BOARD OF TRUSTEES | RAJIV ARORA, SHIVANATH MAHANTA | |
| | | OTHER DETAILS OF ADVOCATES: SHIVANATH MAHANTA(SHIVANATH_MAHANTA@YAHOO.COM)(9868334630)(PETITIONER) | | |
| 42 | W.P.(C)-12259/2015 CM APPL. 32469/2015 | APEX SECURITY & DETECTIVE FORCE PVT. LTD. V/s CENTRAL BOARD OF TRUSTEES | S.P. ARORA, ABHISHEK | |
| | | OTHER DETAILS OF ADVOCATES: ABHISHEK (ABHISHEKSHARMA.OFFICE@GMAIL.COM)(9971611008)(RESPONDENT) | | |
| 43 | W.P.(C)-3853/2017 | CENTRAL BOARD OF TRUSTEE THROUGH APFC, DELHI (SOUTH) V/s M/S CHANANA BROTHERS | KESHAV MOHAN | |
| | | OTHER DETAILS OF ADVOCATES: | | |
| 44 | W.P.(C)-3608/2018 | M/S INDIAN ART PALACE V/s BHAGWAN & ORS | DEEPAK VASHISHT, MANOJ KUMAR BADSIWAL | |
| | | OTHER DETAILS OF ADVOCATES: DEEPAK VASHISHT()(9811217875)(PETITIONER) MANOJ KUMAR BADSIWAL(MANOJKK85@GMAIL.COM)(9873400923)(RESPONDENT) | | |
| 45 | CM APPL. 69097/2024 In W.P.(C)-5479/2018(Disposed off case) | CHINA AIRLINES V/s SMT. SONICA GUPTA TYAGI AND ANR. | VINEET MALHOTRA, PUNEET SAINI | |
| | | OTHER DETAILS OF ADVOCATES: VINEET MALHOTRA()(9654621923)(PETITIONER) PUNEET SAINI AND ARMAAN BHOLA(PUNEETLEGALAVENUES@YAHOO.IN)(8810633505)(PETITIONER) VINEET LAW(VINEETLAW@YAHOO.CO.IN)(0)(RESPONDENT) | | |

COURT NO. 28
HON'BLE MR.JUSTICE AMIT SHARMA

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| ITEM NUMBER | CASE NUMBER | PARTY NAME | ADVOCATE NAME | OTHER INFORMATION |
|---------------------|--|--|--|--|
| INTERIM BAIL | | | | |
| 1 | BAIL APPLN.-828/2025 | RAMAUTAR SAH V/s THE STATE (GOVT. OF NCT DELHI) | CHANDER MUKESH SANGWAN | |
| | | OTHER DETAILS OF ADVOCATES: C.M SANGWAN (CMSANGWAN.ADVOCATE@GMAIL.COM)(9910372388)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) | | OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (CRIME AND RAILWAY-88/2024) BAIL APPLN. 4315/2024 FILED BY RAMAUTAR SAH (DISPOSED ON : 2024-11-26) P.S.-FIR NO. :(CRIME AND RAILWAY-88/2024) |
| BAIL | | | | |
| 2 | BAIL APPLN.-3180/2023 CRL.M.A. 31373/2023 | SATENDER V/s STATE GOVT. OF NCT OF DELHI & ANR. & ANR. | AMAN MUDGAL, AZHAR ALI, KARTIK PURUSHOTTAMA MURUKUTLA, RAJESH RANJAN, MANISHA PARMAR | |
| | | OTHER DETAILS OF ADVOCATES: AMAN MUDGAL(AMANMLEGAL@GMAIL.COM){}(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) AMAN MUDGAL (AMANMLEGAL@GMAIL.COM)(8826069787)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) AZHAR ALI(AZHARALI9971@GMAIL.COM)(8800394099)(RESPONDENT) KARTIK PURUSHOTTAMA MURUKUTLA(MPKARTIK@GMAIL.COM)(9561095497)(RESPONDENT) RAJESH RANJAN(RASTOGIRANJAN@GMAIL.COM)(9810003146)(RESPONDENT) MANISHA PARMAR(MANISHA.PARMAR1025@GMAIL.COM)(9999699762)(PETITIONER) | | OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (AMBEDKAR NAGAR-418/2022) CRL.M.C. 5120/2023 FILED BY SATENDER (DISPOSED ON : 2025-03-04) P.S.-FIR NO. :(AMBEDKAR NAGAR-418/2022) |
| 3 | BAIL APPLN.-3090/2024 | AMANDEEP V/s STATE OF NCT OF DELHI | PRASHANT KUMAR, RAHUL KUMAR SINGH | |
| | | OTHER DETAILS OF ADVOCATES: PRASHANT K(PRASHANTDSNLU@GMAIL.COM){0}(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) RAHUL KUMAR SINGH(RAHUADV01@GMAIL.COM)(9350683101)(RESPONDENT) | | OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (SUBHASH PLACE-815/2022) BAIL APPLN. 3700/2022 FILED BY AMANDEEP (DISPOSED ON : 2022-12-12) BAIL APPLN. 4052/2023 FILED BY AMANDEEP (DISPOSED ON : 2024-01-15) P.S.-FIR NO. :(SUBHASH PLACE-815/2022) |
| 4 | BAIL APPLN.-4316/2024 | SURAJ KUMAR V/s STATE (GOVT. OFNCT OF DELHI) | VIVEK KUMAR | |
| | | OTHER DETAILS OF ADVOCATES: GUPTA'S(GUPTAS.ASSOCIATES.ADV@GMAIL.COM)(9891378863)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) | | P.S.-FIR NO. :(MUKHERJEE NAGAR-389/2024) |
| 5 | BAIL APPLN.-876/2025 | LIVI EZE V/s STATE OF NCT OF DELHI | MEGHAN | |
| | | OTHER DETAILS OF ADVOCATES: MEGHAN(MEGHAN_PAL@YAHOO.COM)(9958016353)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) | | P.S.-FIR NO. :(TILAK NAGAR-141/2024) |
| 6 | BAIL APPLN.-947/2025 | NAKAMYA MARY V/s NARCOTICS CONTROL BUREAU | JAVED KHAN | |

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| | | OTHER DETAILS OF ADVOCATES: JAVED KHAN (JAVEDKHANZ123MON@GMAIL.COM)(8882323437)(PETITIONER) NCB (LEGDZU-NCB@GOV.IN)(0)(RESPONDENT) | P.S.-FIR NO. :(N.C.B. R.K.PURAM-SC 50/2022) |
| 7 | BAIL APPLN.-1009/2025 | SHAMSHIR HASSAN THROUGH PAROKAR MARIYA ANSARI V/s THE STATE NCT OF DELHI THROUGH SHO & ANR. | SOURABH SAINI |
| | | OTHER DETAILS OF ADVOCATES: SOURABH SAINI (ADVSOUBHSAINI@GMAIL.COM)(9660751994)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) | P.S.-FIR NO. :(PUL PRAHLADPUR-354/2024) |
| 8 | BAIL APPLN.-1064/2025 | AJIT KUMAR JHA V/s GOVT. OF NCT OF DELHI | ABHISHEK THAKUR |
| | | OTHER DETAILS OF ADVOCATES: ABHISHEK THAKUR (KULDEEP@CORPCONSEL.IN)(8130077503)(PETITIONER) STANDING COUNSEL(STANDINGCOUNSELGNCTD@GMAIL.COM)(0)(RESPONDENT) | P.S.-FIR NO. :(MANDIR MARG-207/2022) |
| 9 | BAIL APPLN.-1111/2025 | WAJID@MAJID@MATU@REHAN V/s THE STATE (NCT OF DELHI) | SHAVANA BEGUM |
| | | OTHER DETAILS OF ADVOCATES: SALIM MALIK (SMALIK5051@GMAIL.COM)(9910595051)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) | OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(FARASH BAZAR-56/2023) BAIL APPLN. 97/2024 FILED BY SHRI RAHUL (DISPOSED ON : 2024-03-20) BAIL APPLN. 4383/2024 FILED BY NAZIM ALI (DISPOSED ON : 2025-02-06) P.S.-FIR NO. :(FARASH BAZAR-56/2023) |
| SUSPENSION OF SENTENCE | | | |
| 10 | CRL.M.(BAIL) 1186/2024 In CRL.A.-68/2024 | MOHD. NAEEM V/s STATE OF NCT OF DELHI | PANKAJ KUMAR SRIVASTAV |
| | | OTHER DETAILS OF ADVOCATES: PANKAJ SRVASTAV (INFOAMBIENTALLIANCE36@GMAIL.COM)(P)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) PANKAJ SRVASTAVA(INFOAMBIENTALLIANCE36@GMAIL.COM)(9560838391)(PETITIONER) KAPIL SHARMA(DHCPROSECTIIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) | OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(JAIT PUR-159/2014) BAIL APPLN. 2828/2018 FILED BY NAEEM (DISPOSED ON : 2019-07-29) P.S.-FIR NO. :(JAIT PUR-159/2014) |
| 11 | CRL.M.(BAIL) 659/2024 In CRL.A.-383/2024 | SUNIL ALIAS KALE V/s THE STATE OF NCT OF DELHI | AMAN KAPOOR |
| | | OTHER DETAILS OF ADVOCATES: | OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(NAND NAGRI-373/2014) CRL.REV.P. 107/2016 FILED BY STATE (D. OF HEARING : 2017-09-15) BAIL APPLN. 2484/2016 FILED BY SUNIL @ KALE (DISPOSED ON : 2017-01-10) CRL.A. 633/2024 FILED BY AJAY@ FAUJI (D. OF HEARING : 2024-08-22) P.S.-FIR NO. :(NAND NAGRI-373/2014) |
| 12 | CRL.A.-537/2024 CRL.M.(BAIL) 966/2024 | KAILASH KUMAR & ANR. V/s THE STATE GOVT. OF NCT OF DELHI | SHAIENDRA MANI TRIPATHI |
| | | OTHER DETAILS OF ADVOCATES: SHAIENDRA MANI TRIPATHI (SHAIL.SUPREMCOURT@GMAIL.COM)(8826770713)(PETITIONER) DHC PROSECUTION (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(P)(RESPONDENT) | P.S.-FIR NO. :(SARAI ROHILLA-69/2012) |
| 13 | CRL.A.-552/2024 CRL.M.(BAIL) 1058/2024 | BIJENDER @ LALLA V/s STATE (NCT OF DELHI) | RAJUL KUMAR SHRIVASTAVA (DHCLSC) |
| | | OTHER DETAILS OF ADVOCATES: | P.S.-FIR NO. :(KALYAN PURI-95/2014) |
| 14 | CRL.M.(BAIL) 1139/2024 In CRL.A.-592/2024 | SANDEEP @PUJARI V/s STATE(NCT OF DELHI) | KUSHDEEP GAUR(DHCLSC) |
| | | OTHER DETAILS OF ADVOCATES: ANKUR CHOUDHARY(ADV.ANKURCHAUDHARY@GMAIL.COM)(9911044818)(PETITIONER) KAPIL SHARMA(DHCPROSECTIIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) | P.S.-FIR NO. :(SULTAN PURI-449/2016) |
| 15 | CRL.A.-749/2024 CRL.M.(BAIL) 1374/2024 | NITIN@NITU V/s STATE OF NCT OF DELHI & ANR. | SHIVEK TREHAN(DHCLSC) |
| | | OTHER DETAILS OF ADVOCATES: UDAY CHAUHAN (CHAUHANUDAY93@GMAIL.COM)(9212843448)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) | P.S.-FIR NO. :(TIGRI-40/2019) |

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| 16 | CRL.A.-833/2024 CRL.M.(BAIL) 1490/2024 | PREM CHAND V/s STATE (NCT OF DELHI) | SATYAM THAREJA | |
| | | OTHER DETAILS OF ADVOCATES: ABHAS MISHRA (MAIL@ABHASMISHRA.IN)(0)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) | | OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (PALAM VILLAGE-149/2014) CRL.M.C. 3503/2018 FILED BY PREM CHAND (DISPOSED ON : 2018-07-18) P.S.-FIR NO. :(PALAM VILLAGE-149/2014) |
| 17 | CRL.A.-1232/2024 CRL.M.(BAIL) 2213/2024 | SATISH ALIAS RAJENDER KUMAR V/s THE STATE GOVT. OF NCT OF DELHI | RAJEEV RANJAN JHA | |
| | | OTHER DETAILS OF ADVOCATES: R.R. JHA(RRZYHA18@GMAIL.COM)(9810595543)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) | | P.S.-FIR NO. :(NIHAL VIHAR-287/2016) |
| 18 | CRL.M.(BAIL) 248/2025 In CRL.A.-143/2025 | DEEPAK DEY V/s STATE NCT OF DELHI | RAVI NAYAK | |
| | | OTHER DETAILS OF ADVOCATES: | | OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (MOTI NAGAR-901/2014) BAIL APPLN. 2049/2015 FILED BY ARUN (DISPOSED ON : 2015-12-21) CRL.A. 1239/2024 FILED BY ARUN (D. OF HEARING : 2025-04-22) P.S.-FIR NO. :(MOTI NAGAR-901/2014) |
| 19 | CRL.M.(BAIL) 285/2025 In CRL.A.-165/2025 | SUSHIL V/s STATE OF NCT OF DELHI | SHAILENDRA SINGH | |
| | | OTHER DETAILS OF ADVOCATES: SHAILENDRA SINGH (ADVSHAILENDRA07@GMAIL.COM)(9999332944)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) | | OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (SANGAM VIHAR-219/2012) TR.P.(CRL.) 43/2021 FILED BY STATE (DISPOSED ON : 2021-09-03) CRL.A. 166/2025 FILED BY LALAN SAH @ LALLAN (D. OF HEARING : 2025-04-22) P.S.-FIR NO. :(SANGAM VIHAR-219/2012) |
| 20 | CRL.M.(BAIL) 286/2025 In CRL.A.-166/2025 | LALAN SAH @ LALLAN V/s STATE OF NCT OF DELHI | SHAILENDRA SINGH | |
| | | OTHER DETAILS OF ADVOCATES: SHAILENDRA SINGH (ADVSHAILENDRA07@GMAIL.COM)(9999332944)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) | | OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (SANGAM VIHAR-219/2012) TR.P.(CRL.) 43/2021 FILED BY STATE (DISPOSED ON : 2021-09-03) CRL.A. 165/2025 FILED BY SUSHIL (D. OF HEARING : 2025-04-22) P.S.-FIR NO. :(SANGAM VIHAR-219/2012) |
| CRL.M.C. (CANCELLATION OF INTERIM BAIL/BAIL) | | | | |
| 21 | CRL.M.C.-2453/2023 | VINOD KUMAR MITTAL V/s STATE GOVT OF NCT OF DELHI | SHASHANK MANGAL | |
| | | OTHER DETAILS OF ADVOCATES: SHANKAR S. MANGLA(OFFICE@SHASHANKARMANGALANDCO.IN)(9999031928)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) | | OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (ECONOMIC OFFENCE WING-195/2020) W.P.(CRL) 1410/2021 FILED BY VINOD KUMAR MITTAL (DISPOSED ON : 2021-08-02) W.P.(CRL) 2610/2022 FILED BY PAVAN SACHDEVA (D. OF HEARING : 2025-05-06) BAIL APPLN. 48/2023 FILED BY PAVAN SACHDEVA (DISPOSED ON : 2023-03-03) BAIL APPLN. 3517/2023 FILED BY YOGESH MAKKAR (DISPOSED ON : 2024-04-26) CRL.M.C. 6122/2024 FILED BY VINOD KUMAR MITTAL (DISPOSED ON : 2025-03-05) P.S.-FIR NO. :(ECONOMIC OFFENCE WING-195/2020) |
| 22 | CRL.M.C.-3852/2023 | M V/s UMESH AND ANR | ROMIL PATHAK | |
| | | OTHER DETAILS OF ADVOCATES: RAM NARESH(RAM.NARESH335@GMAIL.COM)()(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) | | P.S.-FIR NO. :(PASCHIM VIHAR EAST-400/2021) |
| 23 | CRL.M.C.-1628/2025 | GEETA DEVI MOTHER OF THE DECEASED V/s STATE OF NCT OF DELHI AND ANR. | JAI BHAGWAN | |

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| | | OTHER DETAILS OF ADVOCATES: AMARYADAVABY(AMARYADAVABY@GMAIL.COM)(0)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) | | P.S.-FIR NO. :(ROHINI SOUTH-13/2025) |
| FRESH MATTERS & APPLICATIONS | | | | |
| 24 | CRL.REV.P.(MAT.)-94/2025 CRL.M.A. 6421/2025 CRL.M.A. 6422/2025 CRL.M.A. 6423/2025 | MANISH KUMAR GUPTA V/s VEENA GUPTA & ORS. | SACHIN KUMAR LOHIA | |
| | | OTHER DETAILS OF ADVOCATES: SACHIN KUMAR LOHIA(LOHIAASSOCIATES@GMAIL.COM)(9999353434)(PETITIONER) | | |
| FOR ADMISSION | | | | |
| 25 | CRL.L.P.-21/2025 | CENTRAL BUREAU OF INVESTIGATION V/s DEVI RAM HATHWALIA & ORS. | PRAKARSH AIRAN | |
| | | OTHER DETAILS OF ADVOCATES: RAGHAVENDRA(ANUPAMSHARMAADVOCATE@HOTMAIL.COM)(9810009734)(PETITIONER) | | OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CBI-EOU-I-2006-A-0011) W.P.(CRL) 494/2020 FILED BY ARJUN SINGH (DISPOSED ON : 2024-03-11) W.P.(CRL) 490/2020 FILED BY P.N. SHARMA (DISPOSED ON : 2024-03-11) P.S.-FIR NO. :(CBI-EOU-I-2006-A-0011) |
| 26 | CRL.M.C.-4338/2023 CRL.M.A. 16260/2023 | RAJESH PANCHAAL V/s STATE(NCT OF DELHI) & ORS | AMIT ALOK | |
| | | OTHER DETAILS OF ADVOCATES: AMIT ALOK(AMITALOKADVOCATE@GMAIL.COM)(8588844192)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) | | P.S.-FIR NO. :(TIGRI-361/2021) |
| 27 | CRL.M.C.-14/2025 CRL.M.A. 84/2025 | SH PANKAJ SINGH V/s SH RAJ KUMAR HEAD CONSTABLE AND ORS | L. B. RAI | |
| | | OTHER DETAILS OF ADVOCATES: R.S. RAI(RSRAI077@@GMAIL.COM)(9810599135)(PETITIONER) | | |
| 28 | CRL.M.C.-1501/2025 CRL.M.A. 6796/2025 | RAVINDER PAL SINGH V/s CHARANJIT SINGH & ORS. | TANYA AGARWAL(DHCLSC) | |
| | | OTHER DETAILS OF ADVOCATES: TANYA AGARWAL (TANYA.ADVOCATE@GMAIL.COM)(9205868644)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) | | |
| 29 | W.P.(CRL)-663/2025 CRL.M.A. 6250/2025 CRL.M.A. 6251/2025 | ANURAG KUMAR AND ORS. V/s STATE OF NCT OF DELHI AND ANR. | MD SHAHID ANWAR | |
| | | OTHER DETAILS OF ADVOCATES: SHAHID ANWAR(SHAHIDANWARADVOCATE@GMAIL.COM)(9811898482)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) | | P.S.-FIR NO. :(RANHOLA-771/2024) |
| AFTER NOTICE MISC. MATTERS | | | | |
| 30 | CRL.A.-1196/2024 CRL.M.A. 38121/2024 CRL.M.A. 38122/2024 | DM V/s STATE GOVT. OF NCT OF DELHI AND ANR. | ZOYA MEHTA | |
| | | OTHER DETAILS OF ADVOCATES: ZOYA MEHTA(ADVOCATEZOYAMEHTA@GMAIL.COM)(9818044070)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) | | OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(DWARKA SOUTH-639/2016) CRL.M.C. 4134/2018 FILED BY DIMPLE MAHNA (DISPOSED ON : 2019-11-20) CRL.A. 1259/2018 FILED BY DM (D. OF HEARING : 2030-01-26) P.S.-FIR NO. :(DWARKA SOUTH-639/2016) |
| 31 | CRL.A.-1239/2024 | ARUN V/s STATE OF NCT OF DELHI | ARJUN MALIK (DHCLSC) | |
| | | OTHER DETAILS OF ADVOCATES: BMALIK ADVOCATES(BMALIKADVOCATES05@GMAIL.COM)(0)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) | | OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(MOTI NAGAR-901/2014) BAIL APPLN. 2049/2015 FILED BY ARUN (DISPOSED ON : 2015-12-21) CRL.A. 143/2025 FILED BY DEEPAK DEY (D. OF HEARING : 2025-04-22) P.S.-FIR NO. :(MOTI NAGAR-901/2014) |
| 32 | CRL.M.C.-2880/2017 CRL.M.A. 11958/2017 WITH CRL.M.C. 2881/2017 CRL.M.C. 4441/2023 CRL.M.C. 2465/2024 | MS SHEETAL MAKOL V/s STATE & ORS | RAKHI DUBEY(DHCLSC), PRASHANT MENDIRATTA | |
| | | OTHER DETAILS OF ADVOCATES: | | OTHER CASE FILED AGAINST SAME P.S.-FIR NO. |

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|----|---|---|---|---|
| | | PRASHANT MENDIRATTA(PMLAWCHAMBERS@GMAIL.COM)(9811182500)(RESPONDENT) | | :(DWARKA SECTOR TWENTY THREE-106/2011) CRL.M.C. 2881/2017 FILED BY MS SHEETAL MAKOL (D. OF HEARING : 2025-04-22) BAIL APPLN. 2326/2021 FILED BY BHARAT BHOOSAN MAKOL (DISPOSED ON : 2021-07-08) BAIL APPLN. 2353/2021 FILED BY USHA KUMARI MAKOL2 (DISPOSED ON : 2021-07-08) CRL.M.C. 4441/2023 FILED BY BHARAT BHOOSAN MAKOL & ANR. (D. OF HEARING : 2025-04-22) P.S.-FIR NO. :(DWARKA SECTOR TWENTY THREE-106/2011) |
| 33 | CRL.M.C.-2881/2017 CRL.M.A. 11959/2017 | MS SHEETAL MAKOL V/s STATE & ORS | RAKHI DUBEY (DHCLSC), PRASHANT MENDIRATTA | |
| | | OTHER DETAILS OF ADVOCATES: PRASHANT MENDIRATTA(PMLAWCHAMBERS@GMAIL.COM)(9811182500)(RESPONDENT) | | OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(DWARKA SECTOR TWENTY THREE-106/2011) CRL.M.C. 2880/2017 FILED BY MS SHEETAL MAKOL (D. OF HEARING : 2025-04-22) BAIL APPLN. 2326/2021 FILED BY BHARAT BHOOSAN MAKOL (DISPOSED ON : 2021-07-08) BAIL APPLN. 2353/2021 FILED BY USHA KUMARI MAKOL2 (DISPOSED ON : 2021-07-08) CRL.M.C. 4441/2023 FILED BY BHARAT BHOOSAN MAKOL & ANR. (D. OF HEARING : 2025-04-22) P.S.-FIR NO. :(DWARKA SECTOR TWENTY THREE-106/2011) |
| 34 | CRL.M.C.-4441/2023 | BHARAT BHOOSAN MAKOL & ANR. V/s THE,STATE (NCT OF DELHI) | LAKSHAY KUMAR | |
| | | OTHER DETAILS OF ADVOCATES: | | OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(DWARKA SECTOR TWENTY THREE-106/2011) CRL.M.C. 2881/2017 FILED BY MS SHEETAL MAKOL (D. OF HEARING : 2025-04-22) CRL.M.C. 2880/2017 FILED BY MS SHEETAL MAKOL (D. OF HEARING : 2025-04-22) BAIL APPLN. 2326/2021 FILED BY BHARAT BHOOSAN MAKOL (DISPOSED ON : 2021-07-08) BAIL APPLN. 2353/2021 FILED BY USHA KUMARI MAKOL2 (DISPOSED ON : 2021-07-08) P.S.-FIR NO. :(DWARKA SECTOR TWENTY THREE-106/2011) |
| 35 | CRL.M.C.-2465/2024 CRL.M.A. 9396/2024 CRL.M.A. 9397/2024 | SHEETAL MAKOL V/s STATE OF NCT OF DELHI & ANR. | SHEETAL, PRASHANT MENDIRATTA | |
| | | OTHER DETAILS OF ADVOCATES: SHEETAL MAKOL(SHEETAL.MAKOL@GMAIL.COM)(7011654376)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) PRASHANT MENDIRATTA(PMLAWCHAMBERS@GMAIL.COM)(9811182500)(RESPONDENT) | | OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(DWARKA SECTOR TWENTY THREE-23/2016) BAIL APPLN. 2002/2019 FILED BY RUBINA RATNAKAR (DISPOSED ON : 2020-02-17) P.S.-FIR NO. :(DWARKA SECTOR TWENTY THREE-23/2016) |
| 36 | CRL.M.C.-708/2021 CRL.M.A. 3456/2021 CRL.M.A. 6434/2022 CRL.M.A. 30845/2024 WITH CRL.M.C. 2515/2023 CRL.M.C. 9007/2023 | AXTRIA INDIA PVT. LTD. AND ORS V/s STATE OF NCT OF DELHI THR. SHO | KARTAVYA BATRA, ASEEM ATWAL | |
| | | OTHER DETAILS OF ADVOCATES: RAJ KAMAL(ADVKARTAVYABATRA@GMAIL.COM)(9873748646)(PETITIONER) DELHI POLICE(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) ASEEM ATWAL(ASEEMATWAL.ADV@GMAIL.COM)(8447206383)(PETITIONER) RAJ KAMAL(RAJKAMAL.ADV@GMAIL.COM)()(PETITIONER) UDAY PRATAP SINGH(UDAYPRATAP@SINGHCHAMBERSOFLAW.COM)()(RESPONDENT) SOUGAT MISHRA(SOUGAT.MISHRA@GMAIL.COM)()(RESPONDENT) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) ASEEM ATWAL(ASEEM@ASEEMCHAWLA.COM)(8447206383)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) | | OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(OKHLA INDUSTRIAL AREA-290/2018) CRL.M.C. 9007/2023 FILED BY SH NIRAJ JHA (D. OF HEARING : 2025-04-22) P.S.-FIR NO. :(OKHLA INDUSTRIAL AREA-290/2018) |
| 37 | CRL.M.C.-2515/2023 CRL.M.A. 9576/2023 CRL.M.A. 13521/2024 | GAGAN SHARMA AND ORS & ORS. V/s STATE GOVT OF NCT AND ORS & ORS. | PRINCE KUMAR, SOUGAT MISHRA | |
| | | OTHER DETAILS OF ADVOCATES: ENTRA SOLUTIONS PVT LTD(TARUNJAGGI@GMAIL.COM)()(PETITIONER) | | |

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|----|---|---|---------------------------------------|---|
| | | GAGAN SHARMA(GAGAN@BSIFINANCIAL.COM){}(PETITIONER) VINIT KHANNA(VINIT.KHANNA@OKSGROUP.COM){}(RESPONDENT) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) SOUGHT MSIHRA(SOUGAT@SMISHRALAW.IN)(9953932440)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) | | |
| 38 | CRL.M.C.-9007/2023 CRL.M.A. 33687/2023 CRL.M.A. 6237/2024 | SH NIRAJ JHA V/s STATE & ANR. | GAURAV BAHL, ASEEM ATWAL | |
| | | OTHER DETAILS OF ADVOCATES: GAURAV BAHL (BAHLG77@GMAIL.COM)(9811132858)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) RAJ KAMALA(ADMIN@AVYAYLEGAL.COM)(9873748646)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) | | OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(OKHLA INDUSTRIAL AREA-290/2018) CRL.M.C. 708/2021 FILED BY AXTRIA INDIA PVT. LTD. AND ORS (D. OF HEARING : 2025-04-22) P.S.-FIR NO. :(OKHLA INDUSTRIAL AREA-290/2018) |
| 39 | CRL.M.C.-2049/2023 | M/S MACHINE TOOLS (INDIA) LIMITED & ORS. V/s STATE OF NCT OF DELHI & ANR. | VIPIN SINGH | |
| | | OTHER DETAILS OF ADVOCATES: VIPIN SINGH(ADVSINGHVIPIN@GMAIL.COM)(9999462289)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) | | |
| 40 | CRL.M.C.-3013/2023 CRL.M.A. 11301/2023 | HIRDESH BEDI & ANR. V/s STATE OF NCT OF DELHI THROUGH STANDING COUNSEL & ANR. | AARZOO ANEJA | |
| | | OTHER DETAILS OF ADVOCATES: | | P.S.-FIR NO. :(VASANT VIHAR-84/2023) |
| 41 | CRL.M.C.-3052/2023 | ANUJ KUMAR V/s THE STATE (NCT OF DELHI) AND ANR | UMESH KUMAR SINHA, MANISH BHARDWAJ | |
| | | OTHER DETAILS OF ADVOCATES: UMESH SINHA(UMESHADV341@GMAIL.COM){}(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) MANISH BHARDWAJ(MANISH.BHARDWAJ@PRAJNALEGAL.IN)(9971113591)(RESPONDENT) | | |
| 42 | CRL.M.C.-4444/2023 CRL.M.A. 17028/2023 | VIKAS CHADHA V/s AYUS SUGAR TRADERS PVT LTD AND ANOTHER | PRAVEEN SURI | |
| | | OTHER DETAILS OF ADVOCATES: PRAVEEN SURI (PRAVEENSURI73@GMAIL.COM)(9810928188)(PETITIONER) PARVINDER CHAUHAN(PARVINDERCHAUHAN1973@GMAIL.COM){}(RESPONDENT) | | |
| 43 | CRL.M.C.-5333/2023 CRL.M.A. 20241/2023 | MOHIT BHUNSALI V/s STATE OF NCT OF DELHI & ANR. | ASIM NAEEM, MANISH RAGHAV | |
| | | OTHER DETAILS OF ADVOCATES: NAEEM LAW (ASIMNAEEMADV@GMAIL.COM)(9811056644)(PETITIONER) NAEEM LAW CHAMBERS(ASIMNAEEMADV@GMAIL.COM)(9811056644)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) MANISH RAGHAV(RAGHAVLAWFILE@GMAIL.COM)(9873645048)(PETITIONER) | | |
| 44 | CRL.M.C.-5395/2023 CRL.M.A. 20455/2023 | SAROJ V/s KUMKUM SAREEN | SYED HASAN ISFAHANI | |
| | | OTHER DETAILS OF ADVOCATES: ISFAHANI (ISFAHANI.ASSOCIATES@GMAIL.COM)(9990067910)(PETITIONER) RAMAN RISHI BHARDWAJ (RAMANRISHI786@GMAIL.COM){}(RESPONDENT) | | |
| 45 | CRL.M.C.-5898/2023 | POOJA MALHOTRA V/s STATE (GOVT. OF NCT OF DELHI) AND ORS. | ASHUTOSH KUMAR SHUKLA, VANDANA SEHGAL | |
| | | OTHER DETAILS OF ADVOCATES: ASHUTOSH KUMAR SHUKLA(AKS.THELAWWING@GMAIL.COM)(9958994429)(PETITIONER) PANKAJ KANTHA(PANKAJKANTHA@GMAIL.COM){}(RESPONDENT) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) VANDANA SEHGAL(VANDANA@VSLAW.CO.IN)(9871733249)(PETITIONER) | | |
| 46 | CRL.M.C.-6159/2023 WITH CRL.M.C. 6160/2023 | MAHENDER KUMAR JAIN V/s STATE OF NCT OF DELHI & ANR. | S.K SHARMA, BHASKAR TIWARI | |
| | | OTHER DETAILS OF ADVOCATES: S.K. SHARMA(SKSHARMA@CANDIDLEX.COM)(9871588055)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) VAKIL GAUR(VAKILGAUR@GMAIL.COM){}(RESPONDENT) BHASKAR TIWARI (BHASKAR@TIWARIASSOCIATES.COM)(9810146082)(PETITIONER) | | |

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| 47 | CRL.M.C.-6160/2023 | SHIKHA JAIN V/s STATE OF NCT OF DELHI & ANR. | S.K SHARMA, S.K SHARMA | |
| | | OTHER DETAILS OF ADVOCATES: S.K. SHARMA(SKSHARMA@CANDIDLEX.COM)(9871588055)(PETITIONER) SHIKHA JAIN(JKJAIN1965@GMAIL.COM)(9312253586)(PETITIONER) KRISHAN GUPTA(VAKILGURU@GMAIL.COM)(9810146082)(RESPONDENT) KAPIL SHARMA (DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) S.K SHARMA(SKSHARMA@CANDIDLEX.COM)(9871588055)(PETITIONER) | | |
| 48 | CRL.M.C.-6289/2023 CRL.M.A. 23539/2023 | SANDEEP AGARWAL V/s STATE THROUGH SANDING COUNSEL & ANR. | ISHAN AHUJA, ARJUN ANAND | |
| | | OTHER DETAILS OF ADVOCATES: IANS LAW FIRM(IANSLAWFIRM@GMAIL.COM)(9818200000)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) ARJUN ANAND(ARJUN.ANAND27@GMAIL.COM)(9910397396)(RESPONDENT) | | P.S.-FIR NO. :(BHARAT NAGAR-263/2023) |
| 49 | CRL.M.C.-6363/2023 | ARVIND KHARBANDA V/s STATE OF NCT OF DELHI AND ORS | RAJNEESH CHOPRA | |
| | | OTHER DETAILS OF ADVOCATES: PRADEEP RANA (RANAPRADEEP1020@GMAIL.COM)(9711145414)(PETITIONER) RAJNEESH CHPRA (INFO@CANDCASSOCIATES.NET)(9873811345)(PETITIONER) | | OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(KIRTI NAGAR-114/2023) BAIL APPLN. 2133/2023 FILED BY ARVIND KHARBANDA (DISPOSED ON : 2023-07-03) P.S.-FIR NO. :(KIRTI NAGAR-114/2023) |
| 50 | CRL.M.C.-7394/2023 | RANBIR SINGH & ANR. V/s STATE OF N.C.T OF DELHI & ANR. | SUSHANTA KUMAR NANDA, KARTIK VASHISHT, SURABHI ARORA | |
| | | OTHER DETAILS OF ADVOCATES: S.K NANDA (SKNANDAADVOCATE@GMAIL.COM)(9811570553)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KARTIK VASHISHT(KARTIKVASHISHT@YMAIL.COM)(9999947175)(RESPONDENT) SURABHI ARORA(LEGISCHAMBER@GMAIL.COM)(8447852003)(RESPONDENT) SURABHI ARORA(LEGISCHAMBER@GMAIL.COM)(8447852003)(RESPONDENT) | | P.S.-FIR NO. :(VASANT KUNJ NORTH-222/2023) |
| 51 | CRL.M.C.-7686/2023 CRL.M.A. 28628/2023 CRL.M.A. 28630/2023 | VIJAY KUMAR JAIN V/s CENTRAL BUREAU OF INVESTIGATION | SOUGAT MISHRA | |
| | | OTHER DETAILS OF ADVOCATES: SIUGAT MISHRA(SOUGAT@SMIHRALAW.IN)(9953932440)(PETITIONER) CBI(DLACBIDHC@GMAIL.COM){}(RESPONDENT) | | OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CBI-4-A-2012) CRL.REV.P. 793/2019 FILED BY CENTRAL BUREAU OF INVESTIGATION (DISPOSED ON : 2019-09-23) P.S.-FIR NO. :(CBI-4-A-2012) |
| 52 | CRL.M.C.-8703/2023 | SACHIN SURI V/s STATE OF NCT OF DELHI AND ANR. | VARUN MITTAL | |
| | | OTHER DETAILS OF ADVOCATES: R.S GOSWAMI (VMITTAL01@HOTMAIL.COM)(9811175951)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) | | P.S.-FIR NO. :(FARASH BAZAR-156/2022) |
| 53 | CRL.M.C.-9019/2023 CRL.M.A. 33744/2023 | VISHNU KUMAR SUREKHA V/s CHAKRADHARI SUREKHA | VARUN SINGH AHUJA | |
| | | OTHER DETAILS OF ADVOCATES: AHUJA LAW OFFICES(ALO@AHUJALAWOFFICES.COM)(9971673660)(PETITIONER) KAPIL SHARMA (DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) | | |
| 54 | CRL.M.C.-9280/2023 WITH CRL.M.C. 9281/2023 CRL.M.C. 9282/2023 | VEENA TANDON & ANR. V/s M/S KRISHAN LAL GAMBHIR AND SONS & ORS. | RAUNAK SATPATHY | |
| | | OTHER DETAILS OF ADVOCATES: M/S KRISHAN LAL GAMBHIR(ANJANEYA.CREDENCE@GMAIL.COM){}(RESPONDENT) | | |
| 55 | CRL.M.C.-9281/2023 | VEENA TANDON & ANR. V/s M/S KRISHAN LAL GAMBHIR AND SONS & ORS. | RAUNAK SATPATHY | |
| | | OTHER DETAILS OF ADVOCATES: RAUNAK SATPATHY (RAUNAK.SATPATHY@HOTMAIL.COM)(9717959373)(PETITIONER) M/ S KRISHAN LAL GAMBHIR(ANJANEYA.CREDENCE@GMAIL.COM){}(RESPONDENT) | | |
| 56 | CRL.M.C.-9282/2023 | VEENA TANDON & ANR. V/s M/S KRISHAN LAL GAMBHIR AND SONS & ORS. | RAUNAK SATPATHY | |
| | | OTHER DETAILS OF ADVOCATES: RAUNAK SATPATHY (RAUNAK.SATPATHY@HOTMAIL.COM)(9717959373)(PETITIONER) | | |

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| | | M/S KRISHAN LAL GAMBHIR(ANJANEYA.CREDENCE@GMAIL.COM)()(RESPONDENT) | | |
| 57 | CRL.M.C.-9481/2023 CRL.M.A. 35429/2023 | ROBINDEEP SINGH BHULLAR V/s STATE (GOVT. OF NCT OF DELHI) | SHOAIB KHAN | |
| | | OTHER DETAILS OF ADVOCATES: SHOAIB KHAN(ADV.SHOAIB25@GMAIL.COM)(9899986912)(PETITIONER) KAPIL SHARMA (DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) | | P.S.-FIR NO. :(SOUTH AVENUE-49/2021) |
| 58 | CRL.M.C.-9483/2023 CRL.M.A. 35436/2023 CRL.M.A. 35437/2023 | VIRENDER ARORA V/s THE STATE & ANR. | PRINCE ARORA | |
| | | OTHER DETAILS OF ADVOCATES: PRINCXE ARORA(PRINCEARORA.ADV@GMAIL.COM)(9711016610)(PETITIONER) KAPIL SHARMA (DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) | | P.S.-FIR NO. :(PRASHANT VIHAR-580/2016) |
| 59 | CRL.M.C.-779/2025 CRL.M.A. 3685/2025 | TARUN NEEM V/s STATE GOVT. OF NCT OF DELHI AND ANR. | AMIT | |
| | | OTHER DETAILS OF ADVOCATES: USHA YADAV(ADVOCATEAMITYADAV88@GMAIL.COM)(9899978953)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) | | |
| 60 | CRL.M.C.-1877/2025 CRL.M.A. 8531/2025 | DEPUTY DIRECTOR OF INCOME TAX (INV.) UNIT- 3(1), DELHI V/s RITU VERMA | SANJAY KUMAR | |
| | | OTHER DETAILS OF ADVOCATES: SANJAY KUMAR (ADVSKRMISHRA@GMAIL.COM)(9871645985)(PETITIONER) RITU VERMA (VERMARITU888@GMAIL.COM)(0)(RESPONDENT) | | |
| 61 | CRL.REV.P.-30/2015 CRL.M.A. 704/2015 CRL.M.A. 32111/2018 CRL.M.A. 32112/2018 | SALONY JOHAR V/s STATE (NCT OF DELHI) & ANR | H K MONGA, MANU NAYAR & CO, SANTOS KUMAR, MANU NAYAR | |
| | | OTHER DETAILS OF ADVOCATES: | | |
| 62 | CRL.REV.P.-259/2015 CRL.M.A. 6684/2015 | PRABHU NATH V/s PARVATI DEVI & ANR | A K MISHRA, S S SANGWAN, KASHISH | |
| | | OTHER DETAILS OF ADVOCATES: | | |
| 63 | CRL.REV.P.-422/2015 CRL.M.A. 9829/2015 | STATE (GOVT OF NCT OF DELHI) V/s GOPAL RAVINDRAN PILLAI | AASHAA TIWARI, LOWKESH SAWHNEY, ALPANA PANDEY, BHARGAVA & CO, USHA NANDINI V. | |
| | | OTHER DETAILS OF ADVOCATES: | | P.S.-FIR NO. :(ANAND VIHAR-370/2010) |
| 64 | CRL.REV.P.-171/2016 CRL.M.A. 3432/2016 | OM SINGH DESWAL & ORS V/s STATE (THROUGH GOVT OF NCT OF DELHI) & ANR | ANAND V KHATRI | |
| | | OTHER DETAILS OF ADVOCATES: | | |
| 65 | CRL.REV.P.-295/2016 | REHMAN AFTAB ALAM V/s IMRAN AHMED & ORS | ADITYA VIKRAM, ROSHAN LAL SAINI (DHCLSC) | |
| | | OTHER DETAILS OF ADVOCATES: | | |
| 66 | CRL.REV.P.-576/2016 CRL.M.A. 34683/2023 CRL.M.A. 34684/2023 | REKHA @ BABLI & ANR. V/s VINAY KUMAR | RAVI DUTT, NAVIN KUMAR JHA, N.K. JHA | |
| | | OTHER DETAILS OF ADVOCATES: N.K. JHA(NAVINKUMARJHA98@GMAIL.COM)(9810720069)(PETITIONER) | | |
| 67 | W.P.(CRL)-72/2025 CRL.M.A. 633/2025 | ROHAN CHAUHAN V/s STATE NCT OF DELHI AND ANR | UTKARSH SINGH | |
| | | OTHER DETAILS OF ADVOCATES: | | OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(VASANT VIHAR-165/2011) CRL.A. 891/2017 FILED BY MONU SINGH (DISPOSED ON : 2022-09-28) CRL.A. 103/2018 FILED BY ROHAN CHAUHAN & ORS (DISPOSED ON : 2022-09-28) W.P.(CRL) 650/2023 FILED BY MONU SINGH (DISPOSED ON : 2023-03-14) W.P.(CRL) 627/2024 FILED BY MOHIT CHAUHAN (DISPOSED ON : 2024-02-23) P.S.-FIR NO. :(VASANT VIHAR-165/2011) |
| 68 | W.P.(CRL)-1029/2025 | VIRENDER @ VEERU V/s STATE (NCT OF DELHI) | SIDDHARTH YADAV | |
| | | OTHER DETAILS OF ADVOCATES: SIDDHARTH YADAV(SIDDHARTHYADAV21@GMAIL.COM)(9899284083)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) | | OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(NANGLOI-429/2007) BAIL APPLN. 1881/2008 FILED BY ARJUN (DISPOSED ON : 2008-10-15) BAIL APPLN. 296/2009 FILED BY KAMLA |

| | | | | |
|--------------------------|---|---|-------------|---|
| | | | | (DISPOSED ON : 2009-02-13) BAIL APPLN. 306/2009 FILED BY SANDEEP (DISPOSED ON : 2009-09-03) CRL.M.C. 1809/2010 FILED BY PAWAN KUMAR (DISPOSED ON : 2010-07-07) BAIL APPLN. 614/2009 FILED BY KAMAL (DISPOSED ON : 2011-09-23) BAIL APPLN. 1812/2012 FILED BY KAMAL (DISPOSED ON : 2013-08-05) CRL.A. 267/2015 FILED BY KAMAL (DISPOSED ON : 2015-08-05) CRL.A. 269/2015 FILED BY VIRENDER @ VEERU (DISPOSED ON : 2015-08-05) W.P.(CRL) 441/2016 FILED BY VIRENDER @ VEERU (DISPOSED ON : 2016-03-28) W.P.(CRL) 3250/2017 FILED BY VIRENDER @ VEERU (DISPOSED ON : 2017-11-21) W.P.(CRL) 3737/2018 FILED BY KAMAL (DISPOSED ON : 2018-12-20) W.P.(CRL) 2004/2018 FILED BY VIRENDER @ VEERU (DISPOSED ON : 2018-09-06) W.P.(CRL) 87/2020 FILED BY KAMAL SINGH (DISPOSED ON : 2020-01-14) W.P.(CRL) 914/2020 FILED BY KAMAL SINGH (DISPOSED ON : 2020-06-12) W.P.(CRL) 1782/2021 FILED BY KAMAL SINGH (DISPOSED ON : 2021-10-08) W.P.(CRL) 704/2025 FILED BY KAMAL SINGH (D. OF HEARING : 2025-05-02) P.S.-FIR NO. :(NANGLOI-429/2007) |
| FOR FINAL HEARING | | | | |
| 69 | CRL.M.C.-1785/2023 CRL.M.A. 6920/2023 | INDIAMART INTEMESH LTD V/s MUTSUMI DENTAL SRL AND ORS | NAMAN JOSHI | |
| | | OTHER DETAILS OF ADVOCATES: NAMAN JOSHI(NAMAN.JOSHI@CJSLEGAL.IN)(9810057280)(PETITIONER) INDIAMART INTERMESH LTD(NAMAN.JOSHI@CJSLEGAL.IN){}(PETITIONER) MUTSUMI DENTAL SRL(OFFICE@MUTSUMIDENTAL.EU){}(RESPONDENT) AKHAND JYOTI FAB TEX LTD(AKHANDJYOTI@GMAIL.COM){}(RESPONDENT) | | |
| 70 | CRL.M.C.-6730/2023 CRL.M.A. 25209/2023 WITH W.P.(CRL) 2789/2023 | LALIT MORAL V/s DIRECTORATE OF ENFORCEMENT GOVERNMENT OF INDIA | AMIT SHUKLA | |
| | | OTHER DETAILS OF ADVOCATES: AMIT SHUKLA (AMIT.SHUKLA@LEXWEB.IN)(9999333220)(PETITIONER) | | OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(DIRECTORATE OF ENFORCEMENT-ECIR 15/2023) BAIL APPLN. 3529/2023 FILED BY VISHAL MORAL (DISPOSED ON : 2024-09-17) W.P.(CRL) 2789/2023 FILED BY VISHAL MORAL (D. OF HEARING : 2025-04-22) BAIL APPLN. 3168/2023 FILED BY SHIVANG MALKOTI (DISPOSED ON : 2024-09-17) BAIL APPLN. 3056/2023 FILED BY ADNAN NISAR (DISPOSED ON : 2024-09-17) W.P.(CRL) 238/2025 FILED BY PRATEEK SACHDEVA (DISPOSED ON : 2025-03-12) P.S.-FIR NO. :(DIRECTORATE OF ENFORCEMENT- ECIR 15/2023) |
| 71 | W.P.(CRL)-2789/2023 CRL.M.A. 26083/2023 | VISHAL MORAL V/s DIRECTORATE OF ENFORCEMENT, GOVERNMENT OF INDIA THROUGH ASSISTANT DIRECTOR | AMIT SHUKLA | |
| | | OTHER DETAILS OF ADVOCATES: AMIT SHUKLA (AMIT.SHUKLA@LEXWEB.IN)(9999333220)(PETITIONER) MANISH JAIN (LEGAL.MANISHJAIN@GMAIL.COM){}(RESPONDENT) DL HC (DL.HC-ED@GOV.IN){}(RESPONDENT) | | OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(DIRECTORATE OF ENFORCEMENT-ECIR 15/2023) BAIL APPLN. 3529/2023 FILED BY VISHAL MORAL (DISPOSED ON : 2024-09-17) BAIL APPLN. 3168/2023 FILED BY SHIVANG MALKOTI (DISPOSED ON : 2024-09-17) BAIL APPLN. 3056/2023 FILED BY ADNAN NISAR (DISPOSED ON : 2024-09-17) CRL.M.C. 6730/2023 FILED BY LALIT MORAL (D. OF HEARING : 2025-04-22) W.P.(CRL) 238/2025 FILED BY PRATEEK SACHDEVA (DISPOSED ON : 2025-03-12) P.S.-FIR NO. :(DIRECTORATE OF ENFORCEMENT- |

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|--|--|---|-----------------------------|---|
| | | | | ECIR 15/2023) |
| 72 | CRL.M.C.-7242/2023 CRL.M.A. 27023/2023 WITH CRL.M.C. 7249/2023 | VARUN KATYAL V/s STATE & ANR. | NIKHIL MEHTA | |
| | | OTHER DETAILS OF ADVOCATES: NIKHIL MEHTA(ADV.NIKHILMEHTA@GMAIL.COM)(9873633433)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) | | |
| 73 | CRL.M.C.-7249/2023 CRL.M.A. 27044/2023 | VARUN KATYAL & ANR. V/s STATE & ANR. | NIKHIL MEHTA | |
| | | OTHER DETAILS OF ADVOCATES: NIKHIL MEHTA (ADV.NIKHILMEHTA@GMAIL.COM)(9873633433)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) | | |
| 74 | CRL.M.C.-9141/2023 | ANURAG TANHA V/s STATE OF NCT OF DELHI & ORS. | YUGANSHU SHARMA | Listing Remarks: AT 02.15 PM |
| | | OTHER DETAILS OF ADVOCATES: YUGANSHU SHARMA(CONTACTSYSLAWOFFICES@GMAIL.COM)(9810801939)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) | | |
| NON-CONTENTIOUS CASES (FOR DIRECTIONS/ORDERS) | | | | |
| 75 | W.P.(CRL)-536/2025 | MOHD MOBIN & ANR. V/s STATE (NCT OF DELHI) & ORS. | MALLIKA CHADHA, AKSHAY SONI | |
| | | OTHER DETAILS OF ADVOCATES: PRATEEK BHALLAAND(MALLIKA.CHADHA0411@GMAIL.COM)(9958477909)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) AKSHAY SONI(AKSHAYSONI699@GMAIL.COM)(9911993320)(RESPONDENT) | | P.S.-FIR NO. :(NEW ASHOK NAGAR-711/2024) |
| FOR COMPLIANCE | | | | |
| 76 | CRL.M.C.-371/2023(Disposed off case) | CHARITAR KAMAT V/s STATE AND ANR | MEHAAK JAGGI | |
| | | OTHER DETAILS OF ADVOCATES: | | P.S.-FIR NO. :(NEW FRIENDS COLONY- 224/2015) |

COURT NO. 32
HON'BLE MR.JUSTICE GIRISH KATHPALIA

NOTE 1 : ALL COUNSEL APPEARING THOURGH VC ARE REQUESTED TO MAINTAIN A PROPER DECORUM WHILE APPEARING THROUGH VIRTUAL MODE, I.E., ENSURE THE VIDEO IS ON WHEN THE MATTER IS TAKEN UP, APPEAR IN COURT ATTIRE AND WITHOUT ANY BACKGROUND NOISE/DISTURBANCE.

NOTE 2 : COUNSELS ARE ALSO REQUIRED TO PUT THE ITEM NUMBER BESIDES THEIR NAME.

NOTE 3 : COUNSEL SHALL ALSO REFRAIN FROM APPEARING WHILE IN A MOVING VEHICLE OR FROM A PUBLIC PLACE.

NOTE 4 : COUNSELS JOINING VC SHOULD WRITE THEIR APPEARANCE IN CHATBOX AND UNMUTE THEMSELVES ONLY WHEN THEIR MATTER IS CALLED UP, SO THAT THE COURT PROCEEDINGS IN PROGRESS ARE NOT DISRUPTED.

NOTE 5 : COUNSELS JOINING VC THROUGH MOBILE PHONES ARE REQUESTED TO TAKE SUFFICIENT MEASURES SO AS NOT TO CAUSE ANY DISTURBANCE WHILE JOINING OR OTHERWISE IN THE WORKING OF COURT PROCEEDINGS.

NOTE 6: THE BAIL APPLICATION CASES LISTED IN ADVANCE LIST SHALL BE TAKEN UP FIRST FOLLOWED BY SUPPLEMENTARY LIST.

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO

manish.prasad@dhc.nic.in

CLICK HERE TO JOIN VC

<https://virtualcourtdhc.webex.com/meet/virtualcourtdhc014>

| ITEM NUMBER | CASE NUMBER | PARTY NAME | ADVOCATE NAME | OTHER INFORMATION |
|-------------|---|---|---------------|--|
| BAIL | | | | |
| 1 | BAIL APPLN.-1406/2024 CRL.M.(BAIL) 677/2024 | MANU WAHDWA @ MOHIT V/s THE STATE, GOVT. OF NCT OF DELHI | HIREIN SHARMA | |
| | | OTHER DETAILS OF ADVOCATES: HIREIN SHARMA (HIREINSHARMAADVOCATE@GMAIL.COM)(9811367166)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) | | OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(ECONOMIC OFFENCE WING-116/2021) BAIL APPLN. 3523/2023 FILED BY MANU WADHWA @ MOHIT (DISPOSED ON : 2024-04-10) P.S.-FIR NO. :(ECONOMIC OFFENCE WING-116/2021) |
| 2 | BAIL APPLN.-3900/2024 WITH BAIL APPLN. 4200/2024 | ASHLOK V/s THE STATE GOVT. OF NCT OF DELHI | RAHUL KUMAR | |
| | | OTHER DETAILS OF ADVOCATES: NEHA KUMARIU(INFO@THESINGHANDPARTNERS.COM)(7011716746)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) | | OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(SHALIMAR BAGH-320/2024) BAIL APPLN. 4200/2024 FILED BY SOUN (D. OF HEARING : 2025-04-22) P.S.-FIR NO. :(SHALIMAR BAGH-320/2024) |
| 3 | BAIL APPLN.-4200/2024 | SOUN V/s THE STATE GOVT. OF NCT OF DELHI AND ANR. | RAHUL KUMAR | |
| | | OTHER DETAILS OF ADVOCATES: SAURABH SINGH(INFO@THESINGHANDPARTNERS.COM)(7053520130)(PETITIONER) SAURABH SINGH (INFO@THESINGHANDPARTNERS.COM)(7053520130)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) | | OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(SHALIMAR BAGH-320/2024) BAIL APPLN. 3900/2024 FILED BY ASHLOK (D. OF HEARING : 2025-04-22) P.S.-FIR NO. :(SHALIMAR BAGH-320/2024) |

| | | | | |
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| 4 | BAIL APPLN.-4121/2024 | MOHSIN @ TOTAL V/s STATE GOVT.OF NCT OF DELHI THROUGH SHO | RASHID HASHMI | |
| | | OTHER DETAILS OF ADVOCATES: RASHID HASHMI (RASHIDASHMIADV@GMAIL.COM)(9810052681)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) | | OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(SUBZI MANDI-195/2017) BAIL APPLN. 3897/2020 FILED BY YASIN @ GILLI (DISPOSED ON : 2020-12-07) BAIL APPLN. 3135/2019 FILED BY DEEPAK @ KARTIK (DISPOSED ON : 2020-02-04) BAIL APPLN. 861/2020 FILED BY ANIL (DISPOSED ON : 2020-05-19) BAIL APPLN. 1450/2020 FILED BY YASIN @ GILLI (DISPOSED ON : 2020-07-17) BAIL APPLN. 860/2020 FILED BY YASIN @ GILLI (DISPOSED ON : 2020-05-19) BAIL APPLN. 1548/2020 FILED BY MOHSIN @ TOTAL (DISPOSED ON : 2020-08-07) BAIL APPLN. 2047/2021 FILED BY MOHSIN @ TOTAL (DISPOSED ON : 2021-06-14) BAIL APPLN. 3729/2021 FILED BY YASIN ALIAS GILLI (DISPOSED ON : 2023-03-02) BAIL APPLN. 684/2023 FILED BY MOHSIN @ TOTAL (DISPOSED ON : 2023-05-10) BAIL APPLN. 4009/2024 FILED BY YASIN @ GILLI (DISPOSED ON : 2025-02-04) CRL.M.C. 2516/2025 FILED BY YASIN ALIAS GILLI (DISPOSED ON : 2025-04-12) P.S.-FIR NO. :(SUBZI MANDI-195/2017) |
| 5 | BAIL APPLN.-4394/2024 WITH BAIL APPLN. 4625/2024 | SUBHASH BHATI V/s THE STATE GOVT.OF NCT OF DELHI | SANDEEP CHAUHAN | |
| | | OTHER DETAILS OF ADVOCATES: SANDEEP CHAUHAN (SC28051990@GMAIL.COM)(7838418718)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) | | OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CRIME AND RAILWAY-261/2023) BAIL APPLN. 1817/2024 FILED BY SHUAIB @ BUNDU (DISPOSED ON : 2024-11-14) BAIL APPLN. 2953/2024 FILED BY USMAN (DISPOSED ON : 2024-09-03) BAIL APPLN. 3568/2024 FILED BY USMAN (DISPOSED ON : 2024-10-04) BAIL APPLN. 3828/2024 FILED BY USMAN (DISPOSED ON : 2024-10-25) BAIL APPLN. 3921/2024 FILED BY PARVEZ @ BHOORA (D. OF HEARING : 2025-05-05) BAIL APPLN. 4477/2024 FILED BY USMAN (DISPOSED ON : 2025-01-16) BAIL APPLN. 4625/2024 FILED BY USMAN (D. OF HEARING : 2025-04-22) P.S.-FIR NO. :(CRIME AND RAILWAY-261/2023) |
| 6 | BAIL APPLN.-4625/2024 | USMAN V/s THE STATE GOVT. OF NCT OF DELHI | SANDEEP CHAUHAN | |
| | | OTHER DETAILS OF ADVOCATES: SANDEEP CHAUHAN (SC28051990@GMAIL.COM)(7838418718)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) | | OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CRIME AND RAILWAY-261/2023) BAIL APPLN. 1817/2024 FILED BY SHUAIB @ BUNDU (DISPOSED ON : 2024-11-14) BAIL APPLN. 2953/2024 FILED BY USMAN (DISPOSED ON : 2024-09-03) BAIL APPLN. 3568/2024 FILED BY USMAN (DISPOSED ON : 2024-10-04) BAIL APPLN. 3828/2024 FILED BY USMAN (DISPOSED ON : 2024-10-25) BAIL APPLN. 3921/2024 FILED BY PARVEZ @ BHOORA (D. OF HEARING : 2025-05-05) BAIL APPLN. 4394/2024 FILED BY SUBHASH BHATI (D. OF HEARING : 2025-04-22) BAIL APPLN. 4477/2024 FILED BY USMAN (DISPOSED ON : 2025-01-16) P.S.-FIR NO. :(CRIME AND RAILWAY-261/2023) |
| 7 | BAIL APPLN.-756/2025 CRL.M.(BAIL) 369/2025 CRL.M.A. 5500/2025 | HARSH KUMAR V/s STATE OF NCT DELHI | HIFZUR REHMAN KHAN | |
| | | OTHER DETAILS OF ADVOCATES: NIHAL AHMAD (AFFLUXLAWFIRM@GMAIL.COM)(9313283693)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) | | OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(KALINDI KUNJ-428/2024) CRL.M.C. 10006/2024 FILED BY HARSH |

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| | | | | KUMAR (D. OF HEARING : 2025-05-16) P.S.-FIR NO. :(KALINDI KUNJ-428/2024) |
| 8 | BAIL APPLN.-1220/2025 | VIJAY KUMAR V/s STATE NCT OF DELHI | KAJOL GARG | |
| | | OTHER DETAILS OF ADVOCATES: KAJOL GARG(KJLGARG719@GMAIL.COM)(9891789459)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) | | P.S.-FIR NO. :(BHARAT NAGAR-79/2025) |
| SUSPENSION OF SENTENCE | | | | |
| 9 | CRL.REV.P.-140/2023 CRL.M.(BAIL) 210/2023 | ASHWANI BHASIN THROUGH ITS DAUGHTER SILKY SHRIDHAR V/s STATE AND ANR | VISHAL KUMAR, SHYAM KUMAR | |
| | | OTHER DETAILS OF ADVOCATES: VISHAL (ALMCDELHI@GMAIL.COM)(9899040409)(PETITIONER) SHYAM KUMAR(SHYAMKUMAR.LAW@GMAIL.COM)(9999154100)(PETITIONER) | | |
| 10 | CRL.REV.P.-1351/2023 CRL.M.(BAIL) 1792/2023 CRL.M.A. 4645/2024 WITH CRL.REV.P. 1352/2023 | KARTIK BUDHIRAJA V/s STATE NCT OF DELHI AND ANR. | CHET PARKASH, PRAVEEN KAPOOR | Listing Remarks: FOR ARGUMENTS |
| | | OTHER DETAILS OF ADVOCATES: PRAVEEN KAPOOR (PKAPOOR194@GMAIL.COM)(9999955453)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) | | |
| 11 | CRL.REV.P.-1352/2023 CRL.M.(BAIL) 1793/2023 CRL.M.A. 4644/2024 | KARTIK BUDHIRAJA V/s STATE NCT OF DELHI AND ANR. | CHET PARKASH, PRAVEEN KAPOOR | Listing Remarks: FOR ARGUMENTS |
| | | OTHER DETAILS OF ADVOCATES: LEX BELLATOR(LXBELLATOR2020@GMAIL.COM)(9013908391)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) PRAVEEN KAPOOR (PKAPOOR194@GMAIL.COM)(9999955453)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) | | |
| FOR ADMISSION | | | | |
| 12 | W.P.(CRL)-2590/2024 | NITISH KUMAR V/s STATE OF N.C.T. OF DELHI AND OTHERS | FAIZ IMAM | Listing Remarks: AT 2:30PM |
| | | OTHER DETAILS OF ADVOCATES: FAIZ IMAM (FAIZIMAM01@GMAIL.COM)(9958097116)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) | | P.S.-FIR NO. :(NANGLOI-143/2024) |
| 13 | CRL.M.C.-26/2025 CRL.M.A. 147/2025 CRL.M.A. 148/2025 | GAYTRI AGENCIES AND ANR. V/s STATE OF NCT OF DELHI AND ANR. | ANSHUMAN, MOHAN SINGH | |
| | | OTHER DETAILS OF ADVOCATES: ANSHUMAN (CONSELANSHUMAN@GMAIL.COM)(9899218311)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) MOHAN SINGH(MOHANSINGH@LAWYER.COM)(9953990802)(RESPONDENT) | | |
| 14 | CRL.M.C.-2107/2025 CRL.M.A. 9446/2025 | MUKESH KUMAR V/s SANJEEV CHAUHAN | SUBRAT SINGH CHAUHAN | |
| | | OTHER DETAILS OF ADVOCATES: JAVED ALI()(9810197524)(PETITIONER) | | |
| AFTER NOTICE MISC. MATTERS | | | | |
| 15 | CRL.REV.P.-645/2018 | SHRI INDERJEET CHAUDHARY V/s THE STATE & ORS. | GAUR BROTHERS | |
| | | OTHER DETAILS OF ADVOCATES: GAUR BROTHERS()(9540307373)(PETITIONER) | | OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(DABRI-661/2016) BAIL APPLN. 2648/2016 FILED BY ASHWANI JHA (DISPOSED ON : 2016-12-22) P.S.-FIR NO. :(DABRI-661/2016) |
| 16 | CRL.A.-405/2019 | SHARAN TALWAR V/s STATE & ANR. | RAJEEV SIROHI, ANAND PARKASH, PUNEET GABA | |
| | | OTHER DETAILS OF ADVOCATES: PUNEET GABA(PUNEETGABA001@GMAIL.COM)(9643001986)(RESPONDENT) PUNEET GABA(PUNEETGABA001@GMAIL.COM)(9643001986)(RESPONDENT) | | |
| 17 | CRL.A.-792/2019 CRL.M.A. 30752/2019 | RAVI KUMAR V/s S.K SINGH & ORS | PETITIONER IN PERSON | |
| | | OTHER DETAILS OF ADVOCATES: PETITIONER IN PERSON()(9910009728)(PETITIONER) | | |
| 18 | CRL.A.-1051/2019 WITH CRL.A. 1052/2019 | SUNIL KUMAR & ANR V/s STATE | O.P SAXENA | |
| | | OTHER DETAILS OF ADVOCATES: | | OTHER CASE FILED AGAINST SAME P.S.-FIR |

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|----|--|---|---|--|
| | | O.P SAXENA()(9810012444)(PETITIONER) | | NO. :(BAWANA-79/2010) CRL.M.C. 1567/2010 FILED BY GEETA RANI (DISPOSED ON : 2011-02-01) CRL.A. 1052/2019 FILED BY GEETA RANI (D. OF HEARING : 2025-04-22) P.S.-FIR NO. :(BAWANA-79/2010) |
| 19 | CRL.A.-1052/2019 | GEETA RANI V/s STATE & ORS | O.P SAXENA | |
| | | OTHER DETAILS OF ADVOCATES: O.P SAXENA()(9810012444)(PETITIONER) | | OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(BAWANA-79/2010) CRL.M.C. 1567/2010 FILED BY GEETA RANI (DISPOSED ON : 2011-02-01) CRL.A. 1051/2019 FILED BY SUNIL KUMAR & ANR (D. OF HEARING : 2025-04-22) P.S.-FIR NO. :(BAWANA-79/2010) |
| 20 | CRL.REV.P.-290/2022 | CENTRAL BUREAU OF INVESTIGATION V/s CHAMPAK BANERJEE & ORS. | RIPUDAMAN SINGH BHARDWAJ, HARSH K SHARMA, HARSH BORA, TUSHARIKA MATTOO, MAULSHREE PATHAK, SHAKEEL AHMED, MOHAMMAD AKRAM SISODIYA | |
| | | OTHER DETAILS OF ADVOCATES: RIPUDAMAN BHARDWAJ(RIPUDAMAN .BHARDWAJ@GMAIL.COM)(9818030700)(PETITIONER) HARSH K SHARMA(PROSOLLAWINC@GMAIL.COM)(9810064070)(PETITIONER) HARSH BORA(HARSHBATWORK@GMAIL.COM)(9717114182)(RESPONDENT) HARSH K SHARMA(PROSOLLAWINC@GMAIL.COM)(9810064070)(PETITIONER) TUSHARIKA MATTOO(TUSHARIKA.MATTOO@GMAIL.COM)(9999685048)(RESPONDENT) HARSH BORA(HARSHBATWORK@GMAIL.COM)(9717114182)(RESPONDENT) HARSH K SHARMA(PROSOLLAWINC@GMAIL.COM)(9810064070)(PETITIONER) MAULSHREE PATHAK(MAULSHREE.PATHAK@GMAIL.COM)(9312010555)(RESPONDENT) HARSH BORA(HARSHBATWORK@GMAIL.COM)(9717114182)(RESPONDENT) TUSHARIKA MATTOO(TUSHARIKA.MATTOO@GMAIL.COM)(9999685048)(RESPONDENT) MAULSHREE PATHAK(MAULSHREE.PATHAK@GMAIL.COM)(9312010555)(RESPONDENT) SHAKEEL AHMED(SHAKEELZAYAN@GMAIL.COM)(9953590322)(RESPONDENT) MOHAMMAD AKRAM SISODIYA(AKRAM.LEGAL@GMAIL.COM)(9899350599)(RESPONDENT) HARSH BORA(HARSHBATWORK@GMAIL.COM)(9717114182)(RESPONDENT) | | OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CBI-AC1-2016-A-0001) CRL.M.C. 1800/2017 FILED BY CHAMPAK BANERJEE (DISPOSED ON : 2018-05-08) CRL.M.C. 1219/2018 FILED BY ASHOK KUMAR AGARWAL (DISPOSED ON : 2020- 02-17) CRL.M.C. 5634/2019 FILED BY VINAY RAI (DISPOSED ON : 2019-11-25) CRL.M.C. 6506/2019 FILED BY VINAY RAI (DISPOSED ON : 2020-02-28) P.S.-FIR NO. :(CBI-AC1-2016-A-0001) |
| 21 | CRL.REV.P.-377/2022 CRL.M.A. 11792/2022 | STATE NCT OF DELHI V/s KAMAL KHURANA | RAJNI GUPTA, AJAY DIGPAUL, ARTI BANSAL | |
| | | OTHER DETAILS OF ADVOCATES: RAJNI GUPTA(RAJNIGUPTA3@GMAIL.COM)(9871216664)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) AJAY DIGPAUL(DIGPAULASSOCIATES@YAHOO.CO.IN , ARTIBANSAL07@YAHOO.COM, MUKESH.DIGPAULASSOCIATES@GMAIL.COM)(9811157265)(RESPONDENT) ARTI BANSAL(ARTIBANSAL07@YAHOO.COM,COOL.NEERAJ@YAHOO.COM)(9999442349)(RESPONDENT) | | P.S.-FIR NO. :(SAGAR PUR-723/2015) |
| 22 | CRL.REV.P.-427/2022 | MUNISH TYAGI & ANR. V/s ARUN TYAGI | SHANTANU SHARMA | |
| | | OTHER DETAILS OF ADVOCATES: VARINDER KUMAR SHARMA(SHANTANUSHARMA9468@GMAIL.COM)(9810101807)(PETITIONER) | | |
| 23 | CRL.REV.P.-485/2022 | SANDHYA V/s SHIV CHARAN VERMA | RISHABH MISTRY, KULDEEP SINGH GREWAL | |
| | | OTHER DETAILS OF ADVOCATES: RISHABH MISTRY(RISHABMISTRY1997@GMAIL.COM)()(PETITIONER) KULDEEP SINGH GREWAL(LEGALNEED77@GMAIL.COM)(8447174888)(PETITIONER) | | |
| 24 | CRL.REV.P.-788/2022 CRL.M.A. 23829/2022 | STATE V/s DHARAM PAL & ORS. | SHOAIB HAIDER | |
| | | OTHER DETAILS OF ADVOCATES: KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(PETITIONER) | | P.S.-FIR NO. :(SAGAR PUR-921/2015) |
| 25 | CRL.REV.P.-38/2023 CRL.M.A. 1047/2023 CRL.M.A. 1048/2023 CRL.M.A. 1049/2023 CRL.M.A. 1050/2023 | SMT. MANJU YADAV V/s SH. ANOOPAM YADAV & ORS. | NIHARIKA AHLUWALIA, KAMAL KUMAR, ANKUR | |
| | | OTHER DETAILS OF ADVOCATES: NIHARIKA AHLUWALIA(OFFICE.NIHARIKA.AHLUWALIA@GMAIL.COM)(9818099957)(PETITIONER) KAMAL KUMAR(KAMALKISHORKUMAR@GMAIL.COM)(9899154372)(RESPONDENT) ANKUR (ANKURSINGHAL983@GMAIL.COM)(8882688911)(PETITIONER) | | |
| 26 | CRL.REV.P.-40/2023 CRL.M.A. 1066/2023 | AMIT SRIVASTAV V/s STATE AND ANOTHER | NARAIN DASS PANCHOLI, NAVEEN KUMAR RAHEJA | |
| | | OTHER DETAILS OF ADVOCATES: DEEPAK MAYUR(MAYURDEEPAK6006@GMAIL.COM)()(PETITIONER) N D PANCHOLI(NDPANCHOLI44@GMAIL.COM)(9811099532)(PETITIONER) | | |

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| | | KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) DR CHANDAN CHAUBEY(DRCHANDANCHAUBEY@GMAIL.COM)(RESPONDENT) NAVEEN KUMAR RAHEJA(NAVEEN@DLRPARTNERS.COM)(9810129691)(PETITIONER) | | |
| 27 | CRL.REV.P.-187/2023 CRL.M.A. 4674/2023 | RAHUL KUMAR AND ANR. V/s STATE (NCT OF DELHI) | PARAS JOSHI | |
| | | OTHER DETAILS OF ADVOCATES: URVASHI BHATIA (URVASHIBHATIA95@GMAIL.COM)(9891015100)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) | | OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(RANHOLA-102/2020) BAIL APPLN. 2661/2020 FILED BY VIPIN KUMAR@ CHUHA (DISPOSED ON : 2021-01-07) P.S.-FIR NO. :(RANHOLA-102/2020) |
| 28 | CRL.REV.P.-304/2023 CRL.M.A. 7540/2023 | ASHISH KUMAR GUPTA V/s STATE OF DELHI | ISHWAR SINGH | |
| | | OTHER DETAILS OF ADVOCATES: ISHWAR SINGH(ISHWARSINGH.DELHI@GMAIL.COM)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) | | P.S.-FIR NO. :(MOHAN GARDEN-686/2020) |
| 29 | CRL.REV.P.-440/2023 | RAJESH JAIN V/s THE STATE GOVT. OF NCT OF DELHI & ANR. | SARVESH SINGH | |
| | | OTHER DETAILS OF ADVOCATES: SARVESH SINGH(SARVESH527@GMAIL.COM)(9911004257)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) | | |
| 30 | CRL.REV.P.-705/2023 CRL.M.A. 17126/2023 CRL.M.A. 29425/2024 CRL.M.A. 29426/2024 | MAJOR RAJNIKANT RAI V/s SMT. SHIPRA RAI | ASTHA SHARMA, ABHAY KUMAR DUBEY | |
| | | OTHER DETAILS OF ADVOCATES: SHIPRA RAI(SHIPRARAI56@GMAIL.COM)(6394495843)(PETITIONER) HIMANSHU CHAKRAVARTY(HIMANSHU.CHAKRAVARTY@AQUILAW.COM)(9971332734)(PETITIONER) AQUILAW()(9643344917)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) ABHAY KUMAR DUBEY(ABHAYKR77@GMAIL.COM)(9560449939)(PETITIONER) | | |
| 31 | CRL.REV.P.-729/2023 CRL.M.A. 17941/2023 CRL.M.A. 17942/2023 CRL.M.A. 17943/2023 | ANUSHKA CHAUDHARY & ANR. V/s STATE NCT OF DELHI AND ORS | MONIKA ARORA | |
| | | OTHER DETAILS OF ADVOCATES: | | OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(VIKAS PURI-346/2015) W.P.(CRL) 2506/2015 FILED BY ANUSHKA CHAUDHARY & ANR (DISPOSED ON : 2016-10-27) CRL.M.C. 1088/2017 FILED BY SURABHI CHAUDHARY (DISPOSED ON : 2019-02-07) P.S.-FIR NO. :(VIKAS PURI-346/2015) |
| 32 | CRL.REV.P.-851/2023 CRL.M.A. 21874/2023 | SANJAY KUMAR PUNDEER V/s STATE OF NCT DELHI | DHRUV GUPTA | |
| | | OTHER DETAILS OF ADVOCATES: DHRUV GUPTA(DHRUVGUPTA.G@GMAIL.COM)(9711240355)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) | | OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(DABRI-747/2021) BAIL APPLN. 3369/2022 FILED BY KUMAR PAL SINGH (DISPOSED ON : 2023-07-06) BAIL APPLN. 2698/2023 FILED BY SANJAY KUMAR PUNDEER (DISPOSED ON : 2023-09-14) CRL.REV.P. 1182/2023 FILED BY BIMLESH SEHRAWAT (D. OF HEARING : 2025-07-28) BAIL APPLN. 1442/2025 FILED BY SANJAY KUMAR PUNDEER (DISPOSED ON : 2025-04-16) P.S.-FIR NO. :(DABRI-747/2021) |
| 33 | CRL.REV.P.-934/2023 CRL.M.A. 24128/2023 | KAPIL NAGAR V/s THE STATE | VISHAL KUMAR | |
| | | OTHER DETAILS OF ADVOCATES: | | OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(KHAJOORI KHAS-74/2019) CRL.M.C. 3933/2019 FILED BY SH. AMIT BHATI (DISPOSED ON : 2022-11-01) CRL.M.C. 3704/2019 FILED BY AMIT BHATI (DISPOSED ON : 2022-11-01) BAIL APPLN. 876/2019 FILED BY MR. KAPIL NAGAR (DISPOSED ON : 2019-07-31) BAIL APPLN. 492/2019 FILED BY |

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| | | | | PUSHPENDER BANSAL (DISPOSED ON : 2019-02-25) P.S.-FIR NO. :(KHAJOORI KHAS-74/2019) |
| 34 | CRL.REV.P.-956/2023 | DHIRAJ RAJPAL & ANR. V/s STATE OF NCT OF DELHI & ANR. | ASIM NAEEM | |
| | | OTHER DETAILS OF ADVOCATES: ASIM NAEEM(ASIMNAEEMADV@GMAIL.COM)(9811056644)(PETITIONER) KAPIL SHARMA (DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) RAJESH RAJPAL(RAJESHRAJPAL81@GMAIL.COM)()(RESPONDENT) | | |
| 35 | CRL.REV.P.-1134/2023 | GURPREET SINGH GULATI V/s STATE OF NCT AND OTHERS | SUMESH MALHOTRA | |
| | | OTHER DETAILS OF ADVOCATES: RAGHAV GULATI(RAGHAVGULATI0033@GMAIL.COM)(9855512333)(PETITIONER) KAPIL SHARMA (DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) | | |
| 36 | CRL.REV.P.-1204/2023 CRL.M.A. 30536/2023 CRL.M.A. 30538/2023 CRL.M.A. 20752/2024 | PARMEET @ SONU V/s STATE OF NCT OF DELHI (THROUGH SHO PS SPECIAL CELL) | YATHARTH SINHA | |
| | | OTHER DETAILS OF ADVOCATES: M.P SINHA (SINHAANDSINGHALAWOFFICES@GMAIL.COM)(9958665544)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) MP SINHA (SINHAANDSINGHALAWOFFICE@GMAIL.COM)(0)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) | | OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(SPECIAL BRANCH LODHI ROAD-78/2018) BAIL APPLN. 1282/2020 FILED BY NAVEEN KHATRI (DISPOSED ON : 2020-06-19) BAIL APPLN. 1113/2020 FILED BY NAVEEN KHATRI (DISPOSED ON : 2020-06-09) BAIL APPLN. 1446/2020 FILED BY NAVEEN KHATRI (DISPOSED ON : 2020-06-29) W.P.(CRL) 2459/2024 FILED BY VIJAY SEHRAWAT (DISPOSED ON : 2024-08-13) W.P.(CRL) 570/2025 FILED BY VIJAY SEHRAWAT (DISPOSED ON : 2025-02-18) P.S.-FIR NO. :(SPECIAL BRANCH LODHI ROAD-78/2018) |
| 37 | CRL.REV.P.-1212/2023 CRL.M.A. 30802/2023 | KAMAL AND ORS V/s THE STATE (NCT OF DELHI) | SAMEER CHANDRA | |
| | | OTHER DETAILS OF ADVOCATES: KULDEEP SINGH (MEETMEKULDIP@GMAIL.COM)()(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) | | OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(PALAM VILLAGE-310/2019) BAIL APPLN. 2048/2019 FILED BY KAMAL (DISPOSED ON : 2019-10-24) BAIL APPLN. 2047/2019 FILED BY MOHIT (DISPOSED ON : 2019-10-24) BAIL APPLN. 2172/2019 FILED BY PHOOL KANWAR (DISPOSED ON : 2019-10-24) BAIL APPLN. 2146/2019 FILED BY AJAY (DISPOSED ON : 2019-10-24) BAIL APPLN. 2144/2019 FILED BY SANJAY (DISPOSED ON : 2019-10-24) BAIL APPLN. 2432/2019 FILED BY DEVI DUTT (DISPOSED ON : 2019-10-24) P.S.-FIR NO. :(PALAM VILLAGE-310/2019) |
| 38 | CRL.REV.P.-1348/2023 | JYOTIKA V/s THE STATE & ANR. | NITIN | |
| | | OTHER DETAILS OF ADVOCATES: MANOJ KUMAR(LEGALEYES.LAW@GMAIL.COM)(9213171766)(PETITIONER) KAPIL SHARMA (DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) | | |
| 39 | W.P.(CRL)-132/2024 CRL.M.A. 1105/2024 | JASBIR SINGH & ORS. V/s THE STATE (GOVT. OF NCT OF DELHI) & ANR. | ANUBHAV MEHROTRA | |
| | | OTHER DETAILS OF ADVOCATES: ANUBHAV MEHROTRA (MEHROTRANUBHAV@GMAIL.COM)(9999901123)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) | | P.S.-FIR NO. :(VIKAS PURI-701/2023) |
| 40 | W.P.(CRL)-353/2024 CRL.M.A. 3284/2024 | ADITYA MOHAN NIGAM & ANR. V/s THE STATE NCT OF DELHI & ANR. | SHOBHANA TAKIAR | |
| | | OTHER DETAILS OF ADVOCATES: SHOBHANA TAKIAR & ASSOCIATES(SHOBHANA_TAKIAR@YAHOO.CO.IN)(9810962950)(PETITIONER) | | P.S.-FIR NO. :(HAUZ KHAS-467/2016) |
| 41 | W.P.(CRL)-433/2024 CRL.M.A. 3988/2024 | BETULLAKHAN A PATHAN V/s CENTRAL BUREAU INVESTIGATION & ANR. | SAMRIDHI, RADHIKA GUPTA | |

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| | | OTHER DETAILS OF ADVOCATES: KAUSHK CHATTERJEE (CKAUSIK11@GMAIL.COM)(9654713565)(PETITIONER) CBI (DLACBIDHC@GMAIL.COM){}(RESPONDENT) RADHIKA GUPTA(RADHIKAGUPTA144@GMAIL.COM)(9958387755)(PETITIONER) | | P.S.-FIR NO. :(CBI-050-2023-A-0008) |
| 42 | W.P.(CRL)-1423/2024 CRL.M.A. 13895/2024 | TAJ ALI V/s THE STATE(NCT OF DELHI) & ORS. | RAKESH KUMAR GIRI | |
| | | OTHER DETAILS OF ADVOCATES: R.K. GIRI(RAKESHGIRI1963@GMAILCOM)(9818113402)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) | | |
| 43 | W.P.(CRL)-1720/2024 | DEEPAK KUMAR BUDHIRAJA V/s STATE NCT OF DELHI & ANR. | NISHANT KUMAR | |
| | | OTHER DETAILS OF ADVOCATES: INDERJEET DAGAR(ADVINDERJEETDAGAR@GMAIL.COM)(9717741717)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) | | OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(PRASHANT VIHAR-419/2018) W.P.(CRL) 3493/2018 FILED BY AJAY CHOPRA & ORS. (DISPOSED ON : 2019-10-16) P.S.-FIR NO. :(PRASHANT VIHAR-419/2018) |
| 44 | W.P.(CRL)-2660/2024 CRL.M.A. 26169/2024 | RAMESH KUMAR V/s UNION OF INDIA THROUGH HOME SECRETARY & ORS. | RAJESHWAR SINGH | |
| | | OTHER DETAILS OF ADVOCATES: RAJESHWAR SINGH(RSINGH.ADV65@GMAIL.COM)(9811319052)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM){}(RESPONDENT) | | P.S.-FIR NO. :(DABRI-31/1994) |
| 45 | W.P.(CRL)-2818/2024 CRL.M.A. 27516/2024 | AMARJEET SINGH CHEEMA V/s THE STATE (NCT OF DELHI) | AJAY PAL TUSHIR | |
| | | OTHER DETAILS OF ADVOCATES: DR AJAY (AJAYPTUSHAR.TL@GMAIL.COM)(9810159640)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) | | P.S.-FIR NO. :(I.G.I.AIRPORT-194/2023) |
| 46 | W.P.(CRL)-2871/2024 | ARJUN KAUSHIK & ORS. V/s THE STATE NCT OF DELHI & ANR. | VISHESH KUMAR | Listing Remarks: AT 02:30 PM |
| | | OTHER DETAILS OF ADVOCATES: VISHWSH KR RAGHAV(VISHESHKRAGHAV@GMAIL.COM)(9810428766)(PETITIONER) VISHESH KR. RAGHAV (VISHESHKRAGHAV@GMAIL.COM)(981042876)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) | | OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(JAFFARABAD-219/2024) BAIL APPLN. 2872/2024 FILED BY BASANT BHARDWAJ @ VAIBHAV (DISPOSED ON : 2024-08-28) P.S.-FIR NO. :(JAFFARABAD-219/2024) |
| 47 | W.P.(CRL)-3068/2024 CRL.M.A. 29824/2024 | SH. SANJIV KUMAR BANSAL V/s REGISTRAR OF COMPANIES | SULTAN SINGH KHATRI | |
| | | OTHER DETAILS OF ADVOCATES: S.S KHATRI (KHATRIADVOCATES@GMAIL.COM)(9818834488)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) | | |
| 48 | W.P.(CRL)-3091/2024 CRL.M.A. 29921/2024 CRL.M.A. 29922/2024 CRL.M.A. 30932/2024 WITH W.P.(CRL) 3100/2024 | SUNIL KUMAR AND ANR V/s THE GOVT OF NCT OF DELHI AND ANR | PRAVEEN SURI | Listing Remarks: AT 4:00PM |
| | | OTHER DETAILS OF ADVOCATES: PRAVEEN SURI(PRAVEENSURI73@GMAIL.COM)(9810928188)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) PRAVEEN SURI(PRAVEENSURI73@GMAIL.COM)(9810928188)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) | | OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(VIKAS PURI-235/2023) W.P.(CRL) 3100/2024 FILED BY SUNIL KUMAR AND ANR (D. OF HEARING : 2025-04-22) P.S.-FIR NO. :(VIKAS PURI-235/2023) |
| 49 | W.P.(CRL)-3100/2024 CRL.M.A. 29972/2024 CRL.M.A. 29973/2024 CRL.M.A. 30992/2024 CRL.M.A. 30993/2024 | SUNIL KUMAR AND ANR V/s STATE OF DELHI AND ANR | PRAVEEN SURI | Listing Remarks: AT 4:00PM |
| | | OTHER DETAILS OF ADVOCATES: PRAVEEN SURI(PRAVEENSURI73@GMAIL.COM)(9810928188)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) | | OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(VIKAS PURI-235/2023) W.P.(CRL) 3091/2024 FILED BY SUNIL KUMAR AND ANR (D. OF HEARING : 2025-04-22) P.S.-FIR NO. :(VIKAS PURI-235/2023) |
| 50 | W.P.(CRL)-3136/2024 | SHRI TARSEM LAL JAIN V/s THE STATE GNCTD & ANR. | HIMANSHU AHUJA | Listing Remarks: AT 2:30PM |

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| | | OTHER DETAILS OF ADVOCATES: PARVEEN AGGARWAL (9899072286)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) | | P.S.-FIR NO. :(BAWANA-878/2023) |
| 51 | W.P.(CRL)-3436/2024 CRL.M.A. 33033/2024 CRL.M.A. 33034/2024 CRL.M.A. 33035/2024 | SIDDHARTH JAITLEY V/s STATE NCT OF DELHI & ANR. | PARAN KUMAR | |
| | | OTHER DETAILS OF ADVOCATES: PARAN KUMAR (PRISTNECOUNCILORS@GMAIL.COM)(9899829883)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) | | OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(PRASHANT VIHAR-742/2007) CRL.REV.P. 196/2008 FILED BY SIDDHARTH JAITLEY (DISPOSED ON : 2008-10-23) CRL.REV.P. 257/2009 FILED BY SIDDHARTH JAITLEY (DISPOSED ON : 2009-05-05) BAIL APPLN. 312/2014 FILED BY SIDDHARTH JAITLEY (DISPOSED ON : 2014-03-10) CRL.REV.P. 267/2015 FILED BY SIDHARTH JAITLEY (DISPOSED ON : 2015-08-28) W.P.(CRL) 420/2016 FILED BY SIDHARTH JAITLEY (DISPOSED ON : 2016-02-09) BAIL APPLN. 1757/2016 FILED BY SIDHARTH JAITLEY (DISPOSED ON : 2017-03-09) CRL.A. 1150/2019 FILED BY SIDHARTH JEITLEY (DISPOSED ON : 2022-11-14) CRL.A. 1284/2019 FILED BY PRAVINDER KANSAL (DISPOSED ON : 2019-11-27) W.P.(CRL) 303/2023 FILED BY SIDHARTH JAITLEY (DISPOSED ON : 2023-02-03) W.P.(CRL) 1204/2023 FILED BY SIDHARTH JAITLEY (DISPOSED ON : 2023-07-03) P.S.-FIR NO. :(PRASHANT VIHAR-742/2007) |
| 52 | W.P.(CRL)-3444/2024 CRL.M.A. 33094/2024 | PREM GUPTA V/s THE STATE GOVT. OF NCT OF DELHI AND ANR. | JAGJIT | Listing Remarks: AT 2:30PM |
| | | OTHER DETAILS OF ADVOCATES: NEERAJ RANA (NIRAJRANA84@GMAIL.COM)(9810310944)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(PETITIONER) | | P.S.-FIR NO. :(BEGAM PUR-49/2024) |
| 53 | W.P.(CRL)-3775/2024 | JAMALUDDIN V/s STATE N C T OF DELHI NEW DELHI AND ORS. | KAMRAN MALIK | |
| | | OTHER DETAILS OF ADVOCATES: KAMRAN MALIK(ITSMEKAMRAN@GMAIL.COM)(9811294262)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) | | |
| 54 | W.P.(CRL)-3919/2024 | RAJBALA AND ORS V/s STATE NCT OF DELHI AND ANR. | HEMANT SINGH | |
| | | OTHER DETAILS OF ADVOCATES: HEMANT SINGH(HEMANT_14SINGH@YAHOO.CO.IN)(8700704419)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) | | P.S.-FIR NO. :(VASANT KUNJ NORTH-349/2023) |
| 55 | W.P.(CRL)-4042/2024 CRL.M.A. 38972/2024 CRL.M.A. 38973/2024 | RAJIV RANJAN OJHA V/s STATE OF NCT OF DELHI | PARITOSH | |
| | | OTHER DETAILS OF ADVOCATES: PARITOSH SINGH (ADV.PSRAJPUT@GMAIL.COM)(9810135474)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) | | P.S.-FIR NO. :(ANTI-CORRUPTION BRANCH-41/2014) |
| 56 | W.P.(CRL)-4057/2024 CRL.M.A. 39106/2024 | SUMEET SAHDEV & ORS. V/s SHO POLICE STATION MEHRAULI, & ANR. | GYANENDRA SINGH | |
| | | OTHER DETAILS OF ADVOCATES: GYANENDRA SINGH(GYANENDER_SIROHI2500@HOTMAIL.COM)(0)(PETITIONER) NAMISHA SINGH(SINGH.NAMISHA@GMAIL.COM)(0)(RESPONDENT) | | P.S.-FIR NO. :(MEHRAULI-219/2021) |
| 57 | CRL.L.P.-98/2025 | KAILASH DEVI V/s SANGEETA SAINI | YASHVIR SINGH KADIAN | |
| | | OTHER DETAILS OF ADVOCATES: RAJESH BHATIA (RBHATIA_ADVOCATE@YAHOO.CO.IN)(9811331125)(PETITIONER) | | |
| 58 | CRL.M.C.-498/2025 CRL.M.A. 2348/2025 | COL N N BHATTACHARJEE V/s GLASTONE MOSAIC PVT LTD | SYED HASAN ISFAHANI | |
| | | OTHER DETAILS OF ADVOCATES: ISFAHANI(ISFAHANI.ASSOCIATES@GMAIL.COM)(9990067910)(PETITIONER) MOHAMMAD SHARIQUE (MOHAMMAD.SHARIQUE@GMAIL.COM)(0)(RESPONDENT) | | |
| 59 | CRL.M.C.-1080/2025 CRL.M.A. 4902/2025 CRL.M.A. 4903/2025 | SUKHVINDER V/s GOVT. OF NCT OF DELHI | ISHAAN MUKHERJEE | |
| | | OTHER DETAILS OF ADVOCATES: ISHAAN MUKHERJEE(ADVISHAANMUKHERJEE@GMAIL.COM)(9654399090)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) | | P.S.-FIR NO. :(I.G.I.AIRPORT-932/2024) |

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|--------------------------|--|--|---------------------------------|---|
| 60 | CRL.M.C.-1659/2025 CRL.M.A. 7460/2025 | SANDEEP JAIN V/s SMT PRIYA JAIN | VIJAY CHANDRA JHA | |
| | | OTHER DETAILS OF ADVOCATES: VIJAY CHANDRA JHA (VCJHAANDASSOCIATES@GMAIL.COM)(9810474034)(PETITIONER) | | |
| FOR FINAL HEARING | | | | |
| 61 | W.P.(CRL)-1726/2024 CRL.M.A. 16845/2024 CRL.M.A. 38656/2024 | PARDEEP VATS V/s STATE OF NCT OF DELHI | MUDITA SHARDA, GAYATRI NANDWANI | |
| | | OTHER DETAILS OF ADVOCATES: | | |
| FOR DISPOSAL | | | | |
| 62 | W.P.(CRL)-1271/2024 CRL.M.A. 12355/2024 | SUNIL KUMAR DAHIYA V/s UNION OF INDIA & ANR. | ANANNYA GHOSH | Listing Remarks: AT 4:00 P.M. |
| | | OTHER DETAILS OF ADVOCATES: | | |
| FOR ARGUMENT | | | | |
| 63 | CRL.REV.P.-968/2023 CRL.M.A. 24839/2023 WITH CRL.REV.P. 991/2023 | AYUSH V/s STATE (NCT OF DELHI) | NITIN SALUJA | |
| | | OTHER DETAILS OF ADVOCATES: SAAHIL MALHOTRA(SAAHILMONGIA22@GMAIL.COM)(8375867620)(PETITIONER) SAAHIL MONGIA(SAHILMONGIA22@GMAIL.COM)(8375867620)(PETITIONER) KAPIL SHARMA (DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA (DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) | | P.S.-FIR NO. :(RAJOURI GARDEN-699/2023) |
| 64 | CRL.REV.P.-991/2023 CRL.M.A. 25283/2023 | ROHIT YADAV V/s THE STATE GOVT OF NCT OF DELHI & ANR. | RAVI PRAKASH | |
| | | OTHER DETAILS OF ADVOCATES: S.S. GULIA(SATVIRSINGHGULIA@GMAIL.COM)(9958446751)(PETITIONER) KAPIL SHARMA (DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) | | OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(RAJOURI GARDEN-699/2022) BAIL APPLN. 602/2023 FILED BY AYUSH (DISPOSED ON : 2023-02-24) BAIL APPLN. 1818/2023 FILED BY AYUSH (DISPOSED ON : 2023-05-26) BAIL APPLN. 2252/2023 FILED BY AYUSH (DISPOSED ON : 2023-07-07) BAIL APPLN. 3484/2023 FILED BY AYUSH (DISPOSED ON : 2024-01-08) BAIL APPLN. 890/2024 FILED BY AYUSH (DISPOSED ON : 2024-03-12) BAIL APPLN. 2755/2024 FILED BY AYUSH (DISPOSED ON : 2024-09-12) BAIL APPLN. 4034/2024 FILED BY AYUSH (DISPOSED ON : 2024-11-06) W.P.(CRL) 3516/2024 FILED BY ROHIT YADAV & ORS. (DISPOSED ON : 2024-12-19) BAIL APPLN. 4369/2024 FILED BY AYUSH (DISPOSED ON : 2024-12-02) P.S.-FIR NO. :(RAJOURI GARDEN-699/2022) |

COURT NO. 22
HON'BLE MR. JUSTICE MANOJ JAIN

Meeting link

<https://virtualcourtdhc.webex.com/meet/virtualcourtdhc015>

Meeting number

2513 856 5993

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO:

mjcourtmaster@gmail.com

| ITEM NUMBER | CASE NUMBER | PARTY NAME | ADVOCATE NAME | OTHER INFORMATION |
|---|--|--|---|-------------------|
| TOP OF THE BOARD | | | | |
| 1 | CM(M)-114/2020 CM APPL. 3768/2020 | BHARAT BHUSHAN SACHDEVA & ORS V/s JHANG BIRADARI HOUSING RESIDENTS SOCIETY | B K SOOD & ASSOCIATES, S. N. CHOUDHRI, SHREESH CHADHA, ANZAR HUSAIN | |
| | | OTHER DETAILS OF ADVOCATES: B K SOOD & ASSOCIATES(9811414632)(PETITIONER) S. N. CHOUDHRI(SNCHOUDHRI@YAHOO.CO.IN)(9811174566)(RESPONDENT) SHREESH CHADHA(SHREESHCHADHA@GMAIL.COM)(7678644513)(PETITIONER) SHREESH CHADHA(SHREESHCHADHA@GMAIL.COM)(7678644513)(PETITIONER) ANZAR HUSAIN(PASHASLAWOFFICES@GMAIL.COM)(9540077963)(RESPONDENT) | | |
| 2 | CM(M)-263/2020 CM APPL. 7864/2020 | N C JAIN & ORS V/s PARVATI JAIN & ORS | SMITA MAAN, RAJIV KUMAR THAKUR | |
| | | OTHER DETAILS OF ADVOCATES: SMITA MAAN(9873560694)(PETITIONER) RAJIV KUMAR THAKUR(THAKUR.RAJIV1985@GMAIL.COM)(9990781015)(PETITIONER) | | |
| FRESH MATTERS & APPLICATIONS | | | | |
| 3 | CM(M)-3867/2024 CM APPL. 67756/2024 CM APPL. 67757/2024 | INDERPREET SINGH GULATI V/s VIKAS ARORA | AAYUSH MALHOTRA | |
| | | OTHER DETAILS OF ADVOCATES: J K SHARMA(LAWSCAPEFIRM@GMAIL.COM)(9990260002)(PETITIONER) VIBHOR (VIBHOR@LEXJURISTS.COM)(0)(RESPONDENT) | | |
| 4 | CM(M)-3875/2024 CM APPL. 67933/2024 | INDERJEET SINGH V/s BASANT LAL GULATI | PRAVEEN SURI | |
| | | OTHER DETAILS OF ADVOCATES: | | |
| FOR ADMISSION | | | | |
| 5 | CM(M)-1153/2023 CM APPL. 37223/2023 CM APPL. 19545/2025 | DELHI JAL BOARD V/s SHRI I. M. SINGH AND ANR | KIRAN SHARMA | |
| | | OTHER DETAILS OF ADVOCATES: MS K KIRAN(KIRAN.SHARMA0701@GMAIL.COM)(9818893995)(PETITIONER) PRAVESH TYAGI(PRAVESH TYAGI@GMAIL.COM)(RESPONDENT) IM SINGH(IMSINGH@GMAIL.COM)(RESPONDENT) | | |
| 6 | CM(M)-1820/2023 CM APPL. 57676/2023 WITH CM(M) 1825/2023 | SATISH KUMAR GUPTA V/s SURINDER SINGH DHINGRA | MUDIT MAKHIJANI, PRATEEK ARORA | |
| | | OTHER DETAILS OF ADVOCATES: EESHAN PANDEY, MUDIT MAKHIJANI(OFFICE@TYTPARTNERS.IN)(9582413907)(PETITIONER) ANUBHAV(ANUBHAV1603@GMAIL.COM)(RESPONDENT) PRATEEK ARORA(PRATEEKARORA.ADV@GMAIL.COM)(9818565554)(RESPONDENT) | | |
| 7 | CM(M)-1825/2023 CM APPL. 57688/2023 | SATISH KUMAR GUPTA V/s SURINDER SINGH DHINGRA | MUDIT MAKHIJANI, PRATEEK ARORA | |
| | | OTHER DETAILS OF ADVOCATES: EESHAN PANDEY, MUDIT MAKHIJANI(OFFICE@TYTPARTNERS.IN)(9582413907)(PETITIONER) ANUBHAV(ANUBHAV1603@GMAIL.COM)(RESPONDENT) PRATEEK ARORA(PRATEEKARORA.ADV@GMAIL.COM)(9818565554)(RESPONDENT) | | |

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|-----------------------------------|--|--|--|--|
| 8 | CM(M)-3376/2024 CM APPL. 53017/2024 | M/S SPICE MONEY LIMITED V/s M/S ARIF AZIM COMPANY LIMITED & ANR. | KHAITAN & CO., VIKAS MEHTA, RAJESH KUMAR | |
| | | OTHER DETAILS OF ADVOCATES: AJAY BHARGAVA, NANDITA CHAUHAN(AJAY.BHARGAVA@KHAITANCO.COM)(9999700647)(PETITIONER) BINU(BINU.VARGHESE@DIGISPICE.COM)(0)(RESPONDENT) ARSHAD(ARSHAD.AZIMI@ARIFAZIM.COM)(0)(RESPONDENT) R SATHI(RSATHISHAOR316@GMAIL.COM)(0)(RESPONDENT) VIKAS MEHTA (MEHTAVIKAS@HOTMAIL.COM)(9810536903)(RESPONDENT) RAJESH KUMAR(AARKUMAAR123@GMAIL.COM)(9810192912)(PETITIONER) | | |
| 9 | CM(M)-439/2025 CM APPL. 13238/2025 | M/S ARIF AZIM CO. LTD. V/s M/S SPICE MONEY LTD & ORS. | RAJESH KUMAR | |
| | | OTHER DETAILS OF ADVOCATES: R SATHISH (RSATHISHAOR316@GMAIL.COM)(9958571009)(PETITIONER) AJAY BHARGAVA(AJAY.BHARGAVA@KHAITANCO.COM)(0)(RESPONDENT) NANDITA(NANDITA.CHAUHAN@KHAITANCO.COM)(0)(RESPONDENT) PHALGUNI(PHALGUNI.NIGAM@KHAITANCO.COM)(0)(RESPONDENT) | | |
| AFTER NOTICE MISC. MATTERS | | | | |
| 10 | CM APPL. 22490/2018 CM APPL. 22491/2018 CM APPL. 22492/2018 CM APPL. 38396/2018 CM APPL. 33126/2019 CM APPL. 33127/2019 CM APPL. 34811/2022 CM APPL. 47500/2022 REVIEW PET. 225/2018 In CM(M)-856/2014(Disposed off case) | SMT. RAJO DEVI & ORS V/s SH. AMBEY PRAKASH & ANR | MANU NAYAR, VIRENDERA SINGH, SEEMA SINGH, VIRENDRA SINGH, ABHIMANYU SINGH KHATRI, RISHABH AGGARWAL | |
| | | OTHER DETAILS OF ADVOCATES: VIRENDER K. SINGH(VIRBHARAT12@GMAIL.COM)(8800545200)(PETITIONER) ABHIMANYU SINGH()(9717960907)(RESPONDENT) SEEMA SINGH()(9953312390)(PETITIONER) VIRENDRA SINGH()(8800545200)(PETITIONER) SEEMA SINGH()(8800545200)(PETITIONER) VIRENDRA SINGH(VIRBHARAT12@GMAIL.COM)(8800545200)(PETITIONER) ABHIMANYU SINGH()(9717960907)(RESPONDENT) RISHABH AGGARWAL(RISHABH.94AGGARWAL@GMAIL.COM)(9990044066)(PETITIONER) | | |
| 11 | CM(M)-702/2018 CM APPL. 24611/2018 CM APPL. 66440/2024 CM APPL. 66441/2024 CM APPL. 66442/2024 CM APPL. 22719/2025 WITH CM(M) 1395/2018 | SURINDER KAUR V/s SUNIL ARORA & ORS | RISHI MANCHANDA, ANUJ KUMAR GARG | |
| | | OTHER DETAILS OF ADVOCATES: RISHI MANCHANDA()(9911681178)(PETITIONER) RISHI MANCHANDA(RISHIMANCHANDA.ADV@GMAIL.COM)(9911681178)(PETITIONER) PAVITRA KAUR(PAVITRAKAUR22@GMAIL.COM)(0)(RESPONDENT) ANUJ KUMAR GARG(ANUJ1ADVOCATE@GMAIL.COM)(9999310742)(PETITIONER) SUNIL()(9911681178)(RESPONDENT) | | |
| 12 | CM(M)-1395/2018 CM APPL. 47715/2018 CM APPL. 66447/2024 CM APPL. 66448/2024 CM APPL. 66449/2024 | SURINDER KAUR V/s SUNIL ARORA (SINCE DECEASED) THR LRS | RISHI MANCHANDA | |
| | | OTHER DETAILS OF ADVOCATES: RISHI MANCHANDA()(9911681178)(PETITIONER) RISHI MANCHANDA(RISHIMANCHANDA.ADV@GMAIL.COM)(9911681178)(PETITIONER) PAVITRA KAUR(PAVITRAKAUR22@GMAIL.COM)(0)(RESPONDENT) | | |
| 13 | CM(M)-1035/2018 CM APPL. 35892/2018 WITH CM(M) 1211/2018 | VED PRAKASH SONI V/s AMIT KAMRA & ANR | SANJIV KAKAR, SUDHIR NAAGAR | |
| | | OTHER DETAILS OF ADVOCATES: SANJIV KAKAR()(9810295666)(PETITIONER) | | |
| 14 | CM(M)-1211/2018 CM APPL. 41340/2018 CM APPL. 41341/2018 CM APPL. 41342/2018 WITH CM(M) 1035/2018 | NIRMAL SONI V/s AMIT KAMRA & ANR | MANISH GANDHI, SUDHIR NAAGAR | |
| | | OTHER DETAILS OF ADVOCATES: MANISH GANDHI()(9971772226)(PETITIONER) | | |
| 15 | CM(M)-79/2019 CM APPL. 2345/2019 | SUBHASH CHAND AGGARWAL V/s RAJESH MITTAL | DHAN MOHAN, MANISH KUMAR | |
| | | OTHER DETAILS OF ADVOCATES: DHAN MOHAN()(9811180987)(PETITIONER) | | |

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|----|--|---|---|--|
| 16 | CM(M)-920/2022 CM APPL. 39385/2022 | SMT. SEEMA KUMAR & ORS. V/s SANJAY BHALLA & ORS. | ASUTOSH LOHIA | |
| | | OTHER DETAILS OF ADVOCATES: ASUTOSH LOHIA(ALOHIAADV@GMAIL.COM)(9810120000)(PETITIONER) SANJAY BHALLA(SANJAYBHALLA01@GMAIL.COM)(9810010418)(PETITIONER) THE REGISTRAR(DCWEST@NIC.IN)(112518358)(PETITIONER) | | |
| 17 | CM(M)-1416/2022 CM APPL. 54510/2022 WITH CM(M) 55/2023 | SH. ANIL KUMAR MALHOTRA V/s SH. JAI GOPAL | ANJALI NEHRA | |
| | | OTHER DETAILS OF ADVOCATES: JAYKANT PRASAD (JAYKANTPRASAD67@GMAIL.COM)(9868088968)(PETITIONER) WHITE PAPER LAW OFFICE(WHITEPAPERLAWOFFICE@GMAIL.COM)()(RESPONDENT) | | |
| 18 | CM(M)-55/2023 CM APPL. 1676/2023 | KULDEEP MALHOTRA V/s JAI GOPAL | PRAVEEN SURI | |
| | | OTHER DETAILS OF ADVOCATES: PRAVEEN SURI & ASSOCIATES(PRAVEENSURI73@GMAIL.COM)(9810928188)(PETITIONER) WHITEPAPER LAW OFFICES(WHITEPAPERLAWOFFICE@GMAIL.COM)()(RESPONDENT) | | |
| 19 | CM(M)-1451/2022 CM APPL. 362/2025 WITH CM(M) 1455/2022 CM(M) 1477/2022 | RUKMANI DEVI JAIPURIA CHARITABLE TRUST V/s SHRI JIWAN DASS(SINCE DECEASED THROUGH LRS | SAURABH SHARMA, PREET PAL SINGH | |
| | | OTHER DETAILS OF ADVOCATES: PREET PAL SINGH, SAURABH SHARMA (CHAMBERPPSINGH@GMAIL.COM)(9958555055)(PETITIONER) PREET PAL SINGH(CHAMBERPPSINGH@GMAIL.COM)(9953614717)(PETITIONER) RANJIT SINGH CHOWDHARY(RANJITSINGHCHOWDHARY@GMAIL.COM)(0)(RESPONDENT) | | |
| 20 | CM(M)-1455/2022 CM APPL. 215/2025 | RUKMANI DEVI JAIPURIA CHARITABLE TRUST V/s M/S SOBHA SINGH SADHU RAM AND ANR | PREET PAL SINGH | |
| | | OTHER DETAILS OF ADVOCATES: JAI DRINKS(CAPSTAN@JAIDRINKS.COM)()(PETITIONER) PREET PAL SINGH & SAURABH SHARMA(CHAMBERPPSINGH@GMAIL.COM)(9958555055)(PETITIONER) MAHABIR PRASAD(CAPSTAN@JAIDRINKS.COM)(9810178159)(PETITIONER) ANURAAG JAIPURIA(ANURAAG@JAIDRINKS.COM)(9810018166)(PETITIONER) CHHABRA(INFO@CHHABRA555.COM)()(RESPONDENT) PREET PAL SINGH(CHAMBERPPSINGH@GMAIL.COM)(9953614717)(PETITIONER) RANJIT SINGH CHOWDHARY(RANJITSINGHCHOWDHARY@GMAIL.COM)(0)(RESPONDENT) | | |
| 21 | CM(M)-1477/2022 | RUKMANI DEVI JAIPURIA CHARITABLE TRUST V/s SHRI HANS RAJ(SINCE DECEASED THROUGH LRS) AND ORS. & ANR. | PREET PAL SINGH, JATIN CHAUDHARY | |
| | | OTHER DETAILS OF ADVOCATES: PREET PAL SINGH & SAURABH SHARMA(CHAMBERPPSINGH@GMAIL.COM)(9958555055)(PETITIONER) NITIKA JAIPURIA(ANURAAG@JAIDRINKS.COM)(9810818166)(PETITIONER) ANURAAG JAIPURIA(ANURAAG@JAIDRINKS.COM)(9810018166)(PETITIONER) MAHABIR PRASAD(CAPSTAN@JAIDRINKS.COM)(9810178159)(PETITIONER) PREET PAL SINGH & SAURABH SHARMA(CHAMBERPPSINGH@GMAIL.COM)(9958555055)(PETITIONER) RUKMANI DEVI(CAPSTAN@JAIDRINKS.COM)()(PETITIONER) RUKMANI DEVI(CAPSTAN@JAIDRINKS.COM)()(PETITIONER) MAHABIR PRASAD()(9810178159)(PETITIONER) ANURAAG JAIPURIA(ANURAAG@JAIDRINKS.COM)(9810018166)(PETITIONER) JATIN CHAUDHARY(KARNAISINGHLEGAL@YAHOO.COM)(9999496017)(RESPONDENT) | | |
| 22 | CM(M)-227/2023 CM APPL. 6998/2023 CM APPL. 14504/2023 CM APPL. 62701/2023 | AMIT BATRA V/s JETHA NAND SALUJA | UJJWAL JHA, UJJWAL JHA, PUNEET BAJAJ, PUNEET BAJAJ | |
| | | OTHER DETAILS OF ADVOCATES: UJJWAL JHA(UJJWALLAW@GMAIL.COM)(9958178204)(PETITIONER) UJJWAL JHA(UJJWALLAW@GMAIL.COM)(9958178204)(PETITIONER) SHASHI(ADVOCATESHASHI@YMAIL.COM)()(RESPONDENT) UJJWAL JHA(UJJWALLAW@GMAIL.COM, ADVOCATE.PUNEET31@GMAIL.COM)()(PETITIONER) AMIT BAJAJ(BAJAJ.BAJAJ128@GMAIL.COM)(9213187809)(RESPONDENT) PUNEET BAJAJ(BAJAJNBAJAJ@GMAIL.COM)(9811700978)(PETITIONER) | | |
| 23 | CM(M)-269/2023 CM APPL. 8397/2023 WITH CM(M) 330/2023 | SURENDER GUPTA AND ANR V/s OM PRAKASH AND ORS | MAMTA, MAN MOHAN AGARWAL | |
| | | OTHER DETAILS OF ADVOCATES: MAN MOHAN AGARWAL(MMAGGARWALADV@GMAIL.COM)(9810572503)(RESPONDENT) | | |
| 24 | CM(M)-330/2023 CM APPL. 10081/2023 WITH CM(M) 269/2023 | DEEPAK KUMAR AND ANR V/s OM PRAKASH AND ORS | MAMTA, MAN MOHAN AGARWAL | |
| | | OTHER DETAILS OF ADVOCATES: MAMTA SHARMA (MAMTASHARMAADVSC@GMAIL.COM)()(PETITIONER) GNCTD(STANDINGCOUNSELGNCTD@GMAIL.COM)()(RESPONDENT) | | |

| | | | |
|----|--|--|--|
| | | SDM KANJHAWALA(SDMKANJHAWALA@GMAL.COM){}(RESPONDENT) M M AGGARWAL(9810572503)(RESPONDENT) SHO BUDH VIHAR(SHO-BHUDHVIHAR-DL@NIC.IN){}(RESPONDENT) CLO MCD(CLOMCDHQ@GMAIL.COM){}(RESPONDENT) SOLICITORS (SOLICITOR6@GMAIL.COM){}(RESPONDENT) MAN MOHAN AGARWAL(MMAGGARWALADV@GMAIL.COM)(9810572503)(PETITIONER) | |
| 25 | CM(M)-439/2023 | MANISH KUMAR V/s DELHI MUNICIPAL CORPORAION & ORS. | PRASHANT KUMAR MITTAL |
| | | OTHER DETAILS OF ADVOCATES: PRASHANT KUMAR MITTAL(PKMITTALADVOCATE@GMAIL.COM)(9811088853)(PETITIONER) GNCTD(STANDINGCOUNSELGNCTD@GMAIL.COM){}(RESPONDENT) CLO MCD(CLOMCDHQ@GMAIL.COM){}(RESPONDENT) | |
| 26 | CM(M)-646/2023 CM APPL. 19898/2023 | MUKESH SHARMA & ANR. V/s SURAVI BOSE | RAJIV BAKSHI |
| | | OTHER DETAILS OF ADVOCATES: RAJIV BAKSHI , BHANITA PATWOARY(RAJIVEBAKSHI@GMAIL.COM)(9891695725)(PETITIONER) SIDDUTT(SIDDUTT@INDIANLAWASSOCIAES.IN){}(RESPONDENT) | |
| 27 | CM(M)-728/2023 CM APPL. 22911/2023 WITH CM(M) 744/2023 CM(M) 746/2023 CM(M) 756/2023 | KAVINDER SINGH V/s PARVATI DEVI SINCE DECEASE THROUGH HER LRS | GAGAN JAGLAN, MANAN SONI |
| | | OTHER DETAILS OF ADVOCATES: NITIN AHLAWAT (ATTORNEYNITIN@YAHOO.COM)(9810185881)(PETITIONER) LAW VALUE(LAWVALUE@HOTMAIL.COM){}(RESPONDENT) MANAN SONI(MANANSONIADV.07@GMAIL.COM)(9953574827)(RESPONDENT) | |
| 28 | CM(M)-744/2023 CM APPL. 23563/2023 WITH CM(M) 728/2023 | GURPREET KAUR V/s PARVATI DEVI (DECEASED) THR LRS | GAGAN JAGLAN, MANAN SONI |
| | | OTHER DETAILS OF ADVOCATES: NITIN AHLAWAT(ATTORNEYNITIN@YAHOO.COM)(9810185881)(PETITIONER) SANJAY GOSWAMI(LAWVALUE@HOTMAIL.COM)(9818700242)(RESPONDENT) MANAN SONI(MANANSONIADV.07@GMAIL.COM)(9953574827)(RESPONDENT) | |
| 29 | CM(M)-746/2023 CM APPL. 23571/2023 WITH CM(M) 728/2023 | KAVINDER SINGH V/s PARVATI DEVI THROUGH LRS | GAGAN JAGLAN, MANAN SONI |
| | | OTHER DETAILS OF ADVOCATES: NITIN AHLAWAT(ATTORNEYNITIN@YAHOO.COM)(9810185881)(PETITIONER) NITIN AHLAWAT(ATTORNEYNITIN@YAHOO.COM)(9810185881)(PETITIONER) SANJAY GOSWAMI(LAWVALUE@HOTMAIL.COM)(9818700242)(RESPONDENT) LAWVALUE(LAWVALUE@HOTMAIL.COM){}(RESPONDENT) MANAN SONI(MANANSONIADV.07@GMAIL.COM)(9953574827)(RESPONDENT) | |
| 30 | CM(M)-756/2023 CM APPL. 23809/2023 WITH CM(M) 728/2023 | GURPREET KAUR V/s PARVATI DEVI THROUGH HER LRS | GAGAN JAGLAN, MANAN SONI |
| | | OTHER DETAILS OF ADVOCATES: MANAN SONI(MANANSONIADV.07@GMAIL.COM)(9953574827)(RESPONDENT) | |
| 31 | CM(M)-1708/2023 CM APPL. 54293/2023 WITH CM(M) 1817/2023 | HARNAM SINGH V/s CHANDER BHAN AND ORS. | SIDDHARTH AGGARWAL |
| | | OTHER DETAILS OF ADVOCATES: SIDDHARTH AGGARWAL(9871588350)(PETITIONER) | |
| 32 | CM(M)-1817/2023 CM APPL. 57666/2023 CM APPL. 57667/2023 WITH CM(M) 1708/2023 | HARNAM SINGH V/s CHANDER BHAN AND ORS | SIDDHARTH AGGARWAL |
| | | OTHER DETAILS OF ADVOCATES: | |
| 33 | CM(M)-1832/2023 CM APPL. 57975/2023 | V.M. SINGH V/s MADAN LAL MANGOTRA & ORS. | ARJUN HARKAULI, RAJIV KUMAR GHAWANA |
| | | OTHER DETAILS OF ADVOCATES: RAJIV KUMAR GHAWANA(RKG.LAWOFFICES@GMAIL.COM)(9899308878)(RESPONDENT) RAJIV KUMAR GHAWANA(RKG.LAWOFFICES@GMAIL.COM)(9899308878)(RESPONDENT) RAJIV KUMAR GHAWANA(RKG.LAWOFFICES@GMAIL.COM)(9899308878)(PETITIONER) | |
| 34 | CM(M)-1888/2023 | SMT FARZANA BEGAM & ANR. V/s SH DEVENDRA & ORS. | SOMNATH PARASHAR, JAI PRAKASH NARAYAN SHAHI |
| | | OTHER DETAILS OF ADVOCATES: JAI PRAKASH NARAYAN SHAHI(ADVJPNASHAHI@GMAIL.COM)(9811148998)(RESPONDENT) | |
| 35 | CM(M)-2070/2023 CM APPL. 64965/2023 CM APPL. 38593/2024 | SH. SATISH KUMAR V/s SMT KHUSHBOO SINGH | LOKESH KUMAR MISHRA |
| | | OTHER DETAILS OF ADVOCATES: LOKESH KUMAR MISHRA & ASSOCIATES(ADVLMKMSC@GMAIL.COM)(9899392325)(PETITIONER) SATISH(9811989655)(PETITIONER) | |

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| | | KHUSHBOO SINGH(KHUSHBOO@AARYAFASHIONS.COM)(9599922838)(RESPONDENT) LOKESH KUMAR MISHRA(ADVLKMSC@GMAIL.COM)(9899392325)(PETITIONER) KHUSHBOO(KHUSHBOO@AARYAFASHIONS.COM)(0)(RESPONDENT) KHUSHBOO(KHUSHBOO@AARYAFASHIONS.COM)(0)(RESPONDENT) | |
| 36 | CM(M)-29/2024 CM APPL. 820/2024 CM APPL. 3155/2025 | POOJA SAINI SHARMA V/s SH VARUN SHARMA | MANISH KUMAR VIKKEY |
| | | OTHER DETAILS OF ADVOCATES: LOVELEEN KAITHWAS & MANISH KUMAR(LAVELEENBU@GMAIL.COM)(9999447762)(PETITIONER) KANCHAN (KANCHANJHA86@YAHOO.IN){}(RESPONDENT) LOVELEEN KAITHWAS (LOVELEENBU@GMAIL.COM)(9999447762)(RESPONDENT) VARUN@INMARK(VARUN@INMARK.CO.IN){}(RESPONDENT) SIMRAN(KHURANA.SIMRAN0211@GMAIL.COM){}(RESPONDENT) VARUN(VARUN@INMARK.CO.IN){}(RESPONDENT) KHURANA (KHURANA.SIMRAN0211@GMAIL.COM){}(RESPONDENT) LOVELEEN KAITHWAS(LOVELEENBU@GMAIL.COM)(9999447762)(PETITIONER) | |
| 37 | CM(M)-30/2024 CM APPL. 842/2024 | MURARI LAL THROUGH LRS & ORS. V/s BALBIR SINGH & ORS. | MINATI MURARI |
| | | OTHER DETAILS OF ADVOCATES: A K SEN (ASHISSEN@YAHOO.COM)(9811057478)(PETITIONER) ARVIND SINGH(ARVINDSINGH56275@GMAIL.COM){}(RESPONDENT) | |
| 38 | CM(M)-44/2024 CM APPL. 1371/2024 | BALRAJ KAPOOR V/s PREM KUMAR KAPOOR AND ORS | JAGDISH SETHI, VARUN GOSWAMI, AVNEESH GARG |
| | | OTHER DETAILS OF ADVOCATES: JAGDISH SETHI(JAGDISHSETHI@YAHOO.CO.IN)(9810250220)(PETITIONER) SHANELA(SHANELA71@HOTMAIL.COM){}(RESPONDENT) VARUN GOSWAMI(VARUNLEGAL@YAHOO.CO.IN)(9810117465)(RESPONDENT) VARUN GOSWAMI(VARUNLEGAL@YAHOO.CO.IN)(9810117465)(RESPONDENT) AVNEESH GARG(AVNEESH.GARG@GMAIL.COM)(9818479699)(PETITIONER) | |
| 39 | CM(M)-1843/2024 | SH. HARISH KUMAR TREHAN V/s NORTH DELHI MUNICIPAL CORPORATION & ORS. | AMULYA DHINGRA, SHIVANGI SANJAY KUMAR |
| | | OTHER DETAILS OF ADVOCATES: AMULYA DHINGRA , DIWAKAR SINGH(OFFICE@EMPHASISLAW.COM)(9911400404)(PETITIONER) AMULYA DHINGRA , DIWAKAR SINGH(OFFICE@EMPHASISLAW.COM)(9911400404)(PETITIONER) R()(9650729553)(RESPONDENT) GNCTD(STANDINGCOUNSELGNCTD@GMAIL.COM){}(RESPONDENT) CLO MCD(CLOMCDHQ@GMAIL.COM){}(RESPONDENT) R()(8920571821)(RESPONDENT) R()(9213046406)(RESPONDENT) R()(9210720939)(RESPONDENT) R()(9650729553)(RESPONDENT) R()(9899887600)(RESPONDENT) GNCTD(STANDINGCOUNSELGNCTD@GMAIL.COM){}(RESPONDENT) R()(8920571821)(RESPONDENT) R()(9899887600)(RESPONDENT) R()(9213046406)(RESPONDENT) CLO MCD(CLOMCDHQ@GMAIL.COM){}(RESPONDENT) R()(9350351273)(RESPONDENT) R()(9818383933)(RESPONDENT) SHIVANGI SANJAY KUMAR (SHIVANGIEKUMAR@GMAIL.COM)(8595244623)(RESPONDENT) | |
| 40 | CM(M)-2148/2024 CM APPL. 16729/2024 CM APPL. 37968/2024 | NARENDER NATH BRAHMI V/s MAMTA AND ORS | RAM KUMAR |
| | | OTHER DETAILS OF ADVOCATES: RAKESHTKUMAR1987(RAKESHTKUMAR1987@GMAIL.COM){}(PETITIONER) RAM KUMAR (LEGITIME11@GMAIL.COM)(9810263184)(PETITIONER) RAM KUMAR(LEGITIME11@GMAIL.COM)(9810263184)(PETITIONER) | |
| 41 | CM(M)-2253/2024 | SH GULSHAN KUMAR JAIN V/s SH VIJAY KUMAR JAIN | DEEP DHAMIJA, ARJUN ANAND |
| | | OTHER DETAILS OF ADVOCATES: DEEP DHAMIJA(DEEPDHAMIJA@SDGLAWCHAMBERS.COM)(9811048468)(PETITIONER) YOGENDER PAL SINGH(YOGENDER.SINGH306@GMAIL.COM)(8527305402)(PETITIONER) ARJUN(ARJUN.ANAND27@GMAIL.COM){}(RESPONDENT) ARJUN ANAND(ARJUN.ANAND27@GMAIL.COM)(9910397396)(RESPONDENT) | |
| 42 | CM(M)-2270/2024 | JOGINDER SINGH @ YOGINDER SINGH & ANR. V/s JANGLI (SINCE DECEASED) THROUGH HIS LEGAL HEIRS & ORS. | ROOPANSH PUROHIT |
| | | OTHER DETAILS OF ADVOCATES: ROOPANSH PUROHIT, GULTASH GURON(RUPANSH77@YAHOO.CO.IN)(9810440322)(PETITIONER) ABHIMANYU(ABHIMANYUANDASSOCIATES@GMAIL.COM)(9999177063)(RESPONDENT) | |

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|----|--|--|----------------------------------|--|
| 43 | CM(M)-2298/2024 CM APPL. 20568/2024 CM APPL. 22412/2024 CM APPL. 22414/2024 | M/S JAY COLOUR COMPANY V/s M/S SURENDER KUMAR JAIN | SHASHANK RAI | |
| | | OTHER DETAILS OF ADVOCATES: SHASHANK RAI , OM PRAKASH SAPRA (SHASHANKRAI02@GMAIL.COM)(9643680750)(PETITIONER) AMARJEET(JASSIAJR@GMAIL.COM)()(RESPONDENT) | | |
| 44 | CM(M)-2321/2024 CM APPL. 21284/2024 CM APPL. 21285/2024 | SH KANTA PRASAD (DECEASED THROUGH HIS LRS) & ORS. V/s 1 INDIAN INSTITUTE OF TECHNOLOGY DELHI & ANR. | SUBEY SINGH PANWAR | |
| | | OTHER DETAILS OF ADVOCATES: SS PANWAR & ASSOCIATES(SSPANWAR560@GMAIL.COM)(9312234919)(PETITIONER) AJMITRA(AJMITRA@GMAIL.COM)()(RESPONDENT) | | |
| 45 | CM(M)-2382/2024 CM APPL. 23204/2024 CM APPL. 34722/2024 CM APPL. 34723/2024 | M/S JAY COLOUR COMPANY V/s M/S VDR COLOURS AND CHEMICALS PVT. LTD. | SHASHANK RAI | |
| | | OTHER DETAILS OF ADVOCATES: SHASHANK RAI , OM PRAKASH SAPRA (SHASHANKRAI02@GMAIL.COM)(9643680750)(PETITIONER) JASSIAJR(JASSIAJR@GMAIL.COM)()(RESPONDENT) | | |
| 46 | CM(M)-2456/2024 CM APPL. 25279/2024 CM APPL. 25280/2024 | ANIL KUMAR SINCE DECEASED THROUGH LRS NEHA V/s BABITA SINGH DECEASED THROUGH LR SHRI MAHA SINGH | MANU NAYAR, ASHIM VACHHER | |
| | | OTHER DETAILS OF ADVOCATES: NITIN KUMAR(KUMARNITIN10075@GMAIL.COM)()(PETITIONER) VACHHERA(VACHHERASSOCIATES@GMAIL.COM)()(RESPONDENT) ASHIM(ASHIMVACHHER@VACHHERASSOCIATES.COM)()(RESPONDENT) ASHIM VACHHER(ASHIMVACHHER@VACHHERASSOCIATES.COM)(9811023217)(RESPONDENT) | | |
| 47 | CM(M)-2565/2024 CM APPL. 28614/2024 CM APPL. 73245/2024 | PRADEEP KUMAR & ANR. V/s UNION OF INDIA & ORS. | PRADEEP SINGH RANA, VED PAL RANA | |
| | | OTHER DETAILS OF ADVOCATES: P S RANA & ASSOCIATES(LEGAL.X4LA@GMAIL.COM)(9818215153)(PETITIONER) DDA(DDACHAMBERHC@DDA.ORG.IN)()(RESPONDENT) GNCTD(GNCTD.SCLA.SKP@GMAIL.COM,)()(RESPONDENT) RANA LEGAL(RANA.LEGAL.X41A@GMAIL.COM)(0)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT) V P RANA(VPRANALEGALASSOCIATES@GMAIL.COM)(9811165700)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) | | |
| 48 | CM(M)-2626/2024 CM APPL. 30489/2024 CM APPL. 30491/2024 | OMPAL SINGH V/s PRAHLAD SINGH(DECEASED)THROUGH LRS AND ANR. | SIDHARTH JOSHI | |
| | | OTHER DETAILS OF ADVOCATES: OMPAL SINGH()(9873926990)(PETITIONER) SIDHARTH JOSHI(SIDHARTH@SIDHARTHJOSHI.COM)(9818509714)(PETITIONER) SUSHMA()(8076544262)(RESPONDENT) PRAHLAD SINGH()(9871359930)(RESPONDENT) RAVI()(9312464238)(RESPONDENT) NAVEEN()(9871745058)(RESPONDENT) VIPIN()(7292027407)(RESPONDENT) VIDYA ()(9871359930)(RESPONDENT) MISS RUCHI()(8368975564)(RESPONDENT) REENA()(8750225771)(RESPONDENT) UMESH()(9350894398)(RESPONDENT) YOGESH()(9654917297)(RESPONDENT) | | |
| 49 | CM(M)-2727/2024 CM APPL. 33681/2024 | POONAM MADAN V/s SIDDHARTHA SANKAR SARMAH | SHREYA MUNOTH | |
| | | OTHER DETAILS OF ADVOCATES: SHREYA MUNOTH, AMRITANANDA, CHAKRAVORTY, SAMSON(SHREYA@CSMCHAMBERS.COM)(9958498446)(PETITIONER) POONAM MADAN(POONAM.MS@GMAIL.COM)()(PETITIONER) SIDDHARTH(SSSARMAH@GMAIL.COM)()(RESPONDENT) GLOBUS(JAINGLOBUS@GMAIL.COM)()(RESPONDENT) | | |
| 50 | CM(M)-2766/2024 CM APPL. 34441/2024 | SMT BHAGYA LAXMI V/s SMT LAXMI DEVI | UDYAN SRIVASTAVA, ABHAY KUMAR | |
| | | OTHER DETAILS OF ADVOCATES: ABHAY KUMAR(ABHAY.ADV95@GMAIL.COM , KHELPING@GMAIL.COM)(9560830290)(RESPONDENT) | | |

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| 51 | CM(M)-2830/2024 CM APPL. 36267/2024 | VIJAY MOHAN & ANR. V/s MANJU SHARMA & ORS. | VINEET SHARMA, TUSHAR KWATRA | |
| | | OTHER DETAILS OF ADVOCATES: TUSHAR KWATRA (TUSHARKWATRA26@GMAIL.COM)(8076436608)(PETITIONER) | | |
| 52 | CM(M)-2831/2024 CM APPL. 36269/2024 | GARUDA CONSTRUCTION AND ENGINEERS PVT. LTD. V/s DINESH KHANNA | SOAYIB QURESHI, VIJAY KUMAR WADHWA | |
| | | OTHER DETAILS OF ADVOCATES: VIJAY KUMAR WADHWA(MWLAWASSOCIATES@GMAIL.COM)(9818376231)(PETITIONER) | | |
| 53 | CM(M)-2848/2024 CM APPL. 36916/2024 | RAJIT KUMAR V/s MRIDULA MURGAI & ORS. | RAHUL GOEL | |
| | | OTHER DETAILS OF ADVOCATES: ANU MONGA (ANU.MONGA@ANANTLAW.COM)(9811264474)(PETITIONER) HELLOW(HELLOVVA@GMAIL.COM)(9810032527)(RESPONDENT) GURPREET()(9811169751)(RESPONDENT) JESGAV ()(9958270162)(RESPONDENT) | | |
| 54 | CM(M)-2889/2024 CM APPL. 38269/2024 | ANIL SHARMA V/s AJAY JAIN | BHARAT BHUSHAN | |
| | | OTHER DETAILS OF ADVOCATES: BHARAT BHUSHAN & ASSOCIATES(ADVBHARATBHUSHAN328@GMAIL.COM)(9910403763)(PETITIONER) PRAVEEN(ADVOCATEPKGOEL@GMAIL.COM)(0)(RESPONDENT) | | |
| 55 | CM(M)-3042/2024 CM APPL. 42581/2024 CM APPL. 42583/2024 | SMT SAMITA SALUJA V/s HARVINDER KAUR GANDHI & ORS. | VIDIT GUPTA | |
| | | OTHER DETAILS OF ADVOCATES: VIDIT GUPTA(A445DEFCOL@GMAIL.COM)(9910995511)(PETITIONER) | | |
| 56 | CM(M)-3101/2024 CM APPL. 44284/2024 | AMAN HOSPITALITY PVT. LTD. V/s MAGICAL INDIA JOURNEY & ANR. | RISHABH TOMAR | |
| | | OTHER DETAILS OF ADVOCATES: P K AGRAWAL(OFFICE@PKAGRAWALADVOCATE.COM)(8285230770)(PETITIONER) AMAN HOSPITALITY PVT LTD(GURMEETSACHDEVA1955@GMAIL.COM)(0)(PETITIONER) MAGICAL INDIA JOURNEY(BOOKING@MAGICALINDIAJOURNEY.COM)(0)(RESPONDENT) S K COTTON(NIKITHASMARTY@GMAIL.COM)(9843458222)(RESPONDENT) | | |
| 57 | CM(M)-3213/2024 CM APPL. 48334/2024 | VEENA AJMANI V/s PRADEEP KUMAR SINGHAL & ORS. | LAV DHAWAN | |
| | | OTHER DETAILS OF ADVOCATES: ADITYA NAYYAR , LAV DHAWAN(NAYYARADI@GMAIL.COM)(8744022322)(PETITIONER) VEENA AJMANI(VEENAAJMANI9911@GMAIL.COM)(9818380387)(PETITIONER) MANOJ(MANOJ@SINGHASSOCIATES.IN)(0)(RESPONDENT) | | |
| 58 | CM(M)-3707/2024 CM APPL. 62863/2024 | P.M. PATEL V/s PAWAN SONI & ORS. | SUNIL KUMAR VERMA | |
| | | OTHER DETAILS OF ADVOCATES: SUNIL KUMAR VERMA(SVERMAK@GMAIL.COM)(9811384198)(PETITIONER) PAWAN(PAWANSONI55@GMAIL.COM)(0)(RESPONDENT) PINGALI(PVRAOLPG@GMAIL.COM)(0)(RESPONDENT) | | |
| 59 | CM(M)-3907/2024 CM APPL. 68590/2024 | INTEC CAPITAL LTD V/s MS ROSY TYAGI & ANR. | PRANAV GOYAL | |
| | | OTHER DETAILS OF ADVOCATES: PRANAV GOYAL , POOJA CHAUDHARY(LEGAL.PRANAVGOYAL@GMAIL.COM)(9654854905)(PETITIONER) | | |
| 60 | CM(M)-3990/2024 | INLAND WORLD LOGISTICS PVT. LTD. V/s ORIENTAL INSURANCE CO. LTD. | SHANTHA DEVI RAMAN, KANWAR KOCHHAR | |
| | | OTHER DETAILS OF ADVOCATES: SHANTHA DEVI RAMAN (RSRAMANR@YAHOO.COM)(9868101409)(PETITIONER) SDRAMAN (SDRAMANADVANCESERVICE@GMAIL.COM)(0)(RESPONDENT) KANWAR KOCHHAR(KANWAR.KOCHHAR@GMAIL.COM)(9810515833)(RESPONDENT) | | |
| 61 | CM(M)-4017/2024 CM APPL. 71853/2024 | ROYCE DEVELOPERS PVT. LTD. V/s TARUN AGGARWAL & ANR. | RAHUL JAIN | |
| | | OTHER DETAILS OF ADVOCATES: SMITAKSHI TALUKDAR(OFFICE@JAINANDTALUKDAR.COM)(9899664988)(PETITIONER) TARUNAGGERWAL(TARUNAGGERWAL2025@YAHOO.COM)(0)(RESPONDENT) | | |
| 62 | CM(M)-4117/2024 CM APPL. 74497/2024 | M/S. MOTHERS PRIDE HIGH SCHOOL & ORS. V/s M/S. MAHESHWARI MANDAL DELHI | SANJEET SINGH | |
| | | OTHER DETAILS OF ADVOCATES: RANJIT SINGH (AKSHAY.ZMR.AC@GMAIL.COM)(9811767675)(PETITIONER) KUNAL MEHTA (KUNALMEHTA@LIVE.IN)(0)(RESPONDENT) | | |

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| 63 | CM(M)-4131/2024 | SONU V/s ANITA GUPTA | KULDEEP KUMAR GURNANI | |
| | | OTHER DETAILS OF ADVOCATES: KULDEEP KUMAR(KULDEEPA544@GMAIL.COM)(9811015945)(PETITIONER) MOHIT (ADV_MOHITBANSAL@YAHOO.COM)(0)(RESPONDENT) | | |
| 64 | CM(M)-4210/2024 CM APPL. 76219/2024 | MANOHAR SINGH V/s GURMEJ SINGH | SNEHAHSU TRIPATHY | |
| | | OTHER DETAILS OF ADVOCATES: S S TRIPATHY (DINNTUL@GMAIL.COM)(9873702335)(PETITIONER) RAJEEV (RKATYAIN@GMAIL.COM)(0)(RESPONDENT) | | |
| 65 | CM APPL. 69495/2024 In EX.F.A.-27/2017(Disposed off case) | SHYAM LAL GOEL & ORS V/s SUNIL BHAREJA & ORS | R K JAIN, PREM GARG, SAMEER MANDIRATTA & ASSOCIATES | |
| | | OTHER DETAILS OF ADVOCATES: PREM GARG LEGAL(PREMGARG.LEGAL@YAHOO.COM)(8860844670)(PETITIONER) SAMEER MENDIRATTA(SAMEER.MENDIRATTA@GMAIL.COM)(0)(RESPONDENT) PREM GARG (PREMGARG@YMAIL.COM)(8860844670)(PETITIONER) | | |
| FOR DISPOSAL | | | | |
| 66 | CM(M)-416/2018 CM APPL. 52004/2018 CM APPL. 40379/2022 CM APPL. 42925/2024 CM APPL. 42926/2024 | BHUWAN CHAND SATI V/s ANKUR JAMWAL & ORS | AJIT NAIR, TUSHAR SANNU DAHIYA, AJIT KUMAR NAIR, RAKESH AGRAWAL | |
| | | OTHER DETAILS OF ADVOCATES: AJIT NAIR()(9811733315)(PETITIONER) AJIT NAIR()(9811733315)(PETITIONER) TUSHAR SANNU(ADV.TUSHARSANNU@GMAIL.COM)(9911991166)(PETITIONER) AJIT(AJITNAIRADV18@GMAIL.COM)()(RESPONDENT) AJIT NAIR(BHUWANSATI40@GMAIL.COM)(9911733315)(PETITIONER) VIJAYENDRA (K.MUKESH1601@GMAIL.COM)(0)(RESPONDENT) AGIR GUPTA (ADVOCATEAGIR@GMAIL.COM)(0)(RESPONDENT) AJIT NAIR(AJITNAIRADV18@GMAIL.COM)(0)(RESPONDENT) RAKESH AGRAWAL(ABCLEGAL@GMAIL.COM)(9891903838)(PETITIONER) | | |
| 67 | CM(M)-1597/2019 CM APPL. 11380/2019 | PREM LATA V/s RAJESH KUMAR & ORS | SUGAN C AGGARWAL, PARITOSH KAPIL | |
| | | OTHER DETAILS OF ADVOCATES: | | |
| 68 | CM(M)-91/2022 | SH DALJEET SINGH V/s SMT LAXMI DEVI & ORS. | JAI SAHAI ENDLAW | |
| | | OTHER DETAILS OF ADVOCATES: SUBHODAY BANERJEE(SUBHODAY@JSECHAMBERS.COM)()(RESPONDENT) | | |
| FOR ARGUMENT | | | | |
| 69 | CM(M)-3009/2024 CM APPL. 66043/2024 | PANKAJ ARORA V/s ANIL KUMAR BANSAL & ORS. | RAKESH MAHAJAN, MUKESH KUMAR SINGH | |
| | | OTHER DETAILS OF ADVOCATES: JURIST INTERNATONAL (ADVOCATERAKESH.M@GMAIL.COM)(9318415544)(PETITIONER) KARM LEGAL(OFFICE@KARMLLEGAL.COM)(0)(RESPONDENT) PULKIT SHARMA(ADV.PULKITSHARMA@GMAIL.COM)(0)(RESPONDENT) RAKESH MAHAJAN()(9318415544)(PETITIONER) KARM LEGAL (OFFICE@KARMLLEGAL.COM)(0)(RESPONDENT) MUKESH KUMAR SINGH(ADVOCATEMUKESHKUMARSINGH@GMAIL.COM)(9560482725)(PETITIONER) | | |
| FOR FINAL DISPOSAL | | | | |
| 70 | CM(M)-3703/2024 CM APPL. 62788/2024 | BALBIR SINGH V/s DELHI DEVELOPMENT AUTHORITY | ANIL SHARMA | |
| | | OTHER DETAILS OF ADVOCATES: AMAN BHARDWAJ, SANJEEV(ARPITSHARMAADVOCATE@GMAIL.COM)(0)(PETITIONER) DDA(DDACHAMBERHC@DDA.GOV.IN)(0)(RESPONDENT) | | |

COURT NO. 16
HON'BLE MR.JUSTICE DHARMESH SHARMA

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO:

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MEETING NUMBER: 25127330441

| ITEM NUMBER | CASE NUMBER | PARTY NAME | ADVOCATE NAME | OTHER INFORMATION |
|--|--|---|--|-------------------|
| CASES INVOLVING DIFFERENTLY-ABLED PERSONS | | | | |
| 1 | CM APPL. 20697/2025 CM APPL. 20698/2025 In FAO-60/2025 | THYROCARE TECHNOLOGIES LIMITED V/s MOHIT & ORS. | SAHIL SIDDIQUI, RAM KANWAR NAIN | |
| | | OTHER DETAILS OF ADVOCATES: KHANDELWAL CHAMBERS(Team@KHANDELWALCHAMBERS.COM)(0)(PETITIONER) R(LAWOFFICES723WW@GMAIL.COM)(0)(RESPONDENT) AMITESH(AMITESHGOEL@GMAIL.COM)(0)(RESPONDENT) LABJLC(LABJLC2.DELHI@NIC.IN)(0)(RESPONDENT) R K NAIN(LAWOFFICES723WW@GMAIL.COM)(0)(PETITIONER) R K NAIN(LAWOFFICES723WW@GMAIL.COM)(0)(RESPONDENT) KHANDEL(Team@KHANDELWALCHAMBERS.COM)(0)(RESPONDENT) R K NAIN(LAWOFFICES723WW@GMAIL.COM)(0)(RESPONDENT) R K NAIN(LAWOFFICES723WW@GMAIL.COM)(0)(RESPONDENT) KHANDELWAL(Team@KHANDELWALCHAMBERS.COM)(0)(RESPONDENT) KHANDELWAL(Team@KHANDELWALCHAMBERS.COM)(0)(RESPONDENT) | | |
| TOP OF THE BOARD | | | | |
| 2 | FAO-461/2018 CM APPL. 40605/2018 | SUMANT RAI DEEWAN V/s M/S INDIAN HANDICRAFTS & ORS | VIKAS ARORA, M TABISH ZIA, SHALINI SHARMA | |
| | | OTHER DETAILS OF ADVOCATES: VIKAS ARORA()(9811414440)(PETITIONER) SHALINI SHARMA(SHALINISH204@GMAIL.COM)(9818825567)(PETITIONER) | | |
| 3 | FAO-47/2024 CM APPL. 7592/2024 | NARINDER PALGOTRA AND ORS V/s ANITA PALGOTRA AND ORS | VALLABHI SHUKLA | |
| | | OTHER DETAILS OF ADVOCATES: BAJAJ & BAJAJ ASSOCIATES(ADVOCATE.PUNEET31@GMAIL.COM)(9811700978)(PETITIONER) ANITA(OFFICE@MARKLEGAL.COM)()(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) | | |
| FOR ADMISSION | | | | |
| 4 | FAO-229/2024 CM APPL. 41323/2024 CM APPL. 41324/2024 | VIKKY@LUCKY@AMIT SHARMA V/s JAI RAM & ORS. | MOHIT WADHWA, MADAN LAL SHARMA | |
| | | OTHER DETAILS OF ADVOCATES: MADAN LAL SHARMA(MADANLSHARMA1945@GMAIL.COM)(9650708978)(RESPONDENT) | | |
| AFTER NOTICE MISC. MATTERS | | | | |
| 5 | FAO-2/2015 | MOHINI DEVI & ORS V/s UNION OF INDIA | S K VASHISHT | |
| | | OTHER DETAILS OF ADVOCATES: | | |

| | | | | |
|----|--|---|--|--|
| 6 | FAO-133/2017 | SAWAN KIRPAL RUHANI MISSION V/s STATE | RAJIV TYAGI & ASSOCIATES | |
| | | OTHER DETAILS OF ADVOCATES: | | |
| 7 | FAO-482/2017 | HOLY FAITH INTERNATIONAL PVT LTD V/s CROSS COUNTRY HOTELS LTD & ANR | RAJMANGAL KUMAR, STUTI | |
| | | OTHER DETAILS OF ADVOCATES: STUTI (STUTIDWIVEDI36@GMAIL.COM)(7352188515)(PETITIONER) | | |
| 8 | FAO-39/2018 CM APPL. 3853/2018 | GURDHYAN BHOLA AND ANR V/s THE STATE (NCT OF DELHI) AND ORS | M G VACHER | |
| | | OTHER DETAILS OF ADVOCATES: M G VACHER()(9971957122)(PETITIONER) | | |
| 9 | FAO-157/2019 CM APPL. 16453/2019 | AVINASH EM PROJECTS PVT LTD & ANR V/s KOTAK MAHINDRA PRIME LTD | SANJIV KAKAR, KUSHAL KUMAR | |
| | | OTHER DETAILS OF ADVOCATES: SANJIV KAKAR()(9810295666)(PETITIONER) KUSHAL KUMAR(ADV.KUSHALKUMAR@GMAIL.COM)(9958724670)(RESPONDENT) | | |
| 10 | FAO-209/2019 | DELKON (INDIA) PRIVATE LIMITED V/s BHARAT HEAVY ELECTRICALS | S N MITRA, RAJAT KUMAR, SARTHAK ADVOCATES & SOLICITORS, KAMALA SANKARAN MAHADEVAN | |
| | | OTHER DETAILS OF ADVOCATES: S N MITRA()(9810443269)(PETITIONER) ()(RESPONDENT) KAMALA SANKARAN MAHADEVAN(ADV.MAHADEVAN@GMAIL.COM)(9810696425)(PETITIONER) | | |
| 11 | FAO-395/2019 | SUNIL MOHAN GUPTA V/s ADITYA BIRLA MONEY LTD | P S RANA, PRISTINE COUNCILORS | |
| | | OTHER DETAILS OF ADVOCATES: P S RANA()(9818215153)(PETITIONER) | | |
| 12 | FAO-105/2020 CM APPL. 8375/2020 CM APPL. 5371/2025 | M/S HINDUSTAN VEGETABLES OILS & ANR V/s M/S RAGHUNATH BUILDERS PVT LTD & ANR | SONIA A MENON, AKSHAY BHATIA, YUDHISHTER SHARMA, AMIET ANDLAY | |
| | | OTHER DETAILS OF ADVOCATES: SONIA A MENON()(981086546)(PETITIONER) AKSHAY BHATIA(AKSHAY_BHATIA93@YAHOO.CO.IN)(9899098093)(PETITIONER) BALENDU(OFFICEOFBALENDU@GMAIL.COM)(0)(RESPONDENT) YUDHISHTER SHARMA(YUDHISHTER.S@HOTMAIL.COM)(8860193372)(RESPONDENT) | | |
| 13 | FAO-140/2021 CM APPL. 14782/2021 CM APPL. 26195/2021 | NISHANT PAL V/s KAMLESH BHARARA & ORS. | AJAY KUMAR PIPANIYA | |
| | | OTHER DETAILS OF ADVOCATES: AJAY PIPANIYA(PIPANIYAASSOCIATES@GMAIL.COM)(9711368883)(PETITIONER) AJAY KUMAR PIPANIYA()(9810466554)(PETITIONER) KAMLESH BHARARA ()(9868949163)(RESPONDENT) DEEPAK BHARARA()(9868945163)(RESPONDENT) SANJEEV WASON()(9891318532)(RESPONDENT) AJAY KUMAR PIPANIYA()(9810466554)(PETITIONER) SANJEEV WASON()(9891318532)(RESPONDENT) | | |
| 14 | FAO-109/2023 CM APPL. 22558/2023 | GAGAN SINDHI V/s STATE & ORS | JATIN BHATIA, MD NAUSHAD ALAM | |
| | | OTHER DETAILS OF ADVOCATES: MD NAUSHAD ALAM(KHANSIPR@GMAIL.COM)(7827737254)(RESPONDENT) | | |
| 15 | FAO-343/2023 | KULDEEP SINGH HOODA V/s SUBHASH SHARMA & ORS. | HASSAN ZUBAIR WARIS | |
| | | OTHER DETAILS OF ADVOCATES: | | |
| 16 | FAO-124/2024 | SUNIL KILAM V/s AMOD KHANNA & ORS. | ARBAZ AHMAD KHAN, KAPIL GUPTA, KRISHNA DEV YADAV | |
| | | OTHER DETAILS OF ADVOCATES: AMIT GUPTA AND ASSOCIATES(INFO@AMITGUPTAADVOCATE.COM)(9810180343)(PETITIONER) KAPIL(ADV.KAPILGUPTA@GMAIL.COM)()(RESPONDENT) SECRETARIAL(SECRETARIAL@EROS-GROUP.COM)()(RESPONDENT) SBI(SBI.04107@SBI.CO.IN)()(RESPONDENT) KAPIL GUPTA(ADV.KAPILGUPTA@GMAIL.COM)(9873164160)(RESPONDENT) KRISHNA DEV YADAV(KRISHNADEVYADAV26@YAHOO.COM)(9990904642)(RESPONDENT) | | |

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| 17 | FAO-189/2024 CM APPL. 34302/2024 | SMT CHANDA DEVI & ORS. V/s UNION OF INDIA | RAJAN SOOD | |
| | | OTHER DETAILS OF ADVOCATES: | | |
| 18 | FAO-238/2024 CM APPL. 42020/2024 CM APPL. 42021/2024 CM APPL. 42025/2024 CM APPL. 42026/2024 | DEPARTMENT OF TELECOMMUNICATION AND OTHERS V/s MS MAYA | RUCHIR MISHRA | |
| | | OTHER DETAILS OF ADVOCATES: RUCHIR MISHRA(RUCHIRMISHRA79@YAHOO.CO.IN)(0)(PETITIONER) TRIVEDI(TRIVEDIASOCIATES724@GMAIL.COM)(0)(RESPONDENT) | | |
| 19 | FAO-293/2024 CM APPL. 53862/2024 | SHRI D V SINGH V/s RAM DULARI CHARITABLE TRUST & ORS. | ANAND YADAV | |
| | | OTHER DETAILS OF ADVOCATES: ANAND YADAV(ANANDYADAV_3@YAHOO.COM)(9810126454)(PETITIONER) RASHIM(CHAMBERSHIMSHRIDHAR@GMAIL.COM)(0)(RESPONDENT) | | |
| 20 | FAO-377/2024 | AZAD SINGH V/s VIKAS DABAS & ORS. | VIKRAM SINGH | |
| | | OTHER DETAILS OF ADVOCATES: NAVEEN RAHEJA(ADV.VIKRAMGEORGIAN@GMAIL.COM)(9873755786)(PETITIONER) | | |
| 21 | FAO-388/2024 CM APPL. 73665/2024 | ADITYA MADAN V/s SHOBHIT MADAN | ADITYA MADAN, DEEPAK KUMAR BANSAL | |
| | | OTHER DETAILS OF ADVOCATES: DEEPAK KUMAR BANSAL(DEEPAKBANSAL545@GMAIL.COM)(9910845806)(RESPONDENT) | | |
| 22 | FAO-34/2025 CM APPL. 9423/2025 CM APPL. 13905/2025 | VIJAY SHARMA V/s VINOD SHARMA & ORS. | RAHUL BAKSHI, JAIDEEP MALIK | |
| | | OTHER DETAILS OF ADVOCATES: RAHUL BAKSHI(ADVOCATERAHULBAKSHI@GMAIL.COM)(9899805559)(PETITIONER) VIOND HOLYMARKINDIA(VINOD.HOLYMARKINDIA@GMAIL.COM)(0)(RESPONDENT) DHIRENDRA PRATAP(DHIRENDRAPRATAP100@YAHOO.CO.IN)(0)(RESPONDENT) NITESH HNLU(NITESH.HNLU@GMAIL.COM)(0)(RESPONDENT) GARIMA(GARIMA79@YAHOO.COM)(0)(RESPONDENT) MEHRAULI(SHO.MEHRAULI@DELHIPOLICE.GOV.IN)(0)(RESPONDENT) VIKRANT (VIKRANTPRATAP94@GMAIL.COM)(0)(RESPONDENT) RAHUL BAKSHI(ADVOCATERAHULBAKSHI@GMAIL.COM)(9899805559)(PETITIONER) JAIDEEP MALIK(JAIDEEPMALIKADV@GMAIL.COM, VINOD.HOLYMARINDIA@GMAIL.COM, GARIMA79@YAHOO.COM)(0)(RESPONDENT) JAIDEEP MALIK(JAIDEEPMALIKADV@GMAIL.COM)(9811106556)(RESPONDENT) JAIDEEP MALIK(JAIDEEPMALIKADV@GMAIL.COM)(9811106556)(RESPONDENT) | | |
| 23 | CM APPL. 2185/2025(CM For Restoration) In RFA-48/2016(Disposed off case) | SANJAY KUMAR AND ORS V/s MANOHAR LAL AND ORS | VIVEK SRIVASTAVA, PRIYANKA GUPTA, S C JAIN, PREETI TIWARI | |
| | | OTHER DETAILS OF ADVOCATES: MRS. PRIYANKA SINHA()(9899263943)(PETITIONER) AAYUSH (AAYUSH.ADV17@GMAIL.COM)(0)(RESPONDENT) | | |
| 24 | RFA-3/2017 CM APPL. 17/2017 | SEAGULL EXPORTS V/s M/S ARIHANT TEX INC & ORS | D K MALHOTRA & RAJESH MALHOTRA | |
| | | OTHER DETAILS OF ADVOCATES: | | |
| 25 | RFA-252/2017 CM APPL. 51717/2018 WITH RFA 272/2017 | KANTA TAKKAR & ANR V/s M/S TODAY HOMES INFRASTRUCTURE PVT LTD AND ANR | MANUJ AGGARWAL, ASHU KANSAL | |
| | | OTHER DETAILS OF ADVOCATES: MANUJ AGGARWAL()(9818094931)(PETITIONER) ASHU KANSAL(ASHUKANSAL@GMAIL.COM)(8800768899)(RESPONDENT) | | |
| 26 | RFA-272/2017 CM APPL. 9417/2017 | M/S TODAY HOMES & INFRASTRUCTURES PVT LTD V/s KANTA TAKKAR & ANR | SIBAL & CO, ASHU KANSAL | |
| | | OTHER DETAILS OF ADVOCATES: ASHU KANSAL(ASHUKANSAL@GMAIL.COM)(8800768899)(PETITIONER) | | |
| 27 | RFA-545/2017 CM APPL. 20600/2017 CM APPL. 1329/2020 CM APPL. 1331/2020 CM APPL. 12024/2020 CM APPL. 26086/2020 | NITYA S A R L PARIS, FRANCE V/s CNA EXPORTS PRIVATE LIMITED | ASHISH RANA, DEEPAK KHOSLA, DEEPAK KHOSLA, ANUBHA GOEL, ANAND DATWANI, ABHINAV SHARMA, RAJNEESH CHAUDHRY, ABHIMANYU MAHAJAN, AAYUSHI JAIN, BHUSHAN KAPUR, UDAY | Listing Remarks: AT 2:30PM |

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| | CM APPL. 51264/2022 CM APPL. 16482/2023 CM APPL. 28809/2023 CM APPL. 46743/2023 CM APPL. 3731/2025 | | BEDI, SANYAM KHETARPAL, ABHINAV SHARMA, BHUMI AGARWAL | |
| | | OTHER DETAILS OF ADVOCATES: DEEPAK KHOSLA()(9811054200)(PETITIONER) DEEPAK KHOSLA(DK@DANDKLAW.IN)(9811054200)(PETITIONER) ABHIMANYU MAHAJAN(ABHIMANYU.MAHAJAN@GMAIL.COM)(9811103447)(RESPONDENT) DEEPAK KHOSLA(DK@DANDKLAW.IN)(9811054200)(PETITIONER) JANAK DATWANI(JANAKFYEO@YAHOO.COM)()(RESPONDENT) FLORENCE DAUDE(CONTACT@BROUARD-DAUDE.COM)()(RESPONDENT) M/S NITYA SARL(CONTACT@BROUARD-DAUDE.COM)()(RESPONDENT) ABHIMANYU MAHAJAN()(9810335688)(PETITIONER) ANAND DATWANI(AJDATWANI@GMAIL.COM)()(RESPONDENT) AAYUSHI(AAYUSHI1309@GMAIL.COM)()(RESPONDENT) M P S KASANA(MPSKASANAAD@YAHOO.IN)(9810065932)(PETITIONER) ABHIMANYU MAHAJAN(ABHIMANYUMAHAJAN@GMAIL.COM)()(RESPONDENT) ABHIMANYU MAHAJAN(ANUBHAGDELHI@GMAIL.COM)(9810335688)(PETITIONER) ANAND DATWANI(AJDATWANI@GMAIL.COM)()(RESPONDENT) DEEPAK KHOSLA()(9811054200)(PETITIONER) ANUBHA GOEL , MAYANK JOSHI(ANUBHAGDELHI@GMAIL.COM)(987305650)(PETITIONER) RK JAIN(JAINRK691@GMAIL.COM)()(RESPONDENT) RAJIV(RAJIVSONIDOLLY@GMAIL.COM)()(RESPONDENT) ABHINAV SHARMA AND AVSI MALIK(ABHINAVSHARMA@VIRAYALEGAL.COM)(9810382091)(PETITIONER) SANYAM(SANYAM@KHETARPAL.CO.IN)(0)(RESPONDENT) AAYUSHI JAIN(AAYUSHI1309@GMAIL.COM)(8587890142)(RESPONDENT) BHUSHAN KAPUR(BHUSHANKAPUR@GMAIL.COM)(9899898765)(RESPONDENT) UDAY BEDI(UDAY.BEDI@OUTLOOK.COM)(9810600533)(PETITIONER) SANYAM KHETARPAL(SANYAM@KHETARPAL.CO.IN)(9873674225)(PETITIONER) ABHINAV SHARMA(5.ABHINAVSHARMA@GMAIL.COM)(9810382091)(RESPONDENT) BHUMI AGARWAL(ADVBHUMI26@GMAIL.COM)(7317896394)(PETITIONER) | | |
| 28 | CM APPL. 13217/2025 In RFA-935/2017 | PRADEEP GAMBHIR & ANR V/s ARISTO PHARMACEUTICALS LTD | THAKUR SUMIT, SUMIT THAKUR, RAJEEV SHARMA | |
| | | OTHER DETAILS OF ADVOCATES: THAKUR SUMIT(THAKURSUMIT79@GMAIL.COM)(9968454481)(PETITIONER) | | |
| 29 | RFA-99/2019 | SANJAY AGGARWAL V/s BEACON ELECTRONICS | KESHAV KUMAR, SARANSH GUPTA | |
| | | OTHER DETAILS OF ADVOCATES: KESHAV KUMAR()(9999626126)(PETITIONER) SARANSH GUPTA(SARANSH7642@YAHOO.IN)(9953060910)(PETITIONER) | | |
| 30 | RFA-206/2019 CM APPL. 11584/2019 CM APPL. 24407/2019 CM APPL. 21762/2021 CM APPL. 40209/2023 CM APPL. 40210/2023 | RAJIV KAPUR V/s CHARANJIT KAPUR & ORS | SHOHIT CHAUDHARY, GUNJAN BANSAL, SAKET SIKRI, SHOHIT CHAUDHRY, SHOHIT CHAUDHRY, MANPREET KAUR, KAPUR AND COMPANY, PURNIMA MAHESHWARI, ANGAD MEHTA, RAJIV DEWAN, VIPIN BHARDWAJ, AAYUSH AGARWALA, KESHAV SEHGAL | |
| | | OTHER DETAILS OF ADVOCATES: SHOHIT CHAUDHARY, GUNJAN BANSAL()(9999091964)(PETITIONER) SAKET SIKRI()(9311331807)(RESPONDENT) TEACHERRIMA(TEACHERRIMA@GMAIL.COM)()(RESPONDENT) ANGAD MEHTA (ANGAD87@GMAIL.COM)()(RESPONDENT) DHIRAJ SACHDEVA (SACHDEVA.DHIRAJ@GMAIL.COM)()(RESPONDENT) PURNIMA (ADVPURNIMA111@GMAIL.COM)()(RESPONDENT) RITU CHODHA(RITU.CHODHA@YAHOO.COM)()(RESPONDENT) PARMAR MALIKA(MALLIKA.PARMAR@YAHOO.COM)()(RESPONDENT) SANJIV KAPUR(KAPURSANJIV59@HOTMAIL.COM)()(RESPONDENT) RAJIV DEWAN(RAJIVDEWAN123@YAHOO.COM)()(RESPONDENT) SHOHIT CHAUDHRY(SHOHITC@GMAIL.COM)(9999091964)(PETITIONER) SHOHIT CHAUDHARY(SHOHIT@SHOHIT.COM)(9999091964)(PETITIONER) RIMA RIAT SHARMA(TEACHERRIMA@GMAIL.COM)()(RESPONDENT) ANGAD MEHTA(ANGAD87@GMAIL.COM)()(RESPONDENT) INDRANI RANI KAPUR(KAPURSANJIV59@HOTMAIL.COM)()(RESPONDENT) SANJIV KAPUR(KAPURSANJIV59@HOTMAIL.COM)()(RESPONDENT) ANGAD MEHTA(ANGAD87@GMAIL.COM)(9560956484)(RESPONDENT) RAJIV DEWAN(RAJIVDEWAN123@YAHOO.COM)(9811673338)(PETITIONER) VIPIN BHARDWAJ(BHARDWAJ.VIPIN95@GMAIL.COM)(9650922747)(RESPONDENT) AAYUSH AGARWALA(AAYUSH@PBA.NET.IN)(9999105064)(RESPONDENT) KESHAV SEHGAL(KESHAVSEHGAL.LAW@GMAIL.COM)(9999989899)(RESPONDENT) | | |

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| 31 | RFA-213/2019 CM APPL. 11990/2019 CM APPL. 14682/2019 CM APPL. 46963/2019 | RENUKA SHARMA V/s SURINDER SINGH SODHI & ANR | PREET PAL SINGH, NITESH MEHRA, SUMEET | |
| | | OTHER DETAILS OF ADVOCATES: PREET PAL SINGH(9999674312)(PETITIONER) NITESH MEHRA(9953652710)(PETITIONER) SUMEET(9999674312)(PETITIONER) | | |
| 32 | RFA-292/2019 CM APPL. 15794/2019 | HARJEET KAUR V/s JAGDEEP KAUR & ORS | D P S BANSAL, VIKRAM DUA, MANMOHAN SINGH NARULA | |
| | | OTHER DETAILS OF ADVOCATES: D P S BANSAL(9891373754)(PETITIONER) MANMOHAN SINGH NARULA(ATTORNEY.MANMOHAN@OUTLOOK.COM)(9953951910)(PETITIONER) | | |
| 33 | RFA-830/2019 CM APPL. 41381/2019 CM APPL. 42453/2019 CM APPL. 42547/2022 CM APPL. 19351/2023 | UNISON HOTELS LIMITED V/s SCHOOL OF PLANNING AND ARCHITECTURE | SRISHTI JUNEJA, SUSHANT KUMAR BHADURI, R K SINGH & DEEPA RAI | |
| | | OTHER DETAILS OF ADVOCATES: SRISHTI JUNEJA(8447051414)(PETITIONER) S K BHADURI , PREM PRAKASH(SUSHANT.BHADURI@GMAIL.COM)(9810439195)(PETITIONER) RISHI GAURI(GARI.RISHI@IVYLAW.IN)(RESPONDENT) SRISHTI JUNEJA (SRISHTI.JUNEJA@IVYLAW.IN)(RESPONDENT) GARIMA SEHGAL(GARIMA.SEHGAL@IVYLAW.IN)(RESPONDENT) GAURI RISHI , SRISHTI JUNEJA, GARIMA SEHGAL(8447051414)(PETITIONER) SUSHANT(SUSHANT.BHADURI@GMAIL.COM)(RESPONDENT) SUSHANT KUMAR BHADURI(SUSHANT.BHADURI@GMAIL.COM)(9810439195)(RESPONDENT) | | |
| 34 | RFA-996/2019 | AJAY KUMAR CHADHA V/s GAYATRI MEHRA & ANR | RICKY CHOPRA, DEEPAK VOHRA | |
| | | OTHER DETAILS OF ADVOCATES: RICKY CHOPRA,DEEPAK VOHRA(981053800)(PETITIONER) | | |
| PART-HEARD MATTERS | | | | |
| 35 | W.P.(C)-9877/2024 CM APPL. 40551/2024 CM APPL. 46471/2024 | EVAAN HOLDINGS PRIVATE LIMITED V/s RESERVE BANK OF INDIA AND ORS | ANNIRUDH SHARMA, KESHAV SEHGAL, KESHAV SEHGAL, LEXORBIS | |
| | | OTHER DETAILS OF ADVOCATES: ANNIRUDH SHARMA(OFFICE@ASHARMA.IN)(9999080715)(PETITIONER) H S PARIHAR(HAMELPAHAR@REDIFFMAIL.COM)(0)(RESPONDENT) KESHAV SEHGAL(KESHAVSEHGAL.LAW@GMAIL.COM)(9999989899)(PETITIONER) EVAAN HOLDINGS, ANIRUDH SHARMA(ACCOUNTS@EVAANHOLDINGS.COM, OFFICE@ASHARMA.IN)(0)(PETITIONER) EVAAN HOLDINGS, ANIRUDH SHARMA, RAMESH(ACCOUNTS@EVAANHOLDINGS.COM, OFFICE@ASHARMA.IN, RAMESH@LEXORBIS.COM)(0)(RESPONDENT) RAMESH, RAJEEV, MK CHARY(RBABUMR@GMAIL.COM, RAJEEVUBEROI1957@GMAIL.COM, MKCHARY999@GMAIL.COM)(0)(RESPONDENT) SAMBHARIA OM, HARVINDER(SAMBHARIAOM@YAHOO.COM, SINGH.HARVINDER1702@GMAIL.COM)(0)(RESPONDENT) KESHAV SEHGAL(KESHAVSEHGAL.LAW@GMAIL.COM)(9999989899)(RESPONDENT) (0)(RESPONDENT) | | |
| END OF THE BOARD MATTERS | | | | |
| 36 | RFA-328/2019 CM APPL. 17207/2019 | PARAMJEET KAUR & ORS V/s NEELAM SAHNI & ORS | KEDAR YADAV, ARATI MAHAJAN SHEDHA (DHCLSC) | |
| | | OTHER DETAILS OF ADVOCATES: KEDAR YADAV ,(9818158167)(PETITIONER) | | |

COURT NO. 29
HON'BLE MS.JUSTICE SHALINDER KAUR

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO:

akhil.saxena@dhc.nic.in

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| ITEM NUMBER | CASE NUMBER | PARTY NAME | ADVOCATE NAME | OTHER INFORMATION |
|---------------------|---|--|-------------------------------------|---|
| INTERIM BAIL | | | | |
| 1 | BAIL APPLN.-548/2025 CRL.M.(BAIL) 798/2025 | DHARMENDER KUMAR V/s STATE OF NCT DELHI | PRAMOD KUMAR, ABHINAV HANSARAMAN | OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(SPECIAL BRANCH LODHI ROAD-168/2023) BAIL APPLN. 306/2024 FILED BY DHARMENDER KUMAR (DISPOSED ON : 2024-01-29) BAIL APPLN. 2228/2024 FILED BY DHARMENDER KUMAR (DISPOSED ON : 2024-08-08) BAIL APPLN. 3397/2024 FILED BY DHARMENDER KUMAR (DISPOSED ON : 2024-09-26) BAIL APPLN. 4305/2024 FILED BY VISHESHWAR YADAV (D. OF HEARING : 2025-05-01) BAIL APPLN. 796/2025 FILED BY DHARMENDER KUMAR (DISPOSED ON : 2025-03-12) P.S.-FIR NO. :(SPECIAL BRANCH LODHI ROAD-168/2023) |
| | | OTHER DETAILS OF ADVOCATES: PRAMOD KUMAR(ADVOCATEPRAMOD2020@GMAIL.COM)(0)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) CHITWAN SHARMA(CHITWANSHARMA1@GMAIL.COM)(9620234574)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) | | |
| 2 | BAIL APPLN.-1239/2025 | RAJESH KUMAR V/s DIRECTORATE OF ENFORCEMENT | MANSI TRIPATHI | OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(DIRECTORATE OF ENFORCEMENT-ECIR 3/2024) CRL.M.C. 3056/2024 FILED BY VIPHIL JAIN & ANR. (DISPOSED ON : 2024-04-23) W.P.(CRL) 2232/2024 FILED BY ADITYA KRISHNA (DISPOSED ON : 2024-08-23) BAIL APPLN. 3073/2024 FILED BY PERVEZ (DISPOSED ON : 2024-08-29) BAIL APPLN. 3144/2024 FILED BY LOVEE NARULA (DISPOSED ON : 2024-09-12) BAIL APPLN. 3318/2024 FILED BY ADITYA KRISHNA (DISPOSED ON : 2024-10-18) BAIL APPLN. 3464/2024 FILED BY ADITYA KRISHNA (DISPOSED ON : 2025-01-28) BAIL APPLN. 3603/2024 FILED BY AKSHAY KUMAR (DISPOSED ON : 2025-01-28) BAIL APPLN. 3658/2024 FILED BY TUSHAR CHAUHAN (DISPOSED ON : 2025-04-16) BAIL APPLN. 3681/2024 FILED BY PERVEZ (DISPOSED ON : 2024-11-04) BAIL APPLN. 3745/2024 FILED BY SURAJ SHAT (DISPOSED ON : 2024-11-28) BAIL APPLN. 3776/2024 FILED BY RAJESH KUMAR (DISPOSED ON : 2025-01-28) BAIL APPLN. 3808/2024 FILED BY LOVEE NARULA (DISPOSED ON : 2025-01-28) BAIL APPLN. 3859/2024 FILED BY NEERAJ CHAUHAN (DISPOSED ON : 2024-12-18) BAIL APPLN. 4064/2024 FILED BY AKSHAY KUMAR (DISPOSED ON : 2024-11-08) BAIL APPLN. 4205/2024 FILED BY AKSHAY KUMAR (DISPOSED ON : 2024-11-25) BAIL APPLN. 4618/2024 FILED BY PRAVEZ KHAN (D. OF HEARING : 2025-04-17) BAIL APPLN. 4787/2024 FILED BY NEERAJ CHAUHAN (D. OF HEARING : 2025-05-06) |
| | | OTHER DETAILS OF ADVOCATES: HARSHIT SETHI (HARSHITSETHICHAMBERS@GMAIL.COM)(9915000087)(PETITIONER) DL HC (DL.HC-ED@GOV.IN)(0)(RESPONDENT) HOSSAIN ZOHEB (HOSSAINZOHEB@GMAIL.COM)(0)(RESPONDENT) | | |

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|-------------|--|--|-----------------------|---|
| | | | | BAIL APPLN. 177/2025 FILED BY TUSHAR CHAUHAN (D. OF HEARING : 2025-05-06) BAIL APPLN. 946/2025 FILED BY AKSHAY KUMAR (D. OF HEARING : 2025-04-28) BAIL APPLN. 1159/2025 FILED BY LOVEE NARULA (DISPOSED ON : 2025-03-28) BAIL APPLN. 1376/2025 FILED BY SHRI LOVEE NARULA (DISPOSED ON : 2025-04-08) P.S.-FIR NO. :(DIRECTORATE OF ENFORCEMENT-ECIR 3/2024) |
| BAIL | | | | |
| 3 | BAIL APPLN.-781/2024 WITH BAIL APPLN. 1588/2024 | RANJEET@CHANDER V/s THE STATE (NCT OF DELHI) | PURAN SHARMA | |
| | | OTHER DETAILS OF ADVOCATES: PURANSHARMA (PURANSHARMAADV63@GMAIL.COM)(9810473481)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) | | OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(HARSH VIHAR-476/2023) BAIL APPLN. 4303/2023 FILED BY KULDEEP @ LAANDA (DISPOSED ON : 2024-04-05) BAIL APPLN. 1588/2024 FILED BY HIMANSHU SHARMA @ HIMANSUHU (D. OF HEARING : 2025-04-22) P.S.-FIR NO. :(HARSH VIHAR-476/2023) |
| 4 | BAIL APPLN.-1588/2024 CRL.M.A. 13828/2024 | HIMANSHU SHARMA @ HIMANSUHU V/s THE STATE | MAHESH KUMAR | |
| | | OTHER DETAILS OF ADVOCATES: A.K PANDEY (ADVOCATESINGH223@GMAIL.COM)(7217842587)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) | | OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(HARSH VIHAR-476/2023) BAIL APPLN. 781/2024 FILED BY RANJEET@CHANDER (D. OF HEARING : 2025-04-22) BAIL APPLN. 4303/2023 FILED BY KULDEEP @ LAANDA (DISPOSED ON : 2024-04-05) P.S.-FIR NO. :(HARSH VIHAR-476/2023) |
| 5 | BAIL APPLN.-2799/2024 | KHUSHI RAM GURUNG V/s THE STATE GOVT. OF N.C.T. OF DELHI | MUKESH AGGARWAL | |
| | | OTHER DETAILS OF ADVOCATES: BIJENDRA SINGH SHARMA(ADVBIJENDRA1667@GMAIL.COM)(9899129933)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) | | P.S.-FIR NO. :(CRIME AND RAILWAY-38/2022) |
| 6 | BAIL APPLN.-3253/2024 CRL.M.A. 27091/2024 WITH BAIL APPLN. 4027/2024 | NARESH @ ROSHAN MUNSHI V/s STATE NCT OF DELHI | AMIT KUMAR | |
| | | OTHER DETAILS OF ADVOCATES: JITENDER KUMAR(WHITEPAPERLAWOFFICES@GMAIL.COM)(9899665895)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) | | OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(ADARSH NAGAR-371/2019) BAIL APPLN. 4027/2024 FILED BY PRINCE KUMAR (D. OF HEARING : 2025-04-22) P.S.-FIR NO. :(ADARSH NAGAR-371/2019) |
| 7 | BAIL APPLN.-4027/2024 | PRINCE KUMAR V/s THE STATE (N.C.T. OF DELHI) | SANDEEP SINGH NAINWAL | |
| | | OTHER DETAILS OF ADVOCATES: RATNESHWAR KUMAR (ADV.RATNESHWAR@GMAIL.COM)(7503851573)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) | | OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(ADARSH NAGAR-371/2019) BAIL APPLN. 3253/2024 FILED BY NARESH @ ROSHAN MUNSHI (D. OF HEARING : 2025-04-22) P.S.-FIR NO. :(ADARSH NAGAR-371/2019) |
| 8 | BAIL APPLN.-3278/2024 CRL.M.A. 27354/2024 | AJAY SHARMA V/s STATE NCT OF DELHI | SACHIN DEV | |
| | | OTHER DETAILS OF ADVOCATES: SACHIN DEV (SACHIN9910157334@GMAIL.COM)(9312075933)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) | | P.S.-FIR NO. :(PATPARGANJ INDUSTRIAL AREA-646/2022) |
| 9 | BAIL APPLN.-3329/2024 CRL.M.A. 27906/2024 | VICKY @ PUBJI V/s STATE GOVT OF NCT OF DELHI | RISHI VOHRA | |
| | | OTHER DETAILS OF ADVOCATES: ARPIT JAIN (ARPITJAIN2009@GMAIL.COM)(9811595800)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) | | P.S.-FIR NO. :(MAYUR VIHAR-141/2023) |

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|----|--|---|-------------------------|---|
| 10 | BAIL APPLN.-3713/2024 CRL.M.A. 30865/2024 | MOHD FARUQ @ RAJU V/s STATE (NCT OF DELHI) | ANIRUDH TANWAR (DHCLSC) | |
| | | OTHER DETAILS OF ADVOCATES: ANKUR CHOUDHARTY(ADV.ANKURCHAUDHARY@GMAIL.COM)(0)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) | | P.S.-FIR NO. :(S.P. BADLI-185/2016) |
| 11 | BAIL APPLN.-3803/2024 | ANJAN ALI V/s STATE (NCT) OF DELHI | OMKAR | |
| | | OTHER DETAILS OF ADVOCATES: ZIA AFROZ & ASSOCIATES(ZIAAFROZ1234@GMAIL.COM)(9990499856)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) | | OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(JAIT PUR-297/2023) BAIL APPLN. 95/2024 FILED BY ANJAM ALI (DISPOSED ON : 2024-01-08) BAIL APPLN. 926/2024 FILED BY ANJAM ALI (DISPOSED ON : 2024-07-24) P.S.-FIR NO. :(JAIT PUR-297/2023) |
| 12 | BAIL APPLN.-3969/2024 WITH BAIL APPLN. 138/2025 | ARJUN SARKAR V/s STATE OF N.C.T. OF DELHI | FAIZ IMAM | |
| | | OTHER DETAILS OF ADVOCATES: FAIZIMAM(FAIZIMAM01@GMAIL.COM)(9958097116)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) | | OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(PALAM VILLAGE-377/2024) BAIL APPLN. 138/2025 FILED BY PRADIP BARMAN (D. OF HEARING : 2025-04-07) P.S.-FIR NO. :(PALAM VILLAGE-377/2024) |
| 13 | BAIL APPLN.-4324/2024 | AMAN KUMAR V/s STATE GOVT. OF NCT OF DELHI | PANKAJ KUMAR SRIVASTAV | |
| | | OTHER DETAILS OF ADVOCATES: PANKAJ SRIVASTAV (INFOAMBIENTALLIANCE36@GMAIL.COM)(9560838391)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) PANKAJ SRIVASTAVA(INFOAMBIENTALLIANCE36@GMAIL.COM)(9560838391)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) | | OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(FATEHPUR BERI-356/2024) BAIL APPLN. 1380/2025 FILED BY AMAN KUMAR (DISPOSED ON : 2025-04-08) P.S.-FIR NO. :(FATEHPUR BERI-356/2024) |
| 14 | BAIL APPLN.-4431/2024 | CHAND BALA KINNAR V/s STATE GOVT. OF NCT OF DELHI | LAXMI NARAIN | |
| | | OTHER DETAILS OF ADVOCATES: L.N. RAO(DCPLNRAO@GMAIL.COM)(9560960951)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) | | OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(RAJOURI GARDEN-93/2024) BAIL APPLN. 3017/2024 FILED BY CHHALIMUDDIN (DISPOSED ON : 2025-04-01) P.S.-FIR NO. :(RAJOURI GARDEN-93/2024) |
| 15 | BAIL APPLN.-4540/2024 CRL.M.A. 37069/2024 | VIRENDRA BIJARNIYA V/s STATE GOVT. OF NCT OF DELHI | NR SWETABH | |
| | | OTHER DETAILS OF ADVOCATES: | | OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(FATEHPUR BERI-330/2024) CRL.M.C. 6616/2024 FILED BY MANOJ KUMAR YADAV (D. OF HEARING : 2025-04-24) P.S.-FIR NO. :(FATEHPUR BERI-330/2024) |
| 16 | BAIL APPLN.-582/2025 CRL.M.A. 4162/2025 CRL.M.A. 4163/2025 | RAJESH PUNDIR @ UMESH PUNDIR V/s STATE (NCT OF DELHI) | ARCHIT UPADHAYAY | |
| | | OTHER DETAILS OF ADVOCATES: ABHINAV SHARMA(ADVASOFFICE@GMAIL.COM)(9953264242)(PETITIONER) ABHINAV SHARMA (ADVASOFFICE@GAMIL.COM)(9953264242)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) | | P.S.-FIR NO. :(CIVIL LINES-408/2023) |
| 17 | BAIL APPLN.-593/2025 | BACHCHU SINGH V/s THE STATE NCT OF DELHI | AJESH KUMAR | |
| | | OTHER DETAILS OF ADVOCATES: AKSHAT SHARMA (AKSHATKATIYAN@GMAIL.COM)(7678379427)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) | | P.S.-FIR NO. :(NIHAL VIHAR-1482/2023) |
| 18 | BAIL APPLN.-598/2025 | MUKESH KUMAR MAURYA V/s THE STATE OF NCT OF DELHI | R VATS | |
| | | OTHER DETAILS OF ADVOCATES: GAUTAM MAURYA(GAUTAMMAURYA1987@GMAIL.COM)(9599933371)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) | | P.S.-FIR NO. :(ECONOMIC OFFENCE WING-79/2023) |

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|-----------------------------------|---|---|-------------------------------|---|
| 19 | BAIL APPLN.-640/2025 CRL.M.A. 4610/2025 CRL.M.A. 4611/2025 CRL.M.A. 4612/2025 CRL.M.A. 5591/2025 CRL.M.A. 11215/2025 | MUKHTAR HASSAN V/s CUSTOMS | S VIJAY KANTH, HARPREET SINGH | |
| | | OTHER DETAILS OF ADVOCATES: HARPREET SINGH(HARPREETSINGHGSTSTANDINGCOUNSEL@GMAIL.COM)(9811253531)(PETITIONER) SUJAYKANTH (ADV.SUJAYKANTH@GMAIL.COM)(0)(RESPONDENT) | | OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CUSTOMS-VIII(AP)10/P AND I/5213- B/ARRI) BAIL APPLN. 631/2025 FILED BY MUHAMMAD (DISPOSED ON : 2025-03-24) P.S.-FIR NO. :(CUSTOMS-VIII(AP)10/P AND I/5213-B/ARRI) |
| 20 | BAIL APPLN.-720/2025 CRL.M.A. 5169/2025 | VIKAS @ VICKY V/s STATE, NCT OF DELHI | AVNEESH SARAN (DHCLSC) | |
| | | OTHER DETAILS OF ADVOCATES: ANKUR CHAUDHARY(ADV.ANKURCHAUDHARY@GMAIL.COM)(9911044818)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) | | OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(LAJPAT NAGAR-235/2021) BAIL APPLN. 368/2023 FILED BY VIPIN (DISPOSED ON : 2023-04-12) BAIL APPLN. 649/2023 FILED BY VIJAY @ BANTI (DISPOSED ON : 2023-02-28) P.S.-FIR NO. :(LAJPAT NAGAR-235/2021) |
| 21 | BAIL APPLN.-814/2025 | AWANEESH CHANDRA JHA V/s STATE GOVT. OF NCT OF DELHI | ANKUR | |
| | | OTHER DETAILS OF ADVOCATES: SHUBHAM SINGH(LAWOFFICEOFSHUBHAMSINGH@GMAIL.COM)(9990590014)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) | | OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CRIME AND RAILWAY-97/2023) BAIL APPLN. 3945/2024 FILED BY MAZID ALI (DISPOSED ON : 2025-02-07) P.S.-FIR NO. :(CRIME AND RAILWAY-97/2023) |
| 22 | BAIL APPLN.-1061/2025 | MAYA KRISHNA ALIAS CHANDRU V/s STATE NCT OF DELHI | PRIYANSHU JAISWAL | |
| | | OTHER DETAILS OF ADVOCATES: ARVIND KUMAR (ADV.VATSANKIT@GMAIL.COM)(8340212248)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) | | OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(KALKAJI-73/2025) P.S.-FIR NO. :(KALKAJI-73/2025) |
| FOR ADMISSION | | | | |
| 23 | CRL.L.P.-512/2024 | MANISH KHARI V/s SUMIT SINGH | GAURAV TYAGI, VINAY SHARMA | |
| | | OTHER DETAILS OF ADVOCATES: ABHISHEK KHARI(ABHISHEKKHARI8888@GMAIL.COM)(8527745375)(PETITIONER) ABHISHEK KHARI(ABHISHEKKHARI8888@GMAIL.COM)(8527745375)(PETITIONER) VINAY SHARMA(VNYAAY@GMAIL.COM)(8010388090)(RESPONDENT) | | |
| 24 | CRL.M.C.-2436/2025 CRL.M.A. 10902/2025 | PRECEILLA GHANSHYAM GOSWAMY V/s DIRECTORATE OF REVENUE INTELLIGENCE | AKHIL KRISHAN MAGGU | |
| | | OTHER DETAILS OF ADVOCATES: AKHIL KRISHAN MAGGU(LEXWAORKSS@GMAIL.COM)(9650046568)(PETITIONER) MAHINDER KAUR(LEXWORKSS@GMAIL.COM)(9650046568)(PETITIONER) DIRECTORATE OF ENFORCEMENT (DL.HC-ED@GOV.IN)(0)(RESPONDENT) DIRECTORATE OF ENDORCEMENT(DL.HC-ED@GOV.IN)(0)(RESPONDENT) | | P.S.-FIR NO. :(DIRECTORATE OF REVENUE INTELLIGENCE-CC 579/2024) |
| AFTER NOTICE MISC. MATTERS | | | | |
| 25 | CRL.L.P.-54/2023 | GAGAN PRAKASH V/s RAJROOP GODARA | ANUJ KUMAR MISHRA | |
| | | OTHER DETAILS OF ADVOCATES: SUNDER LAL(283MOHIT@GMAIL.COM)(9968258924)(PETITIONER) RAJROOP GODRA()(9910008251)(RESPONDENT) | | |
| 26 | CRL.L.P.-132/2023 | GP STALLION INDUSTRIES PRIVATE LIMITED V/s S S INDUSTRIAL & ANR. | ABHISHEK GUPTA, ZAKIR HUSAIN | |
| | | OTHER DETAILS OF ADVOCATES: ABHISHEK GUPTA (ABHISHEKGUPTA789@GMAIL.COM)(9871032872)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) ZAKIR HUSAIN(ZAKIRADVO@GMAIL.COM)(9811142718)(RESPONDENT) | | |
| 27 | CRL.L.P.-180/2023 | PANKAJ SAINI V/s M/S BONVIVE HERBALS & ANR. | SUNIL KAMAT | |
| | | OTHER DETAILS OF ADVOCATES: | | |

| | | | | |
|----|---|--|---|-------------------------------------|
| 28 | CRL.L.P.-303/2023 CRL.M.A. 15480/2023 | NEERAJ VOHRA V/s BHAGWAT SINGH | RAJNI VOHRA, KAMLESH KUMAR MISHRA | |
| | | OTHER DETAILS OF ADVOCATES: BHGWAT SINGH (BHGWAT_SINGH199@YAHOO.COM){}(RESPONDENT) KAMLESH KUMAR MISHRA(CORPUSJURISINDIA@GMAIL.COM)(9650082100)(PETITIONER) | | |
| 29 | CRL.L.P.-326/2023 CRL.M.A. 17449/2023 | STATE V/s VIJAY @ LAMBU | MEENAKSHI DAHIYA | |
| | | OTHER DETAILS OF ADVOCATES: MEENAKSHI DAHIYA(ADVMEENAKSHIDAHIIYA@GMAIL.COM)(9953765076)(PETITIONER) | | P.S.-FIR NO. :(BAWANA-42/2016) |
| 30 | CRL.L.P.-355/2023 | SORIL INFRA RESOURCES LTD V/s THE STATE NCT OF DELHI AND ANR & ANR. | SHAMS O QAMAR | |
| | | OTHER DETAILS OF ADVOCATES: S. QAMAR (SHAMSQAMAR045@GMAIL.COM)(9811070574)(PETITIONER) SAKETLIBRARY (SAKETLIBRARY121@GMAIL.COM){}(RESPONDENT) | | |
| 31 | CRL.L.P.-578/2023 | SAINIK INDUSTRIES PVT LTD V/s RANJEET BABANRAO SHINDE & ANR. | VIKAS WALIA | |
| | | OTHER DETAILS OF ADVOCATES: VIKRAM SINGH PANWAR(VIKASWALIA.ADV@GMAIL.COM)(9725846160)(PETITIONER) VIKAS WALIA(VIKASWALIA.ADV@GMAIL.COM){}(PETITIONER) ISMCLFIN(ISMCLFIN@GMAIL.COM){}(RESPONDENT) | | |
| 32 | CRL.L.P.-611/2023 | MANOJ KUMAR V/s SANGEETA | SATYENDRA KUMAR | |
| | | OTHER DETAILS OF ADVOCATES: SR. PARTNERS (SRANDPARTNERSLLP@GMAIL.COM)(9871211544)(PETITIONER) | | |
| 33 | CRL.L.P.-201/2024 | KULDEEP TYAGI V/s KHUB SINGH BHATI & ANR. | VINOD YADAV, NITESH KUMAR | |
| | | OTHER DETAILS OF ADVOCATES: VINOD YADAV(ADVOCATEVINODYADAV@GMAIL.COM)(9971636880)(PETITIONER) SHRI KULDEEP TYAGI(KTYAGI931@GMAIL.COM){}(PETITIONER) VINOD YADAV(ADVOCATEVINODYADAV@GMAIL.COM)(9971636880)(PETITIONER) SHRI KHUB SINGH BHATI(ADVOCATE776@GMAIL.COM){}(RESPONDENT) AJEET GUPTA(AKADVOCATE776@GMAIL.COM){}(RESPONDENT) NITESH KUMAR(NITESH16003@GMAIL.COM)(7982582805)(PETITIONER) | | |
| 34 | CRL.L.P.-214/2024 | P C KHURANA V/s M/S USHA FABCASTS AND ANR. | VIREN BANSAL | |
| | | OTHER DETAILS OF ADVOCATES: VIRENBANSAL(VIRENBANSAL1@GMAIL.COM)(9433433333)(PETITIONER) JHAWARROHIT(JHAWARROHIT72@GMAIL.COM){}(RESPONDENT) | | |
| 35 | CRL.L.P.-286/2024 CRL.M.A. 17287/2024 | CENTRAL BUREAU OF INVESTIGATION V/s SH JAYPAL SHARMA AND OTHERS | ANUBHA BHARDWAJ, DEEPAK, PUNEET GABA, HITENDER KAPUR | |
| | | OTHER DETAILS OF ADVOCATES: ANUBHA BHARDWAJ (OFFICEANUBHABHARDWAJADVOCATE@GMAIL.COM)(9811503304)(PETITIONER) ANUBHA BHARDWAJ(OFFICEOFANUBHABHARDWAJADVOCATE@GMAIL.COM)(9811503304)(PETITIONER) CBI(DLACBIDHC@GMAIL.COM){}(RESPONDENT) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) DEEPAK (DEEPAKSHARMA2922@GMAIL.COM)(9211350090)(RESPONDENT) PUNEET GABA(PUNEETGABA001@GMAIL.COM)(9643001986)(RESPONDENT) HITENDER KAPUR(HITENDER.KAPUR@GMAIL.COM)(9811045334)(RESPONDENT) | | P.S.-FIR NO. :(CBI-24-A-2018) |
| 36 | CRL.L.P.-420/2024 CRL.M.A. 25514/2024 CRL.M.A. 25515/2024 | RAJESH SINGH V/s BHIM SINGH | AJAY PRATAP SINGH | |
| | | OTHER DETAILS OF ADVOCATES: ALLIED (ALLIEDLAWPARTNERS@GMAIL.COM)(9899404194)(PETITIONER) DSMEHRA (DSMEHRA_ADVOCATE@YAHOO.COM)(0)(RESPONDENT) | | |
| 37 | CRL.L.P.-462/2024 | REKHA RANI V/s HEMANT HANOA & ANR. | MOHD AKRAM | |
| | | OTHER DETAILS OF ADVOCATES: MOHD AKRAM(ADVOCATE2045@GMAIL.COM)(9818850448)(PETITIONER) | | |
| 38 | CRL.L.P.-573/2024 | MS. HARPREET SODHI V/s MAHESH YADAV | RAHUL SHARMA | |
| | | OTHER DETAILS OF ADVOCATES: KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) | | |
| 39 | CRL.M.C.-3133/2014 CRL.M.A. 10858/2014 | MUKUL MANRAI V/s STATE | PARVINDER CHAUHAN, AAKRITI GARG | |
| | | OTHER DETAILS OF ADVOCATES: AAKRITI GARG(AAKRITIGARG2@GMAIL.COM)(8077154576)(PETITIONER) | | P.S.-FIR NO. :(DARYA GANJ-351/1999) |

| | | | | |
|--|---|---|---------------------------|--|
| 40 | CRL.M.C.-2847/2016 CRL.M.A. 12137/2016 | ANIL KUMAR & ORS V/s STATE (CBI) | AMIT SHARMA | Listing Remarks: AT 3:30PM |
| | | OTHER DETAILS OF ADVOCATES: | | OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CBI-1(A)/2010) CRL.M.C. 1408/2015 FILED BY ANIL KUMAR & ORS (DISPOSED ON : 2015-04-10) P.S.-FIR NO. :(CBI-1(A)/2010) |
| 41 | CRL.REV.P.-157/2020 | SMT. ANITA PANDEY V/s SH. DEVENDER | SHAGUN MEHTA | |
| | | OTHER DETAILS OF ADVOCATES: SHAGUN MEHTA()(9891111129)(PETITIONER) | | |
| 42 | W.P.(CRL)-70/2025 | NEERAJ KUMAR V/s STATE OF NCT OF DELHI | AASHISH KUMAR | |
| | | OTHER DETAILS OF ADVOCATES: AASHISH K. SINGH(ADV.AKS29@GMAIL.COM)(9582804149)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) | | P.S.-FIR NO. :(USMANPUR-118/2017) |
| NON-CONTENTIOUS CASES (FOR DIRECTIONS/ORDERS) | | | | |
| 43 | CRL.M.C.-756/2025 | SALEEM & ORS. V/s THE STATE GOVT OF NCT OF DELHI & ANR. | RAJPAL SINGH, MANOJ KUMAR | |
| | | OTHER DETAILS OF ADVOCATES: R.P. SINHA()(9811688306)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) MANOJ KUMAR(MANU.HC1986@GMAIL.COM)(9711463289)(PETITIONER) | | P.S.-FIR NO. :(S.B.DAIRY-1037/2015) |

COURT NO. 27
HON'BLE MR.JUSTICE RAVINDER DUDEJA

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| ITEM NUMBER | CASE NUMBER | PARTY NAME | ADVOCATE NAME | OTHER INFORMATION |
|-------------------------|--|--|-------------------------------|--|
| TOP OF THE BOARD | | | | |
| 1 | CRL.M.C.-8722/2024 | REENA GROVER V/s SH. RAMESH GROVER & ORS. | SUHAIL SEHGAL, SUDERSHANI RAY | |
| | | OTHER DETAILS OF ADVOCATES: SUHAIL SEHGAL(SSEHGAL@SSALAW.CO.IN)(9811532983)(PETITIONER) ARVIND GUPTA(ARVINDGUPTAADV@YAHOO.CO.IN)(0)(RESPONDENT) SUDERSHANI RAY(RAYANDASSOCIATESLEGALGROUP@GMAIL.COM)(9654789535)(RESPONDENT) | | |
| BAIL | | | | |
| 2 | BAIL APPLN.-3469/2024 CRL.M.A. 29043/2024 | VIKRAM KUMAR@ARYAN ADVIK V/s STATE (GOVT. OF NCT OF DELHI) & ORS. | PRAVESH BAHUGUNA | |
| | | OTHER DETAILS OF ADVOCATES: | | P.S.-FIR NO. :(SANGAM VIHAR-230/2024) |
| 3 | BAIL APPLN.-4476/2024 | VISHAL VEERSINGH SUKHANI V/s STATE NCT OF DELHI | AMAN PREET SINGH RAHI | |
| | | OTHER DETAILS OF ADVOCATES: AMAN PREET SINGH (THEAPSRFFICE@GMAIL.COM)(9882221651)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) | | OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(ANAND VIHAR-456/2024) BAIL APPLN. 4530/2024 FILED BY DALIP DALAL (D. OF HEARING : 2025-04-22) BAIL APPLN. 4556/2024 FILED BY SHOBHIT AGGARWAL (D. OF HEARING : 2025-04-22) P.S.-FIR NO. :(ANAND VIHAR-456/2024) |
| 4 | BAIL APPLN.-4530/2024 | DALIP DALAL V/s STATE GOVT. OF NCT OF DELHI | AMAN PREET SINGH RAHI | |
| | | OTHER DETAILS OF ADVOCATES: AMAN PREET SINGH(IADVOCATETHAKUR@GMAIL.COM)(9882221651)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) | | OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(ANAND VIHAR-456/2024) BAIL APPLN. 4476/2024 FILED BY VISHAL VEERSINGH SUKHANI (D. OF HEARING : 2025-04-22) BAIL APPLN. 4556/2024 FILED BY SHOBHIT AGGARWAL (D. OF HEARING : 2025-04-22) P.S.-FIR NO. :(ANAND VIHAR-456/2024) |
| 5 | BAIL APPLN.-4556/2024 CRL.M.A. 37228/2024 | SHOBHIT AGGARWAL V/s STATE GOVT. OF NCT OF DELHI | VISHVENDRA TOMAR | |
| | | OTHER DETAILS OF ADVOCATES: VISHVENDRA TOMAR(VISHVENDRA.TOMAR@GMAIL.COM)(9999625105)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) | | OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(ANAND VIHAR-456/2024) BAIL APPLN. 4476/2024 FILED BY VISHAL VEERSINGH SUKHANI (D. OF HEARING : 2025-04-22) BAIL APPLN. 4530/2024 FILED BY DALIP DALAL (D. OF HEARING : 2025-04-22) P.S.-FIR NO. :(ANAND VIHAR-456/2024) |
| 6 | BAIL APPLN.-4637/2024 | YAMEEN SAIFI V/s STATE NCT OF DELHI | ABHIMANYU TEWARI | |
| | | OTHER DETAILS OF ADVOCATES: SIDDHANT SAROHA (SAROHALAWOFFICE@GMAIL.COM)(7838827261)(PETITIONER) KAPIL SHARMA | | OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(DAYAL PUR-276/2024) W.P.(CRL) 2082/2024 FILED BY MR. IMAMUDDIN |

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|----|---|---|-------------------|--|
| | | (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) | | ALI (DISPOSED ON : 2024-07-12) P.S.-FIR NO. :(DAYAL PUR-276/2024) |
| 7 | BAIL APPLN.-133/2025 CRL.M.A. 895/2025 | M VIGNESH V/s STATE OF NCT OF DELHI & ANR. | S RAJARAJESHWARAN | |
| | | OTHER DETAILS OF ADVOCATES: VAIRAWAN A.S (AORVAIRAWAN@GMAIL.COM)(9643341683)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) | | OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(SUNLIGHT COLONY-246/2022) CRL.M.C. 561/2024 FILED BY M VIGNESH & ORS. (D. OF HEARING : 2025-05-21) BAIL APPLN. 341/2025 FILED BY M SUMATHI (D. OF HEARING : 2025-04-22) BAIL APPLN. 372/2025 FILED BY V MURUGAN (D. OF HEARING : 2025-04-22) BAIL APPLN. 413/2025 FILED BY G MANIVANNAN (D. OF HEARING : 2025-04-22) P.S.-FIR NO. :(SUNLIGHT COLONY-246/2022) |
| 8 | BAIL APPLN.-341/2025 | M SUMATHI V/s STATE OF NCT OF DELHI & ANR. | S RAJARAJESHWARAN | |
| | | OTHER DETAILS OF ADVOCATES: VAIRAWAN A.S (AORVAIRAWAN@GMAIL.COM)(9643341683)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) | | OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(SUNLIGHT COLONY-246/2022) CRL.M.C. 561/2024 FILED BY M VIGNESH & ORS. (D. OF HEARING : 2025-05-21) BAIL APPLN. 133/2025 FILED BY M VIGNESH (D. OF HEARING : 2025-04-22) BAIL APPLN. 372/2025 FILED BY V MURUGAN (D. OF HEARING : 2025-04-22) BAIL APPLN. 413/2025 FILED BY G MANIVANNAN (D. OF HEARING : 2025-04-22) P.S.-FIR NO. :(SUNLIGHT COLONY-246/2022) |
| 9 | BAIL APPLN.-372/2025 | V MURUGAN V/s STATE OF NCT OF DELHI & ANR. | S RAJARAJESHWARAN | |
| | | OTHER DETAILS OF ADVOCATES: VAIRAWAN A.S(AORVAIRAWAN@GMAIL.COM)(9643341683)(PETITIONER) VAIRAWAN (AROVAIRAWAN@GMAIL.COM)(9643341683)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) | | OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(SUNLIGHT COLONY-246/2022) CRL.M.C. 561/2024 FILED BY M VIGNESH & ORS. (D. OF HEARING : 2025-05-21) BAIL APPLN. 133/2025 FILED BY M VIGNESH (D. OF HEARING : 2025-04-22) BAIL APPLN. 341/2025 FILED BY M SUMATHI (D. OF HEARING : 2025-04-22) BAIL APPLN. 413/2025 FILED BY G MANIVANNAN (D. OF HEARING : 2025-04-22) P.S.-FIR NO. :(SUNLIGHT COLONY-246/2022) |
| 10 | BAIL APPLN.-398/2025 | LOVE SINGH@LOVE KUSH V/s THE STATE NCT OF DELHI | SUSHMA SHARMA | |
| | | OTHER DETAILS OF ADVOCATES: SUSHMA SHARMA (SUSHMASHARMA7768@GMAIL.COM)(9999102808)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) | | OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(SPECIAL BRANCH LODHI ROAD-301/2023) BAIL APPLN. 1038/2024 FILED BY VIMLESH KUMAR (DISPOSED ON : 2024-04-05) BAIL APPLN. 1569/2024 FILED BY MOHD ARIF (DISPOSED ON : 2024-11-04) CRL.M.C. 3110/2024 FILED BY VIMLESH KUMAR (D. OF HEARING : 2025-08-28) BAIL APPLN. 1458/2024 FILED BY LOVE SINGH (DISPOSED ON : 2024-05-14) BAIL APPLN. 4420/2024 FILED BY ARVIND KUMAR SHARMA (DISPOSED ON : 2024-12-16) P.S.-FIR NO. :(SPECIAL BRANCH LODHI ROAD-301/2023) |
| 11 | BAIL APPLN.-413/2025 | G MANIVANNAN V/s STATE OF NCT OF DELHI & ANR. | S RAJARAJESHWARAN | |
| | | OTHER DETAILS OF ADVOCATES: VAIRAWAN A.S(AORVAIRAWAN@GMAIL.COM)(9643341683)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) | | OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(SUNLIGHT COLONY-246/2022) CRL.M.C. 561/2024 FILED BY M VIGNESH & ORS. (D. OF HEARING : 2025-05-21) BAIL APPLN. 133/2025 FILED BY M VIGNESH (D. OF HEARING : 2025-04-22) BAIL APPLN. 341/2025 FILED BY M SUMATHI (D. OF HEARING : 2025-04-22) |

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| | | | | BAIL APPLN. 372/2025 FILED BY V MURUGAN (D. OF HEARING : 2025-04-22) P.S.-FIR NO. :(SUNLIGHT COLONY-246/2022) |
| 12 | BAIL APPLN.-554/2025 | SONU KUMAR V/s STATE(GOVT OF NCT OF DELHI) | GAURAV CHAUDHRY | |
| | | OTHER DETAILS OF ADVOCATES: N.K. RATHI(NKRATHIADV@YAHOO.COM)(9811263109)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) | | OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(JYOTI NAGAR-62/2025) BAIL APPLN. 775/2025 FILED BY ROHIT KUMAR (D. OF HEARING : 2025-04-22) P.S.-FIR NO. :(JYOTI NAGAR-62/2025) |
| 13 | BAIL APPLN.-746/2025 | MATEEN V/s STATE NCT OF DELHI | AZHAR ALI | |
| | | OTHER DETAILS OF ADVOCATES: AZHAR ALI(AZHARALI9971@GMAIL.COM)(8800394099)(PETITIONER) AZHAR ALI (AZHARALI9971@GMAIL.COM)(8800394099)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) | | P.S.-FIR NO. :(CRIME AND RAILWAY-24383/2024) |
| 14 | BAIL APPLN.-775/2025 | ROHIT KUMAR V/s STATE(GOVT OF NCT OF DELHI) | GAURAV CHAUDHRY | |
| | | OTHER DETAILS OF ADVOCATES: PRADEEP KUMAR (PARYA.ADVOCATE@GMAIL.COM)(9810359500)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) | | OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(JYOTI NAGAR-62/2025) BAIL APPLN. 554/2025 FILED BY SONU KUMAR (D. OF HEARING : 2025-04-22) P.S.-FIR NO. :(JYOTI NAGAR-62/2025) |
| 15 | BAIL APPLN.-893/2025 | SANDEEP V/s THE STATE (NCT OF DELHI) | RAJESH PATHAK | |
| | | OTHER DETAILS OF ADVOCATES: A.K DANISH (ADVOCATEAZEEMKHAN1@GMAIL.COM)(9810706377)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) | | P.S.-FIR NO. :(SHAHDARA-422/2024) |
| SUSPENSION OF SENTENCE | | | | |
| 16 | CRL.REV.P.(NI)-60/2025 CRL.M.(BAIL) 460/2025 CRL.M.A. 9346/2025 | ZEESHAN KHAN V/s THE STATE AND ANR | SUMIT RANA, RUCHIR BATRA | |
| | | OTHER DETAILS OF ADVOCATES: AYUB KHAN (ADVSHAANSALAIVI@GMAIL.COM)(8909157610)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) RUCHIR BATRA(ADV.RUCHIRBATRA@GMAIL.COM)(9811278762)(PETITIONER) | | |
| CRL.M.C. (CANCELLATION OF INTERIM BAIL/BAIL) | | | | |
| 17 | CRL.M.C.-963/2023 CRL.M.A. 3667/2023 CRL.M.A. 21429/2023 WITH CRL.M.C. 830/2024 CRL.M.C. 7032/2024 CRL.M.C. 7043/2024 | DR. ANINDYA GOSWAM V/s STATE (NCT OF DELHI) & ANR. & ORS. | SHIVANSH AGARWAL, KARTIK VENU, GAUTAM KHAZANCHI | |
| | | OTHER DETAILS OF ADVOCATES: SHIVANSH AGARWAL(SHIVANSH@WADHWACHAMBERS.COM)(9654183226)(PETITIONER) ADITYA WADHWA(ADITYA@WADHWACHAMBERS.COM)(9910412299)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) GARIMA AGGARWAL(AGGARWAL.GARIMA@STUDENTS.IISERPUNE.AC.IN){}(RESPONDENT) ADITYA WADHWA (ADITYA@WADHWACHAMBERS.COM)(9910412299)(PETITIONER) GARIMA AGRAWAL (AGRAWAL.GARIMA@STUDENTS.IISERPUNE.AC.IN){}(RESPONDENT) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KARTIK VENU(OFFICE.KARTIKVENU@GMAIL.COM)(9650560472)(RESPONDENT) GAUTAM KHAZANCHI(GAUTAMKHAZANCHI@GMAIL.COM)(9891201050)(PETITIONER) | | OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(G.T.B. ENCLAVE-493/2022) CRL.M.C. 7032/2024 FILED BY JAYANT B UDGAONKAR (D. OF HEARING : 2025-04-22) CRL.M.C. 7043/2024 FILED BY DR. MAINAK MANMATH NATH PODDAR (D. OF HEARING : 2025-04-22) P.S.-FIR NO. :(G.T.B. ENCLAVE-493/2022) |
| 18 | CRL.M.C.-7032/2024 CRL.M.A. 26869/2024 | JAYANT B UDGAONKAR V/s STATE OF NCT OF DELHI & ANR. | GAUTAM KHAZANCHI | |
| | | OTHER DETAILS OF ADVOCATES: GAUTAM KHAZANCHI (GAUTAM@GACHAMBERS.COM)(9891201050)(PETITIONER) KAPIL SHARMA | | OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(G.T.B. ENCLAVE-493/2022) CRL.M.C. 963/2023 FILED BY DR. ANINDYA |

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| | | (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) | | GOSWAM (D. OF HEARING : 2025-04-22) CRL.M.C. 7043/2024 FILED BY DR. MAINAK MANMATH NATH PODDAR (D. OF HEARING : 2025-04-22) P.S.-FIR NO. :(G.T.B. ENCLAVE-493/2022) |
| 19 | CRL.M.C.-7043/2024 CRL.M.A. 26901/2024 | DR. MAINAK MANMATH NATH PODDAR V/s STATE OF NCT OF DELHI & ANR. | GAUTAM KHAZANCHI | |
| | | OTHER DETAILS OF ADVOCATES: GAUTAM KHAZANCHI (GAUTAM@GACHAMBERS.COM)(9643917721)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) | | OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(G.T.B. ENCLAVE-493/2022) CRL.M.C. 963/2023 FILED BY DR. ANINDYA GOSWAM (D. OF HEARING : 2025-04-22) CRL.M.C. 7032/2024 FILED BY JAYANT B UDGAONKAR (D. OF HEARING : 2025-04-22) P.S.-FIR NO. :(G.T.B. ENCLAVE-493/2022) |
| 20 | CRL.M.C.-830/2024 | XXXXX V/s STATE OF NCT OF DELHI & ORS. | ANKIT SHARMA, KAWALPREET KAUR | |
| | | OTHER DETAILS OF ADVOCATES: MANISH BAIDWAN(BAIDWANMANISH@GMAIL.COM)(9728430911)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAWALPREET KAUR(KAWALPREET303@YAHOO.IN)(8287908688)(PETITIONER) | | P.S.-FIR NO. :(CYBER POLICE STATION SHAHDRA- 493/2022) |
| 21 | CRL.M.C.-1086/2024 CRL.M.A. 4295/2024 | RAJ CHAITANYA @ SHAKTI V/s STATE THROUGH SHO PS GHAZIPUR & ANR. | ARCHIT ARORA | |
| | | OTHER DETAILS OF ADVOCATES: ARCHIT ARORA(ADVARCHIOTARORA@GMAIL.COM)(9871443380)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) | | OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(GAZI PUR-30/2023) W.P.(CRL) 982/2023 FILED BY XXXXXX XXXXXX (DISPOSED ON : 2024-01-19) CRL.M.C. 3653/2023 FILED BY XXXXXX XXXXXX (DISPOSED ON : 2024-08-29) CRL.M.C. 3651/2023 FILED BY XXXXXX XXXXXX (DISPOSED ON : 2024-08-29) P.S.-FIR NO. :(GAZI PUR-30/2023) |
| 22 | CRL.M.C.-3318/2024 CRL.M.A. 12782/2024 | DIRECTORATE OF ENFORCEMENT V/s VIKAS MISHRA | PRAKARSH AIRAN | |
| | | OTHER DETAILS OF ADVOCATES: | | OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(DIRECTORATE OF ENFORCEMENT-ECIR 17/2020) BAIL APPLN. 1878/2021 FILED BY ASHOK KUMAR MISHRA (DISPOSED ON : 2025-03-12) W.P.(CRL) 1808/2021 FILED BY ABHISHEK BANERJEE & ANR. (DISPOSED ON : 2022-03-11) CRL.M.C. 2442/2021 FILED BY RUJIRA BANERJEE (DISPOSED ON : 2022-03-11) W.P.(CRL) 2221/2021 FILED BY VIKAS MISHRA (D. OF HEARING : 2025-09-12) W.P.(CRL) 1824/2021 FILED BY ASHOK KUMAR MISHRA (D. OF HEARING : 2025-09-12) BAIL APPLN. 2541/2022 FILED BY GURUPADA MAJI (DISPOSED ON : 2022-08-25) BAIL APPLN. 2615/2022 FILED BY GURUPADA MAJI (DISPOSED ON : 2022-09-01) W.P.(CRL) 2576/2022 FILED BY VIKAS MISHRA (DISPOSED ON : 2025-04-08) BAIL APPLN. 3595/2022 FILED BY GURUPADA MAJI (DISPOSED ON : 2024-08-30) W.P.(CRL) 947/2023 FILED BY MOLOY GHATAK (DISPOSED ON : 2023-11-17) P.S.-FIR NO. :(DIRECTORATE OF ENFORCEMENT- ECIR 17/2020) |
| 23 | CRL.M.C.-6211/2024 | XYZ V/s STATE NCT OF DELHI AND ANR | UMANG TYAGI | |
| | | OTHER DETAILS OF ADVOCATES: | | OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(G.T.B. ENCLAVE-23/2015) BAIL APPLN. 363/2015 FILED BY ZAHIR SHEIKH (DISPOSED ON : 2015-09-04) P.S.-FIR NO. :(G.T.B. ENCLAVE-23/2015) |

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| 24 | CRL.M.C.-1368/2025 | ASHOK KUMAR NAIR V/s THE STATE (NCT OF DELHI) AND ANR. | KESHAR SINGH KASHYAP | |
| | | OTHER DETAILS OF ADVOCATES: RAVI KAUSHAL(RAVIKAUSHALADV@GMAILCOM)(9899103959)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) | | OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(MADHU VIHAR-375/2023) BAIL APPLN. 3960/2023 FILED BY ASHISH KAMBOJ (DISPOSED ON : 2023-11-24) BAIL APPLN. 3943/2023 FILED BY SUMIT SINGH (DISPOSED ON : 2024-04-10) P.S.-FIR NO. :(MADHU VIHAR-375/2023) |
| 25 | CRL.M.C.-1656/2025 CRL.M.A. 7453/2025 CRL.M.A. 7454/2025 CRL.M.A. 7455/2025 | SMT. KULVINDER KAUR V/s THE STATE GOVT. OF NCT OF DELHI & ANR. | GURMIT SINGH HANS | |
| | | OTHER DETAILS OF ADVOCATES: GURMIT SINGH HANS(LEGALASK@GMAIL.COM)(9810209575)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) | | OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(TILAK NAGAR-406/2022) BAIL APPLN. 2307/2022 FILED BY AJAY KAILA (DISPOSED ON : 2022-09-26) W.P.(CRL) 112/2023 FILED BY AJAY KAILA (DISPOSED ON : 2023-01-16) BAIL APPLN. 3043/2023 FILED BY RAJ KISHORE (DISPOSED ON : 2023-09-11) CRL.M.C. 8536/2023 FILED BY ROHIT (DISPOSED ON : 2024-03-19) CRL.M.C. 9716/2024 FILED BY SMT. KULVINDER KAUR (D. OF HEARING : 2025-07-21) P.S.-FIR NO. :(TILAK NAGAR-406/2022) |
| FOR ADMISSION | | | | |
| 26 | CRL.M.C.-9044/2024 CRL.M.A. 34656/2024 CRL.M.A. 34658/2024 | HARJINDER SINGH V/s THE STATE OF NCT OF DELHI AND ORS | HEENA GOPAL ROHRA | |
| | | OTHER DETAILS OF ADVOCATES: SUBHRO SANYAL (VIKASADITYA1986@GMAIL.COM)(0)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) | | P.S.-FIR NO. :(SUNLIGHT COLONY-384/2018) |
| 27 | CRL.M.C.-9360/2024 | SH. CHARANPREET SINGH & ANR. V/s STATE GOVT. OF NCT OF DELHI AND ANR. | PRIYANKA PUGLANI | |
| | | OTHER DETAILS OF ADVOCATES: DAYA RAM(DRAMSEHGAL1@GMAIL.COM)(0)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) | | P.S.-FIR NO. :(PASCHIM VIHAR EAST-177/2012) |
| 28 | CRL.M.C.-9709/2024 CM APPL. 23482/2019 | JAGWATI SINGH V/s MANJU BIDHURI & ORS. | KUNAL ANAND | |
| | | OTHER DETAILS OF ADVOCATES: | | |
| 29 | CRL.M.C.-9810/2024 CRL.M.A. 37604/2024 | M/S GTV ESTATES & ORS. V/s STATE OF NCT OF DELHI & ANR. | GOURAV SHARMA | |
| | | OTHER DETAILS OF ADVOCATES: GOURAV SHARMA(ADVOCATEGOURAVSHARMA@HOTMAIL.COM)(0)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) | | |
| 30 | CRL.M.C.-1486/2025 CRL.M.A. 6637/2025 | MANISH GUPTA V/s STATE GOVT. OF NCT OF DELHI AND ORS. | PRINCE BHARDWAJ | |
| | | OTHER DETAILS OF ADVOCATES: PRAMOD KUMAR (GPLEGALSOLUTION@GMAIL.COM)(9015842284)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) | | |
| AFTER NOTICE MISC. MATTERS | | | | |
| 31 | CRL.M.A. 30248/2024 In BAIL APPLN.- 2815/2021(Disposed off case) | SAURAV GUPTA V/s CGST DELHI EAST | VINAY JAIDKA, JITIN SINGHAL, MRITUNJAY KUMAR SINGH, KANHAIYA SINGHAL | |
| | | OTHER DETAILS OF ADVOCATES: VINAYJAIDKA(VINAYJAIDKA55@GMAIL.COM)(9873557258)(PETITIONER) WHITE EAGLES LAW CHAMBERS(WHITTEAGLESLAWCHAMBERS@GMAIL.COM)(9873557258)(PETITIONER) HARPREET SINGH(HARPREETGSTSTANDINGCOUNCEL@GMAIL.COM)(9811253531)(RESPONDENT) JITIN SINGHAL(JITINSINGH101@GMAIL.COM)(9999919168)(PETITIONER) HARPREET(HARPREETSTANDINGCOUNSEL@GMAIL.COM)(0)(RESPONDENT) MRITUNJAY KUMAR SINGH(LAWYERMATTY@GMAIL.COM)(9582634444)(PETITIONER) KANHAIYA SINGHAL(ADV.SINGHAL@GMAIL.COM)(9212424765)(PETITIONER) | | |

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| 32 | CRL.A.-312/2009 WITH CRL.A. 313/2009 | AJIT SINGH @ JEETA V/s STATE | OM DATT SHARMA, LOVEKESH SAWHNEY, AASHAA TIWARI, MS YATESH, ASHOK KUMAR MISHRA, RANDHIR SINGH KALKAL | |
| | | OTHER DETAILS OF ADVOCATES: RANDHIR SINGH KALKAL(RANDHIRKALKAL@YAHOO.CO.IN)(9350906007)(PETITIONER) | | OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(KANJHAWALA-321/2002) BAIL APPLN. 1115/2008 FILED BY AJEET SINGH @ JEETA (DISPOSED ON : 2008-09-10) BAIL APPLN. 574/2008 FILED BY AJIT SINGH @ JEETA (DISPOSED ON : 2008-03-18) CRL.A. 313/2009 FILED BY AJEET SINGH @ JEETA (D. OF HEARING : 2025-04-22) P.S.-FIR NO. :(KANJHAWALA-321/2002) |
| 33 | CRL.A.-313/2009 | AJEET SINGH @ JEETA V/s STATE | OM DATT SHARMA, LOVEKESH SAWHNEY, MS YATESH, RANDHIR SINGH KALKAL | |
| | | OTHER DETAILS OF ADVOCATES: RANDHIR SINGH KALKAL(RANDHIRKALKAL@YAHOO.CO.IN)(9350906007)(PETITIONER) | | OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(KANJHAWALA-321/2002) CRL.A. 312/2009 FILED BY AJIT SINGH @ JEETA (D. OF HEARING : 2025-04-22) BAIL APPLN. 1115/2008 FILED BY AJEET SINGH @ JEETA (DISPOSED ON : 2008-09-10) BAIL APPLN. 574/2008 FILED BY AJIT SINGH @ JEETA (DISPOSED ON : 2008-03-18) P.S.-FIR NO. :(KANJHAWALA-321/2002) |
| 34 | CRL.A.-414/2009 CRL.M.A. 8058/2009 CRL.M.A. 9225/2009 WITH CRL.A. 526/2009 | BITTOO DAI @ RAJU V/s STATE | SANJAY LAO, RAJAT KATYAL, GIRISH CHANDER | |
| | | OTHER DETAILS OF ADVOCATES: GIRISH CHANDER(GIRISHVOLUNTEER@GMAIL.COM)(9899823269)(PETITIONER) | | OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(PAHARGANJ-593/2004) CRL.REV.P. 256/2008 FILED BY NAVEEN (DISPOSED ON : 2008-05-22) CRL.A. 526/2009 FILED BY NAVEEN (D. OF HEARING : 2025-04-22) CRL.A. 602/2009 FILED BY GAUTAM (DISPOSED ON : 2013-09-30) P.S.-FIR NO. :(PAHARGANJ-593/2004) |
| 35 | CRL.A.-526/2009 WITH CRL.A. 414/2009 CRL.A. 602/2009 | NAVEEN V/s STATE GOVT. OF N.C.T. OF DELHI | R.K.SINGH, SANJAY LAO, BHUPESH NARULA (DHCLSC), KRISHAN KUMAR SINGH, RAJAT KATYAL, JITENDRA BHARTI | |
| | | OTHER DETAILS OF ADVOCATES: JITENDRA BHARTI(JITENDRABHARTIADVOCATE@GMAIL.COM)(9891374807)(PETITIONER) | | OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(PAHARGANJ-593/2004) CRL.REV.P. 256/2008 FILED BY NAVEEN (DISPOSED ON : 2008-05-22) CRL.A. 414/2009 FILED BY BITTOO DAI @ RAJU (D. OF HEARING : 2025-04-22) CRL.A. 602/2009 FILED BY GAUTAM (DISPOSED ON : 2013-09-30) P.S.-FIR NO. :(PAHARGANJ-593/2004) |
| 36 | CRL.A.-758/2009 | STATE OF DELHI V/s SHYAM & ANR | SANJEEV BHANDARI, MANBIR SINGH, CHARU SHARMA | |
| | | OTHER DETAILS OF ADVOCATES: | | OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(OKHLA INDUSTRIAL AREA-703/2000) P.S.-FIR NO. :(OKHLA INDUSTRIAL AREA- 703/2000) |
| 37 | CRL.M.C.-161/2024 CRL.M.A. 670/2024 | TUSHAR KUMAR AND ANR V/s STATE OF NCT OF DELHI AND ANR | ASHISH KUMAR, VAIBHAV MISHRA | |
| | | OTHER DETAILS OF ADVOCATES: ASHISH KUMAR (JAI@JSECHAMBERS.COM)(9811122114)(PETITIONER) VAIBHAV MISHRA(VAIBHAVMISHRA282@GMAIL.COM)(9810833591)(RESPONDENT) | | |
| 38 | CRL.M.C.-451/2024 CRL.M.A. 1758/2024 | LINGAMALLY VEERA GOPAL RAO. V/s STATE OF NCT OF DELHI | SHREY SHARAWAT | |
| | | OTHER DETAILS OF ADVOCATES: SHREY SHARAWAT (SHREY.SHARAWAT@GMAIL.COM){}(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) | | P.S.-FIR NO. :(I.G.I.AIRPORT-226/2022) |

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| 39 | CRL.M.C.-578/2024 CRL.M.A. 2357/2024 CRL.M.A. 20088/2024 CRL.M.A. 20089/2024 | SMT SHARDA SHARMA V/s STATE GOVT OF NCT OF DELHI & ANR. | SHRAVEEN KUMAR VERMA | |
| | | OTHER DETAILS OF ADVOCATES: DIWAS KR (LEXACTOANDCO@GMAIL.COM)(9599768066)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) SAEED QADRI(LEXACTOANDCO@GMAIL.COM)(9873130563)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) | | P.S.-FIR NO. :(TILAK MARG-167/2010) |
| 40 | CRL.M.C.-791/2024 | KAVITA V/s THE STATE OF NCT DELHI AND ANR | MOHIT GUPTA, NAVEEN KUMAR RAHEJA | |
| | | OTHER DETAILS OF ADVOCATES: RAJIVTEHLAN(RAJIVTEHLAN@YAHOO.IN)(9910792108)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) NAVEEN KUMAR RAHEJA(NAVEEN@DLRPARTNERS.COM)(9810129691)(RESPONDENT) | | |
| 41 | CRL.M.C.-802/2024 CRL.M.A. 3215/2024 | PRINCE KUMAR & ANR. V/s STATE OF NCT OF DELHI, THROUGH SHO MADHU VIHAR DELHI POLICE STATION & ANR. | SIDHARTH JOSHI | |
| | | OTHER DETAILS OF ADVOCATES: SIDHARTH JOSHI(OFFICESIDHARTHJOSHI@GMAIL.COM)()(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) | | OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(MADHU VIHAR-325/2017) BAIL APPLN. 1191/2019 FILED BY DHEERAJ ARORA (DISPOSED ON : 2019-10-15) BAIL APPLN. 1198/2019 FILED BY PRINCE KUMAR (DISPOSED ON : 2019-10-15) P.S.-FIR NO. :(MADHU VIHAR-325/2017) |
| 42 | CRL.M.C.-1209/2024 CRL.M.A. 4796/2024 | VINOD RANA V/s STATE OF NCT OF DELHI & ANR. | NITYA SHARMA | |
| | | OTHER DETAILS OF ADVOCATES: SURENDRA KUMAR(SKSLAW@GMAIL.COM)(9810167475)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) | | |
| 43 | CRL.M.C.-1687/2024 CRL.M.A. 6474/2024 | ANIMESH GUPTA V/s STATE NCT OF DELHI AND ANR. | ANJALI NEHRA | |
| | | OTHER DETAILS OF ADVOCATES: SUNIL K. DIXIT(ADVOCATE.DIXIT@GMAIL.COM)(9988096917)(PETITIONER) SUNIL K. DIXIT (ADVOCATE.DIXIT@GMAIL.COM)(9988096917)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) | | |
| 44 | CRL.M.C.-1777/2024 CRL.M.A. 6788/2024 | ARUN JAIN V/s M/S RAINBOW ENTERPRISES THROUGH PROPRIETOR SANJEEV GOYAL | PANKUSH GOYAL | |
| | | OTHER DETAILS OF ADVOCATES: PANKUSH GOYAL ()(9810124542)(PETITIONER) | | |
| 45 | CRL.M.C.-2320/2024 CRL.M.A. 9115/2024 CRL.M.A. 17702/2024 | BRIJESH GARG @ BUNTY & ANR. V/s VANDNA GARG & ANR. | SIDDHARTH YADAV, TUSHAR DATTA | |
| | | OTHER DETAILS OF ADVOCATES: SIDDHARTH YADAV(SIDDHARTHYADAV21@GMAIL.COM)(9899284083)(PETITIONER) SIDDHARTH YADAV (SIDDHARTHYADAV21@GMAIL.COM)(9899284083)(PETITIONER) DHC PROSECUTION DELHI POLICE(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)()(RESPONDENT) TUSHAR DATTA(TUSH2510@GMAIL.COM)(9818841784)(RESPONDENT) | | |
| 46 | CRL.M.C.-2321/2024 CRL.M.A. 8945/2024 | PRAN NATH KHANNA V/s STATE GOVT OF NCT OF DELHI & ORS. | SHUBHAM AGARWAL | |
| | | OTHER DETAILS OF ADVOCATES: SHUBHAM AGARWAL(SHUBHAM.AGARWAL@AVSLEGAL.IN)(9953240238)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) | | |
| 47 | CRL.M.C.-2557/2024 CRL.M.A. 8600/2024 | SURYA PRAKASH GOYAL V/s RAJINDER PRASAD GOYAL | DIPESH SHARMA | |
| | | OTHER DETAILS OF ADVOCATES: | | |

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| 48 | CRL.M.C.-2719/2024 CRL.M.A. 10347/2024 CRL.M.A. 1466/2025 | SUGANDHIM FOOD AND CATERING PVT. LTD AND ORS. V/s B.K. JHA PROPRIETOR OF KRISHNA ENTERPRISES | PRANESH | |
| | | OTHER DETAILS OF ADVOCATES: PRANESH (PRANESHSCBA@GMAIL.COM)(7827506060)(PETITIONER) PRANESH (PRANESHSCBA@GMAIL.COM)(9868360497)(PETITIONER) PRANESH (PRANESHSCBA@GMAIL.COM)(9868360497)(PETITIONER) | | |
| 49 | CRL.M.C.-2971/2024 CRL.M.A. 11378/2024 | PRAMOD KUMAR V/s THAE STATE GNCT OF DELHI AND ANR | RAM SEWAK MISHRA | |
| | | OTHER DETAILS OF ADVOCATES: R.S MISHRA (ANAND0069@YAHOO.COM)(9871208840)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) | | P.S.-FIR NO. :(BARAKHAMB ROAD-188/2014) |
| 50 | CRL.M.C.-3041/2024 | MANOJ KUMAR MISHRA & ORS. V/s STATE OF NCT OF DELHI & ANR. | RUDRA VIKRAM SINGH | |
| | | OTHER DETAILS OF ADVOCATES: RUDRA VIKRAM SINGH (RUDRAVIKRAMS@GMAIL.COM)(9873425354)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) | | |
| 51 | CRL.M.C.-3268/2024 CRL.M.A. 12599/2024 | NALIN KUMAR V/s CBI | KUMAR VAIBHAW | |
| | | OTHER DETAILS OF ADVOCATES: KUMAR VAIBHAW(KUMARVAIBHAW@GMAIL.COM){}(PETITIONER) CBI(DLACBIDHC@GMAIL.COM){}(RESPONDENT) | | P.S.-FIR NO. :(CBI-14/2021) |
| 52 | CRL.M.C.-3874/2024 | ABC V/s STATE OF NCT OF DELHI THROUGH SHO PS HAUZ KHAS | RAHUL MAURYA | |
| | | OTHER DETAILS OF ADVOCATES: RAHUL MAURYA(ADVMKRAHUL@GMAIL.COM)(9971707485)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) | | P.S.-FIR NO. :(HAUZ KHAS-66/2020) |
| 53 | CRL.M.C.-4417/2024 CRL.M.A. 16773/2024 | PRAVEEN CHHABRA AND ANR V/s STATE OF NCT OF DELHI AND ANR | SACHIN KUMAR TOKAS, PAUL KUMAR KALAI | |
| | | OTHER DETAILS OF ADVOCATES: DEVINDER SINGH ()(9818000645)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) PAUL KUMAR KALAI(PAULKALAI18@GMAIL.COM)(8376813694)(RESPONDENT) | | |
| 54 | CRL.M.C.-4549/2024 CRL.M.A. 17131/2024 | JITENDER KUMAR V/s STATE NCT OF DELHI & ANR. | JAIRAJ SINGH | |
| | | OTHER DETAILS OF ADVOCATES: JAIRAJ SINGH(JAIRAJMUDGAL@GMAIL.COM)(9811542920)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) | | P.S.-FIR NO. :(HAUZ KHAS-324/2021) |
| 55 | CRL.M.C.-4928/2024 | RAHUL V/s THE STATE NCT OF DELHI THROUGH SHO PS MAIDAN GHARI & ANR. | LAKSHAY PANCHAL, LAKSHAY PANCHAL | |
| | | OTHER DETAILS OF ADVOCATES: LAKSHAY PANCHAL(PANCHALLAKSHAY9@GMAIL.COM)(9716029927)(RESPONDENT) | | P.S.-FIR NO. :(MAIDAN GARHI-259/2024) |
| 56 | CRL.M.C.-5229/2024 | KHUSHAL CHAND V/s TRILOK CHAND JALUTHARIA & ANR. | ABHAS MISHRA | |
| | | OTHER DETAILS OF ADVOCATES: ABHAS MISHRA(ABHAS.MISHRA@GMAIL.COM)(9811673672)(PETITIONER) | | |
| 57 | CRL.M.C.-6187/2024 CRL.M.A. 23650/2024 | PRASHANT KANSAL V/s PUNJAB NATIONAL BANK | FAHIMUDDIN AHMED KHAN, SAYAK BANDYOPADHYAY | |
| | | OTHER DETAILS OF ADVOCATES: FAHIM KHAN(SYNDICATE.ADVOCATES@GMAIL.COM)(9911997475)(PETITIONER) ARUN KUMAR(ARUNKUMARSHUKLA7@GMAIL.COM)(0)(RESPONDENT) SAYAK BANDYOPADHYAY(SAYAK.LAW@GMAIL.COM)(9818307300)(RESPONDENT) | | |
| 58 | CRL.M.C.-6199/2024 CRL.M.A. 23682/2024 | SEEMA MALHOTRA & ANR. V/s BABLI | DEEPAK VOHRA, DINESH KUMAR SINGH, SPARSH AGARWAL | |
| | | OTHER DETAILS OF ADVOCATES: RICKY CHOPRA(CONNECT@RICKYCHOPRA.IN)(8800855555)(PETITIONER) DINESH KUMAR SINGH(DKSINGHASSOCIATES2007@REDIFFMAIL.COM)(9811108641)(RESPONDENT) SPARSH AGARWAL(SPARSH_AGARWAL@OUTLOOK.COM)(8178081040)(PETITIONER) | | |

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| 59 | CRL.M.C.-6636/2024 CRL.M.A. 25349/2024 | VEENA TANDON V/s HDFC BANK LTD. | RAUNAK SATPATHY | |
| | | OTHER DETAILS OF ADVOCATES: RAUNAK SATPATHY (RAUNAK.SATPATHY@HOTMAIL.COM)(9717959373)(PETITIONER) SANJAY (SANJAY_GUPTA@SNGPARTNERS.IN)(0)(RESPONDENT) | | |
| 60 | CRL.M.C.-7205/2024 CRL.M.A. 27517/2024 CRL.M.A. 4183/2025 | RAGHURAJ PRATAP SINGH V/s BHANVI KUMARI SINGH | DHRUV GUPTA, ATUL KUMAR SRIVASTAV | |
| | | OTHER DETAILS OF ADVOCATES: DHRUV GUPTA (OFFICE.DHRUVGUPTA@GMAIL.COM)(9711240355)(PETITIONER) ATUL SRIVASTAV(ADVATULKR04@GMAIL.COM)(8709813915)(PETITIONER) DHRUV GUPTA(OFFICEDHRUVGUPTA.G@GMAIL.COM)(0)(RESPONDENT) ATUL KUMAR SRIVASTAV(ADVATULKR04@GMAIL.COM)(8709813915)(RESPONDENT) | | |
| 61 | CRL.M.C.-7466/2024 CRL.M.A. 28495/2024 | RAJAN KATARIA ORS. V/s STATE OF NCT OF DELHI | TARUN JOHRI | |
| | | OTHER DETAILS OF ADVOCATES: TARUN JOHRI(JOHRI67@YAHOO.COM)(9810013352)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) | | P.S.-FIR NO. :(AMAR COLONY-344/2009) |
| 62 | CRL.M.C.-7502/2024 | HARISH CHAND & ORS. V/s THE STATE (GOVT. OF NCT OF DELHI) & ANR. | RAVINDRA KUMAR | |
| | | OTHER DETAILS OF ADVOCATES: RAVINDER KUMAR (RAVINDERKUMAR1031969@GMAIL.COM)(9871513364)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) | | P.S.-FIR NO. :(KARAWAL NAGAR-127/2019) |
| 63 | CRL.M.C.-7607/2024 CRL.M.A. 29031/2024 CRL.M.A. 29032/2024 WITH CRL.M.C. 7615/2024 CRL.M.C. 7619/2024 | SANDEEP SHARMA V/s STATE OF NCT OF DELHI AJND ANR. | ANANT SINGH MALIK | |
| | | OTHER DETAILS OF ADVOCATES: ANANT MALIK (ANANT@ANANTAMLEGAL.COM)(0)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) | | OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(HAUZ KHAS-166/2024) CRL.M.C. 7615/2024 FILED BY SANDEEP SHARMA (D. OF HEARING : 2025-04-22) CRL.M.C. 7619/2024 FILED BY SANDEEP SHARMA (D. OF HEARING : 2025-04-22) P.S.-FIR NO. :(HAUZ KHAS-166/2024) |
| 64 | CRL.M.C.-7615/2024 CRL.M.A. 29050/2024 CRL.M.A. 29051/2024 | SANDEEP SHARMA V/s STATE OF NCT OF DELHI AND ANR. | ANANT SINGH MALIK | |
| | | OTHER DETAILS OF ADVOCATES: ANANT MALIK (ANANT@ANANTAMLEGAL.COM)(9999998560)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) | | OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(HAUZ KHAS-166/2024) CRL.M.C. 7607/2024 FILED BY SANDEEP SHARMA (D. OF HEARING : 2025-04-22) CRL.M.C. 7619/2024 FILED BY SANDEEP SHARMA (D. OF HEARING : 2025-04-22) P.S.-FIR NO. :(HAUZ KHAS-166/2024) |
| 65 | CRL.M.C.-7619/2024 CRL.M.A. 29061/2024 CRL.M.A. 29062/2024 | SANDEEP SHARMA V/s STATE OF NCT OF DELHI AND ANR. | ANANT SINGH MALIK | |
| | | OTHER DETAILS OF ADVOCATES: ANANT MALIK (ANANT@ANANTAMLEGAL.COM)(9999998560)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) | | OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(HAUZ KHAS-166/2024) CRL.M.C. 7607/2024 FILED BY SANDEEP SHARMA (D. OF HEARING : 2025-04-22) CRL.M.C. 7615/2024 FILED BY SANDEEP SHARMA (D. OF HEARING : 2025-04-22) P.S.-FIR NO. :(HAUZ KHAS-166/2024) |
| 66 | CRL.M.C.-7760/2024 | DHARMENDER V/s THE STATE GOVT.OF NCT OF DELHI | BABAN KUMAR SHARMA | |
| | | OTHER DETAILS OF ADVOCATES: ASHOK GUPTA(GPTAADVOCATE682@GMAIL.COM)(9873284803)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) | | P.S.-FIR NO. :(KAPASHERA-138/2022) |
| 67 | CRL.M.C.-7831/2024 CRL.M.A. 29896/2024 | SHUBHAM S/O VASANT KOKATE & ORS. V/s STATE OF NCT OF DELHI THROUGH THE SHO & ANR. | SHAKUL RAJESH GHATOLE, SURENDER WAKODE | |

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| | | OTHER DETAILS OF ADVOCATES: SHAKUL R GHATOLE(SHAKULGHATOLOFFICE@GMAIL.COM)(8554954712)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) SURENDER WAKODE(SURENWAQODE@GMAIL.COM)(9868285085)(RESPONDENT) | | P.S.-FIR NO. :(SULTAN PURI-675/2024) |
| 68 | CRL.M.C.-8073/2024 CRL.M.A. 30878/2024 | SH. ALOK GUPTA V/s STATE (GOVT OF NCT OF DELHI) & ORS. | MANOJ KUMAR | |
| | | OTHER DETAILS OF ADVOCATES: ROY & ASSOCIATES(ROYANDASSOCIATES07@YAHOO.COM)(9818302173)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) | | |
| 69 | CRL.M.C.-8094/2024 CRL.M.A. 30958/2024 | ADARSH GUPTA & ANR. V/s MAURIA UDYOG LTD. | NISHANT GUPTA | |
| | | OTHER DETAILS OF ADVOCATES: NISHANT GUPTA (NISHANTGUPTA.ADV@GMAIL.COM)(9999966244)(PETITIONER) NISHANTGUPTA(NISHANTGUPTA.ADV@GMAIL.COM)(0)(PETITIONER) REVIKA(REVIKAFURNISHING@GMAIL.COM)(0)(RESPONDENT) | | |
| 70 | CRL.M.C.-8667/2024 CRL.M.A. 33110/2024 | ANOOP KUMAR GUPTA V/s STATE (NCT OF DELHI) | ANOOP KUMAR GUPTA | |
| | | OTHER DETAILS OF ADVOCATES: ANOOP GUPTA (ADVOCATEANOOPGUPTA@GMAIL.COM)(8368305620)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) | | P.S.-FIR NO. :(MALVIYA NAGAR-1551/2014) |
| 71 | CRL.M.C.-8830/2024 | JOGINDER SINGH V/s RAJIV KUMAR RANA @ RINKU | SHALU KUMARI | |
| | | OTHER DETAILS OF ADVOCATES: DEEPAK SHARMA (ARCUS.JURE@GMAIL.COM)(8930563089)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) | | |
| 72 | CRL.M.C.-9341/2024 CRL.M.A. 35824/2024 | VIVEK KUMAR & ANR. V/s STATE GOVT. OF NCT OF DELHI AND ANR. | ASHISH SHARMA | |
| | | OTHER DETAILS OF ADVOCATES: SHARMA(ADVOCATESHARMA625@GMAIL.COM)(9958663685)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) | | P.S.-FIR NO. :(MOHAN GARDEN-18/2023) |
| 73 | CRL.M.C.-9545/2024 CRL.M.A. 36649/2024 | MANISH MAHAJAN V/s STATE NCT OF DELHI & ORS. | VINAY JAIDKA | |
| | | OTHER DETAILS OF ADVOCATES: VINAY JAIDKA (WHITEEAGLELAWCHAMBERS@GMAIL.COM)(9873557258)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) | | OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(NAJAFGARH-222/2023) CRL.M.C. 4241/2024 FILED BY ANUJ KUMAR MAHAJAN (DISPOSED ON : 2024-10-04) P.S.-FIR NO. :(NAJAFGARH-222/2023) |
| 74 | CRL.M.C.-9943/2024 CRL.M.A. 38091/2024 | MALINI ISRANI V/s KAPIL CHOPRA | VARUN GOSWAMI, UDITI BALI | |
| | | OTHER DETAILS OF ADVOCATES: NAVEEN GROVER(VARUNLEGAL@YAHOO.CO.IN)(9810117465)(PETITIONER) UDIT KUMRA(UDITKUMRA@GMAIL.COM)(0)(RESPONDENT) UDITI BALI(ADVUDITIBALI@GMAIL.COM)(9910413782)(PETITIONER) | | |
| 75 | CRL.M.C.-138/2025 CRL.M.A. 749/2025 | SHIVANI RANI V/s STATE GOVT. OF NCT OF DELH & ANR. | WASI HAIDER | |
| | | OTHER DETAILS OF ADVOCATES: ANIL KUMAR (ADV.WASIHAIIDER@GMAIL.COM)(9999938910)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) | | P.S.-FIR NO. :(JAIT PUR-199/2023) |
| 76 | CRL.M.C.-1808/2025 CRL.M.A. 8198/2025 | PRASHANT KANSAL V/s PUNJAB NATIONAL BANK | FAHIMUDDIN AHMED KHAN | |
| | | OTHER DETAILS OF ADVOCATES: F.A KHAN (SYNDICATE.ADVOCATES@GMAIL.COM)(0)(PETITIONER) SUNAVRUSTGI(SUNAVRUSTGI@GMAIL.COM)(0)(RESPONDENT) | | |

| | | | | |
|----|--|--|-------------------------------------|--|
| 77 | CRL.REV.P.-15/2024 | RAZIA BEGUM V/s STATE GOVT. OF NCT OF DELHI & ORS. | ANKIT MUTREJA | |
| | | OTHER DETAILS OF ADVOCATES: ASHOK AGGARWAL (ADV.ANKITMUTREJA@GMAIL.COM)(9990206703)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) | | P.S.-FIR NO. :(SEELAMPUR-46/2009) |
| 78 | CRL.REV.P.-45/2025 | SANJAY TYAGI V/s STATE (NCT OF DELHI) | PURSHOTTAM SAHARAWAT, SUMIT JAIN | |
| | | OTHER DETAILS OF ADVOCATES: PURSHOTTAM SAHARAWAT(PURU.SAHARAWAT22@GMAIL.COM)(9911337698)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) SUMIT JAIN(ADVT.SUMITJAIN@GMAIL.COM)(9999391395)(PETITIONER) | | P.S.-FIR NO. :(KOTWALI-264/2012) |
| 79 | W.P.(CRL)-590/2025 CRL.M.A. 5367/2025 | RAUNAK RAMAKANT PILANI V/s STATE NCT OF DELHI AND ANR | TUSHAR GUPTA | |
| | | OTHER DETAILS OF ADVOCATES: ANUJ AGARWAL()(9871550054)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) | | OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(ECONOMIC OFFENCE WING-86/2024) CRL.M.C. 6574/2024 FILED BY RAMESH DHANRAJ PUNJABI & ORS. (D. OF HEARING : 2025-08-27) CRL.M.C. 6585/2024 FILED BY GANESH BENZOPLAST LIMITED & ORS. (D. OF HEARING : 2025-08-27) CRL.M.C. 7897/2024 FILED BY NIRAJ NABH KUMAR (D. OF HEARING : 2025-08-27) BAIL APPLN. 4312/2024 FILED BY GOPAL BALMUKUND CHATURVEDI (DISPOSED ON : 2024-12-17) BAIL APPLN. 4322/2024 FILED BY AJIT KUMAR JENA (DISPOSED ON : 2024-12-17) W.P.(CRL) 789/2025 FILED BY RAMAKANT SHANKARMAL PILANI (DISPOSED ON : 2025-03-11) P.S.-FIR NO. :(ECONOMIC OFFENCE WING-86/2024) |

COURT NO.51
HON'BLE MS.JUSTICE TARA VITASTA GANJU

NOTE: "NO PASSOVER WILL BE GIVEN IN THE FIRST FIVE CASES IN SUPPLEMENTARY LIST"

NOTE: "PASSOVERS WILL BE TAKEN UP IMMEDIATELY AFTER LUNCH"

NOTE: "ALL COUNSEL APPEARING THROUGH VC ARE REQUESTED TO MAINTAIN A PROPER DECORUM WHILE APPEARING THROUGH VIRTUAL MODE, I.E, ENSURE THE VIDEO IS ON WHEN THE MATTER IS TAKEN UP, APPEAR IN COURT ATTIRE AND BACKGROUND NOISE/DISTURBANCE.

COUNSELS ARE ALSO REQUIRED TO PUT THE ITEM NUMBER BESIDES THEIR NAME.

COUNSEL SHALL ALSO REFRAIN FROM APPEARING WHILE IN A MOVING VEHICLE OR FROM A PUBLIC PLACE.

NOTE: "REGULAR MATTERS WILL BE TAKEN UP EVERY THURSDAY AT 03:30 P.M"

CLICK HERE TO JOIN VC:

<https://virtualcourtdhc.webex.com/meet/virtualcourtdhc1>

MEETING NO. 2512 822 186.

NOTE FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO

Bhupesh.kumar@dhc.nic.in

| ITEM NUMBER | CASE NUMBER | PARTY NAME | ADVOCATE NAME | OTHER INFORMATION |
|---------------------------------|---|---|--|-------------------|
| CONNECTED MATTERS (ANMM) | | | | |
| 1 | CO.PET.-213/2010 CO.APPL. 2028/2011 CO.APPL. 2433/2012 CO.APPL. 775/2015 CO.APPL. 4601/2016 OLR 135/2017 OLR 197/2019 CO.APPL. 132/2020 WITH CRL.O.(CO.) 9/2011 | SUDHANSHU BATRA V/s LAKSHISH HABITATS LTD | BHUVAN GUGNANI, ARVIND SAH, SANJEEV, PAWASH PIYUSH, OFFICIAL LIQUIDATOR, SUDHIR KAPOOR, ANIL GROVER AND ASSO., SANJEEV SAHAY, SWATI SUMBLY, ARVINDSAH, RUCHIKA MITTAL, ASHISH DEEP VERMA | |
| | | OTHER DETAILS OF ADVOCATES: ARVIND SAH(ARVIND_SAHINDIA@YAHOO.COM)(9811555076)(PETITIONER) RUCHIKA MITTAL(RUCHIKAMITTAL1@GMAIL.COM)(9811283331)(PETITIONER) ASHISH DEEP VERMA(PORTAL@VIDHISASTRAS.COM)(8130441280)(PETITIONER) | | |
| 2 | CRL.O.(CO.)-9/2011 WITH CO.PET. 213/2010 | M/S LAKSHISH HABITATA LTD V/s SH. PAVAN DUTTA & ORS. | SUDHIR KAPOOR | |
| | | OTHER DETAILS OF ADVOCATES: | | |
| CONNECTED MATTERS (ANMM) | | | | |
| 3 | CO.PET.-98/2012 CO.APPL. 745/2013 OLR 124/2024 WITH CRL.O.(CO.) 5/2013 | S.E INVESTMENTS LIMITED V/s INTERCON INFOTECH PVT LTD | P NAGESH, RAJPAL SINGH, OFFICIAL LIQUIDATOR, DEBASHIS MUKHERJEE, ANSHUJ DHINGRA, MAHIMA PAHWA | |
| | | OTHER DETAILS OF ADVOCATES: ANSHUJ DHINGRA(ADLAWOFFICES@GMAIL.COM)(9810496660)(RESPONDENT) MAHIMA PAHWA(MAHIMAPAHWA@GMAIL.COM)(8826638559)(PETITIONER) | | |
| 4 | CRL.O.(CO.)-5/2013 WITH CO.PET. 98/2012 | INTERCON INFOTECH PVT LTD. V/s MR. VINOD VIJ & ORS. | RAJPAL SINGH, OL, TANIA SHARMA, ANSHUJ DHINGRA | |
| | | OTHER DETAILS OF ADVOCATES: TANIA SHARMA(TANIASHAR@GMAIL.COM)(9910445771)(PETITIONER) ANSHUJ DHINGRA(ADLAWOFFICES@GMAIL.COM)(9810496660)(RESPONDENT) | | |
| CONNECTED MATTERS (ANMM) | | | | |
| 5 | CCP(CO.)-3/2025 | VIJ CONSTRUCTIONS LTD V/s SH. VINOD VIJ (EX-DIRECTOR) | OFFICIAL LIQUIDATOR | |

| OTHER DETAILS OF ADVOCATES: | | | |
|-------------------------------------|--|---|--|
| 6 | CO.PET.-247/2012 CO.APPL. 1435/2014 OLR 64/2023 OLR 109/2024 WITH CRL.O.(CO.) 14/2014 | ROBIN GARG V/s M/S VIJ CONSTRUCTIONS LTD | GOEL & ASSOCIATES, OFFICIAL LIQUIDATOR, ANAND K MISHRA, ANSHUJ DHINGRA, VIJAY SINGH, PRAGATI SINGH |
| | | OTHER DETAILS OF ADVOCATES: ANSHUJ DHINGRA(ADLAWOFFICES@GMAIL.COM)(9810496660)(RESPONDENT) VIJAY SINGH(VIJAYAHLAWAT86@GMAIL.COM)(9873815300)(RESPONDENT) PRAGATI SINGH(PRAGATI.SINGH.285@OUTLOOK.COM)(9997454979)(PETITIONER) | |
| 7 | CRL.O.(CO.)-14/2014 WITH CO.PET. 247/2012 | M/S VIJ CONSTRUCTIONS LTD. V/s VINOD VIJ & ORS. | OFFICIAL LIQUIDATOR, ANSHUJ DHINGRA, PRAGATI SINGH |
| | | OTHER DETAILS OF ADVOCATES: ANSHUJ DHINGRA(ADLAWOFFICES@GMAIL.COM)(9810496660)(RESPONDENT) PRAGATI SINGH(PRAGATI.SINGH.285@OUTLOOK.COM)(9997454979)(PETITIONER) | |
| CONNECTED MATTERS (ANMM) | | | |
| 8 | CO.PET.-1/2015 CO.APPL. 1719/2017 OLR 85/2024 | M/S CHL LIMITED V/s M/S MYSTIC CURES LIMITED | MANSI CHADHA, OFFICIAL LIQUIDATOR, BHARAT ARORA |
| | | OTHER DETAILS OF ADVOCATES: BHARAT ARORA(BHARAT_RYANS@YAHOO.CO.IN)(9811628929)(PETITIONER) | |
| 9 | CRL.O.(CO.)-13/2017 CO.APPL. 562/2019 WITH CO.PET. 1/2015 | MYSTIC CURES LTD.(IN PROV.LIQN.) V/s MANJU BHAGAI & ORS. | OFFICIAL LIQUIDATOR, BHARAT ARORA |
| | | OTHER DETAILS OF ADVOCATES: BHARAT ARORA(BHARATRYANS@YAHOO.CO.IN,PSB1880@GMAIL.COM)(9811628929)(PETITIONER) BHARAT ARORA(BHARAT_RYANS@YAHOO.CO.IN)(9811628929)(PETITIONER) | |
| AFTER NOTICE COMPANY MATTERS | | | |
| 10 | CO.A(SB)-52/2015 CO.APPL. 2966/2015 CO.APPL. 4680/2016 | PUSHPENDRA SINGH & ANR. V/s NOTAM INDIA (P) LTD. & ANR. | RAJAT BHALLA, HARI NAND VASHISTHA |
| | | OTHER DETAILS OF ADVOCATES: HARI NAND VASHISTHA(HNVADV@GMAIL.COM)(9871778287)(RESPONDENT) | |
| 11 | CO.PET.-303/1996 CO.APPL. 985/2003 CO.APPL. 995/2007 CO.APPL. 145/2009 | M/S INDIA INTERNATIONAL MARKETING CENTRE LTD. V/s M/S SSL INDIA LTD. | MS.MANISHA TYAGI, PK MITTAL, HS PARIHAR, ABHINIT DAS, MR.V. MALHOTRA, MR.NAABRAHAM, MR.DS CHAUHAN, MR.GAURAV DUGGAL, MR.TANUJ KHURANA, MR.KRISHAN KUMAR, MR.PK MITTAL, MR.M. DUTTA, MR.ANIL KHER, MR.SH PARIHAR, MR.VINOD KHANNA, MR.RAJIV MEHRA, MR.SC MITTAL, MR.SK LUTHRA, MR.SN RELAN, MR.SP MAHANA, SANDEEP JAIN, SANDEEP JAIN |
| | | OTHER DETAILS OF ADVOCATES: SANDEEP JAIN(SJAIN_ADV@YAHOO.COM)(9911172271)(PETITIONER) | |
| 12 | CO.PET.-152/1998 CO.APPL. 807/2023 | PINNACLE FINANCE PVT. LTD. V/s SOL LTD. | MR.VIJAY SONDHI, OFFICIAL LIQUIDATOR, MR.SK SHARMA, MR.SK LUTHRA, MR.MS VINAYAK, MR.RM AGGARWAL, MR.SS SINGH, MR.GM KAWOOSA, MS.PAMELA KUMAR, MR.BL WALI, SH. SAURABH LEEKHA, MS.MALA GOEL, MR. AJAY KOHLI, MR.SANDEEP SETHI, MS.URMIL NARANG, MR.RAJIV BANSAL, MR.MUKUL TALWAR, MR.S.SIDDIQUI, AMIT CHADHA, RAMESHK SHARMA, VINOD KR, LEX REGULA LLP |
| | | OTHER DETAILS OF ADVOCATES: | |
| 13 | CO.PET.-66/2003 CO.APPL. 142/2019 CO.APPL. 190/2020 CO.APPL. 191/2020 CO.APPL. 192/2020 CO.APPL. 14/2021 CO.APPL. 551/2021 CO.APPL. 38/2022 CO.APPL. 302/2022 CO.APPL. 264/2023 CO.APPL. 770/2023 CO.APPL. 771/2023 CO.APPL. 772/2023 CO.APPL. 826/2023 | SOCIETE GENERALE V/s DAEWOO MOTORS INDIA LTD. | MR.DINESH GARG, N A SEBASTIAN, VIJAY KUMAR AWANA, AJAY KUMAR BHATNAGAR, TANYA AGARWAL, OFFICIAL LIQUIDATOR, MR.APS RAWAT, MR.RAJEEV MEHRA, O P KHADARIA, OP KHADARIA, O.P. KHADARIA, O.P.KHADARIA, S L GUPTA, VIKAS B PAKHIDDEY, AMARCHAND, M K TIWARI, DEEPAK PRAKASH, LEENA NAIR, MIKE DESAI, DEEPAK PAKASH, SHREYA MUKERJEE, ANIL KUMAR, DEEPAK PRAKASH, GAURI RASGORTA, DHARAM DEV, VIDUSHI SHUBHAM, ANURADHA MUKHERJEE, HARSHITA AGARWAL, HARI OUM SHARMA |

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|----|--|---|--|--|
| | CO.APPL. 916/2023 CO.APPL. 987/2023 CO.APPL. 596/2024 CO.APPL. 750/2024 CO.APPL. 751/2024 CO.APPL. 3/2025 | | | |
| | | OTHER DETAILS OF ADVOCATES: N A SEBASTIAN(SEBASTIANLAWFIRM@GMAIL.COM)(9871719929)(PETITIONER) TANYA AGARWAL(TANYA.NLUJ@GMAIL.COM)(7742672502)(PETITIONER) N A SEBASTIAN(SEBASTIANLAWFIRM@GMAIL.COM)(9871719929)(PETITIONER) SHREYA MUKERJEE(MKRJSHREYA@GMAIL.COM)(9891693962)(PETITIONER) ANIL KUMAR (KHOKHARANILKUMAR@GMAIL.COM)(9810577850)(PETITIONER) DEEPAK PRAKASH(VICKYSHARMA180391@GMAIL.COM)(9717743343)(PETITIONER) N A SEBASTIAN(SEBASTIANLAWFIRM@GMAIL.COM)(9871719929)(PETITIONER) GAURI RASGORTA (GAURI.RASGOTRA@GRLAW.IN)(9560015656)(RESPONDENT) DHARAM DEV(DEVLAWASSOCIATES@YAHOO.CO.IN)(9810072439)(PETITIONER) VIDUSHI SHUBHAM(ADV.VSHUBHAM@GMAIL.COM)(7838768123)(RESPONDENT) ANURADHA MUKHERJEE(ANURADHA@MNKLAW.COM)(9810020916)(PETITIONER) TANYA AGARWAL(CHAMBERSOFTANYAAGARWAL@GMAIL.COM)(9910505591)(RESPONDENT) HARSHITA AGARWAL(HARSHITA.AGARWAL291@GMAIL.COM)(9761763198)(RESPONDENT) VIJAY KUMAR AWANA(VIJAYAWANA411@GMAIL.COM)(9818566612)(PETITIONER) HARI OUM SHARMA(HARIOUMSHARMA55@GMAIL.COM)(9891586766)(PETITIONER) | | |
| 14 | CO.PET.-1128/2016 CO.APPL. 4491/2016 CO.APPL. 1918/2017 | HECTOR ENTERPRISES PVT. LTD. V/s PL ENGINEERING LIMITED & ORS. | GAURAV YADAVA, GAURAV YADAVA, MRINAL BHARTI, KARAN LUTHRA | |
| | | OTHER DETAILS OF ADVOCATES: MRINAL BHARTI(BHARTIMRINAL@HOTMAIL.COM)(8527099904)(PETITIONER) KARAN LUTHRA(KARAN_LUTHRA111@HOTMAIL.COM)(9810259213)(RESPONDENT) | | |

HIGH COURT OF DELHI AT NEW DELHI

No.: 123/Rules/DHC

Dated: 03.10.2024

PRACTICE DIRECTIONS

In order to ascertain from each party whether he/she admits or denies the allegations of facts made in the plaint and to be able to explore the possibilities of settlement and disposal of the main matter at the initial stage itself, Hon'ble the Chief Justice, on the recommendations of the Hon'ble Judges of the Original Side has been pleased to issue following Practice Directions for information and compliance by all concerned:-

1. Advance copy of fresh Civil Suits {i.e.,CS(OS)andCC}, together with documents therewith, if any, shall be served upon each opposite party, as is also done for Arbitration petitions under the Delhi High Court (Original Side) Rules, 2018.
2. Plaintiff shall also intimate all opposite parties, in the matter, about the filing and likely date of listing of the said suit.
3. Plaint shall be accompanied by written proof of such intimation and their respective service, besides indicating name(s) of all opposite parties in the matter.
4. Earlier Practice Directions regarding the manner and mode of Service of Notice of Motion, advance copy, etc., will remain the same.

These Practice Directions shall come into force with immediate effect.

By Order
Sd/
(KANWAL JEET ARORA)
REGISTRAR GENERAL

HIGH COURT OF DELHI: NEW DELHI**CIRCULAR**

No.:DHC(OS)-Filing

Date: 27.08.2024

It is circulated for information of all the concerned that the Hon'ble IT Committee has been pleased to direct that the impugned order should be made first Annexure with the Main Case. Hence, the impugned order/award shall be the first Annexure with the Main Case (wherever applicable) and the same shall reflect in the concerned part of the Main Case accordingly.

Sd/-

Registrar (Original)

CIRCULARPRIORITY HEARING OF CASES OF LITIGANTS/ADVOCATES WITH
DISABILITY (UNDER THE RIGHTS OF PERSONS WITH DISABILITY
ACT)

"All the Litigants/Advocates with disabilities and Advocates dealing with the cases pertaining to persons with Disabilities are impressed upon to apprise the office of Joint Registrar/ Deputy Registrar (Original) about their ongoing cases before the concerned Bench of this Court so that they can be identified and be listed categorically in the Cause List and disposed of on priority."

COURT NO. 48
HON'BLE MS. JUSTICE MINI PUSHKARNA

NOTE: FOR MOVING 'ADJOURNMENT SLIP' PLEASE MAIL TO:

n.shubhankar@dhc.nic.in

MEETING LINK

<https://virtualcourtdhc.webex.com/meet/virtualcourtdhc2>

| ITEM NUMBER | CASE NUMBER | PARTY NAME | ADVOCATE NAME | OTHER INFORMATION |
|---------------------------|--|--|--|-------------------|
| PART-HEARD MATTERS | | | | |
| 1 | CS(COMM)- 533/2018 I.A. 19406/2022 | KONINKLIJKE PHILIPS N.V V/s M. BATHLA & ANR. | RAJEEV SHARMA, PRAVEEN ANAND, AMARJIT SINGH, R.K. AGGARWAL, NAVEEN NAGARJUNA, SHIVA SANTANAM SWAMINADHAN, ANAND & ANAND, RIDHIE BAJAJ | AT 3.30 P.M |

COURT NO. 46**HON'BLE MS.JUSTICE JYOTI SINGH**

NOTE 1: ANY URGENT MENTIONING FOR LISTING THE APPLICATION IN THE MAIN SUIT/PETITION WHICH IS PENDING BEFORE THE CONCERNED COURT, THE SAME SHALL BE MENTIONED BEFORE THE BENCH CONCERNED. IN CASE THE APPROPRIATE BENCH IS NOT HOLDING THE COURT, THEN IT SHOULD BE MENTIONED BEFORE THE JUDGE-IN-CHARGE (ORIGINAL SIDE).

2. "SUPPLEMENTARY PASS-OVER SHALL BE TAKEN UP IMMEDIATELY AFTER COMPLETION OF SUPPLEMENTARY LIST."

3. IN CASE LEARNED COUNSELS FOR THE PARTIES WISH TO RELY UPON SOME PLEADINGS/DOCUMENTS/SUBMISSIONS/JUDGMENTS, THEY ARE DIRECTED TO FILE THE SAME DURING THE COURT WORKING HOURS ATLEAST A DAY PRIOR TO THE DATE OF LISTING OF SUCH MATTERS. ANY PLEADINGS/DOCUMENTS/SUBMISSIONS/JUDGEMENTS FILED BEYOND THE AFORESAID PRESCRIBED PERIOD SHALL NEITHER BE FORWARDED TO THE COURT NOR BE ENTERTAINED.

4. COUNSEL APPEARING THROUGH VIDEO CONFERENCING ARE REQUESTED TO GIVE THEIR APPERANCES IN THE CHAT BOX ALONGWITH THEIR MOBILE NUMBERS.

FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO

cmnijeshnair@gmail.com

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| ITEM NUMBER | CASE NUMBER | PARTY NAME | ADVOCATE NAME | OTHER INFORMATION |
|---|--------------------|---|----------------------|--------------------------|
| SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES | | | | |
| 1 | ARB.P.-994/2023 | PHARMACEUTICALS AND MEDICAL DEVICES BUREAU OF INDIA V/s SCOTT-EDIL PHARMACIA LTD AND ANR. | MANJIT KUMAR PATHAK | |

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| 2 | ARB.P.-1889/2024 | PHARMACEUTICALS AND MEDICAL DEVICES BUREAU OF INDIA V/s ANAND ENTERPRISES | ANAND KUMAR PANDEY | |
| 3 | ARB.P.-388/2025 | INDIAN COFFEE HOUSE WORKERS COOPERATIVE SOCIETY LTD V/s NTPC LIMITED | SAKSHIT BHARDWAJ | |
| 4 | ARB.P.-515/2025 | RAHUL JAIN & ORS. V/s ATUL JAIN & ORS. | ANKUR GUPTA | |
| 5 | ARB.P.-578/2025 | CHA ENGINEERING AND CONSTRUCTION PVT. LTD. V/s M/S IA ACCEL PRIVATE LIMITED | SACHIN DHAMIJA | |
| 6 | O.M.P.(I) (COMM.)- 62/2024 I.A. 4288/2024 | M/S V AND L DIAGNOSTICS CENTRE LLP V/s M/S CLIX CAPITAL SERVICES PVT LTD | RAVI SHANKAR GARG, NAMAN SINGH BAGGA | |
| 7 | O.M.P.(I) (COMM.)- 406/2024 I.A. 46444/2024 | CLIX CAPITAL SERVICES PVT. LTD V/s M/S V AND L DIAGNOSTIC CENTRE LLP AND ORS. | RAVI SHANKAR GARG | |
| 8 | O.M.P.(I) (COMM.)- 407/2024 I.A. 46446/2024 | CLIX CAPITAL SERVICES PVT LTD V/s M/S V AND L DIAGNOSTIC CENTRE LLP AND ORS. | RAVI SHANKAR GARG | |
| 9 | O.M.P.(I) (COMM.)- 424/2024 | DEEPAK KUMAR & ANR. V/s MOHIT JAIN & ANR. | SANDEEP PHOGAT, SOURABH SAINI, AKSHYA | |

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| 10 | O.M.P.(I) (COMM.)- 115/2025 I.A. 8768/2025 | HARJI ENGINEERING WORKS PRIVATE LIMITED V/s IMPERIUM PROJECTS PRIVATE LIMITED & ORS. | SAHIL GARG | |
| 11 | O.M.P.(MISC.)(COMM.)- 135/2023 | BAJAJ FINANCE LIMITED V/s RAGHVENDRA SINGHANIA & ORS. | TEJAS KARIA, DEBESH PANDA | WITH O.M.P. (COMM.)- 204/2023 |
| 12 | O.M.P.(MISC.)(COMM.)- 34/2024 WITH O.M.P.(MISC.)(COMM.) 35/2024 | MR. MOHAN LAL FATEHPURIA V/s M/S. BHARAT TEXTILES & ORS. | SURESH CHAND SINGHAL, ARJUN AGGARWAL | AT 2.30 P.M |
| 13 | O.M.P.(MISC.)(COMM.)- 35/2024 | MADHU DEVI FATEHPURIA V/s M/S JUGALKISHORE SHYAMPRAKASH AND CO. & ORS. | SURESH CHAND SINGHAL, ARJUN AGGARWAL | AT 2.30 P.M |
| 14 | O.M.P.(MISC.)(COMM.)- 810/2024 | REINFORCED EARTH INDIA PVT. LTD V/s SSPL-PIONEER(JV) | PUKHRAMBAM RAMESH KUMAR, SIDHARTH BORAH | |
| 15 | O.M.P.(MISC.)(COMM.)- 191/2025 I.A. 5294/2025 | M/S. BVG INDIA LTD. V/s NAGAR NIGAM JAIPUR GREATER & ANR. | AMIT AGRAWAL, SOUMIK GHOSAL | |
| 16 | O.M.P.(MISC.)(COMM.)- 300/2025 | M/S HOUSE OF HARDWARES PVT LTD V/s M/S SATIN NEO DIMENSIONS PVT LTD & ANR. | TUSHAR PARASHAR | |
| 17 | O.M.P. (T) (COMM.)- 137/2024 | LATE GAJINDER PAL SINGH RANA (SINCE DECEASED) THROUGH SHRI S.P.S. RANA V/s LATE SMT. VEENU NANGIA (SINCE DECEASED) THROUGH SHRI NIRANJAN KUMAR NANGIA. & ORS. | RIKKY GUPTA | |

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|----|--|--|---|--|
| 18 | CS(COMM)-325/2017 I.A. 265/2019 I.A. 8954/2019 | IFCI FACTORS LIMITED V/s ADIGEAR INTERNATIONAL & ORS | HRISHIKESH BARUAH, RISHAB RAJ JAIN, SHARMISTHA GHOSH | |
| 19 | CS(COMM)-754/2017 | SHREE GAUTAM CONSTRUCTION COMPANY LIMITED V/s NBCC (INDIA) LIMITED | MANMEET ARORA | |
| 20 | CS(COMM)-618/2024 I.A. 1841/2025 I.A. 2237/2025 | JPFL FILMS PRIVATE LIMITED V/s IPG ASIA PRIVATE LIMITED | KRISHAN KUMAR, AMIT TYAGI, KRISHAN KUMAR | |
| 21 | CS(OS)-1414/2011 I.A. 36986/2024 | M/S MOVIE TIME CINEPLEX PVT LTD V/s SHASHI MAHESHWARI | VIKAS ARORA, MEENAKSHI JHA, RAJENDER AGARWAL & R.K MODI, SHREYA SETHI | |
| 22 | CS(OS)-1638/2011 | VAIBHAV REKHI V/s M/S S.N REKHI HUF & ORS | RUCHIKA JAIN, GHAN SHYAM VASISHT, PRATAP SAHANI, AQUIB ALI, SAYED AQUIB ALI, BHOOP SINGH | |
| 23 | CS(OS)-2682/2012 I.A. 263/2019 I.A. 264/2019 I.A. 18194/2019 I.A. 20741/2022 | ARUN SUD V/s DR(MRS) ABHA SOOD & ORS | AJAY DABAS, CREDENCE LAW, JAVED, S M SURI & JAGJIT SINGH, AYAY DABAS, RAKESH KUMAR | |
| 24 | CS(OS)-2389/2015 I.A. 16843/2018 I.A. 20463/2022 | M/S TRIMURTI ENGINEERS PVT LTD V/s MRS VANITA VOHRA & ORS | VAIBHAV AGNIHOTRI, ANIKET JAIN, ANIL AIRI & RAVI KRISHAN CHANDNA, KANIKA AGNIHOTRI, RAVI KRISHAN CHANDNA | |
| 25 | CS(OS)-3107/2015 I.A. 3311/2019 | SH SUSHIL KUMAR V/s SH RAJ KUMAR | S S KATYAL & CO, JITIN SAHNI, SUDHIR K SUNEJA, SANJAY KATYAL | |

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| 26 | CS(OS)-3404/2015 CC 38/2016 I.A. 13148/2023 | MRS RENU VAZIRANEY AND ANOTHER V/s SHRI ASHOK BHAMBHANI | J K VERMA, DAYANI & CO, ASHOK N BHAMBHANI (DIRECTIONS AS PER ORDER DT. 10.05.2016), D.D. DAYANI | |
| 27 | CS(OS)-524/2016 I.A. 12276/2018 | M/S SHRI GANESH INDUSTRIES & ORS V/s SHRI JAGDISH GUPTA & ORS | PRADEEP RANA, SANDEEP GUPTA, ARENESS ATTORNEYS, S C SINGHAL, SAGAR AGGARWAL | |
| 28 | CS(OS)-312/2017 I.A. 24759/2023 | SMT. ASHA SHARMA V/s SMT. LAJWANTI DEVI & ORS | SHIV K TYAGI, S K GARG, VISHAL SHARMA, J.N. PATEL, SNEHAHSU TRIPATHY, R.K. SINGH & DEEPA RAI, SNEHAHSU TRIPATHY | |
| 29 | CS(OS)-693/2017 I.A. 15579/2017 I.A. 11132/2018 I.A. 19785/2022 | MRS. HARWANT KAUR SABHARWAL V/s MRS. DAVINDER KAUR SAHNI & ORS | TANMAYA MEHTA, PAWANJIT SINGH BINDRA, AMIT SETHI, LAKSHAY DHAMIJA, HARSH SETHI, PAWANJIT S. BINDRA, LAKSHAY DHAMIJA | |
| 30 | CS(OS)-61/2019 I.A. 33658/2024 I.A. 33659/2024 I.A. 33660/2024 | HARI CHAND SAINI V/s B. D. R. BUILDERS & DEVELOPERS PVT LTD | SANJAY, LOHIT GANGULY, DIKSHA GOSWAMI, KESHAV HEGDE, KESHAV V HEGDE | |
| 31 | CS(OS)-126/2019 I.A. 3157/2019 I.A. 8715/2019 I.A. 5244/2022 I.A. 16629/2022 CRL.M.A. 20750/2022 CRL.M.A. 20751/2022 I.A. 20808/2022 I.A. 20809/2022 | SMT. MUNESH KASANA & ORS. V/s DR. HARGYAN SINGH & ORS. | SUNIL MALHOTRA, PUSHAN SIBBAL, VINEET KAUSHIK, KARNAIL SINGH, VIVEK KUMAR KARN, VAIBHAV MEHRA | |

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| 32 | CS(OS)-138/2019 I.A. 3380/2019 I.A. 5101/2019 I.A. 16955/2019 I.A. 415/2024 I.A. 3451/2024 | SUMAN RANDHAWA V/s SH. MALDEEP SEKHON & ORS. | DHRUV MADAN, AMARJIT SINGH BEDI, SAGRIKA TANWAR, ARUSH BHANDARI, ASHISH MOHAN, MOHIT KUMAR, ARUSH BHANDARI | |
| 33 | CS(OS)-504/2019 I.A. 13389/2019 I.A. 1701/2023 I.A. 3409/2023 I.A. 4967/2023 CRL.M.A. 20094/2023 CRL.M.A. 20095/2023 I.A. 21779/2023 | SH. ANEES JEELANI & ORS. V/s SH. HARISH ARORA & ORS. | SIDDHARTH KHATTAR, ARUN VOHRA, A.K. SINGLA, VIKRAM SINGH SAINI, ABHIMANYU KUMAR SINGLA | |
| 34 | I.A. 42736/2024 In CS(OS)-512/2019 (Disposed off case) | MRS LINA KHOSLA & ORS V/s RAJAN DEVICHAND | MS JYOTI DUTT SHARMA & RAHUL SHARMA, RAHUL SHARMA | |
| 35 | CS(OS)-529/2019 I.A. 14316/2019 I.A. 18486/2019 I.A. 22115/2022 CC 28/2023 I.A. 40387/2024 I.A. 42733/2024 I.A. 4602/2025 I.A. 4842/2025 | SH. SANDEEP TYAGI V/s AH. ANKUR TYAGI & ORS. | DURGESH GUPTA, RAM KANWAR, DEVENDER KUMAR SHARMA, CHAMAN KUMAR SHARMA, MANOJ KUMAR, DURGESH S. GUPTA, IN COMPLIANCE OF ORDER DT 20.09.2023 COUNTER CLAIM ON BEHALF OF DEF NO 1, 3 AND 5 TO 7 | |
| 36 | CS(OS)-530/2019 I.A. 14457/2019 I.A. 3474/2020 I.A. 1309/2023 WITH CS(OS) 554/2019 | SRIPARNA TIKEKAR V/s GAYATRI DAHIYA | AAROHI, GAURI PURI, ANCHIT SHARMA, SHANKARI MISHRA, GAURI PURI | |
| 37 | CS(OS)-554/2019 I.A. 15032/2019 I.A. 3475/2020 I.A. 1308/2023 WITH CS(OS) 530/2019 | SUPARN PANDEY V/s GAYATRI DAHIYA | AAROHI, GAURI PURI, ANCHIT SHARMA, SHANKARI MISHRA, GAURI PURI | |

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| 38 | CS(OS)-1040/2024 I.A. 49778/2024 I.A. 49779/2024 I.A. 9377/2025 | TARUN KUMAR PURI & ANR. V/s NAVDEEP OBEROI | MANOJ KUMAR | |
| 39 | CS(OS)-225/2025 I.A. 9107/2025 I.A. 9108/2025 | SUDESH KOHLI V/s VIJIT VIJAN | ASEEM ATWAL, ANSHUL SHARMA | |
| 40 | EX.P.-12/2019 EX.APPL.(OS) 316/2019 EX.APPL.(OS) 340/2019 EX.APPL.(OS) 1055/2019 EX.APPL.(OS) 1056/2019 EX.APPL.(OS) 179/2020 EX.APPL.(OS) 3212/2022 EX.APPL.(OS) 3670/2022 EX.APPL.(OS) 3671/2022 EX.APPL.(OS) 3823/2022 CCP(O) 95/2023 EX.APPL.(OS) 1626/2023 EX.APPL.(OS) 146/2024 EX.APPL.(OS) 799/2024 | INDIA AFFORDABLE HOUSING SOLUTIONS,(IAHS) V/s KONARK INFRA DEVELOPERS PRIVATE LIMITED (KIDPL) & ORS. | ADITYA PRAKASH ARORA, AMIT VERMA, SHUBHAM YADAV, NEHA BHATNAGAR, YASH S VIJAY, MOHIT SINGHAL, SANJIVE ROHATGI, ANKUR BANSAL, MEHUL SHARMA, AAYUSH AGARWALA, VARUN SINGH, O.N. SHARMA, ASHIMA MANDLA, UDIT CHAUHAN, AMIT VERMA, SANJIVE ROHATGI, ANKUR BANSAL, SUDHANSHU SHEKHAR PANDEY | |
| 41 | EX.P.-18/2019 EX.APPL.(OS) 136/2019 EX.APPL.(OS) 106/2023 EX.APPL.(OS) 176/2023 EX.APPL.(OS) 391/2024 | INDRA SINGH & SONS PVT. LTD. V/s ROOP INDER KAUR & ORS. | J C GUPTA, RAJINDER SINGH, D&V LEGAL, SHAINI BHARDWAJ, ANKUR SOOD, SANJEEV SARASWAT, GURMEHAR S SISTANI, NITIN GUPTA, JEEVESH NAGRATH, ANSHU MAHAJAN, SANGRAM S SARON, IN COMPLIANCE OF ORDER DATED 22/02/2019, NITIN GUPTA, AMITABH CHATURVEDI | |

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| 42 | O.M.P.-5/2018 I.A. 8783/2018 I.A. 8785/2018 | SARVAHITHA EDUCATIONAL SOCIETY V/s EDUCOMP SOLUTIONS LIMITED & ANR. | PRASHANT PRAKASH, BHAVYA NAYYAR, PRACHI JOHRI, RANJANA ROY GAWAI, M SOWRI DEV | |
| 43 | O.M.P. (COMM)- 122/2018 I.A. 541/2021 WITH OMP (ENF.) (COMM.) 56/2019 | SKS POWER GENERATION (CHHATTISGARH) LTD V/s AQUATECH SYSTEMS (ASIA) PVT LTD | KETAN GAUR, KHAITAN & CO., KANWAR ABHAY SINGH | |
| 44 | OMP (ENF.) (COMM.)- 56/2019 CCP(O) 49/2020 EX.APPL.(OS) 909/2021 EX.APPL.(OS) 1348/2021 EX.APPL.(OS) 3107/2022 | AQUATECH SYSTEMS (ASIA) PVT. LTD. V/s SKS POWER GENERATION (CHATTISGARH) LTD. | KETAN GAUR, SHASHANK GARG, KANWAR ABHAY SINGH, UMANG KATARIYA, KANIKA ARORA | |
| 45 | O.M.P. (COMM)- 355/2018 WITH O.M.P. (COMM) 446/2020 | HINDUSTAN CONSTRUCTION CO. LTD. V/s NHPC LTD. | SHAHEEN, KHEYALI SINGH, AGARWAL LAW ASSOCIATES | AT 3.30 PM |
| 46 | O.M.P. (COMM)- 446/2020 | NHPC LIMITED V/s HINDUSTAN CONSTRUCTION COMPANY LTD. & ORS. | KHEYALI SINGH, AGARWAL LAW ASSOCIATES, LCR NO. ARB-27/2020 RECEIVED FROM THE COURT OF ALKA MALIK, ADDITIONAL DISTRICT JUDGE, EXCLUSIVE COMMERCIAL COURT, GURUGRAM, IN TERMS OF ORDER TR.P. (SUPREME COURT) 3053/2019 | AT 3.30 PM |

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| 47 | O.M.P. (COMM)- 135/2023 WITH O.M.P. (COMM) 299/2023 | MBL INFRASTRUCTURE LTD V/s GOVERMENT OF NCT OF DELHI | ANUSUYA SALWAN | |
| 48 | O.M.P. (COMM)- 299/2023 I.A. 14765/2023 I.A. 14766/2023 I.A. 14768/2023 I.A. 5107/2025 | THE EXECUTIVE ENGINEER, HOUSING V/s M/S MBL INFRASTRUCTURE LTD | ANUSUYA SALWAN, HETU ARORA SETHI, ANUSUYA SALWAN | |
| 49 | O.M.P. (COMM)- 204/2023 I.A. 10700/2023 WITH O.M.P.(MISC.)(COMM.) 135/2023 | RAGHVENDRA SINGHANIA & ORS. V/s BAJAJ FINANCE LIMITED & ORS. | DEBESH PANDA, TEJAS KARIA, NIKHIL PALLI | |
| 50 | O.M.P. (COMM)- 442/2023 I.A. 21299/2023 | DELHI METRO RAIL CORPORATION LTD. V/s DELHI AIRPORT METRO EXPRESS PVT. LTD. | BUSHRA WASEEM, TARUN JOHRI | |
| 51 | O.M.P. (COMM)- 456/2023 I.A. 4172/2025 | BHARAT HEAVY ELECTRICALS LIMITED V/s POWER MECH PROJECTS LIMITED | KARTIK NAYAR, KESHRI KUMAR | |
| 52 | O.M.P. (COMM)- 460/2023 I.A. 22328/2023 | BIHAR STATE SCHEDULE CASTE CO- OPERATIVE DEVELOPMENT CORPORATION LTD V/s NATIONAL SCHEDULE CASTES FINANCE AND DEVELOPMENT CORPORATION & ANR. | AZMAT HAYAT AMANULLAH, LAKSHMI SREE. P | |
| 53 | O.M.P. (COMM)- 178/2024 I.A. 8966/2024 I.A. 35173/2024 | OYO HOTELS AND HOMES PVT LTD V/s KOUTHEYA HOTELS PVT. LTD. | SRISHTI GOVIL, HARSH KAUSHIK, IN COMLIANCE OF ORDER DT 24.04.2024 | |

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| 54 | O.M.P. (COMM)- 220/2024 I.A. 11078/2024 I.A. 11079/2024 | M/S M.K. FASTENERS V/s M/S. KADIMI TOOL MANUFACTURING COMPANY PVT. LTD. | ARJUN DEWAN, MAYANK MISHRA | |
| 55 | O.M.P. (COMM)- 228/2024 WITH O.M.P. (COMM) 238/2024 | ELEVAR DIGITEL INFRASTRUCTURE PVT LTD V/s MAHANAGAR TELEPHONE NIGAM LIMITED | TISHAMPATI SEN | |
| 56 | O.M.P. (COMM)- 238/2024 I.A. 30276/2024 | MAHANAGAR TELEPHONE NIGAM LTD V/s ATC TELECOM INFRASTRUCTURE PVT. LTD. | CHANDAN KUMAR | |
| 57 | O.M.P. (COMM)- 533/2024 I.A. 47736/2024 I.A. 4327/2025 I.A. 4328/2025 I.A. 8551/2025 WITH OMP (ENF.) (COMM.) 28/2025 | JSW ISPAT SPECIAL PRODUCTS LIMITED V/s BHARAT PETRORESOURCES LIMITED | J. SAGAR ASSOCIATES, AGARWAL LAW ASSOCIATES | |
| 58 | OMP (ENF.) (COMM.)- 28/2025 EX.APPL.(OS) 206/2025 EX.APPL.(OS) 557/2025 EX.APPL.(OS) 565/2025 WITH O.M.P. (COMM) 533/2024 | BHARAT PETRORESOURCES LIMITED V/s JSW STEEL LIMITED EARLIER JSW ISPAT SPECIAL PRODUCTS LIMITED | AGARWAL LAW ASSOCIATES, J. SAGAR ASSOCIATES | |
| 59 | O.M.P. (COMM)- 112/2025 I.A. 5915/2025 I.A. 5916/2025 | SUPERTECH INDIA PVT. LTD. V/s M/S SY LOGISTIC PARK LLP | R VENKAT PRABHAT, HARKIRAT SINGH | AT 2.30 P.M. |

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| 60 | OMP (CONT.)-1/2023 | GAIL (INDIA) LIMITED V/s JEWEL OVERSEAS PRIVATE LIMITED & ORS. | MEGHNA SANKHLA | |
| 61 | OMP (ENF.) (COMM.)- 73/2024 EX.APPL.(OS) 1838/2024 EX.APPL.(OS) 1839/2024 | POWER MECH PROJECTS LIMITED V/s BHARAT HEAVY ELECTRICALS LIMITED A GOVT OF INDIA ENTERPRISE AND OTHERS | KESHRI KUMAR | |
| 62 | OMP (ENF.) (COMM.)- 198/2024 EX.APPL.(OS) 1391/2024 EX.APPL.(OS) 1392/2024 EX.APPL.(OS) 1393/2024 | MS BANSAL WOOD PRODUCTS PVT LTD V/s UNITED INDIA INSURANCE CO LTD | ARJUN KUMAR DE, DINESH KUMAR MONGA | |
| 63 | OMP (ENF.) (COMM.)- 222/2024 EX.APPL.(OS) 1642/2024 | RELIANCE ELEKTRIK WORKS V/s GOVERNMENT OF NATIONAL CAPITAL TERRITORY | SANJOY BHAUMIK | |

COURT NO. 41
HON'BLE MR. JUSTICE JASMEET SINGH

NOTE: ALL PASSOVER MATTERS WILL BE TAKEN UP POST LUNCH SESSION (AT 2:15 P.M).

CLICK HERE TO JOIN VC

<https://delhihighcourt.webex.com/meet/dhcecourtvc8>

Meeting No: 916 436 579

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO

pramod@dhc.nic.in

| ITEM NUMBER | CASE NUMBER | PARTY NAME | ADVOCATE NAME | OTHER INFORMATION |
|---|---|--|----------------------------------|-------------------|
| SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES | | | | |
| 1 | ARB.P.-127/2024 | M/S ASHA ENTERPRISES PVT LTD THROUGH SHRI VARINDER KUMAR SHARMA DIRECTOR V/s HINDUSTAN PREFAB LTD & ANR. | SANJAY BANSAL | |
| 2 | ARB.P.-1256/2024 WITH ARB.P. 1732/2024 ARB.P. 1734/2024 | M/S SANDHU MOTOR FINANCE PVT LTD V/s ANKUR GUPTA & ANR. | SUDHIR GUPTA | |
| 3 | ARB.P.-1732/2024 | M/S SANDHU MOTOR FINANCE PVT LTD V/s ANJU JAIN | SUDHIR GUPTA | |
| 4 | ARB.P.-1734/2024 I.A. 8233/2025 | M/S SANDHU MOTOR FINANCE PVT LTD V/s MONIKA | SUDHIR GUPTA | |
| 5 | ARB.P.-1353/2024 | M/S SHIV SHAKTI SANCHAR PVT. LTD V/s M/S HFCL LTD AND ANR | K R SASIPRABHU, SANJAY MANCHANDA | |

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| 6 | ARB.P.-1413/2024 | RAM PRAKASH GUPTA & ANR. V/s SHRI VIJAY GARG | MADHU SUDAN BHAYANA | |
| 7 | ARB.P.-69/2025 | M/S SANDHU MOTOR FINANCE PVT LTD V/s RAVINDER KUMAR & ANR. | SUDHIR GUPTA | |
| 8 | ARB.P.-71/2025 | M/S SANDHU MOTOR FINANCE PVT LTD V/s MUKESH KUMAR SINGH | PRAKASH KUMAR JHA, SUDHIR GUPTA | |
| 9 | I.A. 4057/2025 I.A. 4058/2025 REVIEW PET. 83/2025 In CS(OS)-2103/2007 (Disposed off case) | M/S CHETANYA BUILDCON PVT. LTD. V/s SHRI LALIT MOHAN TEWARI & ORS. | MANOJ C. MISHRA, AJAY KAPUR, ANSHU MAHAJAN, RACHNA AGGARWAL, HARSHBIR SINGH KOHLI, MAHIMA DANG, HARSH SETHI, RAGHUVeer KAPUR, DINESH GARG, MANOJ CHANDRA MISHRA | |
| 10 | EX.P.-198/2015 EX.APPL.(OS) 450/2019 EX.APPL.(OS) 71/2020 EX.APPL.(OS) 323/2020 EX.APPL.(OS) 1216/2023 CCP(O) 107/2024 EX.APPL.(OS) 468/2024 EX.APPL.(OS) 1521/2024 EX.APPL.(OS) 1522/2024 EX.APPL.(OS) 1532/2024 EX.APPL.(OS) 1533/2024 EX.APPL.(OS) 340/2025 EX.APPL.(OS) 342/2025 | TOMMORROWLAND LIMITED V/s AASHISH & CO. & OTHERS | BHUPENDRA PRATAP SINGH, PAVAN SACHDEVA, PAVAN SACHDEVA | |

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| 11 | EX.P.-201/2015 EX.APPL.(OS) 245/2020 | TOMMORROWLAND LIMITED V/s PL FINANCE & INVESTMENT LTD. | ROMIL PATHAK, ANANYA MUKHERJEE, PAVAN SACHDEVA, PAVAN SACHDEVA | |
| 12 | EX.P.-22/2021 EX.APPL.(OS) 1666/2023 EX.APPL.(OS) 215/2024 EX.APPL.(OS) 243/2024 EX.APPL.(OS) 1477/2024 | RAVI SAWHNEY & ORS. V/s RAMESH KOHLI & ORS. | KARANJAWALA & CO, ROSHNI NAMBOODIRY, DIVYE PURI, NITIN SINGH, IMRAN MOULAEY, VIDUR PRATYUSH BHATIA, GAURAV DUGGAL, AGARWAL LAW ASSOCIATES, ISHAAN VERMA, PRABHU TANDON, ANUBHA GOEL, ROHIT OBEROI, JURISPERITUS LEX LLP, RAVI KAPOOR, VINAYAK MEHROTRA, IMRAN MOULAEY, NAMAN JOSHI, MOHAMMAD SULAMAN KHAN | |
| 13 | O.M.P.-110/2009 | SUJIT KUMAR JAISWAL V/s THE MANAGING DIRECTOR DALMIA RESEARCH INTERNATIONAL PVT. LTD | SOUNAK S. DAS, VIVEK SOOD, RANJAN SHARMA, ARABINDA NAYAK | |
| 14 | O.M.P.-981/2014 I.A. 11866/2015 I.A. 2242/2020 | SUNITA VEDBRAT & ORS V/s PREM SAGAR KHANNA & ORS | AKSHAY MAKHIJA, PRIYA PURI, S. SANTN, SHILPINDER SINGH SOBTI, SHIVA SANTANAM SWAMINADHAN, ASHISH VERMA, JEEVESH NAGRATH, RUPESH KUMAR GUPTA, K.K. SHARMA, RAJIV BAKSHI | |

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| 15 | O.M.P.-1141/2014 | SHALINI SETHI V/s PREM SAGAR KHANNA & ORS | SHILPINDER SINGH SOBTI, SHIVA SANTANAM SWAMINADHAN, JEEVESH NAGRATH, RUPESH KUMAR GUPTA, PRIYA PURI | |
| 16 | O.M.P.-1142/2014 | RADHIKA VERMA V/s PREM SAGAR KHANNA & ORS | SHILPINDER SINGH SOBTI, JEEVESH NAGRATH, RUPESH KUMAR GUPTA, S SANTANAM SWAMINADHAN | |
| 17 | O.M.P.-1143/2014 | NANDINI MOHINDRA V/s PREM SAGAR KHANNA & ORS | SHILPINDER SINGH SOBTI, SHIVA SANTANAM SWAMINADHAN, YATI SHARMA, JEEVESH NAGRATH, RUPESH KUMAR GUPTA, PRIYA PURI | |
| 18 | O.M.P.-5/2017 I.A. 9676/2019 WITH O.M.P. 6/2017 O.M.P. 9/2017 O.M.P. 14/2017 | SURESH SHAH V/s TATA CONSULTANCY SERVICES LIMITED | ABHISHEK SINGH, ABHISHEK SINGH | |
| 19 | O.M.P.-14/2017 | TATA CONSULTANCY SERVICES LTD. V/s SURESH SHAH | ABHISHEK SINGH, ANURADHA DUTT | |
| 20 | O.M.P.-6/2017 I.A. 32546/2024 | SURESH SHAH V/s TATA CONSULTANCY SERVICES LTD. | ABHISHEK SINGH, ANURADHA DUTT, SATYABRATA PANDA, ANURADHA DUTT | |
| 21 | O.M.P.-9/2017 | TATA CONSULTANCY SERVICES LTD. V/s SURESH SHAH | ABHISHEK SINGH, ANURADHA DUTT | |

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| 22 | O.M.P. (COMM)- 257/2016 | LARSEN & TOUBRO LIMITED V/s DELHI METRO RAIL CORPORATION LTD | SHIV KHORANA, TARUN JOHRI, ELP, ABHISHEK GUPTA, VINAYAK BATTA | |
| 23 | O.M.P. (COMM)- 386/2016 I.A. 10038/2016 | NATIONAL HIGHWAYS AUTHORITY OF INDIA V/s ORIENTAL STRUCTURAL ENGINEERS PVT LTD | MUKESH KUMAR | |
| 24 | O.M.P. (COMM)- 318/2017 | NATIONAL HIGHWAYS AUTHORITY OF INDIA V/s ITD -SDB (JOINT VENTURE) | ANUSUYA SALWAN, MUKESH KUMAR | |
| 25 | O.M.P. (COMM)- 400/2017 WITH O.M.P. (COMM) 408/2017 | EMR CHOWDARY V/s ENGINEERING PROJECTS INDIA LIMITED | ARJUN NATARAJAN, MANISH PALIWAL, EDUPUGANTI SHREYAS | |
| 26 | O.M.P. (COMM)- 408/2017 | ENGINEERING PROJECT (INDIA) LIMITED V/s ASSOCIATED CONSTRUCTION COMPANY | MANISH PALIWAL, MANOJ KUMAR DAS | |
| 27 | O.M.P. (COMM)- 413/2017 I.A. 13673/2017 WITH O.M.P. (COMM) 419/2017 | MMTC LIMITED V/s STEEL AUTHORITY OF INDIA LIMITED (SAIL) | RENU GUPTA, AKHIL SACHAR | |
| 28 | O.M.P. (COMM)- 419/2017 I.A. 10578/2018 | STEEL AUTHORITY OF INDIA LTD V/s MMTCT LTD | SANTOSH KUMAR KUMAR, RENU GUPTA | |
| 29 | O.M.P. (COMM)- 126/2020 WITH O.M.P. (COMM) 135/2020 | IDEB PROJECTS PVT LTD V/s DTE GEN MD ACCN PROJECT | ANKIT BHUSHAN, ALOK TIWARI | |

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| 30 | O.M.P. (COMM)- 135/2020 | IDEB PROJECTS PVT LTD V/s DTE GEN MD ACCN PROJECT | ANKIT BHUSHAN, ALOK TIWARI | |
| 31 | O.M.P. (COMM)- 257/2020 WITH O.M.P. (COMM) 267/2020 | HINDUSTAN CONSTRUCTION COMPANY LTD V/s NHPC LTD | PIYUSH SHARMA, PRAKHAR DEEP, RISHI | |
| 32 | O.M.P. (COMM)- 267/2020 I.A. 2771/2019 WITH OMP (ENF.) (COMM.) 102/2018 | NHPC LTD V/s HINDUSTAN CONSTRUCTION COMPANY LTD | GAUHAR MIRZA, PIYUSH SHARMA, PIYUSH SHARMA | |
| 33 | OMP (ENF.) (COMM.)- 102/2018 EX.APPL.(OS) 460/2019 I.A. 2805/2019 EX.APPL.(OS) 285/2020 EX.APPL.(OS) 309/2020 EX.APPL.(OS) 714/2021 EX.APPL.(OS) 715/2021 EX.APPL.(OS) 716/2021 | HINDUSTAN CONSTRUCTION COMPANY LTD. V/s NHPC LTD. | PIYUSH SHARMA, AGARWAL LAW ASSOCIATES | |
| 34 | O.M.P. (COMM)- 323/2020 | PRECISION ENGINEERS V/s NEW DELHI MUNICIPAL COUNCIL | ANIL GROVER, GEETA MEHROTRA | |
| 35 | O.M.P. (COMM)- 592/2020 WITH O.M.P. (COMM) 368/2021 | RAVI ABROL V/s ST ANNS CO OPERATIVE GROUP HOUSING SOCIETY LIMITED | ANUSUYA SALWAN | |
| 36 | O.M.P. (COMM)- 368/2021 I.A. 16663/2021 I.A. 16665/2021 | ST ANN'S CGHS LTD V/s M/S R. R. CONSTRUCTIONS | SURENDER KUMAR | |

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| 37 | O.M.P. (COMM)- 211/2022 | SINNAR THERMAL POWER LIMITED V/s PAHARPUR COOLING TOWERS LIMITED | SHIVAM SHARAN, ABHIMANYU MAHESHWARI | |
| 38 | O.M.P. (COMM)- 269/2022 I.A. 10277/2022 I.A. 10278/2022 I.A. 10285/2022 | UNION OF INDIA V/s M/S RAMA CONTRACTOR | AMIT CHOUDHARY, RUCHIR MISHRA | |
| 39 | O.M.P. (COMM)- 14/2024 I.A. 292/2024 I.A. 293/2024 WITH O.M.P. (COMM) 119/2024 | EMAAR INDIA LTD. V/s HICONHERA BUILDTECH PRIVATE LIMITED | ARINDAM DEY | |
| 40 | O.M.P. (COMM)- 119/2024 I.A. 5681/2024 | HICON HERA BUILDTECH PRIVATE LIMITED V/s EMAAR INDIA LIMITED | ARINDAM DEY, AAKRITI SINGH | |
| 41 | I.A. 7745/2025 In O.M.P. (COMM)- 68/2024 | D&G CONSTRUCTIONS THROUGH MR. YUMTO BUI (AS THE SOLE PROPRIETOR) V/s MR. SANDEEP GOYAL & ANR. | RAJPAL SINGH, DILIP KUMAR NIRANJAN | |
| 42 | O.M.P. (COMM)- 1/2025 I.A. 11/2025 I.A. 12/2025 I.A. 13/2025 I.A. 14/2025 | UNION OF INDIA V/s M/S B.M. CONSTRUCTION COMPANY | HIMANSHU UPADHYAYA, OM PRAKASH | |
| 43 | O.M.P. (COMM)- 27/2025 I.A. 1011/2025 | FUTURE UDAY COMMUNICATION PVT. LTD. V/s RAPID NUTRITION PVT. LTD. AND ORS. | RAHUL SHARMA | |

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| 44 | O.M.P. (COMM)- 54/2025 I.A. 2722/2025 | DBL TULJAPUR AUSA HIGHWAYS LIMITED V/s NATIONAL HIGHWAYS AUTHORITY OF INDIA PIU- NANDED | J. SAGAR ASSOCIATES | |
| 45 | O.M.P. (E) (COMM.)- 32/2024 | G.D.GOENKA PVT. LTD. V/s SHRI RAM EDUCATIONAL TRUST & ANR. | RAGHAV WADHWA | |
| 46 | OMP (ENF.) (COMM.)- 56/2018 I.A. 9266/2018 EX.APPL.(OS) 850/2019 I.A. 5903/2019 EX.APPL.(OS) 3703/2022 EX.APPL.(OS) 108/2023 EX.APPL.(OS) 870/2024 EX.APPL.(OS) 906/2024 EX.APPL.(OS) 932/2024 EX.APPL.(OS) 945/2024 EX.APPL.(OS) 1374/2024 EX.APPL.(OS) 189/2025 | IMPROVE VYAPAAR PVT. LTD. V/s VVA DEVELOPERS (P) LTD. & ORS. | ASHOK D RAJAGOPALAN, K&T LAW OFFICES, ABHAY KUMAR GUPTA, PARINAV GUPTA, VIKAS ARORA, VIKAS ARORA, VINOD TYAGI, PARSHANT ARORA, RADHIKA ARORA, ABHAY SACHAN | |
| 47 | OMP (ENF.) (COMM.)- 90/2019 WITH O.M.P.(I) (COMM.) 380/2022 O.M.P.(I) (COMM.) 61/2024 | SHRI DILIP MEHTA & ORS. V/s SHRI PRADEEP SAITH | AASTIK DHINGRA | |
| 48 | O.M.P.(I) (COMM.)- 380/2022 WITH OMP (ENF.) (COMM.) 90/2019 O.M.P.(I) (COMM.) 61/2024 | DILIP MEHTA V/s PRADEEP SAITH | NISHANT REWALIA | |

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| 49 | O.M.P.(I) (COMM.)-61/2024 | PRADEEP SAITH V/s DILIP MEHTA AND ORS. | AASTIK DHINGRA, GIRDHAR GOVIND | |
| 50 | OMP (ENF.) (COMM.)-151/2020 EX.APPL.(OS) 631/2021 | RAVI ABROL V/s ST ANNS CO OPERATIVE GROUP HOUSING SOCIETY LIMITED | ANUSUYA SALWAN, SURENDER KUMAR | |
| 51 | EX.APPL.(OS) 1218/2024 REVIEW PET. 292/2024 In OMP (ENF.) (COMM.)-14/2023 (Disposed off case) | PATEL KNR INFRASTRUCTURE LTD V/s NATIONAL HIGHWAYS AUTHORITY OF INDIA | BALENDU SHEKHAR, SWAROOP GEORGE, BALENDU SHEKHAR | |
| 52 | I.A. 25557/2023 In O.M.P.(I)-18/2017 (Disposed off case) | ADITYA KUMAR ARYA & ANR. V/s SUDARSHAN KUMAR ARYA & ORS. | AMIT ANNAPPA PAI, VIRAJ SHANKAR KADAM, RANJAY N, NEELAKSHI BHADAURIA, ATTIN SHANKAR RASTOGI, RAHAT BANSAL | |
| 53 | O.M.P.(I) (COMM.)-108/2024 | NATIONAL AGRICULTURAL CO- OPERATIVE MARKETING FEDERATION OF INDIA LTD. V/s SUNIL SPONGE PVT. LTD. | AADITYA VIJAY KUMAR | |
| 54 | O.M.P.(I) (COMM.)-13/2025 | VINDHYA TELELINKS LIMITED V/s PRONTASTIC IT SERVICES PRIVATE LIMITED | ABHISHEK SHARMA | |
| 55 | O.M.P.(I) (COMM.)-20/2025 I.A. 3604/2025 | M/S MICHELE BOTTIGLIERI ARMATORE S.P.A. V/s RASHTRIYA ISPAT NIGAM LIMITED & ANR. | SHRAVAN KUMAR YAMMANUR, ARVIND KUMAR GUPTA | |

22.04.2025

ADVANCE CAUSE LIST (ORIGINAL SIDE)

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| 56 | O.M.P.(I) (COMM.)- 37/2025 | FILLMORE SHIPPING DMCC V/s RASHTRIYA ISPAT NIGAM LIMITED & ANR. | ARVIND KUMAR GUPTA | |
| 57 | O.M.P. (T) (COMM.)- 11/2024 | M/S TELEXCEL INFORMATION SYSTEMS LIMITED V/s M/S TATA ADVANCED SYSTEMS LIMITED | RIZWAN LAW ASSOCIATES, PRITHVI RAJ SIKKA | |

COURT NO. 45
HON'BLE MR. JUSTICE AMIT BANSAL

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO

devender@dhc.nic.in

CLICK HERE TO JOIN VC:-

<https://delhihighcourt.webex.com/meet/dhcecourtvc12>

NOTE: MENTIONING OF MATTERS BY THE COUNSELS PRESENT IN THE COURT SHALL BE ENTERTAINED FIRST AND COUNSELS PRESENT THROUGH VC MODE THEREAFTER.

| ITEM NUMBER | CASE NUMBER | PARTY NAME | ADVOCATE NAME | OTHER INFORMATION |
|---|--|--|--|-------------------|
| SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES | | | | |
| 1 | C.A.(COMM.IPD-PAT)-239/2022 | BOTANIC CENTURY (BEIJING) CO. LTD. V/s CONTROLLER GENERAL OF PATENTS DESIGNS AND TRADEMARKS | SIDDHARTHA SHANKAR RAY, REMFY AND SAGAR | |
| 2 | C.A.(COMM.IPD-PAT)-35/2023 | CRYOMASS LLC V/s ASSISTANT CONTROLLER OF PATENTS AND DESIGNS | SHARAD VADEHRA | |
| 3 | C.A.(COMM.IPD-PAT)-2/2025 | MINDA CORPORATION LIMITED V/s THE DEPUTY CONTROLLER OF PATENTS AND DESIGNS AND ANR | VINDHYA S MANI | |
| 4 | C.A.(COMM.IPD-TM)-37/2023 I.A. 21807/2023 | MR. RASHMIN M. MAJITHIA V/s DEPUTY REGISTRAR OF TRADEMARKS AND ANR | BHAV ARORA | |

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| 5 | C.O.(COMM.IPD-PAT)-47/2022 | NATCO PHARMA LIMITED V/s ONYX THERAPEUTICS INC. & ANR. | SAMIK MUKHERJEE, VINDHYA S MANI, S.MAJUMDAR AND CO. | |
| 6 | C.O.(COMM.IPD-PAT)-9/2023 I.A. 25378/2023 | GRASIM INDUSTRIES LIMITED V/s LENZING AG & ANR. | DEBASHISH BANERJEE, BIKASH GHORAI | |
| 7 | C.O. (COMM.IPD-TM)-6/2022 | SUJAY MANGEMENT SERVICES LLP & ANR V/s MAAMANSA ENTERPRISES PVT.LTD.AND ANR | AKSHAT GUPTA, NIDHI RAMAN, LAISHRAM BHASWATI SINGH | |
| 8 | C.O. (COMM.IPD-TM)-99/2022 | CHAWLA JEWELLERS PVT. LTD V/s M/S CHAWLA JEWELLERS, PVT, LTD | LALJI | |
| 9 | C.O. (COMM.IPD-TM)-359/2022 I.A. 578/2025 WITH C.O. (COMM.IPD-TM) 378/2022 | MEDLEY PHARMACEUTICAL LTD. ANDHERI EAST, MUMBAI, MAHARASHTRA V/s RANBAXY LABORATORIES LTD. 19, NEHRU PLACE, NEW DELHI-110019 | MAMTA RANI, MANOJ KUMAR, ANANJAY SINGH, MANOJ KUMAR | |
| 10 | C.O. (COMM.IPD-TM)-378/2022 I.A. 579/2025 | MEDLEY PHARMACEUTICALS LTD V/s RANBAXY LABORATORIES LIMITED | MAMTA RANI, MANOJ KUMAR, HP SINGH, MANOJ KUMAR | |
| 11 | C.O. (COMM.IPD-TM)-431/2022 | MS.MISHRA SPORTS WEAR, V/s SH VIPIN PREENJA & ANR | SANDEEP DEVASHISH DAS, ASPA LEGAL, MANOJ KUMAR, YASHVIR SINGH TYAGI | |

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| 12 | C.O. (COMM.IPD-TM)-211/2023 | MR SANJEEV JUNEJA V/s MR IMAAMUDDIN KHAN AND ANR | ATUL AGARWAL, VINDHYA S MANI | |
| 13 | C.O. (COMM.IPD-TM)-13/2025 I.A. 2066/2025 I.A. 2067/2025 WITH CS(COMM) 1564/2016 | M/S GAURAV HERBAL UDYOG V/s BAJAJ RESOURCES PVT LTD & ANR. | JASPREET SINGH KAPUR | |
| 14 | I.A. 3742/2025 In CS(COMM)- 1564/2016 | BAJAJ RESOURCES LIMITED & ANR V/s GOYAL HERBALS PRIVATE LIMITED & ORS | JASPREET SINGH KAPUR, ATIGA SINGH, VARDAAAN ANAND, GEETANJALI VISVANATHAN, PIYUSH KUMAR, ATIGA SINGH, GEETANJALI VISVANATHAN | |
| 15 | CS(COMM)- 463/2017 I.A. 7871/2017 WITH CS(COMM) 565/2017 CS(COMM) 448/2022 CS(COMM) 434/2023 CS(COMM) 261/2021 CS(COMM) 265/2021 CS(COMM) 450/2022 CS(COMM) 505/2022 CS(COMM) 194/2023 CS(COMM) 198/2023 CS(COMM) 241/2023 | LA RENON HEALTHCARE PVT. LTD. & ANR V/s VIFOR (INTERNATIONAL) AG | ANAND AND ANAND, SINGH & SINGH | |

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| | CS(COMM) 242/2023 CS(COMM) 248/2023 | | | |
| 16 | CS(COMM)- 565/2017 I.A. 7850/2018 CC(COMM) 18/2019 I.A. 15977/2019 I.A. 3551/2020 I.A. 5169/2024 I.A. 5382/2024 | VIFOR (INTERNATIONAL) LTD V/s MANASI MEHTA & ORS | BITIKA SHARMA, ANAND AND ANAND, BITIKA SHARMA(CC OF 1CRORE), ROHIN, SIDHANT, SIDDHANT CHAMOLA, VAISHALI MITTAL | |
| 17 | CS(COMM)- 261/2021 I.A. 7041/2021 | VIFOR INTERNATIONAL LTD & ANR. V/s MSN LABORATORIES PRIVATE LIMITED & ANR. | NATARAJ GURUSWAMY, ROHIN KOOLWAL, ROHIN KOOLWAL | |
| 18 | CS(COMM)- 265/2021 I.A. 7142/2021 I.A. 10290/2021 | VIFOR INTERNATIONAL LTD & ANR. V/s DR REDDYS LABORATORIES LIMITED | NATARAJ GURUSWAMY, ROHIN KOOLWAL, ROHIN KOOLWAL | |
| 19 | CS(COMM)- 448/2022 I.A. 10145/2022 I.A. 5170/2024 | VIFOR INTERNATIONAL LTD & ANR. V/s CORONA REMEDIES PRIVATE LIMITED & ANR. | ROHIN KOOLWAL, SIDDHANT CHAMOLA | |
| 20 | CS(COMM)- 450/2022 | VIRCHOW BIOTECH PVT LTD & ANR. V/s VIFOR INTERNATIONAL LTD & ANR. | SWAPNIL GAUR | |

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| 21 | CS(COMM)- 505/2022 I.A. 11678/2022 I.A. 12274/2022 I.A. 15296/2023 I.A. 4911/2024 I.A. 36123/2024 I.A. 36419/2024 | VIFOR (INTERNATIONAL) LTD. & ANR. V/s ERIS LIFESCIENCES LIMITED & ORS. | SHIKHAR KHARE, KUNAL MIMANI, ROHIN KOOLWAL, SHIKHAR KHARE, VAISHALI MITTAL, KUNAL MIMANI, SIDDHANT CHAMOLA | |
| 22 | CS(COMM)- 194/2023 I.A. 6408/2023 I.A. 15295/2023 I.A. 24263/2023 I.A. 4910/2024 | VIFOR (INTERNATIONAL) LTD. & ANR. V/s MACLEODS PHARMACEUTICALS LTD. | NATARAJ GURUSWAMY, VAISHALI MITTAL, NATARAJ GURUSWAMY, SIDDHANT CHAMOLA | |
| 23 | CS(COMM)- 198/2023 I.A. 6493/2023 I.A. 8654/2023 I.A. 15294/2023 I.A. 4963/2024 | VIFOR (INTERNATIONAL) LTD. & ANR. V/s BIOKINDLE LIFESCIENCES PRIVATE LIMITED | BHAV ARORA, VAISHALI MITTAL, SIDDHANT CHAMOLA | |
| 24 | CS(COMM)- 241/2023 I.A. 7809/2023 I.A. 10341/2023 I.A. 15293/2023 I.A. 17695/2023 I.A. 20135/2023 I.A. 4909/2024 | VIFOR (INTERNATIONAL) LTD & ANR. V/s J.B. CHEMICALS AND PHARMACEUTICALS LIMITED | NATARAJ GURUSWAMY, VAISHALI MITTAL, NATARAJ GURUSWAMY, SIDDHANT CHAMOLA | |
| 25 | CS(COMM)- 242/2023 I.A. 7817/2023 I.A. 15292/2023 I.A. 4962/2024 | VIFOR (INTERNATIONAL) LTD. & ANR. V/s CIPLA LIMITED | VAISHALI MITTAL, SIDDHANT CHAMOLA | |

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| 26 | CS(COMM)- 248/2023 I.A. 8987/2023 I.A. 8988/2023 | VIRDEV INTERMEDIATS PRIVATE LIMITED AND ANOTHER V/s VIFOR (INTERNATIONAL) AG | AS PER ORDER DT. 18.04.2023 IN CS(COMM) 505/2022, THE TRADEMARK SUIT NO. 02 OF 2022 TRANSFERRED FROM COURT OF ADDITIONAL DISTT JUDGE, VADODARA TO DHC, IN COMPLIANCE OF ORDER DT. 02.05.2023 | |
| 27 | CS(COMM)- 434/2023 I.A. 11567/2023 I.A. 11568/2023 I.A. 5171/2024 | VIFOR INTERNATIONAL LTD. & ANR. V/s BIOLOGICAL E LIMITED & ANR. | VRINDA PATHAK, VAISHALI MITTAL, SIDDHANT CHAMOLA | |
| 28 | CS(COMM)- 257/2018 CC 48/2016 I.A. 32025/2024 | VIFOR (INTERNATIONAL) LTD. V/s MR. PANKAJ RAMANBHAI PATEL & ANR. | KAPIL MIDHA, MS BITIKA SHARMA, ANAND AND ANAND, VAISHALI MITTAL, SINGH & SINGH LALL & SETHI (DIRECTION AS PER ORDER DT. 10.05.2016) | |
| 29 | CS(COMM)- 144/2020 | RELIANCE INDUSTRIES LIMITED & ANR V/s OLX INDIA B. V. & ANR | PRITHVI SINGH, DR SHEETAL VOHRA, VAISHALI MITTAL | |
| 30 | CS(COMM)- 821/2023 I.A. 22633/2023 I.A. 5161/2025 | INTER IKEA SYSTEMS BV V/s IKEA LUXURY FURNITURE | PRITHVI SINGH | |

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| 31 | CS(COMM)- 154/2024 I.A. 4086/2024 | KHADI & VILLAGE INDUSTRIES COMMISSION V/s MS. SARASWATI DEVI AND ANR. | HIMANSHU TYAGI, PRITHVI SINGH | |
| 32 | CS(COMM)- 389/2024 I.A. 10961/2024 I.A. 45150/2024 | JAIKISHAN KAKUBHAI SARAF ALIAS JACKIE SHROFF V/s THE PEPPY STORE & ORS. | MAMTA RANI, ADITYA NARAYAN MAHAJAN, SHANTANU DERHGAWEN, DHRUV ANAND | |
| 33 | CS(COMM)- 457/2024 CRL.M.A. 38727/2024 I.A. 49053/2024 | M/S VEERJI RESTAURANT PRIVATE LIMITED V/s MOHINI CHADDHA TRADING AS VEERJ JI MALAI CHAAP WALE & ORS. | ABHAY PRATAP SINGH, RISHUB KAPOOR, AWALJOT KAUR, NISHANT MAHTTA, RISHUB KAPOOR | |
| 34 | CS(COMM)- 480/2024 I.A. 31014/2024 I.A. 31015/2024 | BRITANNIA INDUSTRIES LIMITED V/s RAJAT CHAWLA SOLE PROPRIETOR OF MADHVE GLOBAL ENTERPRISES | KARTIK KUMAR AGGARWAL, SACHIN GUPTA, GOVIND MANOHARAN | |
| 35 | CS(COMM)- 671/2024 I.A. 36017/2024 I.A. 43298/2024 I.A. 3827/2025 I.A. 5688/2025 I.A. 5691/2025 | OZONE OVERSEAS PRIVATE LIMITED V/s SRI SIDDHI VINAYAKA HARDWARE SOLUTIONS & ORS. | JASPREET SINGH KAPUR, ASTHA NIGAM, NAMAN JOSHI, SURINDER SINGH, NAMAN JOSHI | |
| 36 | CS(COMM)- 733/2024 I.A. 37673/2024 I.A. 39129/2024 | HINDWARE LIMITED V/s B S TILES & ORS. | SAHIL GARG, RISHUB KAPOOR, SAHIL GARG | |

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| 37 | CS(COMM)- 306/2025 I.A. 8883/2025 I.A. 8884/2025 I.A. 8885/2025 I.A. 8886/2025 I.A. 8887/2025 | ZEE MEDIA CORPORATION LIMITED V/s MR. SUDHANSHU SHEKHAR ROUT | BINDRA RANA | |
| 38 | EX.P.-90/2024 | AKTIEBOLAGET VOLVO & ORS. V/s MR GYAN SINGH & ORS. | KUNAL KHANNA, KARAN KUMAR KAMRA | |

SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES (TIME FIXED MATTERS)

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| 39 | CS(COMM)- 122/2023 I.A. 4481/2023 I.A. 4483/2023 CRL.M.A. 1873/2024 | MKU LIMITED V/s SMPP PRIVATE LIMITED | SUBHASH BHUTORIA, OBHAN & ASSOCIATES, SWAPNIL GAUR | AT 3.00 P.M. |
| 40 | CS(COMM)- 1028/2024 I.A. 45300/2024 I.A. 45301/2024 I.A. 470/2025 I.A. 2199/2025 I.A. 4027/2025 I.A. 4615/2025 I.A. 4616/2025 | ANI MEDIA PVT. LTD. V/s OPEN AI OPCO LLC | CHIRAG AHLUWALIA, RIDDIMA SHARMA, KHAITAN & CO., DISHA BAJAJ, ADITYA GUPTA, PARTH SINGH, UNUM LAW, CHIRAG AHLUWALIA, BHANU, DISHA BAJAJ, SHRUTANJAYA BHARDWAJ, ADITYA GUPTA | AT 2.30 P.M. |

FOR FINAL HEARING

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| 41 | C.A.(COMM.IPD- PAT)-1/2023 | LUOSSAVAARA KIIRUNAVAARA AB V/s THE ASSISTANT CONTROLLER OF PATENTS AND DESIGNS | VINDHYA S MANI | |
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22.04.2025

ADVANCE CAUSE LIST (ORIGINAL SIDE)

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| 42 | RFA-IPD-1/2024 CM APPL. 10360/2009 | DHARMPAL SATYAPAL LTD. V/s DEEPAK KUMAR LUTHRA & ANR. | V P GHIRAIYA, ACHUTHAN SREEKUMAR, NISHANT MAHTTA, SHRAWAN CHOPRA | |
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COURT NO. 47
HON'BLE MR. JUSTICE PURUSHAINDR KUMAR KAURAV

NOTE: AS DIRECTED, ADVOCATES/LITIGANTS APPEARING THROUGH VIDEO CONFERENCING IN THE COURT OF HMJ PURUSHAINDR KUMAR KAURAV ARE TO MENTION ITEM NUMBER BEFORE THEIR NAME & SHALL STRICTLY ADHERE TO VIDEO CONFERENCING RULES OF THE HIGH COURT OF DELHI, DATED 26.10.2021 & BAR COUNCIL OF DELHI CIRCULAR NO. 602/GEN/SF/2024 DATED: 12.11.2024 FAILING WHICH THE MATTER SHALL BE REFERRED TO THE BAR COUNCIL OF DELHI FOR APPROPRIATE ACTION.

NOTE: FOR MOVING ADJOURNMENT SLIP LATEST BY 6.00 P.M. PLEASE MAIL TO daya.nidhi@dhc.nic.in

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| ITEM NUMBER | CASE NUMBER | PARTY NAME | ADVOCATE NAME | OTHER INFORMATION |
|---|--|---|---------------------------------------|--------------------------|
| SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES | | | | |
| 1 | ARB.P.-1929/2024 | ROHIT BHASIN V/s SORTING HAT SOLUTIONS PVT LTD | AMANDEEP SINGH | |
| 2 | ARB.P.-3/2025 I.A. 6513/2025 | MONEYWISE FINANCIAL SERVICES PVT LTD V/s MUSKAN ENGINEERING AND ORS | RANJEET KUMAR | |
| 3 | ARB.P.-61/2025 WITH ARB.P. 62/2025 | M/S NIHALSONS REAL ESTATE DEVELOPERS V/s M/S. WAVE MEGACITY CENTER PVT. LTD | SHANTNU AGGARWAL | |
| 4 | ARB.P.-62/2025 | M/S. NIHALSONS REAL ESTATE DEVELOPERS V/s M/S. WAVE ONE PVT. LTD. | AMRITA SARKAR, SHANTNU AGGARWAL | |

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| 5 | ARB.P.-91/2025 | ASHOK LEASING LIMITED V/s V. SRINIVASULU | SOHIL SHARMA | |
| 6 | ARB.P.-92/2025 | ASHOK LEASING LIMITED V/s V. SRINIVASULU | SOHIL SHARMA | |
| 7 | ARB.P.-155/2025 | M/S COLOR PALETTE PVT LTD V/s M/S BULLMEN REALTY INDIA PVT LTD | VYOM RAGHUVANSHI | |
| 8 | ARB.P.-430/2025 | POOJA M S V/s K R MANGALAM WORLD SCHOOL & ANR. | SAMARTH KAPOOR | |
| 9 | ARB.P.-438/2025 | RAHUL JAIN V/s FIITJEE LTD. & ANR. | KUMAR PRASHANT | |
| 10 | CS(COMM)-335/2020 I.A. 7168/2020 I.A. 7169/2020 I.A. 2853/2021 I.A. 2854/2021 I.A. 2855/2021 I.A. 2856/2021 I.A. 9429/2021 | VISTRA ITCL (INDIA) LIMITED V/s RMG DEVELOPERS PRIVATE LIMITED & ORS. | VIKAS KUMAR, AGARWAL LAW ASSOCIATES | |
| 11 | CS(COMM)-604/2024 | AMAZON WHOLESALE INDIA PRIVATE LIMITED V/s ADVANCE COMPUTERS AND MOBILES INDIA PRIVATE LIMITED | VIPUL AGARWAL, P&A LAW OFFICES | |

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| 12 | CS(COMM)- 873/2024 | ULTRATECH CEMENT LIMITED V/s UNIVERSAL JOURNEYS INDIA PRIVATE LIMITED.AND ORS | KUNAL NATH | |
| 13 | CS(COMM)- 964/2024 I.A. 43746/2024 I.A. 43747/2024 I.A. 43748/2024 | E U S P L (M/S EARTHZ URBAN SPACES PVT LTD) THROUGH ITS DIRECTOR AR MR RAMAN KUMAR DAS V/s SHRI ARUN MADAN & ANR. | TANUJ GULATI | |
| 14 | CS(COMM)- 90/2025 I.A. 2792/2025 I.A. 2793/2025 | RANJAN SETHI V/s NEERAJ DHAMIJA & ANR. | AKASH KUMAR | |
| 15 | CS(COMM)- 223/2025 I.A. 6566/2025 I.A. 6567/2025 | EXCLUSIVE CAPITAL LIMITED V/s MR OM PRAKASH SAMBARIA | SAMBIT NANDA, APOORV AGARWAL | |
| 16 | CS(OS)- 1901/2006 I.A. 11225/2006 WITH CS(OS) 1902/2006 CS(OS) 1906/2006 CS(OS) 1907/2006 CS(OS) 1908/2006 CS(OS) 1909/2006 CS(OS) 1911/2006 CS(OS) 2211/2006 CS(OS) 1376/2007 | CAPITAL LAND BUILDERS PVT. LTD V/s MR. AJAY YADAV & OTHERS | KUMAR GROVER, G.B. SEWAK, R.S. CHAUHAN, NITIN SONI, REKHA AGGARWAL, VINEET JHANJI, AJAY TALESARA, BT SINGH, D.K.RUSTAGI, B. TRIPATHY, B TRIPATHY, SAYED AQUIB ALI, VIVEK SHARMA, RITIKA JHANJI | |

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| | CS(OS) 1607/2007 CS(OS) 1451/2012 | | | |
| 17 | CS(OS)- 1902/2006 I.A. 11227/2006 I.A. 22178/2015 CCP(O) 35/2023 CCP(O) 104/2024 | CAPITAL LAND BUILDERS PVT.LTD V/s MR. AJAY YADAV & OTHERS | ANURADHA CHAUDHARY, VINEET JHANJI, G. TRIPATHI, D.K. RUSTAGI, R.S. SINGH, B. TRIPATHY, B TRIPATHY, SAYED AQUIB ALI, HEM KUMAR, RITIKA JHANJI, IN COMPLIANCE OF ORDER DT. 07.11.2024 | |
| 18 | CS(OS)- 1906/2006 I.A. 10509/2007 CRL.M.A. 4824/2010 I.A. 6250/2013 CRL.M.A. 7819/2014 I.A. 9315/2014 I.A. 26181/2015 I.A. 9653/2020 CCP(O) 60/2024 CCP(O) 61/2024 CCP(O) 62/2024 CCP(O) 63/2024 CCP(O) 64/2024 CCP(O) 65/2024 CCP(O) 66/2024 I.A. 30305/2024 I.A. 30840/2024 I.A. 32771/2024 I.A. 2032/2025 I.A. 4710/2025 I.A. 8837/2025 | CAPITAL LAND BUILDERS PVT. LTD & ORS. V/s M/S SHAHEED MEMORIAL SCTY. (REGD.) & ORS. | J.S. WAD, SANJAY KALRA, ANNURADHA, S.M.CHUG, V.R.DATAR, VINEET JHANJI, A.S.ANAND, MANISH, KANCHAN, B TRIPATHY, HIMANI AGGARWAL, SAYED AQUIB ALI, ABHISHEK BHARDWAJ, HEM KUMAR, SAMARTH CHOWDHARY, SUMEHER BAJAJ, RITIKA JHANJI, SAMARTH CHOWDHARY, MANPREET KAUR, MANISH K CHOUHDARY, BEDABETTA TRIPATHY, R.M. SINHA, VINEET, IN COMPLIANCE OF | |

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| | | | ORDER DT. 22.03.2024 | |
| 19 | CS(OS)- 1907/2006 I.A. 11237/2006 I.A. 16091/2011 I.A. 21304/2015 I.A. 21305/2015 | CAPITAL LAND BUILDERS PVT. LTD V/s MR. AJAY YADAV & OTHERS | ANURADHA CHAUDHARY, SANJAY KALRA, B. TRIPATHY, B TRIPATHY, SAYED AQUIB ALI, HEM KUMAR, RITIKA JHANJI, MANISH K CHAUDHARY | |
| 20 | CS(OS)- 1908/2006 I.A. 11239/2006 CCP(O) 105/2024 | CAPITAL LAND BUILDERS PVT. LTD. V/s MR. AJAY YADAV & OTHERS | ANURADHA CHAUDHARY, SANJAY KALRA, VIRAJ DATAR, VINEET JHANJI, CH. ROOP CHAND, ABHIJIT, NITIN SONI, SAYED AQUIB ALI, RITIKA JHANJI, IN COMPLIANCE OF ORDER DT. 07.11.2024 | |
| 21 | CS(OS)- 1909/2006 I.A. 11241/2006 | CAPITAL LAND BUILDERS PVT. LTD. V/s MR. AJAY YADAV & ORS. | ANURADHA CHAUDHRY, G.B.SEWAK, SANJAY KALRA, REKHA AGGARWAL, SARFARAZ AHMED, D.K. RUSTAGI, G. TRIPATHI, NITIN SONI, VINEET JHANJI, AJAY TALESARA, SAYED AQUIB ALI, VIVEK SHARMA, RITIKA JHANJI | |

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| 22 | CS(OS)- 1911/2006 I.A. 11247/2006 | CAPITAL LAND BUILDERS PVT.LTD. V/s MR. AJAY YADAV & OTHERS | ANURADHA CHAUDHRY, SANJAY KALRA, REKHA AGGARWAL, VIRAJ DATAR, VINEET JHANJI, AJAY TALESAR, B. TRIPATHY, B TRIPATHY, SAYED AQUIB ALI, RITIKA JHANJI | |
| 23 | CS(OS)- 2211/2006 I.A. 13298/2006 I.A. 16087/2011 I.A. 21308/2015 I.A. 21309/2015 I.A. 5803/2025 I.A. 6184/2025 I.A. 7082/2025 | CAPITAL LAND BUILDERS PVT. LTD V/s MR. AJAY CHAUDHARY & OTHERS | ASHISH WAD, ANURADHA CHAUDHARY, SANJAY KALRA, NITIN SONI, G. TRIPATHI, D.K. RUSTAGI, SARFARAZ AHMED, SAYED AQUIB ALI, RITIKA JAHANJI, SHIVAM TYAGI, MANISH | |
| 24 | CS(OS)- 1376/2007 I.A. 15986/2021 | CAPITAL LAND BUILDERS PVT. LTD. V/s MR. AJAY YADAV & ORS. | ANURADHA CHAUDHARY, SANJAY KALRA, NITIN SONI, D K RUSTAGI & CO., G. TRIPATHI, SARFARAZ AHMED, VINEET JHANJI, MANISH, SAYED AQUIB ALI, RITIKA JHANJI | |
| 25 | CS(OS)- 1607/2007 I.A. 15979/2021 CC 25/2023 | CAPITAL LAND BUILDERS PVT. LTD. V/s MR. AJAY YADAV & ORS. | ANURADHA CHAUDHARY, B.S. SHARMA, D K RUSTAGI & CO, NITIN SONI, MANISH, SAYED AQUIB ALI, VIVEK SHARMA, RITIKA JHANJI, IN | |

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| | | | COMPLIANCE OF ORDER DT 17.0.2015 | |
| 26 | CS(OS)-1451/2012 I.A. 9594/2012 I.A. 712/2021 I.A. 760/2021 I.A. 764/2021 I.A. 15277/2021 I.A. 3691/2025 I.A. 3692/2025 | SHAHEED MEMORIAL SOCIETY(REGD) V/s PROMILA KISHORE & ORS | MONU SHARMA, VINEET JHANJI, SAYED AQUIB ALI, HEM KUMAR, MANISH K CHOUDHARY, BEDABETTA TRIPATHY, SAMARTH CHOWDHARY | |
| 27 | CS(OS)-2225/2008 | MRS. RATI SAWHNEY V/s MS. GEETA ROY & ANOTHER | VIJAY NAIR, D. NISHANT, DEEPAK, GURMIT SINGH, DINESH KUMAR GUPTA Q, SANJEEV ANAND, RAJVEER SINGH, CHANDRA SHEKHAR YADAV, VINAYAK THAKUR, SANJEEV ANAND & ASSOCIATES | |
| 28 | CS(OS)-1376/2009 | NAND GOPAL GOEL V/s SHRI JAI GOPAL GOEL | HARPREET SINGH, RAJESH GUPTA, NANDITA RAO | |
| 29 | I.A. 16084/2023 I.A. 22488/2023 I.A. 33126/2024 I.A. 4571/2025 In CS(OS)-2443/2009 (Disposed off case) | C.S.AGARWAL & ORS. V/s SH.NIRMAL JAIN | ARJUN PANT, RAVI GUPTA, GAURAV GUPTA, SHAILESH SUMAN, ABHIJAT, ANKIT JAIN, CREDO, GORANG GUPTA, GORANG GUPTA, RAGHUVeer KAPUR, NIKHIL ROHATGI, RAGHUVeer KAPUR, ABHAY KUMAR, TANUSHKA KOHLI | |

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| 30 | CS(OS)- 1243/2010 | RENE SINGH V/s M/S U.S ADVERTISING & ANR | S.K.MANIKTALA, MANISH KOHLI, MOHIT GUPTA, TARANG AGARWAL, ANANDH VENKATARAMANI, S.K. MANIKTALA | |
| 31 | CS(OS)-558/2013 I.A. 14356/2017 I.A. 4542/2019 I.A. 14248/2019 I.A. 14675/2019 I.A. 14676/2019 WITH CS(OS) 3885/2014 CS(OS) 103/2016 | TARINI MEHTA V/s SANJEEV CHHABRA & ORS | DEEPEIKA KALIA, R K RAWAL, SUBRAT DEB, ARUNDHATI KATJU, KATYAYNI, WARISHA FARASAT, SH VENKATESH, SHRI VENKATESH, JAGDEEP SINGH LAMBA, RAHUL SHUKLA, B.S.MAAN | |
| 32 | CS(OS)- 3885/2014 I.A. 26111/2014 I.A. 26112/2014 | SANJEEV CHHABRA & ANR V/s TARINI MEHTA & ANR | KATYAYNI, RAHUL SHUKLA, SH VENKATESH, P.K. RAWAL | |
| 33 | CS(OS)-103/2016 | RADHA MEHTA V/s SANJEEV CHHABRA & ORS | SHRIYA MAINI, WARISHA FARASAT, SH VINKATESH, KATYAYANI | |
| 34 | I.A. 3030/2025 In CS(OS)- 558/2014 (Disposed off case) | MANINDER SINGH MAKER AND ORS V/s AJIT SINGH MAKER AND ORS | BROSIS BARRISTERS LAW FIRM, GAURAV, KAJAL CHANDRA, RAGHU TANDON, ANISH DAYAL, BIPIN BEHARI, MR. SIDDHARTH VAID, PEEYOOSH KALRA, PROSENJEET BANERJEE, UDAY PRATAP SINGH, PRATYUSH MIGLANI, LEGALERIA LAW OFFICES, SWATY SINGH MALIK, | |

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| | | | SUDARSHAN RANJAN, G D MISHRA, AKSHAY CHANDRA, ANKIT JAIN, SHREY CHATHLY, JITENDAR SINGH, LAKSHAY LAROIYA, SIDDHARTH BAMBHA, JAGDEEP SINGH LAMBA, SIDDHARTH BAMBHA, AADITYA VIJAY KUMAR, PAYAL CHAWLA, DEBASISH MOITRA, VIKRAM PRADEEP, M SUFIAN SIDDIQUI, DESH RAJ, PRASHANT MEHTA, DESH RAJ | |
| 35 | CS(OS)-1200/2014 I.A. 16386/2019 | KIRAN SHARMA V/s SUDHA SHARMA AND ANR | SANYAT LODHA, DIVYAM AGARWAL, SAMAR SINGH KACHWAHA, JITENDRA AGAL | |
| 36 | CS(OS)-29/2021 I.A. 48329/2024 I.A. 48330/2024 | SHUKLA SARKAR V/s MANASH SARKAR & ORS. | SUSHANT KUMAR BHADURI, GAURAV KUMAR | |
| 37 | CS(OS)-340/2021 I.A. 8950/2021 I.A. 8951/2021 I.A. 37482/2024 I.A. 37483/2024 I.A. 40761/2024 | NEERAJ NAGAR V/s SATYA DEVI & ORS. | ARJUN MITRA, JASPREET SINGH RAI | |

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| 38 | CS(OS)-426/2021 I.A. 11595/2021 I.A. 11596/2021 I.A. 11597/2021 I.A. 16883/2021 I.A. 10000/2022 CRL.M.A. 22097/2022 I.A. 9853/2024 | SHRI PRAVEEN GROVER V/s SMT. SIMMI KUMAR & ANR. | RAKESH KUMAR SHUKLA, AJAY MALVIYA, SAMMEER VATTS, LAXMAN SINGH SOLANKI, GURPREET SINGH GULATI | |
| 39 | CS(OS)-447/2021 I.A. 12179/2021 | ANIL KUMAR GUPTA V/s LAXMI DEVI & ORS. | MUNISH GUPTA, MUNISH GUPTA | |
| 40 | CS(OS)-461/2021 I.A. 12522/2021 I.A. 15734/2021 I.A. 18546/2022 | GAGANDEEP KAUR V/s RATTANDEEP SINGH GROVER & ORS. | SANJAY RATHI, MOHNA MADAN LAL, NITESH SINGLA, JASPREET SINGH, SANJAY RATHI, JASPREET SINGH, ARVIND KUMAR GUPTA | |
| 41 | CS(OS)-11/2024 I.A. 3076/2024 I.A. 3239/2024 I.A. 49003/2024 | RAMJAS FOUNDATION V/s SMT SHUBRA GUPTA AND OTHERS | ARUN VOHRA, ASHIM SHRIDHAR, MOHD AMANULAH | |
| 42 | CS(OS)-334/2024 I.A. 9465/2024 I.A. 9466/2024 I.A. 37617/2024 I.A. 5499/2025 | AMIT JAIN V/s NARESH CHAND JAIN & ORS. | NINAD DOGRA, ALOK TIWARI, PRANJIT KUMAR BHATTACHARYA, GAURAV BAHL, NINAD DOGRA | |
| 43 | CS(OS)-347/2024 | SHASHI BATRA V/s INDU BALA & ANR. | USHA PANDEY, MUKESH MISHRA, LAXMAN | |
| 44 | CS(OS)-496/2024 I.A. 31750/2024 I.A. 31752/2024 I.A. 31753/2024 I.A. 42438/2024 I.A. 42439/2024 | KAVISH ALIES KAWISH ANAND V/s KAPIL ANAND & ANR. | RAKESH AGRAWAL | |

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| 45 | CS(OS)-586/2024 I.A. 34459/2024 | MRS SHEFALI SAWHNEY V/s MR. SANJEEV CHADDHA & ANR | ABHISHEK SANDILLYA, BINDRA RANA, AWIJIT PALIWAL | |
| 46 | CS(OS)-649/2024 I.A. 36792/2024 I.A. 36793/2024 | MEERA DHAWAN AND ANR V/s MANDEEP DHAWAN AND ORS | KULDEEP KUMAR GURNANI, SHOBHANA TAKIAR | |
| 47 | CS(OS)-939/2024 I.A. 46409/2024 | RAVINDER SINGH V/s JATINDER SINGH & ORS. | BHARAT MALHOTRA, MUKESH SHARMA | |
| 48 | CS(OS)-1/2025 I.A. 68/2025 I.A. 5937/2025 | VARINDER CHAWLA & ORS. V/s ASHU CHAWLA & ORS. | KULDEEP MANSUKHANI, AMRENDRA KUMAR MEHTA | |
| 49 | CS(OS)-74/2025 I.A. 2984/2025 I.A. 2985/2025 | PIYUSH VOHRA V/s RAJAT VOHRA | JITENDER KUMAR DHINGRA | |
| 50 | CS(OS)-95/2025 I.A. 4173/2025 I.A. 4175/2025 | SANJU BANSWAL V/s SMT. MAYA DEVI | CHANDER KANT TYAGI, RISHI MANCHANDA | |
| 51 | CS(OS)-124/2025 I.A. 5136/2025 | SUKHWINDER SINGH V/s KUMAR MANAV SHARMA | AVINASH DAS | |
| 52 | EX.APPL.(OS) 136/2025 In EX.P.-414/2014 (Disposed off case) | INDU SABHARWAL V/s SARABJIT SABHARWAL & ORS | AYUSH AGRAWAL, ANUSUYA SADHU SINHA, SUMIT CHANDER, ARJUN NANDA, HUMRAZ BIR SINGH, RISHABH BANSAL, JASMEET SINGH | |

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| 53 | EX.P.-82/2020 EX.APPL.(OS) 693/2021 EX.APPL.(OS) 694/2021 | AIRPORTS AUTHORITY OF INDIA V/S DELHI FLYING CLUB LTD. | SHREY KUMAR, FILED AS PER ORDER DT. 01.12.2020 PASSED BY THE REGISTRAR (ORIGINAL), LCR NO. EX P. 334/2020 RECEIVED FROM THE COURT OF MS SHUNALI GUPTA, ADJ-05, SOUTH- EAST, SAKET COURTS, NEW DELHI | |
| 54 | EX.P.-65/2021 EX.APPL.(OS) 1255/2021 EX.APPL.(OS) 1372/2024 | PRITPAL SINGH V/s JUPINDER KAUR MAKER AND ANR & ANR. | VIVEK SINGH, PAYAL CHAWLA, DEBASISH MOITRA, M SUFIAN SIDDIQUI, PRASHANT MEHTA, SUCHARU GARG | |
| 55 | EX.P.-60/2024 EX.APPL.(OS) 1118/2024 EX.APPL.(OS) 1736/2024 EX.APPL.(OS) 224/2025 EX.APPL.(OS) 225/2025 EX.APPL.(OS) 400/2025 EX.APPL.(OS) 402/2025 | SHRI SANJEEV JOON V/s SHRI SURENDER BASOYA & ANR. | ABHAY KUMAR, NARESH K DAKSH, ABHAY KUMAR | |
| 56 | I.P.A.-1/2025 I.A. 721/2025 I.A. 722/2025 I.A. 723/2025 I.A. 724/2025 | SMT MAMTA TIWARI V/s SHRI KANWALJEET SINGH & ORS. | SANJAY SINGH | |

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| 57 | O.M.P. (COMM)-124/2025 I.A. 6891/2025 I.A. 6892/2025 I.A. 8259/2025 | WORLDS WINDOW IMPEX INDIA PRIVATE LIMITED V/s GOLDEN COAST GENERAL TRADING FZE | ABHEY KUMAR GUPTA | |
| 58 | O.M.P. (COMM)-159/2025 I.A. 9460/2025 I.A. 9462/2025 | UNION OF INDIA V/s M/S DSC LTD | RAKESH PRASAD SINGH | |
| 59 | OMP (ENF.) (COMM.)-70/2024 EX.APPL.(OS) 635/2025 | M/S SINGH ASSOCIATES V/s UNION OF INDIA | SYED WASIF HAIDER, ARCHNA GAUR | |
| 60 | I.A. 6521/2025 In O.M.P.(I) (COMM.)-6/2024 (Disposed off case) | MECWEL CONSTRUCTIONS PRIVATE LIMITED V/s GE POWER SYSTEMS INDIA PRIVATE LIMITED & ANR. | SHASHWAT KABI, AVIMUKT DAR, ABHIJEET SWAROOP | |
| 61 | I.A. 6581/2025 In O.M.P.(I) (COMM.)-7/2024 (Disposed off case) | MECWEL CONSTRUCTIONS PRIVATE LIMITED V/s GE POWER INDIA LIMITED & ANR. | SHASHWAT KABI, AVIMUKT DAR, ABHIJEET SWAROOP | |
| 62 | I.A. 6524/2025 In O.M.P.(I) (COMM.)-8/2024 (Disposed off case) | MECWEL CONSTRUCTIONS PRIVATE LIMITED V/s GE POWER SYSTEMS INDIA PRIVATE LIMITED & ANR. | SHASHWAT KABI, AVIMUKT DAR, ABHIJEET SWAROOP | |

COURT NO. 50

HON'BLE MS.JUSTICE MANMEET PRITAM SINGH ARORA

1.NOTE: AS DIRECTED BY THE HON'BLE JUDGE, ONE PROXY COUNSEL WILL ALSO JOIN THE COURT BESIDES THE ADJOURNMENT SLIP AND ADJOURNMENT SLIP MUST ACCOMPANY THE "NO OBJECTION" OF OTHER SIDE AND BE SENT LATEST BY 6 P.M. ON THE LAST WORKING DAY ONLY BEFORE THE DATE FIXED.

2.NOTE: FILE THE RELEVANT DOCUMENTS IN THE REGISTRY ONLY. NO DOCUMENTS WILL BE ACCEPTED WHICH ARE SENT THROUGH E-MAIL/WHATSAPP.

TO JOIN V.C.: <https://virtualcourtdhc.webex.com/meet/virtualcourtdhc5>

Meeting number 25184205783

FOR ADJOURNMENT SLIP : courtmaster09@gmail.com

FOR SENDING APPEARANCE : <https://forms.gle/vauowA4aiTxPqcBh9> from 10:00A.M.-4:30 P.M.

| ITEM NUMBER | CASE NUMBER | PARTY NAME | ADVOCATE NAME | OTHER INFORMATION |
|---|------------------|--|---------------------------------|-------------------|
| SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES | | | | |
| 1 | ARB.P.-2099/2024 | M/S. SINGH FINLEASE PVT. LTD. V/s M/S. BABITA GROUP & ORS. | ABHISHEK TYAGI, MURARI KUMAR | |
| 2 | ARB.P.-35/2025 | M/S. FIBERFILL INTERIORS AND CONSTRUCTIONS (INDIA) PVT. LTD. THROUGH ITS AUTHORIZED SIGNATORY SH. RANJEET SINGH V/s M/S. NEXGEN INFRACON PVT. LTD. | RAHUL SHARMA | |

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| 3 | ARB.P.-36/2025 | M/S. FIBERFILL INTERIORS AND CONSTRUCTIONS (INDIA) PVT. LTD. THROUGH ITS AUTHORIZED SIGNATORY SH. RANJEET SINGH V/s M/S. MAHAGUN REAL ESTATES PVT. LTD. | RAHUL SHARMA | |
| 4 | ARB.P.-256/2025 | GOLDY E RICKSHAW HUB V/s SUN MOBILITY PVT. LTD | TARUN VIJAYRAN | |
| 5 | ARB.P.-350/2025 | BIZLOAN PRIVATE LIMITED V/s MS. JARINA BEGAM & ANR. | NISHANT GUPTA | |
| 6 | ARB.P.-509/2025 I.A. 7239/2025 | SHRI. COIMBATORE S. VAIDYANATHAN V/s M/S RAMPRASTHA PROMOTERS AND DEVELOPERS PVT. LTD. AND ANR. | SOUGAT SINHA, ALEXANDER MATHAI PAIKADAY | |
| 7 | ARB.P.-510/2025 I.A. 7240/2025 | COIMBATORE S. VAIDYANATHAN HUF V/s M/S RAMPRASTHA PROMOTERS AND DEVELOPERS PVT. LTD. | SOUGAT SINHA, ALEXANDER MATHAI PAIKADAY | |
| 8 | TEST.CAS.- 21/2022 I.A. 7338/2022 | VISHNU KHANNNA & ANR. V/s STATE OF NCT OF DELHI | VAIBHAV DANG, MOHD RANU, SAMBHAVI MEHTANI, VAIBHAV DANG | |

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| 9 | TEST.CAS.- 61/2022 I.A. 10414/2022 I.A. 6598/2025 | SHAMMI KALRA & ANR. V/s STATE (NCT OF DELHI) & ORS. | ANIL KUMAR GERA, SONAKSHI DHIMAN, RAJEEV KUMAR | |
| 10 | I.A. 6422/2025 In TEST.CAS.- 81/2022 | AYUSH KAPUR V/s STATE & ANR. | AKASH KUMAR SRIVASTAVA, AADARSH KOTHARI | |
| 11 | CS(COMM)- 618/2023 | M/S. M.V. OMNI PROJECTS (INDIA) LTD. V/s NBCC (INDIA) LTD. | GUDIPATI GAYATRI KASHYAP, AKASH SWAMI | |
| 12 | CS(OS)-200/2018 I.A. 5876/2018 I.A. 10474/2018 I.A. 10475/2018 I.A. 10592/2018 | M/S. DABUR INDIA LTD V/s M/S ITC LIMITED | L K BHUSHAN, DIVIJ KUMAR, MEENASKSHI SINGH, LK BHUSHAN | |
| 13 | CS(OS)-341/2018 | RAJ KUMAR V/s RAM KUMAR & ANR. | RAJESH KUMAR, BIBHUTI KUMAR SINGH, ANJALI NEHRA, ASUTOSH LOHIA, VARUN MEHLAWAT | |
| 14 | CS(OS)-362/2018 O.A. 63/2023 I.A. 12133/2023 I.A. 14543/2023 I.A. 8187/2025 I.A. 8227/2025 | VIJAY KUMAR OJHA V/s SAMSUNG INDIA ELECTRONICS PVT. LTD. | RAJEEV KUMAR, TARANG AGARWAL, TARANG AGARWAL, ATUL KUMAR | |
| 15 | CS(OS)-193/2022 I.A. 5204/2022 I.A. 6960/2024 | VINEETA JOHRI AND ANR. V/s ASHUTOSH SRIVASTAVA | SHREE PRAKASH SINHA | |
| 16 | CS(OS)-215/2022 I.A. 5952/2022 I.A. 5953/2022 | SMT MEETA GOSWAMI V/s BRIJ BHUSHAN SALWAN & ORS. | KESHAV SEHGAL, GAURAV MALHOTRA | |

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| 17 | I.A. 13299/2022 I.A. 13300/2022 In CS(OS)- 248/2022 | TELECOMMUNICATIONS CONSULTANTS INDIA LTD. V/s BRIJ BHUSAN DHAUNDIYAL | SUJOY CHATTERJEE, JASBIR BIDHURI, SUJOY CHATTERJEE | |
| 18 | CS(OS)-296/2022 | TAHIRA THAPAR V/s EMMA MARIA KOTHARI | IVAN, AVIMUKT DAR, AVIMUKT DAR | |
| 19 | CS(OS)-419/2022 I.A. 11336/2022 I.A. 11337/2022 I.A. 5580/2023 | BROOKE HOSPITAL FOR ANOMALS & ANR. V/s BROOKE HOSPITAL FOR ANIMALS (INDIA) & ANR. | R MAYA, RAJIV MANGLA, MANOJ CHANDRA MISHRA | |
| 20 | CS(OS)-603/2022 I.A. 15969/2022 I.A. 48624/2024 | SMT RASHMI KATYAL V/s SMT CHANDER KANTA | ANUJ P AGARWALA, RAJAT ANEJA | |
| 21 | CS(OS)-305/2023 I.A. 9461/2023 I.A. 12208/2023 I.A. 13337/2023 I.A. 14049/2023 CRL.M.A. 32972/2023 I.A. 29546/2024 I.A. 2106/2025 I.A. 8353/2025 | RAMESH N. KESWANI V/s KRISHANT EXIM PVT. LTD. & ORS. | RAJAT JAIN, PRANAV SINGAL, RAJAT JAIN | |
| 22 | CS(OS)-376/2023 I.A. 10360/2024 | WELL O WELL CAPITAL LTD V/s PUNIT BERIWALA | GAURAV DUGGAL, SARAD KUMAR SUNNY, RISHI MANCHANDA | |
| 23 | CS(OS)-468/2023 I.A. 14731/2023 I.A. 20257/2023 I.A. 2131/2024 I.A. 2132/2024 | MRS. NEELAM MAHAJAN V/s MR. PUNEET RAI & ANR. | VIKHYAT OBEROI, MOHIT ARORA, VIKHYAT OBEROI | |

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| 24 | CS(OS)-736/2023 | SAVITA SINGH V/s SHRI VINAY KUMAR & ORS. | MEENAL DUGGAL, MOHIT KUMAR SHARMA, ALOK PRAKASH, AMRIT KAUR OBEROI | |
| 25 | CS(OS)-752/2023 I.A. 22985/2023 I.A. 9277/2024 I.A. 10315/2024 I.A. 10320/2024 I.A. 10323/2024 CRL.M.A. 24419/2024 I.A. 1997/2025 | MANISH & ANR. V/s NANDLAL & ORS. | ABHINAV GARG, SUDHIR NAAGAR, VAIBHAV MAHAJAN, PAWAN SINGH TANWAR, ABHINAV GARG, VAIBHAV MAHAJAN | |
| 26 | CS(OS)-861/2024 I.A. 43388/2024 | MALAVIKA SHARMA V/s MADHULIKA PRAKASH SINCE DECEASED THROUGH LRS AND ORS. | VEDANT SNGH, PRAKASH GAUTAM, MUSTAFA ALAM, ROHIT RATTU | |
| 27 | CS(OS)-862/2024 I.A. 43389/2024 I.A. 1622/2025 | SHRI BANSI LAL KAPOOR V/s SHRI MANISH KAPOOR & ORS. | DEEPAK VOHRA, SHIVEN BANGA, DEEPAK VOHRA | |
| 28 | CS(OS)-912/2024 | NARENDER KUMAR ARORA V/s VIJAY KUMAR ARORA & ORS. | ARUN KUMAR BATTA | |
| 29 | CS(OS)-920/2024 I.A. 45817/2024 | TARUN KUMAR KATYAL V/s VIKAS KATYAL & ANR. | TARUN KUMAR | |
| 30 | CS(OS)-933/2024 I.A. 46259/2024 | SH. VIKAS VATS V/s SH. DEEPAK VATS & ORS. | RAM NARAIN VATS, AKSHAT GUPTA, SACHIN SHARMA | |
| 31 | CS(OS)-979/2024 I.A. 47478/2024 | BABY RAMYA HANS THROUGH HER NEXT FRIEND / MOTHER V/s SMT SARLA HANS | HARSH VARDHAN SINGH, RAJAL RAI DUA | |

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| 32 | CS(OS)-997/2024 I.A. 48215/2024 I.A. 3520/2025 I.A. 3586/2025 I.A. 6828/2025 I.A. 6829/2025 I.A. 7211/2025 I.A. 7213/2025 | TUSHAR GOEL & ORS. V/s ABHISHEK GOEL & ORS. | VINAM GUPTA, SHASHANK SHARMA, VINAM GUPTA | |
| 33 | CS(OS)-1013/2024 I.A. 48699/2024 I.A. 48700/2024 I.A. 113/2025 I.A. 8956/2025 I.A. 8957/2025 | SMT RAVINDER KAUR SETHI & ANR. V/s LALIT SHARMA & ORS. | KANWAL CHAUDHARY, RADHIKA KHUSHALDAS | |
| 34 | CS(OS)-213/2025 I.A. 8707/2025 I.A. 8709/2025 | KOMAL CHAUDHARY V/s GANESH AGARWAL | RAJESH KUMAR TARUN | |
| 35 | O.M.P. (COMM)- 303/2019 I.A. 10638/2019 I.A. 10639/2019 WITH O.M.P. (COMM) 333/2019 | M/S AARGEE CONSULTANTS PVT. LTD. & ORS. V/s M/S JAKSON LTD. & ORS. | RAKESH KUMAR, J. SAGAR ASSOCIATES, MANVEEN DHANJAL | |
| 36 | O.M.P. (COMM)- 333/2019 I.A. 11627/2019 | APAR REAL ESTATES PVT. LTD V/s JAKSON LIMITED & ORS. | J. SAGAR ASSOCIATES, NARESH KAUSHIK, SAVITA RUSTOGI | |
| 37 | O.M.P. (COMM)- 384/2019 WITH O.M.P. (COMM) 430/2019 OMP (ENF.) (COMM.) 199/2019 | INDUS TOWERS LIMITED V/s QUADRANT TELEVENTURES LIMITED | KOCHHAR & CO. | |
| 38 | O.M.P. (COMM)- 430/2019 I.A. 14262/2019 | QUADRANT TELEVENTURES LIMITED V/s INDUS TOWER LTD. | KOCHHAR & CO., YASHVARDHAN | |

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| 39 | OMP (ENF.) (COMM.)-199/2019 EX.APPL.(OS) 841/2019 | INDUS TOWERS LIMITED V/s QUADRANT TELEVENTURES LIMITED | KOCHHAR & CO. | |
| 40 | O.M.P. (COMM)- 58/2025 I.A. 2739/2025 I.A. 2740/2025 I.A. 2741/2025 | UNION OF INDIA THROUGH EXECUTIVE ENGINEER AND SENIOR MANAGER, REDEVELOPMENT PROJECT DIVISION-II, CPWD. V/s SHAPOORJI PALLONJI AND COMPANY PVT. LTD. THROUGH ITS DIRECTORS/ AUTHORIZED REPRESENTATIVE | VARUN MISHRA | |
| 41 | EX.APPL.(OS) 1868/2024 EX.APPL.(OS) 1876/2024 In OMP (ENF.) (COMM.)-73/2022 (Disposed off case) | ARVIND SINGH V/s VALORES TRADE HOUSE PVT LTD AND ANOTHER | UDAIBIR SINGH KOCHAR | |
| 42 | EX.APPL.(OS) 551/2025 In OMP (ENF.) (COMM.)-65/2023 (Disposed off case) | DISTRIBUTION LOGISTICS INFRASTRUCTURE PVT. LTD. V/s UNION OF INDIA | MOHIT GUPTA, MOHIT GUPTA | |
| 43 | OMP (ENF.) (COMM.)-210/2023 | M/S GAUTAM TECHNO SANITATION PRIVATE LIMITED V/s M/S THREE C INFRA PRIVATE LIMITED | SANJEEV KUMAR SHARMA | |

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| 44 | OMP (ENF.) (COMM.)- 254/2023(Disposed off case) | UNITY BUILDERS V/s PRASAR BHARATI, ALL INDIA RADIO (CCW) | GAURAV SHARMA, VINEET SURENDRA MAHAJAN | |
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SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES (TIME FIXED MATTERS)

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| 45 | CS(OS)-180/2018 I.A. 584/2024 | MR. RAJIV GUPTA & ORS V/s MR. HIRA LAL GUPTA & ORS | K SUNIL, MD NAUSHAD ALAM, R.P. SHARMA & CO., SURINDER JAIN | AT 4.00 P.M. |
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PART-HEARD MATTERS

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| 46 | CS(OS)-357/2023 I.A. 10934/2023 I.A. 33313/2024 I.A. 36394/2024 I.A. 40691/2024 I.A. 4042/2025 | LEOPARD INFRATECH PRIVATE LIMITED V/s DHL INFRATECH PRIVATE LIMITED AND ANR | VISHVENDRA SINGH, ARPIT SINGH ARORA, VISHVENDRA SINGH | |
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COURT NO. 44
HON'BLE MR.JUSTICE SAURABH BANERJEE

TO JOIN VC :

<https://virtualcourtdhc.webex.com/meet/virtualcourtdhc9>

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO

prakash.aggarwal@dhc.nic.in

| ITEM NUMBER | CASE NUMBER | PARTY NAME | ADVOCATE NAME | OTHER INFORMATION |
|---|---|---|--|-------------------|
| SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES | | | | |
| 1 | C.A.(COMM.IPD-PAT)-242/2022 | HANIF SOHRAB V/s CONTROLLER GENERAL OF PATENTS, DESIGNS AND TRADEMARKS & ANR. | ABHIMANYU CHAUHAN, SOMITRA KUMAR | |
| 2 | C.A.(COMM.IPD-TM)-151/2021 WITH C.A.(COMM.IPD-TM) 55/2022 C.A.(COMM.IPD-TM) 115/2022 C.A.(COMM.IPD-TM) 78/2022 C.A.(COMM.IPD-TM) 87/2022 | UNIVERSAL CITY STUDIOS LLC V/s SELECT CITYWALK RETAIL PVT. LTD. & ANR. | C. A. BRIJESH | |
| 3 | C.A.(COMM.IPD-TM)-115/2022 | UNIVERSAL CITY STUDIOS LLC V/s SELECT CITYWALK RETAIL PVT. LTD. & ANR. | REMFROY AND SAGAR | |
| 4 | C.A.(COMM.IPD-TM)-55/2022 | UNIVERSAL CITY STUDIO LLC V/s SELECT CITYWALK RETAIL PVT. LTD. & ANR. | V.MOHINI | |

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| 5 | C.A.(COMM.IPD-TM)-78/2022 | UNIVERSAL CITY STUDIOS LLC, 100 UNIVERSAL CITY PLAZA, UNIVERSAL CITY, CALIFORNIA 91608, USA V/s SELECT CITYWALK RETAIL PVT. LTD. & ANR. | REMFRY AND SAGAR | |
| 6 | C.A.(COMM.IPD-TM)-87/2022 | UNIVERSAL CITY STUDIOS LLC, 100 UNIVERSAL CITY PLAZA, UNIVERSAL CITY, CALIFORNIA 91608, USA V/s SELECT CITYWALK RETAIL PVT. LTD. & ANR. | C.A. BRIJESH | |
| 7 | C.O. (COMM.IPD-TM)-243/2021 | CROMPTON GREAVES CONSUMER ELECTRICALS LIMITED V/s BALI RAM TRADING AS BALI KITCHENWARE INDUSTRIES AND ANR | HEMANT DASWANI, NIDHI RAMAN, SUVRAT BAHUGUNA | |
| 8 | C.O. (COMM.IPD-TM)-71/2023 I.A. 11350/2023 WITH C.O. (COMM.IPD-TM) 114/2023 C.O. (COMM.IPD-TM) 115/2023 C.O. (COMM.IPD-TM) 116/2023 C.O. (COMM.IPD-TM) 117/2023 | JIVA AYURVEDIC PHARMACY LIMITED & ORS. V/s JYOTHY LABS LIMITED & ANR. | RAHUL CHAUDHRY, ABHINAV BHALLA, RAHUL CHAUDHRY | |

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| 9 | C.O. (COMM.IPD-TM)-114/2023 I.A. 11335/2023 | JIVA AYURVEDIC PHARMACY LIMITED & ORS. V/s JYOTHY LABS LIMITED & ANR. | RAHUL CHAUDHRY, ABHINAV BHALLA, RAHUL CHAUDHRY | |
| 10 | C.O. (COMM.IPD-TM)-115/2023 I.A. 11336/2023 | JIVA AYURVEDIC PHARMACY LIMITED & ORS. V/s JYOTHY LABS LIMITED & ANR. | RAHUL CHAUDHRY, ABHINAV BHALLA, RAHUL CHAUDHRY | |
| 11 | C.O. (COMM.IPD-TM)-116/2023 I.A. 11337/2023 | JIVA AYURVEDIC PHARMACY LIMITED & ORS. V/s JYOTHY LABS LIMITED & ANR. | RAHUL CHAUDHRY, ABHINAV BHALLA, RAHUL CHAUDHRY | |
| 12 | C.O. (COMM.IPD-TM)-117/2023 I.A. 11349/2023 | JIVA AYURVEDIC PHARMACY LIMITED & ORS. V/s JYOTHY LABS LIMITED & ANR. | RAHUL CHAUDHRY, ABHINAV BHALLA, RAHUL CHAUDHRY | |
| 13 | C.O. (COMM.IPD-TM)-39/2024 I.A. 5792/2024 WITH CS(COMM) 216/2024 | SUNFLAME ENTERPRISES P. LTD. V/s SUMIT KISHAN SHARMA & ANR. | SACHIN GUPTA | |
| 14 | CS(COMM)-216/2024 I.A. 5557/2024 | SUNFLAME ENTERPRISES P. LTD. V/s KITCHENOPEDIA APPLIANCES P. LTD. & ANR. | SACHIN GUPTA | |
| 15 | C.O. (COMM.IPD-TM)-198/2024 I.A. 41763/2024 | SONI KUMARI V/s SEEMA GHAI AND ANR. | ARJUN MALIK, UTKARSH JOSHI | |
| 16 | C.O. (COMM.IPD-TM)-15/2025 | TRU KIDS INC. V/s HERO INVESTCORP PRIVATE LIMITED & ANR. | GAURAV MIGLANI, SASWAT PATNAIK | |

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| 17 | C.O. (COMM.IPD-TM)-16/2025 | TRU KIDS INC. V/s HERO INVESTCORP PRIVATE LIMITED & ANR. | GAURAV MIGLANI, SASWAT PATTNAIK | |
| 18 | C.O. (COMM.IPD-TM)-17/2025 | TRUE KIDS INC. V/s HERO INVESTCORP PRIVATE LIMITED & ANR. | GAURAV MIGLANI, SASWAT PATTNAIK | |
| 19 | C.O. (COMM.IPD-TM)-18/2025 | TRU KIDS INC. V/s HERO INVESTCORP PRIVATE LIMITED & ANR. | GAURAV MIGLANI, SASWAT PATTNAIK | |
| 20 | CS(COMM)-57/2017 I.A. 15601/2017 I.A. 33378/2024 I.A. 44027/2024 | SAREGAMA INDIA LIMITED V/s ZEE ENTERTAINMENT ENTERPRISES LIMITED | MS. JAYA MANDELIA, MR. SUDEEP CHAT, MS. KANGAN RODA, JAYA MANDELIA, AJAY BHARGAVA & ANKUR SANGAL, PETAL CHANDHOK, SUDEEP CHATTERJEE | |
| 21 | CS(COMM)-624/2017 I.A. 10909/2017 I.A. 13833/2023 | PFIZER INC. & ORS V/s LUCIUS PHARMACEUTICALS & ORS. | MANAV GUPTA, DEEPAK KUMAR MAHAPATRA, PARVEEN KUMAR AGGARWAL, MACE CORPORATE, RAJ KAPOOR, ANAND AND ANAND, TUSHA MALHOTRA | |
| 22 | CS(COMM)-239/2021 I.A. 6687/2021 | SAP SE V/s SAP HANA SERVER ACCESS HYDERABAD AND ORS | ABHISHEK KUMAR SINGH, NEEL ANJAN MASON, MOAZZAM KHAN, SHASHI PRATAP OJHA | |

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| 23 | I.A. 8404/2021 In CS(COMM)- 292/2021 (Disposed off case) | FRANKFINN AVIATION SERVICES PRIVATE LIMITED V/s M/S FRANKFINN CREATIONS & ORS. | PRAMOD RAJPATI, KAPIL MIDHA, KAPIL MIDHA | |
| 24 | CS(COMM)- 404/2022 I.A. 43477/2024 | D.B. ENGINEERING PVT. LTD. V/s PAWAN SHARMA & ORS. | RAGHAVENDRA MOHAN BAJAJ, ISHAN SANGHI | |
| 25 | CS(COMM)- 436/2022 I.A. 9753/2022 I.A. 49645/2024 | HERO INVEST CORP PRIVATE LIMITED & ANR. V/s SEHGAL AUTO HOUSE THROUGH ITS PROPRIETOR MR. SUNIL SEHGAL | VIKRAM SINGH SAINI, DEEPANK SINGHAL, PRAJJWAL KUSHWAHA | |
| 26 | I.A. 16026/2023 In CS(COMM)- 737/2022 | TRODAT GMBH & ANR. V/s ADDPRINT INDIA ENTERPRISES PVT LTD | BIKASH GHORAI, SHILPA ARORA, BRIJESH C A, BIKASH GHORAI | |
| 27 | CS(COMM)- 82/2023 I.A. 24574/2023 I.A. 3231/2024 | GSP CROP SCIENCE PVT LTD V/s BR AGROTECH LIMITED AND ANR | NATARAJ GURUSWAMY, NATARAJ GURUSWAMY | |
| 28 | CS(COMM)- 98/2023(Disposed off case) | V GUARD INDUSTRIES LTD V/s MS MAHAVIR HOME APPLIANCES AND ANR. & ANR. | SACHIN GUPTA | |
| 29 | CS(COMM)- 230/2023 I.A. 7429/2023 I.A. 7430/2023 I.A. 7438/2023 I.A. 2825/2025 | MS. AARADHYA BACHCHAN AND ANR. V/s BOLLYWOOD TIME & ORS. | MAMTA RANI, ANAND AND NAIK, SHIVANG SHARMA | |

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| 30 | CS(COMM)- 861/2023 I.A. 24111/2023 | FABINDIA LIMITED V/s ASHOK KUMAR/JOHN DOE AND ORS. | SHWETA SAHU, VIJAY ARORA, UJJWALA GUPTA | |
| 31 | CS(COMM)- 931/2023 I.A. 25917/2023 I.A. 33129/2024 | MOMENTIVE PERFORMANCE MATERIALS INC. V/s BALAJI BIO CORP CHEMICALS, | PALLAV GUPTA, SHOBHIT AGRAWAL | |
| 32 | CS(COMM)- 25/2024 I.A. 506/2024 | SMITHKLINE BEECHAM LIMITED V/s ANANTAA GSK INNOVATIONS PRIVATE LIMITED AND OTHERS | NISHANT MAHTTA, PRITHVI SINGH | |
| 33 | CS(COMM)- 901/2024 I.A. 42315/2024 I.A. 42317/2024 I.A. 45095/2024 I.A. 45103/2024 I.A. 45658/2024 I.A. 49088/2024 | WORLDQUANT, LLC V/s ALPHAGREP SECURITIES PRIVATE LIMITED & ANR. | NIRUPAM LODHA, ANANNYA GHOSH, NIRUPAM LODHA | |
| 34 | CS(COMM)- 903/2024 I.A. 42375/2024 I.A. 46286/2024 I.A. 46287/2024 I.A. 2889/2025 | TERRACE PHARMACEUTICALS PRIVATE LIMITED V/s TERRACE HEALTHCARE PRIVATE LIMITED & ORS. | ARCHANA SAHADEVA, ANIMESH KUMAR, ARCHANA SAHADEVA, ANIMESH KUMAR | |
| 35 | CS(COMM)- 1061/2024 I.A. 46646/2024 I.A. 9551/2025 | KAWASAKI MOTORS LTD & ANR. V/s KABIRA MOBILITY PRIVATE LIMITED | BRIJESH C A, ANGAD SINGH MAKKAR, NITIN WADHWA, VIVEK AAYAGARI | |
| 36 | CS(COMM)- 1074/2024 I.A. 46979/2024 I.A. 48122/2024 | PHYSICSWALLAH PRIVATE LIMITED V/s MR. VIVEK THAKUR TRADING AS SCHOLARS DEN | KUMAR KARTIKAY, SIDHANT GOEL | |

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| 37 | CS(COMM)- 236/2025 I.A. 6877/2025 I.A. 6879/2025 | YIWU KEMEI ELECTRIC APPLIANCE CO. LTD V/s DINESH KUMAR TRADING AS JAI LAKSHMI MARKETING | PRASHANT GUPTA | |
| 38 | W.P.(C)-IPD- 16/2025 | MANASH LIFESTYLE PRIVATE LIMITED V/s CONTROLLER GENERAL OF PATENTS, DESIGNS AND TRADE MARKS | NAGESHWAR KUMHAR | |
| FOR FINAL HEARING | | | | |
| 39 | C.O. (COMM.IPD- TM)-183/2023 | AIRLOOM LIFESTYLE PRIVATE LIMITED V/s JOLENE DESIGNS PVT. LTD. & ANR. | RAHUL KHOSLA, V MOHINI | |
| 40 | CS(COMM)- 218/2021 | KULVINDER SINGH KOHLI & ANR. V/s MONSENDEEP KAUR | KAPIL MIDHA | |

22.04.2025

ADVANCE CAUSE LIST (ORIGINAL SIDE)

AT 11.30 A.M.

**COURT NO. 121, FIRST FLOOR BLOCK (A)
BEFORE MR. KANWAL JEET ARORA, REGISTRAR GENERAL**

Click TO Join The VC

<https://dhcdja.webex.com/meet/dja.dhc.vc4>

| ITEM NUMBER | CASE NUMBER | PARTY NAME | ADVOCATE NAME | OTHER INFORMATION |
|---|--|--|----------------------|--------------------------|
| SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES | | | | |
| 1 | EX.APPL.(OS) 1573/2024 In OMP (ENF.) (COMM.)- 181/2023 (Disposed off case) | BCC DEVELOPERS AND PROMOTERS PVT. LTD. V/s UNION OF INDIA | RAHUL MALHOTRA | |

**R - 1, NEW COURTS BLOCK (GROUND FLOOR), (OS-C)
BEFORE DR. JAGMINDER SINGH, JOINT REGISTRAR (JUDICIAL)**

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| ITEM NUMBER | CASE NUMBER | PARTY NAME | ADVOCATE NAME | OTHER INFORMATION |
|---|---|--|--|-------------------|
| SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES | | | | |
| 1 | CS(COMM)-560/2023 | M/S PC JAIN TEXTILE PVT LTD THROUGH ITS AUTHORISED REPRESENTATIVE V/s SH. SHYAM SUNDER SURI AND ANR | AMANDEEP SINGH, PRATEEK JAIN, RAJNEESH CHOPRA | |
| 2 | CS(COMM)-725/2023 I.A. 41645/2024 I.A. 43993/2024 | SH. RUPENDER MALIK V/s SH. SHAKTI NATH & ANR. | VIJAY KAUNDAL, NINAD DOGRA, DHANANJAI JAIN | |
| 3 | CS(OS)-1875/1992 I.A. 17903/2022 I.A. 33216/2024 I.A. 49021/2024 I.A. 49022/2024 WITH CS(OS) 4622/1992 | JAGMOHAN GUPTA AND ORS. V/s DALMIA INDUSTRIES AND ORS. | KUMKUM SEN, AP AGGARWAL, T.K.GANJU, V. DHAWAN, YR SHARMA, J.P.GUPTA, P.GAUTAM, NEERAJ KR, NAVRATAN CHAUDHARY, R K SHARMA, M P BANSAL, JASMEET SINGH, SAURABH KHANNA, VISHAL JOGDAND, RAMAN GANDHI, SRIVATS KAUSHAL, P.K. AGGARWAL, RAKESH KHANNA, RAMAN GANDHI | |

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| 4 | CS(OS)-4622/1992 | DALMIA INDUSTRIES V/s JAG MOHAN GUPTA & ORS. | RR RAJESH YR SHARMA, BIKASH MOHANTY, P.BANERJEE, BAJAJ, AJAY KUMAR, Y.R. SHARMA, BIMLA SHARMA, ABHINAV, AVIMUKT DASS, NEERAJ KR, NAVRATAN CHAUDHARY, HNUNPUII, R K SHARMA, JASMEET SINGH, VISHAL JOGDAND, RAMAN GANDHI, SRIVATS KAUSHAL, VIKAS DHAWAN, AP AGGL | |
| 5 | CS(OS)-2557/2000(Disposed off case) | CANBANK FINANCIAL SERVICES LTD. V/s SFL INDUSTRIES | MAMTA MEHRA, ANIL AIRI | |
| 6 | CS(OS)-199/2023 I.A. 5808/2023 | SUNITA CHOUDHARY V/s SH. SANJAY MALHOTRA & ORS. | SPARSH GOYAL, JAI SHANKAR | |
| 7 | CS(OS)-285/2023 I.A. 8864/2023 | SMT.SHAKUNTLA DEVI & ANR. V/s SH.HUKAM CHAND & ORS. | RAM SHANKAR, NAVAL KAUTSA, SUMAN CHAUDHARY | |
| 8 | CS(OS)-295/2023 I.A. 9194/2023 | VED PRAKASH LOHIA V/s RENU LOHIA & ORS. | MUKESH AGGARWAL, SHIVAM JASRA | |
| 9 | CS(OS)-398/2023 I.A. 11842/2023 I.A. 5758/2024 I.A. 31466/2024 | KARAN MAHAJAN V/s RAJESH KUMAR SHARMA & ORS. | SOMNATH BHATTACHARYA, MANISH TANWAR, SOMNATH BHATTACHARYA, MUKESH SHARMA | |

ADMISSION DENIAL

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| 10 | CS(OS)-242/2023 I.A. 7286/2023 I.A. 5696/2025 | SANDEEP KAUR V/s SURINDER SINGH MATHARU & ORS. | SUSHIL KUMAR, NITIN MITTAL, GAURAV MAHAJAN, SIDDHANT JUYAL, ANKUR MAHINDRO, SIDDHANT JUYAL | |
| 11 | CS(OS)-411/2023 I.A. 7608/2024 I.A. 44230/2024 | NEETU SAINI & ANR. V/s RAJESH KUMAR SAINI & ANR. | SAVITA RUSTOGI, NITIN JAIN, VIKRANT CHOUDHARY | |
| 12 | CS(OS)-413/2023 | VIRENDRA KHULLAR V/s PRADEEP KHULLAR | YASHMEET KAUR, YASHMEET KAUR | |
| 13 | CS(OS)-674/2023 I.A. 21026/2023 | DHARAM PAL & ANR. V/s SMT SEEMA BAJAJ & ORS. | SUMEET SINGH SHOKEEN, ANUROOP P.S, SHIV CHARAN GARG | |
| 14 | TEST.CAS.-44/2023 I.A. 4852/2025 | PRITPAL SINGH CHAWLA & ANR. V/s STATE & ORS. | HARPREET SINGH NAGPAL, MANISH KOHLI | |

FOR EVIDENCE

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| 15 | CS(OS)-898/1996 I.A. 8479/2025 WITH CS(OS) 401/2011 | MANJULA K PATHAK V/s VIJAY DIXIT | TARUN SHARMA, PLAINTIFF IN PERSON, RAVI GUPTA, RAHUL GUPTA, KARANJAWALA & CO, SHISHIR, DINESH GARG, RAJSHEKHAR RAO, MAYANK MISRA, KUMAR RANJAN, R.L.AKHRIYA, SOMNATH BHARTI, ARUN ARORA, SHOBANA TAKIAR, ISHA KHANNA, | |
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| | | | PANKAJ KUMAR, SARFARAZ KHAN, VIVEK B SAHARYA, FAHIMUDDIN AHMED KHAN, ROBIN R DAVID, MUKESH KUMAR VERMA, CHIRAYU JAIN, PRABHJIT JAUHAR, ADITI GUPTA, RAVI GUPAT, DR. MANJULA KRIPPENDORF | |
| 16 | CS(OS)-401/2011 I.A. 5054/2019 | M/S LIMIT LESS BUILDERS PVT LTD V/s MANJULA KRIPPENDORF PATHAK | VISHWENDRA VERMA, SOMNATH BHARTI, ARUN ARORA, S TAKIAR, SARFARAZ KHAN, ROBIN R DAVID, MUKESH KUMAR VERMA, CHIRAYU JAIN, PRABHJIT JAUHAR, ADITI GUPTA, PAWANJIT S BINDRA, DR. MANJULA KRIPPENDORF | |
| 17 | CS(OS)-97/2006 I.A. 546/2006 I.A. 11235/2007 | SPECTRA PUNJ LLOYD LTD. V/s PROGRESSIVE CONSTRUCTION LTD. & ORS. | ABHILASH PILLAI, VIVEK SHARMA, GARIMA KAPOOR, GURKAMAL, AMIT BHATNAGAR, SATBIR SHARMA, ANURADHA MUKHERJEE, MRINAL BHARTI, KARAN LUTHRA, ALI CHAUDHARY, SHRISTI BORTHAKUR, HIMANSHU SUMAN, J.P.SENGH, MR. J.P.SENGH | |

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| 18 | CS(OS)-551/2023 WITH CS(OS) 552/2023 | AJAY GUPTA V/s LATA GUPTA AND ORS | RAKESH MUKHIJA, IN COMPLIANCE OF ORDER DT. 04.08.2023 PASSED IN TR.P.(C) 87/2023, THE CS NO. 1766/2016 TRANSFERRED FROM ADJ, DISTT CENTRAL, TIS HAZARI TO DHC | |
| 19 | CS(OS)-552/2023 I.A. 22653/2023 I.A. 22654/2023 | LATA GUPTA AND ORS V/s AJAY GUPTA AND ORS | RAKESH MUKHIJA, IN COMPLIANCE OF ORDER DT. 04.08.2023 PASSED IN TR.P.(C) 87/2023, THE CS NO. 520/2017 TRANSFERRED FROM ADJ, DISTT CENTRAL, TIS HAZARI TO DHC, ROHIT KUMAR GOEL | |

**R - 9, NEW COURTS BLOCK (GROUND FLOOR),(OS-B)
BEFORE MS. TYAGITA SINGH, JOINT REGISTRAR (JUDICIAL)**

(NOTE : IN CASE ANY ASSISTANCE IS REQUIRED, PLEASE CONTACT MR. BHASKAR CHANDER TIWARI, READER TO LD. PRESIDING OFFICER(9868053019)

NOTE : COUNSELS WHILE APPEARING IN MATTER THROUGH (VC) VIDEO CONFERENCING ARE REQUESTED TO LEAVE THEIR APPEARANCE IN CHAT BOX ALONG WITH THEIR MOBILE NUMBER.

Click TO Join The VC <https://jrdhc.webex.com/join/jrdhc9>

| ITEM NUMBER | CASE NUMBER | PARTY NAME | ADVOCATE NAME | OTHER INFORMATION |
|---|---|---|---|--------------------------|
| SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES | | | | |
| 1 | CS(COMM)-820/2016 | M/S AJAB SINGH & CO V/s DDA | BHUPESH | |
| 2 | CS(COMM)-578/2020 I.A. 12698/2020 I.A. 19269/2023 I.A. 20092/2023 I.A. 21176/2023 | ANIL SHARMA V/s ATUL GUPTA & ORS. | SURESH CHAND SINGHAL, SIDHARTH TYAGI, PIYUSH CHANDEL, SIDHARTH TYAGI, NAND KISHORE AGGARWAL | |
| 3 | CS(COMM)-459/2024 I.A. 45461/2024 | M/S LEO ISPAT LIMITED V/s HIND STEEL SALES & ORS | SHAKEEL SARWAR, MOHIT CHAUDHARY, MOHIT CHAUDHARY, ANUJA PETHIA, VIVEK SINGH | |
| 4 | CS(COMM)-973/2024 I.A. 5339/2025 | R K LIFE CARE INC V/s AIR CARE PROJECTS PVT LTD | DEEPENDER BANGER, ALEX JOSEPH, SACHIN AGGARWAL | |

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| 5 | CS(COMM)-17/2025 I.A. 556/2025 | METRRO WASTE HANDLING PVT LTD V/s MUNICIPAL CORPORATION OF DELHI | NIDHI MOHAN PARASHAR | |
| 6 | CS(OS)-554/2024 I.A. 33581/2024 | SUKHBIR SINGH & ORS. V/s AMIT & ORS. | MEENAL DUGGAL, SHIV KUMAR, JYOTI NAMBIAR, MAHAVIR SHARMA | |
| 7 | CS(OS)-603/2024 I.A. 35042/2024 I.A. 35044/2024 | ARUN SAWHNEY V/s PRAVEEN SAWHNEY & ORS. | SUNITA OJHA, SANJAY KUMAR PANDEY, SUMEHER BAJAJ | |
| 8 | CS(OS)-829/2024 I.A. 42388/2024 I.A. 1509/2025 I.A. 4821/2025 I.A. 7264/2025 | MADHU SODHI & ANR. V/s AP AND J CHAMBERS & ORS. | SAURABH SUMAN SINHA, ADITYA DEV TRIGUNA, SIDDHARTHA IYER, M. TARIQUE SIDDIQUI | |
| 9 | CS(OS)-913/2024 I.A. 45591/2024 I.A. 7607/2025 I.A. 7631/2025 | SHRIMATI SADHNA MATHUR V/s SHRI MANOJ ANDLEY | TANMAY GUPTA, PRADEEP KUMAR MATHUR, TANMAY GUPTA | |
| 10 | OMP (ENF.) (COMM.)-25/2016 | S.E. INVESTMENTS LTD. V/s STAR BAZAAR PRIVATE LIMITED & ORS. | HARSHAL KUMAR, NAGESH PUTHIGE | |
| 11 | EX.APPL.(OS) 390/2025 EX.APPL.(OS) 391/2025 In OMP (ENF.) (COMM.)-40/2016 | M/S HITACHI ENERGY INDIA LIMITED V/s ANAND RAO INFRASTRUCTURE PVT. LTD. & ANR | MOHNA MADAN LAL, AKSHAY GOEL, J. SAGAR ASSOCIATES, SAKET SIKRI, SAKET SIKRI, EKTA KALRA SIKRI | |

| ADMISSION DENIAL | | | | |
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| 12 | CS(COMM)- 32/2016 I.A. 16969/2009 | M/S LUCKY EXPORTS V/s M/S MOENUS TEXTILMASCHINEN GMBH & ANR | SANJAY CHHABRA | |
| 13 | CS(COMM)- 510/2024 | MANOJ MAGO V/s MUNICIPAL CORPORATION OF DELHI | ANUSUYA SALWAN | |
| 14 | CS(OS)-289/2024 I.A. 8069/2024 I.A. 8070/2024 I.A. 8673/2025 | NIPUN SHARMA V/s PANKAJ SHARMA & ANR. | ARNOLD HARVEY, MANUJ AGGARWAL, JITENDER CHAUDHARY | |
| 15 | CS(OS)-729/2024 I.A. 39084/2024 I.A. 39085/2024 I.A. 6134/2025 | SMT SUDHA MALHOTRA & ANR. V/s SHRI VINOD MALHOTRA & ORS. | JITIN KUMAR, MUKESH, VAISHNAVI ARORA, LAKSHAY MANGLA, SANDEEP JINDAL, ALOK DEV | |
| FOR EVIDENCE | | | | |
| 16 | CS(COMM)- 1264/2016 | SOUTH DELHI MUNICIPAL CORPORATION V/s M/S AJAY KUMAR | PRATAP SINGH PARMAR, VINEET MALIK & ASSO | AT 12:30 P.M. |
| 17 | CS(COMM)- 50/2024 I.A. 1299/2024 | TECHFAB INTERNATIONAL PRIVATE LIMITED V/s MIDIMA HOLDINGS LIMITED | JOBY P VARGHESE | |
| 18 | CS(OS)-40/2016 I.A. 29974/2024 | VISHNU KUMAR GUPTA & ANR V/s KUSUM BANSAL & ORS | SATYA PARKASH GUPTA, VIJAY KUMAR WADHWA, VIKASH PATHAK, RAJENDER AGARWAL & R K MODI, SIMARPAL SINGH SAWHNEY | AT 2:00 P.M. |

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| 19 | CS(OS)-242/2016 | AJAZ AHMAD V/s AZIZ-UR-REHMAN ANSARI & ANR | M N SIDDIQUI & ASSO, M AMANULLAH, SITAB ALI CHAUDHARY, GURVINDER KAUR SURI, M HASIBUDDIN | AT 2:00 P.M. |
| 20 | CS(OS)-345/2016 I.A. 46048/2024 | SMT NEERU OBEROI & ANR V/s SMT SATYA KAPOOR & ORS. | GURMIT SINGH HANS, RAJESH TYAGI, RAJESH TYAGI, VASHISTH ASSOCIATES | |
| 21 | CS(OS)-519/2016 I.A. 47115/2024 I.A. 47116/2024 | BALBIR KANDA & ANR V/s JASBIR SINGH & ORS | ISHAN JAIN, NISHTHA GIROTRA, ASMITA NARULA, ADAB SINGH KAPOOR, SHREYA SINGH & PRATEEK YADAV | |
| 22 | CS(OS)-532/2016 I.A. 5026/2025 | M/S ISHWAR BUILDERS PVT LTD V/s AJIT PAL SINGH BINDRA | SUKANT VIKRAM, KUMAR SHASHWAT, MR AKSHAY MAKHIJA, ABHISHEK SINGH | |
| 23 | CS(OS)-27/2024 | SATISH MOHAN AGARWAL V/s SANJEEV KUMAR ARORA AND ORS. | NITESH TYAGI, IN COMPLIANCE OF PARA 13 OF ORDER DT. 29.112023 PASSED IN FAO 11/2022, THE SUIT NO. 18108/2016 WITHDRAWN FROM LD TRIAL COURT AND TRANSFERRED TO DHC | AT 12:30 P.M. |
| 24 | TEST.CAS.- 11/2020 | RUCHITA MEHRA V/s STATE OF NCT DELHI & ORS. | ARJUN MUKHERJEE | AT 2:00 P.M. |

22.04.2025

ADVANCE CAUSE LIST (ORIGINAL SIDE)

FOR ORDERS

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| 25 | CS(OS)-8/2024 I.A. 214/2024 I.A. 215/2024 I.A. 44859/2024 I.A. 9538/2025 | PREETI KAPOOR & ANR. V/s RAHUL KAPOOR & ANR. | NAVEEN SHARMA, SINDHU SINHA, GAURAV BAHL, NAVEEN SHARMA | |
|----|--|---|--|--|

**R - 2, NEW COURTS BLOCK (GROUND FLOOR), (OS-H)
BEFORE SH. AJAY GULATI, JOINT REGISTRAR (JUDICIAL)**

**(NOTE : IN CASE ANY ASSISTANCE IS REQUIRED, PLEASE CONTACT MS. MANSI ANEJA
NAGPAL READER TO LD. PRESIDING OFFICER (9971595303))**

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| ITEM NUMBER | CASE NUMBER | PARTY NAME | ADVOCATE NAME | OTHER INFORMATION |
|---|---|--|---|--------------------------|
| SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES | | | | |
| 1 | CS(COMM)-814/2016 | MUNISH ARORA V/s VIJAY KUMAR KAMBOJ | LALJI & ASSOCIATES, LALJI & ASSO., SANJEEV SINGH & D K YADAV | |
| 2 | CS(COMM)-730/2019 WITH CS(COMM) 52/2020 | CARLTON SHOES LTD. & ANR. V/s VIP INDUSTRIES LTD. | ANKUR SANGAL, C.A. BRIJESH (REMFY & SAGAR) | |
| 3 | CS(COMM)-52/2020 WITH CS(COMM) 730/2019 | VIP INDUSTRIES LTD. V/s CARLTON SHOES LTD. & ANR. | ANKUR SANGAL | |
| 4 | CS(COMM)-555/2020 | HAVELLS INDIA LTD V/s MOHIT TALWAR & ORS. | VIKRAMJEET, ADITYA SINGLA, NUPUR LAMBA | |
| 5 | CS(COMM)-241/2022 I.A. 5849/2022 I.A. 35618/2024 I.A. 38778/2024 I.A. 4432/2025 | BNETLEY SYSTEMS INC & ANR. V/s L J PURANI AND ASSOCIATES & ORS. | SHAILEN BHATIA, VAREESHA IRFAN, NISHCHAL ANAND, NATARAJ GURUSWAMY, APOORV BANSAL, SHAILEN BHATIA, VAREESHA IRFAN | |

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| 6 | CS(COMM)-105/2023(Disposed off case) | VERIZON TRADEMARK SERVICES LLC & ORS. V/s VERIZON GLOBAL & ORS. | KARNIKA SETH, VAISHALI MITTAL | |
| 7 | CS(COMM)-751/2023 I.A. 20754/2023 I.A. 20755/2023 REVIEW PET. 329/2024 | RAJIV MUKUL & ANR. V/s GOUTAM CHAND | RAVINDER KUMAR YADAV, SIDDHARTH BAMBHA | |
| 8 | CS(COMM)-421/2024 I.A. 29805/2024 I.A. 658/2025 | ATUL KUMAR JAIN V/s SAROJ BALA AND OTHERS | RUDRAKSHI DEO, RISHIKESH KUMAR, PRITHVI SINGH, RISHIKESH KUMAR | |
| 9 | CS(COMM)-608/2024 I.A. 34161/2024 I.A. 39204/2024 | PRIMESTACK PTE. LTD AND ANR. V/s JOHN DOE AND OTHERS | R MAYA, ANURADHA DUTT, PARSHANT ARORA, HARSHAD V HAMEED, SWATI AGARWAL, SAPNA CHAUHAN, DASHMESH TRIPATHI, ARCHANA LAKHOTIA, ANMOL MEHTA, PRITHVI SINGH | |
| 10 | CS(COMM)-678/2024 I.A. 36185/2024 I.A. 4549/2025 | MERRYVALE LIMITED V/s JOHN DOE AND ORS | R MAYA, NIDHI RAMAN, KAMLESH MAHAJAN, PRINCE KUMAR | |
| 11 | CS(COMM)-688/2024 I.A. 36494/2024 I.A. 36495/2024 I.A. 36497/2024 I.A. 41385/2024 I.A. 46152/2024 | ASTRAZENECA AB & ANR. V/s EVEREST PHARMACEUTICALS LIMITED & ORS. | SANUJ DAS, RISHUB KAPOOR, SAURAV BHASIN, ROHAN ROHATGI, | |

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| | I.A. 1853/2025 I.A. 6251/2025 WITH CS(COMM) 691/2024 | | CHANCHAL SHARMA, VAISHALI MITTAL, SAURAV BHASIN, ROHAN ROHATGI, NAMAN JOSHI, CHANCHAL SHARMA | |
| 12 | CS(COMM)-691/2024 I.A. 36538/2024 I.A. 36539/2024 I.A. 36541/2024 I.A. 46102/2024 I.A. 1990/2025 I.A. 6209/2025 | ASTRAZENECA AB & ANR. V/s BEACON PHARMACEUTICALS PLC & ORS. | ROHAN ROHATGI, CHANCHAL SHARMA, SOURAV ROY, VAISHALI MITTAL, ROHAN ROHATGI, NAMAN JOSHI, CHANCHAL SHARMA | |
| 13 | CS(COMM)-940/2024 I.A. 43230/2024 I.A. 43231/2024 | GSP CROP SCIENCE PVT LTD V/s MIKADO CROP SCIENCE PVT LTD | ANUJ GUPTA, NATARAJ GURUSWAMY | |

ADMISSION DENIAL

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| 14 | CS(COMM)-152/2023 | TATA SONS PRIVATE LIMITED & ANR. V/s VISHAL DADHICH & ORS. | GHANSHYAM DAS B, ROHIL BANSAL | |
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FOR EVIDENCE

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| 15 | CS(COMM)-784/2022 I.A. 2689/2024 | SAGA MUSIC PRIVATE LIMITED & ANR. V/s DINESH PRASAD SHARMA & ORS. | DEEPAK GOGIA, ANJANI KUMAR SINGH, TEJAS KARIA, NIKHIL CHAWLA, SHIKHAR KHARE, SONAKSHI SINGH | |
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22.04.2025

ADVANCE CAUSE LIST (ORIGINAL SIDE)

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| 16 | CS(COMM)-343/2023 I.A. 10180/2023 | GREAT GALLEON VENTURES LIMITED V/s CHAMPA PREMA TANDEL SOLE PROPRIETOR OF DHARMESH DISTILLERY & ANR. | SHRUTI GOPAL IYER, SHREEKANT NEELAPPA TERDAL, KAPIL WADHWA | |
|----|--------------------------------------|--|---|--|

**R - 3, NEW COURTS BLOCK (GROUND FLOOR),(OS-A)
BEFORE MS. SHUCHI LALER, JOINT REGISTRAR (JUDICIAL)**

(NOTE : IN CASE ANY ASSISTANCE IS REQUIRED, PLEASE CONTACT MR. D. KUMAR, READER TO LD. PRESIDING OFFICER(9811041377))

NOTE : PLEASE GIVE APPEARANCE IN THE CHAT BOX WITH ITEM NUMBER AND MOBILE NUMBER.

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| ITEM NUMBER | CASE NUMBER | PARTY NAME | ADVOCATE NAME | OTHER INFORMATION |
|---|--|---|--|--------------------------|
| SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES | | | | |
| 1 | ARB.P.- 1034/2024 I.A. 8235/2025 | SANDHU MOTOR FINANCE PVT LTD V/s RAHUL KUMAR & ANR. | SUDHIR GUPTA | |
| 2 | ARB.P.- 1394/2024 I.A. 8236/2025 | M/S SANDHU MOTOR FINANCE PVT LTD V/s DEEPAK KUMAR & ANR. | SUDHIR GUPTA | |
| 3 | ARB.P.- 1395/2024 I.A. 8234/2025 | M/S SANDHU MOTOR FINANCE PVT LTD V/s ANIL MALIK | SUDHIR GUPTA | |
| 4 | ARB.P.- 1682/2024 I.A. 8237/2025 | M/S SANDHU MOTOR FINANCE PVT LTD V/s SHIV KUMAR SHARMA | SUDHIR GUPTA | |
| 5 | CS(OS)- 1135/2014 I.A. 7373/2014 I.A. 10575/2018 I.A. 6819/2022 I.A. 17469/2022 | M/S AMBER CONSTRUCTION V/s ASHIMA CHOPRA & ORS | KASHYAP K. DWIVEDI, J.H. JAFRI, ARVIND BHATT, AZHAR QAYUM, VARSHA RANA, RAJIV | |

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| | I.A. 17471/2022 I.A. 6428/2024 | | RANJAN MISHRA, SANDEEP KUMAR, MANISH SHANKER, ANILENDRA PANDEY, MANISH SHANKER | |
| 6 | I.A. 3195/2025 In CS(OS)- 3971/2014 | KAMLESH KUMARI & ANR V/s SANDHYA EDUCATION SOCIETY & ORS | DINESH KUMAR, DINESH KUMAR GUPTA, VIDIT GUPTA, ANKIT JAIN, APURVA TYAGI | |
| 7 | CS(OS)-398/2022 I.A. 10587/2022 I.A. 33546/2024 I.A. 33547/2024 I.A. 4879/2025 I.A. 7324/2025 | URMILA GUPTA & ANR. V/s JAGDISH PRASAD GUPTA & ORS. | SANJEEV BENIWAL, SAUNDARYA SINGH, LOVLEEN GOYAL, MANU PADALIA, PIYUSH GUPTA, SUDHIR NAAGAR, MANU PADALIA | |
| 8 | CS(OS)-551/2022 I.A. 14723/2022 I.A. 38168/2024 I.A. 128/2025 | PARVEEN KUMAR GUPTA V/s SATYA NARAIN GOEL & ORS. | YOGESH GOEL, AMIT, VARUN MAHESHWARI, PARTH DEEPAK CHADHA, SIDDHARTH CHAUDHARY, SIDHARTH TYAGI, VIKRAM SINGH | |
| 9 | CS(OS)-599/2022 I.A. 15848/2022 I.A. 24725/2023 | MRS POOJA MALHOTRA V/s MR VIMAL KUMAR MALHOTRA | PRATIBHA KUMARI, RAVI KRISHAN CHANDNA | |
| 10 | CS(OS)-616/2022 I.A. 2194/2023 I.A. 5266/2023 CRL.M.A. 36751/2024 | RAJAT DILWALI V/s RAJESH KUMAR SINGH & ANR. | MUKTI CHOWDHARY, RAGHAV KACKER, AAYUSH SHUKLA | |

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| 11 | CS(OS)-618/2022 CCP(O) 18/2023 I.A. 7981/2023 CCP(O) 33/2024 I.A. 2974/2024 I.A. 36063/2024 | SATYA BHUSHAN JAIN V/s PUNEET JAIN & ORS. | ARJUN ANAND, RAI LOCHAN SINHA, ISHAN AHUJA, SIDDHARTH NARANG, JAIDEEP KUMAR BHOLA, DR. ANURAG KUMAR AGARWAL, KUMAR KSHITIJ, DEEPAK VOHRA, SOMI SHARMA, SAHIL MUNJAL, SIDDHARTH NARANG, KUMAR KSHITIJ, DEEPAK VOHRA | |
| 12 | EX.P.-24/2022 EX.APPL.(OS) 1202/2023 EX.APPL.(OS) 1204/2023 WITH EX.P. 26/2022 | TUMLARE SOFTWARE SERVICES PRIVATE LIMITED V/s ANURAG MAHAJAN | KHAITAN & CO. | |
| 13 | EX.P.-26/2022 EX.APPL.(OS) 1201/2023 | TUMLARE SOFTWARE SERVICES PRIVATE LIMITED V/s ANURAG MAHAJAN | KHAITAN & CO. | |
| 14 | EX.P.-64/2022 EX.APPL.(OS) 3624/2022 EX.APPL.(OS) 3665/2022 | M/S BATA INDIA LTD V/s M/S CROCS INC USA | S K BANSAL, NEERAJ GROVER | |
| 15 | I.A. 7450/2025 In TEST.CAS.- 97/2022 | ANIL KUMAR SHARMA & ORS. V/s STATE OF NCT OF DELHI & ORS. | TEJAS KARIA, ABHINAV HANSARIA, VIVEK MISHRA, AMIT CHOUDHARY, SAGAR CHAWLA | |

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| 16 | I.A. 8942/2025 In TEST.CAS.- 101/2022 | PREMWATI GUPTA V/s STATE & ANR. | SHAILENDRA SINGH, RAY VIKRAM NATH, GURVINDER KAUR SURI, MEGHNA SANKHLA, GARIMA SHARMA, KARAN ARORA | |
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SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES (TIME FIXED MATTERS)

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| 17 | CS(COMM)- 780/2022 I.A. 18324/2022 I.A. 12930/2023 I.A. 18299/2023 I.A. 38201/2024 | MR. BRIJ MOHAN SURI V/s M/S RIDDHISHA VENTURE & ORS. | NAVLENDU KUMAR, SUMESH DHAWAN, HITAIN BAJAJ, NIDHI SINGH, SUMESH DHAWAN, HITAIN BAJAJ, NIDHI SINGH | AT 2:00 P.M. |
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ADMISSION DENIAL

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| 18 | CS(COMM)- 355/2022 | KASHISH UPPAL & ANR. V/s SHRIRAM HOUSING FINANCE LTD & ANR. | KUMAR MIHIR, VIREN BANSAL, KUNWAR & CO, ROOH-E-HINA DUA, NIMISH CHIB, RAYMON SINGH | |
| 19 | CS(OS)-88/2022 CC 10/2022 I.A. 2450/2022 I.A. 1659/2023 I.A. 4169/2023 I.A. 5302/2023 | NARESH CHANDER SHARMA V/s VIDHI SHARMA & ORS. | MANISH MAKHIJA, RISHABH KAPUR, SAURABH BALWANI, ANKUR MAHINDRO, SAURABH BALWANI, RISHABH KAPUR, FILED IN COMPLIANCE OF ORDER DT EIGHTH JULY TWO THOUSAND TWENTY TWO | |

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| 20 | CS(OS)-205/2022 I.A. 5663/2022 I.A. 13047/2023 I.A. 9715/2024 CC 1/2025 I.A. 6204/2025 I.A. 7225/2025 | MRS SHARDA JAIN V/s M/S CLARK CONSTRUCTIONS PVT. LTD | HARKIRAT SINGH, RIKKY GUPTA, KESHAV SEHGAL, JITENDER SINGH, RIKKY GUPTA, IN COMPLIANCE OF ORDER DT. 03.12.2024, KESHAV SEHGAL, SIDDHARTH SINGH | |
| 21 | CS(OS)-690/2022 I.A. 18306/2022 I.A. 22352/2022 I.A. 10153/2023 | VISHNU KHANNA V/s AVINASH KAPOOR & ORS. | VAIBHAV DANG, MOHD RANU, SAMBHAVI MEHTANI, MOHD RANU | |
| FOR EVIDENCE | | | | |
| 22 | CS(COMM)- 51/2024 CC(COMM) 10/2024 I.A. 1354/2024 | SATARA RUBBERS AND CHEMICALS PVT LTD V/s NEW ERA INDIA CONSULTANCY PVT LTD. | SOMESH CHANDRA JHA, SONIA DUBE, FILED IN COMPLIANCE OF ORDER DT. 18/03/2024 | |
| 23 | CS(OS)- 2318/2014 CC 54/2016 | GYANENDRA SINGH & ANOTHER V/s JAGDISH SINGH | B N LEGALS, SHRISH NATH TRIPATHI, MOHIT KUMAR SHARMA, SUNIL CHAUHAN, RAKESH | |
| 24 | CS(OS)- 2544/2014 I.A. 15955/2014 I.A. 41781/2024 | AVTAR SINGH V/s DARSHAN SINGH & ORS | KV GOPI, MANOJ YADAV, MANOJ KUMAR YADAV | |
| 25 | CS(OS)- 2733/2014 I.A. 17396/2014 | YOGESH KUMAR V/s GANDHARI BHALLA AND ORS | ARSHDEEP SINGH, HITESH RAI, SUSHILA, AMIT PUNJ | |

**R - 5, NEW COURTS BLOCK (GROUND FLOOR),
BEFORE MS. BHAWANI SHARMA, JOINT REGISTRAR (JUDICIAL)**

<https://jrdhc.webex.com/join/jrdhc5>

NOTE : HEARING OF THE FOLLOWING CASES AFTER THE APPELLATE SIDE LIST.

| ITEM NUMBER | CASE NUMBER | PARTY NAME | ADVOCATE NAME | OTHER INFORMATION |
|---|---|---|--|--------------------------|
| SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES | | | | |
| 1 | OMP (ENF.) (COMM.)-108/2018 EX.APPL.(OS) 1362/2021 | SARVESH SECURITY SERVICE PVT. LTD. V/s GURU TEJ BAHADUR HOSPITAL | SAMEER VASHISHT, SNEHA SINGH | |
| 2 | OMP (ENF.) (COMM.)-102/2023 EX.APPL.(OS) 464/2025 | PROGRESSIVE CONSTRUCTIONS LIMITED V/s NATIONAL HIGHWAYS AUTHORITY OF INDIA | T VARALAKSHMI, LOKESH KUMAR SHARMA, ARJUN SINGH | |
| 3 | TEST.CAS.- 95/2011(Disposed off case) | PRAVEEN JHA V/s STATE | KAPIL KHER, PRAMOD AHUJA | |

**R - 4, NEW COURTS BLOCK (GROUND FLOOR),(OS-E&I)
BEFORE MR. SIDHARTH MATHUR,JOINT REGISTRAR (JUDICIAL)**

(NOTE : IN CASE ANY ASSISTANCE IS REQUIRED, PLEASE CONTACT Mr. SUDHANSHU GUPTA, READER TO LD. PRESIDING OFFICER(9313414182)

NOTE : ALL COUNSEL/PARTIES, OTHER THAN THOSE WHOSE CASE IS BEING HEARD, PLEASE KEEP MIC & WEB CAM OFF AND WAIT FOR THEIR TURN.

NOTE : PLEASE GIVE APPEARANCE IN CHAT BOX/ MESSAGE WITH ITEM NUMBER, CASE NUMBER AND MOBILE NUMBER.

NOTE : LAWYERS APPEARING THROUGH VC SHALL SEND THEIR EXEMPTION TO THE COURT MASTER ALONGWITH PROPER REASON IN ADVANCE.

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| ITEM NUMBER | CASE NUMBER | PARTY NAME | ADVOCATE NAME | OTHER INFORMATION |
|---|--|--|---|--------------------------|
| SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES | | | | |
| 1 | C.O.(COMM.IPD-CR)-730/2022 | KRISHNA PAL SINGH TRADING AS SAWAN INDUSTRIES V/s M/S PREM MEHANDI CENTRE AND ANR | PRATYUSH PRASANNA, SAYANTAN CHATTERJEE | |
| 2 | CS(COMM)-750/2018 I.A. 3992/2018 I.A. 3993/2018 I.A. 3994/2018 I.A. 3995/2018 I.A. 34071/2024 I.A. 34072/2024 I.A. 34073/2024 | SUPERON SCHWEISSTECHNIK INDIA LIMITED V/s MODI HITECH INDIA LTD. | SANJEEV SINGH, MANISH BIALA | |

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| 3 | CS(COMM)- 1308/2018 I.A. 17684/2018 I.A. 17687/2018 | DHARAMPAL SATYAPAL LIMITED V/s VINAY VOHRA & ANR. | SHAILEN BHATIA, VAISHALI MITTAL, VRINDA GAMBHIR | |
| 4 | CS(COMM)- 107/2019 I.A. 2959/2019 I.A. 42981/2024 | PATANJALI AYURVED LIMITED V/s MASALA KING EXPORTS TRADING PVT. LTD. & ORS. | T. GOPAL, ROHIT SHARMA, NIDHI MOHAN PARASHAR, NAUNIDH SINGH ARORA, ANAND DILIP LANDGE, SIMRANJEET SINGH, RAUSHAL KUMAR | |
| 5 | CS(COMM)- 867/2024 I.A. 2467/2025 I.A. 7445/2025 I.A. 7446/2025 I.A. 8366/2025 | MR ANIRUDH SINGH & ANR. V/s OPPO MOBILES INDIA PRIVATE LIMITED | MAMTA RANI, PRAMOD KUMAR SINGH, UMANG TYAGI, MAMTA RANI | |
| 6 | CS(COMM)- 1081/2024 I.A. 47202/2024 | USHA INTERNATIONAL LIMITED V/s SUI DHAAGA SEWING MACHINES LIMITED | SHAILEN BHATIA, PRASHANT GUPTA | |
| 7 | CS(COMM)- 136/2025 I.A. 4111/2025 I.A. 4112/2025 I.A. 4113/2025 I.A. 4114/2025 I.A. 4115/2025 | STAR INDIA PRIVATE LIMITED V/s WEBCRICHD.COM & ORS. | PRIYANSH KOHLI | |
| 8 | CS(COMM)- 148/2025 I.A. 4438/2025 | CAPITAL FOODS PRIVATE LIMITED V/s AVEER FOODS LIMITED & ORS. | ROHIL BANSAL | |

ADMISSION DENIAL

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| 9 | CS(COMM)- 375/2021 I.A. 10191/2021 | MAHABIR PRASHAD MANGLA & ANR. V/s BARKHA GUPTA & ORS. | NIKI KANTAWALA, NIKI KANTAWALA | |
| 10 | CS(COMM)- 140/2024 I.A. 3583/2024 | CROMPTON GREAVES CONSUMER ELECTRICAL LIMITED V/s DHEERAJ KUMAR AND ORS | HEMANT DASWANI | |
| 11 | CS(COMM)- 262/2024 I.A. 7074/2024 | JAYPEE BROTHERS MEDICAL PUBLISHER PVT LTD V/s RAMA KRISHNA BOOKS | KSHITIZ KARJEE, SUMIT RAJPUT | |
| 12 | CS(COMM)- 661/2024 I.A. 35756/2024 I.A. 35757/2024 I.A. 41704/2024 I.A. 41705/2024 I.A. 42215/2024 I.A. 48836/2024 I.A. 48838/2024 I.A. 49350/2024 I.A. 2299/2025 I.A. 2301/2025 | UTRACON CORPORATION PTE LTD V/s UCON PT STRUCTURAL SYSTEM PRIVATE LIMITED FORMERLY UTRACON STRUCTURAL SYSTEMS PRIVATE LIMITED & ORS. | SIDDHARTHA IYER, UTKARSH SRIVASTAVA, SUKRIT RAJESH KAPOOR, SIDDHARTHA IYER, HIMANSHU DEORA, UTKARSH SRIVASTAVA | |
| 13 | CS(COMM)- 1195/2024 I.A. 49744/2024 I.A. 419/2025 | DABUR INDIA LIMITED V/s PATANJALI AYURVED LIMITED AND ANR. | SMITA JAIN, R. JAWAHAR LAL | |

FOR EVIDENCE

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| 14 | CS(COMM)- 247/2019 | JINDAL STAINLESS (HISAR) LTD. V/s SOURABH JINAL & ORS. | ROOPA DAYAL, HEMANT GUPTA, AKSHAY AGARWAL | |
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22.04.2025

ADVANCE CAUSE LIST (ORIGINAL SIDE)

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| 15 | CS(COMM)- 417/2019 | ZYDUS WELLNESS PRODUCTS LIMITED V/s M/S ARIHANT REMEDIES & ANR. | PAWAN UPADHYAY, RAJESH CHHETRI, SHUBHIE WAHI | |
|----|-----------------------|--|--|--|

**R - 8, NEW COURTS BLOCK (GROUND FLOOR),(OS-F)
BEFORE MR.DEVENDER KUMAR GARG, JOINT REGISTRAR (JUDICIAL)**

NOTE:- ADVOCATES ARE REQUESTED TO PLEASE GIVE THEIR APPEARANCE IN 'CHAT BOX' WITH THEM ITEM NUMBER, SUIT NUMBER AND ALSO FOR THE PARTY, THEY APPEARING FOR.

(NOTE : IN CASE OF ANY ASSISTANCE IS REQUIRED, PLEASE CONTACT MR. VED PRAKASH, READER TO LD. PRESIDING OFFICER (9220401146))

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| ITEM NUMBER | CASE NUMBER | PARTY NAME | ADVOCATE NAME | OTHER INFORMATION |
|---|--|--|---|--------------------------|
| SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES | | | | |
| 1 | CS(OS)-303/2019 I.A. 8243/2019 | SMT. ANU MONGA V/s SMT. MADHU BAJAJ & ORS. | LALIT GUPTA, TUSHAR DATTA, TARUN SHARMA | |
| 2 | CS(OS)-28/2024 I.A. 733/2024 I.A. 735/2024 I.A. 30735/2024 I.A. 42803/2024 | SMT SAROJ V/s SHRI RAJENDER SINGH AND ORS | RAJAT SHARMA, VED PAL RANA, NISHANT SOLANKI, RAJAT SHARMA | |
| 3 | CS(OS)-391/2024 I.A. 10885/2024 | RAVI BALYAN & ANR. V/s DUSHYANT KUMAR & ORS. | VED PAL RANA, IRSHAD KHAN | |
| 4 | CS(OS)-957/2024 I.A. 46848/2024 I.A. 46850/2024 | ISHA FOUNDATION V/s GOOGLE LLC & ORS. | ADITYA GUPTA, K VAIJAYANTHI, RAUSHAL KUMAR | |
| 5 | CS(OS)-1016/2024 | SMT. SNEH LATA SHARMA V/s SHRI NIPUN KUMAR ALIAS NIPOON KUMAR & ORS. | VIVEK MALIK, VANDANA SEHGAL, MOHIT YADAV, KAMALDEEP, SAURABH JAIN | |

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| 6 | TEST.CAS.- 85/2019 | MS. REKHA CHANDOK V/s STATE & ORS. | AMIT SETHI, SONAM ANAND, HARDIK RUPAL, JAGDEEP KISHORE | |
| ADMISSION DENIAL | | | | |
| 7 | CS(COMM)- 422/2024 | ADSUN IMPEX PVT. LTD. V/s NEW INDIA ASSURANCE CO. LTD. | GAURAV SHARMA, JEEVAN BALLAV PANDA, KARAN MEHRA | |
| 8 | CS(OS)- 561/2019 I.A. 15293/2019 I.A. 3041/2021 | SUNIL KUMAR @ SUNIL BEDI V/s BIMLA DEVI & ORS. | VIDIT GUPTA, ARUN VOHRA, RAJESH SRIVASTAVA, VIDIT GUPTA | |
| 9 | CS(OS)- 631/2019 I.A. 6621/2020 I.A. 10357/2020 I.A. 10358/2020 I.A. 10398/2020 I.A. 1009/2021 | CHIRANJEEV SINGH SURI & ANR. V/s M/S EASTERN CARPETS & ORS. | T&T LAW, SAIFI AHMAD, SHASHWAT BHARDWAJ, SHASHWAT BHARDWAJ, SAGAR RAJIV AGNIHOTRI | |
| 10 | CS(OS)- 655/2019 I.A. 80/2021 | SH. ARUN BASSI V/s SHRI ANIL BHASSI & ORS. | ABINASH K. MISHRA, HARPREET SINGH HORA, MOHIT KUMAR SHARMA, INDRA JEET SINGH, AMIT GUPTA, ABINASH KUMAR MISHRA | |
| 11 | CS(OS)- 615/2024 I.A. 35396/2024 | MRS SHASHI SINGH & ANR. V/s SORABH AGGARWAL & ORS. | JITENDRA SINGH, HARSHVARDHAN SINGH SOAM | |
| FOR EVIDENCE | | | | |
| 12 | CS(COMM)- 81/2019 I.A. 12582/2019 I.A. 13169/2019 | SHRI ANUJ KAICKER & ANR. V/s PUNJAB NATIONAL BANK | R P VATS, ALOK KUMAR, AMIT SETHI, APOORV SARVARIA | |

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| 13 | CS(COMM)- 112/2019 I.A. 3289/2014 I.A. 20140/2014 | JAZZCON ENGINEERS PVT LTD V/s M/S GUPTA BROTHERS(INDIA) & ORS | SANJIV KAKRA, VIJAY NAIR, SANJIV | |
| 14 | CS(COMM)- 488/2019 I.A. 12343/2019 I.A. 2598/2025 | PRATIBHA KHATTAR V/s PEBBLEBROOK HOSPITALITY PVT. LTD. | DEEPAK KHADARIA, SEEMA MEENA, ATUL BANDHU, TUHIN, SANJAY VASHISHTHA | |
| 15 | CS(OS)- 974/2011 I.A. 1401/2020 | TABASSUM & ANR V/s KESAR JAHAN & ORS | M.N.SIDDIQUI, VAGEESH, MOHD. IKRAM, WAJEEH SHAFIQ, TARUN SHARMA, RAJ KUMAR, JATIN RANA, M.L. KHAN & S.N KHAN, M.L. KHAN | |
| 16 | CS(OS)- 1716/2011 I.A. 24245/2023 WITH CS(OS) 2920/2012 | M/S KUSHAL INFRAPROJECT INDUSTRIES(INDIA) LTD V/s M/S BRIJWASI JEWELLERS & ORS | SHALINI KAPOOR, SACHIN AGGARWAL, ADITYA SINGH, PRATHAM SHARMA, RAKESH MUKHIJA, PRATHAM SHARMA | AT 12:30 P.M. |
| 17 | CS(OS)- 2920/2012 | M/S BRIJWASI JEWELLERS & ANR. V/s M/S KUSHAL INFRAPROJECT INDUSTRIES & ORS. | SHALINI KAPOOR | AT 12:30 P.M. |
| 18 | CS(OS)- 340/2019 | RAM KUMAR BALHARA V/s DHARAMBIR & ORS. | A K SEN, PABBI ROY, JITENDER SOLANKI, SHIVENDU, PANKAJ VIVEK | |
| 19 | CS(OS)- 611/2019 | KISHORE SINDHU V/s SH. HEMANT DHAWAN & ANR. | ZUBEDA BEGUM, RAJESH KUMAR | |

22.04.2025

ADVANCE CAUSE LIST (ORIGINAL SIDE)

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| 20 | TEST.CAS.- 2/2019 | SANJEEV SACHDEVA V/s RENU BANSAL & ORS. | MONICA KAPOOR, DHANESH RELAN | |
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**R - 7, NEW COURTS BLOCK (GROUND FLOOR),(OS-G)
BEFORE MR. MANISH SHARMA,JOINT REGISTRAR (JUDICIAL)**

(NOTE : IN CASE ANY ASSISTANCE IS REQUIRED, PLEASE CONTACT MR. NARESH KUMAR, READER TO LD. PRESIDING OFFICER(9911776651)

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| ITEM NUMBER | CASE NUMBER | PARTY NAME | ADVOCATE NAME | OTHER INFORMATION |
|---|---|--|---|--------------------------|
| SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES | | | | |
| 1 | CS(COMM)-1095/2024 I.A. 47503/2024 | M/S INTREND TEXTILES V/s M/S S.S. INTERNATIONAL & ORS. | NITIN KUMAR BHATNAGAR, RAGHAVENDRA MOHAN BAJAJ | |
| 2 | CS(OS)- 456/2015(Disposed off case) | SHIV CHARAN V/s DEVI CHARAN & ORS. | SWASTIK SINGH, SWASIK SINGH, CS(OS)1923/2010 LCR | |
| 3 | CS(OS)-3265/2015 I.A. 8651/2020 I.A. 15062/2022 I.A. 15063/2022 I.A. 15064/2022 I.A. 36249/2024 I.A. 36250/2024 | J R SINGHAL V/s KAMESHWAR DAS ATRI & ORS | ADARSH KUMAR GUPTA, SUBHASH CHAWLA, S K SINGHAL, RISHI MANCHANDA, HANISH SAHARAWAT, RAJAT KUMAR YADAV, JAIRAJ SINGH, KUNAL VAJANI, SHALINI, KAUSHIK MISHRA, MAMTA SARNA, KNM & PARTNERS, LAW OFFICES, KAUSHIK MISHRA | |

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| 4 | CS(OS)-332/2018 I.A. 17504/2018 I.A. 642/2019 I.A. 1798/2019 I.A. 2197/2019 I.A. 3639/2019 I.A. 5547/2019 I.A. 5548/2019 I.A. 7530/2019 I.A. 8599/2019 I.A. 8600/2019 I.A. 8894/2019 I.A. 8895/2019 I.A. 9438/2019 I.A. 10861/2019 I.A. 11323/2019 I.A. 11324/2019 I.A. 13124/2019 I.A. 13125/2019 I.A. 14595/2019 I.A. 3974/2023 I.A. 3975/2023 I.A. 7859/2023 I.A. 19975/2023 I.A. 25/2024 I.A. 8026/2024 I.A. 8027/2024 I.A. 8416/2024 I.A. 8536/2024 | P D SHARMA V/s AJAY MAINI & ORS. | VIJAY SETHI, RUPESH KR. TYAGI, VINEET MEHTA, UDIT CHAUHAN, EKTA AGARWAL, ARCHER JURISTS LLP, SUMMIT KAUSHAL, RAAJEEV SHHARMA, RAJEEV SHARMA (DEFENDANT IN PERSON), RAAJEEV SHARMA, RAAJEEV SHHARMA (DEFENDANT IN PERSON), RAJEEV SHARMA, RAJEEV SHHARMA, RAAJEEV SHHARMA (DEFENDANT IN PERSON), DEFENDANT NO. 9 IN PERSON, RAJEEV SHHARMA DEF. NO. 9 IN PERSON, USHA SINGH, ANISH KUMAR MAGGO | |
| 5 | CS(OS)-352/2018 I.A. 9627/2018 I.A. 8812/2024 WITH TEST.CAS. 33/2024 | AJAY KUMAR V/s SHAKUNTALA DEVI & ORS. | SAUMYA TANDON, ASHIM VACHHER | |
| 6 | TEST.CAS.-33/2024 | SHAKUNTALA DEVI V/s THE STATE (GOVT. OF NCT OF DELHI) AND ORS. | VIDE ORDER DATED-2/2/ P24ASSED BY HONBLE HIGH COURT IN CS(OS)352/18, LCR- PC-23/18 | |

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| | | | TRANSFERED FROM THE COURT OF SH. DEEPAK DABAS, ADJ-01, ROHINI COURT | |
| 7 | CS(OS)-794/2024 I.A. 41174/2024 I.A. 41175/2024 I.A. 155/2025 I.A. 156/2025 I.A. 6663/2025 | NITIN SAXENA V/s AMIT SAXENA | NITIN WADHWA, VIKHYAT OBEROI, NITIN WADHWA | |
| 8 | CS(OS)-955/2024 I.A. 46757/2024 | JAGDISH YADAV V/s DEEPAK BHARDWAJ AND SONS HUF | DHARMVEER SINGH | |
| 9 | CS(OS)-992/2024 I.A. 47876/2024 | SUBASH CHAND JAIN V/s SMT. SUDESH JAIN & ORS. | ANIL SHARMA | |
| 10 | CS(OS)-158/2025 I.A. 6638/2025 I.A. 6639/2025 | M/S DELHI FINANCIERS PVT LTD & ANR. V/s MR MANJIT SINGH SEBLE & ORS. | ZUBEDA BEGUM, GAURAV MOHAN LIBERHAN | |
| 11 | CS(OS)-187/2025 I.A. 7641/2025 I.A. 7643/2025 I.A. 7644/2025 | MRS SWARN LATA MADAN & ORS. V/s MRS NEELAM VASUDEVA & ANR. | ASHISH VERMA | |
| 12 | TEST.CAS.- 94/2015(Disposed off case) | PARAMJIT KHANNA V/s STATE | YUDHVIR SINGH CHAUHAN | |
| 13 | TEST.CAS.-41/2018 I.A. 5982/2022 I.A. 30075/2024 I.A. 34528/2024 I.A. 34529/2024 I.A. 49675/2024 I.A. 9428/2025 | SHRI RAJENDER LAL KAPOOR V/s THE STATE & ANR. | VARUN GOSWAMI, K R CHAWLA, VARUN GOSWAMI, PAWANJIT S. BINDRA, VINAYAK MARWAH | |

ADMISSION DENIAL

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| 14 | CS(OS)-3084/2015 | MRS SUNITA SINGH V/s MR. SHREE PRAKASH SINGH | S S A LAW OFFICES, SIMON BENJAMIN, AADITYA VIJAY KUMAR, KARTIKA SHARMA, SSA LAW OFFICES | |
| 15 | CS(OS)-249/2024 I.A. 6774/2024 | SHAIL BHAGAT V/s INDERJEET ARORA & ANR. | MADAN LAL SHARMA, BINOD KUMAR AGRAWAL | |
| 16 | CS(OS)-938/2024 I.A. 46403/2024 I.A. 46404/2024 | SHILPA SACHDEVA V/s PARSEEN LATA MAINGI & ORS. | ASHOK KUMAR, KARTIK GAUR | |
| 17 | CS(OS)-1007/2024 I.A. 48565/2024 | JEETO DEVI V/s BANI SINGH SAINI AND ORS | SURESH CHAND SINGHAL, ATUL KHARBANDA, NARENDER PRABHAKAR | |
| 18 | CS(OS)-52/2025 I.A. 2049/2025 | SANTRA & ORS. V/s JAIBIR & ORS. | SUDHIR NAAGAR | |
| 19 | TEST.CAS.-68/2024 | GAURAV GOEL V/s STATE AND ORS. | ANURAG BHATNAGAR, AANCHAL BASUR | |

FOR EVIDENCE

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| 20 | CS(OS)-593/2012 | RAVINDER KAUR CHAWLA V/s IQBAL SINGH SABHARWAL & ORS | LUTHRA & LUTHRA, DIVYA ROY, RAJIV NANDA, MANISH KUMAR, ANGELI DAYAL, N.K. KUKREJA, ALOK PRAKASH, SIDDHARTH BAWA | |
| 21 | CS(OS)-2179/2015 I.A. 43685/2024 I.A. 47100/2024 | SATINDRA SOOD THR. L.R.S V/s RAJAN SOOD & ORS | VINOD THAKUR, B K SOOD, KUNAL SHARMA, ADARSH CHAMOLI, SAURABH AGRAWAL, DINESH GARG, ADARSH CHAMOLI | |

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| 22 | CS(OS)-3422/2015 CRL.M.A. 181/2016 | MS NEOTI SARKAR V/s SH CHITTARANJAN SARKAR & ORS | S K BHADURI, MANSI GUPTA, GARGI TULI, JAYA GOYAL | |
| 23 | CS(OS)-28/2018 I.A. 14165/2018 | SUDHIR KAPOOR & ANR V/s THE CHAIRMAN AND MANAGING DIRECTOR & ORS | DEEPAK PRAKASH, ARJAV JAIN, PRAVIR JAIN & CO. | |
| 24 | CS(OS)-597/2018 I.A. 15999/2018 I.A. 16001/2018 | PRADEEP KHULLAR V/s VARINDER KHULLAR & ANR. | AKSHAY SINGH, GAURAV DUA, A.K. TEWARI | |
| 25 | CS(OS)-647/2018 I.A. 17420/2018 I.A. 17421/2018 | RAJNI KAPUR & ANR. V/s MR. DEVINDER KUMAR DIWAN & ORS. | MINI PUSHKARNA, SHIVAM GOEL, RAHUL DUBEY, JASMEET SINGH | |
| 26 | TEST.CAS.-42/2012 I.A. 11830/2012 I.A. 1828/2025 | ARVIND KUMAR RAIZADA V/s THE STATE & ORS. | ARADHNA SHARMA, MANISH KAUSHIK, RAJAN SALUJA, MINATI RANI MOHAPATRA | |

**R - 6, NEW COURTS BLOCK (GROUND FLOOR),(OS-D)
BEFORE MS. PRIYA MAHENDRA,JOINT REGISTRAR (JUDICIAL)**

(NOTE : IN CASE ANY ASSISTANCE IS REQUIRED, PLEASE CONTACT MR. SHAMSHER, READER (9999292525)

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| ITEM NUMBER | CASE NUMBER | PARTY NAME | ADVOCATE NAME | OTHER INFORMATION |
|---|--|---|--|-------------------|
| SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES | | | | |
| 1 | CS(COMM)-460/2021 I.A. 12257/2021 I.A. 12258/2021 I.A. 31/2024 | ASHOK AHUJA & ORS. V/s M/S S AND N LIFESTYLE INFRAVENTURES LTD & ORS. | RAGHAV KUMAR, RAGHAV KUMAR, SIDDHARTH JAIN | |
| 2 | I.A. 44029/2024 In CS(OS)-224/2017 (Disposed off case) | SHRI SUSHIL KUMAR AGARWAL & ORS V/s SHRI RAVI NARAYAN AGARWAL & ORS | KARAN MEHRA, JAI SAHAI ENDLAW, SHASHANK KHURANA, SHASHANK KHURANA, DIVYYA KAPUR | |
| 3 | CS(OS)-320/2021 I.A. 8420/2021 I.A. 13602/2022 I.A. 1724/2024 | RESIDENT DOCTORS ASSOCIATION, ALL INDIA INSTITUTE OF MEDICAL SCIENCES (AIIMS), RISHIKESH AND ORS. V/s RAM KISHAN YADAV ALIAS SWAMI RAMDEV AND ORS. | DEEPAK GOGIA, MAMTA RANI, TEJAS KARIA, RHEA DUBE, HARSHAVARDHAN KOTLA, RHEA DUBE, HARSHAVARDHAN KOTLA | |
| 4 | CS(OS)-507/2021 I.A. 13722/2021 I.A. 13724/2021 I.A. 316/2025 I.A. 2033/2025 I.A. 5343/2025 | MRS NILOPHER SAHNEY V/s MR NIKHIL GUPTA & ORS. | REKHA AGGARWAL, HEMANT MANJANI, NALINI, PRATYUSH SHARMA, AMAN NANDRAJOG, AMAN NANDRAJOG, PRATYUSH SHARMA | |

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| 5 | CS(OS)-667/2021 I.A. 16285/2021 I.A. 43767/2024 I.A. 4343/2025 | KUSUM GUPTA & ORS. V/s VINOD GUPTA & ORS. | KP JAYARAM, IRFAN AHMED, ASTIK GUPTA, IRFAN AHMED | |
| 6 | CS(OS)-685/2021 I.A. 16773/2021 I.A. 16775/2021 I.A. 36874/2024 I.A. 8431/2025 | SMT. KRISHNA MADAN & ANR. V/s SMT. RACHNA MADAN & ORS. | ANKUR SHARMA, MOHIT CHAUDHARY | |
| 7 | CS(OS)-174/2024 I.A. 4760/2024 I.A. 5991/2024 I.A. 9266/2024 I.A. 42712/2024 I.A. 43679/2024 I.A. 43680/2024 I.A. 43681/2024 I.A. 43682/2024 I.A. 43683/2024 | SMT SUSHMA VATS & ORS. V/s SH DINESH | JYOTI BATRA, GURMIT SINGH HANS, JYOTI BATRA | |
| 8 | TEST.CAS.-112/2021 I.A. 17483/2021 I.A. 22230/2023 I.A. 1886/2024 I.A. 42250/2024 | RAHUL TALWAR V/s STATE AND OTHERS & ORS. | SHIVAIN VAIDIALINGAM, NEHA JAIN, ARPIT CHANANA, RAVIN RAO, GURVINDER KAUR SURI, RAGHAV SALUJA, SHIVAIN VAIDIALINGAM, NEHA JAIN, JAGDISH CHANDER VATSA | |

ADMISSION DENIAL

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| 9 | CS(OS)-52/2017 I.A. 1631/2017 I.A. 12553/2018 | SMT PRIYANKA KUKKAR V/s SH VISHWAS VIRMANI & ORS | SARTAJ SINGH, VINAY MISHRA, RACHNA AGGARWAL, SUSHIL KUMAR, R K TARUN & ASSO | |
| 10 | TEST.CAS.-1/2017 | SH NARINDER PAL SINGH SAWHNEY V/s STATE & ORS | MANSUMYER SINGH, RAJAT SRIVASTAVA, SABHARWAL ASSO | |

| FOR EVIDENCE | | | | |
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| 11 | CS(COMM)-540/2017 | UJJVAL CONSTRUCTIONS V/s LARSEN AND TOUBRO LTD. | ACM LEGAL, MANISH PALIWAL, CORPORATE LEGAL PARTNERS | |
| 12 | CS(COMM)-850/2017 I.A. 14905/2017 | M/S. JYOTI SARUP MITTAL, CONTRACTORS & ENGINEERS V/s NATIONAL BUILDING CONSTRUCTION CORPORATION LIMITED | KANIKA SINGH, MANUJ AGGARWAL, K. SUNIL | |
| 13 | CS(OS)-1595/2007 I.A. 9875/2007 | MRS. KIRON KAPUR & ORS. V/s MRS. HENRIETTE CONSTANCE CHOPRA & ORS. | MEHRA & ASSOCIATES, S.C. SINGHAL, N.S. VASHIST, S.R. SHARMA, ARVIND SHARMA, DIYA CHATURVEDI, RAJAT, K.P. KAPUR | |
| 14 | CS(OS)-194/2017 I.A. 5427/2017 I.A. 4638/2025 | RAVINDER KUMAR JAIN V/s DEVENDER JAIN | NEENA MALHOTRA, LALIT GUPTA, SUNIL DUTT DIXIT, K. K. ROHATGI, ALOK SINHA | AT 12:30 P.M. |
| 15 | TEST.CAS.-16/2010 I.A. 16238/2019 I.A. 4257/2025 | RAKESH DUGGAL V/s STATE & ORS | PUNEET TANEJA, RAJAT ANEJA, PRADEEP CHANDEL, SHEKHAR KR, MOHD AMANULLAH, MOHD AMANULAH, KIRTI UPPAL & ASSOCIATES, MOHD. AMANULLAH, MOHD AMANULAH | |

22.04.2025

ADVANCE CAUSE LIST (ORIGINAL SIDE)

FOR VALUATION

| | | | | |
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| 16 | CS(OS)- 315/2017(Disposed off case) | MS. RAJALAKSHMI V/s SHRI VIVEK ANANT KULKARNI | ARJUN VINOD BOBDE, POOJA MAKHIJA WAHAL | |
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**Concluded
BY ORDER
REGISTRAR ORIGINAL**

**ROOM NO. 121, FIRST FLOOR, BLOCK-A
BEFORE SH. KANWAL JEET ARORA, REGISTRAR GENERAL**

AT 11:30 A.M.

<https://dhcdja.webex.com/meet/dja.dhc.vc4>

| ITEM NUMBER | CASE NUMBER | PARTY NAME | ADVOCATE NAME | OTHER INFORMATION |
|---------------------------------------|---|---|--|-------------------|
| CASES LISTED BEFORE REGISTRARS | | | | |
| 1 | CM APPL. 68694/2024 CM APPL. 68695/2024 In LA.APP.-113/2021 | UNION OF INDIA V/s HARI PARKASH & ANR. | SANJAY KUMAR PATHAK, AKANSHA SOLANKI, MANISH VATS, AKANSHA SOLANKI | |
| | | OTHER DETAILS OF ADVOCATES: SANJAY KUMAR PATHAK(PATHAKSANJAYKUMAR@GMAIL.COM)(9910770311)(PETITIONER) RS DALAL(RSDALALADVOCATE@GMAIL.COM)(9811455586)(RESPONDENT) DDA(DDACHAMBERHC@YAHOO.COM)(9810862947)(RESPONDENT) DEEPAK KHATRI()(9958816040)(PETITIONER) PATHAK SANJAY KUMAR(PATHAKSANJAYKUMAR@GMAIL.COM)(0)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT) MANISH VATS(VATSMANISH01@GMAIL.COM)(9811432428)(RESPONDENT) AKANSHA SOLANKI(AKANSHASOLANKI66@GMAIL.COM)(9999234101)(RESPONDENT) | | |
| 2 | RFA-373/2023 CM APPL. 23977/2023 CM APPL. 48148/2023 | HITESH ACHRA V/s MS CAMPUSEAI INDIA PVT.LTD | GAUTAM MANN, NIMISH CHIB | |
| | | OTHER DETAILS OF ADVOCATES: WHITE PAPER LAW OFFICES(WHITEPAPERLAWOFFICES@GMAIL.COM)(9899665895)(PETITIONER) ASHIM(ASHIMAPUNANDASSOCIATES@GMAIL.COM)()(RESPONDENT) WHITE PAPER LAW OFFICES(WHITEPAPERLAWOFFICES@GMAIL.COM)(9899665895)(PETITIONER) RISHABH DAHIYA(RISHABHDAHIYA07@GMAIL.COM)()(PETITIONER) ARUN KUMAR(ARUN_KUMAR@CAMPUSEAI.ORG)()(RESPONDENT) ARUN KUMAR(ARUN_KUMAR@CAMPUSEAI.ORG)()(RESPONDENT) NIMISH CHIB(NIMISHCHIB@GMAIL.COM)(9810823566)(RESPONDENT) | | |
| 3 | RFA(COMM)-95/2022 CM APPL. 51075/2022 | RAJEEV SETHI & ANR. V/s MEENU AGARWAL | SURENDER SINGH HOODA, RAJESH RANJAN | |
| | | OTHER DETAILS OF ADVOCATES: DR. SURENDER SINGH HOODA(SSHOODA65@GMAIL.COM)(7503576909)(PETITIONER) ADV(ADVSUNDEEP63@GMAIL.COM)()(RESPONDENT) RAVINDER (RAVINDERADVOCATE4U@GMAIL.COM)()(RESPONDENT) RAJESH RANJAN(ADVOCATERAJESHANJAN11@HOTMAIL.COM)(9868478485)(RESPONDENT) | | |

**ROOM NO. 101, FIRST FLOOR, BLOCK-A
BEFORE SH. PAWAN KUMAR KALRA, REGISTRAR
(PHYSICAL HEARING COURT)**

AT 11:00 A.M.

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or

<https://jrdhc.webex.com/meet/jrdhc12>

ALL COUNSEL/PARTIES, OTHER THAN THOSE WHOSE CASE IS BEING HEARD ARE REQUESTED TO KEEP THEIR MIC MUTE AND WEBCAM IN OFF MODE.

[NOTE:IN CASE ANY ASSISTANCE IS REQUIRED, PLEASE CONTACT, MR. AMIT PAUL (JUDL. TRANSLATOR) (PH:- 9599060966) READER TO SHRI PAWAN KUMAR KALRA, REGISTRAR WRIT].

NOTE: PLEASE GIVE THE APPEARANCE IN CHAT BOX WITH ITEM NO. AND MOBILE NO.

| ITEM NUMBER | CASE NUMBER | PARTY NAME | ADVOCATE NAME | OTHER INFORMATION |
|---------------------------------------|---|--|---|-------------------|
| CASES LISTED BEFORE REGISTRARS | | | | |
| 1 | W.P.(C)-12022/2006 | VIJAY KUMAR SINGH V/s UOI & ANR. | MR.OM PRAKASH LOHIA, V.K.RAO, RAVI SIKRI, SAKET SIKRI, AELTEMESH REIN, JASBIR BIDHURI, NASIM ANWAR | |
| | | OTHER DETAILS OF ADVOCATES: WITHOUT GENERATE ()() WITHOUT GENERATE ()() JASBIR BIDHURI(SANJEEVKU2007@GMAIL.COM)(9871773187)(PETITIONER) NASIM ANWAR(NASIMANWARADVOCATE@GMAIL.COM)(9560175440)(PETITIONER) | | |
| 2 | CM APPL. 42388/2021 CM APPL. 42389/2021 In W.P.(C)-113/2014 | SATBINDER SINGH BHATIA V/s SOUTH DELHI MUNICIPAL CORPORATION & ORS | RAJESH PATHAK, SONAL ANAND, R.K. SAINI, GAURAV DUGGAL, MANISH AGGARWAL NARAIN, MANISH KAUSHIK, SONAL ANAND | |
| | | OTHER DETAILS OF ADVOCATES: PAWAN BHATIA(PAWANBHATIA@ROCKETMAIL.COM)()(PETITIONER) SONAL ANAND(SANAND@ASA-PARTNERS.COM)(9811101222)(RESPONDENT) RAJESH PATHAK(RAJESHPATHAK1977@GMAIL.COM)(9873720840)(PETITIONER) MUKESH GUPTA(M.GUPTAADVOCATE@YAHOO.IN)()(RESPONDENT) SANDEEP SINGH(SS.BHATIA1966@GMAIL.COM)()(RESPONDENT) MANISHA AGRAWAL NARAIN(OFFICEOFMANISHA@GMAIL.COM)()(RESPONDENT) MANISH KAUSHIK(MANISHKAUSHIK.LAW@GMAIL.COM)(9818218885)(RESPONDENT) SONAL ANAND(SONALANAND99@GMAIL.COM)(9811101222)(PETITIONER) | | |
| 3 | CM APPL. 6123/2025 In W.P.(C)-2315/2014 | INDERPAL SINGH GABA V/s THE ORIENTAL INSURANCE COMPANY LIMITED & ORS | SATVINDER SINGH, ABINASH KUMAR MISHRA | |
| | | OTHER DETAILS OF ADVOCATES: ABINASH K. MISHRA(ABINASHKMISHRA@GMAIL.COM)(9811235958)(PETITIONER) RAHUL RANJAN VERMA(RAHULRANJANVERMA78@GMAIL.COM)(0)(RESPONDENT) ABINASH KUMAR MISHRA(ABINASHKMISHRA@GMAIL.COM)(9319272794)(PETITIONER) | | |
| 4 | W.P.(C)-3117/2019 | GOVT. OF NCT OF DELHI & ORS V/s AMARJEET SINGH | AVNISH AHLAWAT | |
| | | OTHER DETAILS OF ADVOCATES: AVNISH AHLAWAT(9313964463)(PETITIONER) | | |
| 5 | CM APPL. 7435/2025 CM APPL. 7436/2025 In W.P.(C)-9398/2019 | BALWANT SINGH RAUTELA V/s ORIENTAL INSURANCE COMPANY LTD AND ORS. | ABHIJEET SAHA, AMITABH RANJAN, RAHUL RANJAN VERMA & ASSOCIATES, AMITABH RANJAN | |

| | | | | |
|----|---|---|--|--|
| | | OTHER DETAILS OF ADVOCATES: ABHIJEET SAHA(9814154984)(PETITIONER) NISHANT VERMA(NISHANTVERMAADV4513@2GMAIL.COM)(9631082831)(PETITIONER) RAHUL RANJAN VERMA(RAHULRANJANVERMA78@GMAIL.COM)(0)(RESPONDENT) AMITABH RANJAN(AMITABH192@GMAIL.COM)(9990577754)(PETITIONER) AMITABH RANJAN(AMITABH192@GMAIL.COM)(9990577754)(PETITIONER) | | |
| 6 | W.P.(C)-11027/2022 | RAKESH KUMAR MEENA V/s GOVT OF NCT DELHI AND ORS | HARISH KUMAR | |
| | | OTHER DETAILS OF ADVOCATES: PAWNA K BAHL(HARISHK41@GMAIL.COM)(9910336367)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) | | |
| 7 | W.P.(C)-12700/2022 CM APPL. 38537/2022 | AJIT KUMAR V/s JAWAHARLAL NEHRU UNIVERSITY | CH ANIMES PRUSTY, R VASANTH | |
| | | OTHER DETAILS OF ADVOCATES: CH ANIMES PRUSTY(CHAMBEROFFANKITJAIN@GMAIL.COM)(8285606749)(PETITIONER) MONIKA ARORA(OFFICEADVMONIKA@GMAIL.COM)(0)(RESPONDENT) R VASANTH(VASANTH@TRINITYCHAMBERS.IN)(9873122974)(RESPONDENT) | | |
| 8 | W.P.(C)-16102/2022 | ES EM INTERNATIONAL V/s COMMISSINER DELHI GOODS AND SERVICES TAX & ANR. | RUCHIR BHATIA | |
| | | OTHER DETAILS OF ADVOCATES: RUCHIR BHATIA(DALIP210@GMAIL.COM)(9810371417)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) | | |
| 9 | W.P.(C)-252/2023 CM APPL. 954/2023 | RANBIR TYAGI V/s UNION OF INDIA & ORS. | ANIL PANWAR, SANJAY KUMAR PATHAK, BHARAT ARORA, DHANANJAI JAIN | |
| | | OTHER DETAILS OF ADVOCATES: ANIL PANWAR(PANWARASSOCIATES@GMAIL.COM)(9818266633)(PETITIONER) PANWAR PAL SINGH (PANWARASSOCIATES@GMAIL.COM)(9818266633)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) SANJAY KUMAR PATHAK(PATHAKSANJAYKUMAR@GMAIL.COM)(9910770311)(RESPONDENT) BHARAT ARORA(BHARAT_RYANS@YAHOO.CO.IN)(9811628929)(PETITIONER) BHARAT ARORA(BHARAT_RYANS@YAHOO.CO.IN)(9811628929)(RESPONDENT) DHANANJAI JAIN(PROJURIS@REDIFFMAIL.COM)(9560562050)(RESPONDENT) BHARAT ARORA(BHARAT_RYANS@YAHOO.CO.IN)(9811628929)(RESPONDENT) BHARAT ARORA(BHARAT_RYANS@YAHOO.CO.IN)(9811628929)(RESPONDENT) | | |
| 10 | W.P.(C)-709/2023 | MR. OPINDER NATH AWASTHI V/s DARBARI LAL DAV MODEL SCHOOL & ORS. | KUMAR UTKARSH, YOGESH KUMAR | |
| | | OTHER DETAILS OF ADVOCATES: ASHOK AGARWAL(JURISTASHOK@GMAIL.COM)(9811101923)(PETITIONER) KUMAR UTKARSH (KUMARUTKARSHJI@GMAIL.COM)(9662778086)(PETITIONER) DAV COLLEGE MANAGING COMMITTEE(INFO@DAVCMC.NET.IN)(0)(RESPONDENT) AVNISH AHLAWAT(AVNISHAHLAWAT@YAHOO.COM)(0)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUSELGNCTD@GMAIL.COM)(0)(RESPONDENT) YOGESH KUMAR(KYOGESH11@GMAIL.COM)(9868223639)(RESPONDENT) | | |
| 11 | W.P.(C)-2031/2023 | ASHOK KUMAR V/s UNION OF INDIA & ORS. | SAAHILA LAMBA | |
| | | OTHER DETAILS OF ADVOCATES: SAAHILA LAMBA(9818153010)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT) | | |

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| 12 | W.P.(C)-2636/2023 | GAJRAJ V/s THE REGIONAL PROVIDENT FUND COMMISSIONER AND ANR. | RITU BALA, NEETICA SHARMA | |
| | | OTHER DETAILS OF ADVOCATES: RITU BALA PURI(RAJMAHAWAR01@GMAIL.COM)(9891292064)(PETITIONER) MDHCI(MDHCI@GMAIL.COM)(1125652240)(RESPONDENT) RAJESH(RAJESH.LAWS@GMAIL.COM)()(RESPONDENT) CPFC(CPFC@EPFINDIA.GOV.IN)()(RESPONDENT) NEETICA SHARMA(DELHI@MVKINI.COM)(9810680998)(PETITIONER) | | |
| 13 | W.P.(C)-4480/2023 | RANVEER SINGH V/s DIRECTOR GENERAL BORDER SECURITY FORCE | PARINAV GUPTA | |
| | | OTHER DETAILS OF ADVOCATES: PARDEEP GUPTA()(9811153770)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT) DIRECTOR GENERAL(COMDTORD.BSF@NIC.IN, LEGALOFFICER.CS@MHA.GOV.IN)()(RESPONDENT) | | |
| 14 | W.P.(C)-4484/2023 CM APPL. 17165/2023 WITH W.P.(C) 4629/2023 | SUCHI AGARWAL V/s ASSISTANT COMMISSIONER OF INCOME TAX CIRCLE 43(1) NEW DELHI | KAPIL GOEL | |
| | | OTHER DETAILS OF ADVOCATES: KAPIL GOEL(ADVOCATEKAPILGOEL@GMAIL.COM)(9910272804)(PETITIONER) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(9013851550)(RESPONDENT) | | |
| 15 | W.P.(C)-4629/2023 CM APPL. 17702/2023 | BAL KRISHAN GUPTA V/s ASSISTANT COMMISSIONER OF INCOME TAX CIRCLE 43(1) NEW DELHI | KAPIL GOEL | |
| | | OTHER DETAILS OF ADVOCATES: KAPIL GOEL(ADVOCATEKAPILGOEL@GMAIL.COM)(9910272804)(PETITIONER) INCOME TAX(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)()(RESPONDENT) | | |
| 16 | W.P.(C)-4912/2023 CM APPL. 19003/2023 | HARENDRA KUMAR V/s JAMIA MILLIA ISLAMIA UNIVERSITY & ORS. | SUSHANT DOGRA, OM PRAKASH, KISLAYA MISHRA | |
| | | OTHER DETAILS OF ADVOCATES: SUSHANT DOGRA(SUSHANTDOGRA5@GMAIL.COM)()(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) AKURUP, REGISTRAR(OFFICE@AKURUP.COM, ADVOCATETESINGH@GMAIL.COM, REGISTRAR@JMI.AC.IN)()(RESPONDENT) REGISTRAR, CHAIRMAN(REGISTRAR@JMI.AC.IN, CHAIRMAN-NCSC@NIC.IN, CHAIRMAN.NCMEI@NIC.IN)()(RESPONDENT) OM PRAKASH(OUMLAWASSOCIATES@GMAIL.COM)(9818199103)(RESPONDENT) KISLAYA MISHRA(OFFICEOFADVKKMISHRA@GMAIL.COM)(9654968449)(RESPONDENT) | | |
| 17 | W.P.(C)-7402/2023 CM APPL. 28795/2023 | VINEETA GUPTA V/s INCOME TAX OFFICER WARD 46(4) DELHI & ANR. | ANANYA KAPOOR | |
| | | OTHER DETAILS OF ADVOCATES: SALIL KAPOOR(SUMIT@SALILKAPOOR.COM)(9810868180)(PETITIONER) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(9013851550)(RESPONDENT) | | |
| 18 | W.P.(C)-8209/2023 | DHIRAJ SEHGAL V/s DELHI TECHNOLOGICAL UNIVERSITY | SHIVANSHU BHARDWAJ | |
| | | OTHER DETAILS OF ADVOCATES: SHIVANSHU BHARDWAJ(CONTACT.SHIVANSHUBHARDWAJ@GMAIL.COM)(9958864562)(PETITIONER) AVNISH AHLAWAT(AVNISHAHLAWAT@YAHOO.COM)()(RESPONDENT) | | |
| 19 | W.P.(C)-9355/2023 CM APPL. 6439/2024 | RESIDENTS DEVELOPMENT AND WELFARE GROUP V/s DELHI DEVELOPMENT AUTHORITY AND ANR | RANDHIR KUMAR, ABHINAV SINGH RAGHUVANSHI | |
| | | OTHER DETAILS OF ADVOCATES: RANDHIR LAL SHARMA(ADVRANDHIR@HOTMAIL.COM)(9811116796)(PETITIONER) | | |

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| | | DDA CHAMBER(DDACHAMBERHC@YAHOO.COM, UOIHDC@GMAIL.COM)(1123384193)(RESPONDENT) RANDHIR LAL SHARMA(ADVRANDHIR@HOTMAIL.COM)(9811116796)(PETITIONER) DDA CHAMBER, UNION OF INDIA(DDACHAMBERHC@YAHOO.COM, UOIHDC@GMAIL.COM)(1123384193)(RESPONDENT) ABHINAV SINGH RAGHUVANSHI(OFFICE.LEGALINTELLIGENCE@GMAIL.COM)(9873290170)(PETITIONER) | |
| 20 | W.P.(C)-10523/2023 CM APPL. 40836/2023 | SUSHANTA KUMAR PATNAIK V/s UNION OF INDIA AND ORS | ANKUR CHHIBBER, SHANTANU SAGAR |
| | | OTHER DETAILS OF ADVOCATES: ANKUR CHHIBBER(ANKURCHHIBER@GMAIL.COM)(9810082847)(PETITIONER) UNION OF INDIA(UOIHDC@GMAIL.COM)(23382163)(RESPONDENT) SAURAV(SSAURAVADV@GMAIL.COM)(9312832442)(RESPONDENT) SHANTANU SAGAR(SHANTANUSAGAR@GMAIL.COM)(9999414000)(PETITIONER) | |
| 21 | W.P.(C)-12689/2023 CM APPL. 50114/2023 CM APPL. 53849/2023 CM APPL. 38890/2024 WITH W.P.(C) 10912/2024 | SAB MOTORS PVT. LTD. V/s MUNICIPAL CORPORATION OF DELHI & ANR. | VIVEK SHARMA, NANITA SHARMA, PRATEEK KHAITAN |
| | | OTHER DETAILS OF ADVOCATES: VIVEK SHARMA()(989199917)(PETITIONER) MUNICIPAL CORPORATION OF DELHI(CLOMCDHQ@GMAIL.COM)()(RESPONDENT) MUNICIPAL CORPORATION OF DELHI(CLOMCDHQ@GMAIL.COM)()(RESPONDENT) VIVEK SHARMA (VIVEKSHARMALAW@GMAIL.COM)(989199917)(PETITIONER) SUNIETA OJHA(SUNIETA.OJHA@GMAIL.COM)()(RESPONDENT) VIVEK SHARMA(VIVEKSHARMALAW@GMAIL.COM)(9891991917)(PETITIONER) ARSLAN, SUNIETA OJHA(ARSALAN.S@KHAITANANDKHAITAN.COM, SUNIETA.OJHA@GMAIL.COM)(0)(RESPONDENT) PRATEEK(PRATEEK.K@KHAITANANDKHAITAN.COM)(0)(RESPONDENT) PRATEEK KHAITAN(PRATEEK.K@KHAITANANDKHAITAN.COM)(9958603750)(RESPONDENT) | |
| 22 | W.P.(C)-10912/2024 | JAMMU AND KASHMIR BANK V/s MUNICIPAL CORPORATION OF DELHI & ORS. | PRATEEK KHAITAN, SUNITA OJHA, PRATEEK KHAITAN, ADITYA KUMAR SINHA |
| | | OTHER DETAILS OF ADVOCATES: KHAITAN AND KHAITAN(ARSALAN.S@KHAITANANDKHAITAN.COM, PRATEEK.K@KHAITANANDKHAITAN.COM)(8745009007)(PETITIONER) MUNICIPAL CORPORATION OF DELHI(CLOMCDHQ@GMAIL.COM)(0)(RESPONDENT) MOTORS PRIVATE LIMITED(RKSHARMA@BHARDWAJSERVICES.COM)(0)(RESPONDENT) SANJEEV SABHARWAL(SOLICITOR6@GMAIL.COM)(0)(RESPONDENT) SUNITA OJHA(SUNIETA.OJHA@GMAIL.COM)(8800237326)(RESPONDENT) PRATEEK KHAITAN(PRATEEK.K@KHAITANANDKHAITAN.COM)(9958603750)(PETITIONER) ADITYA KUMAR SINHA(ADITYA.SINHA@TSLO.IN)(9986003598)(PETITIONER) | |
| 23 | W.P.(C)-13751/2023 | JAI PRAKASH V/s THE MANAGEMENT OF M/S MOHAN VILAS (SHASHI ENTERPRISES) | HARPREET SINGH NAGPAL, BIPUL KUMAR MISHRA |
| | | OTHER DETAILS OF ADVOCATES: HARPREET(HARPREETNAGPAL@GMAIL.COM)(9818883969)(PETITIONER) BIPUL KUMAR MISHRA(BIPULMISHRA2003@YAHOO.COM)(9818020554)(PETITIONER) | |
| 24 | W.P.(C)-2433/2024 | RENU GUPTA V/s UNION OF INDIA & ORS. | DIVYA JYOTI SINGH |
| | | OTHER DETAILS OF ADVOCATES: PARMAN AND YADAV AND MOHIT ARURA(PARMANAND@RNYADAV.COM)(9818057575)(PETITIONER) UNION OF INDIA(UOIHDC@GMAIL.COM)()(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) S K OFFICE(ADVSKOFFICE@GMAIL.COM, VK.RAJAWAT@NIC.IN)()(RESPONDENT) | |
| 25 | W.P.(C)-7035/2024 WITH W.P.(C) 7039/2024 W.P.(C) 7040/2024 | M/S AJ REFINERY PVT. LTD. V/s COMMISSIONER OF CUSTOMS, ACC (IMPORT) NEW CUSTOMS HOUSE, NEW DELHI & ORS. | KISHORE KUNAL |

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| | W.P.(C) 7067/2024 | | |
| | | OTHER DETAILS OF ADVOCATES: KISHORE KUNAL, RUNJHUN PARE, MAHESH SINGH(KISHORE.KUNAL@KKCOLAW.IN, OFFICE@KKCOLAW.IN)(9871278561)(PETITIONER) ADITYA SINGLA(ASINGLASSC@GMAIL.COM, ADITYA_SINGLA@HOTMAIL.COM, DGFTEDI@NIC.IN)() (RESPONDENT) | |
| 26 | W.P.(C)-7039/2024 | M/S OMGL REFINERY LLP V/s COMMISSIONER OF CUSTOMS, ACC (IMPORTS), NEW CUSTOMS HOUSE, NEW DELHI & ORS. | KISHORE KUNAL |
| | | OTHER DETAILS OF ADVOCATES: KISHORE KUNAL AND RUNJHUN PARE AND MAHESH SINGH(KISHORE.KUNAL@KKCOLAW.IN)(9871278561)(PETITIONER) ADITYA SINGLA(ADITYA_SINGLA@HOTMAIL.COM, ASINGLASSC@GMAIL.COM, UOIHDC@GMAIL.COM)() (RESPONDENT) | |
| 27 | W.P.(C)-7040/2024 | M/S RG REFINERIES PVT. LTD. V/s COMMISSIONER OF CUSTOMS, ACC (IMPORTS), NEW CUSTOMS HOUSE, NEW DELHI & ORS. | KISHORE KUNAL |
| | | OTHER DETAILS OF ADVOCATES: KISHORE KUNAL (KISHORE.KUNAL@KKCOLAW.IN)(9871278561)(PETITIONER) ADITYA SINGLA(ASINGLASSC@GMAIL.COM)() (RESPONDENT) UNION OF INDIA(UOIHDC@GMAIL.COM)() (RESPONDENT) ADITYA SINGLA(ADITYA_SINGLA@HOTMAIL.COM)() (RESPONDENT) | |
| 28 | W.P.(C)-7067/2024 | M/S PRECIOUS METALS REFINERS PVT. LTD. V/s COMMISSIONER OF CUSTOMS, ACC (IMPORTS), NEW CUSTOMS HOUSE, NEW DELHI & ORS. | KISHORE KUNAL |
| | | OTHER DETAILS OF ADVOCATES: KISHORE KUNAL, RUNJHUN PARE, MAHESH SINGH(KISHORE.KUNAL@KKCOLAW.IN, OFFICE@KKCOLAW.IN)(9871278561)(PETITIONER) ADITYA SINGLA(ASINGLASSC@GMAIL.COM, ADITYA_SINGLA@HOTMAIL.COM, UOIHDC@GMAIL.COM)() (RESPONDENT) | |
| 29 | W.P.(C)-7876/2024 | M/S AUGMONT ENTERPRISES PVT. LTD. V/s COMMISSIONER OF CUSTOMS, ACC (IMPORTS), NEW CUSTOMS HOUSE, NEW DELHI & ORS. | KISHORE KUNAL |
| | | OTHER DETAILS OF ADVOCATES: KISHORE KUNAL, RUNJHUN PARE, MAHESH SINGH (KISHORE.KUNAL@KKCOLAW.IN, OFFICE@KKCOLAW.IN)(9871278561)(PETITIONER) ADITYA SINGLA(ASINGLASSC@GMAIL.COM, ADITYA_SINGLA@HOTMAIL.COM)() (RESPONDENT) | |
| 30 | W.P.(C)-7921/2024 | M/S RG REFINERIES PVT. LTD. V/s DEPUTY COMMISSIONER OF CUSTOMS (GROUP 3A), NEW CUSTOMS HOUSE, NEW DELHI & ORS. | KISHORE KUNAL |
| | | OTHER DETAILS OF ADVOCATES: KISHORE KUNAL, RUNJHUN PARE, MAHESH SINGH(KISHORE.KUNAL@KKCOLAW.IN, OFFICE@KKCOLAW.IN)(9871278561)(PETITIONER) UNION OF INDIA(UOIHDC@GMAIL.COM)() (RESPONDENT) ADITYA SINGLA(ASINGLASSC@GMAIL.COM, ADITYA_SINGLA@HOTMAIL.COM)() (RESPONDENT) | |
| 31 | W.P.(C)-8985/2024 CM APPL. 36705/2024 | VINAY KUMAR SINGHAL AS EXECUTOR OF THE ESTATE OF MADHU GUPTA V/s ASSISTANT COMMISSIONER OF INCOME TAX CIRCLE 28 1 DELHI AND ANR | ADITYA RATHORE |
| | | OTHER DETAILS OF ADVOCATES: ADITYA RATHORE(ADITYA@CHAMBERSOFSJ.LAW)(8881030023)(PETITIONER) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)() (RESPONDENT) | |

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| 32 | W.P.(C)-10621/2024 CM APPL. 43656/2024 | AROH FOUNDATION V/s ADDITIONAL COMMISSIONER, ADJUDICATION DIRECTORATE GENERAL OF GST INTELLIGENCE, DGGSTI & ORS. | KAMAL SAWHNEY | |
| | | OTHER DETAILS OF ADVOCATES: KAMAL SWHNEY(SANJAY1SHARMA@LUMIERELP.COM)(9999971690)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) HARPREET SINGH(HARPREETGSTSTANDINGCOUNSEL@GMAIL.COM)(0)(RESPONDENT) | | |
| 33 | W.P.(C)-13397/2024 | M/S SIMPLEX INFRASTRUCTURES LIMITED V/s UNION OF INDIA AND OTHERS | PRIYANK KHER | |
| | | OTHER DETAILS OF ADVOCATES: PRIYANK KHER(P.KHERADVOCATE19@GMAIL.COM)(9718800100)(PETITIONER) HARPREET SINGH, UNION OF INDIA(HARPREETGSTSTANDINGCOUNSEL@GMAIL.COM, UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) | | |
| 34 | W.P.(C)-13453/2024 | M/S SIMPLEX INFRASTRUCTURES LIMITED V/s UNION OF INDIA AND OTHERS | PRIYANK KHER | |
| | | OTHER DETAILS OF ADVOCATES: PRIYANK KHER(P.KHERADVOCATE19@GMAIL.COM)(9718800100)(PETITIONER) HARPREET SINGH, UOI(HARPREETGSTSTANDINGCOUNSEL@GMAIL.COM, UOIDHC@GMAIL.COM)(0)(RESPONDENT) | | |
| 35 | W.P.(C)-798/2025 | M/S SAUBHAGYA ENTERPRISES V/s THE COMMISSIONER OF CENTRAL GOODS AND SERVICES TAX, DELHI-WEST | PARMEET SINGH | |
| | | OTHER DETAILS OF ADVOCATES: PARMEET SINGH & TANYA(MAIL@PRSOLICITORS.COM)(9717892350)(PETITIONER) LEGALST DELHI, TANYA, HARSH SHARMA(LEGALSTDELHI3@GMAIL.COM, ADV.TANYA48@GMAIL.COM, HARSHPANDIT8076@GMAIL.COM)(0)(RESPONDENT) | | |

**ROOM NO. 104, FIRST FLOOR, BLOCK-A
BEFORE MS. PANNA DUTTA, REGISTRAR
(PHYSICAL HEARING COURT)**

AT 11:00 A.M.

<https://jrdhc.webex.com/meet/jrdhc11>

PLEASE PROVIDE YOUR APPEARANCE IN CHAT BOX WITH ITEM NO.

ALL COUNSEL/PARTIES, OTHER THAN THOSE WHOSE CASE IS BEING HEARD ARE REQUESTED TO KEEP THEIR MIC MUTE AND WEBCAM IN OFF MODE.

[NOTE:IN CASE ANY ASSISTANCE IS REQUIRED, PLEASE CONTACT, MR. VIJENDER KUMAR (PH:-9871782471) READER TO MS. PANNA DUTTA, REGISTRAR]

| ITEM NUMBER | CASE NUMBER | PARTY NAME | ADVOCATE NAME | OTHER INFORMATION |
|---------------------------------------|---|---|---|-------------------|
| CASES LISTED BEFORE REGISTRARS | | | | |
| 1 | LA.APP.-573/2023 CM APPL. 56487/2023 | UNION OF INDIA V/s SH. HOSHIYARE SINGH (D) THR LRS & ANR. | BIRAJA KANTA MAHAPATRA, TARUNVIR SINGH KHEHAR | |
| | | OTHER DETAILS OF ADVOCATES: TARUNVIR SINGH KHEHAR(CONTACTUSKLA@GMAIL.COM)(9910122225)(RESPONDENT) | | |
| 2 | LA.APP.-52/2024 | UNION OF INDIA & ANR. V/s SHRI KARTAR SINGH & ANR. | SANJAY KUMAR PATHAK | |
| | | OTHER DETAILS OF ADVOCATES: | | |

| | | | | |
|----|--|--|---|--|
| 3 | CM APPL. 47289/2024 In RFA-523/2014 | MADHUBALA SHARMA V/s KUMUD PARASHAR | ASUTOSH LOHIA, K S GOSWAMI, TASNEEM AHMADI, TASNEEM AZIZ AHMADI, BHARAT KUMAR | |
| | | OTHER DETAILS OF ADVOCATES: K S GOSWAMI() (9313974586)(PETITIONER) ASNEEM AHMADI(TASNEEM@AHMADI-CO.NET)(0)(PETITIONER) BHARAT KUMAR(BHARATADVOCATE123@GMAIL.COM)(9711553030)(RESPONDENT) | | |
| 4 | RFA-114/2016 | GEETA CHIMA V/s RAJAT GUPTA & ANR | JAI GUPTA, HUMRAZ BIR SINGH | |
| | | OTHER DETAILS OF ADVOCATES: HUMRAZ BIR SINGH(HUMRAZNIJJAR@GMAIL.COM)(9968625931)(RESPONDENT) | | |
| 5 | CM APPL. 1911/2025 In RFA-123/2016 | TILAK RAJ V/s SATBIR SINGH CHAHAL & ANR | RAKESH MUKHIJA & SUNIL DUTT, JYOTI NAGPAL, VP RANA, V P RANA, ANKUR BHASIN | |
| | | OTHER DETAILS OF ADVOCATES: JYOTI NAGPAL() (9871263723)(PETITIONER) V P RANA ASSOCIATES(VPRANALEGALASSOCIATES@GMAIL.COM)(0)(RESPONDENT) ANKUR BHASIN(BHASINLAWCHAMBERS@GMAIL.COM)(9811096163)(PETITIONER) | | |
| 6 | CM APPL. 7799/2025 In RFA-886/2018 | NIWAS GUPTA @ CHEENI V/s ARVIND KUMAR AGGARWAL | B S RANDHAWA, BAKSHISH SINGH RANDHAWA, N V JHA, ABHISHEK PANDEY | |
| | | OTHER DETAILS OF ADVOCATES: B S RANDHAWA() (9810851643)(PETITIONER) B S RANDHAWA(RANDHAWA983ADV@GMAIL.COM)(9810851643)(PETITIONER) B S RANDHAWA(RANDHAWA983ADV@GMAIL.COM)(9810851643)(PETITIONER) ARVIND KUMAR() (9810720069)(RESPONDENT) ABHISHEK PANDEY(ABHISHEKPANDEY1038@GMAIL.COM)(8447701038)(PETITIONER) | | |
| 7 | RFA-477/2019 CM APPL. 23674/2019 WITH RFA 478/2019 | VANDANA MANCHANDA V/s AVESH BHATNAGAR & ORS | ATUL SHARMA, AMIT BHAGAT | |
| | | OTHER DETAILS OF ADVOCATES: ATUL SHARMA() (9999254698)(PETITIONER) AMIT BHAGAT(AMIT.BHAGAT@CABLAW.IN)(9899791770)(PETITIONER) | | |
| 8 | RFA-478/2019 CM APPL. 23679/2019 | VANDANA MANCHANDA V/s AVESH BHATNAGER & ORS | ATUL SHARMA, AMIT BHAGAT | |
| | | OTHER DETAILS OF ADVOCATES: ATUL SHARMA() (9999254698)(PETITIONER) AMIT BHAGAT(AMIT.BHAGAT@CABLAW.IN)(9899791770)(RESPONDENT) AMIT BHAGAT(AMIT.BHAGAT@CABLAW.IN)(9899791770)(RESPONDENT) | | |
| 9 | RFA-543/2022 CM APPL. 47532/2022 CM APPL. 32996/2024 | MAQSOOD ALI V/s PARVEJ AHMED (GUDDU) & ORS. | NIKI KANTAWALA, AMAYA M NAIR, KANISHK AHUJA | |
| | | OTHER DETAILS OF ADVOCATES: MAQSOOD ALI() (9717866786)(PETITIONER) AUREUS LAW PARTNERS(SATYENDER.CHAHAR@AUREUSLAWPARTNERS.COM)(9868427509)(PETITIONER) AUREUS LAW PARTNERS(SATYENDER.CHAHAR@AUREUSLAW.COM)(9810156556)(PETITIONER) KASHIFKHANADV(KASHIFKHANADV325@GMAIL.COM)() (RESPONDENT) KANISHK AHUJA(ADV.BHATIANEHA@GMAIL.COM)(9910000149)(PETITIONER) | | |
| 10 | RFA-451/2023 CM APPL. 9199/2024 | NARAINI DEVI AND ORS V/s USHA RANI | SURENDRA MISHRA, ACHIN MITTAL, ACHIN MITTAL, TARA CHAND | |
| | | OTHER DETAILS OF ADVOCATES: SURENDRA MISHRA (SSM.ADVOCATE@GMAIL.COM)(8447534576)(PETITIONER) SURENDRA MISHRA(SSM.ADVOCATE@GMAIL.COM)(8447534576)(PETITIONER) SURENDRA MISHRA(SSM.ADVOCATE@GMAIL.COM)(8447534576)(PETITIONER) SSM(SSM.ADVOCATE@GMAIL.COM)(8447534576)(PETITIONER) ACHIN MITTAL(ACHIN.MITTAL13@GMAIL.COM)(9811112729)(RESPONDENT) ACHIN MITTAL(ACHIN.MITTAL13@GMAIL.COM)(9811112729)(RESPONDENT) TARA CHAND(TCYOGI@REDIFFMAIL.COM)(9212127060)(RESPONDENT) | | |
| 11 | RFA-567/2023 CM APPL. 36868/2023 CM APPL. 36869/2023 | TIMSI V/s DEEPIKA BHIST | JYOTI SAINI LUTHRA | |

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|----|--|--|--|--|
| | | OTHER DETAILS OF ADVOCATES: VIKRANT DABAS , JYOTI LUTHRA (YOGESH.BHRD@GMAIL.COM)(9711887894)(PETITIONER) VIKRANT DABAS , JYOTI LUTHRA (YOGESH.BHRD@GMAIL.COM)(9711887894)(PETITIONER) SMILES (SMILES4MILESTRAVELS01@GMAIL.COM)()(RESPONDENT) DEEPIKA (DEEPIKA0187@GMAIL.COM)()(RESPONDENT) SMILES (SMILES4MILESTRAVELS01@GMAIL.COM)()(RESPONDENT) DEEPIKA (DEEPIKA0187@GMAIL.COM)()(RESPONDENT) | | |
| 12 | RFA-655/2023 CM APPL. 41735/2023 | RADHA DEVI V/s SHARP BUSINESS SYSTEMS I PRIVATE LIMITED | A KARTHIK, MANISH MIGLANI | |
| | | OTHER DETAILS OF ADVOCATES: A. KARTHIK(AOR@AKLAWOFFICE.IN)(8447364669)(PETITIONER) CHAKSHOO MEHTA(CHAKSHOOMEHTA@SHARP-OA.COM)()(RESPONDENT) MANISH MIGLANI(MANISH_MIGALNI@YAHOO.COM)(9811107462)(RESPONDENT) | | |
| 13 | CM APPL. 487/2024 CM APPL. 41258/2024 In RFA-7/2024 | INDIAN BANK V/s SMT SEEMA JAIN & ANR. | SANJEEV GUPTA, VISHAL TIWARI, VINEY KUMAR | |
| | | OTHER DETAILS OF ADVOCATES: VISHAL TIWARI(TIWARIVISHAL.ADV@GMAIL.COM)(9953180830)(PETITIONER) VINEY KUMAR(VINEYKUMAR0208@GMAIL.COM)(9810121459)(PETITIONER) | | |
| 14 | CM APPL. 7164/2024 CM APPL. 7165/2024 In RFA-95/2024 | MR PRADEEP KUMAR & ANR. V/s HOUSING DEVELOPMENT FINANCE CORPORATION LIMITED & ANR. | AJAY KUMAR CHOPRA, ABHINAV GARG | |
| | | OTHER DETAILS OF ADVOCATES: ABHINAV GARG(ABHINAV9370@GMAIL.COM)(8586035698)(PETITIONER) | | |
| 15 | RFA-200/2024 | PRADUMAN TIWARI V/s RAMBIR SINGH RAGHAV AND ANR | PRAVEEN KUMAR SINGH | |
| | | OTHER DETAILS OF ADVOCATES: PRAVEEN KUMAR SINGH(PRAVEENKINGH2@GMAIL.COM)(9811657595)(PETITIONER) | | |
| 16 | RFA-244/2024 | SH RAMESH CHAND V/s SH PRITAM DAS DECEASED THROUGH LR & ORS. | AJAY KOHLI | |
| | | OTHER DETAILS OF ADVOCATES: AJAY KOHLI, S S SOBIT(KOHLISOBTI@GMAIL.COM)(9910040471)(PETITIONER) PRITAM (DASI.SHEKHAR@GMAIL.COM)(9810866407)(RESPONDENT) CHARAN DAS()(9810298124)(RESPONDENT) | | |
| 17 | RFA-319/2024 CM APPL. 28474/2024 CM APPL. 28475/2024 | SUDESH TALWAR V/s ANSHUL MANGLA | CHANDRA PRAKASH | |
| | | OTHER DETAILS OF ADVOCATES: | | |
| 18 | RFA-575/2024 | M/S VERSATILE COMMOTRADE PVT LTD V/s SH RAM DASS & ORS. | NIKHILESH KRISHNAN, KEDAR GOSWAMI | |
| | | OTHER DETAILS OF ADVOCATES: NIKHILESH KRISHNAN(NIKHILESH_KRISHNAN@YAHOO.COM, DDACHAMBERHC@YAHOO.COM)(9810683803)(PETITIONER) N C SHARMA(SHARMAADVOCATE@GMAIL.COM)(0)(RESPONDENT) KEDAR GOSWAMI(KEDAR.GOSWAMI1111@GMAIL.COM)(9871330458)(PETITIONER) | | |
| 19 | RFA-613/2024 CM APPL. 53908/2024 | RAJEEV KAUSHIK V/s RAM PRAKASH SHARMA | TARUN VIJAYRAN | |
| | | OTHER DETAILS OF ADVOCATES: NALIN KAUSHIK & ASSOCIATES(NALINADV93@GMAIL.COM)(9999295353)(PETITIONER) RAMPRAKASH(RAMPRAKASH2@GMAIL.COM)(0)(RESPONDENT) | | |
| 20 | RFA(COMM)-165/2025 CM APPL. 15391/2025 CM APPL. 15395/2025 | PARMINDER RAI V/s CANARA BANK E SYNDICATE | SAURABH KANSAL | |
| | | OTHER DETAILS OF ADVOCATES: | | |

| | | | | |
|----|--|---|--------------------------------------|--|
| 21 | RFA(OS)-93/2019 CM APPL. 50805/2019 CM APPL. 14405/2025 CM APPL. 14406/2025 CM APPL. 14407/2025 CM APPL. 17687/2025 CM APPL. 17688/2025 CM APPL. 17689/2025 | HARDEEP SINGH V/s KULWANT SINGH & ORS | ANEJA, SEEMA REWAL, INDERPREET SINGH | |
| | | OTHER DETAILS OF ADVOCATES: ANEJA() (995887604) (PETITIONER) INDERPREET SINGH(INDERPREETSINGH.ADV@GMAIL.COM) (8285948828) (RESPONDENT) | | |

**J.R. COURT NO. 5, NEW COURTS BLOCK, GROUND FLOOR
BEFORE MS. BHAWANI SHARMA, (DHJS), JOINT REGISTRAR (JUDICIAL)
HYBRID MODE**

AT 11:00 A.M.

<https://jrdhc.webex.com/meet/jrdhc5>

| ITEM NUMBER | CASE NUMBER | PARTY NAME | ADVOCATE NAME | OTHER INFORMATION |
|---------------------------------------|--|--|---|---|
| CASES LISTED BEFORE REGISTRARS | | | | |
| 1 | CM(M)-1676/2019 CM APPL. 50620/2019 | NATIONAL SMALL INDUSTRIES CORPORATION LTD V/s M/S SHEENA ENTERPRISES & ORS | SANJAY KUMAR SHARMA | |
| | | OTHER DETAILS OF ADVOCATES: SANJAY KUMAR SHARMA() (9810767494) (PETITIONER) | | |
| 2 | CM(M)-639/2023 CM APPL. 19776/2023 CM APPL. 60009/2024 | M/S AAKAR TECHNO BUILD (P) LTD & ORS. V/s HAROON MOOSA & ORS. | RUCHIRA VASISHT ARORA, AZKA AHMED, AZKA AHMED | |
| | | OTHER DETAILS OF ADVOCATES: RUCHIRA V ARORA(RUCHIRAVARORA@GMAIL.COM) (9810322797) (PETITIONER) AZKA AHMED(ADVOCATEAZKA@GMAIL.COM) (7835813802) (RESPONDENT) AZKA AHMED(ADVOCATEAZKA@GMAIL.COM) (7835813802) (RESPONDENT) | | |
| 3 | CM(M)-1398/2023 CM APPL. 44472/2023 | SHOBHA GAUBA & ORS. V/s GOVT. OF NCT OF DELHI & ORS. | IMRAN ALI | |
| | | OTHER DETAILS OF ADVOCATES: IMRAN ALI & DHRITI CHHABRA(IMRAN.HRLN@GMAIL.COM) (9212696986) (PETITIONER) MUZAKKIR(MUZAKKIRZAMAKHAN@GMAIL.COM) () (RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM) () (RESPONDENT) | | |
| 4 | CRL.A.-416/2003 | SUBHASH V/s STATE N.C.T. OF DELHI | MR.V.K. UPADHYAY, MR.SUNIL K. KAPOOR, JAIL NO.1 RAJESH MAHAJAN, M.L.YADAV, PAWAN SHARMA, SUNIL SHARMA, FIZANI HUSSAIN | |
| | | OTHER DETAILS OF ADVOCATES: WITHOUT GENERATE () () (RESPONDENT) WITHOUT GENERATE () () (RESPONDENT) WITHOUT GENERATE () () (RESPONDENT) WITHOUT GENERATE () () (RESPONDENT) WITHOUT GENERATE () () (RESPONDENT) WITHOUT GENERATE () () (RESPONDENT) | | OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (MANSAROVER PARK-217/2001) CRL.M.C. 3955/2002 FILED BY |

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|---|--|---|--------------------------------------|---|
| | | | | SUBHASH (DISPOSED ON : 2003-02-13) P.S.-FIR NO. :(MANSAROVER PARK-217/2001) |
| 5 | CRL.A.-228/2023 | STATE V/s AJAY KUMAR ALIAS JAIVEER & ANR. | AMIT GUPTA | |
| | | OTHER DETAILS OF ADVOCATES: | | P.S.-FIR NO. :(RAJOURI GARDEN- 313/2012) |
| 6 | CRL.A.-224/2025 | MISS SP V/s STATE OF NCT OF DELHI & ANR. | ANIRUDH RAMANATHAN, NIVESH SHARMA | |
| | | OTHER DETAILS OF ADVOCATES: OFFICE N & A (OFFICE@NARULAANDASSOCIATES.COM)(9406545560)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) NIVESH SHARMA(NIVESHSHARMASH@GMAIL.COM)(9899979242)(RESPONDENT) | | OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(S.P. BADLI- 959/2018) BAIL APPLN. 2293/2019 FILED BY AMARJEET SHARMA (DISPOSED ON : 2019-09-30) BAIL APPLN. 1711/2021 FILED BY AMARJEET SHARMA (DISPOSED ON : 2021-07-19) CRL.M.C. 3732/2022 FILED BY MS. SP (DISPOSED ON : 2024-09-05) BAIL APPLN. 980/2023 FILED BY AMARJEET SHARMA (DISPOSED ON : 2024-01-24) P.S.-FIR NO. :(S.P. BADLI- 959/2018) |
| 7 | CRL.L.P.-188/2017 CRL.M.A. 5582/2017 CRL.M.A. 517/2025 | M/S IMPACT SOLUTIONS PVT LTD V/s SUJIT KUMAR | SIDHARTH JOSHI | |
| | | OTHER DETAILS OF ADVOCATES: SIDHARTH JOSHI (SIDHARTH@SIDHARTHJOSHI.COM)(9818509714)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) | | |
| 8 | CRL.M.A. 6891/2024 In CRL.M.C.- 924/2022(Disposed off case) | NIKHIL KUMAR & ORS. V/s VIVEK KUMAR TRIPATHI | ASHESH LAL, MANJUL MAYANK SHUKLA | |
| | | OTHER DETAILS OF ADVOCATES: ASHESH LAL(ASHESHLAL@YMAIL.COM)(9999905857)(PETITIONER) | | |

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|----|--|--|--|
| | | VIVEK KUMAR(VIVEKKUMARTRIPATHICL@GMAIL.COM)() (RESPONDENT) ASHESH LAL(ASHESHLAL@YMAIL.COM)(9999905857) (PETITIONER) VIVEK(VIVEKTRIPATHICLC@GMAIL.COM)() (RESPONDENT) MANJUL MAYANK SHUKLA(ADV.SHUKLAMM@GMAIL.COM)(9899974162) (RESPONDENT) | |
| 9 | CRL.M.C.-6318/2024 CRL.M.A. 24162/2024 | RAHUL KUMAR & ANR. V/s STATE OF NCT OF DELHI & ORS. | SURESH BHARTI |
| | | OTHER DETAILS OF ADVOCATES: SANDEEP CHAUDHARY(ADVSANDEEPCHAUDHARY83@GMAIL.COM)(7982680695) (PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167) (RESPONDENT) | P.S.-FIR NO. :(SAGAR PUR- 355/2024) |
| 10 | CRL.M.C.-10166/2024 | YASH NARENDER AND ANR. V/s THE STATE GOVT OF NCT DELHI AND ORS | ASHISH VERMA |
| | | OTHER DETAILS OF ADVOCATES: AATIKA ADVOCATE(AATIKAADV@GMAIL.COM)(0) (PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167) (RESPONDENT) | P.S.-FIR NO. :(SUBHASH PLACE- 718/2023) |
| 11 | CRL.M.C.-191/2025 CRL.M.A. 1011/2025 | AKASH AND ORS. V/s STATE GOVT OF NCT OF DELHI & ANR. | RAJAN KUMAR PRASAD |
| | | OTHER DETAILS OF ADVOCATES: VOCALIST KAMAL KANT(KAMALKANTMOR109@GMAIL.COM)(0) (PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167) (RESPONDENT) | P.S.-FIR NO. :(BADARPUR- 401/2024) |
| 12 | CRL.M.C.-192/2025 CRL.M.A. 1012/2025 | RIYASAT AND OTHERS V/s STATE OF N.C.T. OF DELHI & ANR. | FAIZ IMAM |
| | | OTHER DETAILS OF ADVOCATES: FAIZIMAM(FAIZIMAM01@GMAIL.COM)(9958097116) (PETITIONER) FAIZ IMAM(FAIZIMAM01@GMAIL.COM)(9958097116) (PETITIONER) FAIZIMAM(FAIZIMAM01@GMAIL.COM)(9958097116) (PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167) (RESPONDENT) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168) (RESPONDENT) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168) (RESPONDENT) | P.S.-FIR NO. :(JAMIA NAGAR- 248/2022) |
| 13 | CRL.M.C.-315/2025 CRL.M.A. 1613/2025 | NAVEEN KUMAR V/s STATE OF NCT OF DELHI & ANR. | AKSHAY |
| | | OTHER DETAILS OF ADVOCATES: AKSHAY (AKSHAYSHOKEEN@GMAIL.COM)(9811508020) (PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168) (RESPONDENT) | P.S.-FIR NO. :(KANJHAWALA- 284/2018) |
| 14 | CRL.M.A. 7903/2025 In CRL.M.C.-1205/2025 | YASHU CHUGH V/s STATE GOVT. OF NCT OF DELHI AND ANR. | AKASH VAJPAI |
| | | OTHER DETAILS OF ADVOCATES: AKASH VAJPAI(AKASHVAJPAI23@GMAIL.COM)(9711904919) (PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167) (RESPONDENT) AKASH VAJPAI(AKASHVAJPAI23@GMAIL.COM)(9711904919) (PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167) (RESPONDENT) | P.S.-FIR NO. :(DELHI CANTT.- 329/2023) |
| 15 | FAO-257/2024 CM APPL. 45348/2024 CM APPL. 45350/2024 CM APPL. 45351/2024 WITH FAO 259/2024 | RAMESH KUMAR JAIN V/s RAKESH KUMAR JAIN AND ORS | MANISH KAUSHIK |
| | | OTHER DETAILS OF ADVOCATES: | |

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|----|---|---|--|--|
| 16 | FAO-259/2024 CM APPL. 45784/2024 CM APPL. 45786/2024 | RAJ KUMAR JAIN V/s RAKESH KUMAR JAIN | KULJEET RAWAL | |
| | | OTHER DETAILS OF ADVOCATES: KULJEET RAWAL(RAWALADVOCATES@YAHOO.CO.IN)(9811088203)(PETITIONER) SHRUTI JAIN(SHRUTIJAIN2705@GMAIL.COM)(0)(RESPONDENT) | | |
| 17 | CM APPL. 4775/2019 CM APPL. 9709/2019 In MAC.APP.-173/2019 WITH MAC.APP. 174/2019 | UNITED INDIA INSURANCE CO LTD V/s MANJU SAROHA & ORS | ABHISHEK KUMAR, ANSHUL MEHRAL | |
| | | OTHER DETAILS OF ADVOCATES: ABHISHEK KUMAR(9958789900)(PETITIONER) ABHISHEK KUMAR(9958789900)(PETITIONER) ANSHUL MEHRAL(ANSHULMEHRAL95@GMAIL.COM)(8860409588)(RESPONDENT) | | |
| 18 | CM APPL. 4778/2019 CM APPL. 9712/2019 In MAC.APP.-174/2019 | UNITED INDIA INS CO LTD V/s MANJU SAROHA & ORS | ABHISHEK KUMAR, CHANDRA KISHORE | |
| | | OTHER DETAILS OF ADVOCATES: ABHISHEK KUMAR(9958789900)(PETITIONER) ABHISHEK KUMAR(9958789900)(PETITIONER) | | |
| 19 | MAC.APP.-389/2022 WITH MAC.APP. 38/2023 | NITIN V/s HARSH RATHOR ALIAS HARSH DAYAL (SINCE DECEASED) THR LRS AND ANR | ROHIT KUMAR, PANKAJ GUPTA | |
| | | OTHER DETAILS OF ADVOCATES: ROHIT KUMAR (ROHITAMBASHTHA@GMAIL.COM)(9873597224)(PETITIONER) PANKAJ GUPTA(ADV.PANKAJ1@GMAIL.COM)(9646230101)(RESPONDENT) | | |
| 20 | MAC.APP.-38/2023 CM APPL. 2873/2023 | NITIN V/s BANE SINGH (SINCE DECEASED) THR LRS | ROHIT KUMAR | |
| | | OTHER DETAILS OF ADVOCATES: ROHIT KUMAR(ROHITAMBASHTHA@GMAIL.COM)(9873597224)(PETITIONER) | | |
| 21 | MAC.APP.-364/2024 CM APPL. 40729/2024 CM APPL. 40730/2024 | NATIONAL INSURANCE CO LTD V/s KISHAN LAL (DECEASED THR LRS) AND ORS | MANU LUV SHAHALIA | |
| | | OTHER DETAILS OF ADVOCATES: MANU LUV SHAHALIA(SHAHALIA@SHAHALIA.COM)(9818500977)(PETITIONER) | | |
| 22 | MAC.APP.-431/2024 CM APPL. 46317/2024 | MS DEEPIKA V/s SH RAJ KUMAR & ORS. | SOMNATH PARASHAR | |
| | | OTHER DETAILS OF ADVOCATES: S N PARASHAR(PARASHARCHAMBER@GMAIL.COM)(9811185863)(PETITIONER) PANKAJ SETH(SETHPANKAJ74@GMAIL.COM)(9811213768)(RESPONDENT) | | |
| 23 | MAC.APP.-432/2024 CM APPL. 46589/2024 | NATIONAL INSURANCE CO. LTD V/s ASHA MISHRA & ORS. | MANOJ RANJAN SINHA | |
| | | OTHER DETAILS OF ADVOCATES: MANOJ RANJAN SINHA(MANOJRSINHA@GMAIL.COM)(9811067271)(PETITIONER) SOM PARASHAR(SOMPARASHAR@YAHOO.COM)(0)(RESPONDENT) | | |
| 24 | CM APPL. 15490/2025 In RC.REV.-240/2016 WITH RC.REV. 249/2016 RC.REV. 250/2016 | CHABBO DEVI (DECEASED) THR LRS V/s RAJENDER | NIKHIL JAIN, ABHISHEK GUPTA, ABHISHEK GUPTA | |
| | | OTHER DETAILS OF ADVOCATES: ABHISHEK GUPTA(ABHISHEKGUPTA123@GMAIL.COM)(9871032872)(PETITIONER) ABHISHEK GUPTA(ABHISHEKGUPTA123@HOTMAIL.COM)(9871032872)(PETITIONER) | | |
| 25 | RC.REV.-250/2016 | CHABBO DEVI (DECEASED) THR LR V/s KARAN SINGH (DECEASED) THR LRS | NIKHIL JAIN, ABHISHEK GUPTA, ABHISHEK GUPTA | |
| | | OTHER DETAILS OF ADVOCATES: ABHISHEK | | |

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|----|--|---|--|
| | | GUPTA(ABHISHEKGUPTA123@HOTMAIL.COM)(9871032872)(PETITIONER) ABHISHEK GUPTA(ABHISHEKGUPTA123@HOTMAIL.COM)(9871032872)(PETITIONER) | |
| 26 | CM APPL. 15489/2025 In RC.REV.-91/2023 WITH RC.REV. 122/2023 | KIRAN BALA V/s SANTOSH KUMAR | ABHISHEK GUPTA |
| | | OTHER DETAILS OF ADVOCATES: ABHISHEK GUPTA(ABHISHEKGUPTA123@HOTMAIL.COM)(9871032872)(PETITIONER) R() (8860360389)(RESPONDENT) | |
| 27 | CM APPL. 14417/2025 In RFA-312/2012 | MJ INTERNATIONAL PVT LTD V/s INDIAN OIL CORPORATION LTD | MALINI SOOD, SAVITA RUSTOGI |
| | | OTHER DETAILS OF ADVOCATES: SAVITA RUSTOGI(RUSTAGI_SAVITA@REDIFFMAIL.COM)(9814111437)(PETITIONER) | |
| 28 | RFA(COMM)- 176/2023(Disposed off case) WITH RFA(COMM) 193/2023 RFA(COMM) 194/2023 | MORGAN SIGNATURE TOWERS PVT LTD V/s SANJAY KALRA | TARUN SINGLA |
| | | OTHER DETAILS OF ADVOCATES: TARUN SINGHLA(TARUNSINGHLA@YAHOO.COM)(9810202014)(PETITIONER) SANJAY KALRA(KAJAL.CHANDRA@YAHOO.COM)() (RESPONDENT) | |
| 29 | RFA(COMM)- 193/2023(Disposed off case) | SURESH CHAND GOYAL V/s SANJAY KALRA & ANR. | GIRIDHAR KUMAR THAKUR |
| | | OTHER DETAILS OF ADVOCATES: | |
| 30 | RFA(COMM)- 194/2023(Disposed off case) | SANJAY KALRA V/s M/S MORGAN SIGNATURE TOWERS PVT. LTD. | KAJAL CHANDRA |
| | | OTHER DETAILS OF ADVOCATES: | |
| 31 | RSA-96/2022 CM APPL. 36775/2022 CM APPL. 47477/2024 | SHRI RAVINDER & ANR. V/s SHRI GIAN CHAND PANWAR & ANR. | SUBEY SINGH PANWAR, DHARUV SHARMA, TAJINDER VIRDI |
| | | OTHER DETAILS OF ADVOCATES: S S PANWAR & ASSOCIATES(SSPANWAR560@GMAIL.COM)(9312234919)(PETITIONER) GIAN CHAND PANWAR(SURESH.SHARMA12@YAHOO.IN)(9811056243)(RESPONDENT) PROMILA KAPOOR(PROMI.SHARMA@GMAIL.COM)(9811106945)(RESPONDENT) DHARUV SHARMA(DHARUVSHARMA274@GMAIL.COM)(7838433274)(RESPONDENT) TAJINDER VIRDI(TAJVIRDI@GMAIL.COM)(9818834444)(RESPONDENT) | |
| 32 | W.P.(CRL)-143/2025 CRL.M.A. 1201/2025 | SUDAMA & ORS. V/s THE STATE GOVT OF NCT OF DELHI & ANR. | SUSHMA DEVI, RAGHUVIR SINGH |
| | | OTHER DETAILS OF ADVOCATES: KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) RAGHUVIR SINGH (LEGALSOLUTIONS083@GMAIL.COM)(7834820081)(PETITIONER) | |
| | | | P.S.-FIR NO. :(SONIA VIHAR- 164/2024) |

**R-111, GROUND FLOOR LC -II,
SHRI SUMEET ANAND, Joint Registrar (Judicial)**

AT 11:00 A.M.

<https://jrdhc.webex.com/meet/jrdhc10>

| ITEM NUMBER | CASE NUMBER | PARTY NAME | ADVOCATE NAME | OTHER INFORMATION |
|---------------------------------------|--|--|-----------------------|--|
| CASES LISTED BEFORE REGISTRARS | | | | |
| 1 | CRL.M.C.-276/2025 CRL.M.A. 1372/2025 | DILBAR @ DILWAR & ORS. V/s STATE GOVT OF NCT OF DELHI THROUGH SHO & ORS. | RAJAN KUMAR PRASAD | |
| | | OTHER DETAILS OF ADVOCATES: RAJAN KUMAR (RAJANKUMARASSOCIATES@GMAIL.COM)(8700763877)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) | | P.S.-FIR NO. :(BADARPUR- 407/2024) |
| 2 | CRL.M.C.-412/2025 | MOHD IMRAN AND OTHERS V/s STATE GOVT. OF NCT OF DELHI AND ANR. | VAIBHAV VATS (DHCLSC) | |
| | | OTHER DETAILS OF ADVOCATES: VAIBHAV VATS(VAIBHAVVATS@HOTMAIL.COM)(9810330044)(PETITIONER) | | P.S.-FIR NO. :(ROHINI SOUTH-73/2022) |
| 3 | CRL.M.C.-1175/2025 CRL.M.A. 5221/2025 | SURAJ SHARMA & ANR. V/s STATE NCT OF DELHI & ANR. | AKSHAT GUPTA | |
| | | OTHER DETAILS OF ADVOCATES: AKSHAT GUPTA(ADVAKSHATGUPTA@GMAIL.COM)(9654528406)(PETITIONER) KAPIL SHARMA(DHCPROSESECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) | | P.S.-FIR NO. :(JAHANGIR PURI-473/2018) |
| 4 | CRL.M.C.-1395/2025 CRL.M.A. 6204/2025 | RAVI KUMAR V/s STATE NCT OF DELHI | DEVVRAT SHARMA | |
| | | OTHER DETAILS OF ADVOCATES: DEVVRAT SHARMA (ADV.DEVVRATSHARMA@GMAIL.COM)(8700539257)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) | | P.S.-FIR NO. :(PATEL NAGAR- 40/2019) |
| 5 | CRL.M.C.-1510/2025 CRL.M.A. 6825/2025 | MR SAMEER ALIAS PAPPY ALIAS SAMEER AHMAD V/s THE STATE GOVT. OF NCT OF DELHI AND ANR. | SANDEEP JAIN | |
| | | OTHER DETAILS OF ADVOCATES: KALPANA JAIN(KALPANANAHATA@YAHOO.COM.IN)(9625023477)(PETITIONER) KAPIL SHARMA(DHCPROSESECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) | | OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(MAYUR VIHAR- 366/2020) CRL.M.C. 1798/2025 FILED BY SAMEER ALIAS PAPPY ALIAS SAMEER AHMAD (D. OF HEARING |

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|---|--|--|--------------------------------|--|
| | | | | : 2025-04-22) CRL.M.C. 2047/2025 FILED BY MR SHAMIM ALAM AND ORS (D. OF HEARING : 2025-04-22) P.S.-FIR NO. :(MAYUR VIHAR- 366/2020) |
| 6 | CRL.M.C.-1637/2025 CRL.M.A. 7419/2025 | UMESH KUAMR & ANR. V/s THE GOVT OF NCT OF DELHI & ANR. | RAKESH KUMAR BURMAN | |
| | | OTHER DETAILS OF ADVOCATES: CHANDER SHEKHAR (ADVSHEKHAR5@GMAIL.COM)(9711718979)(PETITIONER) KAPIL SHARMA(DHCPROSECTIIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) | | P.S.-FIR NO. :(PUNJABI BAGH-185/2023) |
| 7 | CRL.M.C.-1798/2025 CRL.M.A. 8089/2025 | SAMEER ALIAS PAPPY ALIAS SAMEER AHMAD V/s THE STATE NCT OF DELHI AND ANR | SANDEEP JAIN | |
| | | OTHER DETAILS OF ADVOCATES: KALPANA JAIN (KALPANANAHATA@YAHOO.COM.IN)(9625023477)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) | | OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(MAYUR VIHAR- 366/2020) CRL.M.C. 1510/2025 FILED BY MR SAMEER ALIAS PAPPY ALIAS SAMEER AHMAD (D. OF HEARING : 2025-04-22) CRL.M.C. 2047/2025 FILED BY MR SHAMIM ALAM AND ORS (D. OF HEARING : 2025-04-22) P.S.-FIR NO. :(MAYUR VIHAR- 366/2020) |
| 8 | CRL.M.C.-1827/2025 CRL.M.A. 8263/2025 | PREM ADIP RISHI & ORS. V/s THE STATE NCT OF DELHI & ORS. | LAKSHYA GUPTA, PRABHAT KAUSHIK | |
| | | OTHER DETAILS OF ADVOCATES: LAKSHYA GUPTA (LAKSHYAGUPTA2012@GMAIL.COM)(9873926961)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) PRABHAT KAUSHIK(PRABHATKAUSHIKADV@GMAIL.COM)(9958560041)(RESPONDENT) | | |
| 9 | CRL.M.C.-1828/2025 CRL.M.A. 8264/2025 | PREM ADIP RISHI & ORS. V/s THE STATE NCT OF DELHI & ORS. | LAKSHYA GUPTA, PRABHAT KAUSHIK | |
| | | OTHER DETAILS OF ADVOCATES: LAKSHYA GUPTA(LAKSHYAGUPTA2012@GMAIL.COM)(9873926961)(PETITIONER) KAPIL SHARMA(DHCPROSECTIIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) PRABHAT KAUSHIK(PRABHATKAUSHIKADV@GMAIL.COM)(9958560041)(RESPONDENT) | | OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(OKHLA INDUSTRIAL AREA-563/2020) CRL.M.C. |

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| | | | | 2051/2025 FILED BY SH IKRAMUL HAQ (D. OF HEARING : 2025-04-22) P.S.-FIR NO. :(OKHLA INDUSTRIAL AREA-563/2020) |
| 10 | CRL.M.C.-1905/2025 CRL.M.A. 8598/2025 | RITIK HARSH AND ORS V/s THE STATE GOVT. OF NCT OF DELHI AND ARN. | JAIRAM SINGH | |
| | | OTHER DETAILS OF ADVOCATES: RAJIV SONI(RAJIVSONIDOLLY@GMAIL.COM)(0)(PETITIONER) KAPIL SHARMA(DHCPROSESECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) | | P.S.-FIR NO. :(DESHBANDHU GUPTA ROAD- 504/2023) |
| 11 | CRL.M.C.-1914/2025 CRL.M.A. 8608/2025 | SH. PARUL CHOUDHARY & ANR. V/s STATE OF NCT OF DELHI & ANR. | AASHISH KUMAR | |
| | | OTHER DETAILS OF ADVOCATES: AASHISH K. SINGH (ADV.AKS29@GMAIL.COM)(9582804149)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) | | P.S.-FIR NO. :(JAGAT PURI- 135/2025) |
| 12 | CRL.M.C.-2006/2025 | DEVRAJ SHARMA V/s STATE GOVT. OF NCT OF DELHI AND ANR. | ASHWANI TYAGI | |
| | | OTHER DETAILS OF ADVOCATES: ASHWANI TYGAI(TYAGIJUSLAW@GMAIL.COM)(0)(PETITIONER) KAPIL SHARMA(DHCPROSESECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) | | P.S.-FIR NO. :(MOTI NAGAR- 177/2017) |
| 13 | CRL.M.C.-2047/2025 CRL.M.A. 9201/2025 | MR SHAMIM ALAM AND ORS V/s THE STATE GOVT. OF NCT OF DELHI AND ANR. | SANDEEP JAIN | |
| | | OTHER DETAILS OF ADVOCATES: KALPANA JAIN(KALPANANAHATA@YAHOO.COM.IN)(9625023477)(PETITIONER) KAPIL SHARMA(DHCPROSESECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) | | OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(MAYUR VIHAR- 366/2020) CRL.M.C. 1510/2025 FILED BY MR SAMEER ALIAS PAPPY ALIAS SAMEER AHMAD (D. OF HEARING : 2025-04-22) CRL.M.C. 1798/2025 FILED BY SAMEER ALIAS PAPPY ALIAS SAMEER AHMAD (D. OF HEARING : 2025-04-22) P.S.-FIR NO. :(MAYUR VIHAR- 366/2020) |

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| 14 | CRL.M.C.-2051/2025 CRL.M.A. 9205/2025 | SH IKRAMUL HAQ V/s THE STATE NCT OF DELHI AND ORS. | PRABHAT KAUSHIK | |
| | | OTHER DETAILS OF ADVOCATES: PSN (INFO@PSNLAW.IN)(9560055879)(PETITIONER) | | OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(OKHLA INDUSTRIAL AREA-563/2020) CRL.M.C. 1828/2025 FILED BY PREM ADIP RISHI & ORS. (D. OF HEARING : 2025-04-22) P.S.-FIR NO. :(OKHLA INDUSTRIAL AREA-563/2020) |
| 15 | CRL.M.C.-2084/2025 | RAMESH KUMAR & ORS. V/s STATE NCT OF DELHI & ANR. | SURYA KANT PANDEY | |
| | | OTHER DETAILS OF ADVOCATES: H.N PANDEY (SURYAKANT18@OUTLOOK.COM)(8826188824)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) | | P.S.-FIR NO. :(ANAND PARBAT- 147/2024) |
| 16 | CRL.M.C.-2175/2025 CRL.M.A. 9816/2025 | HARSHIT JOSHI V/s STATE GOVT. OF NCT OF DELHI AND ANR. | HUNNY, ROHIT SAROJ | |
| | | OTHER DETAILS OF ADVOCATES: ROHIT SAROJ(ADV.ROHITSAROJ@OUTLOOK.COM)(9654565703)(PETITIONER) ROHIT SAROJ(ADV.ROHITSAROJ@OUTLOOK.COM)(9654565703)(RESPONDENT) | | P.S.-FIR NO. :(I.P.ESTATE- 102/2025) |
| 17 | W.P.(CRL)-437/2025 CRL.M.A. 3933/2025 | MUKUL YADAV AND ORS. V/s STATE GOVT. OF NCT OF DELHI AND ORS. | RAKESH CHAHAR | |
| | | OTHER DETAILS OF ADVOCATES: RAKESH CHAHAR & ASSOCIATES(ADV_CHAHAR@YAHOO.COM)(9910411577)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) | | OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(SUBHASH PLACE- 813/2024) W.P.(CRL) 499/2025 FILED BY SATYA DEV SHARMA AND ORS. (D. OF HEARING : 2025-04-22) P.S.-FIR NO. :(SUBHASH PLACE- 813/2024) |
| 18 | W.P.(CRL)-499/2025 CRL.M.A. 4444/2025 | SATYA DEV SHARMA AND ORS. V/s STATE GOVT. OF NCT OF DELHI AND ANR. | RAKESH CHAHAR | |
| | | OTHER DETAILS OF ADVOCATES: JAYANT KAUSHIK (ADV.JAYANTKAUSHIK@GMAIL.COM)(9654376469)(PETITIONER) KAPIL SHARMA | | OTHER CASE FILED AGAINST SAME P.S.-FIR |

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| | | (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) | | NO. :(SUBHASH PLACE-813/2024) W.P.(CRL) 437/2025 FILED BY MUKUL YADAV AND ORS. (D. OF HEARING : 2025-04-22) P.S.-FIR NO. :(SUBHASH PLACE-813/2024) |
| 19 | W.P.(CRL)-811/2025 CRL.M.A. 7573/2025 | ABHISHEK KAUSHIK V/s STATE N. C. T. OF DELHI AND ANR | UTSAV JAIN | |
| | | OTHER DETAILS OF ADVOCATES: UTSAV JAIN (JANUTSAV21@GMAIL.COM)(8527214201)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) | | P.S.-FIR NO. :(KOTWALI-481/2024) |
| 20 | W.P.(CRL)-946/2025 CRL.M.A. 8878/2025 CRL.M.A. 8879/2025 | M/S TULSIANI CONSTRUCTIONS AND DEVELOPERS LTD & ORS. V/s STATE OF NCT OF DELHI & ORS. | NIDISH GUPTA | |
| | | OTHER DETAILS OF ADVOCATES: | | P.S.-FIR NO. :(SAFDARJUNG ELCLAVE-318/2019) |
| 21 | W.P.(CRL)-1009/2025 CRL.M.A. 9580/2025 | DEEPAK & ORS. V/s STATE OF NCT OF GOVT OF DELHI AND ANR. | RAKSHIT SINGH | |
| | | OTHER DETAILS OF ADVOCATES: RANJEET SINGH ()(9870929782)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) | | P.S.-FIR NO. :(FARASH BAZAR-259/2024) |
| 22 | W.P.(CRL)-1049/2025 CRL.M.A. 10024/2025 | RAHUL & ORS. V/s THE STATE OF NCT OF DELHI & ANR. | DALIP KUMAR SANTOSHI | |
| | | OTHER DETAILS OF ADVOCATES: DALIP KUMAR (AD.DALIPKUMARSANTOSHI@GMAIL.COM)(9350260711)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) | | P.S.-FIR NO. :(AMBEDKAR NAGAR-634/2022) |
